1756374 21/11/2008  
RELIANCE BIG ENTERTAINMENT PVT. LTD.  
RELIANCE ENERGY CENTRE, SANTACRUZ (EAST), WESTERN EXPRESS HIGHWAY, MUMBAI-400 055.  
SERVICE PROVIDER  
(A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956).  
Used Since: 02/01/2008  
MUMBAI  
PROVIDING OF FOODS AND DRINK; TEMPORARY ACCOMMODATION; MEDICAL, HYGIENIC AND BEAUTY CARE; VETERINARY AND AGRICULTURAL SERVICES, LEGAL SERVICES, SCIENTIFIC AND INDUSTRIAL RESEARCH; COMPUTER PROGRAMMING; SERVICES THAT CANNOT BE CLASSIFIED IN OTHER CLASSES, EXCLUDING MARKETING OIL AND GAS BUT INCLUDING MARKETING AND DISTRIBUTION OF CITY GAS IN MUMBAI AND DELHI CLASS-42
FEVER 104 CONCERT

1863677   17/09/2009
M/S. HT MEDIA LIMITED
HINDUSTAN TIMES HOUSE, 18 - 20, KASTURBA GANDHI ROAD, NEW DELHI - 110 001.
MANUFACTURERS & TRADING
A INDIAN LIMITED COMPANY REGISTERED UNDER COMPANIES ACT, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
Computer programming, internet services including dissemination and other services through web-site(s) and software related services etc in class 42
TITLIS

1942315   26/03/2010
OSTER KNIT PRIVATE LIMITED
UDEY COMPLEX DUGRI ROAD LUDHIANA-141003 PB.
MERCHANTS & MANUFACTURERS,
(A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956)

Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).

Proposed to be Used
DELHI
FASHION DESIGNING; DESIGNING OF GARMENTS; MEDICAL HYGIENIC & BEAUTY CARE SERVICES, LEGAL SERVICES, SCIENTIFIC AND INDUSTRIAL RESEARCH & COMPUTER PROGRAMMING SERVICES.
1942826    29/03/2010
ABHAY SINGH JAGAT
trading as ;ABHAY SINGH JAGAT
H NO 160 SEC-27A CHANDIGARH 160019
SERVICES
Address for service in India/Attorney address:
SUNRISE TRADE MARKS CO.
NAND GRAM ROAD, OPP. SHRI HARI MANDIR, 882, GALI NO.--10, SEWA NAGAR, GZB. 201001.
Used Since :01/01/2008
DELHI
HOTELS, MOTELS, INNS, RESTAURANT, BARS, CAFETERIA, LOUNGE, CATERING SERVICES AND FOOD PARCELING SERVICES, TEA-ROOM AND BAR SERVICES, HOTEL MANAGEMENT FOR OTHER, HOTEL RESERVATION SERVICES, HOTEL RESORT AND HEALTH SPA SERVICES, NAMELY PROVIDING -ON-LINE INFORMATION IN THE FIELD OF HOTEL AND RESTAURANT SERVICES, PROVIDING TEMPORARY ACCOMMODATION, PROVISION OF FACILITIES FOR MEETINGS, CONFERENCE AND EXHIBITIONS, CONSULTANCY SERVICE ARE RELATING TO HOTELS AND RESTAURANTS AND ALL BEING SERVICES INCLUDED IN CLASS 42.
1997830  23/07/2010
GURINDER PAL SINGH
WZ-49, MUKHERJEE PARK, NEAR TILAK NAGAR NEW DELHI-18
SERVICE PROVIDERS.
AN INDIVIDUAL AND CITIZEN OF INDIA.
Used Since :03/07/2010
DELHI
COMPUTER SOFTWARE RELATING TO WEB SOLUTIONS, MULTIMEDIA & e-LEARNING SOLUTIONS, PRINTING SOLUTIONS
STRATEGY &
Priority claimed from 19/02/2014; Application No. : 86/197757 ;United States of America
2702518    20/03/2014
THE TRUSTEES OF THE PWC BUSINESS TRUST
300 MADISON AVENUE NEW YORK, NEW YORK 10017 USA
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
CONSULTING SERVICES IN THE FIELD OF COMPUTER AND SOFTWARE SYSTEMS DEVELOPMENT AND INTEGRATION;
INFORMATION TECHNOLOGY AND DOCUMENT MANAGEMENT CONSULTING AND ADVISORY SERVICES; PROVISION
OF ON-LINE COLLABORATION WORK SPACES AND PROVISION OF INFORMATION ON-LINE PERTAINING TO ALL OF
THE ABOVE SERVICES.

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
SECUREWORKS

2753271  10/06/2014
SECUREWORKS CORP.

One Concourse Parkway, Ste. 500, Atlanta GA 30328, United States of America

Traders and Service Providers.

A DELAWARE CORPORATION

Address for service in India/Agents address:

ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :07/02/2011

DELHI

Computer network management services, namely, managing the computer networks of others to provide protection from computer network intrusions in connection with computer network security systems; technical support services in the field in the field of computer network security, namely troubleshooting of computer hardware and software problems, monitoring the performance of computer networks and identifying technical solutions for computer network security problems.
2881109  13/01/2015
Sri Bimal Kumar Gupta
SRI KESHAV AGARWAL
trading as ;TECHNYX SOFTLABS
4TH FLOOR,FLAT NO.401,98,BALLYGUNGE PLACE,KOLKATA 700019,P.S.GARIAHAT
SERVICE PROVIDER
Used Since :01/11/2014
KOLKATA
SOFTWARE DEVELOPERS (Information Technology)
3118702  07/12/2015
VOHU MANAH SERVICES PRIVATE LIMITED
4-8, Ground Floor, Plot 63, Jaywant Industrial Estate, Tardeo, Mumbai - 400034
Goods and Service Provider
Company
Address for service in India/Attorney address:
PRIYANKA KHIMANI
606, Maker Chambers V, Nariman Point, Mumbai - 400 021.
Proposed to be Used
MUMBAI
Computer/mobile applications and/or programs which include computer programming, computer services, computer software programming for transmitting, displaying financial information, computer data, computer rental, hosting computer sites and services to facilitate the sale of goods and services via electronic network
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as represented.
3138211 23/12/2015
ADVANCED AV, LLC
208 Carter Drive West Chester, PA 19382 United States of America
Service Providers
a limited liability company of Delaware, United States of America.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Platform as a service (PAAS) services; platform as a service (PAAS) services featuring computer software platforms for providing a portal for use in hosting educational and training content and providing services of identity management, directory services and user provisioning, access management and authentication, and learning management system software; hosting services; hosting services, namely, hosting the software that provides virtual class room, learning settings or conference settings over the internet and permits the real time interaction of participants over the internet; Technical support services, namely, remote and on-site infrastructure management services for monitoring, administration and management of public and private cloud computing IT and application systems; Providing virtual computer systems and virtual computer environments through cloud computing; IT integration services; Software as a service (SAAS) services; Software as a service (SAAS) services featuring software for managing single sign on authentication; Application service provider featuring interoperability software for use in connection with third party software applications; Computer services, namely, remote and on-site management of the information technology (IT) systems of others; Computer technical support services, namely, service desk or help desk services for IT infrastructure, operating systems, database systems, and web applications; Technical support services in the fields of computer hardware, computer software, computer peripherals, portable and/or electronic devices, communications and information technology and research and design relating thereto; design and development of computer hardware and software; computer hardware and software consulting services; installation, updating, maintenance and repair of computer software; rental of computer hardware and software apparatus and equipment; computer programming; support and consultation services for developing computer systems, databases and applications; graphic design for the compilation of web pages on the Internet; information relating to computer hardware or software provided on-line from a global computer network or the Internet; creating and maintaining web-sites; application service provider (ASP) services featuring computer software; application service provider (ASP) services; information, advisory and consultancy services relating to all the aforesaid
3174869  03/02/2016
ASHISH KUMAR GOENKA
128 SALKIA SCHOOL ROAD, 2ND FLOOR, HOWRAH- 711106, WEST BENGAL, INDIA.
SERVICE PROVIDER.

Address for service in India/Attorney address:
AYUSH BHALOTIA
23A, Netaji Subhas Road, 2nd Floor, Suite No:6,Kolkata- 700001, West Bengal, India

Proposed to be Used
KOLKATA
SOFTWARE DEVELOPMENT, ONLINE MARKETING, WEB DESIGN, GRAPHIC DESIGN AND COMPLETE DIGITAL BUSINESS SOLUTION.
3236328  18/04/2016
LAKSHYA EVENT & TALENT MGMT (P) LTD.
BD-378,GROUND FLOOR,SECTOR-1,SALT LAKE,KOLKATA 700064,WEST BENGAL
SERVICE PROVIDER
an Indian Company.
Address for service in India/Agoents address:
D. SEN & CO.
6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA - 700 001.
Used Since :01/04/2016
KOLKATA
Constructing an internet platform for electronic commerce, Programming of software for e-commerce platforms, Hosting of e-commerce platforms on the Internet, Maintenance of software used in the field of e-commerce, Consultancy services relating to software used in the field of e-commerce, Consultancy relating to the creation and design of websites for e-commerce, Maintenance and consultancy services relating to software used in the field of e-commerce.
3265160  20/05/2016
IN2IT TECHNOLOGIES PVT. LTD.
Plot No- A/29, Sector-B, Chandaka Industrial Estate, Bhubaneswar, Odisha -751024

Service Providers

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Used Since :01/04/2012

KOLKATA
Software design and development.
3392483  21/10/2016
MANISH MITTAL
trading as ; EPIC SOFTWARE CONSULTANCY
M.P. AGARWAL BUILDING, POWER HOUSE ROAD, ROURKELA - 769 001
SERVICE PROVIDER
Address for service in India/Attorney address:
KAMALIA ASSOCIATES
202, Jessore Road, Shyam Lake Garden, Block C, Flat No. 519 (g), Kolkata - 700089
Used Since : 29/05/2015

KOLKATA
SOFTWARE DEVELOPMENT, COMPUTER SOFTWARE DEVELOPMENT, SOFTWARE DEVELOPMENT SERVICES, IT SERVICES.
3399332  26/10/2016
SEVENM TECHNOLOGIES PRIVATE LIMITED
trading as ;ADMITEK
68, Jessore Road, Room No - 314, 3rd Floor, Diamond Arcade, Kolkata 700055, West Bengal
Service Provider
Private Limited Company
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :04/04/2015
KOLKATA
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE,
SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION, COMPUTER SOFTWARE DESIGN, CREATING
AND MAINTAINING WEB SITES FOR OTHERS, INSTALLATION OF COMPUTER SOFTWARE, MAINTENANCE OF
COMPUTER SOFTWARE, UPDATING OF COMPUTER SOFTWARE, HOSTING SERVICES AND SOFTWARE AS A SERVICE
AND RENTAL OF SOFTWARE
INGRID

3405115  07/11/2016
BELLE WEARS PVT. LTD.

trading as ;BELLE WEARS PVT. LTD.
B-58, ROOP NAGAR, INDUSTRIAL AREA, LONI, GHAZIABAD, U.P., INDIA.

Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/11/2016

DELI

Computer Programming And Services That Cannot Be Classified In Other Classes, Namely, Providing An Online, Interactive Bulletin Board For The Posting, Promotion, Sale And Resale Of Items Via Global Computer Network, And For The Collection And Dissemination Of Statistical, Quantitative And Qualitative Information Regarding The Sale And Resale Of Items Via A Global Computer Network; Website Hosting;
3446506  31/12/2016
INTACT SYSTEMCERT PRIVATE LIMITED
Office No. 512, DDA Building No. 1, Distt. Centre, Janakpuri, New Delhi-110058
Service Provider
Body Incorporate
Address for service in India/Attorney address:
BESTONE CONSULTANCY
IX/6678, JANTA GALI (ASHOK BAZAR), GANDHI NAGAR, DELHI 110031
Used Since :28/11/2016
DELHI
TESTING ANALYSIS AND EVALUATION OF KNOWLEDGE, SKILL AND ABILITIES OF OTHERS TO THE ORDER AND SPECIFICATION OF (INDICATE ACCREDITING BODIES OR CERTIFICATION BORDS).
3446507  31/12/2016
INTACT SYSTEMCERT PRIVATE LIMITED
Office No. 512, DDA Building No. 1, Distt. Centre, Janakpuri, New Delhi-110058
Service Provider
Body Incorporate
Address for service in India/Attorney address:
BESTONE CONSULTANCY
IX/6678, JANTA GALI (ASHOK BAZAR), GANDHI NAGAR, DELHI 110031
Used Since :28/11/2016
To be associated with:
3446506
DELHI
TESTING ANALYSIS AND EVALUATION OF KNOWLEDGE SKILL AND AVILITIES OF OTHERS TO THE ORDER AND
SPECIFICATION OF (INDICATE ACCREDITING BODIES OR CERTIFICATION BORDS).
3477629  08/02/2017
STRAWBERRY R&D LABS
Archit Balkrishna Somani
Keyur Nitinkumar Parikh
51, Bopal 444, Near Sun City, S.P. Ring Road Bopal, Ahmedabad - 380058
Service Providers
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/02/2012
AHMEDABAD
Scientific and technological services and research and development related thereto.
3485007   16/02/2017
DHRUV KRISHNA KOTAK
18, Kalpana, 96-B, Netaji Subhash Road, New Marine Lines, Mumbai -400002
Service Provider
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.
Used Since :01/01/2017
To be associated with:
3485002
MUMBAI
Design and development of computer hardware and software, creating websites, website development services, website hosting services, providing website featuring information and services, designing and developing an internet platform for electronic commerce; Programming of software for e-commerce platforms; Hosting of e-commerce platforms on the Internet, designing and development of Software as a service (SaaS)
OYO

3578830  26/06/2017
ORAVEL STAYS PRIVATE LIMITED
DELHI RECTANGLE REGUS, LEVEL 4, RECTANGLE 1, COMMERCIAL COMPLEX D-4, SAKET, NEW DELHI-110017
An Indian Company existing under the Companies Act, 1956
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :12/03/2012

DELHI
Hospitality and Concierge services; design and development of computer hardware and software; software services in the field of hotel management and booking; Services of providing computer sites (websites) and downloadable software that offer intermediation between those who seek and those who offer temporary accommodation, tourism and travel; Providing a website on which users can post ratings, reviews and recommendations on events and activities in the field of hospitality; under class 42.
Priority claimed from 04/01/2017; Application No. : 22503354 ;India
3584306  04/07/2017

BEIJING BIKELOCK TECHNOLOGY CO., LTD.
No. 28A, Bldg D, 06A-6130, Xin Xi Road, Haidan, Beijing, CHINA
A Company Incorporated under the Laws of China

Address for service in India/Attorney address:
P2 LEX PERITUS
E-48, 3RD FLOOR, JHILMIL COLONY, DELHI-110095

Proposed to be Used
DELHI

Technical research; Quality evaluation; Surveying; Cosmetic research; Biological research; Meteorological information; Vehicle roadworthiness testing; Industrial design; Design of interior decor; Dress designing; Creating and designing network information index for others (information technology service); Monitoring of computer system for detecting unauthorized access and data leakage
3609706 09/08/2017
CUIR INDE
KHASRA NO.- 1193/2- P & 1194-P, BEHRAMPUR ROAD, VILLAGE-KHANDSA, GURGAON, HARYANA-122001
An Indian Partnership Firm

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.
Used Since:01/06/2003

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3625725  01/09/2017  
ANUJ GUPTA TRADING AS HOUSE OF COURSES  
262, A BLOCK, AGAR NAGAR, LUDHIANA (PB.)  
PROPRIETORSHIP  
Address for service in India/Attorney address:  
MAHTTA & CO  
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)  
Used Since: 01/08/2014  
DELHI  
Providing an online Search Engine service to allow third parties to Search for & Compare Educational Institutions, Certification programs, institutions and organizations offering educational programs and services for commercial purposes.  
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3626458   02/09/2017
SAKUHIRO PRIVATE LIMITED
655, Sector 29, Arun Vihar, Gautam Buddha Nagar, Noida - 201303, Uttar Pradesh, India
Body Incorporate
Address for service in India/Agents address:
PRAKASH VERMA
9/5465, STREET NO.5, RAGHUBAR PURA NO.2, GANDHI NAGAR, NEAR JAIN CHARITABLE HOSPITAL, DELHI-110031.
Used Since :10/07/2017
DELHI
SOFTWARE AND COMPUTER APPLICATIONS.
EMPEROR EMMANUEL

3723000    09/01/2018
BENOYMANUEL ALIAS FR. BENYO MANDAPATHIL
M/s. EMPEROR EMMANUEL CHURCH, ZION, MURIYAD P.O, MURIYAD VILLAGE, THRISSUR - 680 683
TRUST

Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35,KERALA
Used Since:02/07/2009

CHENNAI
WEB ENABLED SERVICES, WEBSITE DEVELOPMENT, WEBSITE DESIGN, WEBSITE.
3723231  10/01/2018
DADU DIAMONDS
105, FIRST FLOOR, SRM EMPORIO BANK STREET, KAROL BAGH, NEW DELHI-110005.

a partnership fimr

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Computer programming and services that cannot be classified in other classes, namely, providing an online, interactive bulletin board for the posting, promotion, sale and resale of items via global computer network, and for the collection and dissemination of statistical, quantitative and qualitative information regarding the sale and resale of items via a global computer network; website hosting; & Designing of jewellery.
Trade Marks Journal No: 1958, 27/07/2020, Class 42

3731607 19/01/2018
PIYUSH NAGAR SIXTH SENSE MARKETING PVT. LTD.
403, PUKHRAJ CORPORATE, NAVLAKHA INDORE (M.P.) 452001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Used Since: 02/04/2009
MUMBAI
SOFTWARE DEVELOPMENT, WEBSITE, SEO, MOBILE APPLICATION, IOT INTEGRATION, E-BUSINESS CONSULTING, E-GOVERNANCE, TECHNICAL SENSORS AND DEVICES INCLUDED IN CLASSES 42
3755974  16/02/2018

HARESH ELECTRICALS
Shop No – G213, Tirreti Market, 22, Rabindra Sarani, Kolkata – 700 073, West Bengal
A Partnership Firm

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :10/04/2015

KOLKATA
Lighting design; Design of lighting systems; Research and development of new products for others; Electrical safety research; Electrical engineering; Material testing; Quality control; Surveying; Testing and research services in the field of electricity; Hosting e-commerce platforms on the Internet.
RunPro

3768904   03/03/2018

RAJIV MOHAN
S-225, GREATER KAILASH-I, NEW DELHI-110048.

Individual

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, (OPP MC DONALD"S) P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Used Since :21/02/2018

DELHI

IT SERVICES, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER
HARDWARE AND SOFTWARES, INTERIOR DESIGN AND DECORATION CONSULTATION AND DESIGN SERVICES
INCLUDED IN CLASS 42.
3768906  03/03/2018

RAJIV MOHAN
S-225, GREATER KAILASH-I, NEW DELHI-110048.
Individual

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :21/02/2018

DELHI
IT SERVICES, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARES, INTERIOR DESIGN AND DECORATION CONSULTATION AND DESIGN SERVICES INCLUDED IN CLASS 42.
3769404  05/03/2018
VIR SOFTECH PRIVATE LIMITED
74,SAINI ENCLAVE,DELHI-110092
IT SERVICE PROVIDER
Domestic Private Company
Used Since: 01/12/2016
DELHI
computer software design services. This product is a software based solution used for assessments and evaluation offering features such as OMR, OCR, ICR, Bar Code reading, workflow, form designing, analytics etc.
3769493    05/03/2018
SUDIP LAHIRI
E-43/1, 91 SPRING BOARD, OKHLA INDUSTRIAL AREA, PHASE-II, New Delhi- 110020
Proprietor
Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Used Since :18/10/2017
DELHI
software installation, software creation, software development, software research, design services relating to computer hardware and to computer programmes, computer software design, computer software consultancy, technological consultancy, computer programming services, computer software maintenance services, configuration of computer software; customization of computer software, computer security consultancy, computer programming, computer hardware development; information technology engineering services; website development; design of computer peripherals, scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software and other services included in the class 42.
3769881    05/03/2018
VIKRAM SOLAR LIMITED
The Chambers, 8th Floor, 1865, Rajdanga Main Road, Kolkata – 700 107, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :01/09/2017

KOLKATA
Research and Development Services relating to Solar Cells and Electricity Generation; Design and Development of Photovoltaic Systems; Scientific and Industrial Research in the field of Photovoltaics and Solar Collectors; Design and Development of Software for Control, Regulation and Monitoring of Solar Energy Systems; Energy Auditing; Technical Consultancy in the field of Energy Saving and Energy Efficiency; Industrial Analysis & Research Services; Hosting Computer Sites (Web Sites); Software as a Service (SaaS); Computer Programming; Quality Control; Surveying.
Trade Marks Journal No: 1958, 27/07/2020

3773205    08/03/2018

SUVANKAR DEY
36/1/J, KABIGURU SARONI, KOLKATA-700038
The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
3777273 14/03/2018
MR. VIKRAM SINGH
BRIJESHWARI COLONY, INDORE-452001(M.P.)INDIA

Address for service in India/Attorney address:
MR. RAHUL PARKHE
185, KANNU PATEL KI CHAL, PATNIPURA, INDORE-452011(M.P.)INDIA

Proposed to be Used
MUMBAI
Website development services, Website design and development, Graphic design services, Computer graphics services, Information technology services

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
3780296  16/03/2018
MPURSE SERVICES PVT. LTD.
D-180, Okhla, Phase- I, New Delhi - 110 020
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Design and Development of computer software for processing electronic payments and transferring funds to and from others; Design and Development of computer software for authorizing, processing and collecting electronic payments, Design and Development of computer software for facilitating electronic financial transactions; Design and Development of computer software for online and mobile payment gateways and facilities; Design and Development of computer software to allow users to perform electronic transactions via the internet or a global computer network.
3780861   17/03/2018
CHILLIBREEZE SOLUTIONS PRIVATE LIMITED
Software Technology Parks Of India Lawmali, Shillong - 793001, Meghalaya
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Software development services, Design services, IT programming services.
3782736   20/03/2018
FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED
311, 3RD FLOOR, VARDHAMAN PLAZA, POCKET 7 PLOT NO. 6, SECTOR – 12 DWARKA, NEW DELHI-110075

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, LP EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
SOFTWARE DEVELOPMENT SERVICES
INSPIRODIA

3782752   20/03/2018

INDIRA AGARWAL
House No. 60, 2nd Floor, Near Happy Villa, L.P. School, P.O., Uzan Bazaar, P.S. Latasil, Guwahati- 781001, Assam, India

Individual

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Proposed to be Used

KOLKATA

Information technology (IT) services, computer software design; computer software development; computer software programming services; hosting computer sites (web sites); online provision of web-based applications; online provision of web-based software; web site design; information services relating to information technology, software creation; software engineering; updating of computer software; upgrading of computer software; writing of computer software
ECHO CONNECT

Priority claimed from 27/09/2017; Application No. : 73439 ;Jamaica

3785208  22/03/2018

AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North Seattle, Washington 98109, USA
A Nevada Corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

To be associated with:
2933528, 3308591

DELHI

Platform as a service (PaaS) featuring computer software platforms for communications and telecommunications devices, hardware, software, adapters, peripherals, and products; Platform as a service (PaaS) featuring computer software platforms for telephony and video telephony devices, hardware, software, adapters, peripherals, and products; Platform as a service (PaaS) featuring computer software platforms for communications and telecommunications systems, wireless devices, and consumer electronic devices; Software as a service (SaaS) featuring computer software used for communications and telecommunications devices, hardware, software, adapters, peripherals, and products; Software as a service (SaaS) featuring computer software used for telephony and video telephony devices, hardware, software, adapters, peripherals, and products; Software as a service (SaaS) featuring computer software used for telecommunications systems software applications; telephony and video telephony software applications; telecommunications and telecommunications systems software applications; software applications for wireless devices, consumer electronic devices, telecommunications products; social networking services; online non-downloadable computer software for use in connections with telecommunications and communications hardware, peripherals, adapters, and products; Software as a service (SaaS) featuring computer software for others to use for the development of software ; Software as a service (SaaS) featuring computer software for use as an application programming interface (API); design, development and maintenance of proprietary computer software for others; technical support and consultation services for developing applications; application service provider (ASP) services; search engine services; creating an online community for registered users to participate in discussions, get feedback from peers, form virtual communities, and engage in social networks; information, advisory and consultancy services relating to all of the aforesaid.
3785956   23/03/2018
SUNIL KUMAR SHARMA, SOLE PROPRIETOR BEING INDIAN CITIZEN, TRADING AS, M/S. 555 SAREE HOUSE
1851-53, Fountain Chowk, Chandni Chowk, Delhi – 110 006
Proprietorship Firm
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :01/11/2010
DELHI
Dress designing; Design of clothing; Design of clothing accessories; Fashion design; Providing information about fashion design services; Textile testing; Materials testing and analysis; Surveying; Quality Control; Research & Development of new products for others; Graphic Arts Design; Hosting Computer Sites (Web Sites); Providing Search Engines for the Internet; Hosting web portals & weblogs; Hosting e-commerce platforms on the Internet; Computer Programming; Software as a service (SaaS); Server Hosting.
3785982  23/03/2018
SHESH PRATAP
PLOT NO.-24, SRI NAGAR COLONY, AGRA ROAD, NEAR BY Z.H. DEGREE COLLEGE ETAH, AGRA, UTTAR PRADESH.
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Architecture services.
I DREAM NETWORKS PRIVATE LIMITED
Plot No- 15, 2nd Floor, Industrial Area Phase II, Chandigarh- 160002 , India
A COMPANY INCORPORATED UNDER COMPANIES ACT 1956
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :17/06/2010
DELHI
IT Services; Information Technology [It] Consulting Services; It Consultancy, Advisory And Information Services;
Providing Online, Non-Downloadable Software; Computer Programming, Computer Development, Information Technology
Infrastructure Maintenance And Services, Software Services
3791083  28/03/2018
SURAJ RADHAKRISHNAN
59, Sunrise Park Tenament, Opp. Drive-In Cinema, Thaltej Road, Ahmedabad – 380054, Gujarat
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
IT services, Design and development of computer hardware and software.
3791434  29/03/2018
DIWAKAR BHANDARI S/O SHRI PRABHAKAR SINGH BHANDARI
1003, Tower 18, Paras Tierea, Sector 137, Noida-201305
Individual
Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078
Used Since :26/09/2017
DELHI
INFORMATION TECHNOLOGY SERVICES
AKKY

3794467  02/04/2018

ASTHA AGARWAL
GULAM ALI PURA, THANA DARGAH SHAREEF
Proprietor - Astha Designer Hut

Address for service in India/Agents address:
MANISH KUMAR MISHRA
2-228, JANKIPURAM EXTENSION, LUCKNOW-226021(U.P.)

Proposed to be Used
DELHI
Fashion Design
SAMADHAN SERVICE

3795387   03/04/2018

IFFCO KISAN SANCHAR LIMITED
IFFCO House, 34 Nehru Place 110019

Company Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Proposed to be Used

DELHI

Computer programming.

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SERVICE.*
MAXSAT
3795945  04/04/2018
EXXON MOBIL CORPORATION
5959 Las Colinas Boulevard, Irving, Texas 75039-2298, U.S.A.
a corporation organized and existing under the laws of the State of New Jersey, U.S.A.

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
Industrial design services.
VISIONPRAGMA
3799147   07/04/2018
ASIT KUMAR DAS
C/O Kanhai Charan Sahu, Plot Number 17, Budhanagar, Near Kalpana Square, Bhubaneswar, Odisha - 751006
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhgad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
KOLKATA
Software development services, IT programming services.
3800288  09/04/2018
AJAY DEEP AHLUWALIA
B4/301, Aloha Apartments, Sushant Lok 3, Sector 57, Near Boom Plaza, Gurgaon- 122011
Citizen of India

Address for service in India/Attorney address:
SITIKANTH NAYAK AND DIVIJ KUMAR ADVOCATES
A301, BRINDAWAN GARDEN APARTMENTS, SECTOR 12, PLOT 10, DWARKA, NEW DELHI-110075

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3802686   11/04/2018
RAJAN SHARMA
B-85, ASHOK VIHAR, MANYAWAS, NEW SANGANER ROAD, MANSAROVAR, JAIPUR - 302020
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Creating and maintaining web sites for others, Maintenance of computer software, Updating of computer software, Server hosting, Rental of web servers, Computer virus protection services
3803016  11/04/2018
BIOTECHNOLOGY INDUSTRY RESEARCH ASSISTANCE COUNCIL
MTNL Building, 1st Floor, 9, CGO Complex, Lodi Road, New Delhi 110 003
Company
Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048
Used Since :02/03/2012
DELHI
BIOLOGICAL RESEARCH, CONDUCTING TECHNICAL PROJECT STUDIES, TECHNICAL RESEARCH, CLINICAL TRIALS, SCIENTIFIC RESEARCH, TECHNICAL WRITING, TECHNOLOGICAL CONSULTANCY
GREEN MATRIX DESIGN SOLUTIONS

3803393  12/04/2018
GREEN MATRIX DESIGN SOLUTIONS
E-323, First Floor, Greater kailash-2, New Delhi-110048
Proprietorship

Address for service in India/Attorney address:
TRANS-INDIA LAW ASSOCIATES
TLA HOUSE, 225A, POCKET-M, SARITA VIHAR, NEW DELHI-76

Used Since :31/03/2018

DELHI

Services related to research, industrial analysis, development, research and reports in the field of architecture, building design, renewable energy, energy efficiency, sustainability, including technological consultancy, architectural consultancy, all services included in class 42.
3803396  12/04/2018
QRIO STUDIO PRIVATE LIMITED
H. NO. 777/10 A, ROOP NAGAR, NEAR GAUR COLLEGE, ROHTAK, HARYANA
BODY INCORPORATE

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Used Since :14/03/2018

DELHI
Consultancy in the field of design, Design consultancy, Industrial and graphic art design, Computer-aided graphic design services, Graphic design services, Computer aided engineering design and drawing services, Consultancy relating to interior decoration, Advisory services relating to interior design, Interior decor design services, Fashion design consultancy.
Vaishali Design Studio

3804224  12/04/2018

VAISHALI DESIGN STUDIO
B66, 2nd floor, Sector 67, Noida 201307, Uttar Pradesh

a sole proprietorship firm in the name of Vaishali Sinha

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Used Since :31/12/1997

DELHI

DESIGN CONSULTANCY SERVICES
3806107    14/04/2018
SREEJA M S
B 412, SUMEL -7 NATIONAL HIGHWAY NO 8, OPP. SONI NI CHAL, BRTS BUS STOP, RAKHIAL FLY OVER, BAPUNAGAR,
AHMEDABAD- 382350, GUJARAT
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Software repair, Software consultancy, Software development, Design of software, Computer software upgrading, Software
engineering.
SINTEX
3806506 16/04/2018
SINTEX-BAPL LIMITED
Kalol N.G. 382721 Dist. Gandhinagar, Gujarat
Public Limited Company
Used Since :01/01/1986

AHMEDABAD
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
SPACE DECOR

3807311  16/04/2018
AR. VIPUL GOYAL
# 13, Green Park, Near Rangoli Resort, Bhattu Road, Fatehabad-125050 (Haryana).
Individual/Sole Proprietor

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2018

DELHI

Architect services, planning & designing of construction, interiors, exteriors & structures for building, houses & commercial projects, project assistance & management services included in class 42
CORTIX

3810676 19/04/2018
CARRIER CORPORATION
13995 Pasteur Boulevard, Palm Beach Gardens, FL 33418, United States of America
A Delaware Corporation, U.S.A

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
DELHI
Non-Downloadable and cloud based software for data collection and transmission, and data analysis, for use in building applications, in particular operational cost reduction, equipment availability and productivity, HVAC, Refrigeration, Pumps, Boilers, Lighting and energy efficiency, security, occupant safety and comfort, and interaction with Internet of Things (IoT) devices.
3811415  19/04/2018
AGN DIGITAL SERVICES PRIVATE LIMITED
3rd Floor, Uramila Kunj, Khajpura, Bailey Road, Patna- 800014, Bihar, India.
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners #302 The Capital “B” Wing Adjacent Regent Plaza, Baner Pashan Link Road Pune 411045, MH, India

Used Since :02/01/2018

KOLKATA
Software development; Software design; Providing search engines for the internet.
MCDARS

3811617  20/04/2018
MSWIPE TECHNOLOGIES PRIVATE LIMITED
Astral Center, 9th Floor, N.M. Joshi Marg, Byculla Mumbai 400011
Private Limited Company

Address for service in India/Attorney address:
AMIT SIRSIKAR
407, Dalalal Chambers, New Marine Lines, Mumbai- 400020

Used Since :01/08/2017

MUMBAI
Designing, developing, updating, maintaining and installing of software for management of card issuance and card transaction.
3815489    23/04/2018
APPCODE TECHNOLOGIES PRIVATE LIMITED
225A, 2ND FLOOR, SRS CORPORATE TOWER, SECTOR-31, NEAR MEWALA
Body Incorporate
Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India
Proposed to be Used
DELHI
WEB DEVELOPMENT, ANDROID DEVELOPMENT, IOS APP DEVELOPMENT, Hosting e-commerce platforms on the Internet, Programming of software for e-commerce platforms, Constructing an internet platform for electronic commerce
3818222   27/04/2018
WINGS2ASPIRATIONS START UP INDIA PRIVATE LIMITED
204, RADHA MOHAN PLAZA 40, DLF INDUSTRIAL AREA, KIRTI NAGAR NEW DELHI - 110015

Address for service in India/Agents address:
NAVEEN SHREE PANDEY
709,7TH FLOOR, VIKRAM TOWER, RAJENDRA PLACE, NEW DELHI-110008.

Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND
DEVELOPMENTS OF COMPUTER HARDWARE AND SOFTWARE AND COMPUTER RELATED ACTIVITIES;
3818318  27/04/2018
SH. ASHISH PALIWAL TRADING AS NEXOLT.
7/160-B, SWAROOP NAGAR, KANPUR, U.P.-208002, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Trade Marks Journal No: 1958, 27/07/2020 Class 42

3818563 27/04/2018
RENEW POWER PRIVATE LIMITED
138, Ansal Chambers II, Bhikaji Cama Place, Delhi -110066
A company organized under the laws of India

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELHI
energy auditing; design and development of energy management software and energy distribution network; technical consultancy in the field of energy saving and energy efficiency; scientific research in the field of energy
3818571   27/04/2018
RENEW POWER PRIVATE LIMITED
138, Ansal Chambers II, Bhikaji Cama Place, Delhi -110066
A company organized under the laws of India

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELHI
energy auditing; design and development of energy management software and energy distribution network; technical consultancy in the field of energy saving and energy efficiency; scientific research in the field of energy.
Proposed to be Used

To be associated with:

3818563, 3818571

DELHI

delhi energy auditing; design and development of energy management software and energy distribution network; technical consultancy in the field of energy saving and energy efficiency; scientific research in the field of energy.
HEALTHKIND
3823707  04/05/2018
PATHKIND DIAGNOSTICS PVT. LTD.
208, Okhla Industrial Estate, Phase- III, New Delhi - 110 020 India
2189084
Address for service in India/Attorney address:
DASWANI & DASWANI
Daswani House, Green Acres 23B, Ahiripukur 1st Lane, Kolkata - 700019
Used Since :16/08/2017
DELHI
Medical and pharmaceutical research; pharmaceutical services, namely conducting and monitoring clinical trials and pharmaceutical drug development services; Medical laboratory services
3823920 04/05/2018
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Providing on-line non-downloadable software for social networking and media sharing and consumption via the Internet; application service provider (ASP) featuring software to enable or facilitate the uploading, downloading, streaming, posting, displaying, blogging, linking, sharing or otherwise providing electronic media or information over communication networks; providing temporary use of non-downloadable software applications for social networking, creating a virtual community, and transmission of audio, video, music, photographic images, text, graphics and data; providing a web site featuring technology that enables users to upload and share video, music, photos, text, graphics and data; maintaining blogs for others; providing an online community for users to share information, photos, music, audio and video content, to get feedback from their peers, to form virtual communities, and to engage in social networking.
3827536  08/05/2018
SHAILENDRA SINGH
FLAT-G4, BUILDING-T8, HARIDWAR GREENS HOLIDAY HOMES, NEAR JAWAHAR NVODAY VIDYALAYA, ROSHNABAD, HARIDWAR - 249403 UTTARAKHAND
ENGINEERING DESIGN AND ENGINEERING
ACTIVE
Proposed to be Used
DELHI
ENGINEERING SERVICES FOR THE DESIGN OF MACHINERY
3829566  10/05/2018
STEEL INFRA SOLUTIONS PRIVATE LIMITED
806, Kailash Building, K.G. Marg, New Delhi-110001
A Company Incorporated Under Companies Act, 2013

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Used Since : 15/11/2017

DELHI
Development of construction projects, construction planning services, Design Services related to Civil Engineering, Infrastructure services to building
3830689  11/05/2018
HEADWAY BRANDS PRIVATE LIMITED
Prius Platinum, Ground Floor, D3, District Centre, Saket, New Delhi-110 017
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Chemical laboratories; medical laboratories; medical laboratory services; providing an interactive web site featuring technology that enables users to enter, access, track, monitor and generate health and medical information and reports; scientific laboratory services.
3830718  11/05/2018
ESYASOFT TECHNOLOGIES PRIVATE LIMITED
trading as : ESYASOFT TECHNOLOGIES PRIVATE LIMITED
# 17, 1ST FLOOR, INNOVA PERAL, 5TH BLOCK, KORAMANGALA INDUSTRIAL LAYOUT, BANGALORE-560095
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
SINGHANIA & CO.
204-A MITTAL TOWERS, 6, MG ROAD, BANGALORE 560 001
Used Since : 09/04/2015
CHENNAI
SOFTWARE DEVELOPMENT
Smart Social Value

3831907    13/05/2018

VIKAS BANSAL
37, Shakespeare Sarani, 4th floor, Kolkata, 700017, West Bengal, India
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used

KOLKATA
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, Installation of software, Software engineering services, Software maintenance services, mobile phone software design. Computer software integration, Interior and Architect Work services, Architectural and engineering services, Architectural services, Architectural design services, Graphic design and services, Logo and design services, Fashion design services, Fashion design consulting services, Design of fashion accessories, Cyber security Services, Computer security consultancy, IT security, Architectural design for exterior decoration, protection and restoration, Data security consultancy, Environmental surveys, Environmental assessment services, Consultation in environment protection, Research relating to environmental protection, Consultancy for Environmental Clearance on projects, Research and report on Environmental Impact Assessment and Services, Development and design of mobile applications, Design and development of software in the field of mobile applications, Hosting of mobile applications, Design of audio-visual creative works
3832781  14/05/2018
FONEX TECHNOLOGIES PRIVATE LIMITED
19B 072, Floor 7, Kohinoor City Phase - II, Off LBS Marg, Kirol Road, Kurla (West), Mumbai, MH - 400070

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
MUMBAI
Developing, embedding and providing solutions and services related to the mobile application web-technologies, internet and including to design, develop, maintain, operate, own, establish, install, host, provide, create, facilitate, supply, sale, purchase, license or otherwise deal in Internet portals, Internet networks, mobile application and to provide technological services; design, development, maintenance, updating and installation of computer software; design and development website design, development, updating and hosting; rental of software for website development and internet access; programming of software for website development consultancy relating to the creation and design of websites and e-commerce platforms; planning, design, development and maintenance of on-line websites for third parties; programming of software for e-commerce platforms; internet page design services.
SYNTHEA

Priority claimed from 15/11/2017; Application No. : 87686582 ;United States of America

3832871  15/05/2018

THE MITRE CORPORATION
7515 Colshire Drive McLean, Virginia 22102-7508, U.S.A.
a Delaware Corporation

Address for service in India/Attorney address:

RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used

DELHI

An approach, method, and software program for generating synthetic patients and synthetic electronic patient healthcare records for use by the healthcare industry, for research and innovation purposes, and for educational purposes; software that simulates the lifespan of synthetic patients for use by the healthcare industry, for research and innovation purposes, and for educational purposes; software for modeling primary healthcare encounters, chronic conditions, and treatment protocols within a synthetic patient population for use by the healthcare industry, for research and innovation purposes, and for educational purposes; software for generating synthetic patients; software for simulating patients with models of disease progression and corresponding standards of care to produce risk-free, realistic, synthetic, healthcare records at scale; a synthetic patient population simulator used to generate synthetic patients and synthetic patient data; providing synthetic patient data and associated healthcare records; software for generating synthetic patient data; software for generating synthetic patient healthcare records
TEK TRAVELS PRIVATE LIMITED  
Plot No. 728, Udyog Vihar, Phase V, Gurgaon 122002, India  
Service Provider  

Address for service in India/Attorney address:  
JADUNATH BEHERA ADVOCATE  
A-8, 2ND FLOOR, AMRIT PURI, GARHI, NEW DELHI 110065  

Used Since: 16/11/2006  

DELI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; computer software design; computer system analysis; digitization of documents [scanning]; electronic data storage; technical research
3834645  16/05/2018
ASHISH THAKUR
HOUSE NO 153, SECTOR 33A, CHANDIGARH- 160020
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
mark shall be used as represented.
CLOUDRANGER
Priority claimed from 26/09/2018; Application No. : 88132089 ;United States of America
4127701 25/03/2019
DRIUVA HOLDINGS, INC.
3500 S Dupont Highway, Dover, Delaware 19901, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since :22/08/2017

DELHI
Software as a service (SaaS) services featuring software for aggregating, protecting, storing, securing, assessing security risks, editing backing up, and managing data, metadata and computer and digital content stored on the cloud and other online environments, and for collaborating on, and sharing documents from various cloud and other online environments and sources within cloud computing environments; providing a website featuring technology that enables users to aggregate, protect, store, secure, assess security risks, edit backing up, and managing data, metadata and computer and digital content stored on cloud and other online environments, and that enables users to collaborate and share documents from various cloud and other online environments and sources within cloud computing environments.
4235627  15/07/2019
SADHAN BISWAS
J 31, Nabadarsha, Birati, Kolkata - 700051, West Bengal
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 09/11/2018

KOLKATA

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
Parkwheels
4396416  02/01/2020
PARVIOM TECHNOLOGIES PVT. LTD.
D – 80, 3rd Floor, Mansarovar Garden, New Delhi – 110015
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :01/12/2016
DELHI
Design and development of computer software; computer programming; providing on-line [non-downloadable] software for displaying and sharing a user's location and finding, locating, and interacting with other users; providing on-line [non-downloadable] location-based software; providing on-line [non-downloadable] map-based software; providing on-line [non-downloadable] location-aware software; providing information relating to computer software and hardware, information technology, meteorology and weather from searchable indexes and databases of information.
4414491    21/01/2020
ROUTE MOBILE LIMITED
3RD FLOOR, 4TH DIMENSION, MIND SPACE, NEW LINK ROAD, MALAD (WEST), MUMBAI 400 064
Body Incorporate
Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092
Used Since :14/05/2004
MUMBAI
IT SECURITY, PROTECTION AND RESTORATION; DATA SECURITY CONSULTANCY; DATA SECURITY SERVICES; CONSULTANCY IN THE FIELD OF COMPUTER SECURITY; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; DESIGN, DEVELOPMENT, IMPLEMENTATION, UPDATING AND MAINTENANCE OF COMPUTER SOFTWARE AND SYSTEMS; PROFESSIONAL AND TECHNICAL ASSISTANCE SERVICES AND CONSULTING SERVICES IN RELATION TO COMPUTERS AND COMPUTER SOFTWARE; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE; MAINTENANCE AND SUPPORT SERVICES FOR COMPUTER SOFTWARE; COMPUTER SYSTEMS ANALYSIS; DATA WAREHOUSING; ELECTRONIC DATA STORAGE; CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA; ENGINEERING; TECHNICAL ENGINEERING; ENGINEERING SERVICES; ELECTRONIC STORAGE OF DIGITAL VIDEO FILES; DESIGN OF SOFTWARE FOR AUDIO AND VIDEO OPERATORS; DESIGN OF HARDWARE FOR AUDIO AND VIDEO OPERATORS; TECHNICAL RESEARCH; TECHNICAL SUPERVISION AND INSPECTION; TECHNICAL CONSULTANCY SERVICES RELATING TO INFORMATION TECHNOLOGY; TECHNICAL DESIGN AND PLANNING OF TELECOMMUNICATIONS NETWORKS; SOFTWARE RESEARCH; SOFTWARE CREATION; SOFTWARE INSTALLATION; SOFTWARE DEVELOPMENT; COMPUTER SOFTWARE MAINTENANCE; DEVELOPING COMPUTER SOFTWARE; SOFTWARE ENGINEERING SERVICES; SOFTWARE CUSTOMISATION SERVICES; MANAGEMENT INFORMATION SERVICES ; INFORMATION TECHNOLOGY SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; COMPUTER PROGRAMMING SERVICES; MAINTENANCE AND UPDATING OF COMPUTER SOFTWARE SYSTEMS AND HARDWARE; TECHNOLOGY AND SOURCING SERVICES, COMPUTER CONSULTING SERVICES ; CREATING AND MAINTAINING WEBSITES ; SOFTWARE REPAIR; SOFTWARE DESIGN; SOFTWARE INSTALLATION; SOFTWARE CREATION; SOFTWARE CUSTOMISATION SERVICES; SOFTWARE MAINTENANCE SERVICES; DESIGNING SERVICE; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE ALL INCLUDED IN CLASS 42
Trade Marks Journal No: 1958, 27/07/2020 Class 42

4415986 22/01/2020
SMT. PARITA RICHI KOTADIA TRADING AS FAIR DEAL
4 PLUS COMPLEX-301, SARDAR NAGAR MAIN ROAD, ASTRON CHOWK, RAJKOT-360001
SOLE PROPRIETOR
Address for service in India/Agents address:
JASANI & COMPANY.
216, V. V. COMM. COMPLEX, 2ND FLOOR, DHEBARBHAI ROAD, RAJKOT-360 001(GUJARAT).

Proposed to be Used
AHMEDABAD
Scientific & Technological Services and Research and Design relating thereto; Industrial Analysis, Industrial Research and Industrial Design Services; Quality Control and Authentication Services; Design and Development of Computer Hardware and Software.

subject to the mark should be use as represented
4417864  24/01/2020
30DAYS TECHNOLOGIES PVT LTD
SCO-5, Neel Factory Market, MIE-Part-A, Near Metro Pillar No. 769, Bahadurgarh
Private Company

Address for service in India/Attorney address:
REETA GARG
Flat No. 204/14, Sears Tower, Omaxe North Avenue, Omaxe City, Bahadurgarh

Used Since :19/06/2018

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4419076  24/01/2020
WHEELSEYE TECHNOLOGY INDIA PRIVATE LIMITED
77-C WP Block PITAMPURA North Delhi-110034
To carry on the business of Software Development, Software services, Analytics, logistics solutions and other IT products and carry on related activities in allied sectors.
Body Incorporate
Used Since :27/11/2018
DELHI
To carry on the business of Software Development, Software services, Analytics, logistics solutions and other IT products and carry on related activities in allied sectors.
P360

4420766 27/01/2020

OPTIKS INNOVATIONS PRIVATE LIMITED

A 502, Shrenath Darshan, Factory Lane, Borivali West, Mumbai 400092

Registered Private Limited Company

Address for service in India/Agents address:

SWATI RAMKRISHNA NERURKAR

A/803, TRISHLA TOWER, RAM MANDIR ROAD, VAZIRA NAKA, BORIVALI (WEST), MUMBAI-400092.

Used Since: 20/12/2019

MUMBAI

Platform as a service (PAAS) featuring computer software platforms for IT Solutions for pharmaceutical and biotech industries, namely, Mobile Application to Record Interactions with Healthcare Professionals Including Physicians and Providing Representatives an Ability to View Media Content and Reports, Web and Mobile Portals For Patients to Find Information on Drugs and Connect with Pharma Companies, Web and Mobile Portals For Physicians to Find Information on Drugs and Connect with Pharma Companies, Mobile and Web Application to Providing Reporting and Analytics Capabilities Using Various Data Sources, computer software platforms for IT Solutions for pharmaceutical and biotech industries, namely, Sales Operations and management software automation to log interactions with health care professionals including physicians, Customer Relationship Management application to manage Contacts, Accounts, Opportunities, Orders and other custom entities, Maintain operational customer master and integrate with other applications, Application to manage all phases of clinical trials including Site Management and Study Management, Application to provide patients with complete support during the course of therapy from the time of prescription including welcome call, Benefit Investigations, Trial Orders, Prior Authorization as included in Class 42
PRESCRIBER360

4420774    27/01/2020
OPTIKS INNOVATIONS PRIVATE LIMITED
A 502, Shrenath Darshan, Factory Lane, Borivali West, Mumbai 400092
Registered Private Limited Company
Address for service in India/Agents address:
SWATI RAMKRISHNA NERURKAR
A/803, TRISHLA TOWER, RAM MANDIR ROAD, VAZIRA NAKA, BORIVALI (WEST), MUMBAI-400092.
Used Since :13/02/2017
MUMBAI
Platform as a service (PAAS) featuring computer software platforms for IT Solutions for pharmaceutical and biotech industries, namely, Mobile Application to Record Interactions with Healthcare Professionals Including Physicians and Providing Representatives an Ability to View Media Content and Reports, Web and Mobile Portals For Patients to Find Information on Drugs and Connect with Pharma Companies, Web and Mobile Portals For Physicians to Find Information on Drugs and Connect with Pharma Companies, Mobile and Web Application to Providing Reporting and Analytics Capabilities Using Various Data Sources, computer software platforms for IT Solutions for pharmaceutical and biotech industries, namely, Sales Operations and management software automation to log interactions with health care professionals including physicians, Customer Relationship Management application to manage Contacts, Accounts, Opportunities, Orders and other custom entities, Maintain operational customer master and integrate with other applications, Application to manage all phases of clinical trials including Site Management and Study Management, Application to provide patients with complete support during the course of therapy from the time of prescription including welcome call, Benefit Investigations, Trial Orders, Prior Authorization as included in Class 42
Mox Veda

4421424    27/01/2020
PROCESS NINE TECHNOLOGIES PRIVATE LIMITED
1st Floor, 534, Phase 5, Udyog Vihar, Gurugram-122016, Haryana
Computer Software Services and Development
Private Limited Company
Used Since: 18/11/2019
DELHI
IT Services; Software development, programming & implementation; Programming of computer software for electronic language translation dictionaries and database; Hosting services, software as a service & rental of software; Providing temporary use of online, non downloadable computer software for language translation
Mox Wave

4421425  27/01/2020

PROCESS NINE TECHNOLOGIES PRIVATE LIMITED
1st Floor, 534, Phase 5, Udyog Vihar, Gurugram-122016, Haryana
Computer Software Services and Development
Private Limited Company
Used Since :08/09/2014

DELHI
IT Services; Software development, programming & implementation; Programming of computer software for electronic language translation dictionaries and database; Hosting services, software as a service & rental of software; Providing temporary use of online, non downloadable computer software for language translation
4423125  28/01/2020
VISAGE TECHNOLOGY (OPC) PRIVATE LIMITED
A -130, A-BLOCK SECTOR - 63, NOIDA, 201301
OPC Private Limited company

Address for service in India/Attorney address:
JITENDRA TIWARI
Clipemy India Private Limited, 19th floor, WeWork Berger Tower, Delhi One, C-001, Sector 16B, Noida-201301

Proposed to be Used
DELHI
Oil reservoir simulation; Oil production optimization and forecasting services; Scientific and technological services and research and design relating thereto in the field of oil and gas; Industrial analysis and research services in the field of oil and gas; Computer programming services in the field of oil and gas; Providing data processing, data analysing, data assimilation & data visualization in the field of oil and gas; Analyzing and extracting trends, relationships, and patterns in structured and unstructured data in the field of oil and gas using artificial intelligence, machine learning, deep learning, and pattern recognition services; Software as a service (SaaS) services featuring software for artificial intelligence, machine learning, deep learning, graph deep learning, and geometric deep learning; Platform as a service (PaaS) services featuring software for artificial intelligence, machine learning, deep learning; Providing non-downloadable data processing, data analysing, data assimilation & data visualization software in the field of oil and gas; Providing information in the field of oil & gas with the use of data analytics, statistical models, Machine Learning, Artificial Intelligence, deep learning; Providing a real-time dashboard for collecting, tracking, monitoring, processing and analyzing data; technical services and technological consulting in the field of oil and gas
IBX

4423539  29/01/2020

Equinix, Inc.
One Lagoon Drive, 4th Floor, Redwood City, California 94065, the United States of America
A corporation existing under the laws of the state of Delaware, the United States of America

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used

CHENNAI

Computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses; computer co-location services, namely, providing facilities for the location of computer servers with the equipment of others; as well as computer data center and co-location services, namely, providing facilities for the location of computer servers with the equipment of others; computer services, namely, providing virtual and non-virtual application servers, web servers, file servers, co-location servers, load balancing servers, redundancy servers, media servers and database servers of variable capacity to third party computing and data storage facilities; rental of space in a computer data center and co-location facility for containerized data centers of others; computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses.
AAROGYA PEETH WELLNESS PRIVATE LIMITED

4423744  29/01/2020
AAROGYA PEETH WELLNESS PRIVATE LIMITED
J-2, J EXTN. 4TH FLOOR, LAXMI NAGAR, DELHI-110092
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :26/04/2019
DELHI

Research and development services, Research and development of new products, Consultancy relating to research and development in the field of therapeutics
AVIANA

4424046    29/01/2020
TATA CONSULTANCY SERVICES LIMITED
NIRMAL BUILDING, 9TH FLOOR, NARIMAN POINT, MUMBAI – 400021
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

COMPUTER PROGRAMMING AND COMPUTER SOFTWARE DESIGN; DEVELOPMENT OF COMPUTER PLATFORMS; SOFTWARE AS A SERVICE (SAAS) SERVICES FEATURING SOFTWARE FOR PROVIDING A UNIFIED, AUTONOMOUS AND DIGITIZED AIRLINE OPERATIONS THAT HELPS CONNECTING DISJOINT AND SILOED SYSTEMS WITHIN AIRLINES ECOSYSTEM AND PROVIDE A SINGLE UNIFIED VIEW OF GLOBAL NETWORK OPERATIONS; COMPUTER SOFTWARE DESIGN, DEVELOPMENT AND CUSTOMIZATION FOR OTHERS; INSTALLATION, MAINTENANCE AND UPDATE OF COMPUTER SOFTWARE; WEBSITE CREATION, DESIGN, AND MAINTENANCE SERVICES.
4424366  29/01/2020
LIVE IN TREND
2309/1, OPPOSITE MAHARAJA REGENCY, FEROZEPUR ROAD, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
AIWARE

4425044    30/01/2020
AIWARE TECHNOLOGY SYSTEMS PVT.LTD
9 A Carnival techno park, Technopark Phase-1, Trivandrum-695581
Sachith Sebastian, Chief Operating Officer of Aiware Technology Systems Pvt.Ltd

Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.

Proposed to be Used

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software, creating and designing website-based indexes of information for others [information technology services], electronic monitoring of personally identifying information to detect identity theft via the internet, information technology [IT] consultancy, information technology services provided on an outsourcing basis, providing information relating to computer technology and programming via a web site, computer software design, computer software consultancy, rental of computer software, installation of computer software, maintenance of computer software, technological research, user authentication services using single sign-on technology for online software applications, software development in the framework of software publishing, mechanical research, maintenance of computer software.
TRUE DRUG

4428876 03/02/2020
TRUE DRUG PHARMA PVT. LTD.
3002-3003, World Trade Center, Nr. Udhna Darwaja, Ring Road, Surat-395002
A Registered Indian Company formed and Registered under Companies Act, 2013

Address for service in India/Agents address:
GEETA RAMKISHOR YADAV
403, SANDESH CHS LTD., PAKHADI, KHAREGAON, KALWA(W), THANE-400605

Used Since: 01/01/2020

AHMEDABAD

Scientific and Technological Services and Research; Design Relating Thereto For Pharmaceutical, Medicinal, Cosmetics, Dietary Preparations and Substances, Medicinal and Pharmaceutical Formulations Technology and Research, Providing A Website Allowing Users To Upload And Download Profile, Providing A Website That Gives Users The Ability To Search, View Various Profile. Programming Of Software for Internet Platforms, Hosting Of Portals on the Internet, Hosting Of Platforms on the Internet, Providing Access to Web Sites on the Internet included in class 42
4428900  03/02/2020
TRUE DRUG PHARMA PVT. LTD.
3002-3003, World Trade Center, Nr. Udhna Darwaja, Ring Road, Surat-395002
A Registered Indian Company formed and Registered under Companies Act, 2013

Address for service in India/Agents address:
GEETA RAMKISHOR YADAV
403, SANDESH CHS LTD., PAKHADI, KHAREGAON, KALWA(W), THANE-400605
Used Since :01/01/2020

AHMEDABAD

Scientific and Technological Services and Research; Design Relating Thereto For Pharmaceutical, Medicinal, Cosmetics, Dietary Preparations and Substances, Medicinal and Pharmaceutical Formulations Technology and Research, Providing A Website Allowing Users To Upload And Download Profile, Providing A Website That Gives Users The Ability To Search, View Various Profile. Programming Of Software for Internet Platforms, Hosting Of Portals on the Internet, Hosting Of Platforms on the Internet, Providing Access to Web Sites on the Internet included in class 42
Credenc

4430336  04/02/2020

CREDENC WEB TECHNOLOGIES PVT. LTD.
92, Manocha Apartments, Vikas Puri, New Delhi - 110 018
Private Limited Company (Start up)

Address for service in India/Attorney address:
FRONTIER LEGAL
No. 281/C, 38th Cross, 2nd Main Road, Jayanagar 8th Block, Bangalore - 560 070

Proposed to be Used
DELHI
Software as a service; technical research; product research and development services; research and development of computer software; information technology consultancy; cloud computing; computer software design; engineering services in the field of building technology; development of new technology for others;
4430337    04/02/2020
CREDENC WEB TECHNOLOGIES PVT. LTD.
92, Manocha Apartments, Vikas Puri, New Delhi - 110 018
Private Limited Company (Start up)

Address for service in India/Attorney address:
FRONTIER LEGAL
No. 281/C, 38th Cross, 2nd Main Road, Jayanagar 8th Block, Bangalore - 560 070

Proposed to be Used
DELHI
Software as a service; technical research; product research and development services; research and development of computer software; information technology consultancy; cloud computing; computer software design; engineering services in the field of building technology; development of new technology for others
4431443  05/02/2020
PRAKRITI E-MOBILITY PRIVATE LIMITED
1226, 12th Floor, DLF Tower B, Jasola District Centre, New Delhi-110025
A limited liability Company incorporated under Companies Act, 2013
Address for service in India/Attorney address:
MANOJ KUMAR GOYAL
509, Express Tower, Azadpur Commercial Complex, Delhi - 110033

Proposed to be Used

DELHI

DESIGNING, DEVELOPMENT, ADVANCEMENT OF EXISTING TECHNOLOGY IN THE AREAS OF SOFTWARE FOR CHARGING AND OTHER BATTERY SOLUTIONS FOR E-VEHICLES AND BATTERY OPERATED VEHICLES. ; RESEARCH, DESIGNING, ANALYSIS, DEVELOPMENT, INSTALLATION, UPDATION, MANAGEMENT AND MAINTENANCE OF DOWNLOADABLE AND NON-DOWNLOADABLE SOFTWARE, NAMELY, COMPUTER SOFTWARE, MOBILE APPLICATION (or say MOBILE APP), WEB AND CLOUD BASED PLATFORMS FOR BEING USED IN CONNECTION WITH TRANSPORT SERVICES, TRAVEL SERVICES, VEHICLE RENTAL AND HIRING SERVICES, OPERATION AND DISPATCH OF ELECTRIC, BATTERY OPERATED AND FUEL BASED VEHICLES TO CUSTOMERS (ON DEMAND OR OTHERWISE), FACILITATING ELECTRONIC FUNDS TRANSFER AND AUTHORIZING, PROCESSING AND COLLECTING ELECTRONIC PAYMENTS AND ELECTRONIC FINANCIAL TRANSACTIONS FOR PROVISION OF SERVICES RELATED TO SUPPLY AND DELIVERY OF WIDE RANGE OF GOODS AND SERVICES, INCLUDING FOOD AND GROCERY PRODUCTS, TAXI AND CAB SERVICES, TRAVEL ARRANGEMENTS. ; PROVIDING SOFTWARE AS A SERVICE (SAAS), NAMELY, MOBILE APPLICATION (or say APP) BASED, WEB BASED, CLOUD BASED PLATFORM, FOR FACILITATING ANY OR ALL OF THE ABOVE LISTED GOODS AND SERVICE AREAS. ; PROVIDING TECHNICAL ASSISTANCE AND CONSULTANCY SERVICES RELATING TO RESEARCH, DEVELOPMENT, DESIGN AND HOSTING OF ELECTRONIC COMMERCE PORTALS AND ONLINE MARKETPLACES.; RESEARCH AND EVALUATION PRIMARILY IN THE FIELD OF TRANSPORT, TRAVEL AND AGGREGATOR SERVICES.; PROVIDING TEMPORARY USE OF ONLINE NON-DOWNLOADABLE COMPUTER SOFTWARE, MOBILE APPLICATION AND WEB PLATFORM FOR USE IN BROADCASTING SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE FOR BROADCASTING AND TRANSMITTING OF MATERIAL FOR ENTERTAINMENT IN VEHICLES; HOSTING OF MULTIMEDIA ELECTRONIC CONTENT; ELECTRONIC STORAGE OF MEDIA CONTENT.
4438787  12/02/2020
CYNTHI’ANS EDUTECH PRIVATE LIMITED
921, FLAT NO.103, ASHIRWAD BLDG NEAR SHANKAR MANDIR, PURNA VILLAGE, BHIWANDI, THANE, MAHARASHTRA - 421302
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :04/02/2019
MUMBAI
Hosting computerized data, files, applications and information; Hosting of computer software applications for others; Providing temporary use of web-based applications; Development of application software for delivery of multimedia content; Providing temporary use of on-line applications and software tools; Hosting computer application software in the field of knowledge management for creating searchable databases of information and data; Design and development of software in the field of mobile applications; Hosting multimedia educational content; Providing temporary use of non-downloadable software for developing online educational materials; Rental of computer software for developing online educational materials; Updating of websites; Managing websites for others; Hosting of computer sites [websites]; Creation and maintenance of websites; Creating and maintaining websites for mobile phones; Creating, maintaining and hosting the websites of others; Online provision of non-downloadable web-based applications; Scientific and technological services; Technological services and research and design relating thereto; Industrial analysis; Industrial analysis services; Computer aided industrial analysis; Industrial research; Industrial research services; Industrial analysis and industrial research services; Industrial design services; Industrial product design services; Quality control; Quality control testing; Design and development of computer hardware; Design and development of computer hardware and computer software
subject to the mark should be use as represented
Trade Marks Journal No: 1958, 27/07/2020 Class 42

#WITH
4439288 13/02/2020
DESIGN SQUARE LLP
46/1, Meghdoot Bldg. Road No: 25 Scheme No: 6 Sion West Mumbai – 400022
Limited Liability Partnership

Address for service in India/Attorney address:
RAKSHA JAIN
306, Tower 2, Runwal Greens, Mulund Goregaon Link Road, Mulund West, Mumbai 400078

Proposed to be Used
MUMBAI
Website designing, management & consultation services; hosting digital content on internet; electronic storage of entertainment media content including videos; hosting e-commerce platform; server hosting, administration, leasing & consultation services; designing & development of search engines; providing internet search engines; being services included in class 42.
OPTIMUS HEALTH CARE PRIVATE LIMITED

4440174  13/02/2020

OPTIMUS PHARMA PRIVATE LTD

#6P, second floor, signature towers, kothaguda, kondapur, hyderabad-500084
Pharmaceutical and formulation industry
A company incorporated under the companies act 1956

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
CHENNAI

Scientific Research Services for Medical Purposes
VOLODY

4445519   18/02/2020
VOLODY PRODUCTS PRIVATE LIMITED
604, ECO HOUSE, VISHWESHWARNAGAR, GOREGAON EAST, MUMBAI 400 063
COMPANY
Address for service in India/Attorney address:
POONAM SHARMA
604, Eco House, Vishweshwar Nagar, Behind UdipiVihar, Goregaon (East), Mumbai – 400063
Used Since :01/04/2017
MUMBAI
COMPUTER SOFTWARE
VOLODY

4445949  18/02/2020
VOLODY PRODUCTS PRIVATE LIMITED
604, ECO HOUSE, VISHWESHWARNAGAR, GOREGAON EAST, MUMBAI 400 063
COMPANY
Address for service in India/Attorney address:
POONAM SHARMA
604, Eco House, Vishweshwar Nagar, Behind UdipiVihar, Goregaon (East), Mumbai – 400063
Used Since :01/04/2017
MUMBAI
COMPUTER SOFTWARE
4454321  26/02/2020
RIA ANIL MOHTA
OPP. TIDKE BHAWAN, 45 SEVA SADAN CHOWK, C A ROAD, MAHATMA FULE BAZAR S.O, NAGPUR, MAHARASHTRA, 440018
VISUAL DESIGN, IDEAS AND CREATIONS
PROPRIETOR

Proposed to be Used
MUMBAI

PROVIDE ILLUSTRATION SERVICES (DESIGN), VISUAL DESIGN, GRAPHIC DESIGNING, COMMERCIAL ART DESIGN.
4457365   28/02/2020
ORGREEN RENEWABLE ENERGY PRIVATE LIMITED
trading as; ORGREEN RENEWABLE ENERGY PRIVATE LIMITED
NO.62, BENS SATYA ENCLAVE, HENNUR ROAD GEDDAHALLI, BENGALURU URBAN, KARNATAKA-560043.
Private Limited Company
Proposed to be Used
CHENNAI
TECHNOLOGICAL CONSULTANCY
OLA DRIVE
4465730 06/03/2020
ANI TECHNOLOGIES PRIVATE LIMITED
REGENT INSIGNIA, #414, 3RD FLOOR, 4TH BLOCK, 17TH MAIN, 100 FEET ROAD, KORAMANGALA, BANGALORE – 560034, INDIA
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 20/08/2019
To be associated with:
3013304
CHENNAI
Mobile application and software for providing road and traffic information Ticketing Software Services. Design, development, updation and management of downloadable and non-downloadable software, namely, mobile application and web platform, for providing transport, travel and dispatching motorized vehicles to customers, providing food and drink collection and delivery services, and scheduled dispatch of good and grocery products; providing software as a service (SAAS), namely, mobile application and web platform, for providing transport, travel and dispatching of motorized vehicles, pre-ordered food, drink and grocery supplies to be delivered to customers.
Trade Marks Journal No: 1958 , 27/07/2020 Class 42

FIRESTORE
Priority claimed from 16/09/2019; Application No. : 88617927 ;United States of America
4469233 11/03/2020

Google LLC
1600 Amphitheatre Parkway, Mountain View, California 94043, U.S.A.
a Delaware limited liability company

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since :03/10/2017

DELHI
Design, development and implementation of software tools; Providing temporary use of online non-downloadable software for data processing, namely, storing, saving, updating, and syncing data for online and offline use by order of third parties; providing temporary use of on-line non-downloadable software for design and development of electronic data and cloud storage services; software development and product consulting services in the field of database management and cloud storage; Providing temporary use of online non-downloadable computer software for syncing data, data storage, data control, data transmission, push notifications, user management, application performance reporting, mobile messaging, social media platforms, and mobile payment services; application service provider (ASP), namely, providing, hosting, managing, developing and maintaining applications, software, websites and databases for others in the field of app development; application service provider featuring application programming interface (API) software for use in database management and cloud storage management; platform as a service (PAAS) featuring computer software platforms for use in database management and cloud storage management; software as a service (SAAS) services, featuring software for use in database management and cloud storage management; database as a service (DBAAS) services, namely, cloud hosting of computer databases for others; backend as a service (BAAS) services, featuring non-downloadable software for backing up data stored in third party applications
NOBEL ASSETS MANAGEMENT PRIVATE LIMITED
J Block, NO. 1509, First Floor, 13th Street, Anna Nagar West, Chennai-60040
Private Limited Company

Address for service in India/Attorney address:
BALASUBRAMANIAM M
W564, Park Road, Anna Nagar West Extension, Chennai-600101.

Proposed to be Used
CHENNAI
Software Development Services for financial institutions and online trading platform applications
subject to the mark should be use as represented
Trade Marks Journal No: 1958, 27/07/2020 Class 42

4473693  16/03/2020
TOSHVIN ANALYTICAL PRIVATE LIMITED.
103, S. J. House, 1st Floor, Sitaram Mills Compound, N. M. Joshi Marg, Lower Parel, Mumbai – 400 011.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
1266857, 1266858, 1266859

MUMBAI
Services relating to installation, maintenance, repairs and servicing of hi-tech analytical testing instruments and equipments; laboratory services for analytical testing; testing and research services relating to machines, apparatus and instruments; technical measuring and testing laboratory services being services included in class 42.
4473700  16/03/2020
TOSHVIN ANALYTICAL PRIVATE LIMITED.
103, S. J. House, 1st Floor, Sitaram Mills Compound, N. M. Joshi Marg, Lower Parel, Mumbai – 400 011.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
1266857, 1266858, 1266859

MUMBAI
Services relating to installation, maintenance, repairs and servicing of hi-tech analytical testing instruments and equipments; laboratory services for analytical testing; testing and research services relating to machines, apparatus and instruments; technical measuring and testing laboratory services being services included in class 42.
4485251 06/04/2020
VEERAMACHINENI MOHAN KUMAR
7/50 South West Boag Road, T.Nagar, Chennai - 600017, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 20/01/2017

CHENNAI
Industrial Design Services, industrial art design, computer-aided industrial design, design of industrial products, industrial and graphic art design, advisory services relating to industrial design, design, and development of industrial products, professional consultancy relating to industrial design, preparation of reports relating to industrial design, architectural services for the design of industrial buildings, Packaging design, Visual design, Furniture design, Construction design, Interior design, Software design, Product design, Design consultancy, Industrial design, Architectural design, Technical design, Graphic design, House Design, Building design services
4493390  29/04/2020
3 COMP LABS INDIA PRIVATE LIMITED
B13, Flat No 1, Raheem Apartments, Jamia Nagar, Okhla Vihar, New Delhi 110025
Clothing Apparel
Company
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308
Proposed to be Used
DELHI
Designing a software.
OUTBOXY
4498508  09/05/2020
URVI RAGHBEER
M-34, Greater Kailash 2 Market, New Delhi - 110048
An Indian National
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :07/05/2019
DELHI
Packaging design; design and development of computer software; software as a service [SaaS].
4500444 13/05/2020
PARABRAHMACHARI VADLA NAGA
#192, LakshmiNarasimha Nilayam, Jyothi Road, Kranthi Nagar, Nandyal – 518502, Kurnool(dst), Andhra Pradesh
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
SQUAREHIKE

4505712  20/05/2020
INTELLECT SELECT LIMITED
Flat 57, 175 Drummond Street, London NW1 3FF, UK
Limited Company

Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Used Since :12/04/2019

MUMBAI
Computer software designing and development, installation of computer software, maintenance of computer software, updating of computer software; research and designing services; technical data analysis services; creating and maintaining website for mobile phone; consultancy in the field of computer hardware, computer programming; computer system analysis; maintaining and creating websites for others; leasing excess time to a computer database, web hosting services.
CRISPRSYS
4510707 26/05/2020
CRISPRSYS TECHNOLOGIES PRIVATE LIMITED
8-3-678/64/303, DIVYA SAI APTS, PRAGATHI NAGAR, YOUSUFUDA, HYDERABAD - 500045, Telangana, INDIA

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Used Since: 07/08/2015

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
educART

4511106  27/05/2020
VIVEK AIYER
LEVEL 2, 250 MELBOURNE, VICTORIA 3000, AUSTRALIA
INDIVIDUAL

Address for service in India/Attorney address:
HIMANSHU SHARMA
S & H Partners of the address Flat No.1, Hutchins park Apartment, No.64, Hutchins Road, 2nd cross, Bangalore – 560084

Used Since :14/04/2014

CHENNAI
Advisory services relating to computer software; Computer security services (design and development of secure computer hardware, software and systems); Computer security services (programming and software installation repair and maintenance services); Computer software consultancy; Computer software development; Consultancy in the design and development of computer software; Design and development of computer software (for others); Development of computer software application solutions; Development of software; Hosting of software as a service (SaaS); Information technology (IT) services (computer hardware, software and peripherals design and technical consultancy); Installation of middleware (software); Software as a service (SaaS); Software creation; Software engineering; Updating of computer software; Upgrading of computer software; Writing of computer software included in class 42
4511318  27/05/2020
MR. PONNALA BALAKRISHNA
1-1-538/8, GANDHINAGAR, HYDERABAD - 500080, TELANGANA.
Individual
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
SOFTWARE DEVELOPMENT; MOBILE APPLICATIONS DEVELOPMENT; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; SOFTWARE TESTING; SOFTWARE MAINTENANCE AND SERVICES.
4516372  01/06/2020
NASCENT INFO TECHNOLOGIES PVT. LTD.
A-805, SHAPATH IV, OPP. KARNAVATI CLUB, S.G.HIGHWAY, AHMEDABAD-380051,
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
NAKUL SHAREDALAL
702, PARSHWANATH ESQUARE, CORPORATE ROAD, PRAHLADNAGAR, AHMEDABAD 380015
Used Since :24/09/2015
AHMEDABAD
CONSULTANCY IN THE FILED OF COMPUTER HARDWARE & SOFTWARE, RECOVERY OF COMPUTER DATA,
COMPUTER PROGRAMMING, COMPUTER RENTAL, MAINTENANCE OF COMPUTER SOFTWARE, IT SOFTWARE &
d SERVICES, UPDATING OF COMPUTER SOFTWARE, COMPUTER SOFTWARE DESIGN, COMPUTER SYSTEMS ANALYSIS,
SOFTWARE (UPDATING OF COMPUTER) COMPILATION OF INFORMATION INTO COMPUTER DATABASES,
SYSTEMIZATION OF INFORMATION INTO COMPUTER DATABASES.
Trade Marks Journal No: 1958 ,  27/07/2020           Class 42

4516390    01/06/2020
FEWTON BRANDS PRIVATE LIMITED
FLAT NO.361 A,RAWATBHATA,CHITTORGARH,RAJASTHAN-323307
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Design and development of software in the field of mobile applications; Website development; Website design; Development of websites; Updating of websites; Creating, designing and maintaining websites; Development and maintenance of websites; Providing temporary use of non-downloadable software for developing online educational materials; Rental of computer software for developing online educational materials
4516577  01/06/2020  
BEECH CONNECTIONS LLP  
B-46, Anoop Vihar, Army Welfare Housing Organization, Jabalpur, Madhya Pradesh- 482020, India  
Incorporated under Limited Liability Partnership Act, 2008  
Address for service in India/Attorney address:  
ABHINAV BHATIA  
C-255, SECOND FLOOR, PRASHANT VIHAR NEW DELHI - 110085  
Proposed to be Used  
MUMBAI  
arhitectural consultancy; architectural services; calibration [measuring]; construction drafting; research in the field of building construction; industrial design; engineering; design of interior decor; interior design
Certification mark u/s 71(1)

4516682 02/06/2020
M/S. CDG STANDARDS PRIVATE LIMITED
005, 5th Floor MGF Metropolis Mall, Mall Road, Gurgaon, Haryana - 122017, India.
(A Body Corporate)

Address for service in India/Attorney address:
ADVOCATE BHIWANI BISHT
TRIOS LEGAL SERVICES, F-303 ALAKNANDA APARTMENT, RAMPURI, SURYA NAGAR, GHAZIABAD, UTTAR PRADESH - 201011.

Proposed to be Used
To be associated with:
4091420
DELHI

Testing, authentication and quality control certification, Certification [quality control], Testing services for the certification of quality or standards, Testing, analysis and evaluation of the goods of others for the purpose of certification, Testing, analysis and evaluation of the services of others for the purpose of certification.
Trade Marks Journal No: 1958, 27/07/2020, Class 42

Certification mark u/s 71(1)

4516683 02/06/2020
M/S. CDG STANDARDS PRIVATE LIMITED.
005, 5th Floor MGF Metropolis Mall, Mall Road, Gurgaon, Haryana - 122017, India.
(A Body Corporate)

Address for service in India/Attorney address:
ADVOCATE BHIWANI BISHT
TRIOS LEGAL SERVICES, F-303 ALAKNANDA APARTMENT, RAMPURI, SURYA NAGAR, GHAZIABAD, UTTAR PRADESH - 201011.

Proposed to be Used
To be associated with:
4091420

DELHI
Testing, authentication and quality control certification, Certification [quality control], Testing services for the certification of quality or standards, Testing, analysis and evaluation of the goods of others for the purpose of certification, Testing, analysis and evaluation of the services of others for the purpose of certification.
4516894  02/06/2020
NAV SHIKHA POLYPACK INDUSTRIES PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, MR. RAJAN CHAWLA)
508, Somdatt Chambers, Bhikaji Cama Place, South West Delhi- 110066, Delhi.
Private Limited Company
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since: 01/01/2020
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software under Class “42”.
4517152  02/06/2020
INTERVINE GLOBAL SOLUTIONS PRIVATE LIMITED
923/155, OPP MARIA STD- NR VILLAGE PANCHAYAT SOCORRO SOCORRO PORVORIM BARDEZ NORTH GOA GOA 403501
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Design, maintenance and up-dating of computer software; Computer services, namely, creating an on-line community for registered users to participate in discussions, get feedback from their peers, form virtual communities, and engage in social networking services in the field of dating; Software as a service [SaaS];
Proposed to be Used

MUMBAI

Design, maintenance and up-dating of computer software; Computer services, namely, creating an on-line community for registered users to participate in discussions, get feedback from their peers, form virtual communities, and engage in social networking services in the field of dating; Software as a service [SaaS];
DISTACARE

4517232  02/06/2020
TROIKA PHARMACEUTICALS LTD.
‘Commerce House-1’, Satya Marg, Bodakdev, Ahmedabad -380054, Gujarat

Address for service in India/Attorney address:
SHRUTI K. SHAH
409, Kataria Arcade, Nr. Adani School, Off. S. G. Road, Behind Signature 1 Complex, Ahmedabad-51

Proposed to be Used
AHMEDABAD
Design and Development of Computer Software;
GIFTO RETAIL TECHNOLOGIES PRIVATE LIMITED
No. 136, 3rd Cross, 3rd Main Rd, JP Nagar 4th Phase, Dollars Colony, Bengaluru, Karnataka - 560078
An Indian Company and a Start up registered under the DIPP Scheme

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :12/03/2018

CHENNAI

scientific and technological services, research and design relating thereto; design, development, updating and management of downloadable and non-downloadable software, namely, mobile application and web platform; computer software development in the field of mobile applications; electronic storage services for archiving databases, images and other electronic data; hosting of platforms on the internet; Platform As A Service (PAAS); Software As A Service (SAAS); Application Service Provider (ASP); hosting of e-commerce platforms on the internet; maintenance of software used in the field of e-commerce; programming of software for ecommerce platforms; Information Technology (IT) engineering, consultancy, support services.
OMKAR SANE
A3, 1st floor, Sai Minar, Sai Baba Complex, Goregaon (E), Mumbai-63
Services in writing, branding, creativity, television and digital content
Sole proprietor

Proposed to be Used

MUMBAI
Services related to design and development of software applications for mobile phones, computer, electronic and communication devices, digital devices
TRIBLIO SMART PAGES
Priority claimed from 03/12/2019; Application No. : 88713909 ;United States of America

TRIBLIO, INC.
Suite #100 11600 Sunrise Valley Drive Reston, Virginia 20191 United States
A company duly incorporated under the laws of U.S.A

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI

PLATFORM AS A SERVICE SERVICES FEATURING SOFTWARE FOR DEVELOPING A WEBSITE FOR USE IN TRACKING AND ANALYZING ADVERTISING AND MARKETING STRATEGIES, NAMELY, SOFTWARE TO ENABLE USERS TO COORDINATE ACCOUNT PLANS ACROSS MEDIA CHANNELS, ANALYZE AND INTEGRATE ACCOUNTS, CREATE RELEVANT CONTENT AND FOR IDENTIFYING PARTICULAR ONLINE VISITORS TO BUSINESS WEBSITES FOR THE PURPOSE OF GENERATING SALES LEADS; PROVIDING AN INTERACTIVE WEBSITE FEATURING TECHNOLOGY THAT ALLOWS USERS TO TRACK AND ANALYZE MARKETING AND ADVERTISING CAMPAIGNS.
4518399  03/06/2020
NAUSHAD ALI
A-40, GALLI NO.-3, PHASE-2, BHAGIRATHI VIHAR, GOKAL PUR, DELHI-110094
INDIVIDUAL

Address for service in India/Attorney address:
MAHESH KUMAR
A-3, 3rd Floor, Rajouri Garden, New Delhi-110027

Proposed to be Used

DELHI

Computer services for providing temporary use of a non-downloadable computer interface software in order to create online personalized information services; providing temporary use of online non-downloadable operating software for accessing and using a cloud computing network; designing, development, testing and analysis of computer systems, computer hardware, computer software and computer programs; Hosting an online website featuring technology that enables users to share information, participate in discussions, get feedback from their peers, and engage in social networking featuring social media, photos, images, and topics of general interest to such users; computer services and software for creating virtual communities for registered users to participate in discussions and engage in social, business and community networking; application service provider (ASP) SERVICES featuring software; design of websites and software applications on global computer networks, local and internal computer networks or via a mobile phone platform or wireless electronic communication devices; graphic art design and development of multimedia software applications; providing information and news online in relation to scientific and technological services and research and design relating thereto; search engine services for entertainment and educational purposes; hosting digital content on the Internet for entertainment and educational purposes; computer services for the temporary provision of non-downloadable software for the transmission of audio, video, data, photographic images, texts, graphics; hosting a website for the uploading, sharing, viewing and posting of photographs, digital images, movies, videos, online journals, namely web blogs in general interest fields, and other related multimedia entertainment materials over a global computer network; Cloud computing featuring software and other services as included in Class 42
KURATIVZ TECHNOLOGIES AND CONSULTATION SERVICE PRIVATE LIMITED
B-21, Plot No. 1, Sector 6, Dwarka, Delhi 110075

Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India

Proposed to be Used
DELHI
development of computer hardware and software, mobile tech, data center and consulting IT services and facility management.
Virosil PetCleanse

4518438  03/06/2020
SANOSIL BIOTECH PVT LTD
Warden House, First Floor, Sir P.M. Road, Fort, Mumbai 400001
A company registered under the Companies Act, 2003
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062
Proposed to be Used
Mumbai
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
ANKITA ARYA
4518599   03/06/2020
ANKITA ARYA
A-27, Sector 31, Noida, UP Pincode : 201301
Indian Inhabitant

Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
P2 LEX PERITUS, Advocates & Solicitors, E-48, 3rd Floor, Jhilmil Colony, Delhi - 110095

Proposed to be Used
DELI

ARCHITECTS AND INTERIOR DESIGN SERVICES, INTERIOR DESIGN SERVICES IN THE CORPORATE, RETAIL,
RESIDENTIAL, RESTAURANT AND HOSPITALITY FIELDS, NAMELY, SPACE PLANNING AND AREA OPTIMIZATION,
SELECTION OF ARTWORK, LIGHTING, FURNITURE AND FURNISHINGS, MATERIAL AND SURFACE SELECTION,
TECHNICAL DRAWINGS FOR BUILDING AND FURNITURE CONSTRUCTION; COLOUR ANALYSIS AND PAINT MATCHING;
INTERIOR DESIGN ANALYSIS; THEMATIC AND CONCEPT DEVELOPMENT FOR INTERIOR DESIGN, CONSULTATION IN
THE FIELD OF INTERIOR DESIGN, PROVIDING A WEBSITE FEATURING INFORMATION IN THE FIELD OF INTERIOR
DESIGN AND ARCHITECTURE FOR USE BY INTERIOR DESIGNERS AND ARCHITECTS, ADVISORY SERVICES RELATING
TO INTERIOR DESIGN, ARCHITECTURAL CONSULTANCY SERVICES.”
WOODSCALE INTERIORS

4518692    03/06/2020

SAVIO THOMAS
KATTOTTU HOUSE,VIZHIKITHODE P O KANJIRAPPALLY., KOTTAYAM

PROPRIETOR

Address for service in India/Attorney address:
ADV SUNEER KAROTHY
karothukudy house near puspa theatre perumbavoor ernakulam dist kerala pin:683542

Proposed to be Used
CHENNAI

Architectural consultation, Architectural services, Design of interior decor, The services of engineers and scientists who undertake evaluations, estimates, research and reports in the scientific and technological fields (including technological consultancy);
LEANAFY

4518831  03/06/2020

VIKRANT NEB
A-56, GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065

KURIETA
INDIVIDUAL

Proposed to be Used

DELHI

SOFTWARE PROGRAMMING, SOFTWARE CONSULTANCY, SOFTWARE DESIGN, INSTALLATION, MAINTENANCE AND UPDATING OF COMPUTER SOFTWARE INCLUDED IN CLASS 42
liveView
4518836  03/06/2020
EQUINOX LABS PVT. LTD.
Equinox Center, R65, TTC, Rabale, Navi Mumbai, Thane-400701
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :07/04/2020
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
M/S. SOUDHA DESIGN AND INFRA PRIVATE LIMITED
PLOT NO.52&53, FLAT NO.A4, KANAKADURGA MANSION, VTH PHASE, KPHB COLONY, HYDERABAD, TELANGANA, 500072

Body Incorporate

Address for service in India/Attorney address:
P. SAILAKSHMI
NO.250/8, 1ST FLOOR, KAMALAM, APARTMENTS, KALI AMMAN KOIL STREET, NATESAN NAGAR, VIRUGAMBakkAM, CHENNAI-600092.

Proposed to be Used

CHENNAI
SERVICES RELATING TO DECOR (DESIGN OF INTERIOR) LANDSCAPE, INTERIOR DECORATIONS CONSULTATION, ARCHITECTURE PROFESSIONAL CONSULTANCY, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
XTRACTECO

4519713  04/06/2020

XTRACTECO PRIVATE LIMITED
#146, Fourth Floor, Maruthi Complex, R.R. Layout, Near Kalyani Motors, Kengeri Road, Bangalore, Karnataka 560056, India

REGISTERED COMPANY

Address for service in India/Attorney address:
MEGH LEX SERVICES PRIVATE LIMITED
204 'A' WING, MITTAL TOWERS 6, M G ROAD, BANGALORE-560001
Used Since :29/09/2018

CHENNAI

4519714  04/06/2020
XTRACTECO PRIVATE LIMITED
#146, Fourth Floor, Maruthi Complex, R.R. Layout, Near Kalyani Motors, Kengeri Road, Bangalore, Karnataka 560056, India
REGISTERED COMPANY
Address for service in India/Attorney address:
MEGH LEX SERVICES PRIVATE LIMITED
204 'A' WING, MITTAL TOWERS 6, M G ROAD, BANGALORE-560001

Proposed to be Used

CHENNAI
Research and Development, Design, Developments of Electric Vehicles (EV) AND development of Electric Motors for Electric Vehicles (EV)
Trade Marks Journal No: 1958, 27/07/2020 Class 42

4519903 04/06/2020
SAKTHI BHUVANESWARIR
31/6, Vellala street, first lane, Purasaiwakkam, Chennai 600084
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software, architectural consultancy, design of interior decor, interior design.
MUHAMMED NASARULLA C N
M/s. White Pearl Construction, 4/265F, Pulparambil, Chathukutti Road, Olavanna, Kozhikode, Kerala, India- 673014
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA

Proposed to be Used
CHENNAI
Architectural and Urban Planning services; Providing information in the field of architectural design via a website; Interior design services; Providing information in the field of Interior design via a website
LocalVocal
4520098  04/06/2020
FAB LIFESTYLE PRIVATE LIMITED
B BARUA ROAD , ULUBARI , GUWAHATI Assam – 781020
A company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
KOLKATA
Design and development of computer software and application accessible from wireless devices, including mobile phones; Design and development of software for providing information in the field of packaging, storage and transport of goods to the customers; Design and development of software supporting viewing, selecting and placing orders for goods from an existing database and online catalogue; Design and development of computer software for the purpose of booking, storage and delivery of goods; Design and development of computer software for pick-up and transportation of goods; Design and development of computer software for logistics services; Design and development of computer software for parcel delivery including food delivery; Cloud computing for cafeteria management, meal consumption, budget evaluation; Analytics pertaining food behavior of users; online platform providing software as a service (SAAS) pertaining to identification of food service providers and related data: Creating and maintaining database in electronic and digital medium for vendors and partners of the platform services; Database service for compliance, internal audit report and analytics; Customer support for users and partners of platform over digital and voice medium; Location based services for digital map integration for tracking and monitor; Software applications pertaining to web and mobile.
Virosil VeggieCleanse

4520146    04/06/2020
SANOSIL BIOTECH PVT LTD
Warden House, First Floor, Sir P.M. Road, Fort, Mumbai 400001
A company registered under the Companies Act, 2003
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
Virosil ClinicCleanse

4520153  04/06/2020
SANOSIL BIOTECH PVT LTD
Warden House, First Floor, Sir P.M. Road, Fort, Mumbai 400001
A company registered under the Companies Act, 2003

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
To be associated with:
4514447, 4514450, 4518424

MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services;
Design and development of computer hardware and software
Trade Marks Journal No: 1958 , 27/07/2020  Class 42

4520203  04/06/2020
ESDS SOFTWARE SOLUTION PVT.LTD.
B-24,25 NICE INDUSTRIAL AREA,MIDC,SATPUR,NASHIK-422007
FAMRUT
Address for service in India/Attorney address:
ADV PRITAM GANGURDE
C-17,SADGURU PARK,NR,RAM MANDIR,NIWARA SOC.AREA,BALAJI NAGAR,PUNE-411043
Proposed to be Used
MUMBAI
PROVIDING SERVICES OF RELATION TO WEB HOSTING,SOFTWARE DEVELOPMENT AND INFORMATION TECHNOLOGY
MR. NISHANT WADHWANI  
M/s NW CLOTHING INC., B-13, BALAJI VIHAR, TILAK NAGAR, SINDHI COLONY ROAD, LASHKAR, GWALIOR  
Proprietorship  

Address for service in India/Agents address:  
J.P. ASSOCIATES ADVOCATE.  
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used  

MUMBAI  

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
MINMOE

4520331  04/06/2020
HANGZHOU HIKVISION DIGITAL TECHNOLOGY CO., LTD
No.555 Qianmo Road, Binjiang District, Hangzhou, 310052, P.R. China
A limited company organized and existing under the laws of China (PRC)

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Used Since :22/04/2020

DELHI
Technical research; research and development [for others]; quality control; surveying; industrial design; design for interior decor; monitoring of computer systems by remote access; updating of computer software; consultancy in the field of computer hardware design and development; creating and maintaining websites for others; conversion of data or documents from physical to electronic media; installation of computer software; electronic data storage; consultancy of network security; providing design services of computer network for others; cloud computing; platform as a Service [PaaS]; software as a service [SaaS] authenticating works of art; weight freight for others.
TFH
4520438  05/06/2020
ANAND KUMAR MEENA
181, B-6 SECTOR-8, ROHINI, NEW DELHI-110085
INDIVIDUAL
Proposed to be Used
DELHI
Information Technology Services
4520473  05/06/2020
SUBHASH BABU
Nandanam, Kanghanattu House, Thalassery, Pinarayi, Kannur-670741
Sole Proprietor

Address for service in India/Agents address:
JITHESH CHERINGAL
Karthika House, Mangottuvayal, Kottooli PO, Kozhikode, Kerala-673016.

Proposed to be Used
CHENNAI
Technological services, research and design relating to industrial analysis and research services; design and
development of computer hardware and software, e-commerce web portal development, maintenance and management
and all other Information Technology related services not involved in any other classes.
4520527   05/06/2020
M/S ORTOCS
WARD NO 20 KRISHNA COLONY CHHIPPABAROD BARAN 325221
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN

Proposed to be Used
AHMEDABAD
Online clinic management software solutions as a business; Online provision of web-based software; Design, maintenance, rental and updating of computer software; Software as a service.
STAFFCLOUD
4520673  05/06/2020
SHAILESHKUMAR PURUSHOTTAMLAL AGRAWAL
CHAREGAONWALE, RAILWAY CHAUKI KE PAS BALAGHAT ROAD, GONDIYA, GONDIYA, MAHARASHTRA – 441614, IN
DIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Used Since :31/12/2018
MUMBAI
Consultancy services in information technology (IT); information technology support services.
4520792  05/06/2020  
PROCEUM PRIVATE LIMITED  
Plot No B5, Rd No 7, Film Nagar, Jubilee Hills, Hyderabad -500096, Telangana, India.  
MSME Registered Company  
Address for service in India/Attorney address:  
MADHUSUDAN PUTTA  
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.  
Used Since :16/08/2016  
CHENNAI  
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software, sign and development of computer software for use with medical technology, scientific research for medical purposes, medical research services.
4520793  05/06/2020
PROCEUM PRIVATE LIMITED
B5, Rd No 7, Film Nagar, Jubilee Hills, Hyderabad -500096, Telangana, India.
MSME Registered Company

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :16/08/2016

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software, sign and development of computer software for use with medical technology, scientific research for medical purposes, medical research services.
4520822  05/06/2020
CYANGITS SOLUTIONS PRIVATE LIMITED
TC 46/190, Fabas, Pally Street, Poonthura P.O, Thiruvananthapuram-695026
Body Incorporate

Address for service in India/Angents address:
JITHESH CHERINGAL
Karthika House, Mangottuvayal,Kottooli PO, Kozhikode,Kerala-673016.
Used Since :10/05/2016

CHENNAI
Design and development of computer software, web portals and programming languages
4520884 05/06/2020
AIDOINGS RESEARCH PRIVATE LIMITED
RH 01, Ramxy Estates, And Farms LI Chikkagubbi, Hennur, Main Road, Bangalore - 560077, Karnataka
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Software development, Information technology [IT] consultancy services.
4520988  05/06/2020
LIBERTY GROUP MARKETING DIVISION
Liberty House, Railway Road, Karnal, Haryana- 132001
Partnership Firm incorporated under the Indian partnership laws
Address for service in India/Attorney address:
KAPIL WADHWA
DD 13 Kalkaji, LGF New Delhi 110019 India

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
4521007  05/06/2020
TWEEBING TECHNOLOGIES LLP
A2D, PLAZA VERDANT ACRES PHASE 2, 3RD CROSS STREET, GANDHI NAGAR SOCIETY, NOOKAMPALAYAM, PERUMBAKKAM CHENNAI CHENNAI TN 600126 IN
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Software development; Troubleshooting in the nature of diagnosing problems with consumer electronics; Design and development of wireless networks; Design and development of wireless data transmission apparatus, instruments and equipment
JEMY'S TECHNOLOGY LAB

4521013 05/06/2020
JEMSHID ERANHIKKAL PROPRIETOR OF JAMY'S TECHNOLOGY LAB
6/260-A, CHERANI, KARUVAMBRAM P.O, MALAPPURAM, KERALA, 676121
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Software design; Software development services; Developing computer software
RAJ KUMAR
OLD HAIBATPUR, GAUTAM BUDDHA NAGAR, GREATER NOIDA, UTTAR PRADESH -201301
INDIVIDUAL

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI
Information Technology Services.
BLUEJEANS
4521250  05/06/2020
VERIZON TRADEMARK SERVICES LLC
1300 I Street NW, Suite 500 East, Washington, D.C.—20005, U.S.A.
A Limited Liability Company Delaware, U.S.A.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Non-downloadable telecommunications software for providing video and audio communication, collaboration, document sharing, teleconferencing, streaming of events and content, webinars, and video, audio and web conferencing; Software as a service (SAAS) services featuring telecommunications software for video, audio and web conferencing; Cloud computing featuring software for use in teleconferencing and video, audio and web conferencing.
4521455   05/06/2020
RAHUL KASHYAP
House No. 5612, Sector-56, Palsaura, Sector-55, Chandigarh-160055
Individual
Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058
Proposed to be Used
DELHI
Scientific, technological services, research, design relating thereto; design, development of computer hardware, software
4521564  06/06/2020
DR. V. DHANASE KARAN
28, Kongalamman koil, Jedarpalayathar thottam, Ariyagoundampatti (PO), Namakkal - 637406
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
PRABHUNARAIN. S
BLOCK 2, B4, SURYA P.R. APARTMENTS, SRIDEVI NAGAR, GANAPATHY, COIMBATORE-641006.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4521590  06/06/2020
INSTASERVE PAYMENT SOLUTION PRIVATE LIMITED (OPC)
4/324B, SANKARAPURAM, 2ND STREET, ANNASALAI, PALAVAKKAM, CHENNAI 600041
Private Limited Company (One Person Company)
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
ThinkCube Ideas

4521671  06/06/2020

THINKCUBE IDEAS PRIVATE LIMITED
G-502, Satyanarayana Enclave Madinaguda, Ranga Reddy District Hyderabad TG 500049

Body Incorporate

Address for service in India/Attorney address:
SUJEET KUMAR SINGH
Goushala road, Sanhouli

Proposed to be Used

CHENNAI

Information Technology services, Platforms for artificial intelligence as software as a service [SaaS], Software as a service [SaaS] featuring computer software platforms for artificial intelligence, Services for designing computer software, Designing of computer hardware, Computer hardware development, Software development, Software installation, Maintenance and updating of computer software, blockchain service
4521731  06/06/2020
ELOTA PRIVATE LIMITED
No. 1055, WARD NO. 9, PADIKKAL VEEDU, PALKULANGARA NAGAR- 65, KALLUMTHAZHAM (PO), KOLLAM KERALA - 691004.
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
P. C. N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.

Proposed to be Used
CHENNAI
Information Technology Services and Software Development Services in the field of Mobile Applications
4521869  06/06/2020
FALAK MUNDRAWALA
20/71, Silver Sand, Lokhandwala Link Road, Oshiwara, Jogeshwari (West), Mumbai - 400102, Maharashtra, India
Citizen of India
Address for service in India/Attorney address:
BARBIE
B-506, Indraprasth New Golden Nest Bhayander East Thane 401105 Maharashtra
Proposed to be Used
MUMBAI
Design services that include but not limited to houses indoors and outdoors, design services for the retail industry, home design consultation.
4521870  06/06/2020
FALAK MUNDRAWALA
20/71, Silver Sand, Lokhandwala Link Road, Oshiwara, Jogeshwari (West), Mumbai - 400102, Maharashtra, India
Citizen of India

Address for service in India/Attorney address:
BARBIE
B-506, Indraprasth New Golden Nest Bhayander East Thane 401105 Maharashtra

Proposed to be Used
MUMBAI
Design services that include but not limited to houses indoors and outdoors, design services for the retail industry, home design consultation.
LNBANC

4521946   06/06/2020
LNBANC TECHNOLOGIES LLP
Petals, A-701, Mahatoba Chowk S. No. 194/1, Kaspate Wasti, Wakad, Soni gara Kesar Pune Pune MH 411057 IN

The company is going to provide software products/services in following domains: 1. Information Technologies (Software Development) Services. 2. FinTech (Software productsservices) 3. Real Estate (So

Limited Liability Partnership

Proposed to be Used

MUMBAI

Trademark Class 42 pertains to Scientific and technological services and research and design relating thereto, Industrial analysis and research services, Design and development of computer hardware and software
SOBER ANOLYTE: Save You & Your Family
4521967    06/06/2020
SANGEETA NEGI
S/F, B - BLOCK, B - 57, GALI NO - 7, BHAGWATI GARDEN, UTTAM NAGAR, West Delhi, Delhi, 110059
An Individual
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034
Proposed to be Used
DELHI
Biochemical research and development and Pharmaceutical research and development services
M&Y - Mine & Yours

4521968    06/06/2020
SEARCHIT PRIVATE LIMITED
WP-248, BIHARI MARKET, SECTOR-130, NOIDA NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH-201304
Private Limited Company

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
DELHI
IT consultancy, advisory and information services, Quality assurance services
4522115  06/06/2020
SHIKHA SINGH D/O SH RATAN KUMAR SEN
16-B, MISSION COMPOUND, AJMER ROAD, JAIPUR, RAJ
INDIVIDUAL, INDIAN NATIONAL PROPRIETOR
Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN
Used Since :15/08/2019
AHMEDABAD
ARCHITECTURAL SERVICES, ARCHITECTURAL CONSULTATION, DESIGN OF INTERIOR DÉCOR, DRESS DESIGNING,
GRAPHIC ARTS DESIGN, PACKAGING DESIGN INCLUDING IN CLASS 42
4522145  06/06/2020
PREWIN PREPARATIVES PRIVATE LIMITED
C-230, SEC- 44, NOIDA , GAUTAM BUDDHA NAGAR- 201303 UTTAR PRADESH
Pvt. Ltd. Company

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
DELHI
Medical research services, Medical and pharmacological research services, Scientific research for medical purposes, Scientific and medical research and development, Analysis of human tissues for medical research, Biological research, clinical research and medical research, Design, engineering, research, development and testing services in the field of polymeric materials, polymer synthesis, and materials customization for medical, scientific, and technological applications services, Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software in class 42.
Trade Marks Journal No: 1958, 27/07/2020  Class 42

DILIPNARAYAN K R
35, C Nathan Nagar, 4th Street Subramanaiyapuram, RS Puram, Coimbatore South - 641002, Tamil Nadu
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Software development, Information technology [IT] consultancy
Openhaus
4522413  06/06/2020
VEDANSHU KEDIA
202,2ND FLOOR,A- WING, BLDG. NO.3, SIR M.V. ROAD, RAHUL MITTAL INDUSTRIAL ESTATE, ANDHERI EAST MUMBAI -400059

Proposed to be Used

MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
TALENTSPRINT PRIVATE LIMITED
PSR Prime Towers, Suite No G02, 101 & 102 Sy No126(P), Beside DLF Cyber City, Gachibowli, Hyderabad – 500032
An Indian Private Limited Company
Address for service in India/Attorney address:
DVMGOPAL & ASSOCIATES
#6/3/154-159, FLAT NO.303, 3RD FLOOR, ROYAL MAJESTIC, PREM NAGAR COLONY, NR. CARE HOSPITAL, ROAD NO.1, BANJARA HILLS, HYDERABAD - 500 004.
Used Since :24/05/2020

CHENNAI
Design And Development Of Computer Hardware And Software; rental of computer software and software as a service (SaaS)
4522636  07/06/2020
ABHISAM SOFTWARE PRIVATE LIMITED
706, B Keshar Upavan, Gawand Baug, Pokharan Road no. 2, Thane – 4000610, Maharashtra, India
Body Incorporate
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Services and consultancy with respect to computer security consultancy, computer virus protection services, data security consultancy, electronic monitoring of personally identifying information to detect identity theft via the internet, internet security consultancy, monitoring of computer systems for detecting unauthorized access or data breach.
HYPERZOD TECHNOLOGIES PRIVATE LIMITED
58, Shadab Colony, Rahim Nagar, Mahanagar, Lucknow 226006
INCORPORATED COMPANY

Address for service in India/Attorney address:
AAKASH SINGH
4/990, Vikas Nagar, Lucknow, U.P. - 226022

Proposed to be Used
DELHI

Design and development of computer software and application accessible from wireless devices, including mobile phones; Design and development of software for providing information in the field of packaging, storage and transport of goods to the customers; Design and development of software supporting viewing, selecting and placing orders for goods from an existing database and online catalogue; Design and development of computer software for the purpose of booking, storage and delivery of goods; Design and development of computer software for pick-up and transportation of goods; Design and development of computer software for logistics services; Design and development of computer software for parcel delivery including food delivery.
Cucumber

4522722    07/06/2020

TANYA LOOND
C -4, Second Floor, Panchsheel Enclave, New Delhi - 110017
Individual

Address for service in India/Attorney address:
MISHIKA SINGH
B 5 LGF, Kailash Colony, New Delhi 110048

Proposed to be Used
DELHI

Medical research; Design and development of computer software included in Class 42; website - design and development; designing, developing, hosting and maintaining a website that enables users to access data and information; application service provider; providing, hosting, managing, developing and maintaining applications, software and databases in the field of e-commerce transactions; online payments, providing an online interactive platform for sale of services; website hosting; providing web based services; hosting websites based services; design and development of computer software for use with mental health counseling.
4522732  08/06/2020
KHUSHBU VIKAS GUPTA PROPRIETOR OF M/S CLOUDSTAFF
NEAR SAI MANDIR, ZANAK NAGAR, GONDIA - 441614, MAHARASHTRA
Proprietor
Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, software as a service (SaaS)
4522733   08/06/2020
VIKAS JANAKRAJ GUPTA PROPRIETOR OF M/S EPHP SOLUTIONS COMPANY
BALAGHAT ROAD, IN FRONT OF PWD OFFICE, GONDIA - 441614, MAHARASHTRA
Proprietor
Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)
Used Since :06/11/2012
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, software as a service (SaaS)
MEDIDEALS

4522793   08/06/2020
MEDIDEALS RESOURCES LLP
SHOP NO. 636, KESHORAM COMPLEX, BURAIL, SECTOR 45, CHANDIGARH
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
RAJKUMAR
#44, BALA JI PHASE 2, ZIRAKPUR, MOHALI, PUNJAB
Used Since :01/03/2018

DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
G54 ENGINEERS PRIVATE LIMITED
DOOR NO 10/420, KARUTHEDATH COMPLEX, NEDIYIRUPPU, MUSLIYARANGADI P O, MALAPPURAM, KERALAL-673638, INDIA
PRIVATE LIMITED

Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955
Used Since :07/05/2015

CHENNAI
INTERIOR DECORATION CONSULTATION, DESIGN OF INTERIOR DECORATION, ARCHITECTURAL DESIGN FOR INTERIOR DECORATION, DESIGN SERVICE RELATION TO INTERIOR DECORATION.
4523266  08/06/2020
IMMCO SOFTWARE SOLUTIONS PVT LTD
43A/SDF, 3RD FLOOR, COCHIN SPECIAL ECONOMIC ZONE, KAKKANAD, COCHIN-682037 KERALA INDIA
A COMPANY INCORPORATED IN INDIA COMPANIES ACT 1956

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :08/09/2010

CHENNAI
WEBSITE DEVELOPMENT, SOFTWARE DEVELOPMENT, SOFTWARE DESIGN, WEB ENABLED SERVICES, RESEARCH AND DEVELOPMENT FOR OTHERS.
4523345  08/06/2020
RAMADAS P, S/O. KRISHNAKUMAR.P.
Pulikkaparambil (H), Perumudiyoor, Pattambi, Muthuthala, PIN-679303, Palakkad District, Kerala Proprietor of M/s. EPIDIKA, Pulikkaparambil, Perumudiyoor, Pattambi, Muthuthala, PIN-679303,Palakkad Dist
Proprietor duly represented by Trademark Attorney

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

Proposed to be Used
CHENNAI
Design and development of software in the field of mobile applications, Software engineering, Software development, Software design, Software repair, Software consultancy, Software rental, Software authoring, Software research, Customizing computer software, Leasing of software, Computer software updating, Installation of software, Software maintenance services, Hosting computer software applications for others, Technical consultancy relating to the application and use of computer software, Design and development of computer hardware and software for industrial applications, Providing temporary use of non-downloadable software applications accessible via a website, Computerized business information storage, Business card design services, Providing temporary use of non-downloadable business software, Consultancy in the field of programming and development of e-business portals, Hosting an online website for creating and hosting micro websites for businesses, Design and development of computer software for logistics, supply chain management and e-business portals, Hosting online software enabling the creation and hosting of micro websites for businesses, Computer programming and computer software design, Computer development, Computer design, Computer leasing, Computer engineering, Computer and computer software rental, Design of computer software, computer firmware, computer hardware and computer systems, Hosting e-commerce platforms on the Internet, Programming of software for e-commerce platforms, Maintenance of software used in the field of e-commerce, Consultancy relating to the creation and design of web sites for e-commerce, Maintenance and consultancy services relating to software used in the field of e-commerce, Outsourcing service providers in the field of information technology, Outsourcing service providers in the field of information technology consulting.
MEGASTAR GAMES

4523648   08/06/2020
KAJAVADRA MITUL P
B-101, PALI HILL RESIDENCY, SUDAMA CHOWK, MOTA VARACHHA, SURAT
GAMES AND APPLICATION DEVELOPMENT
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Development of Games for use on Mobile Phones, Tablets and other Electronic Devices, Application Development.
4523659  08/06/2020
RUPEEK FINTECH PRIVATE LIMITED
Plot #45/B, Subham Complex, 1st A Main, Ground Floor, Front Wing(B), Sarakki Industrial Layout, J.P.Nagar, Bangalore - 560078, Karnataka, India
Private Limited Company

Address for service in India/Attorney address:
SHOBHA HK
K19/9, 2nd Floor, DLF Phase 2, Gurugram-122001, Haryana

Proposed to be Used
To be associated with:
3406354, 3967993

CHENNAI
IT Services; Computer System Designs services; Outsource Service Providers In The Field Of Information Technology services; Computer Programming and Implementation services, Hosting Services; Installation Of Computer Software services; Consulting Services For Computer Programs; Technology Services In The Field Of Finance; Provision Of Information Services, Consultancy And Advisory Services In Relation To All Of The Above.
4523660 08/06/2020
RUPEEK FINTECH PRIVATE LIMITED
Plot #45/B, Subham Complex, 1st A Main, Gr.Fl., Front Wing(B), Sarakki Industrial Layout, J.P. Nagar, Bangalore - 560078, Karnataka
Private Limited Company
Address for service in India/Attorney address:
SHOBHA HK
K19/9, 2nd Floor, DLF Phase 2,Gurugram-122001, Haryana

Proposed to be Used
To be associated with:
3406354, 3967993

CHENNAI
IT Services; Computer System Designs services; Outsource Service Providers In The Field Of Information Technology services; Computer Programming services, Computer Software Development services, Design And Updating services, Programming And Implementation services, Hosting Services; Installation Of Computer Software services; Consulting Services For Computer Programs; Technology Services In The Field Of Finance; Provision Of Information Services, Consultancy And Advisory Services In Relation To All Of The Above.
GENEIMMUNE

4523706   08/06/2020
KOYE PHARMACEUTICALS PVT LTD
A-10, 3rd Floor, Art Guild House, Phoenix Market City Annexe, LBS Marg, Mumbai – 400070
Body Incorporate

Address for service in India/Attorney address:
KHAITAN & CO
Khaitan & Co, One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013

Proposed to be Used
MUMBAI
Scientific research services for medical purposes; medical research; biological research; chemistry services; scientific laboratory services; scientific and technological services and research
4523743    08/06/2020
COMNET EXHIBITIONS PVT. LTD.
C-103, Okhla Industrial Estate, Phase-III, New Delhi-110 020
Service Provider

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :17/04/2020

DELHI
Website Design & Development, Website Maintenance & Management, Programming for Online Advertising
ENCERGE

4523916   08/06/2020

KUMARI SANDHYA
DEJA VIEW HOMES CV RAMAN NAGAR BANGALORE - 560093

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Computer software design; Computer software consultancy; Design, development, installation and maintenance of computer software; Design, maintenance, development and updating of computer software; Software as a service [SaaS]; Web site design consultancy
CLICKERR

4523919   08/06/2020
R HARISH PROPRIETOR OF CLICKERR
NO. 2/637, RAMANATHAN NAGAR, POZHICHALUR, CHENNAI, KANCHIPURAM, TAMIL NADU, 600074
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Rental of computer hardware; Rental of computer hardware and computer peripherals; Rental of computer hardware and software; Rental of computer peripherals; Rental of computer peripheral devices
4524013  08/06/2020
MANIPAL TECHNOLOGIES LIMITED
Press Corner, Manipal-576104, Karnataka, India.
A Company Incorporated under Indian Companies Act, 1956.
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Proposed to be Used
CHENNAI
Packaging designs; Packaging design services; Design of packaging and wrapping materials; Consultancy relating to the design of packaging; Quality audits; Providing technological information about environmentally conscious and green innovations; Design of artwork; Promoting the artwork of others by means of providing online portfolios via a website; Digital asset management; Programming of software for e-commerce platforms; Hosting of platforms on the Internet; Digital imaging services [digitalization and scanning of images]; Information technology [IT] consultancy services.
Digizen

Digizen 4524125 08/06/2020
TATA CONSULTANCY SERVICES LIMITED
NIRMAL BUILDING, 9TH FLOOR, NARIMAN POINT, MUMBAI – 400021
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
DESIGN, DEVELOPMENT, INSTALLATION AND MAINTENANCE OF COMPUTER SOFTWARE AND SOFTWARE TOOLS AND CONSULTANCY THEREOF; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE FOR DIGITAL INITIATIVES AND E-GOVERNANCE; RESEARCH AND DEVELOPMENT OF NEW PRODUCTS, TECHNOLOGY AND METHODS OF OPERATION IN THE FIELD TECHNOLOGICAL ADVANCEMENTS, DIGITAL IDEAS, CREATION, INNOVATION AND IMPLEMENTATION OF DIGITAL INITIATIVES INCLUDING INFORMATION TECHNOLOGY FOR CITIZEN ENGAGEMENT AND PROVIDING SERVICES; APPLICATION SERVICE PROVIDER, NAMELY, HOSTING, MANAGING, DEVELOPING, AND MAINTAINING APPLICATIONS, SOFTWARE, IN THE FIELDS OF CITIZEN ENGAGEMENT AND PROVIDING SERVICES BY GOVERNMENTAL AND OR NON GOVERNMENTAL BODIES TO CITIZENS, COMMUNITY WELFARE, PROVIDING COMMUNITY SERVICES; SOFTWARE AS A SERVICE (SAAS) SERVICES FEATURING SOFTWARE FOR CITIZEN ENGAGEMENT AND COMMUNITY INITIATIVES, DATA MANAGEMENT, DATA MINING, AND MANAGEMENT.
IMG VENTURE

4524138 08/06/2020

IMG VENTURE
NEW GRAIN MARKET, BOOTH NO 6, KALKA, PANCHKULA, HARYANA, 133302
An Indian Company

Address for service in India/Attorney address:
ARNAB GHOSH
JS LAW CHAMBERS, K-37 B, KALKAJI, NEW DELHI-110019 INDIA
Used Since: 10/05/2020

DELHI
Website of a company which deals in organizing shows and events related to entertainment, fashion and modelling.
4524141 08/06/2020
LEARNER CIRCLES PRIVATE LIMITED
I - 549, First Cross Avenue, Beta 2, Greater Noida, UP – 201308
Private Limited
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
302 Olive Arcade, Off. C. G. Road, Ahmedabad, Gujarat - 380009
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
JEYAM GENERAL SUPPLIES (OPC) PRIVATE LIMITED
10, BHARATHIDASAN STREET, ATHANI POST, ERODE DISTRICT, TAMIL NADU
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Scientific services, Technical design and planning of sewerage systems
4524181  08/06/2020
M/S. BRAINSYS TECHNOLOGIES PRIVATE LIMITED
NO.28, 1st FLOOR, 19th A CROSS, EJIPURA, BANGALORE – 560047, KARNATAKA, INDIA
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :19/06/2019

CHENNAI
SOFTWARE DEVELOPMENT SERVICES, CONSULTANCY AND INFORMATION SERVICES RELATING TO THE MAINTENANCE OF COMPUTER SOFTWARE, DEVELOPMENT OF DATA PROCESSING SOFTWARE, DEVELOPMENT OF COMPUTER SOFTWARE FOR WORD PROCESSING, DEVELOPMENT OF OPERATING SYSTEM SOFTWARE, DESIGN AND DEVELOPMENT OF SOFTWARE AND HARDWARE FOR AUDIO AND VIDEO OPERATORS, DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, PROGRAMMING OF SOFTWARE FOR WEBSITE DEVELOPMENT, TESTING OF COMPUTER SOFTWARE, IMAGE PROCESSING SOFTWARE DEVELOPMENT, VIDEO GAME SOFTWARE DEVELOPMENT.
4524207  08/06/2020
INVENTUS BIOENERGY PRIVATE LIMITED
No. 14, 3rd cross, Saradambhal Nagar, Venbakkam, Chengalpattu, Tamilnadu, 603111
PVT LTD COMPANY

Address for service in India/Attorney address:
SUBHAJIT DEY
FASTINFO LEGAL SERVICES PRIVATE LIMITED GE 115, Rajdanga Main Rd, near Ruby, Sector G, Kasba, Kolkata, West Bengal 700107

Proposed to be Used
CHENNAI
Scientific research and development
RUNPLUS

4524233  08/06/2020
RUNPLUS PRIVATE LIMITED
Plot No. 38, H.No. 4-2-206/ A, Bharathi Nagar Colony, Kalimandir, Bandlaguda Jagir, Rajendranagar, Ranga Reddy District, Telangana, India, 500086
A Company incorporated under The Indian Companies Act, 2013.

Address for service in India/Attorney address:
KONDETI RANJITH REDDY
Eternal Pearl, Road No. 3/2, Haripuri Colony, Kothapet, Hyderabad, India, PIN-500035

Proposed to be Used
CHENNAI
Design and development of computer hardware and software; Software as a service (SaaS); Platform as a service (PaaS); Computer and technology services; Design of computer software and systems; Computer programming.
4524308  08/06/2020
UPLERS SOLUTIONS PRIVATE LIMITED
2nd Floor, Bhagyashree, Nr. Kalasagar Mall, Satadhar Cross Roads, Ahmedabad – 380 061, Gujarat, India
AN INDIAN PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
RISHIT BHATT & CO.
602, Iscon Elegance, Beside Shapath 5, Prahaladnagar, S.G. Highway, Ahmedabad - 380015, Gujarat, India
Used Since :09/09/2019

AHMEDABAD
Scientific and technological services, research and design relating thereto, industrial analysis and research services; technical data analysis; Online and offline services relating to design, development and maintenance of computer hardware, software, mobile applications and websites; Graphic Designing services; Research, consultation and engineering services in the field of Information Technology; Outsource service providers in the field of information technology; creating, designing, maintaining, implementing and hosting websites for others; online provision of web-based software; computer services in this class including creating (design and development) of text, sound, graphics and video for use on computer networks, wireless networks and global communication networks; Software as a service; computer consulting services in the field of analysis, design, implementation and support of computer-based information systems and technologies included in class 42.
4524385    09/06/2020
OF & FOR
B/101, BHATAR TRADE CENTER-B, NEAR BHATAR CHAR RASTA, BHATAR, SURAT-395017
PARTNERSHIP FIRM
Address for service in India/Attorney address:
MEHUL CHANDUBHAI MADALIA
402, JIVANDEEP COMPLEX, HIRABAUG CIRCLE, OPP. ROMAN POINT, VARACHHA, SURAT-395006
Proposed to be Used
AHMEDABAD
Product design; Design services; Tool design; Engineering design; Design consultancy; Architectural design; Interior design; Technical design;
KISANVANI

4524411  09/06/2020

SUNIL DAGA KHAIRNAR

Indigram House, B-1, Block -B1,Mohan Cooperative Industrial Estate, Badarpur, New Delhi: 110044

Proprietor

Address for service in India/Attorney address:

AMBUJ KUMAR

#FLAT 103, GANGOTRI APARTMENTS, STREET NO-25, RAJAPURI, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used

DELHI

Consultancy in the field of agricultural chemistry, Biotechnological research relating to agriculture
Krishaksahyogi

4524465  09/06/2020

SUNIL DAGA KHAIRNAR
Indigram House, B-1, Block -B1,Mohan Cooperative Industrial Estate, Badarpur,New Delhi: 110044
Proprietor

Address for service in India/Attorney address:
AMBuj KUMAR
#FLAT 103, GANGOTRI APARTMENTS, STREET NO-25, RAJAPURI, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used
DELHI

Consultancy in the field of agricultural chemistry, Biotechnological research relating to agriculture
Agribiz4u
4524471  09/06/2020
SUNIL DAGA KHAIRNAR
Indigram House, B-1, Block -B1,Mohan Cooperative Industrial Estate, Badarpur,New Delhi: 110044
proprietor

Address for service in India/Attorney address:
AMBUJ KUMAR
#FLAT 103, GANGOTRI APARTMENTS, STREET NO-25, RAJAPURI, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used
DELHI
Consultancy in the field of agricultural chemistry, Biotechnological research relating to agriculture
4524516  09/06/2020
3RDFLIX VISUAL EFFECTS PRIVATE LIMITED
SY NO 37/A 37P, PLOT NO. 6P, 2-91/77/2/ST/2 2ND FLOOR, SIGNATURE TOWERS, KONDAPUR, HYDERABAD, TELANGANA, 500084
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
4524541  09/06/2020
M/S. SHETH INFOCON PVT. LTD., MR. APURVA GIRISHBHAI SHETH (DIRECTOR)
806, TOWER-B, SHAPATH-IV, OPP. KARNAVATI CLUB, S.G. ROAD, AHMEDABAD
PRIVATE LIMITED CO. INCORPORATE BODY
Address for service in India/Attorney address:
VIPUL J. HINDOCHA, ADVOCATE
9, SWASTIK APPARTMENT, DAWN ROAD, CREASCENT, BHAVNAGAR - 364 001, GUJARAT

Proposed to be Used
AHMEDABAD

SCNOCLOGICAL, SERVICES AND RESEARCH AND DESIGN RELATING TO INDUSTRIAL ANALYSIS AND RESEARCH SERVICES DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE INCLUDED IN CLASS-42
4524618 09/06/2020
PRIYANKA KUMARI GUPTA TRADING AS CROSSGRID ENGINEERING SOLUTIONS
85,MANSAGAR VISTAR,BUDDHISINGHPURA,SANGANER,JAIPUR,RAJASTHAN
SERVICE PROVIDER
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Proposed to be Used
AHMEDABAD
PROVIDING ENGINEERING CONSULTANCY INCLUDED IN CLASS 42
MASTISHK TECHNOLOGIES PRIVATE LIMITED
303, B17 (LUCINA), NYATI ELAN, NEAR JSPM COLLEGE, WAGHOLI, PUNE-412207

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Computer software updating; Customizing computer software; Software development services; Software maintenance services; Computer software updating services; Information technology consultation
CredKey

4524842  09/06/2020

M/S FINTOPIA TECHNOLOGY INDIA PRIVATE LIMITED
432, 2nd floor, 4th Cross, HRBR layout, Kalyan Nagar, Bengaluru, Karnataka
PRIVATE LIMITED (ACTIVE)

Address for service in India/Attorney address:
RAKESH KUMAR
105-106 APRA PLAZA-A PLOT NO.29, ROAD NO.44 COMMUNITY CENTRE, NEAR M2K RANI BAGH PITAMPURA DELHI-34

Proposed to be Used
CHENNAI

Scientific and technological services, Research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4525104  09/06/2020
PRADEEP YOGENDRA RAI SOLE PROPRIETOR OF INNOLIX
933, IJMIMA COMPLEX, LINK ROAD, MALAD WEST, MUMBAI - 400064, MAHARASHTRA
THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
4525114    09/06/2020
DEEPAK KUMAR BHANDARI TRADING AS DEE 4U NEWS
HOUSE NO. 57/58, JWALA ESTATE, HARI PURA ROAD, AMRITSAR-143001 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2020
DELHI
Web Designing, Web Development, Development of Computer Software; Designing & Developing Mobile Phone Applications & Computer Game Software, Computer services, namely, creating computer network-based indexes of information, websites and resources, Electronic storage of digital images, Music, Videos & Hosting of Digital Content.
4525255 09/06/2020

BOXWISH MEDIA LLP.
Unit No. 1004, 10th Floor, Rupa Solitaire, Sector1, Millennium Business Park, Mahape, Mumbai -400 710.
A limited liability partnership incorporated under the Limited Liability Partnership Act, 2008.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Information technology services, science and technology services Hosting computer application software in the field of knowledge management for creating searchable databases of information and data, providing temporary use of on-line non-downloadable software for database management, computer project management in the field of electronic data processing [EDP], programming of software for database management, providing temporary use of web-based applications, online provision of non-downloadable web-based applications, platform as a service [PaaS] featuring software platforms for transmission of images, audio-visual content, video content and messages, analytical services relating to computer programmes, outsource service providers in the field of information technology, outsource service providers in the field of information technology consultancy, hosting of e-commerce platforms on the Internet, programming of software for e-commerce platforms being services included in class 42.
4525459  09/06/2020
METANOIA INTERIORS PRIVATE LIMITED
BASEMENT FLOOR 1911-D/19, GOVIND PURI EXTENSION, KALKAJI, NEW DELHI - 110019, DELHI, INDIA
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Interior design; Interior decoration consultancy; Interior decor design; Interior decor design services; Advisory services relating to interior design; Interior design services
SHAMLA TECH SOLUTIONS PRIVATE LIMITED
3/1, KANNUSAMY ROAD, R S PURAM, COIMBATORE, TAMILNADU-641002

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Used Since :01/04/2019

CHENNAI
Information technology services, Information technology [IT] consultancy, Information technology consulting services, Design and development of computer software, Consultancy and information services in the field of information technology architecture and infrastructure, Technical advice and consultancy services in the field of information technology, Data storage via blockchain, Data authentication via blockchain, Design and development of computer software for logistics, supply chain management and e-business portals, Information technology services for the pharmaceutical and healthcare industries, Telecommunications engineering, Maintenance of software, Installation of software, Software design and development, Writing of computer software, Cloud computing services, Design and development of operating software for cloud computing networks
4525499  09/06/2020  
PRASANTA KUMAR PATRA  
Plot No-N6/152 Irc Village Bhubaneswar ,Odisha - 751015  
Proprietor  
Address for service in India/Attorney address:  
POOJASHREE  
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu  
Used Since :29/01/2020  
KOLKATA  
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
BADALIA
4525641  09/06/2020
M/S BADALIA DIAMOND LLP
66/3, BADALIA HOUSE, BEADON STREET, KOLKATA- 700006.
PARTNERS.
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
DESIGN OF JEWELLERY.
4525685  09/06/2020
OPTIMIZING RESOURCES PRIVATE LIMITED
K NO 96, Kaggadasapura, MN RD CV Ramanagar, Bangalore - 560093
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since : 26/10/2019
CHENNAI
Software development, Software design, Software research.
DarkStore

4525708  09/06/2020
OPTIMIZING RESOURCES PRIVATE LIMITED
K NO 96, Kaggadasapura, MN RD CV Ramanagar, Bangalore - 560093,
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :26/10/2019

CHENNAI
Software development, Software design, Software research.
DarkStores

4525709 09/06/2020

OPTIMIZING RESOURCES PRIVATE LIMITED
K NO 96, Kaggadasapura, MN RD CV Ramanagar, Bangalore - 560093,
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :26/10/2019

CHENNAI
Software development, Software design, Software research.
RINKI KUMARI PROP. OF HITSVALUE
B-296, 2ND FLOOR, G.D. COLONY, MAYUR VIHAR, PHASE-3, NEW DELHI-110096

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI

analysis for oil-field exploitation, architectural services, architectural consultation, authenticating works of art, bacteriological research, biological research, calibration [measuring], cartography services, chemical analysis, chemical research, chemistry services, clinical trials, cloud seeding, cloud computing, computer rental, computer programming, computer software design, rental of computer software, computer system analysis, computer system design, computer software consultancy, computer virus protection services, computer technology consultancy, construction drafting, consultancy in the design and development of computer hardware, consultancy in the field of energy-saving, conversion of data or documents from physical to electronic media, cosmetic research, creating and maintaining web sites for others, data conversion of computer programs and data [not physical conversion], design of interior decor, digitization of documents [scanning], dress designing, duplication of computer programs, electronic data storage, energy auditing, engineering, geological surveys, geological prospecting, geological research, graphic arts design, handwriting analysis [graphology], hosting computer sites [web sites], industrial design, information technology [IT] consultancy providing information on computer technology and programming, installation of computer software, land surveying / land surveys, maintenance of computer software, mechanical research, meteorological information, monitoring of computer systems by remote access, off-site data backup, oil prospecting, oil-field surveys, oil-well testing, outsource service providers in the field of information technology, packaging design, physics [research], quality control, quality evaluation of standing timber, quality evaluation of wool, recovery of computer data, research and development of new products for others, research in the field of environmental protection, provision of scientific information, advice and consultancy in relation to carbon offsetting, scientific laboratory services, scientific research, providing search engines for the internet, server hosting, software as a service [SaaS], styling [industrial design], surveying, technical research, technical project studies, technological consultancy, telecommunications technology consultancy, material testing, textile testing, underwater exploration, updating of computer software, urban planning, vehicle roadworthiness testing, water analysis, weather forecasting, rental of web servers, web site design consultancy.
Kakkoii

4525736  09/06/2020
YOUSUF RANGOONWALA
Usha Sadan, flat A35, near Colaba post office, Colaba, Mumbai 400005
Proprietor

Address for service in India/Attorney address:
DAKSHAYANI SAXENA
S-427, Lower Ground Floor, Greater Kailash-I, New Delhi-110048

Proposed to be Used
DELHI
Website designing, development of software designs, marketing and advertising coaching, training and education; film production; scriptwriting services; production of shows; marketing studies; marketing research; brand and advertising strategy; technology solutions for brands; purpose creation for brands; sociocultural and pop culture research; pitch consulting; Consumer and human behaviour research; quantitative and qualitative research; digital advertising and marketing; social media advertising and marketing; integrated marketing communication planning and ethnographic research; marketing and advertising consulting; advertising / publicity; production of advertising films; publicity consulting; design of advertising materials; television advertising; brand management assistance; presentation of goods on communication media, for retail purposes; publication of publicity texts; marketing and advertising education; Online content creation.
Got Games

4525891    10/06/2020

ASHWANI KUMAR
A -05, MANAK VIHAR, EXTENTION, SUBHASH NAGAR, TILAK NAGAR, WEST DELHI -110018.
INDIVIDUAL

Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.

Used Since :01/04/2020

DELHI

WEB DESIGNING, SOFTWARE DEVELOPMENT, PROVIDING COMPLETE WEB,SOFTWARE SOLUTION AND ITS CONSULTATION.
SHAMLA TECH SOLUTIONS

4525926    10/06/2020

SHAMLA TECH SOLUTIONS PRIVATE LIMITED
3/1, KANNUSAMY ROAD, R S PURAM, COIMBATORE, TAMILNADU-641002

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Used Since :01/04/2019

CHENNAI

Information technology services, Information technology [IT] consultancy, Information technology consulting services, Design and development of computer software, Consultancy and information services in the field of information technology architecture and infrastructure, Technical advice and consultancy services in the field of information technology, Data storage via blockchain, Data authentication via blockchain, Design and development of computer software for logistics, supply chain management and e-business portals, Information technology services for the pharmaceutical and healthcare industries, Telecommunications engineering, Maintenance of software, Installation of software, Software design and development, Writing of computer software, Cloud computing services, Design and development of operating software for cloud computing networks
4525959    09/06/2020
REDDER SERVICES (OPC) PRIVATE LIMITED
No. 7, 2nd Floor, 1st Cross, Cambridge Road, Ulsoor, Bangalore, Karnataka, India, 560008
One Person Company
Address for service in India/Attorney address:
RAGINI AGRAWAL
1964/2, South End D Cross Road, 9th Block, Jayanagar, Bangalore - 560069
Proposed to be Used
CHENNAI
web development, Graphic design
MSA
Defining Domains

4526448   10/06/2020
M SADASHIV PURI
Chambers Amicus Curiae, Victory Villa, 312 Mulberry Villas, Phase 1, Sector 5C, Omaxe City New Chandigarh, S.A.S Nagar Mohali Punjab 140901
Proprietorship

Proposed to be Used
DELHI
Innovatively Identifying, understanding, enhancing, developing, delivering and defining Domain Knowledge to achieve transformational entrepreneurship objectives using technology applications
FLAIR IT SOLUTIONS PRIVATE LIMITED. (REPRESENTED BY ITS DIRECTOR, MR. SIDHARTHA KUKREJA)

111, Gumasta Nagar, Indore 452009, Madhya Pradesh.

Private Limited Company

Address for service in India/Attorney address:

RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Used Since: 22/04/2008

MUMBAI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software under Class “42”.
GBCO

4526528   10/06/2020
M/S BADALIA DIAMOND LLP.
66/3, BADALIA HOUSE, BEADON STREET, KOLKATA- 700006.
PARTNERS.
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR, ST. NO.7, POST-HINDUSTHAN CABLES, BURDWAN-713335, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
DESIGN OF JEWELLERY.
BADALIA JEWELLERS

4526534  10/06/2020
M/S BADALIA DIAMOND LLP.
66/3, BADALIA HOUSE, BEADON STREET, KOLKATA- 700006.
PARTNERS.
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
DESIGN OF JEWELLERY.
4526558  10/06/2020
TECHTRENO SOLUTIONS PRIVATE LIMITED
G-92 BASEMENT, KALKAJI, GOVINDPURI, South Delhi, Delhi, 110019
COMPANY
Address for service in India/Agents address:
NITIN AGARWAL
MB-22, Ground floor, Old Post Office Lane, Near Baby Land Public School, Shakarpur, Delhi-110092.

Proposed to be Used

DELHI
Computer rental, computer programming, computer software design, rental of computer software, computer system analysis, computer system design, computer software consultancy, computer virus protection services, computer technology consultancy, consultancy in the design and development of computer hardware, information technology [IT] consultancy, providing information on computer technology and programming via a web site, installation of computer software, recovery of computer data, rental of web servers, web site design consultancy
4526610 10/06/2020
NURONICS LABS PRIVATE LIMITED
H.No 3-72/3/187, Puppalaguda Ranga Reddy, Hyderabad
COMPANY INCORPORATED UNDER COMPANIES ACT, 2013
Address for service in India/Attorney address:
DEEPESH PIPALWA
# 115 & 116, First Floor, Model House, Dwarakapuri Colony, Punjagutta, Hyderabad, 500082 Telangana, India.

Proposed to be Used
CHENNAI
SOFTWARE PRODUCT DEVELOPMENT AND RENDERING OF SOFTWARE SERVICES
4526653  10/06/2020
AKSHAY DILIPBHAI GANGANI TRADING AS M/S SHIVSHAKTI GRAPHICS
55, BHAVIN TENAMENT, NEAR ANAR BUNGLOW, K K NAGAR ROAD, GHATLODIA AHMEDABAD, GUJARAT 380061
PROPRIETORSHIP
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Used Since : 01/04/2019
AHMEDABAD
Graphic designing.
APPLIED ROBOTICS TECHNOLOGY SYSTEMS

4526686  10/06/2020
APPLIED ROBOTICS TECHNOLOGY SYSTEMS
F 202, B-BLOCK, DEEPIKA RESIDENCY, N G PALYA MN RD, C V R NAGAR, BANGALORE 560093, KARNATAKA
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Scientific and technological services; Scientific research and development; IT security services in the nature of protection and recovery of computer data; Programming of software for database management; Software development
4526711    10/06/2020
AMZENEX HEALTHCARE PRIVATE LIMITED
A7, MAINAK GREENS APPARTMENT, GS ROAD, CHRISTIAN BASTI,NEAR INCOMETAX OFFICE, GUWAHATI - 781005
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :02/09/2019
To be associated with:
4281685
KOLKATA
Software development; Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
4526808  10/06/2020
EDLAR BUSINESS SERVICES PRIVATE LIMITED
No 34, Marutham Street, Fathima Nagar, Valasarawakkam, Chennai – 600087,
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Software development
4527016  10/06/2020
BHASIN INFRA STRUCTURE AND DEVELOPERS PVT. LTD.
VILLAGE GOBINDGARH,ADJOINING FOCAL POINT PHASE VII, LUDHIANA – 141010, PUNJAB, INDIA
A Company Duly incorporated under the Indian Company Law
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
HOSTING AN ONLINE WEBSITE FOR CREATING AND HOSTING MICRO WEBSITES FOR EDUCATIONAL PURPOSE;
DEVELOPMENT OF COMPUTER SOFTWARE; WEB DEVELOPMENT, WEB DESIGNING; DESIGN AND CREATION OF
WEBSITE; HOSTING WEBSITE ON THE INTERNET; DEVELOPMENT AND MAINTAINANCE OF WEBSITES; BUILDING AND
MAINTAINING OF WEBSITES; HOSTING COMPUTER SITES [websites] AND MANAGING WEBSITES FOR OTHERS
THE STUPID COMPANY

4527161  10/06/2020

KSHITIJ H THAKUR

PRATIK BUNGLOW HOTEL SWAD LANE VIRAR (W) 401303

INDIVIDUAL

Address for service in India/Agents address:

RAJESHREE BHUVANESH DESAI

603/C-2, Highland Park, Mulund Colony Road, Mulund(West), Mumbai-400082.

Proposed to be Used

MUMBAI

cloud computing, cloud seeding, computer programming, computer rental, computer security consultancy, computer software consultancy, computer software design, computer system analysis, computer system design, computer technology consultancy, computer virus protection services, rental of computer software, consultancy in the design and development of computer hardware, creating and designing website-based indexes of information for others [information technology services], creating and maintaining web sites for others, data encryption services, data security consultancy, electronic data storage, information technology [IT] consultancy, information technology services provided on an outsourcing basis, providing information relating to computer technology and programming via a web site, installation of computer software, maintenance of computer software, software as a service [SaaS], updating of computer software, web site design consultancy
timeFrank

4527184  10/06/2020

COSYN LIMITED
Plot No. 15, TP House, 3rd Floor, Jaihind Enclave, Madhapur, Hyderabad-500 081, Telangana, India
A company incorporated in India under The Companies Act, 1956

Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India

Used Since :10/07/2018

CHENNAI

SCIENTIFIC, COMPUTER AND TECHNOLOGICAL SERVICES; SOFTWARE AS A SERVICE (SAAS)
INGENIUM
4527203  10/06/2020
GAPSASMS TECHNOLOGY SOLUTIONS PRIVATE LIMITED
6B/143 Awas Vikas Colony Farrukhabad, U.P. 209625
AN INDIAN COMPANY REGISTERED UNDER COMPANY ACT
Address for service in India/Attorney address:
S. KUMAR & CO.
G.F., D-248/10, BALAJI COMPLEX, LAXMI NAGAR, DELHI 110092
Proposed to be Used
DELHI
CREATION, HOSTING, DESIGNING; MAINTENANCE OF WEBSITES; INTERNET SERVICES WEB PORTAL RENDERING SERVICES; WEBSITE SEARCH ENGINE, COMPUTER PROGRAMMING, INVENTORY CONTROL SOFTWARE, SOFTWARE DEVELOPMENT AND IT ENABLED SERVICES, SOFTWARE SOLUTION AND PROJECT; SOFTWARE ADMINISTRATION; CONSULTANCY; NETWORKING, COMPUTER PERIPHERALS, LEASING OF COMPUTERS, COMPUTER SOFTWARE AND COMPUTER HARDWARE AND ALL BEING SERVICES INCLUDED IN CLASS 42
Trade Marks Journal No: 1958, 27/07/2020 Class 42

INSTASERVE PAYMENT SOLUTION PRIVATE LIMITED (OPC)
4/324B, SANKARAPURAM, 2ND STREET, ANNASALAI, PALAVAKKAM, CHENNAI 600041
Private Limited Company (One person Company)

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
To be associated with:
4521590

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
4527338  11/06/2020
KAJ CAPITAL PTE. LIMITED
3, Philip Street, #10-02, Royal Group Building, Singapore 048693
a company incorporated under the laws of Singapore
Address for service in India/Agents address:
MANOJ G. MENDA, ADVOCATE.
6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI - 400 005.
Used Since :07/01/2020
To be associated with:
4029413, 4303934
MUMBAI
Design of jewellery; Design of fashion accessories
4527435  11/06/2020
M/S FINTOPIA TECHNOLOGY INDIA PRIVATE LIMITED
432, 2nd floor, 4th Cross, HRBR layout, Kalyan Nagar, Bengaluru, Karnataka
PRIVATE LIMITED (ACTIVE)
Address for service in India/Attorney address:
RAKESH KUMAR
105-106 APRA PLAZA-A PLOT NO.29, ROAD NO.44 COMMUNITY CENTRE, NEAR M2K RANI BAGH PITAMPURA DELHI-34
Used Since :10/12/2019
CHENNAI
Scientific and technological services, Research and design relating thereto, industrial analysis and research services, design and development of computer hardware and software.
ZABRIZON PVT LTD
17/34, Kuttythambiran Street, Pulianthope, Chennai-600012, Tamil Nadu
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 01/01/2020

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
Trade Marks Journal No: 1958 , 27/07/2020  Class 42

4527532    11/06/2020
M/S. ORAIL SERVICES (MR. HIREN PATEL - PROPRIETOR)
523 - World Trade Centre, Ring Road, Surat - 395002
Individual (Proprietor)

Address for service in India/Attorney address:
KAPADIA RAJVI ROHAN
DEEP CONSULTANCY SERVICES, 408-METRO TOWER, NEAR KINNARY CINEMA, RING ROAD, SURAT 395002, GUJARAT, INDIA.

Used Since :19/09/2012

AHMEDABAD
CONSULTING SERVICES IN THE FIELD OF SOFTWARE AS A SERVICE [SAAS] SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE
4527605   11/06/2020

SHYAM TEXTILES LIMITED
No. 37/12-1, Archana Complex, 4th Cross, Lalbagh Road, Bangalore -560027
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAVAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :01/04/2000

CHENNAI
Design services; Testing of raw materials; Material testing; Quality control; Surveying; Research and development of new products for others; Hosting computer sites (web sites); Providing search engines for the internet; Hosting web portals; Hosting of weblogs; Computer programming; Server hosting; Software as a service (SaaS); Hosting e-commerce platforms on the Internet; Rental of web servers.
SHYAM TEXTILES LIMITED
No. 37/12-1, Archana Complex, 4th Cross, Lalbagh Road, Bangalore -560027
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :01/04/2018

CHENNAI
Design services; Testing of raw materials; Material testing; Quality control; Surveying; Research and development of new products for others; Hosting computer sites (web sites); Providing search engines for the internet; Hosting web portals; Hosting of weblogs; Computer programming; Server hosting; Software as a service (SaaS); Hosting e-commerce platforms on the Internet; Rental of web servers.
4527617    11/06/2020
SHYAM TEXTILES LIMITED
No. 37/12-1, Archana Complex, 4th Cross, Lalbagh Road, Bangalore -560027
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :11/02/2016

CHENNAI
Design services; Material testing; Quality control; Surveying; Research and development of new products for others; Hosting computer sites (web sites); Providing search engines for the internet; Hosting web portals; Hosting of weblogs; Computer programming; Server hosting; Software as a service (SaaS); Hosting e-commerce platforms on the Internet; Rental of web servers.
4527634  11/06/2020
SHYAM TEXTILES LIMITED
No. 37/12-1, Archana Complex, 4th Cross, Lalbagh Road, Bangalore -560027
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :01/04/2017
CHENNAI
Design services; Testing of raw materials; Material testing; Quality control; Surveying; Research and development of new products for others; Hosting computer sites (web sites); Providing search engines for the internet; Hosting web portals; Hosting of weblogs; Computer programming; Server hosting; Software as a service (SaaS); Hosting e-commerce platforms on the internet; Rental of web servers.
Transliteration : KACCHAP
4527643  11/06/2020
OPENGROWTH MEDIA PRIVATE LIMITED
101- B, Link Apartment, Hiranagar, Mulund (West), Mumbai Mumbai City MH 400080
Engaged in the business of dissemination of news, knowledge and information of general interest, in India and abroad, by web-page design, creation and hosting

Proposed to be Used
MUMBAI
Engaged in the business of dissemination of news, knowledge and information of general interest, in India and abroad, by web-page design, creation and hosting and any business relating to the internet or e-mail, networking and communication environments. related on-line business.
4527853  11/06/2020
AARUSHI KUMAR
904, HINDON HEIGHTS, SECTOR-4, VAISHALI, GHAZIABAD, UTTAR PRADESH-201010
PROPRIETOR

Address for service in India/Attorney address:
ASHISH RANJAN
C-10, TOP FLOOR LAXMI NAGAR DELHI-110092

Proposed to be Used
DELHI
GRAPHIC DESIGN
4527855   11/06/2020
DHARA BHARAT MISTRY
trading as ;PAINTED FEATHERS
508, GREEN PARK APPARTMENT OPP. SBI BANK TAL-GANDEVI DIS-NAVSARI-396321 GUJARAT
Used Since :16/05/2020
AHMEDABAD
PROVIDING OF SERVICES FOR GRAPHIC ARTS DESIGN, PACKAGING DESIGN, WEBSITE DESIGN CONSULTANCY, DESIGN PLANNING INCLUDED IN CLASS - 42
4527880   11/06/2020
EORTV MEDIA PVT LTD
B 501 GARDEN ESTATE SOCIETY B2 LAXMI NAGAR, NEW LINK ROAD GOREGAON WEST, MUMBAI 400104
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Software development; Design and development of software in the field of mobile applications;
SRIKANT VITTAL RAO BHAGAVATULA
FLAT NO-29,PETUNIA BUILDING, TAKKA PANVEL, GODREJ SKY GARDEN, PANVEL, RAIGARH, 410206
INDIVIDUAL
Address for service in India/Agents address:
AJIT CHANDRAKANT NIMBALKAR
SERVE NO.16, FLAT NO.A-502, 5TH FLOOR, KAPIL CAPITAL, AMBEAGON PATHAR, DHANKAWADI, PUNE-411046.
Proposed to be Used
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERE TO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4528056 11/06/2020
GINFINITETEQ PRIVATE LIMITED
53, 5TH MAIN, 13TH CROSS, MAGADI ROAD, AGRAHARA DASARAHALLI, BENGALURU (URBAN), KARNATAKA-560079

THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Information technology [IT] consultancy services; IT programming services; IT security services in the nature of protection and recovery of computer data; Information technology [IT] consulting; Research in the field of information technology; Engineering services relating to information technology; Research, design and development of information and communications technology; Providing information relating to computer technology via a website; Consultancy and research services in the fields of science, engineering and information technology
4528133  11/06/2020
ES BYTES PRIVATE LIMITED
MUSTAFAPUR, CANTT ROAD, KHAGAUL,DANAPUR, PATNA, BIHAR-801105
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Software engineering; Software design; Software development; Customizing computer software; Computer software repair; Smartphone software design; Software development services; Computer software design; Software maintenance services; Computer software installation; Developing computer software
4528201  11/06/2020
TAMIZHINIAN.V
ROW9,D003, Garden City, Vedapatti, COIMBATORE- 641007, TAMIL NADU
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :16/09/2011

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
HERBOQUEST
4528210   11/06/2020
YES DOCTOR PRIVATE LIMITED
C-223,DELTA-1, GAUTAM BUDHA NAGAR GREATER NOIDA, UP 201308
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
JAYA YADAV
C-97, OLD DLF COLONY, NEAR SECTOR 14, GURGAON-122001.

Proposed to be Used
DELHI
Online clinic management software solutions as a business; Online provision of web-based software; Design, maintenance, rental and updating of computer software; Software as a service.
4528218  11/06/2020
YES DOCTOR PRIVATE LIMITED
C-223, DELTA -1, GAUTAM BUDHA NAGAR, GREATER NOIDA, UP 201308
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
JAYA YADAV
C-97, OLD DLF COLONY, NEAR SECTOR 14, GURGAON-122001.

Proposed to be Used
DELHI
Online clinic management software solutions as a business: Online provision of web-based software; Design maintenance, rental and updating of computer software; Software as a service
4528226    11/06/2020
REDFLOWER SOLUTIONS PVT LTD
403 LOTUS TOWER 6, ADARSH PALM RETREAT, BELLANDUR, BANGALORE, KARNATAKA - 560103
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advisory services in the field of product development and quality improvement of software; Software development
IMRAN KHAN ISMAEEL KHAN
H No - 902/1, Vivare BK, Tal - Raver, Jalgaon, Maharashtra - 425508
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
Likha

4528264  11/06/2020
NYKAA FASHION PRIVATE LIMITED
104 Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai 400013, Maharashtra, India
A company incorporated under the Companies Act, 2013.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Design, development, constructing and maintaining of electronic platform for conducting electronic commerce; software application for transmitting, storing, organizing, recording, and reviewing text, image, audio, video or data; software application enabling content, text, and other data to be downloaded to and accessed on a computer or other portable consumer electronic device; creation and maintaining applications, software, websites and databases in the fields of e-commerce.
Sozan

4528265  11/06/2020

NYKAA FASHION PRIVATE LIMITED

104 Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai 400013, Maharashtra, India

A company incorporated under the Companies Act, 2013.

Address for service in India/Attorney address:

AZB & PARTNERS

AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used

MUMBAI

Design, development, constructing and maintaining of electronic platform for conducting electronic commerce; software application for transmitting, storing, organizing, recording, and reviewing text, image, audio, video or data; software application enabling content, text, and other data to be downloaded to and accessed on a computer or other portable consumer electronic device; creation and maintaining applications, software, websites and databases in the fields of e-commerce.
KK Kay Beauty

4528268    11/06/2020

NYKAA- KK BEAUTY PRIVATE LIMITED
4-B, 4th Floor, Todi Building, Mathuradas Mill Compund, Worli, Mumbai 400 013, Maharashtra, India
A company incorporated under the Companies Act, 2013.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK,GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
To be associated with:
3956177

MUMBAI
Design, development, constructing and maintaining of electronic platform for conducting electronic commerce; software application for transmitting, storing, organizing, recording, and reviewing text, image, audio, video or data; software application enabling content, text, and other data to be downloaded to and accessed on a computer or other portable consumer electronic device; creation and maintaining applications, software, websites and databases in the fields of e-commerce.
CHAITANYA VASUDEV JAWALE
B4/503, THE CREST MALPANI ESTATES, SN 1781, PIMPLE SAUDAGAR, PUNE 411027

Individual

Address for service in India/Attorney address:
RUJUTA MEHENDALE
E-5, Swapnashilp Society, Kothrud, Pune

Proposed to be Used
To be associated with:
3348573, 3425574

MUMBAI
CLOUD SEEDING, CLOUD COMPUTING, DATA CONVERSION OF COMPUTER PROGRAMS AND DATA [NOT PHYSICAL CONVERSION] CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA, RECOVERY OF COMPUTER DATA, ELECTRONIC DATA STORAGE, OFF-SITE DATA BACKUP, ENGINEERING, CONSULTANCY IN THE DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE, RESEARCH AND DEVELOPMENT OF NEW PRODUCTS FOR OTHERS AND ALL OTHER SERVICES INCLUDED IN CLASS 42
4528273  11/06/2020
CHAITANYA VASUDEV JAWALE
B4/503, THE CREST MALPANI ESTATES, SN 1781, PIMPLE SAUDAGAR, PUNE 411027
Individual
Address for service in India/Attorney address:
RUJUTA MEHENDALE
E-5, Swapnashilp Society, Kothrud, Pune

Proposed to be Used
To be associated with:
3348573, 3425574

MUMBAI
CLOUD SEEDING, CLOUD COMPUTING, DATA CONVERSION OF COMPUTER PROGRAMS AND DATA [NOT PHYSICAL
CONVERSION] CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA, RECOVERY OF
COMPUTER DATA, ELECTRONIC DATA STORAGE, OFF-SITE DATA BACKUP, ENGINEERING, CONSULTANCY IN THE
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE, RESEARCH AND DEVELOPMENT OF NEW PRODUCTS FOR
OTHERS AND ALL OTHER SERVICES INCLUDED IN CLASS 42
MAAWAY TRUST
PLOT NO.248, JAGAMARA, KHANDAGIRI, BHUBANESWAR, ODISHA 751030
TRUST
Address for service in India/Attorney address:
MEISTER ADVOCATE & SOLICITOR LAW FIRM
B-151, STREET NO-3, GHAZIPUR VILLAGE, DELHI-110096

Proposed to be Used

KOLKATA
Design and development of computer hardware and software; Consultancy in the design and development of computer hardware and computer software; computer programming, computer programming consultancy; maintenance of software, design, development and implementation of software; computer programming services; computer system and software design; installation and maintenance of computer software; updating of computer software; consulting services relating to the development, implementation of customized computer programmes; software as a service (SaaS) services; Platform as a service (PaaS) services; Computer project management services and outsourcing, network, data center and server management, web site development services, creating and maintaining websites, technical research, technical analysis; advisory, consultancy and information services all relating to training platform for educational purpose; scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Proposed to be Used

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software; computer software design, engineering, computer programming, computer system design, computer software consultancy, computer virus protection services, rental of computer software, software as a service [SaaS], technological consultancy, maintenance of computer software, monitoring of computer systems by remote access, monitoring of computer systems to detect breakdowns, monitoring of computer systems for detecting unauthorized access or data breach, installation of computer software, internet security consultancy, information technology [IT] consultancy, computer security consultancy, computer system analysis, platform as a service, updating of computer software, software development in the framework of software publishing, server hosting, installation of computer software, hosting computer sites [web sites], creating and designing website-based indexes of information for others [information technology services], hosting computer sites [web sites], providing information on computer technology and programming via a web site, rental of web servers, web site design consultancy, creating and maintaining web sites for others, electronic data storage, data security consultancy, computer technology consultancy, consultancy in the design and development of computer hardware, conversion of computer programs and data, other than physical conversion, development of computer platforms, duplication of computer programs, recovery of computer data, research and development of new products for others
4528520  11/06/2020
PALPX TECHNOLOGIES PRIVATE LIMITED
46/149/A1, KOLAPILLY BUILDING, VENNALA P O, KOCHI
Business
Address for service in India/Attorney address:
BALACHANDRAN KRISHNAN PALAKKADAN
7/431-CB-3, 1ST FLOOR, NARAYANA APARTMENT, KUNNUMPURAM ROAD, NEAR WEST GATE OF CIVIL STATION, KAKKAND, ERNAKULAM-682030, KERALA, INDIA.
Used Since: 28/05/2020
CHENNAI
(All included Trademark Class 42) It pertains to scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4528676  12/06/2020
NUCLESPACE PRIVATE LIMITED
Flat No 33, C – WING, Anunagar CHS Ltd. , Waghbil Road, Off GB Road, Thane (W) - 400615
Body Incorporate
Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
MUMBAI
Software as a service (SaaS), platform as a service (PaaS); updating of computer software; Design, installation, updating and maintenance of computer software; Computer programming; updating of computer software; Design and development of computer hardware and software.; Software consultancy; development; Computer; Design of software; Website development; Updating of websites; Development and maintenance of websites.
4528854    12/06/2020
M/S FINTOPIA TECHNOLOGY INDIA PRIVATE LIMITED
432, 2nd floor, 4th Cross, HRBR layout, Kalyan Nagar, Bengaluru, Karnataka
PRIVATE LIMITED (ACTIVE)

Address for service in India/Attorney address:
RAKESH KUMAR
105-106 APRA PLAZA-A PLOT NO.29, ROAD NO.44 COMMUNITY CENTRE, NEAR M2K RANI BAGH PITAMPURA DELHI-34
Used Since :12/02/2020

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
AKSHAYOUS

4528860  12/06/2020
AURAFINA TECHNOLOGIES PVT. LTD
trading as ;AURAFINA TECHNOLOGIES PVT. LTD
NO.6/858-M, 2ND FLOOR VALAMKOTTIL TOWERS, JUDGEMUKKU, THRIKKAKARA (PO), KAKANAD, COCHIN-682021
KERALA STATE
SERVICE PROVIDER
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
AZZET MARKS
CENTRE-A, 7TH FLOOR, ALAPATT HERITAGE BUILDING, M.G. ROAD NORTH END, ERNAKULAM, COCHIN - 682 035,
KERALA.

Proposed to be Used
CHENNAI
TECHNICAL, SCIENTIFIC AND INDUSTRIAL RESEARCH, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE, WEBSITE DESIGN, DEVELOPMENT AND HOSTING SERVICES.
COLANDER

4528862    12/06/2020
ANALYTICS SAVES AT WORK INDIA PRIVATE LIMITED
MASCOT 90, No.45,47, AWFIS, 1st Floor, 80, EPIP II, Whitefield, Bangalore - 560066
Individual
Address for service in India/Attorney address:
SANJAY H SETHIYA
Level Two, No.2/1, 3rd Cross, Gandhi Nagar, Bengaluru - 560 009

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
SOLD IT

4528864    12/06/2020

ANALYTICS SAVES AT WORK INDIA PRIVATE LIMITED
MASCOT 90, No.45,47, AWFIS, 1st Floor, 80, EPIP II, Whitefield, Bangalore - 560066

Address for service in India/Attorney address:
SANJAY H SETHIYA
Level Two,No.2/1,3rd Cross, Gandhi Nagar, Bengaluru - 560 009

Proposed to be Used
To be associated with:

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Proposal for Trademark Registration

Trade Marks Journal No: 1958, 27/07/2020
Class 42

4528930 12/06/2020
RAJESHWARI BHATTACHARYYA
D-2 902, JUNIPER BUILDING, NEELKANTH GREENS, MULLA BAUG, MANPADA, THANE (WEST) 400610

Proposed to be Used
MUMBAI
SERVICES RELATED COMPUTER SOFTWARE DESIGN COMPUTER SOFTWARE MAINTENANCE COMPUTER SYSTEM DESIGNS AND COMPUTER SYSTEM ANALYSIS
PERCIPERE

4528935 12/06/2020
RAJESHWARI BHATTACHARYYA
D-2 902, JUNIPER BUILDING, NEELKANTH GREENS, MULLA BAUG, MANPADA, THANE (WEST) - 400610

Proposed to be Used
MUMBAI
SERVICES RELATED COMPUTER SOFTWARE DESIGN COMPUTER SOFTWARE MAINTENANCE COMPUTER SYSTEM DESIGNS AND COMPUTER SYSTEM ANALYSIS
4529090    12/06/2020
VL ACCESS INDIA PRIVATE LIMITED
Plot No. 526/769/1338, Ananddham Complex, DAV School Road, Pokhariput, Bhubaneswar - 751020
Body Incorporate
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
KOLKATA
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
SAMAGRA LEKHA

4529135  12/06/2020
SUGAM INNOVATIONS
74/1, EAST MOTI BAGH, SARAI ROHILLA,
Partnership Firm
Address for service in India/Attorney address:
ARENESS ATTORNEYS
304, 1/52, North Avenue Road, Punjabi Bagh West, New Delhi - 110026

Proposed to be Used
DELHI
Cloud computing, computer programming and technology consultancy, information technology services and consultancy, development of computer platforms software as a service [SaaS] maintenance of computer software technological consultancy
4529238 12/06/2020
RUPEEK FINTECH PRIVATE LIMITED
Plot #45/B, Subham Complex, 1st A Main, Gr.Fl., Front Wing(B), Sarakki Industrial Layout, J.P. Nagar, Bangalore - 560078, Karnataka
Private Limited Company
Address for service in India/Attorney address:
SHOBHA HK
K19/9, 2nd Floor, DLF Phase 2, Gurugram-122001, Haryana

Proposed to be Used
To be associated with:
3967993

CHENNAI
IT Services; Computer System Designs services; Outsource Service Providers In The Field Of Information Technology services; Computer Programming services, Computer Software Development services, Design And Updating services, Programming And Implementation services, Hosting Services; Installation Of Computer Software services; Consulting Services For Computer Programs; Technology Services In The Field Of Finance; Provision Of Information Services, Consultancy And Advisory Services In Relation To All Of The Above.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MARK OF RUPEE
DR. V. MOHAN

4529259   12/06/2020

DR. V. MOHAN
"SAI ANUGRAHA", 6B, ABM AVENUE, RAJA ANNAMALAIPURAM, CHENNAI-600 028, TAMIL NADU.
AN INDIAN NATIONAL

Address for service in India/Antents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

MEDICAL RESEARCH LABORATORY SERVICES; SCIENTIFIC LABORATORY SERVICES; SCIENTIFIC RESEARCH;
CHEMICAL RESEARCH; CHEMICAL ANALYSIS; CHEMISTRY SERVICES; CLINICAL TRIALS; CALIBRATION
[MEASURING]; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO;
INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE; MATERIAL TESTING
DEEDBEE SOCIAL VENTURES PRIVATE LIMITED
No. 53-3; Horamavu Agara; Doddabanaswadi 560043
Private Limited Company

Address for service in India/Attorney address:
GAME CHANGER LAW ADVISORS
304, HULIGADRI RENAISSANCE LANDMARK, 10TH MAIN ROAD, 17TH CROSS, MALLESWARAM, BANGALORE - 560055

Proposed to be Used
CHENNAI
Design, development and operation of electronic or digital platform for conducting skilling and livelihood enablement focused on students, Unemployed youth, training providers, recruiters, and other organizations working under similar objectives; software application for transmitting, storing, organizing, recording, and reviewing text, image, audio, video or data
TRAVAZE
4529347  12/06/2020
MANIPAL TECHNOLOGIES LIMITED
Press Corner, Manipal-576104, Karnataka, India.
A Company Incorporated under Indian Companies Act, 1956.

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Proposed to be Used
CHENNAI
Planning and design of travel agencies; Leasing of computer software relating to travel; Rental of computer software relating to travel; Consultancy services relating to the planning and design of travel agencies.
Trade Marks Journal No: 1958, 27/07/2020 Class 42

4529553 12/06/2020
Flowace Technologies Private Limited
Unit -116, Building No. 2(A-3), Sector-1, Millennium Business Park, Mahape, Navi Mumbai, Thane, Maharashtra – 400710
a Company incorporated under the Companies Act, 2013
Address for service in India/Agents address:
MANOJ G. MENDA, ADVOCATE.
6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI - 400 005.
Used Since :17/10/2017

MUMBAI
Web Based Platform Software And Mobile Based Software, Development Of Software Relating To Time Tracking, Time Spent, Time Management, Work Tracking, Work Management, Maintaining Timesheets, Providing Reports And Analysis, Tracking Call Activities, GPS Monitoring, Invoicing And Billing; Software Development To Provide Information, Knowledge, Technology, Advise And Consultancy To The Users; Design And Development Of Computer Software Applications, Computer Hardware And Software; Installation, Maintenance And Updating Of Computer Software; Software As A Service [SAAS]; Cloud Computing Based Software For Tracking Time Spent, Cost Estimate Preparation And For Invoicing And Billing; Computer Program And Application Management Services And Their Database Management For Use In Any Electronic Format Or On The Internet; Software As A Service To Business And Professionals
Popmoji

4529573  12/06/2020

TALENT UNLIMITED ONLINE SERVICES PRIVATE LIMITED
202, SF 94, Meghdoot, Nehru Place, New Delhi, South Delhi - 110019
BODY INCORPORATE

Address for service in India/Attorney address:
VASUNDHARA
403, Rose Apartment, Sector 28, Gurgaon, Haryana

Proposed to be Used
DELHI

Conversion of computer programs and data, other than physical conversion, conversion of data or documents from physical to electronic media, data encryption services, data security consultancy, electronic data storage, software as a service [SaaS], software development in the framework of software publishing, updating of computer software, user authentication services using single sign-on technology for online software applications, computer software design, computer system analysis computer system design
Bubble Keyboard

TALENT UNLIMITED ONLINE SERVICES PRIVATE LIMITED
202, SF 94, Meghdoot, Nehru Place, New Delhi, South Delhi - 110019
BODY INCORPORATE

Address for service in India/Attorney address:
VASUNDHARA
403, Rose Apartment, Sector 28, Gurgaon, Haryana

Proposed to be Used
DELHI

conversion of computer programs and data, other than physical conversion, conversion of data or documents from physical to electronic media, data encryption services, data security consultancy, electronic data storage software as a service [SaaS], software development in the framework of software publishing, updating of computer software, user authentication services using single sign-on technology for online software applications, computer software design, computer system analysis, computer system design.
4529642  12/06/2020
NAVEEN PRASANTH S
S Naveen Prasanth, S/O R. Santhakumar, No.9, NGGO Colony Main Road, Erode 638009, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4529668  12/06/2020
PREM RAJESH SONAR
A/001, AANGAN CHS, NEW D.P. ROAD, BEHIND SPANDAN HOSPITAL, BADLAPUR(EAST)- 421503
SOLE PROPRIETOR

Address for service in India/Attorney address:
SMITA MILIND DHUMAL
1-501 ROSA CLASSIQUE, B/H YASHRAJ PARK, GB ROAD, KASARVADAVALI, THANE (W)-400615 09320626774
smitalegal1311@gmail.com

Proposed to be Used
MUMBAI
GRAPHIC DESIGN SERVICES, PACKAGING DESIGN SERVICES, INTERIOR DESIGN SERVICES
ABHINAV SHARMA- M/S.TAPROOTZ TECH. CO.
DOOR.NO.01,UPPER STREET,GURIAH,HAMIRPUR,HIMACHAL PRADESH-177026
SINGLE FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :08/05/2020
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
SONALI SHIRISH PATWE
Flat No- 302, Rajani Corner- I, Balaji Nagar, Dhankawadi, Pune- 411043, Maharashtra.
Individual

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software Under Class “42”
ZSS TECHNOLOGIES PRIVATE LIMITED
309, DIVYA JOYTHI ROYAL COUNTY APARTMENT, SINGASANDRA, BANGALORE, KARNATAKA

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI

Software installation, Application service provider (ASP), Application service provider [ASP], namely, hosting computer software applications of others, Advisory services relating to planning applications, Information services relating to the application of computer systems
4529854   12/06/2020
LOHIA MECHATRONIK PRIVATE LIMITED
Sukhdham, Flat No. E-2, 7/17(9-10), Tilak Nagar, Kanpur, Uttar Pradesh 208002, India
A company organized and existing under the laws of India

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI
Scientific research; computer system analysis; design and development of computers and software for measuring; research and development of new products for third parties in the field of precision measuring; technical project studies; computer system design; technological consultancy services; quality control; software development in the context of software editing; software development, software installation, maintenance of computer software; calibration; technical, physical, mechanical research; electronic data storage; monitoring of computer systems for fault detection; monitoring of computer systems by remote access; design and development of measuring technology; research and development of new products for third parties in the field of precision measuring; massive data analysis computer services.
4529865  12/06/2020
KANIK SOOD
Kirti Niwas, Chowk Bazar, Solan, Himachal Pradesh - 173212
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4529866   12/06/2020
KANIKA SOOD
Kirti Niwas, Chowk Bazar, Solan, Himachal Pradesh - 173212
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4529937  12/06/2020
TRANSCOM INSTRUMENTS CO., LTD.
Room 110 of 1F, 6-9F, No. 7, Lane 205, Gaoji Road, Sijing Town, Songjiang District, Shanghai, P.R.China
A Company duly organized and existing under the laws of People’s Republic of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Engineering; conducting technical project studies; Technical research; Quality control; Quality control, for others; Quality assessment; calibration [measuring]; Material testing; design and development of computer software; Research and development of new products for others; telecommunications technology consultancy; design and planning services relating to telecommunications equipment.
GeneMini

4529939  12/06/2020
TRANS.COM INSTRUMENTS CO., LTD.
Room 110 of 1F, 6-9F, No. 7, Lane 205, Gaoji Road, Sijing Town, Songjiang District, Shanghai, P.R.China
A Company duly organized and existing under the laws of People’s Republic of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Engineering; conducting technical project studies; Technical research; Quality control; Quality control, for others; Quality assessment; calibration [measuring]; Material testing; design and development of computer software; Research and development of new products for others; telecommunications technology consultancy; design and planning services relating to telecommunications equipment.
4529941    12/06/2020
TRANS.COM INSTRUMENTS CO., LTD.
Room 110 of 1F, 6-9F, No. 7, Lane 205, Gaoji Road, Sijing Town, Songjiang District, Shanghai, P.R.China
A Company duly organized and existing under the laws of People’s Republic of China.
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Proposed to be Used
DELHI
Engineering; conducting technical project studies; Technical research; Quality control; Quality control, for others; Quality assessment; calibration [measuring]; Material testing; design and development of computer software; Research and development of new products for others; telecommunications technology consultancy; design and planning services relating to telecommunications equipment.
SpecMini

4529942   12/06/2020
TRANSOM INSTRUMENTS CO., LTD.
Room 110 of 1F, 6-9F, No. 7, Lane 205, Gaoji Road, Sijing Town, Songjiang District, Shanghai, P.R.China
A Company duly organized and existing under the laws of People’s Republic of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Engineering; conducting technical project studies; Technical research; Quality control; Quality control, for others; Quality assessment; calibration [measuring]; Material testing; design and development of computer software; Research and development of new products for others; telecommunications technology consultancy; design and planning services relating to telecommunications equipment.
4530029    12/06/2020
RISHABH HURSHAN
B-203, PATEL'S GREEN PARK, YAPRAL, MEDCHAL-MALKAJGIRI DISTRICT
SOCIAL NETWORKING
PROPRIETOR

Proposed to be Used

CHENNAI

COMPUTER SERVICES, NAMELY, CREATING VIRTUAL COMMUNITIES FOR REGISTERED USERS TO ORGANIZE GROUPS AND EVENTS, PARTICIPATE IN DISCUSSIONS, AND ENGAGE IN SOCIAL, BUSINESS AND COMMUNITY NETWORKING; COMPUTER SERVICES, NAMELY, HOSTING ELECTRONIC FACILITIES FOR OTHERS FOR ORGANIZING AND CONDUCTING MEETINGS, EVENTS AND INTERACTIVE DISCUSSIONS VIA COMMUNICATION NETWORKS; APPLICATION SERVICE PROVIDER (ASP) SERVICES, NAMELY, HOSTING COMPUTER SOFTWARE APPLICATIONS OF OTHERS; APPLICATION SERVICE PROVIDER (ASP) FEATURING SOFTWARE TO ENABLE OR FACILITATE THE UPLOADING, DOWNLOADING, STREAMING, POSTING, DISPLAYING, BLOGGING, LINKING, SHARING OR OTHERWISE PROVIDING ELECTRONIC MEDIA OR INFORMATION OVER COMMUNICATION NETWORKS; PROVIDING AN ONLINE NETWORK SERVICE THAT ENABLES USERS TO TRANSFER PERSONAL IDENTITY DATA TO AND SHARE PERSONAL IDENTIFY DATA WITH AND AMONG MULTIPLE WEBSITES; PROVIDING A WEB SITE FEATURING TECHNOLOGY THAT ENABLES ONLINE USERS TO CREATE PERSONAL PROFILES FEATURING SOCIAL NETWORKING INFORMATION AND TO TRANSFER AND SHARE SUCH INFORMATION AMONG MULTIPLE WEBSITES; PROVIDING INFORMATION FROM SEARCHABLE INDEXES AND DATABASES OF INFORMATION, INCLUDING TEXT, ELECTRONIC DOCUMENTS, DATABASES, GRAPHICS AND AUDIO VISUAL INFORMATION, ON COMPUTER AND COMMUNICATION NETWORKS; PROVIDING TEMPORARY USE OF NONDOWNLOADABLE SOFTWARE APPLICATIONS FOR SOCIAL NETWORKING, CREATING A VIRTUAL COMMUNITY, AND TRANSMISSION OF AUDIO, VIDEO, PHOTOGRAPHIC IMAGES, TEXT, GRAPHICS AND DATA; COMPUTER SERVICES IN THE NATURE OF CUSTOMIZED WEB PAGES FEATURING USERDEFINED OR SPECIFIED INFORMATION PERSONAL PROFILES, AUDIO, VIDEO, PHOTOGRAPHIC IMAGES, TEXT, GRAPHICS AND DATA; SOCIAL INTRODUCTION, NETWORKING AND DATING SERVICES; PROVIDING ACCESS TO COMPUTER DATABASES IN THE FIELDS OF SOCIAL NETWORKING, SOCIAL INTRODUCTION AND DATING.
INTELLORE

INTELLORE SYSTEMS PRIVATE LIMITED.
Office No. 7 and 8, 3rd Floor, Krishna shanti Residency, S.No. 346 and 347, Bavdhan Budruk, Taluka; Mulshi, Bavdhan Pune - 411021, Maharashtra, India.
Private Limited

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Unit 3A, Level 3, PV House, 55, Damle Road, Lane adjacent to Indsearch, Off Law College Road, Pune, 411004 Maharashtra, India

Used Since: 24/05/2017

MUMBAI
Software engineering services; Software engineering services for data processing programmes; Information technology consultancy; Information technology consultancy services; Consultancy services in the fields of science, engineering and information technology; Consultancy relating to the design and development of information and communications technology; Cloud computing services; Consultancy services in the field of cloud computing applications and networks; Programming of software for Internet platforms; Computer programming and design of computer software; Programming of software for e-commerce platforms; Programming of operating software for accessing and using a cloud computing network; Software as a service [SaaS]; Platform as a service [PaaS); Hosting of computer software applications for others; Information technology engineering services; Engineering services in the field of communications technology; Design and development of computer hardware and software for industrial applications; Consultancy services in the field of design, selection, implementation and use of computer hardware and software systems.
4530040 13/06/2020
INTELLORE SYSTEMS PRIVATE LIMITED.
Office No. 7 and 8, 3rd Floor, Krishna Shanti Residency, S.No. 346 and 347, Bavdhan Budruk, Taluka; Mulshi., Bavdhan Pune -411021, Maharashtra, India.
Private Limited

Address for service in India/Attorney address:
VIVEK SUBHASH SADHLE
Unit 3A, Level 3, PV House, 55, Damle Road, Lane adjacent to Indsearch, Off Law College Road, Pune, 411004 Maharashtra, India

Used Since: 24/05/2017

MUMBAI
Software engineering services; Software engineering services for data processing programmes; Information technology consultancy; Information technology consultancy services; Consultancy services in the fields of science, engineering and information technology; Consultancy relating to the design and development of information and communications technology; Cloud computing services; Consultancy services in the field of cloud computing applications and networks; Programming of software for internet platforms; Computer programming and design of computer software; Programming of software for e-commerce platforms; Programming of operating software for accessing and using a cloud computing network; Software as a service [SaaS]; Platform as a service [PaaS]; Hosting of computer software applications for others; Information technology engineering services; Engineering services in the field of communications technology; Design and development of computer hardware and software for industrial applications; Consultancy services in the field of design, selection, implementation and use of computer hardware and software systems.
HACKSHIELD
4530153  13/06/2020
SKYNET SOFTTECH PRIVATE LIMITED
Office No. 13, Ground Floor, Beach Haven II, Juhu Beach, Juhu, Mumbai – 400 049
Indian National
Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software; Access control services; Cloud computing services, Cloud seed up, Cloud electronic file and data, Providing temporary use of non-downloadable software for enabling, facilitating and enhancing social networking, photo sharing, and transmission of photographic images; computer services, namely, Writing of computer program software, Code creation of web pages, Computer advisory, consultancy, design and programming services; providing temporary use of non-downloadable software for receiving, displaying, storing, organizing and sharing with other users documents, sounds, music, movies, online journals videos, photographs, drawings, images and data stored electronically; computer services, namely, hosting on-line web facilities for others for organizing and conducting meetings, events and interactive discussions via communication networks; Computer network services, Computer firewall services; Computer programming, advisory, maintenance and updating services; Computer rental services, computer hardware and software rental services; application service provider (ASP) services, namely, hosting computer software applications of others; Hosting services; Constructing an internet platform for electronic service; Digitalisation of sound, images and documents; Electronic data bank and storage servers; Mapping services; Information technology services; Graphic art design; Data encryption and restoration services; application service provider (ASP) featuring software to enable or facilitate the uploading, downloading, streaming, posting, displaying, blogging, linking, sharing of audio and video content, photographic images, text, graphics and data; Computerised data storage services; Configuration of computer systems and network; providing an online network service that enables users to transfer personal identity data to and share personal identity data with and among multiple websites; providing a web site featuring technology that enables online users to create personal profiles featuring social networking information and to transfer and share such information among multiple websites; computer services, namely, creating indexes of information, sites and other resources available on computer networks; computer services in the nature of designing web pages featuring user-defined or specified information, personal profiles, audio and video content, photographic images, text, graphics and data; peer-to-browser photo sharing services, namely, providing a website featuring technology enabling users to upload, view, and download digital photos; providing a web site featuring technology that enables users to upload and share video, photos, text, graphics and data; creating and maintaining blogs for others; providing a web hosting platform for use of non-downloadable software for enabling, facilitating or enhancing interactive, computer program and software for organizing online meetings, webinars and conferences, multiplayer and single player games for third parties; Software installation, software creation, software research, software design, software development, software engineering, software authoring, computer software consultancy services, updating of software, computer software installation, rental of software, computer software maintenance services, updating of software databases, leasing of computer software, Testing of computer software, Writing of computer software, maintenance and repair of computer software, design of graphic software systems. Providing temporary use of non-downloadable computer software for tagging images, audio-visual and video content with data indicating date, location, people and subject matter; Providing information from searchable indexes and databases of information; Providing search engines for obtaining data via communications networks; Providing an online network service that enables users to transfer personal identity data and to share personal identity data with and among multiple applications or websites; Application service provider (ASP) featuring software for use in buying, selling, tracking, valuing, optimizing, targeting, analysing, delivery, and reporting of online advertising and marketing; Application service provider (ASP) featuring software for use in designing and managing online advertising and marketing campaigns.
TEAMMEET

4530155  13/06/2020
SKYNET SOFTTECH PRIVATE LIMITED
Office No. 13, Ground Floor, Beach Haven II, Juhu Beach, Juhu, Mumbai – 400 049
Indian National

Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used

MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software; Access control services; Cloud computing services. Cloud seed up, Cloud electronic file and data, Providing temporary use of non-downloadable software for enabling, facilitating and enhancing social networking, photo sharing, and transmission of photographic images; computer services, namely, Writing of computer program software, Code creation of web pages, Computer advisory, consultancy, design and programming services; providing temporary use of non-downloadable software for receiving, displaying, storing, organizing and sharing with other users documents, sounds, music, movies, online journals videos, photographs, drawings, images and data stored electronically; computer services, namely, hosting on-line web facilities for others for organizing and conducting meetings, events and interactive discussions via communication networks; Computer network services, Computer firewall services; Computer programming, advisory, maintenance and updating services; Computer rental services, computer hardware and software rental services; application service provider (ASP) services, namely, hosting computer software applications of others; Hosting services; Constructing an internet platform for electronic service; Digitalisation of sound, images and documents; Electronic data bank and storage servers; Mapping services; Information technology services; Graphic art design; Data encryption and restoration services; application service provider (ASP) featuring software to enable or facilitate the uploading, downloading, streaming, posting, displaying, blogging, linking, sharing of audio and video content, photographic images, text, graphics and data; Computerised data storage services; Computer networks and system; providing an online network service that enables users to transfer personal identity data and share personal identity data with and among multiple websites; providing a web site featuring technology that enables online users to create personal profiles featuring social networking information and to transfer and share such information among multiple websites; computer services, namely, creating indexes of information, sites and other resources available on computer networks; computer services in the nature of designing web pages featuring user-defined or specified information, personal profiles, audio and video content, photographic images, text, graphics and data; peer-to-browser photo sharing services, namely, providing a website featuring technology enabling users to upload, view, and download digital photos; providing a web site featuring technology that enables users to upload and share video, photos, text, graphics and data; creating and maintaining blogs for others; providing a web hosting platform for use of non-downloadable software for enabling, facilitating or enhancing interactive, computer program and software for organizing online meetings, webinars and conferences, multiplayer and single player games for third parties; Software installation, software creation, software research, software design, software development, software engineering, software authoring, computer software consultancy services, updating of software, computer software installation, rental of computer software, smartphone software design, computer software maintenance services, updating of software databases, leasing of computer software, Testing of computer software, Writing of computer software, maintenance and repair of computer software, design of graphic software systems. Providing temporary use of non-downloadable computer software for tagging images, audio-visual and video content with data indicating date, location, people and subject matter; Providing information from searchable indexes and databases of information; Providing search engines for obtaining data via communications networks; Providing an online network service that enables users to transfer personal identity data and to share personal identity data with and among multiple applications or websites; ; Application service provider (ASP) featuring software for use in buying, selling, tracking, valuing, optimizing, targeting, analysing, delivery, and reporting of online advertising and marketing; Application service provider (ASP) featuring software for use in designing and managing online advertising and marketing campaigns
HOMEZY
4530287  13/06/2020
HOMEZY PROPERTY SOLUTIONS PRIVATE LIMITED
194, Khasra No.122, Jodhpur (M Nagar Nigam) Degadi, Jodhpur-342003
Incorporated body under the Companies Act,2013
Address for service in India/Attorney address:
DIVYANSHU CHOUDHARY
156, new pali road, gandhi colony, bhagat ki kothi, Jodhpur (Raj.)
Used Since :05/06/2020
AHMEDABAD
website based rental solutions, software application based rental solutions
HappilyHire

4530409  13/06/2020
ZABRIZON PRIVATE LIMITED
17/34, Kuttythambiran Street, Pulianthope, Chennai, Tamil Nadu - 600012
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :10/05/2020

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
GrownFox
4530411  13/06/2020
ZABRIZON PRIVATE LIMITED
17/34, Kuttythambiran Street, Pulianthope, Chennai, Tamil Nadu - 600012
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 16/05/2020

CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4530444   13/06/2020
SWATI RAJESH JOSHI PROPRIETOR OF JMP ELECTRICALS & SERVICES
F-204, NAKSHATRA PHASE-1, PURNANAGAR, CHINCHWAD, PUNE MAHARASHTRA 411019
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Electrical engineering services; scientific and technological services and research and design related thereto; industrial analysis, industrial research and industrial design services, quality control and authentication services.
4530457   13/06/2020
PHIROZE J PANTHAKI
31/32, SUNVILLE APARTMENTS,685 KHERGAHT ROAD, PARSI COLONY, DADAR EAST, MUMBAI 400014
An Individual
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034
Proposed to be Used
MUMBAI
Architecture services, Architectural consultancy, Architectural design, Interior and exterior design services, Interior decor design
4530556    13/06/2020
MAYANK VINOD GALA
Shantiniketan, Near New Bridge, Old Mondha, Nanded, Maharashtra, India
Digital Service
Individual

Proposed to be Used

MUMBAI
4530645  13/06/2020
ADVENIO TECNOSYS PRIVATE LIMITED
#1332, First Floor, Sector -6, Urban Estate, Karnal – 132001, Haryana
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4530646  13/06/2020
ADVENIO TECNOSYS PRIVATE LIMITED
#1332, First Floor, Sector -6, Urban Estate, Karnal – 132001, Haryana
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4530715  13/06/2020  SUDEEP KALADI PISHARAM  
No - 872, Nagarjuna LIG, Block-14, 5th Phase, Yelahanka Newtown, Bangalore, Karnataka-560064  
Sole Proprietor  
Address for service in India/Attorney address:  
KUNAL KHANNA & CO.  
45/11, EAST PATEL NAGAR, NEW DELHI - 110008  
Used Since :05/12/2019  
CHENNAI  
Scientific and technological services and research and design relating thereto; Industrial  
analysis and research services; Design and development of computer hardware and software
Trade Marks Journal No: 1958, 27/07/2020 Class 42

4530809 14/06/2020
SHIVANK AGARWAL
H.NO.-2024, BLOCK B, SOBHA ROSE WHITEFIELD, BENGALURU, KARNATAKA-560066
INDIVIDUAL

Address for service in India/Agents address:
ASHISH GARG
H.NO.7/1118, BARTHALA YADGAR, SAHARANPUR, UTTAR PRADESH-247001
Used Since: 11/04/2020

CHENNAI
To provide services related to Electronic storage of videos, Electronic storage of digital videos, Computer aided design of video graphics, Providing electronic storage of digital photographs and videos via a website, Design and development of software and hardware for audio and video operators, Providing electronic storage of digital photographs and videos via a website, Hosting a website for the electronic storage of digital photographs and videos, Computer services for providing temporary use of a non-downloadable computer interface software in order to create online personalized information services; providing temporary use of online non-downloadable operating software for accessing and using a cloud computing network; designing, development, testing and analysis of computer systems, computer hardware, computer software and computer programs; Hosting an online website featuring technology that enables users to share information, participate in discussions, get feedback from their peers, and engage in social networking featuring social media, photos, images, and topics of general interest to such users; computer services and software for creating virtual communities for registered users to participate in discussions and engage in social, business and community networking; application service provider (ASP) services featuring software; design of web sites and software applications on global computer networks, local and internal computer networks or via a mobile phone platform or wireless electronic communication devices; graphic art design and development of multimedia software applications; providing information and news online in relation to scientific and technological services and research and design relating thereto; search engine services for entertainment and educational purposes; hosting digital content on the Internet; computer services for the temporary provision of non-downloadable software for using social networks and creating a virtual community, and computer services for the temporary provision of non-downloadable software for the transmission of audio, video, data, photographic images, texts, graphics; hosting a website for the uploading, sharing, viewing and posting of photographs, digital images, movies, videos, online journals, namely web blogs in general interest fields, and other related multimedia materials over a global computer network; Cloud computing featuring software; electronic data storage; business card design.
SAFEMAX
4530831  14/06/2020
QAZI MANSOOR AHMAD
492/59, TAKIA MUNSHIGANJ, DALIGANJ, LUCKNOW
proprietor-individual
Address for service in India/Attorney address:
SYED SAYEED AKHTAR
492/77, TAKIYA MUNSHIGANJ, DALIGANJ, LUCKNOW U.P-226020
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4530854  14/06/2020
PRAVIN DARYANI
2601, Light Bridge Building, Off-Pokharan Road No. 2, Hiranandani Meadows, Thane-400610, Maharashtra
INDIVIDUAL

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
SOFTWARE DEVELOPMENT SERVICES, PROVIDING COMPUTER FACILITIES FOR THE ELECTRONIC STORAGE OF DIGITAL DATA, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
GTBS
4530913  14/06/2020
RSMI GLOBAL PRIVATE LIMITED
G/F, PLOT AT KH NO. 438, MIN VILLAGE BIJWASAN, BALMIKI COLONY, DWARKA NEW DELHI-110077
BODY CORPORATE
Address for service in India/Agents address:
URVASHI VERMA
1096/70, Deva Ram Park, Tri Nagar, North West Delhi--110035.

Proposed to be Used
DELHI
Engineering services relating to information technology, Information services relating to information technology, Development of new technology for others, Expert advice relating to technology, Professional consultancy relating to technology, Consultancy relating to filtration technology, Information technology services, Information technology consultancy, Information technology support services, Design and development of new technology for others, Outsource service providers in the field of information technology, Consultancy and information services relating to information technology architecture and infrastructure which included in class 42.
4530922  14/06/2020

AICRON SOLUTIONS PRIVATE LIMITED
HOUSE NO.1/36, C NAWABGANJ KANPUR

Company

Address for service in India/Agents address:
ABU SUFYAN ANSARI
F.NO.5-6, P.NO.16, 3RD FLOOR, S.NO.12, KAUSAR BAUG SOCIETY, KONDWA(KH), PUNE-411048.

Proposed to be Used

DELHI

Analytical services relating to computers; Computer services for the analysis of data; Design and development of systems for data input, output, processing, display and storage; Design of data processing apparatus; Preparation of computer programs for data processing; All computer programming, IT services and software development included in class 42.
4531505    15/06/2020

SMARTEDDY TECHNOLOGIES PRIVATE LIMITED
trading as ;SMARTEDDY TECHNOLOGIES PRIVATE LIMITED
472, 3RD CROSS, 8TH MAIN, NEAR BRIGHT WAY SCHOOL BHCS LAYOUT,CHIKKALASANDRA BANGALORE 560061
KARNATAKA INDIA
SERVICE PROVIDER
PRIVATE LIMITED COMPANY

Proposed to be Used
CHENNAI

COMPUTER SOFTWARE, HARDWARE, SENSORS, IOT DEVICES AND GATEWAYS, MOBILE SOFTWARE APPLICATIONS,
COMPUTER AND MOBILE SOFTWARE APPLICATION FOR PROVIDING SOCIAL NETWORK AND CORPORATE
NETWORKS TO INDUSTRIES SUCH AS BANKING, TOURISM, RETAIL, RESTAURANT, HEALTHCARE, DIGITAL
CAMPAIGNS, TRANSPORTATION, COMPUTER SOFTWARE AND MOBILE SOFTWARE APPLICATION FOR UPLOADING,
ACCESSING, POSTING, AND DOWNLOADING ELECTRONIC MESSAGES, ELECTRONIC IMAGES, AUDIO/VIDEO
CONTENT, SENDING AND RECEIVING BLUETOOTH/NFC/WI-FI SIGNALS, EMITS LOCATION DATA, SCANNING OF QR
SIGNBOARD, COMPUTER SOFTWARE AND MOBILE SOFTWARE APPLICATION FOR USERS TO ASK AND ANSWER
QUESTIONS, INFORMATION THROUGH CUSTOMIZED MESSAGE, PROVIDING COMMUNICATIONS PLATFORM ENABLING
USERS TO CREATE PRIVATE NETWORKS AND ONLINE COMMUNITIES BASED ON GEOGRAPHIC LOCATIONS HOSTED
ON CLOUD.
4531587  15/06/2020
NURONICS LABS PRIVATE LIMITED
H.No 3-72/3/187, Puppalaguda Ranga Reddy, Hyderabad
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
DEEPESH PIPALWA
# 115 & 116, First Floor, Model House, Dwarakapuri Colony, Punjagutta, Hyderabad, 500082 Telangana, India.

Proposed to be Used
CHENNAI
SOFTWARE PRODUCT DEVELOPMENT AND RENDERING OF SOFTWARE SERVICES
4531742  15/06/2020
SHASHI RANJAN PANDEY SOLE PROPRIETOR OF GAATY
200-A, FIRST FLOOR, DASHMESH NAGAR, JHUNGIAN ROAD, KHARAR, RUPNAGAR, 140301
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software, Computer software consulting, Software development services, Computer software upgrading, Providing temporary use of non-downloadable software applications accessible via a web site, Consultancy relating to the creation and design of websites for e-commerce,
GOHIL SAHDEV JAYESHBHAI
48, V T Nagar, V T Nagar, Mahuva, BHAVNAGAR- 364290, GUJARAT
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
IDINSIGHT

4532048  15/06/2020
ID INSIGHT INC
44 Tehama Street, San Francisco, California, 94105, USA
Incorporated Company

Address for service in India/Attorney address:
ATUL KUMAR
B-17, FOURTH FLOOR, JANGPURA EXTENSION, NEW DELHI-110014
Used Since :13/12/2019

DELHI
Measurement evaluations in the field of economic and international development
Trade Marks Journal No: 1958, 27/07/2020 Class 42

4532059 15/06/2020
PRIYANSH MENGHANI
198, Vinay Nagar, Keshar Bagh Road, Indore (MP)-452009
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used

MUMBAI

Computer services, namely, providing a website featuring technology that allows users to monitor and control a smart home system at a remote location; electronic storage of electronic media, namely, images, text, audio, and video data; providing online non-downloadable software for recording, viewing, storing, sharing and analyzing online audio and video; providing temporary use of online non-downloadable software for controlling home automation systems, namely, lighting, appliances, heating and air conditioning units, alarms and other safety equipment, home monitoring equipment; technical support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems; computer technology support services, namely, help desk services; technical support services, namely, troubleshooting of computer software problems; software as a service (SAAS) services featuring computer software that facilitates energy efficiency in energy delivery control systems and environmental control systems; software as a services (SAAS) services featuring computer software for use with networked devices for monitoring, control and automation in residential, commercial, and automotive environments that allow the sharing and transmission of data and information between such devices; application service provider featuring application programming interface (API) software for environmental monitoring, control, and automation; non-downloadable software for connecting, operating, and managing networked kitchen appliances in the internet of things (IoT); providing online non-downloadable reports relating to energy consumption in buildings and domestic homes.
4532097    15/06/2020
QUINTA SYSTEMS PVT LTD
7/3, 3rd Floor, Jeet Dynasty, Swamy Vivekananda Rd, Nagavarapalya, Bengaluru, Karnataka 560093
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
R. RAJESH KUMAR.
NO:66, B-2, NARAYANAM FLATS, JAWAHAR STREET, RAM NAGAR, AMBATTUR, CHENNAI, TAMILNADU – 600 053.

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Interior design; Consultancy relating to interior decoration; Advisory services relating to interior design; Providing information in the field of interior design via a web site; Interior design services
SIMP

4532163  15/06/2020
STRING BIO PRIVATE LIMITED
No. 456 G, 1st Main Road, Vinayaka Nagar, Opposite Kennametal Widia, 9th Mile, Tumkur Road, Nagasandra, Bangalore 560073
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.
Used Since : 15/11/2017

CHENNAI
Platform as a Service [PaaS]; computer aided scientific research; scientific research relating to chemistry, biology, genetic engineering; biotechnology research.
4532249  15/06/2020
SARVMAAN TECHNOLOGY SOLUTIONS LLP
Fl No - A - 11, Sr No - 82/3, Parande Nagar, Parande Woods, Pune – 411015, Maharashtra
Limited Liability Partnership (LLP)
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :30/09/2017
MUMBAI
Interior design.
NOCCARC
4532405  16/06/2020
NOCCA ROBOTICS PVT. LTD.
4 Brady Glady’s Plaza, I/447 Senapati Bapat Marg, Lower Parel, Mumbai, Maharashtra, 400013
Private Limited Company

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
MUMBAI
Scientific research services for medical purposes; services of engineers and scientists who undertake evaluations, estimates, research and reports in the scientific and technological fields; scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
XILONTECH SOLUTION PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, MR. MANISH KUMAR)
1st Floor, Guru Market, Purulia Road, Mahilong, Ranchi- 835103, Jharkhand.
Private Limited Company

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :01/03/2020

KOLKATA
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software under Class “42”.

4532445  16/06/2020
COMM100 NETWORK CORPORATION
238-1027 Davie street Vancouver, BC V6E4L2 Canada.

Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Used Since: 13/01/2012

DELHI
SOFTWARE DEVELOPMENT: SOFTWARE DESIGN, SOFTWARE UPDATE, SOFTWARE MAINTENANCE, SOFTWARE INSTALLATION, SOFTWARE AS A SERVICE (SAAS), REMOTE DATA BACKUP SERVICES, DIGITAL DATA STORAGE, MOBILE APPLICATION, COMPUTER INFORMATION PROCESS, COMPUTER ASSISTED INFORMATION PROCESSING AND IMAGE TRANSMISSION, INTERNET BASED LIVE CHATTING, LIVE CHATROOM, VOICE, VIDEOS AND TEXT MESSAGES TRANSMISSION, CUSTOMER SERVICES SOFTWARE, ONLINE FORUM, ONLINE KNOWLEDGE BASE, CUSTOMER FEEDBACK MANAGEMENT (SOFTWARE), HELP DESK SERVICE (SOFTWARE), SOCIAL MEDIA MESSAGE PROCESSING, CHAT BOT, AI BOT, TRANSACTIONAL BOT.
MATDUN

4532731  16/06/2020
MATDUN TECHNOLOGIES PRIVATE LIMITED
FLAT NO.101, PLOT NO.363, STREET NO.9, SRI RAM NAGAR COLONY, KONDAPUR HYDERABAD-500084, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since: 16/06/2019

CHENNAI
Internet security consultancy; Computer security consultancy; Data security consultancy; Data security consulting; Programming of Internet security programs; Rental of Internet security programs; Computer security consultancy services; Design and development of Internet security programmers; Consultancy in the field of computer security; Computer programming services for electronic data security; Design and development of Internet security programs; Consultancy in the field of security software; Computer security threat analysis for protecting data; Electronic security monitoring services in the nature of monitoring computer systems for data security purposes; Professional consultancy relating to computer security; Verification of personal identification [computer security]; Design and development of electronic data security systems; Electronic monitoring services being IT security services in the nature of protection and recovery of computer data; Environmental monitoring services; Testing, analysis and monitoring of telecommunication and navigation signals; Monitoring of computer systems for detecting unauthorized access or data breach; Testing, analysis and monitoring of system algorithms for processing telecommunications and navigation data; Electronic monitoring services for computer security services for protection against illegal network access; Testing services for computer hardware and software used with alarm and monitoring systems; Electronic monitoring of personally identifying information to detect identity theft via the internet.
MEGHAL AGRAWAL
HOUSE NO 23, SUBHASH CHANDRA BOSE MARG, KOTA, RAIPUR, CHATTISGARH 492010

INDIVIDUAL

Address for service in India/Agents address:
GURMINDER SINGH DHAMI
254, 2nd floor, Pocket 15, Sector 24, Rohini, Delhi-110085.

Used Since :01/06/2020

MUMBAI

Design, Development and allowing the usage on downloadable basis, mobile based software / application or web application, enabling creation, on template / customizable basis, of e-cards including wedding, engagement, social gathering and other invitation and greetings cards, brochure & other publications including video invitations & video greetings; Design, Development and allowing the usage on downloadable basis, mobile based software / application or web application, enabling creation, on template / customizable basis of artworks, animations, graphics, emoticons and other graphic elements and special effects of similar nature; Design, Development and allowing the usage on downloadable basis, mobile based software / application or web application, enabling uploading, posting, showing, displaying, commenting, reviewing, tagging, chatting, linking, sharing, downloading, authoring, transmitting, receiving, editing, extracting, encoding, decoding or otherwise, providing access to searchable databases of templates of e-cards, publications, video invitations.
4532884  16/06/2020
SARATH T S
T S NIVAS KALLICODE P O AYIROOPPARA PO POTHENCODE THIRUVANANTHAPURAM 695584
KARSH GRAPHIC DESIGN SOLUTIONS
PROPRIETORSHIP

Proposed to be Used
CHENNAI
Design Services covered under class 42
YAMATO TRANSPORT

4532931  16/06/2020
YAMATO HOLDINGS CO., LTD.
2-16-10 GINZA, CHUO-KU, TOKYO JAPAN
A COMPANY EXISTING UNDER THE LAWS OF JAPAN

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
DESIGN, DEVELOPMENT, INSTALLATION AND MAINTENANCE OF COMPUTER SOFTWARE AND SOFTWARE TOOLS
AND CONSULTANCY THEREOF; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE FOR LOGISTICS, SUPPLY
CHAIN MANAGEMENT AND E-BUSINESS PORTALS; RESEARCH AND DEVELOPMENT OF NEW PRODUCTS,
TECHNOLOGY AND METHODS OF OPERATION IN THE FIELD OF LOGISTICS, SUPPLY CHAIN MANAGEMENT AND E-
BUSINESS PORTALS; APPLICATION SERVICE PROVIDER, NAMELY, HOSTING, MANAGING, DEVELOPING, AND
MAINTAINING APPLICATIONS, SOFTWARE, IN THE FIELDS OF LOGISTICS AND DISTRIBUTION SYSTEM; SOFTWARE AS
A SERVICE (SAAS) SERVICES FEATURING SOFTWARE FOR BUSINESS PROCESS, OFFICE AUTOMATION, DATA
MANAGEMENT, DATA MINING, CUSTOMER ENGAGEMENT AND MANAGEMENT; CONSULTANCY RELATING TO
QUALITY MANAGEMENT AND CONTROL; CREATION, HOSTING AND MAINTENANCE OF WEBSITES; PACKAGING
DESIGN.
PMR INFOS PRIVATE LIMITED
trading as ;PMR INFOS PRIVATE LIMITED
BUILDING NO.4/22, P M ARCADE, MELMURI , ALATHURPADI, MALAPPURAM,KERALA, INDIA 676517 KERALA INDIA.
SERVICE PROVIDER
PRIVATE LIMITED COMPANY
Used Since :09/03/2020

CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
SAKSHYA
4533635  16/06/2020
TATA CHEMICALS LIMITED.
Bombay House, 24, Homi Mody Street, Fort, Mumbai – 400 001.
A company registered in India.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
Medical laboratory services; medical research laboratory services; medical and pharmacological research services; scientific and medical research and development services; design and development of medical diagnostic apparatus being services included in class 42.
THE LIVE LOVE LAUGH FOUNDATION

4533717 17/06/2020
ANISHA P.PADUKONE
No.703, 1st Cross, 9th “A” Main, Near CMH, Indiranagar, Bengaluru 560038
ACTIVE
Address for service in India/Attorney address:
VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOOR, MAULA ALI, SECUNDERABAD - 500 040.
Used Since :01/06/2015

CHENNAI
• scientific and technological services and research and design relating thereto • industrial analysis, industrial research and industrial design services • quality control and authentication services • Design and development of computer hardware and software Services provided by persons, in relation to the theoretical and practical aspects of complex fields of activities, for example, scientific laboratory services, engineering, computer programming, architectural services or interior design. Services of engineers and scientists who undertake evaluations, estimates, research and reports in the scientific and technological fields, including technological consultancy; Computer and technology services for securing computer data and personal and financial information and for the detection of unauthorized access to data and information, for example, computer virus protection services, data encryption services, electronic monitoring of personally identifying information to detect identity theft via the internet ; Software as a service (SaaS), platform as a service (PaaS); Scientific research services for medical purposes; Architectural and urban planning services; Certain design services, for example, industrial design, design of computer software and systems, interior design, packaging design, graphic arts design, dress designing; Surveying; Oil, gas and mining exploration services
EPF SYSTEM
4533832  17/06/2020
APPSTANE TECHNOLOGIES
PLOT NO. 150, TIRUPATI SOCIETY-A, YOGI CHOWK, PUNE-SIMDA ROAD, PUNAGAM SURAT
PARTNERSHIP FIRM

Address for service in India/Attorney address:
AP ASSOCIATES
AP ASSOCIATES 105 Anmol Tower, Old Palasia, Indore, Madhya Pradesh - 452018

Proposed to be Used
AHMEDABAD

Design and Development of software in the field of mobile applications, Hosting of mobile websites, Hosting of mobile applications, Creating and Maintaining websites for mobile phones as per class-42
GoBIM

4534365  17/06/2020
GEODESIC TECHNIQUES (P) LTD.
N4, 4th Cross, 1st Stage, Peenya Industrial Estate, Bangalore- 560058
Private Limited Company incorporated under Indian laws

Address for service in India/Attorney address:
SOUMYA SHREE K.A.S.
NO.175,44TH CROSS, 8TH BLOCK, JAYANAGAR, BANGALORE-560082

Proposed to be Used
CHENNAI
Software engineering services; technical design; software design, landscape design; construction engineering services (construction design); construction planning services
pickilyFresh
4534373  17/06/2020
KWICKBOX TECHNOLOGY PRIVATE LIMITED
1st Floor, Site No 455 and 456 17th Cross, Sector-4, HSR Layout Bangalore- 560102
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
CHENNAI
Designing, development, maintenance, installation and updating of software applications and solutions; providing Software-as-a-Service (SAAS).
Coforge

4535631  18/06/2020
NIIT TECHNOLOGIES LIMITED
8, Balaji Estate, First Floor, Guru Ravi Das Marg, Kalkaji, New Delhi 110019
Body Incorporate

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used

To be associated with:
4502372

DELHI
Computer software design; computer software consultancy; maintenance of computer software; development of
computer software; computer programming; software as a service [saas]; software as a service (SAAS) services featuring
software for automating office work, automatic processing of information, robotic process automation, automate use of
computer systems and software; software as a service (SaaS) services, namely, hosting software for use by others as a
digital experience platform; platform as a service (PaaS) featuring computer software platforms for use by others as a
digital experience platform; computer software support services; hosting computer software applications for others;
repair of computer software; testing of computer software; advisory services relating to computer software; platform as a
service [paas]; consultancy in the field of office and workplace automation; information technology services provided on
an outsourcing basis; analysis of technical data; data mining; scientific analysis; computer programming; scientific
research and analysis; testing of computer programs; testing services for the certification of quality or standards;
development and testing of computing methods, algorithms and software; cloud computing; cloud computing
consultancy; consultancy in the field of cloud computing networks and applications; data center services; cloud security
services; Scientific and technological services and research and design relating thereto; Information technology services;
Quality control and authentication services.
LOANGUARD
4536023 18/06/2020
KALP FINTECH PRIVATE LIMITED
Plot no. 7, S. no. 59/7, Navsahyadri Society, Karve Nagar near Tole Hospital, Pune 411028, Maharashtra
Body Incorporate
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Used Since :31/05/2018
MUMBAI
Design and development of computer hardware and software, computer software consultancy, computer software design, computer system design, computer technology consultancy, software as a service (SaaS), platform as a service (PaaS).
RupeeLoan
4536055  18/06/2020
FASTAPP TECHNOLOGY PVT LTD
#678, 2nd floor, 6th A Cross, 17th main, 3rd Block Koramanagala, Bangalore – 560 034
Body Incorporate
Address for service in India/Attorney address:
INTELLOCOPIA IP SERVICES
120(14), 4th Floor AMBA, 1st MAIN, DR.RAJKUMAR ROAD, 1st BLOCK, RAJAJINAGAR, BANGALORE-560010.
Used Since :01/12/2019
CHENNAI
Design and development of computer software as under Class 42.
REDSCRAPER

4536743  18/06/2020
PRAKASH
PLOT NO 3, FLAT NO S2, NAVGANESH AISHWARYAM, THIRUMAL NAGAR, 1ST STREET, OPPOSITE TO GODSON SCHOOL, THIRUMAL NAGAR, PUTHAGARAM, TIRUVALLUR 600099
Individual

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
ICY SPICY
2737755 15/05/2014
SHYAMILATA SONTALIA
trading as ;ICY SPICY
Island Arcade, Junglighat, Port Blair - 744103
Service provider
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :17/08/2003
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANTS, SELF- SERVICE RESTAURANTS, SNACK- BARS
SWAPNANEER DEVELOPERS PVT. LTD.
trading as ;SWAPNANEER DEVELOPERS PVT. LTD.
BLOCK-11,FLAT NO.-A/1, AIRPORT CITY, 238/126/3, JESSORE ROAD, KOLKATA-700081(W.B.)
SERVICE PROVIDER
(A Private Limited Company)
Used Since : 18/10/2011
KOLKATA
Providing of food and drink through restaurants, food courts, hotels included in Class 43
MANYAVAR

2851331  27/11/2014
VEDANT FASHIONS PRIVATE LIMITED
PARIDHAN GARMENT PARK,19, CANAL SOUTH ROAD SDF-1, 4TH FLOOR,A 501-502,KOLKATA-700 015, WEST BENGAL, INDIA.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
HOSPITALITY SERVICES; CATERING SERVICES; ARRANGING OF WEDDING RECEPTIONS (FOOD AND DRINK); RENTAL OF FUNCTION HALLS
**SILVER GRACE**

2938415   09/04/2015

DS NAMAH HOSPITALITY PRIVATE LIMITED
4828/24, PRAHLAD LANE ANSARI ROAD, DARYAGANJ DELHI
MANUFACTURERS AND TRADERS

Address for service in India/Agents address:

THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since :20/03/2008

**DELHI**

PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, BAR LOUNGE, PUB AND SERVICES INCLUDED IN CLASS 43.

*THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1667464.*
3056284    16/09/2015
ATANU BASU
trading as ;FORESTCALL
122, ANANDAPUR (BEHIND RUBY HOSPITAL), KOLKATA 700107, WEST BENGAL
SERVICE PROVIDER.
AN INDIAN PROPRIETORSHIP CONCERN.
Address for service in India/Agents address:
D. SEN & CO.
6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA - 700 001.
Used Since :01/04/2015
KOLKATA
RESTAURANT, HOTEL, OPEN AIR RESTAURANTS, RESTOBAR, PROVIDING FOOD AND DRINK, SNACK BARS, COFFEE
BARS, ICE CREAM PARLOURS AND CATERING SERVICES, TEMPORARY ACCOMMODATION.
3079211  16/10/2015
DALJIT KAUR
KARAMJIT SINGH
trading as; JAI HIND DHABA
3/1B CHAKRABERIA LANE, BALLYGUNGE, KOLKATA 700020
SERVICE PROVIDER.
PARTNERSHIP FIRM.
Used Since: 07/07/2010
KOLKATA
SERVICES FOR PROVIDING FOOD.
SOUL OF INDIA

3186164 15/02/2016
DEEPU. G. ALIMCHANDANI
trading as; Deepu. G. Alimchandani
201, Radiant Park Padamji Parak Pune 411002
Service Provider
Individual

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSES, #7, Shah Complex, G2, Ground Floor, 9th Main Road, 5th Block, Jayanagar, Bangalore, 560041

Proposed to be Used

MUMBAI
Services provided by persons whose aim is to prepare food and drink for consumption including café services; Food and drink catering; Bar services; Snack-bar services; Restaurant services; Provision of food and drink in the restaurants; Making reservations and bookings for meals; Ice-cream parlours and Fast food.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole
3236790  18/04/2016
BHOJ RAJ ARORA
E-208, SECOND FLOOR, EAST OF KAILASH, NEW DELHI 110065
SERVICE PROVIDER
Address for service in India/Attorney address:
LEX CONSULTING
F-6B, ARJUN PALACE, (OPP. ARCHANA COMPLEX), B-45 GREATER KAILASH PART-I NEW DELHI (SOUTH) 110048
Used Since :05/03/2007
DELHI
SERVICES FOR PROVIDING FOOD & DRINKS
3290003  20/06/2016
LALWANI AKSHAY ARUN
LALWANI SHWETA ARUN
trading as ;THE MUNCHBOX
29 & 30, 2nd Floor, Alankar Towers, Sayajigunj, Vadodara 390005, Gujarat, India.
Service Provider
An Indian Partnership Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :10/11/2015
AHMEDABAD
Services for providing food and drink, restaurant, catering, canteens and cafes, Snack-bars, hotels, motels.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
BEEFROOT BISTRO

3299319    04/07/2016
PAVAN KUMAR HEMRAJANI.
E-902 NINE HILLS, NEXT TO CLOUD 9, N.L.B.M. ROAD, KONDHWA, PUNE-411048, MAHARASHTRA, INDIA.
SERVICE PROVIDER
AN INDIVIDUAL - AN INDIAN RESIDENT
Address for service in India/Attorney address:
DUA ASSOCIATES
G-1, Phoenix, Bund Garden Road, Opposite Residency Club, Pune 411001
Used Since :18/09/2014
To be associated with:
3299318
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, SERVICES IN RELATION TO CAFE, CAFETERIAS, BISTRO, SNACK-BARS, CANTEEN, RESTAURANTS, HOTELS, MOTELS, RESORTS, BARS, LODGING, HOSPITALITY SERVICES, COUNTER SALES OUTLET, TAKE AWAY AND HOME DELIVERY SERVICES RELATING TO FOOD, SELF SERVICE RESTAURANT, COCKTAIL LOUNGE, FAST FOOD RESTAURANTS, CATERING AND BANQUET SERVICES, ICE CREAM PARLOURS INCLUDED IN CLASS 43.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.3299318.
3355745   06/09/2016

TAPAN KUMAR ROY
trading as ;M/s. ROYAL SUNDARBAN WILD RESORT
5, Lindsay Street, 2nd Floor, Kolkata – 700087, West Bengal
Service Provider(s)

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
38/4, NABAPALLY, NEAR RANJANNAGAR, P.O-JOKA, KOLKATA 700104, WEST BENGAL
Used Since :07/12/2012

KOLKATA
Hotel and resort services; Hotel reservations; Rental of holiday homes; Holiday camp services [lodging]; Guest house services; Providing food, drink and temporary accommodation for guests; Providing campground facilities; Tourist restaurant services; Reservation of hotel rooms for travellers; Reservation and booking services for hotels, restaurants and holiday accommodation; Food preparation services; Serving of food and drinks.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
3422669  30/11/2016
PINOY PANDYA
trading as ;WRAPICO
A-9, SHILP AARON BUILDING, SINDHU BHAVAN ROAD, BODAKDEV, AHMEDABAD - 380054
SERVICE PROVIDER
Used Since :15/10/2016
AHMEDABAD
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
B
Beyond Food

3463558  21/01/2017
BEYOND FOOD (OPC) PRIVATE LIMITED
trading as ;Beyond Food
B6/P006, SRS City, Royal Hills, Sector 87, Faridabad - 121002, Haryana
SERVICE PROVIDER
Private Limited Company
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL RESERVATIONS, HOTELS, MOTEL SERVICES, RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK-BAR SERVICES
PROPOSED TO BE USED.
BIG CHURROS

3511306    21/03/2017
PANKAJ INDER BALWANI
UNIT 46 BANER VASANT VIHAR S. NO. 90 BANER PUNE-411045
Individual
Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD,
KOTHRUD, PUNE - 411 038.
Used Since :11/01/2017
To be associated with:
3482567
MUMBAI
SERVICE-Services for providing food and drink; Temporary accommodation
3567571  09/06/2017
SARBENDRA SARKAR
Flat No. 1A, Pravat Apartment, Balia (East), Garia, Kolkata- 700 084
Indian citizen
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Services for providing of food, drink; temporary accommodation in particular services relating to hotels, resorts, inns, restaurants and bars.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS Great Prices. Cygnetture Experience EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.
3601314  28/07/2017
PRABHA HOSPITALITY AND SERVICES PRIVATE LIMITED
H.NO. 0178B, JAIL ROAD SHAHPUR GORAKHPUR UP 273006 INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
SURENDRA PRATAP SHAHI
1ST FLOOR, PRATIBHA COMPLEX, IN FRONT OF JUBILEE INTER COLLEGE, BUXIPUR, GORAKHPUR -273001
Proposed to be Used
DELHI
Services for providing Temporary accommodation and Restaurant Services
3613228   16/08/2017
MR. VIVEK BHARDWAJ
A-1/1903, CHERRY COUNTY, NOIDA EXTENSION, NOIDA, GAUTAM BUDH NAGAR- 201304 (U.P)
INDIVIDUAL FIRM

Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)

Proposed to be Used
DELHI
RESTAURANT SERVICES
3618089  22/08/2017
RAKESH DEWAN
trading as ;RAKESH DEWAN
11,MIDDLETON ROW,KOLKATA 700071,WEST BENGAL,INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :01/04/2002
KOLKATA
PROVIDING SERVICES OF FOOD, DRINK & TEMPORARY ACCOMMODATION.
CAFE DELHI HEIGHTS

3619786  24/08/2017

BATRA BROS FOOD AND BEVERAGES PRIVATE LIMITED
A-43, Second floor, Naraina Industrial Area, Phase II, New Delhi-110028, India

Body Incorporate

Address for service in India/Attorney address:
JASLEEN KAUR, ADVOCATE
E-4/2 MALVIYA NAGAR, NEW DELHI 110017

Used Since :01/06/2011

DELHI

Services for providing food and drink.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD DELHI...
BATRA BROS FOOD AND BEVERAGES PRIVATE LIMITED
A-43, Second floor, Naraina Industrial Area, Phase II, New Delhi-110028, India

Address for service in India/Attorney address:
JASLEEN KAUR, ADVOCATE
E-4/2, MALVIYA NAGAR, NEW DELHI-110017.

Used Since: 01/06/2011

DELHI
Services for providing food and drink.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD DELHI.
3639361  20/09/2017
MR. PAYAL ROY
158, BLOCK-3, GANGA SHOPPING COMPLEX SECTOR-29, NOIDA
FEST OF FLAVOURS (PROPRIETORSHIP FIRM)
Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)

Proposed to be Used
DELHI
PREPARATION OF FOOD (INDIAN, CHINESE, ITALIAN, SALADS) AND JUICES OTHER BEVERAGE AND DELIVERY THROUGH ONLINE MEDIUM.
3657934  15/10/2017
RAJ KUMAR GHOSH
FLAT NO. 2, 3rd FLOOR, SAI ENCLAVE BUILDING, M-2 SARATPALLY, PASCHIM MIDNAPORE- 721101 WEST BENGAL
SOLE PROPRIORSHIP
Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Used Since :01/03/2017
KOLKATA
HOTEL AND RESTAURANT
Foodotel
3670052  04/11/2017
KARMA HOSPITALITY LLP
H-5/1 MODEL TOWN-2 DELHI 110009
Body Incorporate
Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPRIYA VIHAR, NEW DELHI 16
Proposed to be Used
DELHI
Accommodation bureau [hotels, boarding houses], bar services, cafes, hotels, motels, temporary accommodation, restaurants, reservations
3675312   10/11/2017
JAYESH VALLABHDAS THAKKER
Shilpa Estates, 2/ Sumangal Builders House, Opp. Holaram Colony, Sadhu Waswani Road, Near MICO Circle, Nashik – 422002
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Services For Providing Food And Drink; Temporary Accommodation, Canteen, Café, Fast Food Restaurants, Catering Services, Pizza Parlors, Take Out Restaurant Services, Hospitality Services.
HARMAN HOSPITALITY SERVICES LLP.
PREET NAGAR, NURMAHAL ROAD, NAKODAR-144040, DISTT. JALANDHAR (PB.)
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :30/08/2017

DELHI
Bar & Cocktail Lounge Services; Restaurant Services; Self-Service Restaurants; Hotel, Cafê-Restaurant Services;
Catering Services; Mobile Restaurant Services; Mobile Catering Services; Food Preparation; Takeaway Food Services;
Food And Drink Catering; Preparation of Food & Beverages; Food & Drink Catering for Banquets; Provision of Food &
Drink in Restaurants; Providing Food & Drink as part of Hospitality Services.
Trade Marks Journal No: 1958, 27/07/2020 Class 43

3694042 04/12/2017
SIMER DEEP SINGH SAHNI
trading as; U R FOODS
BB-58A, JANAK PURI, NEW DELHI-110058
SERVICE PROVIDER
Proposed to be Used
DELHI
RESTAURANTS SERVICES
3697191  07/12/2017
RAKESH KUMAR MOHANTY
256/3442, Bajaranga, Nagar, Laxmisagar, Bhubaneswar 751006
SERVICE PROVIDER
Indian Sole Proprietor
CHINMOY AKSHAYA MAHAPATRA
256/3442, Bajaranga, Nagar, Laxmisagar, Bhubaneswar 751006
SERVICE PROVIDER
Indian Sole Proprietor

Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Used Since :01/08/2009

KOLKATA
Hotel and Restaurant Services; Take-away food services; Fast-food restaurant services;
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
THE GRAND COURTYARD

3717615  02/01/2018
MEERABASANTA INDUSTRIES
Plot No. 44 & 45, Sector -A, Zone-D, Mancheswar Industrial Estate, Bhubaneswar- 751010, Odisha
PARTNERSHIP FIRM

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
KOLKATA
Bar and cocktail lounge services; Restaurant services; Self-service restaurants; Hotel, café-restaurant and bar services; catering services; Mobile restaurant services; Mobile catering services; Food preparation; Takeaway food services; Food and drink catering; Preparation of food and beverages; Food and drink catering for banquets; Provision of food and drink in restaurants; Providing food and drink as part of hospitality services
3728477    16/01/2018
HARI MIRCH
KRISHNA SMRUTI, 1206/21 B, J. M. ROAD, SHIVAJI NAGAR, PUNE- 411004, MAHARASHRTA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT SERVICES
3765264  27/02/2018
YASIN NOORMOHAMED PATEL
trading as ;MOTI MAHAL GUEST HOUSE
KAPASIA BAZAR, NEAR RAILWAY STATION, KALUPUR, AHMEDABAD - 380002 GUJARAT INDIA
Address for service in India/Attorney address:
VIDITA D.JAYSWAL AND PRATIK R.JAYSWAL(ADVOCATES)
18,SUNSET BUNGLOWS,NEAR NEESA CAMBAY GRAND,GULAB TOWERROAD, THALTEJ,AHMEDABAD-380054
Proposed to be Used
AHMEDABAD
HOTELS AND HOSPITALITY SERVICE PROVIDER.
NAMASTE ASIA

3767190 01/03/2018

SUNITA NAYAR

trading as ;NAYAR & GRANDSONS HOSPITALITY

A-225, SECOND FLOOR, NEW MANGLA PURI, MG ROAD, NEW DELHI-110030

SERVICE PROVIDER

Address for service in India/Attorney address:
ABHIJIT MITTAL & DHURUV ROHATGI
CHAMBER NO 488 & 146 DELHI HIGH COURT NEW DELHI 110003

Proposed to be Used

DELHI

HOTEL & RESTAURANT SERVICES, FOOD DELIVERY SERVICES, CATERING SERVICES AND OTHER HOSPITALITY SERVICES UNDER CLASS 43
3768244  02/03/2018
GARNISH CATERERS (P) LTD
trading as :GARNISH CATERERS (P) LTD
BYE PASS, PALARIVATTOM, COCHIN, KERALA, INDIA
SERVICE PROVIDER
PRIVATE LIMITED
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :01/08/2006
CHENNAI
CATERING, PROVIDING FOOD AND DRINK, RESTAURANT
3769034  04/03/2018
SIDDHARTH TALWAR TRADING AS MEGHA ENTERPRISES,
B-2, PRESS APARTMENT, 23, I.P. EXTENTION, DELHI-110092, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts,
Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in
class 43.
BISON COUNTRY

3769797 05/03/2018
COL. AMARDEEP SINGH RAI
SECTOR-A POCKET B 1198 VASANT KUNJ NEW DELHI-110070
individual firm

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
Services for Providing Food and Drink; Temporary Accommodation
BY THE FOUNDER OF MOHAN BAKERY

3772379  07/03/2018
MOHAN CONFECTIONARY
972/4, RAILWAY ROAD, AMBALA CITY, (HARYANA) INDIA.
PARTNERSHIP FIRM

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since : 23/02/2018

To be associated with:
3118215

DELHI
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTELS, BANQUET HALLS, LODGE, FARM HOUSE, RESORTS, CAFETERIA, BAR, RESTAURANTS, CATERING AND HOTELITY SERVICES.
3773253 08/03/2018
SANDIP SHAW
309, Roy Bahadur Road, Kolkata - 700053
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :28/07/2016
KOLKATA
Services for providing food and drink, Hotel services, Restaurant services.
3776776  13/03/2018
MANJU SAHNI
G-2 &G-3, Pankaj Arcade III,Plot No.6, Pocket 4, Sector 11, Dwarka, New Delhi-110075
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Restaurant services.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3777389   14/03/2018
SAYAN HOTEL AND HOSPITALITIES PRIVATE LIMITED
trading as ;SAYAN HOTEL AND HOSPITALITIES PRIVATE LIMITED
MUHTI CHAMBERS,4,CLIVE ROW,ROOM NO.#307,3RD FLOOR,KOLKATA,WEST BENGAL,INDIA,700001.
SERVICE PROVIDER
Used Since :24/02/2018
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
TASTY TOAST

3778558  15/03/2018
MRS. BECTORS FOOD SPECIALITIES LTD
THEING ROAD, PHILLAUR-144410 PB
SERVICE PROVIDER

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
3779012  15/03/2018
SHRI HARSHIT AGARWAL
S/O SHRI SUNIL KUMAR AGARWAL, B-91, KAMLA NAGAR, AGRA
INDIVIDUAL
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAJ, BELANGANJ, AGRA - 282 004.
Used Since :01/10/2015
DELHI
RESTAURANT SERVICES, SELF-SERVICE RESTAURANTS, SNACK-BARS, BAR SERVICES, CAFES, CAFETERIAS, HOTELS, MOTELS, PROVIDING OF FOOD & DRINK, TEMPORARY ACCOMMODTION, BANQUETS.
3779131  15/03/2018
INDIAN SUMMER
109, MALL ROAD, LUDHIANA-141001 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2017
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Hotel Services, Resorts; Temporary Accommodation; Banqueting Services; Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD INDIAN SEPARATELY.
3779420   15/03/2018
GOURMET INVESTMENTS PRIVATE LIMITED
Bharti Crescent, 1 Nelson Mandela Road, Vasant Kunj, Phase –II, New Delhi – 110070
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
TYPHOON SHELTER

3779423    15/03/2018

GOURMET INVESTMENTS PRIVATE LIMITED

Bharti Crescent, 1 Nelson Mandela Road, Vasant Kunj, Phase –II, New Delhi – 110070

A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation.
3779705  16/03/2018
NUAYU TEAHOUSE PRIVATE LIMITED
E-153/B, RADHA KUNJ, BRIJ VIHAR, GHAZIABAD - 201011
THE TRADE MARKS ACT ,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee And Tea Bar Services, Coffee Shop Services, Teahouse Services, Coffee And Tea Bars, Cafe And Restaurant Services
3779845  16/03/2018
MJ BIZCRAFTS LLP
19, ASHOK ROAD, JANPATH, NEW DELHI Central Delhi DL 110001 IN
Limited Liability Partnership

Proposed to be Used

DELHI

CAFE, BAR, LOUNGE AND RESTAURANT SERVICES

*No exclusive rights over the words New Delhi*
3780693  17/03/2018
NARESH CHANDNANI
D-87, SECTOR 30, NEAR NMHOSPITAL, NOIDA, GAUTAM BUDH NAGAR, UTTAR PRADESH 201303
INDIVIDUAL
Address for service in India/Attorney address:
RENU SAINI
SEEMA CGHS LIMITED, FLAT NO.C-53, PLOT NO.7, SECTOR-11, DWARKA, NEW DELHI
Used Since :01/04/2015
DELHI
PROVIDING LUXURY HOTELS AND ACCOMODATION SERVICES
3780934  17/03/2018
PRISTINE BEACH RESORTS
PRISTINE BEACH RESORT, KALIPUR BEACH, DIGLIPUR, NORTH ANDAMAN-744202
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Providing food and drink in restaurants, Hotel accommodation services
3782011    19/03/2018
SHENZHEN MEIXIXI CATERING MANAGEMENT CO., LTD
1203-4-2, Dachong Business Centre, No.9672, Nanshan Road, Yuehai Street, Nanshan District, Shenzhen, China
A company incorporated and existing under the law of China

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India

Proposed to be Used
DELHI
Café services; Cafeteria services; Canteen services; Restaurant services; Snack-bar services; Mobile catering services;
Tea room services; Food and drink catering; Hotel services; Bar services.

Trade Mark : XICHA
SHRI RAJ KUMAR JAIN S/O SHRI GANESHI LAL JAIN
11/2A, PUSA ROAD, NEW DELHI
INDIVIDUAL
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :06/10/2017
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, CAFES, CAFETERIAS, SNACK BARS, SELF SERVICE RESTAURANTS, FOOD AND DRINK, CANTEENS, CATERINGS, SERVICE PROVIDING OF JUICES, ICE CREAMS, COFFEE, TEA. HOTELS, MOTELS. RESORTS, RESTAURANTS.
3783233  20/03/2018
BING HOSPITALITY
557-R, MODEL TOWN, LUDHIANA-141002 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 26/05/2017
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
Trade Marks Journal No: 1958, 27/07/2020 Class 43

NARESH SINGH
H.NO.548 V.P.O-SATNALI TEH & DISTT-MAHENDRAGARH,HARYANA
PROPRIETOR

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
PAYING GUEST ACCOMODATION
3785048   22/03/2018
SHRI RAJ KUMAR JAIN S/O SHRI GANESH LAL JAIN
11/2A, PUSA ROAD, NEW DELHI
INDIVIDUAL

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAi, BELANGANJ, AGRA - 282 004.
Used Since :06/10/2017

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, CAFES, CAFETERIAS, SNACK BARS, SELF SERVICE RESTAURANTS, FOOD AND DRINK, CALENS, CATERINGS, SERVICE PROVIDING OF JUICES, ICE CREAMS, COFFEE, TEA, HOTELS, MOTELS. RESORTS, RESTAURANTS.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
NEERAJ JAIN
Shop No. 25, Uday Singh Palace Naharpur, Sector-7, Rohini, Near Bank of Baroda, Delhi-110085
Individual

Address for service in India/Attorney address:
KOMALAHUJA
D-248/10,Office No-202 Abhishek Business Centre, Laxmi Nagar, Delhi-92

Proposed to be Used
DELHI
Catering Services, Mobile Catering, Outside Catering, Hotel Catering Services, Business Catering, Catering In Fast Food Cafeterias, Catering Of Food And Drinks, Catering Services For Hospitality Suites, Catering Services For Company Cafeterias, Nursing Homes, Retirement Homes, Conference Centers as per class 43
3785953  23/03/2018
M3M INDIA PRIVATE LIMITED
M3M INDIA PRIVATE LIMITED UNIT NO. SB/C/SL/OFFICE/008, 'M3M URBANA', SECTOR-67, GURUGRAM MANESAR URBAN COMPLEX, GURUGRAM -122102, HARYANA, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
mark shall be used as a whole
3786148  23/03/2018
Mr. Ankit Kohli Trading As Green Bell Catering Services.
382, DR. MUKHERJEE NAGAR, DELHI-110009, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Providing Food and Drink, Catering Services, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours and Takeaway Services included in class 43.
3787338  24/03/2018
SAMAPRABHA ENTERPRISES PRIVATE LIMITED
4-2650, 3RD FLOOR, GALI NO 7, BIHARI COLONY, NEAR BSES TRANSFORMER, SHAHDARA, EAST DELHI, DELHI -110032
In the food industry we supply organic raw materials and cater food services in the institution, corporate houses, industries, hospital, IT park and so on (as per requirement).
ACTIVE
Used Since :06/09/2017
DELHI
Catering & Food processing of food item
Familytime
3787492  24/03/2018
P S GROUP REALTY PRIVATE LIMITED
1002 EM Bypass, Front Block, Kolkata – 700105, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :15/04/2015

KOLKATA
Providing banquet and social function facilities for special occasions; Rental of function & meeting rooms; Hotel, bar, café, snack bar, cafeteria, canteen and catering services; Cocktail lounge services; Providing food and drink; Food preparation; Take away food services; Temporary accommodation; Rental of holiday homes; Temporary accommodation reservations; Ice cream parlours; Rental of transportable buildings & lighting apparatus; Rental of tableware, silverware, dishes, and table accessories for special events.
NIMIT MEHTA
G-7/4, DLF, PHASE-1, GURGAON, HARYANA-122002
SERVICE PROVIDERS

Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS; RESTAURANT SERVICES; SELF-SERVICE RESTAURANTS; PROVISION OF INFORMATION RELATING TO RESTAURANTS; RESTAURANT RESERVATION SERVICES; PROVISION OF RESTAURANT BOOKING OR RESERVATIONS & CUSTOMER LOYALTY AND FREQUENT BUYER SCHEMES; CATERING SERVICES; BUSINESS CATERING SERVICES; BOOKING OF CATERING SERVICES; CONTRACT CATERING SERVICES; HOTEL CATERING SERVICES; MOBILE CATERING SERVICES; ADVISORY SERVICES RELATING TO CATERING; PREPARATION OF FOOD AND DRINK; CONSULTANCY SERVICES RELATING TO FOOD PREPARATION; INTERNET CAFE SERVICES (PROVISION OF FOOD AND DRINK PREPARED FOR CONSUMPTION); PROVISION OF INFORMATION RELATING TO THE PREPARATION OF FOOD AND DRINK; ARRANGING FOR THE PROVISION OF DRINK; ARRANGING FOR THE PROVISION OF FOOD; ARRANGING FOR THE PROVISION OF MEALS; CONSULTANCY, ADVISORY AND INFORMATION SERVICES IN RELATION TO THE PROVISION OF FOOD AND DRINK; WINE CLUB SERVICES [PROVISION OF DRINK]; CAFES; CAFE SERVICES; TAKEAWAY FOOD AND DRINK SERVICES; HOSPITALITY SERVICES (FOOD, DRINK AND TEMPORARY ACCOMMODATION); RESERVATION OF MEALS; ARRANGING OF WEDDING RECEPTIONS (FOOD AND DRINK); SOCIAL CLUBS (PROVISION OF FOOD); COCKTAIL LOUNGE SERVICES; BAR SERVICES; WINE BAR SERVICES; SNACK-BARS; INN KEEPING (BAR, RESTAURANT AND ACCOMMODATION); COFFEE SHOP SERVICES; BISTRO SERVICES; PROVISION OF FACILITIES FOR CONVENTIONS; ARRANGING OF BANQUETS; BANQUETING SERVICES; RENTAL OF ROOMS FOR SOCIAL FUNCTIONS; PROVISION OF INFORMATION; ADVISORY AND CONSULTANCY SERVICES IN RESPECT OF ALL OF THE AFORESAID SERVICES.
CASAS CURRY

3788779    26/03/2018
DEJA BREW CAFE PRIVATE LIMITED
PLOT NO.-8, SECTOR-32, URBAN ESTATE GURGAON HR 122001
SERVICE PROVIDERS
Address for service in India/Agents address:
JAYA YADAV
C-97, OLD DLF COLONY, NEAR SECTOR 14, GURGAON-122001.
Used Since :11/01/2018
DELHI
FAST-FOOD RESTAURANT WHICH INCLUDES NORTH INDIAN CUISINES. PROVISION OF FOOD AND DRINK AND PROVIDE READY FOOD TO THE CUSTOMERS.
3788805  26/03/2018
Shaliendra Singh
trading as ;ONE COFFEE ONE BITE
D-27, LGF, SUSHANT ARCADE, SUSHANT LOK-1, GURGAON, HARYANA-122009
SERVICE PROVIDER
Address for service in India/Attorney address:
GULWANT SINGH
FLAT NO. L-7, ASHIRWAD KUNJ, J-3/77, KHIRKI EXTENSION, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
CAFE SERVICES FOR PROVIDING FOOD, DRINK
3789355  27/03/2018
PARVEEN MALHOTRA TRADING AS M/S. THE GYPSY SHACK
U-22/22, FIRST FLOOR, DLF CITY, PHASE-3, GURGAON, HARYANA-122002
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/03/2018
DELHI
Restaurant, take away services and catering services
mark shall be used as represented
3790609  28/03/2018
BLISS RESORT AND COUNTRY CLUB PVT. LTD
15, SAHJANAND EXOTICA, NR. DWARKAPURI FLATS, RADHANPUR ROAD, MAHESANA - 384002 GUJARAT INDIA

Address for service in India/Attorney address:
NEMIL SHAH
8, Kamboinagar Society, Prashant Cinema Road, Nr.Upnagar Jain Derasar, Mahesana.

Used Since: 29/09/2015

AHMEDABAD

SERVICES RELATING TO PROVIDING OF FOOD AND DRINK, PROVIDING OF FOOD COUNTERS, CATERING AND
RESTAURANT SERVICES, SELF/QUICK SERVICE RESTAURANTS, SNACK BARS AND LOUNGE, HOTELS, CAFES,
CAFETERIAS, CANTEENS, BANQUET SERVICES, TEMPORARY ACCOMMODATION IN HOTEL, RESORT, PROVIDING OF
BOARDING AND LODGING OF BOARDING AND LODGING SERVICES, HOSPITALITY SERVICES INCLUDED IN CLASS 43.
BALDEV PAWAN TRADING AS KULCHA DARBAR
GOOD MORNING BUILDING, PATEL CHOWK, PATHANKOT (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2014
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word KULCHA.
CONFIRM INN
3791482  29/03/2018
OMLATA MALVIYA
287, Pratap Nagar, Chambal Garden Road, Kota-324009
Proprietor
Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007
Proposed to be Used
AHMEDABAD
Provision of food and drink, Hotel reservation services via Internet, Providing accommodation in hotels & motels, Temporary Accommodations, Rental of Conference rooms
3792429    29/03/2018

SUBHASMITA NAYAK
304, Block - I, Siddharth Square, Nr. D.P.S. Harni, Vadodara, Gujarat - 390022
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Cafe services, Restaurant services.
3793611   31/03/2018
MR. KASHINATH PANDURANG JADHAV
9 Ground Floor, Laxmi Das Wadi, Sane Guruji Marg, Jacob Circle, Mumbai-400011, Maharashtra, India.
Individual
Address for service in India/Agents address:
SNEHA PRATIK KANITKAR
B/31, SMITANJALI, KOSAMGO NAGAR, S.V. ROAD, BORIVALI WEST, MUMBAI-400092.
Proposed to be Used
MUMBAI
Services for providing food and drink
CCB ANANDAM
3794267 02/04/2018
CHOUDHERY CHEESE BAZAR PRIVATE LIMITED
E-38, Site B, Surajpur Industrial Area, Greater Noida, Uttar Pradesh 201308
A company incorporated under the Indian Companies Act, 1956
Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
3794531   02/04/2018

FOOD STUDIO
2624 THIRD FLOOR HUDSON LANA KINGSWAS CAMP DELHI 9
FOOD STUDIO

Address for service in India/Agents address:
SHIV REGISTRATION CO.
87, FF, GAGAN VIHAR EXTN., DELHI-110051

Proposed to be Used

DELHI
RESTAURANT, CAFE & BAR.
AMPM
3794578  02/04/2018
BRIGHT HOSPITALITY PVT. LTD
B-40 Vishal Enclave, Rajouri Garden New Delhi 27, India,
Private Limited Company
Address for service in India/Attorney address:
ANUPAM PANDEY
N 19 C, Saket, New Delhi 17
Used Since :06/03/2013
To be associated with:
2544056, 3608133
DELHI
Cafe services, Bar services, Coffee bar and coffee house services (provision of food and drink), Inn keeping (bar, restaurant and accommodation), Salad bar restaurant services, Snack bars (provision of food and drink), Wine bar services, Restaurants
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
3795020  03/04/2018
SMT. MONIKA GOYAL TRADING AS FLAVOUR ADDA.
STALL NO.-11, JANPATH, NEW DELHI-110001, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

**Proposed to be Used**

**DELHI**
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “FLAVOUR” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.*
3795379  03/04/2018
MR. HIMESH SUDHERA PROPRIETOR OF M/S APNA PUNJABI DHABA
G.T. Road, Chachoki, Phagwara (Punjab)
Proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since: 21/02/2018

DELHI
Services for Providing Food and Drink, Cafeterias, Snack Bars, Hotels and Motels, Restaurants, Self Service Restaurants, Fast Food Restaurant services, Canteens, Coffee Shops, Ice cream Parlours & Catering Services, Rental of Rooms as Temporary Living Accommodations, Catering Services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APNA PUNJABI DHABA EXCEPT AS DEPICTED.
SH. OM PRAKASH RANA TRADING AS SUNNY CHICKEN & CHICKEN SOUP.
22/1, SHOP NO.-4, PREM NAGAR, DOUBLE STOREY, JAIL ROAD, NEW DELHI-110058, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since: 04/06/2013

To be associated with:

2884838

DELHI

Chicken restaurants; Chicken Soup restaurant; chicken restaurant chain services; Non-vegetarian restaurant in class 43.
3795965  04/04/2018
MR. MAYANK GUPTA TRADING AS GAZIBO FOODS.
D-130, SECOND FLOOR, VIVEK VIHAR, PHASE-1, NEW DELHI-110095, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Hospitality services [accommodation], Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
CHATORITHALI

3798733  06/04/2018

MEGHA GUPTA
SHOP NO. 252, JAGRITI ENCLAVE, DELHI-110092
individual

Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085

Proposed to be Used
DELHI
CATERING AND RESTAURENT
DISHA

3799317  07/04/2018

MR. AJAY SINGHAL.
PLOT NO.38, VIDYUT NIKUNJ, I.P. EXTN. PATPARGANJ, DELHI-110092, INDIA.

INDIVIDUAL

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
3800222 09/04/2018
RSM HOSPITALITY PRIVATE LIMITED
CS-5 AND 5A, PRATEEK WALK, PRATEEK WISTERIA, SECTOR-77, NOIDA, DISTT. GAUTAM BUDH NAGAR, U. P. 201301, INDIA
BODY INCORPORATE
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since: 14/02/2017
DELHI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, SOUTH INDIAN & NORTH INDIAN RESTAURANT, VEG AND NON-VEG RESTAURANT, MUGHALAI FOOD RESTAURANT, CHINESE, ITALIAN AND CONTINENTAL FOOD RESTAURANT, FOOD DHABA, FAST FOOD RESTAURANT, LODGING, BOARDING, HOTEL, MOTEL, REST HOMES, SNACK BARS, JUICE BARS, ICE-CREAM PARLOUR, KULFI PARLOUR, CHAT CORNER, CAFES, BAKERY CAFES, GUEST HOUSE, TAKEAWAY SERVICES, TIFFEN SERVICES AND FOOD CATERING SERVICES.
3800224    09/04/2018
RSM HOSPITALITY PRIVATE LIMITED
CS-5 AND 5A, PRATEEK WALK, PRATEEK WISTERIA, SECTOR-77, NOIDA, DISTT. GAUTAM BUDH NAGAR, U. P. 201301, INDIA
BODY INCORPORATE

Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD

Used Since :14/02/2017

DELHI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, SOUTH INDIAN & NORTH INDIAN RESTAURANT, VEG AND NON-VEG RESTAURANT, MUGHALAI FOOD RESTAURANT, CHINESE, ITALIAN AND CONTINENTAL FOOD RESTAURANT, FOOD DHABA, FAST FOOD RESTAURANT, LODGING, BOARDING, HOTEL, MOTEL, REST HOMES, SNACK BARS, JUICE BARS, ICE-CREAM PARLOUR, KULFI PARLOUR, CHAT CORNER, CAFES, BAKERY CAFES, GUEST HOUSE, TAKEAWAY SERVICES, TIFFEN SERVICES AND FOOD CATERING SERVICES.
GHANTA HOTELS-HOTELS BY THE MINUTE

3800483  09/04/2018
ROADSIDE HOSPITALITIES PRIVATE LIMITED
88-A, F/F, J EXTENSION LAXMI NAGAR PRIVATE LIMITED

Address for service in India/Attorney address:
MOHD SALMAN
4/121, PAHASU HOUSE, CIVIL LINES, ALIGARH

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation
Teacups & bites

3801039  10/04/2018
DEVYANI INTERNATIONAL LIMITED
F-2/7 OKHLA INDUSTRIAL AREA PHASE-I NEW DELHI
SERVICE PROVIDERS
Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
OMGz!

3801643    10/04/2018
AABHAS MATHUR
F-5 Dronacharya Apartment, Mayur Vihar Phase-1 Extn, New Delhi, India 110091
An Indian Citizen
Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.

Proposed to be Used
DELHI
Restaurant services offering food products namely but not limited to ice cream donuts and shakes.
3802194  11/04/2018
CARAVAN FOOD PRODUCTS PRIVATE LIMITED
109A, Santoshpur Avenue, Survey Park, Kolkata - 700075
An Indian Private Limited Company

Address for service in India/Attorney address:
SHUMANTO GUPTA
38A, NARSINGHA AVENUE, KOLKATA-700 074

Proposed to be Used
KOLKATA
Providing restaurant services
WOK MANIA

3804086   12/04/2018
KHAYAT CHAKEVERTY
57, RAM VIHAR, SHAKAR PUR BARAMAD, SHAKARPUR, EAST DELHI-110092
INDIVIDUAL

Address for service in India/Attorney address:
MEENU VERMA
J-178 B VISHNU GARDEN, NEAR SHAKTI MANDIR, NEW DELHI-110018.

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation.
3804687  13/04/2018
JAGADGURU KRIJALU PARISHAT (BHAKTI DHAM), MANAGING TRUSTEE - SUSHRI DR. VISHAKHA TRIPATHI
Golok Dham, (Radha Govind Samiti), H.A.F. (B) Part -1, Sector 10, Dwarka, Sub- city, New Delhi 110075, India
A public charitable trust
Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :29/11/2009
DELHI
Charitable services, namely providing food and drink catering, and temporary accommodation.
mark shall be used as represented
JAGADGURU KRIPALU PARISHAT (BHAKTI DHAM), MANAGING TRUSTEE - SUSHRI DR. VISHAKHA TRIPATHI
Golok Dham, (Radha Govind Samiti), H.A.F. (B) Part -1, Sector 10, Dwarka, Sub- city, New Delhi 110075, India
A public charitable trust

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since: 29/11/2009

DELHI
Charitable services, namely providing food and drink catering, and temporary accommodation.

mark shall be used as represented
Jagadguru Kripalu Parishat

3804697 13/04/2018
JAGADGURU KRIPALU PARISHAT (BHAKTI DHAM), MANAGING TRUSTEE - SUSHRI DR. VISHAKHA TRIPATHI
Golok Dham, (Radha Govind Samiti), H.A.F. (B) Part -1, Sector 10, Dwarka, Sub- city, New Delhi 110075, India
A public charitable trust

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :30/04/2002

DELHI
Charitable services, namely providing food and drink catering, and temporary accommodation.
mark shall be used as a whole
Oberoi Lutyens

3805537  13/04/2018
OBEROI LUTYENS PRIVATE LTD.
7 Sham Nath Marg Delhi-110054
A Private Limited Company incorporated under the Companies Act 2013

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
3805754  13/04/2018
SANJAY S/O SH. BHAGWAN DASS
SANJAY S/O SH. BHAGWAN DASS PROPRIETOR M/S DIFFERENT FOOD COMPANY, 66/3, MAHAJAN WALI GALL INSAR BAZAR, PANIPAT-132103 (HARYANA)
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, CAFETERIA, CATERING SERVICES, TEMPORARY ACCOMMODATION, RESTAURANT SERVICES INCLUDED IN CLASS-43
3805809  14/04/2018
NIRAV RAJDE, TRADING AS: Khatta Meetha The Chaat Factory
164 – 165, First Floor, Silver Stone Arcade, Near D-Mart, Causeway road, Katargam, Surat - 395004, Gujarat.

Address for service in India/Attorney address:
BHAVYA ASSOCIATE
B - 95, SMURTI SOCIETY, NEAR SAI BABA PETROL PUMP, AMROLI ROAD, KATARGAM SURAT - 395004, GUJARAT.

Proposed to be Used
AHMEDABAD
Services for providing food and drink, restaurant, catering, canteens and cafes and temporary accommodations

The Trade Mark shall be used as a whole with no exclusive right over the words Khatta Meetha
3806176  14/04/2018
SOURABH PRAJAPATI
C-24, KAMLA NEHRU NAGAR, KHURRAM NAGAR, LUCKNOW-226022
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
DELHI DARBAR DHABA
3806299  14/04/2018
RAJAT BANGA
SHOP No.7 N.D.M.C MARKET BABAR ROAD NEW DELHI -110001
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since :01/04/2002
DELHI
Services for providing food and drink; temporary accommodation
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "DELHI" and services restricted to Delhi only
NASEER
3806362  15/04/2018
NAZEER HOSPITALITY PRIVATE LIMITED
D-590, WEST VINOD NAGAR, I. P. EXTENSION, DELHI-110092, INDIA
BODY INCORPORATE
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since : 01/09/2017
DELHI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, SOUTH INDIAN & NORTH INDIAN RESTAURANT, VEG AND NON-VEG RESTAURANT, MUGHALAI FOOD RESTAURANT, CHINESE, ITALIAN AND CONTINENTAL FOOD RESTAURANT, FOOD DHABA, FAST FOOD RESTAURANT, LODGING, BOARDING, HOTEL, MOTEL, REST HOMES, SNACK BARS, JUICE BARS, ICE-CREAM PARLOUR, KULFI PARLOUR, CHAT CORNER, CAFES, GUEST HOUSE, TAKEAWAY SERVICES, TIFFIN SERVICES AND FOOD CATERING SERVICES.
3807903  17/04/2018
SANA SAAD ACHWA
trading as ;EATATERIA
906, 9TH FLOOR, A-WING, FATIMA APARTMENTS, MORLAND ROAD, MUMBAI CENTRAL (EAST), MUMBAI-400008
SERVICE PROVIDER
INDIVIDUAL

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
DEJA BREW CAFE PRIVATE LIMITED
PLOT NO.-8, SECTOR-32, URBAN ESTATE GURGAON HR 122001
SERVICE PROVIDERS
Address for service in India/Agents address:
JAYA YADAV
C-97, OLD DLF COLONY, NEAR SECTOR 14, GURGAON-122001.
Used Since :11/01/2018
DELI
CAFE SERVICES, COFFEE SHOPS, FAST-FOOD RESTAURANT WHICH INCLUDE INDIAN FOOD, CONTINENTAL FOOD, CHINESE FOOD AND FOOD OF DIFFERENT VARIETIES INCLUDING MILK AND MILK PRODUCTS, ICE CREAM, COFFEE, CHOCOLATES, PROVISION OF FOOD AND DRINK AND PROVIDE READY FOOD TO THE CUSTOMERS.
8 TO 8

3810147  18/04/2018
HARSHADBHAI BHOGILAL PATEL
202, Maniprabhu App., Near Darpan Six Road, Navrangpura, Ahmedabad 380 009 in the State of Gujarat within the Union of India
an Indian National

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
AHMEDABAD
café services; cafeteria services; restaurant services; snack-bar services
AN INDO-MEXICAN FAST FOOD CHAIN AND INDIAN FLAVOR WRAPPED UP IN MEXICAN STYLE.
KAHWA

3811441  19/04/2018

JAPJEET SINGH BAGGA
2/1424, Shankar Nagar, Delhi Road, Saharanpur, Uttar Pradesh 247001
Individual

Address for service in India/Attorney address:
SANDEEP ARYA
Trade & Corporate Jurists Advocates & Corporate Lawyers 46, LGF, Jor Bagh, New Delhi - 110003
Used Since :01/08/2017

DELHI

Services for providing food and drink.
TEDDY BOY
3812310  20/04/2018
PRIYANK SUKHJA
I-20, LAJPAT NAGAR-III, NEW DELHI-110024
INDIVIDUAL
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
DELHI
Services for providing food and drink, restaurants, bars, cafes and cafeterias, catering services, resorts & lodging services, rental of temporary accommodation, resorts, canteen, motel, hotel, rental of meeting rooms, temporary accommodations, reservations (hotels, temporary accommodation).
RSB WEDDING CATERERS

3812394    20/04/2018
RSB WEDDING CATERERS
NO. 2/854, KULAKARAI STREET, MADIPAKKAM, CHENNAI - 600091
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :13/06/2017

CHENNAI
CATERING SERVICES FOR SOUTH INDIA ONLY
GRAND RAHUL

3812401  20/04/2018
MANJU DEVI GUPTA TRADING AS M/S. RAHUL SWEETS AND NAMKEEN
121/637, SHASTRI NAGAR, SUBZI MANDI, VIJAY NAGAR CHORAHA, KANPUR, U.P.-208022
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
SUDHIR BALYAN & ASSOCIATES
FLAT NO. 504, SHIVASHISH TOWER, SHALIMAR CITY, DELHI WAZIRABAD ROAD, SHAHIBABAD, GHAZIABAD U.P.-201005

Proposed to be Used
To be associated with:
3809330
DELHI
Services for providing food and drink; temporary accommodation including hotels, restaurants, guest house, banquet halls, bars, self services restaurants and catering services
3814239    23/04/2018
SUNEETA MATHARU
Hotel Kashyap Building, Opposite Durga Temple, The Mall, Manali, Himachal Pradesh- 175131
Trading As 91 High Street Café

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used
DELHI
Restaurants, Cafés, Cafe-restaurants
3815848  25/04/2018
MAHINDER KUMAR GUPTA
trading as ;EMM KAY RESIDENCY
5166/58, SECTOR-15, OMEXE CITY, BAHADURGARH, DIST. JHAJJAR, HARYANA-124504
SERVICE PROVIDERS
Used Since :10/02/2015
DELHI
ACCOMMODATION, HOTELS, GUEST HOUSE AND OUTDOOR CATERING
3816556  25/04/2018
REDWOOD RENTAL PRIVATE LIMITED
PLOT NO. 75, INDUSTRIAL AREA, PHASE 2, CHANDIGARH
Body Incorporate (Pvt Ltd)
Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :24/09/2017
DELHI
Rental of Furniture, Furnishing, appliances and apparatus
3817644  26/04/2018
THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001.
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
mark shall be used as a whole.
Assured Essentials
3817650    26/04/2018
THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001.
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
mark shall be used as a whole
3818272  27/04/2018
SASSY FOODS LLP.
D-64, PANCHSHEEL ENCLAVE, NEW DELHI-110017, INDIA.
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
KOLKATA

Services relating to providing of food and drink; providing of food counters, catering and restaurant services; self/quick service restaurants, snack bars, hotels, cafes, cafeterias, canteens; banquet services; temporary accommodation in hotel, motel, resort; providing of boarding and lodging services; hospitality services included in class 43.
3820604   30/04/2018
MR. BHAVEHKUMAR D. VIRDA
“SHYAM” RAVAL STREET, NEAR SUPER CINEMA, MORBI - 363 641 (GUJARAT) INDIA.
A INDIVIDUAL

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
HOTEL, RESTAURANT, CATERING SERVICES, DINING HALL, BANQUET HALL AND SERVICES FOR PROVIDING FOOD
AND DRINK; TEMPORARY ACCOMMODATION.
3821092  01/05/2018

WWICS RESORTS PVT. LTD.
DLF CENTER, MEZZANINE FLOOR, SAVITRI CINEMA, COMMERICAL COMPLEX GREATER KAILASH-2, NEW DELHI 110048

SERVICE PROVIDERS

Address for service in India/Agents address:
VENUKA KUMARIA.
5673, DUPLEX MODERN HOUSING COMPLEX, MANIMAJRA, U.T. CHANDIGARH.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
3821581 02/05/2018
RAJNEESH CHAUDHARY
trading as :GOLDEN CHEF HOSPITALITY
HOUSE NO. 1484, NEAR MOTHER DAIRY, SECTOR 28, FARIDABAD, HARYANA-121008
SERVICE PROVIDERS
Used Since :01/04/2018
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK;
GOLDEN CHEF

3821582  02/05/2018
RAJNEESH CHAUDHARY
trading as ;GOLDEN CHEF HOSPITALITY
HOUSE NO. 1484, NEAR MOTHER DAIRY, SECTOR 28, FARIDABAD, HARYANA-121008
SERVICE PROVIDERS
Used Since :01/04/2018
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK.
CHOICE HOTELS INTERNATIONAL, INC.
1 Choice Hotels Circle, Rockville, Maryland 20850, U.S.A.
A Delaware corporation

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI
Hotel and motel services; hotel and motel reservation services for others; online hotel and motel reservation services for others.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION
THE GRAND MANOR (RESORTS)

3822203  02/05/2018
M/S MOTI MEHAL RESORTS
VPO PADRANA, TEHSIL GARHSHANKAR, DISTT. HOSHIARPUR, PUNJAB.
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Proposed to be Used
DELHI

PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, MOTELS, HOTELS, RESORT HOTEL SERVICES, ARRANGING OF BANQUETS, CAFÉS AND CATERING SERVICES INCLUDED IN CLASS-43.
BUBBLE TROUBLE

3822554    03/05/2018
AMBER RASTOGI
C-7,SECTOR-A,ALIGANJ,LUCKNOW
proprietor
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since :01/04/2018
DELHI
SERVICE AS RESTAURANT, PROVIDING FOOD, BEVERAGES AND DRINK
3823507 04/05/2018
HOTEL GREEN ACRES (A UNIT OF RAMESHWARAM HOSPITALITIES PVT. LTD.)
trading as: HOTEL GREEN ACRES (A UNIT OF RAMESHWARAM HOSPITALITIES PVT. LTD.)
AIRPORT ROAD, HINOO RANCHI, DIST:-RANCHI-834002, JHARKHAND
SERVICE PROVIDER
Address for service in India/Agents address:
GREAT TRADE MARK BUREAU
NEAR KUMAR TAKIES, DHANSAR, DHANBAD - 828 106, JHARKHAND.
Used Since: 28/01/2005
KOLKATA
RESTAURANT SERVICES FOR PROVIDING FOOD & DRINKS, BEVERAGES, TEMPORARY ACCOMMODATION
PROCURING LODGING, ROOM SERVICE AND MEAL SERVICE, HOTEL AND BOARDING HOUSE. BEING INCLUDED IN
CLASS-43.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "BIHAR & JHARKHAND" ONLY.
Trade Marks Journal No: 1958, 27/07/2020 Class 43

RE:FUEL BY ALOFT
3823581 04/05/2018
STARWOOD HOTELS & RESORTS WORLDWIDE, LLC
10400 Fernwood Road, Dept. 955.23, Bethesda, Maryland 20817
A Maryland Limited Liability Company
Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013
Used Since :01/07/2010
DELHI
Hotel services, namely the provision of food and beverage services; restaurant, café, cocktail bar and lounge services.
3823661  04/05/2018
NAYASA INNOVATION PVT LTD.
A-1 AMBICA HOUSE, ABOVE ARCHWOOD, NEAR PREMIER HOUSE, OPPOSITE GURUDWARA, SG HIGHWAY,
AHMEDABAD-380054 GUJARAT INDIA.
Private Limited
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR -
380051, AHMEDABAD - GUJARAT
Used Since: 19/04/2018
AHMEDABAD
Services for providing food and drink; temporary accommodation.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word DHOKLA.
3825156  05/05/2018
SIDHANTH MADAN
7/9 KALKAJI EXTENTION, NEW DELHI - 110019
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 01/01/2017
DELHI
Restaurant services, Services for providing food and drink; Temporary accommodation
YOUR TIMEOUT

3827013  08/05/2018
CASA2 STAYS PRIVATE LIMITED
PLOT NO. 53-54, 3rd-4th FLOOR, UDYOG VIHAR, PHASE-4, GURUGRAM-122015
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KNOWLEDGENTIA CONSULTANTS
W - 19, L.G.F., GREATER KAILASH - II, NEW DELHI - 110048

Proposed to be Used
DELHI
SERVICES FOR FOOD AND DRINK, TEMPORARY ACCOMMODATION
TUSHAR LUTHRA  
NEST RESIDENCY, FIRST FLOOR, 1-B-222, NIT, FARIDABAD-121001, HARYANA  
INDIVIDUAL  
Address for service in India/Agents address:  
K.G. MAHESHWARI AND ASSOCIATES  
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)  

Proposed to be Used  
DELHI  

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION  
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION  
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3829108  10/05/2018
SHIVPRASAD NATESH ASHTEKAR
Flat no. 4, 20 Oaks Mayur Colony, Near New Ajantha Avenue, Kothrud, Pune-411038
Proprietor
Address for service in India/Agents address:
ISHAN MILIND PADHYE
B4/14, SARITA VAIBHAV SOCIETY, PUNE-411030.
Proposed to be Used
MUMBAI
Restaurants, Hotels, Temporary Accommodations, Restrooms, Food and Drinks.
3829696  10/05/2018
STAR FOODS
SHOP NO. 2, GC, GRAND STREET, VAIBHAV KHAND, INDRAPURAM, GHAZIABAD, UTTAR PRADESH - 201010
PARTNER
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031
Used Since :05/11/2017
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK
Bhukkad Zone

3831448   12/05/2018

ANITA TRIKHA
Flat No D - 907, Supertech Palmgreens, Plot No. 8, Sec 4, New Moradabad, Moradabad, Uttar Pradesh - 244102
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Takeaway food services.
The Future is Female

3831525    12/05/2018
JAMROYAL FOODS PRIVATE LIMITED
H.No.10 Block-TP Pitampura New Delhi-110034
Body Incorporate
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since : 16/01/2018
DELHI
Services for providing food and drink; Temporary accommodation
3832085  14/05/2018
SUNIL TICKOO
A-3/004, KRISHNA APRA GARDEN, 7 VAIBHAV KHAND, INDIRAPURAM, GHAZIABAD, UP-201014
Proprietorship Concern
Address for service in India/Attorney address:
NAKS & PARTNERS
A - 485 B, PALAM VIHAR, GURGAON, HARYANA
Used Since :10/02/2018
DELHI
Provisions for Food and Drinks; Food and Drink Catering Services; Hotel Accommodation, Motels, Bar and Restaurant Services; Self-Service Restaurants; Fast Food Restaurants; Carry-out Restaurants; Provision of information relating to Restaurants; and Mobile Restaurant Services."
3832612    14/05/2018
SUGARPEPPER LLP
HOME 3RD FLOOR, KHASRA NO 400, VILLAGE SULTANPUR, MAIN MARKET, MEHRAULI, NEW DELHI - 110030 INDIA
LLP
Address for service in India/Attorney address:
ASHU BATRA & ASSOCIATES
A-341, DDA Colony, Chowkhandi, Tilak Nagar, New Delhi–110018

Proposed to be Used
DELHI
RESTAURANT SERVICES, PROVIDING RESTAURANT SERVICES, SPANISH RESTAURANT SERVICES, WASHOKU
RESTAURANT SERVICES, MOBILE RESTAURANT SERVICES, RESTAURANT INFORMATION SERVICES, SUSHI
RESTAURANT SERVICES, TEMPURA RESTAURANT SERVICES, JAPANESE RESTAURANT SERVICES, RESTAURANT
RESERVATION SERVICES, FAST FOOD RESTAURANTS
SAI SANSKRUTI

3832766  14/05/2018
SUNANDA VASANT INGAVELE
501, Raj Residency -3, Mahavir Nagar, Dahanukarwadi, Near Jain Mandir Kandivali (W) Mumbai - 400067
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Used Since: 29/11/2009

MUMBAI
Services provided by persons or establishments whose aim is to prepare food and drink for consumption such as food joints, lounges, café services, cafeteria services, restaurant services, self-service restaurant services, snack-bar services, catering, hotel services, rental of meeting rooms, rental of temporary accommodation, etc.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SAI.
3833415  15/05/2018
SUMEET REWARI, KARAN PAL SINGH, SUNIL CHAUHAN
trading as ;NATUROLL FOODS LLP
005, GROUND FLOOR, PLOT NO.9, COPIA CORPORATE SUITES, JASOLA, SOUTH DELHI, NEW DELHI-110044
SERVICE PROVIDERS
Address for service in India/Attorney address:
HARSHIT AGGARWAL
SASTRA LEGAL, E-96, MALCHAMARG, CHANAKYAPURI, NEW DELHI-110021
Used Since :28/02/2018
DELHI
PREPARATION OF FOOD AND DRINK FOR CONSUMPTION.
MARWAR HOUSE

3952009 21/09/2018

NISHA
NISHA W/O RAJKUMAR SINGH, WARD NO.-12 DHANI BHOJ GADIA KI, V/P-JASRAPUR, TEHSIL- KHETRI.

THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD

Services for providing food and drink; Temporary accommodation

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
ISMAIL M.C  
trading as ;NEW THALASSERY FAMILY RESTAURANT  
30 ,1ST FLOOR, NEAR ASHOKA TRAVELS, DISPENSARY ROAD, KALASIPALAYAM, BANGALORE, KARNATAKA INDIA 
SERVICE PROVIDER  
SOLE PROPRIETOR  

Address for service in India/Attorney address:
VINOD KUMAR P U  
NAMILJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020  
Used Since :12/07/2018 

CHENNAI  
SERVICE FOR PROVIDING FOOD AND DRINK ,HOTEL, ONLINE FOOD SERVICE, RESTAURANT, MOTEL, CATERING, TEMPORARY ACCOMODATION.
4058752  16/01/2019
PRIYANSHI DHIR
SHOP NO. 55, GROUND FLOOR, PARAS TRINITY, SECTOR 63, GURUGRAM, HR-122011
INDIVIDUAL
SANCHITA DHIR
SHOP NO. 55, GROUND FLOOR, PARAS TRINITY, SECTOR 63, GURUGRAM, HR-122011
INDIVIDUAL
Address for service in India/Agents address:
RAGINI GUPTA
C122/177, MANOJ CHUDI MAHAL, OPP. DR. JANKI PRASAD NAKHASH CHOWK, GORAKHPUR-273001, U.P.

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation and other items included class 43.
THE PORTRAIT APPEARING ON THE MARK IS THAT OF MR RAJEEV DHEER
CAFE TAKEOFF

4264178   13/08/2019
GIREESH P.K.
PUTHUSSEERY HOUSE, CHEMBUCHIRA P.O., NOOLUVALLY EAST, THRISSUR-680 684, KERALA STATE, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used
CHENNAI

PROVIDING OF FOOD AND DRINKS, RESTAURANTS, CAFES, CAFETERIAS, CANTEEN, CATERING (FOOD AND DRINKS), SNACK BARS, ICE CREAMS PARLOR, TEA SHOP AND JUICE SHOP, HOTEL SERVICES

No exclusive right over the word CAFE separately except as substantially shown in the representation of the mark and Subject to restrict the area to South India only.
4326010    19/10/2019
MASSEYS HOSPITALITY PVT LTD
No. 17, North Railway Terminal road, Royapuram, Chennai - 600013
A Company incorporated under the Indian Companies Act, 1956 represented by its Director Mr. NIKHIL NATH

Address for service in India/Attorney address:
JURY BRIAN LAW OFFICES
25, III FLOOR, SRINIVASA RAO ROAD, MYLAPORE, CHENNAI 600 004
Used Since :03/10/2012

CHENNAI
Service for providing food and drink, temporary accommodation, restaurant, hotel, food business included in Class 43
4399622    06/01/2020
RACHIT BHATNAGAR
D100, SECTOR 47, NOIDA SECTOR37,GAUTAM BUDH NAGAR NOIDA SECTOR 37
PROPRIETOR
Address for service in India/Attorney address:
INDU SHARMA
H-69, STREET NO. 3, NEAR VIJAY CHAWK, VIKASH MARG, LAXMI NAGAR, NEW DELHI-110092.
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4400013  06/01/2020
RAJNISH KALRA
702/A, Vaibhav Palace, Opp. Mega Mall, New Link Road, Oshiwara, Andheri (W), Mumbai
An Indian National

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 10/01/2008

MUMBAI
Restaurant and Restaurant services; Services for providing food and drink; temporary accommodation.
4409909   16/01/2020
RISHI RAVINDRA DHIMAN
A/804, Madhuvan Chs Ltd, Chikuwadi, Simploi Gorai Road, Near State Bank Of India, Boriwali (W), Mumbai - 400092, Maharashtra
A Indian National Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Providing of food and drink, restaurant services
4411838  17/01/2020
PRINCE PALIWAL PROP OF M/S SWAG PARTNERS CLUB
PLOT NO. 6, COMERCIAL COMPLEX, NARAINA INDUSTRIAL AREA, PHASE-1, DELHI-28
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
PROVIDING THE SERVICES OF FOODS AND DRINK, BAR, CLUB IN CLASS 43
4412567  18/01/2020
Dimple Tuteja (Indian National, Proprietor), Trading as SS Food
Shop No. B1 - B2, Sheetal Complex, Marine Drive, Raipur, Chhattisgarh- 492001
A Proprietorship Concern

Address for service in India/Attorney address:
IPR Law Associates (Mumbai)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
Mumbai
Services for providing food and drinks
EIYO HOSPITALITY LLP
Row House No: 1, Siddhant Classic – A, Next to Silverline Building, Viman Nagar, Pune – 411014
Limited Liability Partnership

Address for service in India/Attorney address:
Poojavashree
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :13/12/2019

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Subject to the mark should be use as represented
Chaasni

4417854  24/01/2020

SUNITA KOTHARI
Kothari Pharma, S. C. Goswami Road, Panbazar, Guwahati - 781001 (Assam)
Food & Beverages
Proprietor

Proposed to be Used
KOLKATA
Temporary accommodation, provision of food and drink, hotels, holiday and tourist accommodation, provision of event facilities and temporary office and meeting facilities, rental of furniture, linens, table settings, and equipment for the provision of food and drink, etc.
Proposed to be Used

MUMBAI

Hotel services; Resort hotels; Hotel information; Arranging hotel accommodation; Providing hotel accommodation; Hotel accommodation reservation services; Hotel and motel services; Restaurant and hotel services; Hotel, motel and boarding house services; Reservation and booking services for hotels, restaurants and holiday accommodation; Providing food and lodging in health resorts that specialize in promoting patrons' general health and well-being; Providing temporary accommodation in serviced apartments; Serving of food and beverages; Providing food and beverages; Providing of food and drinks for guests in restaurants

subject to the mark should be use as represented
Trade Marks Journal No: 1958 , 27/07/2020 Class 43

4420020  25/01/2020
WASABAK GLOBAL LLP
Flat no - 209,2nd floor, Pleasant Apartments, plot - 37 to 41, Near tipsy topsy bakery, Lanco hills Road, Manikonda, Hyderabad500089, Telangana, india.
Limited Liability Partnership

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
To be associated with:
4420019

CHENNAI
Restaurants, Carry-out restaurants, Restaurant services, Take-out restaurant services, Fast food restaurants, Providing food and drink, Self-service restaurants, Cafeterias

subject to the mark should be use as represented
MARKS JOURNAL No: 1958, 27/07/2020

4420050  25/01/2020
PADAM B. THAPA
CTS NO 2941, SAYANI COMPOUND, VAISHALI NAGAR, SUHASINI PAWASKAR ROAD, DAHISAR EAST, MUMBAI 400068, MAHARASHTRA, INDIA
SOLE APPLICANT

Address for service in India/Agents address:
MAKHJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
RESTAURANT SERVICES, PROVIDING FOOD & DRINKS.
4421391   27/01/2020
V FOUR ENTERPRISES
2601, PIONEER C.H.S., OPPST VARTAK NAGAR POLICE STATION, VARTAK NAGAR, NR SAIBABA TEMPLE, THANE(W) - 400606
PARTNERSHIP FIRM
Address for service in India/Agents address:
ADITYA JAIWAL
17/165, TOP FLOOR AMRIT PURI EAST OF KAILASH, NEAR ISCON TEMPLE, NEW DELHI-110065.
Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation.
BHARATBHAI KALUBHAI PAVASIYA (PROPRIETOR) TRADING AS PATEL & PATEL
WELCOME COMPOUND, NEAR SIMADA NAHER JUNCTION, BRTS ROAD, SURAT – 395006, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
RESTAURANT SERVICES, RESTAURANT AND CAFE SERVICES, FOOD AND DRINK CATERING, FAST-FOOD
RESTAURANT SERVICES
4423019  28/01/2020
MITESH SUCHAK
Mitesh Jyotinagar - 2 Kalawad Road Rajkot Sau Uni Area Rajkot
Services related to Fries, Wraps, French fries, Burgers, Sandwiches
Sole Proprietor

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINKS
ANIL KHUBCHANDANI
trading as; TASTY TRAILS
8TH FLOOR, CROWN PALACE, 23RD ROAD, BANDRA (WEST), MUMBAI-400050

Proposed to be Used
MUMBAI
RESTAURANT AND BAR, CAFES, FOOD CATERING, FOODS TAKE AWAY SERVICES INCLUDED IN CLASS 43
AKHIL SONI
H NO 6A, WARD NO 9, GALI No 2, NEAR LOHARIA SCHOOL,MTTAL NAGAR, HISAR, HARYANA125001
FOOD SERVICES
PROPRIETOR

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
HANDMADE BURGER CO

4424598  30/01/2020
ASHUTOSH SHARMA
E-28, NEAR SABAPUR POLICE CHECK POST, GANAG VIHAR EXTN, GHAZIABAD, LONI
individual

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used
DELHI
CATERING SERVICES AND RESTAURANT SERVICES.
4424708  30/01/2020
MARUTI ENTERPRISES
SHOP NO. 101, 102, 103, 107, 108, 109 FIRST FLOOR VARDHMAN SUDERSHAN PLAZA, SEC-5 MAIN MARKET, NEAR ASHIRWAD CHOWK, DWARKA, DELHI-110075
PARTNERSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :03/01/2020
DELHI
RESTAURANT SERVICES, CATERING SERVICES, TAKEAWAY FOOD AND DRINK SERVICES,
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
SHARAD SHETTY
302 A, KADAMGIRI COMPLEX, HANUMAN ROAD, VILE PARLE (EAST), MUMBAI 400 057

Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4425444  30/01/2020
SURAJ ASHOK MOKAL
F-103, UNITED SANSKRATI, NEAR JANARDHAN SWAMI MANDIR AURNGABAD ROAD, NASHIK-422003, MAHARASHTRA, INDIA
PROPRIETOR- SURAJ ASHOK MOKAL
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Proposed to be Used
MUMBAI
HOTELS, RESTAURANTS, RESTAURANT SERVICES, CANTEENS, CAFETERIAS, FAST FOOD RESTAURANTS.
4425551  30/01/2020
SARBENDRA SARKAR
VIPUL BUSINESS PARK, UNIT NO 519, 5TH FLOOR, SECTOR 48 GURGAON 122004
An individual

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
4425600  30/01/2020
ANSARI PALICKALAKATH, PROPRIETOR OF M/S. NEXTEL GROUP
1996-C-/32, WHITE HOUSE, 90A, NETAJI ROAD, PADIVATTOM, EDAPALLY.P.O, ERNAKULAM-682024, KERALA
PROPRIETOR

Address for service in India/Attorney address:
THULASI DAS G
3/1556/1,PEARL VIEW, PATTOM P.O, KESAVADASAPURAM,TRIVANDRUM-695004,KERALA

Proposed to be Used
CHENNAI
HOSPITALITY SERVICES (accommodation); PROVIDING OF FOOD AND DRINKS; TEMPORARY ACCOMMODATION;
HOTELS & RESTAURANT; BANQUETS, CAFETERIA SERVICES, RESTAURANTS; IN CLASS 43
Jevan Vel

4425815  30/01/2020
KALPESH PADMAKAR JADHAV
203, MOHAN NIKE SANTHA, NAIGAON, Mumbai-400014, Maharashtra, India
Proprietor

Address for service in India/Agents address:
NAVIN MAHESHWARI
38-AASHIRWAD BUNGLOW, SAHAWAS SOC. KARVE NAGAR, PUNE - 411 052.

Proposed to be Used
MUMBAI
HOTEL, RESTAURANT, CATERERS, SELF SERVICE RESTAURANT, FAST FOOD, HOTEL RESERVATIONS
HUMAN by NATURE

4425928  30/01/2020
DEPARTMENT OF TOURISM, GOVERNMENT OF KERALA
Kerala Tourism, Park View, Thiruvananthapuram, Kerala – 695033, India
Department under the Government of Kerala
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
hotel information; providing information about temporary accommodation services; providing on-line information relating to holiday accommodation reservations; services for providing food and drink; serving of tea, coffee, cocoa, carbonated drinks or fruit juice beverages; temporary accommodation; hotel, motel and resort services; restaurants; bar and catering services; preparation and provision of food and drink for consumption on and off the premises; fast food restaurant services, self-service restaurants services; snack bars; takeaway food and drink services; cafes; cafeterias; canteens; cocktail lounges; ice cream parlours; coffee, tea and juice bar services
AARA JUNGLE RESORT
AARA JUNGLE RESORT, S.F NO- 918/2C, THOLAMPALAYAM MAIN ROAD, PATTISALAI, ANAIKATTI, COIMBATORE - 641 113, TAMIL NADU, INDIA

PARTNERSHIP FIRM

Address for service in India/Attorney address:
ABIN MATHEW JOHN
# KNERA 23, ILLIPARAMBU LINE, ASHOKA, KALOOR 682017, COCHIN, KERALA, INDIA

Used Since :22/02/2019

CHENNAI

Resort hotels; Resort hotel services; Resort lodging services; Hotels; Hotel restaurant services; Hotel accommodation services; Hotel reservation services; Accommodation services for meetings; Bars; Bar services; Cafe services;
HEMANT KUMAR SHARMA
NEAR TELEPHONE EXCHANGE, IT TOWER, KHARADI, PUNE-411014
Proprietor

Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048
Used Since :01/01/2012

MUMBAI
RESTAURANT SERVICES, PROVIDING OF FOODS AND DRINKS INCLUDED IN CLASS 43
subject to the mark should be use as represented
4426875   31/01/2020
SHIVAM SHARMA (INDIAN NATIONAL, PROPRIETOR), TRADING AS SATKAR GIRLS HOSTEL
59, Siddharth Nagar, A.B. Road, Bhawarkua, Indore, Madhya Pradesh- 452001
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Temporary Accommodation (Hostel)
4427201  31/01/2020
BHAYNABEN NILESHBHAI MADLANI
YOUR TASTE CATERERS, Shop No.423/A, Indraprasth, Pancheshwar Tower Road, JAMNAGAR
PROPRIETORSHIP
Address for service in India/Attorney address:
GAURAV PANDYA
241 Madhav Square Limda Lane Corner Jamnagar Gujarat 361001
Used Since :15/03/2018
AHMEDABAD
Services for providing food and drink
4427706 01/02/2020
T.A ABDULLAH BASHA
NO.35, LAKSHMI TALKIES ROAD, SHENOY NAGAR, CHENNAI- 600 030
SINGLE FIRM

Address for service in India/Agents address:
P. C. N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Used Since : 10/05/1986

CHENNAI
Catering services in the state of Tamilnadu
subject to the mark should be use as represented
4430812    05/02/2020
WASABAK GLOBAL LLP
Flat no - 209,2nd floor, Pleasant Apartments, plot - 37 to 41,Near tipsy topsy bakery, Lanco hills Road , Manikonda, Hyderabad500089, Telangana, india.
Limited Liability Partnership
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Restaurants, Carry-out restaurants, Restaurant services, Take-out restaurant services, Fast food restaurants, Providing food and drink, Self-service restaurants, Cafeterias
Monk Cart
4431402  05/02/2020
SPECIALITY RESTAURANTS LIMITED
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai 400 053.
a company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
Services for providing Food And Drink; Temporary Accommodation; Restaurants; Restaurants (Self-Services); Bars; Snack-Bars; Lounge Services; Hotels; Cafes; Cafeterias; Canteens; Caterings; Takeaway Outlets; Banquet Hall; Food Courts.
CAFE ROME
NO. 216/3, PRASHANTH PARADISE, 10TH CROSS, 14TH MAIN, F BLOCK, SAHAKARA NAGAR PARK ROAD, BANGALORE - 560092

Partnership Firm

Address for service in India/Attorney address:
ANIL KOLLOTH
403, Commerce House, Cunningham Road, Bangalore-560052

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
HEALTHMAGIC
4432290  06/02/2020
MR. SAMEER KUNCOLIENKAR
Ambica, BF1, Phase2, Malbhat, Margao, Goa-403601
Single Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
PROVIDING FOOD, DRINKS & BEVERAGES.
OLIVE CAFE & BAR
4432842  06/02/2020
OLIVE BAR & KITCHEN PRIVATE LIMITED
PALI HILLS TOURIST HOTEL 14 UNION PARK KHAR (W)
Corporate
Address for service in India/Attorney address:
PRABHAKAR MEHER
UB-23, INDRAPRAKASH BUILDING, BARAKHAMBA ROAD, NEW DELHI -110001
Proposed to be Used
MUMBAI
Services of restaurant for providing food and drink, Outdoor Catering temporary accommodation.
Trade Marks Journal No: 1958, 27/07/2020 Class 43

4432885 06/02/2020
SIDDHARTH SATISH DALE
13/1 MOZE ALI, DALE NIWAS, NEAR SANTA TUKRAM MAHARAJ MANDIR, LOHEGAON, PUNE 411047
Individual
Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058
Proposed to be Used
MUMBAI
RESTAURANT
4432891  06/02/2020
TRAVANCORE FOUNDATION
POST BOX NO 17, KARUKACHAL PO 686540, KOTTYAM, KERALA, INDIA
TRUST
Address for service in India/Attorney address:
ABIN MATHEW JOHN
# KNERA 23, ILLIPARAMBU LINE, ASHOKA, KALOOR 682017, COCHIN, KERALA, INDIA
Used Since : 17/09/2009
CHENNAI
Retirement homes; Homes for the elderly [retirement]; Catering services for retirement homes; Tourist homes; Boarding houses; Providing temporary accommodation in boarding houses; Day care centers
Mystery

4439340 12/02/2020
MR. RAJESH SITARAM NALAWADE
201, HAPPY VILLA CHS, SAMATA NAGAR, NEAR GANESH MANDIR, AMBADI ROAD, VASAI (WEST) PALGHAR 401202
INDIVIDUAL
Address for service in India/Attorney address:
SHEELA SANTOSH LOKHANDE
R.No.7,Tukaram Sheth Chawl No.3,Behind Goandevi Mandir,Bhopar Goan,Dombivli (East)
Proposed to be Used
Mumbai
FAST FOOD RESTAURANT AND CANTEEN SERVICES SPECIALLY FOR MISAL AND OTHER FAST FOOD PRODUCTS.
4451079  23/02/2020
SAGAR BALASAHEB BHISE
Near Petro Pump Uruli Devanchi, Pune, Haveli, Maharashtra-412308
Individual
Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058
Used Since :01/01/2017
MUMBAI
Services for providing food, drink
4456216  27/02/2020
GAURAV KUMAR
S/O KAMAL KUMAR 287-TA RAILWAY HARTHALA COLONY CHANDRA NAGAR MORADABAD UTTAR PRADESH 244001
INDIVIDUAL
Address for service in India/Agents address:
DEEPAK RASTOGI
NEAR RADHA KRISHAN MANDIR, DEPUTY GANJ, MORADABAD-244001, UTTAR PRADESH
Used Since :26/02/2020
DELHI
Providing Tea, Coffee, Plain Drinking Water, Milk, Juice And Soft Drinks, Beverages, Food, Fast Food, Pizza, catering services Restaurant Services As Including in Class 43
Trade Marks Journal No: 1958, 27/07/2020 Class 43

4474318 17/03/2020
MANPREET SINGH
trading as ;M/S GURMEHER ENTERPRISES
114, VARDHMAN FORTUNE MALL, G.T. KARNAL ROAD, DELHI-110033, INDIA
SERVICE PROVIDER
Used Since :30/01/2020
To be associated with:
2967657, 2984934
DELHI
VEGETARIAN FOODS AND DRINKS, RESTAURANT SERVICES, SNACK BARS, TAKE AWAY FOOD OUTLETS, FOOD CATERING, BANQUET SERVICES INCLUDED IN CLASS-43.
4498753 11/05/2020
REAL EVENT AND HOSPITALITY PRIVATE LIMITED
139 Anamica Enclave, behind Kalyani Hospital, Gurugram – 122007
Company

Address for service in India/Agents address:
SAPNA KHANDELWAL
205, IIND FLOOR, A-BLOCK, VYAPAR KENDRA, PALAM VIHAR, GURUGRAM-122017,(HR)
Used Since : 24/07/2015

DELHI
HOSPITALITY SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMODATION FALLING IN CLASS 43
Masala Monk

4504318  18/05/2020
SHASHANK AGGARWAL
3197, Street no.8, Ranjit Nagar, New Delhi 110008
Service Provider
Single Firm
Used Since :15/04/2014
DELHI
Services for providing food and drink
HONEY GINGER RETAILS,
B - 72/4, 2ND FLOOR, WAZIRPUR INDUSTRIAL AREA, NEAR TATA MOTORS, DELHI - 110 052
PARTNERSHIP
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.

Proposed to be Used
DELHI
HOTEL SERVICES; RESTORENT SERVICES, HOTEL ACCOMMODATION SERVICES; RESERVATION SERVICES FOR HOTEL ACCOMMODATION; RESERVATION SERVICES FOR RESORT ACCOMMODATION; ROOM HIRE, PROVISION GENERAL PURPOSE CONVENTION FACILITIES FOR SPORTS, CONCERTS, BANQUETS, SOCIAL FUNCTIONS, CONVENTIONS, TRADE SHOWS AND EXHIBITIONS; BANQUETING SERVICES; BAR SERVICES; CAFE SERVICES; PROVIDING CAFETERIA, COCKTAIL LOUNGE AND COFFEE SHOP SERVICES; SNACK BAR FOOD COOKING SERVICES; PROVIDING OF FACILITIES FOR CONVENTIONS AND EXHIBITIONS; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE ABOVE IN CLASS – 43.
4511216  27/05/2020
CP AVANT PRIVATE LIMITED
2nd Floor, M3M Cosmopolitan, Sector 66, Golf Course Extn. Road, Gurgaon-122002 (Har.)
Applicant being an incorporated Company and has applied for its trademark registration.

Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092

Proposed to be Used
DELHI
Take away Food & Drink Services, Take out and delivery services for food & drinks, Providing of Food & Drink; Temporary Accommodation including services of Cafes, Pubs, Restaurants, Cocktail, Canteen, Catering, Fast Food Restaurant, Snack Bars, Bar, Tourist homes, Hotel reservations; Hotels; Boarding house; Motel; Rental of meeting rooms; Ice-Cream Parlor being included in class 43.
MyPartner
4514817   30/05/2020
MAKEMYTRIP (INDIA) PRIVATE LIMITED
B – 36, First Floor, Pusa Road, New Delhi – 110005, and corporate office address at Building No. 5, 19th Floor, Tower A, DLF Phase 2, Cyber City, Gurugram – 122002, Haryana.
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Proposed to be Used
DELHI
Providing accommodation information, namely, ratings, reviews and recommendations of hotel and temporary housing accommodations; hotel and lodging services, namely, providing and relaying information and providing reviews of hotels by means of a telephone, facsimile, the mails, courier or over electronic communication networks; travel agency services, namely, making reservations and bookings for restaurants and meals.
TALL MAN

4515355    30/05/2020

ISHA SINGH Sole Proprietor of M/s ISHA HOSPITALITY
9073, ATS One Hemlet Sector-104, NOIDA, Gautam Buddha Nagar-Uttar Pradesh-201304

Sole Proprietor

Address for service in India/Attorney address:
PRAMOD KUMAR SHARMA
H.NO-16, DASHARATH KUNJ-B, WEST ARJUN NAGAR, AGRA

Proposed to be Used

DELHI

SERVICES RELATING TO HOLIDAY RESORTS, HOLIDAY CAMP LODGING AND HOLIDAY CAMP SERVICES, TOURIST CENTERS, HOTELS, MOTELS, INNS, BOARDING, LODGING HOUSES, SERVICES RELATING TO RESTAURANTS, RESTAURANT CHAINS, TAKEAWAY OUTLETS, SNACK BARS, FAST FOOD OUTLETS, SERVICES RELATING TO PROCUREMENT AND SALE OF FOOD AND DRINKS, SERVICES RELATING TO CATERING, HOTEL, COFFEE SHOP, CAFES, CAFETERIAS, CANTEENS, CATERING SERVICES OF PROVIDING FOOD AND DRINK; TEMPORARY ACCOMODATION; INCLUDING SERVICES OF TOURIST HOMES, HOTELS; BOARDING HOUSE; MOTEL; RENTAL OF MEETING ROOMS; HOTEL RESERVATIONS; ICE-CREAM PARLOURS; RETIRING ROOMS, CAFES, PUBS, RESTAURANTS, COCKTAIL, CANTEEN, CATERING, FAST FOOD RESTAURANT, SNACK BARS, as included in Class 43
WILLOWY

4515356  30/05/2020

WILLOWY HOSPITALITY & TOURISM
N H -58, Distt. Haridwar, Uttarakhand -249407
partnership firm

Address for service in India/Agents address:
ASHISH GARG
H.NO.7/1118, BARTHALA YADGAR, SAHARANPUR, UTTAR PRADESH-247001

Used Since :11/09/2019

DELHI

Hotel, Restaurants, Bar and its related covered under class 43
4517899  02/06/2020
MR. RAMESH UPADYAY, PROPRIETOR OF M/S. RAMNIVAS SWEET STALL
H. No. 5-11-609, PREMNAGAR COLONY, NAIMNAGAR, HANAMKONDA-506009, TELANGANA, INDIA,
Proprietorship Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :21/03/2016
CHENNAI
RESTAURANT SERVICES, HOSPITALITY SERVICES [ACCOMMODATION], HOSPITALITY SERVICES [FOOD AND DRINK].
4518401  03/06/2020
ANKIT YATISHBHAI PARIKH
14-E-5/105, GREEN CITY, BHATHA, PAL BHATHA ROAD, SURAT, GUJARAT-394510
An Individual
Address for service in India/Attorney address:
CHANDNI JINDAL
B-603, MANGLAM HEIGHTS, BESIDE RAJHANS SYNFONIA NEAR ABHVA CHOWKDI, VESU, SURAT, GUJARAT-394230
Used Since :25/02/2020
AHMEDABAD
Restaurants, Cafe
4518484  03/06/2020
KARMA LAKELANDS PRIVATE LIMITED
5 Green Avenue, Vasant Kunj, New Delhi-110070
Private Company
Address for service in India/Attorney address:
DHRUV SURI
PSA, 14A&B, Hansalaya, 15 Barakhamba Road, New Delhi 110001
Used Since: 22/10/2017
To be associated with:
4410123
DELHI
Food & Drinks, Temporary accommodation
Universal food & drinks cafe

4518541  03/06/2020
MOHD MOFAKHARUL ISLAM
472D/1C CHAK DONDI NAINI, PRAYAGRAJ, UP-211008
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Restaurant services; Restaurant and café services; Food preparation; Serving food and drinks; Food and drink catering
4519968 04/06/2020
ANANTPRASAD RAMCHANDRA BHEDKE
03 Shriganeshe Row Bungalow Near RK Lawns Pathardi Phata Nasik -422010 (Maharashtra) India
PROPREITOR

Address for service in India/Attorney address:
ASHISH KUMAR
PLOT NO. 16, STREET NO. 3, SATNAM PARK, CHANDER NAGAR, DELHI-110051

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1958, 27/07/2020 Class 43

4520010 04/06/2020
DRIFTWOOD HOLIDAYS PVT LTD
466 A-1, Coco Shambhala, Near Nerul church, Coco beach road, Patrimonio, Bardez, NORTH GOA- 403114, GOA
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 21/07/2019

MUMBAI

Services for providing food and drink; temporary accommodation.
4520011 04/06/2020
MR. AREEZ VAKIL
503, NEELAM, MT. MARY, BANDRA (WEST), MUMBAI-400 050
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
Services for providing food and drink, mainly services provided by persons or establishments whose aim is to prepare
food and drink for consumption, cafe services, cafeteria services, food and drink catering, personal chef services,
restaurant services, snack-bar services
JASMAYA

4520019  04/06/2020
MAYA INNS PRIVATE LIMITED
S.C.O. 325-328, Sector 35-B, Chandigarh
A Company Duly incorporated under the Indian Company Law

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

Providing banquet and social function facilities for special occasions; Rental of banquet and social function facilities for special occasions; Hotel services; Bar services; Wine bars; Juice bars; Salad bar services; Tea bar services; Milk bar services; Dairy bar services; Coffee bar services; Snack-bar services; Bar and catering services; Coffee and tea bars; Snack bar and canteen services; Restaurant services; Tourist restaurant services; Restaurant information services; Mobile restaurant services; Self-service restaurants; Cafe and restaurant services; Food and drink catering for banquets
4520079  04/06/2020
PRABHAT KUMAR MODI
G-11,R.S.TOWER,CIRCULAR ROAD,RANCHI,JHARKHAND-834001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :31/10/2016
KOLKATA
Restaurant services,Restaurant and cafe services,Restaurant and catering services,Hotel and restaurant services,Ice cream parlours,Services for providing food and drink; Temporary accommodation
4520222  04/06/2020

BAJA FOOD INDUSTRIES CO.
P.O. Box 18994 Riyadh 11425, SAUDI ARABIA
A Company incorporated under the Laws of Saudi Arabia.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

To be associated with:
3171809

KOLKATA

Services for providing food and drink, temporary accommodation, restaurants, cafes, cafeterias, providing food and drink, self-service restaurants, snack-bar restaurants, canteen services.
4520415 04/06/2020
MS. SHRUTI MITTAL
Flat No.106, Block 4, My Home Vihanga, Behind Q-City Gachibowli, Hyderabad - 500032, Telangana, India

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Providing food and drink, Takeaway food services, Restaurants, Carry-out restaurants, Restaurant services, Take-out restaurant services, Fast food restaurants included in class 43.
DAYTON
4520737  05/06/2020
BHASKAR BHUSHAN
Misrol Tapej, Chatra, Jharkhand 825401
INDIVIDUAL
Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
S-664B, STREET NO. 7, SCHOOL BLOCK, SHAKARPUR, NEW DELHI-110092
Proposed to be Used
KOLKATA
Services relating to providing food, drink, temporary accommodation and other related services
4520874  05/06/2020
MANASA KOTRIKE NARAYAN
#461/C, 7th Cross, 7th Block, Jayanagar, Bangalore - 560082, Karnataka
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Restaurant services
HUBS FOR CUPS

4520910 05/06/2020

SAFVAN K P
KUNIYIL PALLIYALI, THOTTUNGAL, RAMANATTUKARA P.O, KOZHIKODE, KERALA - 673633
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTELS, RESTAURANTS, COFFEE SHOP, CAFE AND CATERING SERVICES.
4521334 05/06/2020
MANASWINI FOODS PRIVATE LIMITED
PURNABRAMHA – FIRST FLOOR #780, VCR STONE BUILDING 19TH MAIN 17TH CROSS HSR SECTOR 1 BANGALORE KARNATAKA 560102
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Hotel, restaurant, cafe-restaurant and bar services; Restaurant reservation services; Restaurant information services; Mobile restaurant services; Take-away restaurant services; Fast-food restaurant services; Restaurant, bar and catering services; Restaurants featuring home delivery; Providing food and drink in restaurants; Reservation and booking services for hotels, restaurants and holiday accommodation
MAZI

4521572  06/06/2020
M.D.H. FOODS
F-85, SHIVAJI ENCLAVE INDUSTRIAL AREA, NEW DELHI-110027
A PARTNERSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :28/05/2020
DELHI
RESTAURANTS, BAR, HOTELS AND CATERING SERVICES
TUCASA

4521573  06/06/2020
M.D.H. FOODS
F-85, SHIVAJI ENCLAVE INDUSTRIAL AREA, NEW DELHI-110027
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :28/05/2020

DELHI
RESTAURANTS, BAR, HOTELS AND CATERING SERVICES
4521602  06/06/2020
CFA PROPERTIES, INC.
1105 North Market Street, Suite 928, Wilmington, Delaware 19801, United States
a Delaware corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Restaurant services; preparation of food, drink, snacks and prepared meals; takeaway food and drink services; providing food and drink via mobile vehicles; restaurants featuring home delivery.
BUNSTER
4521954  06/06/2020
PRAVIN NARAIN AGARWAL
E-51, GROUND FLOOR, GREATER KAILASH - II, NEW DELHI - 110048
Indian national
Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001
Proposed to be Used
DELHI
Services for providing food and drink; Restaurant Services; Cafe Services;
4522008  06/06/2020
SUBRAMANIAM S
Kaliykkal Veedu, Vithura PO
Indian Citizen
Address for service in India/Attorney address:
BINDU SANKARAPILLAI
Sankaramandiram, EPSRA 126, Pappanamcode

Proposed to be Used
CHENNAI
Restaurant, catering, fastfood outlet, Hotel services, Self service Restaurant services, drive in restaurant,
CASH MOMOS

4522328  06/06/2020
KAISH KUMAR MEENA TRADING AS KAISH CHINESE CAFE
First Floor, 51/472, Pratap Nagar, Jaipur-302033 (Rajasthan)
Proprietor
Address for service in India/Agents address:
NISHA SETHI
28, GROUND FLOOR, JSEL BUILDING, MALVIYA NAGAR, NAIPUR. RAJASTHAN-302017
Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINKS, FOOD VENDING STALL, RESTAURANT INCLUDED IN CLASS 43
BGO CONSTRUCTION AND SERVICES LLP
LAKWA CHALAPATHER VILLAGE, LAKWA RAJGARH ROAD INFRONT OF ONGC COLONY, SIVASAGAR, ASSAM - 785688
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Food and drink catering; Providing food and drink; Catering services; Restaurant and catering services; Hotel, motel, restaurant, bar and catering services; Cafeteria and canteen services
4523484  08/06/2020
DR. M.I. NEHRUJI
Fiestaa Resort -n- Events Venue; Bayalahalli Village, Bagalur, Devanahalli Road, Bangalore - 562149
Individual
Address for service in India/Attorney address:
TOMY PAUL MAMPILLY
XL/6840, KANAKATHARA LANE CONVENT ROAD, COCHIN-35.

Proposed to be Used
To be associated with:
3614403

CHENNAI
Restaurant services, Self-service restaurants, Mobile restaurant services, Catering services
4523680  08/06/2020
ARJUN DIGVIJAY PAWAR
B-56, Gajalaxmi Society, Sahakar Nagar, Parvati Area, Pune, Maharashtra-411009
Individual

Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058

Proposed to be Used
MUMBAI
Services for providing food and drink
VIVABEC

4523757  08/06/2020

MR. AKSHAY BECTOR AND MRS. GEETA BECTOR
08, SOUTHERN AVENUE, MAHARANI BAGH, NEW DELHI.

INDIVIDUAL

Address for service in India/Attorney address:
MADAMSER & CO.,
FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001

Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION IN CLASS 43.
4523906   08/06/2020
Taco Bell Corp.
1 Glen Bell Way, Irvine, California 92618, United States of America
a company organized and existing under the laws of United States of America

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
To be associated with:
3286447, 3510759

DELHI
Restaurant services; Take-out restaurant services; Restaurants featuring home delivery; Canteen services; catering services; Fast-food restaurant services; self-service restaurant services; Providing food and beverages; lounge, snack bar, juice bar, coffee bar, restaurant and cafe services; information and advisory services relating to the aforesaid services.

Transliteration : The term TACO BELL in Kannada
Ampthill

4523925 08/06/2020
NILAKURINJI RESORTS AND LODGES INDIA PRIVATE LIMITED
NO.18/63, PUTHUKADU, OBSERVATORY POST KODAIKANAL DINDIGUL - 624103

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

 Proposed to be Used
CHENNAI

Services for providing food and drink; Temporary accommodation; Hotel services; Hostel services; Restaurant services;
Hotel room reservation services
Ampthill Downs

4523926  08/06/2020
NILAKURINJI RESORTS AND LODGES INDIA PRIVATE LIMITED
NO.18/63, PUTHUKADU, OBSERVATORY POST KODAIKANAL DINDIGUL - 624103
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Services for providing food and drink; Temporary accommodation; Hotel services; Hostel services; Restaurant services;
Hotel room reservation services
The Country Life

4523927  08/06/2020
NILAKURINJI RESORTS AND LODGES INDIA PRIVATE LIMITED
NO.18/63, PUTHUKADU, OBSERVATORY POST KODAIKANAL DINDIGUL - 624103
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation; Hotel services; Hostel services; Restaurant services; Hotel room reservation services
MANHA OVERSEAS PRIVATE LIMITED  
VPO HATHAN, TEHSIL MAKERKOTLA  
PRIVATE LIMITED COMPANY WITH MSME  

Address for service in India/Attorney address:
DEEPAK
OFFICE ADDRESS :- Legal Roof Associates, Ward No. 15/248, Pathshalla Road, Dhuri, District SANGRUR.

Proposed to be Used
DELHI
Hotels, Hotel services, Resort hotel services, Restaurants,
4525112  09/06/2020
AMFORE BAKERS AND CONFECTIONERS
BABBAR AKALI MARKET, PHAGWARA-144401 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NANDA, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2019
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Hotel Services, Take-away Food Services, Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlors.
4525234  09/06/2020
SANJANA HOSPITALITY SERVICES PRIVATE LIMITED
D.No: 3-101/A, Hotel Amalodbhavi, Maharajupeta, Bhogapuram Mandal, Vizianagaram, Andhra Pradesh-531162, India
MSME Registered Company

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :24/09/2018

CHENNAI
Services for providing food and drink; temporary accommodation, hospitality services [accommodation], hospitality services [food and drink].
4525455    09/06/2020
URANTO LOGISTICS LLP
146, KANTHALBERIA, BETHUADHARI, NAKASHIPARA, BETHUADHARI, WEST BENGAL-741126
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Hotel, restaurant and bar services; Take away food services; Take away food and drink services; Providing food and drink; Food preparation; Takeaway food and drink services; Café and restaurant services; Hotel, restaurant, café-restaurant and bar services; Take-out restaurant services; Restaurants featuring home delivery
Trade Marks Journal No: 1958, 27/07/2020 Class 43

THE BARN GRILL

4525466 09/06/2020
MORNINGSIDE FRESH FOOD PRIVATE LIMITED
Opp. Borosil glass, shop no 3, Marol military road, Mumbai 400059
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Restaurant services; Restaurant and catering services; Take-away restaurant services; Restaurant and hotel services; Cafeteria and restaurant services; Restaurants featuring home delivery; Providing of food and drinks for guests in restaurants; Fast-food restaurant services
4525727  09/06/2020
M/S SHARING SLICES PRIVATE LIMITED
P-18, PREMIUM CAMPUS, AAKRITI ECO CITY, BHOPAL - 462026, MADHYA PRADESH, INDIA

Body Incorporate

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
MUMBAI
HOTEL, RESTAURANT, CAFES, CLUB, RESORT, BAR AND CATERING SERVICES, FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4526017   10/06/2020
M/S. ASOKA FOODS AND BEVERAGES.
Plot No:20.21.22 ECR, Lawspet, Pondichery-605008, India.
Service Provider

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI

Ice Cream Parlours.
4526412  10/06/2020
PAWAN KUMAR TIWARI
235 E, NARAYAN PURAM, KARELA BAGH, PRAYAGRAJ-211016, UP, INDIA
PROPRIETOR
Address for service in India/Attorney address:
RAVI NATH TIWARI
C/O ABHISHEK MISHRA & CO, 2D FLOOR AMBIKA TOWER, CIVIL LINES ALLAHABAD 211001
Proposed to be Used
DELHI
PROVIDING FAST FOOD CORNER RESTAURANT SERVICES
BORNEATERS
4526605  10/06/2020
MR.SUJIT KUMAR PANDEY
PLOTNO-2555/37,GOSAGARESWAR CHHAK,INSIDE BANKCOLONY LAST BLOCK,OLD TOWN,BHUBANESWAR,PIN-751002
ODISHA
PROPRIETORSHIP
Address for service in India/Attorney address:
UTKAL TRADE MARK SERVICES
PLOT NO.349,AT-RAJENDRA NAGAR,PO.MADHUPATANA,CUTTACK-753010,ODISHA
Used Since :07/07/2018
KOLKATA
HOTEL RESTAURANT,FAST FOOD RESTAURANT
Trade Marks Journal No: 1958 , 27/07/2020 Class 43

IMRAN KHAN  
S/O ABDUL WAHED KHAN,10-3-761/28/1A GROUND FLOOR,VIJAY NAGAR COLONY, BEHIND JUBILEE HIGH SCHOOL, ASIFNAGRI, HADERABAD, VIJAY NAGAR COLONY, ANDHRA PRADESH-500057
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Restaurant services; Cafe and restaurant services; Take-away restaurant services; Food preparation; Food preparation services; Fast-food restaurant services; Serving food and drinks; Providing food and beverages; Food and drink catering; Take-away fast food services; Catering in fast-food cafeterias
BRAHMASTRA
4526742  10/06/2020

KAILASH JOSHI S/o SHRI BHANU PRAKASH JOSHI
Plot No. 8/A, Shakti Nagar, Gali No. 1st, Paota C Road, Jodhpur (Rajasthan)

INDIVIDUAL NAME

Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).

Proposed to be Used

AHMEDABAD

Restaurant, Provided Services of Fast Food, Cafes & Ice Cream, Soft Drink, Beverages (Non Alcoholic), Food & Drink, Bar Services, Catering, Temporary Accommodation (Hotel), Conference Hall, Marriage & Party Hall
JINAL YATIN SANGANI
Shop No.3, Shiv Appt., Shivaji Chowk, Adajan, Surat, Surat City, Surat Municipal Corporation, Gujarat-395009
Sole Proprietorship

Address for service in India/Attorney address:
SUMIT GROVER
9/2, Office No. 102, 1st Floor, Near Hotel Jaypee Siddharth, East Patel Nagar, New Delhi-110008

Proposed to be Used
AHMEDABAD

Fast Food and Restaurant related activities
TEAGO
4527039   10/06/2020
ZABEER P
PILANKATTA HOUSE, KUMBADAJE, UBRANGALA, KUMBADAJE, KASARAGOD-671551
INDIVIDUAL
Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.

Proposed to be Used
CHENNAI
RESTAURANT, HOTELS, RESORTS, CANTEENS, FOOD COURTS, MOBILE FOOD COUNTERS, EATING HOUSES, KIOSKS, OUTLETS, CAFETERIAS, DINE IN FACILITY, TAKE AWAY, CATERERS, CAFES, REFRESHMENT ROOMS, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
HOTEL DARK CLOUDS

4527186  10/06/2020

JAMIL AHMAD ANSARI
124 UMAR NAGAR, HAPUR ROAD, MEERUT CITY, MEERUT

Address for service in India/Attorney address:
SHUBHAM SHUKLA
675/A, Niranjan kunj colony, pilibhit 262001

Proposed to be Used
DELHI
HOTEL AND ACCOMODATION SERVICES
4527512 11/06/2020
B. VEERAT
trading as; BAKYA VEG RESTAURANT
NO.20, JAI SHANKAR STREET, WEST MAMBALAM, CHENNAI - 600 033. TAMIL NADU, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Used Since: 30/12/2019
CHENNAI
RESTAURANT SERVICES.
4527867    11/06/2020
ASSORTED CUISINES PVT. LTD.
22 GANGADHAR BABU LANE, 1ST FLOOR, KOLKATA - 700012, WEST BENGAL
BODY INCORPORATE

Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA, NEW TOWN, KOLKATA 700 157, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
PROVIDING OF FOOD AND DRINK THROUGH RESTAURANTS, FOOD COURTS & CAFETERIA; TIFFIN SERVICES; FOOD & DRINK CATERING SERVICES INCLUDED IN CLASS 43
Trade Marks Journal No: 1958, 27/07/2020 Class 43

4528250 11/06/2020
MRS. TULIKA BHATNAGAR
77/7, PURVAVALI, BHATNAGAR HOSPITAL GANESHPUR, ROORKEE-247667, UTTARAKHAND.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
4528303  11/06/2020
NEEMRANA HOTELS PRIVATE LIMITED
A-20/B, Feroze Gandhi Marg, Lajpat Nagar- II, New Delhi- 110024 India
A Company incorporated under the Indian Companies Act 1956
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
To be associated with:
2117006

DELHI
Services for providing food and drink; bar services; temporary accommodation such as hotels, hostels and boarding houses, holiday and tourist accommodation; bed and breakfast inn services; cafe and snack-bar service; tourist agency services for booking accommodation, club services for the provision of food and drink; restaurant services.
4528524  12/06/2020
RISHABH VOHRA
House No. C-37, Near Dr. Karamveer Public School, Sector-11, Faridabad, Sector-7, Haryana-121006
Individual

Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058

Proposed to be Used
DELHI
Services for providing food, drink
4528948    12/06/2020
S.RAMESH
314/1, PADIYUR VILLAGE,Kamachipuram,Nallamamarkottai Post, Vedasandur Taluk, Dindigul - 624005
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Restaurant, Restaurant Services, fast food restaurant, provision of food and drinks in restaurant, restaurant services for the provision of fast food.
4529226  12/06/2020
SUMIT DALAL
House No. 471/1, Chirag Delhi, New Delhi - 110017
Individual
Address for service in India/Attorney address:
BRB LEGAL
Z-29 LGF, HAUZ KHAS NEW DELHI 110016
Used Since :02/11/2015
DELHI
Services for providing food and drink; temporary accommodation included in Class 43
4529314  12/06/2020
LEENA MANOJ SHARMA
C/102, AHIMSA ENCLAVE, NEW LINK ROAD, OPP. YAMAHA SHOWROOM, MALAD WEST, MUMBAI - 400064
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Cafeteria services; Fast-food restaurant services; Take-away fast food services; Restaurant services; Food preparation services
4529488   12/06/2020
M/S. BESTIN’S BREAK
No.58/2, KIADB Industrial Area, Gejjelagere, Maddur, Mandya District, Bangalore – Mysore Highway, Karnataka – 571 428
Partnership Firm

Address for service in India/Attorney address:
MARKS & RIGHTS
42/2421, THALIATH BUILDING, ST. BENEDICT ROAD, KACHERIPPADY KOCHI-682 018.

Used Since :10/02/2020

CHENNAI
Services for providing food and drink; catering services; restaurants; café, cafeterias’, snack bars, lounge bars, restaurant services; temporary accommodation; hospitality services; hotel; canteens, self service and fast food restaurants; resort and lodging services; provision of banquet facilities; provision of general purpose facilities for meeting, conferences and exhibitions; services in relation to resorts
Foodigm
the shift ahead

4529673  12/06/2020
NAJWA KHADER K T
K T KAMBALA THEKKUMURI, SOUTH BAZAR, KUTTIPPURAM, MALAPPURAM, TIRUR, KERALA-679571
The Trademark Act 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Consultancy services relating to food
4529816  12/06/2020
HARKIRAT SINGH PANNU PROPRIETOR OF DRUMFIRE.
BOOTH NO.-187, SECTOR-36-D, CHANDIGARH.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, HOTELS, MOTELS, BANQUET HALLS, GUEST HOUSES, RESORTS, BARS, TAKE AWAY AND CATERING SERVICES, CAFETERIA, SNACK BAR, COFFEE HOUSE.
SHARMILA NUTRITION PRIVATE LIMITED
240/B, Mohite House Gen. Thorat Marg Tarabai Park Kolhapur, Maharashtra 416003, INDIA,
Private Limited Company

Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
Unit No. F-10, Mouni Vihar Apts., C Wing, 1st Floor, Takala Chowk, Kolhapur - 416001, Maharashtra, India

Proposed to be Used
MUMBAI
Take Out Restaurant Services; Restaurant and Catering Services, Providing Foods and Drink Services
4529886  12/06/2020
PATEL APURVA VISHNUBHAI M/S VISHNU FOOD
29,30,31 Heritage Arcad.Kada Chokadi Vishnagar
Individual (Proprietorship Firm)

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
302 Olive Arcade, Off. C. G. Road, Ahmedabad, Gujarat - 380009

Proposed to be Used
AHMEDABAD

Services for providing food and drink; temporary accommodation
4529950 12/06/2020

NUWAID OTHAYOTH POCKER
Villa No: 18, Q Villas, Near Zero One Mall, Abu Hamour, Doha, Qatar
Indian National

Address for service in India/Attorney address:
RAHUL JAISINGHANI
Goldfins Legal, Z-702, Le-Mirage, 16, Boat Club Road, Near Gera Plaza, Pune-411001.

Proposed to be Used
MUMBAI
Catering services (food), Restaurant franchising services or other commercial establishments or infrastructures providing prepared foods and beverages for eat/drink in or takeaway;
DFH EXPRESS

4529984  12/06/2020

DELICIOUS FOOD HOSPITALITY LLP
D-11, Udyog Nagar, Rohtak Road, (NH-10), New Delhi-110041

Absolute Owner

Address for service in India/Agents address:
SHIKHA MUNJAL
C-301, SURAJMAL VIHAR, DELHI-110092.

Used Since :20/01/2020

DELHI

Café services, cafeteria services, canteen services, food and drink catering, restaurant services, self-service restaurant services, snack-bar services, temporary accommodation as included in class 43.
GANDHI VIDHYA MANDIR
SARDARSHAHR, RAJASTHAN-331403
TRUST

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
AHMEDABAD

Restaurants & Hotel Services for providing food and drink; temporary accommodation.
SLIDERMANN

4530364  13/06/2020
ATIQ ISMAIL KAPADIA
14-B, Pali Road, 502 New Silver Sand CHS, Bandra West, Mumbai-400050
A Sole Proprietor

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI-400023.

Proposed to be Used
MUMBAI

services of providing food and drink; food and drink take-out restaurant services; pub; bistro; banqueting and catering services; café and coffee bar; take-away food services; cafeteria services; bar; restaurant; snack bar; self-service restaurants; canteens; fast-food restaurant services.
4530408  13/06/2020
ROHAN GHANSHYAMBHAI HALSORE
39, MAHESH TENAMENT, T.B. NAGAR, HIRAWADI, AHMEDABAD-382350, GUJARAT. INDIA.
INDIVIDUAL FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad. 380006

Proposed to be Used
AHMEDABAD
Hotel and Motel Services, Services for Providing Food and Drink, Catering in fast-food cafeterias, Self -Service Restaurants, Fast Food Restaurant services, Coffee Shop Services, ice cream Parlours, Rental of Rooms as Temporary Living Accommodations, Catering Services, Providing Banquet and Social function facilities for special occasions
4530557  13/06/2020
JITESH SANTRAM PRAJAPATI
SHOP FF / 7, VISHWAS CITY PART 1, OPP. SHAYONA CITY, R C TECH ROAD, GHATLODIA, AHMEDABAD - 380061
SOLE-PROPRIETOR

Address for service in India/Attorney address:
SWAPNIL SHAH
SUMERU COMPLEX, NEAR PALDI CROSS ROAD, AHMEDABAD - 380006
Used Since :01/01/2013

AHMEDABAD
Services for providing food and drink; temporary accommodation.
goTribe Select

4530617  13/06/2020

IBIBO GROUP PRIVATE LIMITED
B – 36, First Floor, Pusa Road, New Delhi - 110005, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Providing accommodation information, namely, ratings, reviews and recommendations of hotel and temporary housing accommodations; hotel and lodging services, namely, providing and relaying information and providing reviews of hotels by means of a telephone, facsimile, the mails, courier or over electronic communication networks; travel agency services, namely, making reservations and bookings for restaurants and meals.
goTribe Star

4530622  13/06/2020

IBIBO GROUP PRIVATE LIMITED
B – 36, First Floor, Pusa Road, New Delhi - 110005, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Providing accommodation information, namely, ratings, reviews and recommendations of hotel and temporary housing accommodations; hotel and lodging services, namely, providing and relaying information and providing reviews of hotels by means of a telephone, facsimile, the mails, courier or over electronic communication networks; travel agency services, namely, making reservations and bookings for restaurants and meals.
4530909  14/06/2020
MR. VILAS BADOPANT CHATE
NEAR MAHADEV MANDIR, GANDE, TAL - IGATPURI, MUMBAI AGRA HIGHWAY, NASHIK
PROPRITORSHIP FIRM

Address for service in India/Attorney address:
MISS. DEEPA ANIL SARDA
COLLEGE ROAD, SAIKHEDA, TAL. NIPHAD, DIAT. NASHIK-422210

Used Since :20/11/1970

To be associated with:
3766427

MUMBAI
providing food and drink services, temporary accommodation
EZYSIP
4531086  15/06/2020
MR. ANAND GHASIRAM GUHA TRADING AS WILLMUST PHARMACEUTICAL
Mohan Nagar, Behind PNB Bank, Kingsway, Nagpur - 440 001 (Maharashtra)
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTORS
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Proposed to be Used
MUMBAI
Services for providing food and drink
4531188    15/06/2020
SUBAIR
Kalathil House, Vallapuzha, Ottappalam Palakkad, Kerala-679336
PROPRIETOR
Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19, Santhome Estate, Ajri, Kundapura, udupi-576283, karnataka, india

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
BIRYANI SQUARE
4531688   15/06/2020
DELICIOUS FOOD HOSPITALITY LLP
D-11, Udyog Nagar, Rohtak Road, (NH-10), New Delhi-110041
Absolute Owner
Address for service in India/Agents address:
SHIKHA MUNJAL
C-301, SURAJMAL VIHAR, DELHI-110092.
Proposed to be Used
DELHI
Café services, cafeteria services, canteen services, food and drink catering, restaurant services, selfservice restaurant services, snack-bar services, temporary accommodation as included in class 43.
GOHoliday

4531910  15/06/2020

IBIBO GROUP PRIVATE LIMITED
B – 36, First Floor, Pusa Road, New Delhi - 110005, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used

DELHI
Providing accommodation information, namely, ratings, reviews and recommendations of hotel and temporary housing accommodations; hotel and lodging services, namely, providing and relaying information and providing reviews of hotels by means of a telephone, facsimile, the mails, courier or over electronic communication networks; travel agency services, namely, making reservations and bookings for restaurants and meals.
4532102  15/06/2020
GOTTUMUKKALA ACHUTA SRUTHI
19 ROAD NO 51, EXTENSION, SILENT VALLEY, JUBILEE HILLS, HYDERABAD 500033
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :24/12/2017
CHENNAI
Restaurant services; Providing restaurant services; Fast-food restaurant services; Providing food and drink in
restaurants; Hotel, restaurant and café services; Take away food services; Take-away restaurant services; Serving of food
and beverages; Take away food and drink services; Catering of food and drinks
BÁKY

4532443  16/06/2020

SUBBANNA KANNUR
No. 53, 6th Main Road, 5th Block, Jayanagar, Bangalore – 560 041
Sole Proprietor

Address for service in India/Attorney address:
FRONTIER LEGAL
No. 281/C, 38th Cross, 2nd Main Road, Jayanagar 8th Block, Bangalore - 560 070

Proposed to be Used
CHENNAI

Services for providing food, drink; cafe; cafeteria; canteen; food and drink catering; coffee shops; ice cream parlour; snack bar; fast food restaurant services; restaurant; food and drink catering by bakeries;
Bitely

4532459   16/06/2020

UNIQUEON TECH SERVICES (OPC) PRIVATE LIMITED

No. 12 & 29, 1st F Main Road, Dsouza Nagar, Banashankari, 3rd stage, Hosakerehalli, Bengaluru, Karnataka- 560085

Private Limited Company (OPC)

Address for service in India/Attorney address:

LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used

CHENNAI

Cafés and Restaurant services, Food and drink catering
MyHoliday

4533253  16/06/2020

MAKEMYTRIP (INDIA) PRIVATE LIMITED
B – 36, First Floor, Pusa Road, New Delhi – 110005, and corporate office address at Building No. 5, 19th Floor, Tower A, DLF Phase 2, Cyber City, Gurugram – 122002, Haryana.

A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
To be associated with:
4159994

DELHI
Providing accommodation information, namely, ratings, reviews and recommendations of hotel and temporary housing accommodations; hotel and lodging services, namely, providing and relaying information and providing reviews of hotels by means of a telephone, facsimile, the mails, courier or over electronic communication networks; travel agency services, namely, making reservations and bookings for restaurants and meals.
RIVERARCH GREENFIELDS

4535141  18/06/2020
RIVERARCH FARM HOLIDAYS PVT. LTD.
B-5, GEETANJALI TOWER, AJMER ROAD, JAIPUR (RAJASTHAN) INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :01/04/2015

AHMEDABAD

RESTAURANT, HOTEL, MOTEL, RESORTS, BAR, BANQUET AND CATERING SERVICES, FOOD, DRINK AND TEMPORARY ACCOMMODATION WHICH ARE NOT INCLUDED IN OTHER CLASS
Basaveshwar Khanavali
4536647  18/06/2020
PRABHU K GANACHARI
#48-49, Javali Garden, 5th Cross, Gokul Road, Hubli, 580030 Dharwad, Karnataka, India
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :07/01/2008
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
AVENUES HAIR TRANSPLANT AND PLASTIC SURGERY CENTER

2875232  04/01/2015

DR. KINNAR RAMESH KAPADIA

trading as ;M/s Avenues Hair Transplant And Plastic Surgery Center

402, 4th Floor, Jyoti Complex, Besides Parekhs Hospital, Near Shaumal Cross Roads, Satellite, Ahmedabad 380015 (Gujarat)

Service Provider

Proprietor

Address for service in India/Attorney address:

ASHISH TARWANI

A/102, Ashirwaad Apts, Near Lamba Petrol Pump, Kamptee Road, Nagpur - 440017

Used Since :01/05/2014

AHMEDABAD

medical treatment services, aromatherapy services, medical clinic services, hair implantation, health counselling, health counseling, health centers, health care, nursing homes, hospitals, medical assistance, medical clinic services, physiotherapy, plastic surgery, services of a psychologist, therapy services and Cosmetic Surgery services included in Class 44

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words HAIR TRANSPLANT AND PLASTIC SURGERY CENTER..
2938716    09/04/2015
DR. HARISH KUMAR
trading as ;M/S. NULIFE
1616, OUTRAM LINES, G.T.B. NAGAR, KINGSWAY CAMP, DELHI-110009
SERVICE PROVIDER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :02/01/1995
DELHI
HOSPITALS AND CLINICS PROVIDING MEDICAL SERVICES
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
Trade Marks Journal No: 1958, 27/07/2020 Class 44

3059466 21/09/2015
NILESH DUTTA
CF 346, SALT LAKE CITY, SECTOR 1, GROUND FLOOR, KOLKATA 700064
SERVICE PROVIDER
Address for service in India/Attorney address:
ADVOCATE VED PRAKASH SINGH
C/329, ANTOP HILL WAREHOUSING COMPANY LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI - 400 037
Used Since: 24/08/2015
KOLKATA
PROVIDING BEAUTY CARE FOR HUMAN BEINGS
Trade Marks Journal No: 1958, 27/07/2020

Class 44

AMBER–FITNESS SPA

3256545 11/05/2016
JUNIPER HOTELS PVT. LTD.
HOTEL HYATT AEROCITY, ASSET NO 1, HOSPITALITY DISTRICT, AEROCITY, IGI AIRPORT, NEW DELHI 37
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY INCORPORATED & REGISTERED UNDER THE LAW OF INDIA
Address for service in India/Attorney address:
INDIAN LEGAL CONSULTANTS
A2A/214 SECOND FLOOR JANAKPURI NEW DELHI 58
Used Since: 10/07/2013
DELHI
SPA SERVICES AND MASSAGE SERVICES.
Samjhauta Nahin
3431066 12/12/2016

ITC LIMITED
VIRGINIA HOUSE, 37 J L NEHRU ROAD, CALCUTTA - 700 071, WEST BENGAL.

Service provider
AN INDIAN COMPANY

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Medical and healthcare services; advisory services relating to healthcare; health counselling; health consultancy; health education; beauty care services
AQUASHOP

3435717   15/12/2016
IFB AGRO INDUSTRIES LIMITED
PLOT NO. IND-5, SECTOR–I, EAST KOLKATA TOWNSHIP, KOLKATA - 700 107

Service providers
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :31/03/2010
KOLKATA
Aquaculture services
Priority claimed from 15/03/2017; Application No. : 1865926 ; Mexico

VERILY LIFE SCIENCES LLC
269 E. Grand Ave., South San Francisco, CA 94080, United States of America
a Delaware limited liability company

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
To be associated with:
3636099

DELHI
Research services, namely, the retrieval, integration, correlation, analysis and interpretation of health data, medical data, genetic data, nutritional data, wellness data, geographic data, health risk data, and demographic data; providing access to and use of software and databases for the retrieval, integration, correlation, analysis and interpretation of health data, medical data, genetic, nutritional data, wellness data, geographic data, health risk data, and demographic data; providing access to online databases containing health data, medical data, genetic data, nutritional data, wellness data, geographic data, health risk data, and demographic data.
HAIREVER

3738340   29/01/2018
M/S GENOMELABS BIO PVT LTD
Plot No # 28, Rao & Raju Colony, Road No - 2, Banjara Hills, Hyderabad – 500 034, Telangana, India

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Skin Care Salon Services, Consultation Services Relating To Skin Care, Dermatological Services for Treating Skin Conditions, Hospitals, Clinics, Health Care Services.
3770857   06/03/2018
ARUNODAY SINGH
H NO 169, SECTOR 3, TRIKUTA NAGAR, JAMMU 180012, J&K , INDIA
PROPRIETOR-ARUNODAY SINGH
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
HUMAN HEALTHCARE SERVICES, PHYSIOTHERAPY SERVICES AND PHYSICAL REHABILITATION SERVICES, MEDICAL TESTING SERVICES.
Neuropro
3774643 10/03/2018
DR. LAL PATHLABS LTD
Block E, Sector 18, Rohini, New Delhi – 110085
LTD COMPANY
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Medical testing; Health care, Medical Diagnostic and pathology and radiology services
3782035  19/03/2018
KAMAL SOLANKI
trading as ; VENKATESHWAR HOSPITAL
VENKATESHWAR HOSPITAL SEC-18-A DWARKA NEW DELHI-110075
SERVICE PROVIDER
Address for service in India/Attorney address:
TRUST LEGAL ADVOCATES & CONSULTANTS
E-23, 3RD FLOOR, JANGPURA EXTENSION, NEW DELHI-110014
Used Since : 23/10/2016
DELHI
MEDICAL SERVICES
3782085  19/03/2018
MEENU DUA
A-40, PRIYADARSHNI NAGAR, BILASPUR (M. CORP), CHANDIGARH-405001
PROPRIETORSHIP
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
• BEAUTY SALONS • BEAUTY SALON SERVICES • BEAUTY CARE SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS FEMALE SALON & ACADEMY.
3783209  20/03/2018
IRFAN SALMANI TRADING AS HEAD HEALERS SALON
1176/F/1, NEELKANTH COMPLEX, SATSANG ROAD, CIVIL LINES, LUDHIANA-141001 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :11/02/2012
DELHI
Beauty Salon Services, Skin Care Salon Services, Hair Care & Treatment, Hair Cutting, Mehandi Art for Human Beings, Nail Studio Services, Make-up Consultation & Application Services and Spa Services.
3784111  21/03/2018
OSS DIAGNOSTICS PRIVATE LIMITED
R-98-A F/F KHIRKI SAI BABA MANDIR, SOUTH DELHI, NEW DELHI- 110017
COMPANY

Address for service in India/Attorney address:
RITIKA SHAW
G-87, Street No. 3, Hari Nagar, New Delhi- 110058

Proposed to be Used
DELHI
MEDICAL SERVICES, MEDICAL DIAGNOSTIC SERVICES, OPTICAL IMAGING FOR MEDICAL DIAGNOSTIC USE,
SURGICAL DIAGNOSTIC SERVICES, LABORATORY SERVICES AND LAB DIAGNOSTIC SERVICES AND HEALTH CARE
SERVICES, BLOOD BANK SERVICES, CHIROPRACTICS, MEDICAL CLINICS, DENTISTRY, HEALTH CARE, NURSING
HOMES, HOSPITALS, IN-VITRO FERTISATION SERVICES, MEDICAL ASSISTANCE, MIDWIFE SERVICES, MEDICAL
NURSING, OPTICIANS SERVICES, PHARMACISTS SERVICES TO MAKE UP PRESCRIPTIONS, PHARMACY ADVICE,
PHYSICAL THERAPY, PHYSIOTHERAPY, PLASTIC SURGERY, SERVICES OF A PSYCHOLOGIST, SANATORIUMS,
TELEMEDICINE SERVICES
CLINIC DERMATECH PRIVATE LIMITED
D-1, 3RD FLOOR, DEFENCE COLONY NEW DELHI 110024
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956.
Used Since : 15/07/2005
DELHI
MEDICAL SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS
3789755     27/03/2018
B R PODDAR MARKETING PVT. LTD.
trading as ;B R PODDAR MARKETING PVT. LTD.
33A, JAWAHARLAL NEHRU ROAD, C I C BLDGS., 4TH FLOOR, KOLKATA 700071, WEST BENGAL, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
DAS & ASSOCIATES
16/15/3, OLABIBITALA 1ST BYE LANE, HOWRAH 711 104, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
MEDICAL SERVICES, HEALTH CLINIC SERVICES, HOSPITALS, NURSHING HOME, HYGIENIC AND BEAUTY CARE SERVICES, MEDITATION, NATURE CARE AND MEDICAL ADVISORY SERVICES INCLUDED IN CLASS-44.
3791003  28/03/2018
K9 MAKEOVER (OPC) PRIVATE LIMITED
SY. MO.39, FLAT NO. 101 & 102 SRI KRISHNA HEIGHTS, MANIKONDA, HYDERABAD-500089, TELANGANA, INDIA
ACTIVE
Address for service in India/Attorney address:
R. RAMAKRISHNA GUPTA
Used Since :01/12/2017
CHENNAI
Beautician Services, Skin Care, Hair Cuts, Hair Treatment, Make up Studio, Salon and Spa services included in Class -44

The mark should be used as a whole.
ORIGIN HOSPITALS

3793646   31/03/2018

DR HABEEBULLAH LIFE SCIENCES LIMITED
# 2-5-36/CLRD/1, CHINTALMET X ROADS, UPPERPALLY, ATTAPUR, RAJENDRANAGAR MANDAL, HYDERABAD-500048
Public Limited

Address for service in India/Agents address:
BHUPATHIRAJU V.S.S.R.KRAJU
501, Sri Sai Style, Plot No.F3, CMC Layout, Kondapur, Hyderabad-500084.

Proposed to be Used
CHENNAI
SERVICES RELATING TO HOSPITALS, NURSING HOMES, CLINICS, PHARMACY AND DIAGNOSTICS
FITABULOUS

3793655  31/03/2018

SHRUTI KHATTAR
C-537, Defence Colony, New Delhi-110024
Nutritionist (Service provider)

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Used Since :01/09/2017

DELHI
Advisory services relating to nutrition, consultancy related to nutrition, counselling relating to nutrition, provision of information relating to nutrition
3796381   04/04/2018
JIYYO INNOVATIONS PRIVATE LIMITED
329 Advocate Society, Sector 49 A, Chandigarh - 160047
Private Limited Company

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :04/10/2016

DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
ARUN ANAND
Flat - 55, Khan Market, New Delhi - 110003
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :05/09/2017

DELHI
Spa services, Massage services.
MEDEOR

3796965  05/04/2018

ROCKLAND HOSPITALS LIMITED

trading as ; Hospitals and Health Services

B-33,34, Qutub Institutional Area, New Delhi-110016

Company

Proposed to be Used

DELHI

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
CANBRO
3798464  06/04/2018
MANOJ MALHOTRA
M/S CANBRO HEALTH CARE AT-2198 SECTOR-13 URBAN EASTATE KARNAL-132001
PROPRIETOR
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Proposed to be Used
DELHI
PROVIDING SERVICES OF HOSPITAL HEALTH CARE, MEDICAL CONSULTANCY, NURSING HOME AND CLINICAL
SERVICES, MEDICAL CARE AND SURGERIES LIKE PEDIATRIC SERVICES, OPHTHALMOLOGY SERVICES,
ODONTOLOGY SERVICES, OTOLARYNGOLOGY SERVICES, ORTHOPEDIC SERVICES, CARDIOLOGY SERVICES AND
OTHER; PHYSICAL THERAPY AND OCCUPATIONAL THERAPY; PROVIDING MEDICAL AND RESEARCH CENTRE
SERVICES, ADVANCED INFERTILITY AND IVF CENTRE SERVICES, ENDOSCOPIC AND RESEARCH CENTRE SERVICES,
AND OTHER CLINICAL AND RADIOLOGICAL LABORATORIES SERVICES IN CLASS-44.
3799593  07/04/2018
LOKACI PRIVATE LIMITED
B-61, SECTOR-2, THIRD FLOOR (NEAR FRONT STAIRCASE), NOIDA, GAUTAM BUDDHA NAGAR, UP-201301
ACTIVE
Address for service in India/Attorney address:
GAURAV KESWANI
29/135 West Patel Nagar, New Delhi-110008

Proposed to be Used
DELHI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS; BEAUTY SALONS; BEAUTY CONSULTANCY; BEAUTY TREATMENTS; HAIR STYLES AND HAIR DRESSING INCLUDED IN CLASS 44
AVISHEK PRASAD TRADING AS STAY STYLED HAIR & BEAUTY SALON
STAY STYLED HAIR & BEAUTY SALON AXIS MALL SHOP NO. 201 & 202, 2ND FLOOR, NEW TOWN, KOLKATA – 700156
AN INDIAN PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India

Proposed to be Used
KOLKATA
SERVICES RELATED TO HAIR & BEAUTY SALONS
ENTRUSTT
UNITISEX SALON

3802400  11/04/2018
RACHANNA CHADHA, PROP OF ERA SALLONS
B-325, IIIrd FLOOR, SUSHANT LOK, PHASE-I, GURUGRAM, HARYANA
INDIVIDUAL
Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049
Used Since :29/12/2015
DELHI
SALON SERVICES , BEAUTY CARE FOR HUMAN BEINGS.
3802547  11/04/2018
JC VENTURES PVT. LTD.
House No. 418, Sun City, Mahalaxmi Nagar, Phase 2, Indore – 452 010 M.P. (India).

Body Incorporation

Address for service in India/Attorney address:
ANURADHA AGRAWAL
103, LABBAIG, REGENCY 4/2 OLD PALASIA, INDORE-452001.

Proposed to be Used
MUMBAI
Health care Services, Medical Services, Medical Diagnostic Services, Surgical Diagnostic Services, Pathology Services relating to the Treatment of Persons.
3805001  13/04/2018
SUBHASH CHAND TYAGI
# 729, SECTOR 15A, FARIDABAD-121002, HARYANA INDIA
SERVICE PROVIDERS
Address for service in India/Attorney address:
DHRUV GAUTAM, ADVOCATE
#516, SECTOR -16A, FARIDABAD-121002, HARYANA, INDIA.
Used Since :05/04/1981
DELHI
MEDICAL SERVICES
JAYA MISHRA
FLAT NO-04, K MINTO ROAD, MAPLE LEAVES RESIDENCY, RAJAPUR, ALLAHABAD - 211001

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Used Since :23/05/2015

DELHI
Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlours, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
ASHISH CHOPRA, PROPRIETOR OF M/S. SMILE N SPA
1ST FLOOR, 19-C, NWA, WEST PUNJABI BAGH, NEW DELHI-110026
PROPRIETOR

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
SPA SERVICES
VYAS HOSPITAL Caring.... with Compassion

3809806   18/04/2018
MR. AJAY KUMAR SHARMA
C/O DR. AJAY KUMAR SHARMA, VILL. TALWAR, PO CHANDPUR, TEHSIL SADAR, BILASPUR, HP
Proprietorship

Address for service in India/Attorney address:
SUBHASH SAINI
FLAT NO. 1405, SECTOR 61, CHANDIGARH
Used Since :26/06/2005

DELHI
To Operate, Establish, Manage, Run Hospitals and Nursing Homes
CHAND UNISEX SALON

3809971  18/04/2018

RASID
SCO 71, First Floor, above state bank of India, Sector- 19, Panchkula, Haryana -134113
PROPRIETOR

Address for service in India/Attorney address:
Bhanvi Lamba
SCO 833, Second Floor, NAC Manimajra, Chandigarh

Proposed to be Used
DELHI

BEAUTY SALON SERVICES, BEAUTY PARLOR, PROVIDING OF SERVICES IN THE FIELD OF SPA, HEALTH CLUB SERVICES, SPA, WELLNESS AND BEAUTY, HYGIENE AND BEAUTY CARE OF HUMAN BEING, HEALTH CARE AND SLIMMING SERVICES
SUAVE INK

3810057  18/04/2018
SUMUKHI SETH
1/1 RAM KISHORE ROAD, CIVIL LINES, NEW DELHI 110054.
An Indian National

Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078
Used Since :01/06/2016

DELHI
Tattooing Services; Cosmetic Tattooing; Eye Brows Tattooing; Body Art Service.
MATRITVA CARE
3811025  19/04/2018
VENCURA BIOTECH PRIVATE LIMITED
A-6/194 C, DDA Flats, Paschim Vihar, New Delhi-110063

Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used
DELHI
Medical and healthcare services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
3811667    20/04/2018
MEDVIEW MEDICAL SERVICES PRIVATE LIMITED
56, RAMKRISHNA ROAD, GHOSH BAGAN, BURDWAN, WEST BENGAL
BODY INCORPORATE
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA, NEW TOWN, KOLKATA 700 157, WEST BENGAL, INDIA.
Used Since : 13/04/2012
KOLKATA
MEDICAL, SURGICAL & HEALTHCARE SERVICES PROVIDED BY NURSING HOMES, POLYCLINICS AND MULTISPECIALTY HOSPITALS; PATHOLOGICAL & MEDICAL DIAGNOSIS CENTRES; PSYCHIATRY & MENTAL REHABILITATION CENTRE BEING INCLUDED IN CLASS 44
3811861  20/04/2018
KHAIRUL ISLAM
trading as ;KHAIRUL THERAPY
SERVICE PROVIDER
Used Since :02/11/2016
KOLKATA
[MEDICAL ADVICE, COUNSELLING, PHYSICAL FITNESS MANAGEMENT, YOGA & NATUROPATHY MANAGEMENT, PHYSIOTHERAPY MANAGEMENT.]
3812568    21/04/2018
DINESH KUMAR
OPP BANK OF BARODA, SHIMLA PAHARI ROAD TANDA, DISTRICT HOSHIARPUR, HOSHIARPUR - 144203
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
beauty salon services
3813980  23/04/2018

DIAGNOWELL
Shifa medical centre, Mohalla Qazi Sahaswan, District Budaun, Uttar Pradesh. PIN-243638
LABORATORY SERVICES, MEDICAL DIAGNOSTIC SERVICES, FULLY AUTOMATES LAB, X-RAY, ECG, ULTRA SOUND SCAN, C T SCAN, MRI SCAN, BLOOD BANK SERVICE, MEDICAL ASSISTANCE

PROPRIETOR

Proposed to be Used

DELHI
LABORATORY SERVICES, MEDICAL DIAGNOSTIC SERVICES, FULLY AUTOMATES LAB, X-RAY, ECG, ULTRA SOUND SCAN, C T SCAN, MRI SCAN, BLOOD BANK SERVICE, MEDICAL ASSISTANCE
LOTUS HERBALS PVT. LTD.
NO. 02, FOREST LANE, NEAR GHITORNI METRO STATION, SULTANPUR, M. G. ROAD, NEW DELHI-110 030.

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, [OPP MC DONALD’S] P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Proposed to be Used
DELHI
HYGIENIC, BEAUTY CARE, BODY CARE, HEALTH CARE AND MEDICAL SERVICES FOR HUMAN BEINGS INCLUDED IN CLASS 44.
3820319  30/04/2018
MADHUSUDAN. NAGINDAS SANGHAVI
FLAT NO. 501, SATYAM BUILDING, PLOT NO. 211, R. N. NARKAR MARG, OPPOSITE ODEON MUNICIPAL SWIMMING POOL, GHATKOPAR EAST, PANT NAGAR, MUMBAI- 400075
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
3821046 01/05/2018
SHANU GUPTA
GUPTA VILLAS, FARM HOUSE NO.4, SARABHA NAGAR EXTENSION, NEAR D.A.V. PUBLIC SCHOOL, LUDHIANA, PUNJAB-141013
Proprietor Of Trademark
Address for service in India/Attorney address:
SAARTHI BHATIA
5/19, Kiriti Nagar Industrial Area, New Delhi-110015.
Proposed to be Used
DELHI
Hygienic and beauty care services for human beings
Trade Marks Journal No: 1958, 27/07/2020 Class 44

3821812 02/05/2018
GARIMA GOYAL
49/15-C, SANDEEP NAGAR, BEHIND GULMOR HOTEL, LUDHIANA
Proprietorship
Address for service in India/Attorney address:
RITU MONGA
590, PHASE 1, URBAN ESTATE, DUGRI, PHASE 1, NEAR DURGA MATA MANDIR, LUDHIANA
Used Since: 30/04/2018
DELHI

PROVIDING ONLINE DIETICIAN SERVICES INCLUDING OFFERING BOTH NORMAL AND THERAPEUTIC DIET PLANS, PERSONALISED DIET PLANS FOR WEIGHT LOSS, WEIGHT GAIN, SPORTS NUTRITION, MANAGEMENT OF HIGH CHOLESTEROL LEVELS AND LIPID PROFILE, DIET IN RENAL PROBLEMS, DIET IN LIVER PROBLEMS AND GLUTEN FREE DIETS ETC.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3822552 03/05/2018
MAITRIBODH PARIVAAR PRIVATE LIMITED
SAI PRIDE, SHOP NO 1, SEC 21, PLOT 219, KAMOTHE, NAVI MUMBAI - 410209
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDICIP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703
Proposed to be Used
MUMBAI
MEDICAL AND HEALTH CARE SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS
HEALTHKIND
3823708  04/05/2018
PATHKIND DIAGNOSTICS PVT. LTD.
208, Okhla Industrial Estate, Phase- III, New Delhi - 110 020 India
2189084

Address for service in India/Attorney address:
DASWANI & DASWANI
Daswani House, Green Acres 23B, Ahiripukur 1st Lane, Kolkata - 700019

Used Since :16/08/2017

DELHI
Medical and health care services; Medical diagnosis and treatment; Hospital and Nursing Home Services; pharmacy advice
3824501  05/05/2018
SUMIT MRIG
Plot No. 448 (2nd Floor), above SBI Bank, Sector – 19, Dwarka, New Delhi
Individual

Address for service in India/Attorney address:
WIN LAW GROUP
7D, Shiv Shakti Apartments, Plot No. 10, Sector 10, Dwarka, New Delhi - 110075

Proposed to be Used
DELHI
MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, INVESTIGATION, HEALTHCARE SERVICES, MEDICAL ASSISTANCE, MEDICAL CLINICS, MEDICAL NURSING
CHANGING THE WAY THE WORLD SEES

Priority claimed from 06/03/2018; Application No. : 87822797 ;United States of America

3825822  07/05/2018

PROJECT ORBIS INTERNATIONAL, INC.
520 Eighth Avenue, 12th Floor, New York NY 10018
a New York non-profit corporation

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used

DELHI

MEDICAL SERVICES, NAMELY, PROVIDING MEDICAL SERVICES, TELEMEDICINE SERVICES AND MEDICAL INFORMATION SERVICES RELATING TO THE AVOIDANCE, DIAGNOSIS AND TREATMENT OF VISION IMPAIRMENT AND BLINDNESS, AND EDUCATIONAL AND CONSULTING SERVICES RELATED THERETO
ALI HAIR ZONE
3826031  07/05/2018
MR. IMRAN SALMANI
438/2 Mahigram, Roorkee, Uttarkhand-247667
Individual
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Proposed to be Used
DELHI
Providing beauty care services and salon services
SUKKOON
3827663  09/05/2018
SUDHA SINGH
409, WK Road, Meerut, Uttar Pradesh
An Indian National
Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019
Used Since : 30/09/2002
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3830893 11/05/2018
DR PRANAV SHARMA
H-117(1ST FLOOR),G.S.APARTMENTS, PLOT NO.38, SECTOR-13, ROHINI, NEW DELHI-110085

The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word DENTIST
3840069  22/05/2018

SHIVANI
E-1204, BPTP FREEDOM PARK, SECTOR 57, GURGAON
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since: 05/06/2017

DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
SURENDER PAL SINGH
WZ22A, UGGARSAIN MARKET, SANT PURA, TILAK NAGAR, NEW DELHI-110018
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since: 30/08/2009

DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
services restricted to Delhi only
4185348  23/05/2019
SAGAR THOKADE
Z-1, 204 ROSELAND RESIDENCY, GATE NO. 4, PIMPALE SAUDAGAR, AUNDH PUNE 411027
INDIVIDUAL
Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,

Proposed to be Used
MUMBAI
Ayurvedic Therapy
4193105  31/05/2019
DCM SHRIRAM LIMITED
trading as ;DCM SHRIRAM LIMITED
IST FLOOR, KANCHEIJUNGA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001.
SERVICES
Address for service in India/Attorney address:
LEX CORPUS
SHRIRAM FERTILISERS & CHEMICALS (A UNIT OF DCM SHRIRAM LTD.), 2ND FLOOR,19, KIRTI MAHAL, RAJENDRA
PLACE, NEW DELHI-110008
Proposed to be Used
DELHI
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
Cinderella

4314843  08/10/2019

VIMAL KHANNA
D11, Ground Floor, Lajpat Nagar-1 New Delhi
Individual

Address for service in India/Attorney address:
SIEBENIP
293, R.P.S. FLATS, SHEIKH SARAI PHASE-1 NEW DELHI 110017
Used Since :07/12/1988

DELHI
Salon & Beauty Care Services
4316619   10/10/2019
VIMAL KHANNA
D11, Ground Floor, Lajpat Nagar-1 New Delhi
Individual
Address for service in India/Attorney address:
SIEBENIP
293, R.P.S. FLATS, SHEIKH SARAI PHASE-1 NEW DELHI 110017
Used Since :07/12/1988
DELHI
Salon & Beauty Care Services
4414893  21/01/2020
ROSO THE MAKEUP STUDIO
C2C, POCKET-12, SHOP NO. 14A, JANAK PURI NEW DELHI-110058
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, IP EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
MAKEUP STUDIO, UNISEX SALON INCLUDED IN CLASS 44
M/S. CLINIC GOLDEN PROPORTIONS
NO.10(72/32), 80 FEET ROAD, OPP HARLEY DAVIDSON SHOWROOM, 4TH BLOCK, KORAMANGALA, BANGALORE - 560034, KARNATAKA, INDIA

Partnership

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Used Since: 21/02/2019

CHENNAI

MEDICAL CLINIC SERVICES, COSMETIC SURGERY, COSMETIC TREATMENT SERVICES, COSMETIC AND PLASTIC SURGERY SERVICES, COSMETIC LASER TREATMENT OF SKIN, COSMETIC ELECTROLYSIS SERVICES, COSMETIC TREATMENT SERVICES FOR THE BODY, FACE AND HAIR, COSMETIC ANALYSIS SERVICES FOR DETERMINING THE MOST APPROPRIATE COSMETICS TO BE USED WITH A PERSON’S FACE SHAPE AND SKIN TONE, MEDICAL, HYGIENIC AND BEAUTY CARE, COSMETIC DENTISTRY SERVICES

subject to the mark should be use as a whole
HABEL GEORGE VARGHESE
Vazhavilayil, Kallayam P.O., Thiruvananthapuram, PIN-695043, KERALA, INDIA
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used

CHENNAI
BEAUTICIAN SERVICES, COSMETIC TREATMENT SERVICES FOR THE BODY, HAIR TREATMENT SERVICES, HEALTH AND BEAUTY TREATMENT SERVICES, AYURVEDIC THERAPY, PANCHKARMA (AYURVEDIC TREATMENT), HYGIENIC AND BEAUTY CARE SERVICES, AROMATHERAPY SERVICES, HEALTH SPA SERVICES, BEAUTY CARE SERVICES PROVIDED BY A HEALTH SPA, NAIL CARE SERVICES, PERSONAL HAIR REMOVAL SERVICES, LASER REMOVAL OF HAIR, SKIN CARE SALON SERVICES, FACIAL SKIN CARE TREATMENTS, BODY SKIN CARE TREATMENTS, PROVIDING WELLNESS INFORMATION.
4421435   27/01/2020
ANKERITE HEALTH CARE PVT. LTD.
N-11B, SIL ANCILLAR, NADARGANJ INDUSTRIAL AREA, AMAUSI, LUCKNOW (UP)-226008.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Medical Services, Hospitals And Nursing Homes; Ayurvedic Treatment Centres; Wellness Clinics; Providing Medical Services; Medical Assistance; Advisory Services Relating To Health; Organising Workshops For Wellness & Health, Medical Assistance; Physiotherapy And Massage Therapy; Consultancy Services Relating To Medical, Health Hygienic & Beauty care Services Included In Class 44.
subject to the mark should be use as represented
Trade Marks Journal No: 1958, 27/07/2020 Class 44

4423824 29/01/2020
JAYPRIT DIAGNOSTICS LLP
44, Haribhakti Colony, Racecourse, Baroda 390007
LLP
Address for service in India/Attorney address:
DINESH MEHTA
207, ARIES COMPLEX, NEAR PREMIER CHAMBERS, PRODUCTIVITY ROAD, ALKAPURI, VADODARA-390007.
Used Since: 27/12/2017
AHMEDABAD
Providing diagnostic services such as X-Ray, USG, Echo, CT Scan and medical services.
4425508   30/01/2020
DR. AMRUTA SUMIT KABADE TRADING AS ADITI DIAGNOSTIC CENTRE
Chitale Colony, Ashta - Islampur Road, Ashta-416301
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :20/08/2014
MUMBAI
MEDICAL DIAGNOSTIC SERVICES.
subject to the mark should be use as represented
FARMAGAIN AGRO PVT. LIMITED
No.20, 2nd Layout, Krishnasamy Nagar, Ramanathapuram, Coimbatore 641045
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE, AND FORESTRY SERVICES

subject to the mark should be use as a whole
TRUE DRUG

4428877  03/02/2020
TRUE DRUG PHARMA PVT. LTD.
3002-3003, World Trade Center, Nr. Udhna Darwaja, Ring Road, Surat-395002
A Registered Indian Company formed and Registered under Companies Act, 2013

Address for service in India/Agents address:
GEETA RAMKISHOR YADAV
403, SANDESH CHS LTD., PAKHADI, KHAREGAON, KALWA(W), THANE-400605

Used Since :01/01/2020

AHMEDABAD

Medical care; medical technical assistance services relating to health; preparing of reports relating to health care; rental of equipment and apparatus for health care and medical care; information relating to health; advisory services relating to health; health care services; professional consultancy in connection with health; chemotherapy services; providing cancer screening services; medical screening; preparation of medications; preparation of reports in the medical field; medical analysis services for cancer diagnosis and prognosis; medical health assessment services; pharmacy advice; hospital services; medical imaging services; Information service relating to medicines
Zeno Labs

4430844    05/02/2020

WORKCELL SOLUTIONS PRIVATE LIMITED
E-214-215, Eastern Business District, Neptune Magnet Mall, LBS, Bhandup (W), Mumbai - 400078

Company

Address for service in India/Attorney address:
AASIM MEHDI SYED
A-24/7, Road No.6, Parksite Colony, Vikhroli (W) Mumbai 400079

Proposed to be Used

MUMBAI

Health advice; Health centres; Health consultancy; Health counselling; Healthcare services; Health assessment surveys; Health screening services
SHREYAN NEUROCARE
4432975  06/02/2020
SUMIT KUMAR RABI
F-15/10, Krishna Nagar, East Delhi, Delhi 110051
Proprietorship Firm having proprietor name Sumit Kumar Rabi
Address for service in India/Attorney address:
AYUSHI AGARWAL
605, Plot No. 55, Sector 56, Gurgaon, Haryana 122011
Used Since :17/01/2017
DELHI
NEUROLOGY SERVICES, HEALTH CARE, MEDICAL SERVICES AS INCLUDED IN CLASS 44.
4471781    13/03/2020
RALSTON FITNESS LLP
Second Floor, No 186/B, 1st Cross, 5th Main, S.T. Bed Koramangala, Bangalore - 560034, India
Limited Liability Partnership
Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Used Since :08/04/2019
CHENNAI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS; MEDICAL SERVICES RELATED TO WELLNESS AND FITNESS CENTER, HEALTH AND FITNESS ASSESSMENT SERVICES INCLUDED IN CLASS 44.
SOLAVIT

4479688   20/03/2020
SOLAR CHEMFERTS PVT. LTD.
Plot No. 15, 16, 21/10, Chikloli MIDC Industrial Area, Ambernath (West), Thane 421505 in the State of Maharashtra within the Union of India.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since :30/06/2011

MUMBAI
spreading of fertilizers and other agricultural chemicals.
TAJANYA

4505939  20/05/2020

TAJANYA COSMETIC
QU-135A, PITAMPURA, NORTH WEST DELHI-110034
THE PARTNERSHIP FIRM

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI

HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, BEAUTY SALON SERVICES, BEAUTY SPA SERVICES, HAIR TREATMENT, HAIR RESTORATION, HAIR CARE SERVICES, HAIRDRESSING SERVICES, HAIR TINTING SERVICES, HAIR COLORING SERVICES, HAIR SALON SERVICES, HAIR CUTTING SERVICES, HAIR IMPLANTATION SERVICES, HAIR HIGHLIGHTING SERVICES, HAIR STYLING SERVICES, HAIR CURLING SERVICES, HAIR PERMING SERVICES, HAIR STRAIGHTENING SERVICES, HAIR BRAIDING SERVICES, HEALTHCARE AND VETERINARY SERVICES, HOSPITALS, MEDICAL ASSISTANCE, MEDICAL CLINICS AND NURSING HOME SERVICES, DIAGNOSTIC AND PATHOLOGICAL TESTING SERVICES.
ROPHARMACY
4514607  30/05/2020
ROMAN PHARMACEUTICALS AND HEALTHCARE PRIVATE LIMITED
8-2-682/3/A, FLAT NO. 105, ROAD NO.12, BANJARA HILLS, HYDERABAD - 500034 TELANGANA

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Used Since: 12/05/2020

CHENNAI
Medical, Healthcare and telemedicine services; providing online health information services and medical services;
Specialized healthcare services and disease management services; Electronic and medical data management services;
Providing information and support about medical issues, procedures, disease symptoms, and previous experiences for
users; Professional Consultancy in the field of medical technology
PUREBLISS

4517569  02/06/2020

PRACHI SETTY
229, SECTOR-9C, CHANDIGARH-160009.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

MEDICAL SERVICES, MEDICAL CLINICS, HOSPITALS, NURSING HOMES, ADVISORY AND CONSULTANCY SERVICES RELATING TO HEALTH, NUTRITION, PEDIATRICS, EXERCISE, GYNAECOLOGY AND PSYCHOLOGY, HEALTH CLINIC SERVICES, PHYSIOTHERAPY, MEDICAL ASSISTANCE, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS.
4518074   03/06/2020
NABIN V
VALIYAKATHM, MARADU BEACH, ARAKKINAR, ARAKKINAR S.O., KOZHIKODE, KERALA-673028
Individual
Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT. TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.

Proposed to be Used
CHENNAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
HIMALAYAN OPTICS

4519140  03/06/2020

RAJEEV PRASAD
Hanuman Mandir Road, P.O. Jaigaon, Dist. Alipurduar (W.B)
Optician’s services
Individual

Proposed to be Used
KOLKATA
Opticians’ services
4519848  04/06/2020
ABBA ENERGS PRIVATE LIMITED
PT NO 8 & 9 PART SABARI NAGAR MANAGADU CHENNAI - 6000122
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Physiotherapy; Physician services; Medical assistance; Medical services
SHASHANK MALHYAN
HOUSE NO. 393, WAZIRPUR VILLAGE, ASHOK VIHAR, DELHI 110052
Sole Proprietor

Address for service in India/Attorney address:

KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52
Used Since :05/04/2019

To be associated with:

4138605

DELHI

MEDICAL SERVICE, PATHOLOGY, IMAGING & THERAPEUTIC SERVICES; ADVISORY SERVICE FOR MEDICAL PROBLEMS; MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES; HEALTH RESORT SERVICE, MEDICAL ANALYSIS, CLINIC & HEALTH ASSESSMENT SERVICE; MEDICAL INFORMATION RETRIEVAL SERVICE; MEDICAL SERVICES FOR DIAGNOSIS & TREATMENT OF CONDITION OF HUMAN BODY, NURSING SERVICE, RESIDENTIAL MEDICAL ADVICE & TREATMENT SERVICE, PREPARATION OF MEDICAL REPORTS, MEDICAL CARE INFORMATION & TECHNICAL CONSULTANCY SERVICES RELATING TO MEDICAL HEALTH (NOT INCLUDED IN ANY OTHER CLASS) ALL INCLUDED IN CLASS 44
4520648   05/06/2020
ROSSARI PERSONAL CARE PRODUCTS PRIVATE LIMITED
201 A - B, 2ND FLOOR, ACKRUTI CORPORATE PARK, L.B.S. MARG, NEXT TO GE GARDENS, KANJURMARG (W) MUMBAI 400 078
BODY-INCORPORATE INCLUDING LIMITED COMPANY
Address for service in India/Attorney address:
INNOVATIVE CONSULTANTS
A-4/501, Vaishnavi Park, Shankar Pawshe Road, Kailash Nagar, Kalyan East, Kalyan, Thane, Maharashtra - 421306

Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4520894  05/06/2020
ABHISHEK OMPRAKASH GILL
63, Tiru-Parva, Sarpanch Nagar, Malegaon Road, Nanded - 431605
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Medical and veterinary medical services, Hygienic and beauty care for human beings or animals, Agriculture, aquaculture, horticulture and forestry services
4521038    05/06/2020
M/S. TRAYAN SYSTEM PRIVATE LIMITED
PLOT NO 148, RATNAMANIDWEEPAM, VANASTHALI HILLS, TATTIANNARAM, BANDLAGUDA, NAGOLE, HYDERABAD - 500068, TELANGANA STATE.,
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
Oscar Legal Services, 8-2-120/86/5/E, Sneha House, Road No.3, Banjara Hills, Hyderabad – 500034, Telangana State, 9052012121

Proposed to be Used

CHENNAI
AGRICULTURE SERVICES, FARMING SERVICES, AGRICULTURAL SERVICES, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, AGRICULTURAL INFORMATION SERVICES, AGRICULTURAL ADVISORY SERVICES, AGRICULTURAL, HORTICULTURE AND FORESTRY SERVICES, ADVISORY AND CONSULTANCY SERVICES RELATED TO THE USE OF FERTILIZERS IN AGRICULTURE, HORTICULTURE AND FORESTRY, SPREADING OF FERTILIZERS, SURFACE SPREADING OF FERTILIZERS, AERIAL SPREADING OF FERTILIZERS, PROVIDING INFORMATION RELATING TO THE SPREADING OF FERTILIZERS, PROVIDING INFORMATION RELATING TO THE USE OF FERTILIZERS, FERTILIZERS AND OTHER AGRICULTURAL CHEMICALS (AERIAL AND SURFACE SPREADING -), FERTILIZERS AND OTHER AGRICULTURAL CHEMICALS (AERIAL AND SURFACE SPREADING OF -), AERIAL AND SURFACE SPREADING OF FERTILIZERS AND OTHER AGRICULTURAL CHEMICALS, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF AGRICULTURAL AND HORTICULTURAL FERTILIZERS, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF FERTILIZERS IN AGRICULTURE, HORTICULTURE AND FORESTRY
PHYTOBOOST

4521275  05/06/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA
Individual
Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI
Aquaculture services
ZYLICON

4521276   05/06/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA
Individual

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Sri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI
Aquaculture services
CELORIS
4521277  05/06/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA
Individual
Address for service in India/Attorney address:
ABHINAV SHRVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI
Aquaculture services
LIVOMIN

4521278  05/06/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA
Individual
Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI
Aquaculture services
OXYLIFE

4521282  05/06/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA
Individual

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI
Aquaculture services
HERBOLIV

4521283  05/06/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA
Individual

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI
Aquaculture services
PROZEXEL

4521284   05/06/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA
Individual

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI
Aquaculture services
PROMINA

4521285  05/06/2020

SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA

Individual

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI

Aquaculture services
4521299  05/06/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA
Individual
Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Sri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI
Aquaculture services
PRANABANANDA JENA  
Anantapur, PO: Bhairpur, Via: Bahugram, District: Cuttack -754200, Odisha, India  
SOLE PROPRIETORSHIP FIRM  

Address for service in India/Agents address:  
SUMIT KUMAR BEHERA  
ACHYUTANANDA MARGA, INFRONT OF COOL STORE, PO/PS: NISCHINTAKOILI, CUTTACK -754207, ODISHA.  

Proposed to be Used:  
KOLKATA  
PATHOLOGY SERVICES; MEDICAL LABORATORY SERVICES; MEDICAL AND HEALTHCARE SERVICES; PROVIDING HEALTH CARE AND MEDICAL SCIENCE INFORMATION VIA ELECTRONIC MEANS; PROVIDING HEALTH CARE AND MEDICAL SCIENCE INFORMATION VIA A GLOBAL COMPUTER NETWORK; PROVIDING MEDICAL CONSULTANCY, MEDICAL COUNSELLING AND MEDICAL INFORMATION VIA A WEBSITE OR CELLULAR PHONE APPLICATION SOFTWARE; SERVICES FOR THE PREPARATION OF MEDICAL REPORTS OF THE PATIENTS; ISSUING OF MEDICAL REPORTS OF THE PATIENTS; CONSULTANCY AND INFORMATION SERVICES RELATING TO MEDICAL PRODUCTS; PROVIDING INFORMATION IN THE FIELDS OF HEALTH AND WELLNESS.
CLOUD FARMS

4521657  06/06/2020
M/S. URBANKISAAN
5th Floor, 36 Urban Center, Road No. 36, Jubilee Hills, Hyderabad 500033
Partnership Firm

Address for service in India/Attorney address:
ASHOK RAM KUMAR
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033

Proposed to be Used
CHENNAI

AGRICULTURAL, HORTICULTURAL AND FARMING EQUIPMENT AND IMPLEMENTS RENTAL SERVICES, AGRICULTURAL INFORMATION AND ADVISORY AND CONSULTING SERVICES, PROVIDING ONLINE INFORMATION ABOUT AGRICULTURE, HORTICULTURAL AND FARMING SERVICES AND ALL OTHER INCLUDED IN CLASS 44.
4522095  06/06/2020
NITIN GUPTA
HOUSE NO. 21/31 A, MALL ROAD, TIMAR PUR, CIVIL LINES, NEW DELHI 110054
AN INDIVIDUAL

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Proposed to be Used
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS
4522185  06/06/2020

MOHAMMAD NAZEM
H.NO:1-34, PRAGNAPUR (V) GAJWEL (D) TELANGANA 502311.

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Pharmacy dispensary services
DIVYA T
B705, PSF Apartment, JHCS layout, Subramanyapura, Bangalore - 560061, KARNATAKA
Sole Proprietorship

Address for service in India/Attorney address:
PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekhhalli, Bannerghatta Road, Bangalore, Karnataka-560076

Proposed to be Used
CHENNAI
Medical and healthcare services included in Class 44
Cucumber
4522723  07/06/2020
TANYA LOOND
C -4, Second Floor, Panchsheel Enclave, New Delhi - 110017
Individual
Address for service in India/Attorney address:
MISHIKA SINGH
B 5 LGF, Kailash Colony, New Delhi 110048
Proposed to be Used
DELHI
Therapy services; medical services; medical care, including alternative medicine; mental health services; health care;
health center services / health center services, counselling and advice,
HAWK DENTAL

4522760  08/06/2020
DILIPSINH NARANJI RAJPUT
3/A, GOKULNAGAR SOCIETY, USMANPURA, AHMEDABAD-380013
SOLE - PROPRIETOR DENTIST

Address for service in India/Attorney address:
HEMALBEN RAVAL
E-408, Silver Casa, B/H J G International School, Gulab Tower Road, THaltej, Ahmedabad

Proposed to be Used

AHMEDABAD
FOR THE USE IN DENTISTRY AS A DENTIST OR DENTIST HYGIENIST OR DENTAL MECHANIC OR ORAL & MAXILLOFACIAL SURGEON
iMED Matrix

4523405   08/06/2020

IMED MATRIX LLP
1906, 19th Flr, Awing, Universal Garden, Off SV Road, Bandivali Village Nr Amrut Ngr Bldg Jogeshwari (W), 400102

LLP

Address for service in India/Attorney address:
PAVITHRA BIPIN. (ADVOCATE)
BLDG.No.A-6/21, FLAT No.56, LIC COLONY, BORIVALI (W), MUMBAI--400 103

Proposed to be Used

MUMBAI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
GENEIMMUNE
4523707 08/06/2020
KOYE PHARMACEUTICALS PVT LTD
A-10, 3rd Floor, Art Guild House, Phoenix Market City Annexe, LBS Marg, Mumbai – 400070
Body Incorporate
Address for service in India/Attorney address:
KHAITAN & CO
Khaitan & Co, One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013
Proposed to be Used
MUMBAI
Medical services; medical information services; medical analysis services relating to the treatment of persons.
4523951  08/06/2020
PHYSIOLUTION (OPC) PRIVATE LIMITED
7/16, GROUND FLOOR, SECTOR 2, RAJENDER NAGAR, SAHIBABAD, GHAZIABAD, UTTAR PRADESH - 201005, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
medical services veterinary services hygienic and beauty care for human beings or animals agriculture, horticulture and forestry services
4524036 08/06/2020
GOVINDA CHAWLA
Geeta compound, Paper Mill Road, Saharanpur, Uttar Pradesh, 247001, India
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services.
4524220 08/06/2020
TOT HYGIENE PRIVATE LIMITED
31B,PERUMALKOVIL STREET,SARAVANAMPATTI,COIMBATORE-641035
Private Limited
Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.

Proposed to be Used
CHENNAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4524245 08/06/2020
PAREKH KAJAL SAURIN, TRADING AS : BANGS & BLUSH
7/81 AAKASHDEEP APPARTMENT NEW VADAJ, AHMEDABAD – 380013, GUJARAT.
Sole Proprietor

Address for service in India/Attorney address:
ABHIYAN LEGAL SERVICE
591/3740, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380024, GUJARAT

Proposed to be Used
To be associated with:
3932207

AHMEDABAD
Hair care services, Hair Cutting Services, Beauty Care Services, Hair and Beauty Care Salon and Skin Care Services, Make-Up Services, Make-Up Consultation Services, Advisory Services Relating To Cosmetics, Permanent Make-Up Tattooing Services, Services of A Make-Up Artist, Health and Beauty Treatment Services, Beauty and Health Spa Services and Massage Services,
Trade Marks Journal No: 1958, 27/07/2020 Class 44

4524378 08/06/2020
AMITA SINGH
Block-C, Building No.199, Level 3, Sarvodaya Enclave, New Delhi-110017
NEW APPLICATION

Address for service in India/Attorney address:
QUALITY REGISTRATION CO.
S-2,Plot No. 51 Vikram Enclave Shalimar Garden Sahibabad Ghaziabad Utter Pradesh 201005

Proposed to be Used
DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals, agriculture, horticulture and forestry services.
Parency IVF Hospital

4524380    09/06/2020

PARENTHOOD HEALTHCARE PRIVATE LIMITED
No. 38, 10th Main Road, 5th Block, Jayanagar, Bangalore - 560 011
Healthcare
Private Limited

Proposed to be Used
CHENNAI

CONSULTATION, REGISTRATION, IVF CHARGES, STIMULATION MEDICINE CHARGES, BLASTOCYST CULTURE, LASER ASSISTED HATCHING, EMBRYO FREEZING, SPERM FREEZING, LAPAROSCOPY, HYSTEROscopy, DONOR EGG CHARGES, DONOR SPERM CHARGES, FET, TESA/TESE, IUI CHARGES, ANTENATAL CHARGES, POSTNATAL CHARGES, BLOOD TEST, OTHER INVESTIGATIONS, CHILD CARE SERVICES, INFERTILITY TREATMENT AND SERVICES
KISANVANI
4524412  09/06/2020
SUNIL DAGA KHAIRNAR
Indigram House, B-1, Block -B1,Mohan Cooperative Industrial Estate, Badarpur,New Delhi: 110044
proprietor

Address for service in India/Attorney address:
AMBUJ KUMAR
#FLAT 103, GANGOTRI APARTMENTS, STREET NO-25, RAJAPURI, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used
DELHI

Agricultural consultancy, Advisory and consultancy services relating to the use of manure in agriculture, horticulture and forestry
Krishaksahyogi

4524466   09/06/2020
SUNIL DAGA KHAIRNAR
Indigram House, B-1, Block -B1,Mohan Cooperative Industrial Estate, Badarpur,New Delhi: 110044
Proprietor

Address for service in India/Attorney address:
AMBUJ KUMAR
#FLAT 103, GANGOTRI APARTMENTS, STREET NO-25, RAJAPURI, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used
DELHI
Agricultural consultancy, Advisory and consultancy services relating to the use of manure in agriculture, horticulture and forestry
Agribiz4u

4524472  09/06/2020
SUNIL DAGA KHAIRNAR
Indigram House, B-1, Block -B1,Mohan Cooperative Industrial Estate, Badarpur,New Delhi: 110044
Proprietor
Address for service in India/Attorney address:
AMBUJ KUMAR
#FLAT 103, GANGOTRI APARTMENTS, STREET NO-25, RAJAPURI, UTTAM NAGAR, NEW DELHI-110059
Proposed to be Used
DELHI
Agricultural consultancy, Advisory and consultancy services relating to the use of manure in agriculture, horticulture and forestry
4524554  09/06/2020
DR.AKIL KHAN
1405, AKASH APARTMENTS, SANE GURUJI MARG, JACOB CIRCLE, MAHALAXMI, MUMBAI-400 011

Proposed to be Used
To be associated with:
4026384

MUMBAI
MEDICAL SERVICES, MEDICAL ASSESSMENT, CONSULTATION
AMIT KAPOOR
VILLA NO B-74, AMRAPALI, LEISURE VALLEY, TECHZONE-4, BISHRAKH,
PROPRIETOR

Address for service in India/Agents address:
RAM KUMAR
H.NO.347, SECTOR 15, PANCHKULA, HARYANA-134113.

Proposed to be Used
DELHI

Providing Medical Services, Medical Hospitality Services, Pharmacy Advice, Medical Assistance, Health Care and Health Care Consultancy, Medical Clinic Services.
MINDTRIBE

4524862   09/06/2020

DR. PRERNA KOHLI
36 Nathupur Road, DLF Phase 3, Gurugram, Haryana 122002
Indian national

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
DELHI

Mental health services; Mental health screening services; Personality assessment services [mental health services]; Psychiatric Consultation Services; Psychiatric testing services; Medical Services; Meditation services;
4525405 09/06/2020
HIIIH INNOVATIONS PRIVATE LIMITED
NO. B- 12004, SHOBHA ELITE, NAGASANDHRA 8TH MILE, TUMUKUR ROAD BANGALORE KA 560029
AN INDIAN COMPANY REGISTERED UNDER COMPANY ACT
Address for service in India/Attorney address:
S. KUMAR & CO.
G.F., D-248/10, BALAJI COMPLEX, LAXMI NAGAR, DELHI 110092
(Proposed to be Used)
CHENNAI
Medical services
4525420  09/06/2020
CLINNOVA HEALTHCARE PRIVATE LIMITED
07, Shamasabad Sec. 4, Bemina Srinagar Srinagar Jammu Kashmir 190018
Private Limited Company
Address for service in India/Attorney address:
MEGHA AGGARWAL
268, FIRST FLOOR, BUSINESS INDIA COMPLEX, UDAY PARK, ADJACENT TO AUGUST KRANTI MARG, NEW DELHI-110049

Proposed to be Used
DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals, MEDICAL AND PHARMACEUTICAL RESEARCH, DESIGN AND DEVELOPMENT SERVICES; PHARMACEUTICAL DRUG DEVELOPMENT SERVICES FOR THIRD PARTIES; PHARMACEUTICAL SERVICES, NAMELY CONDUCTING AND MONITORING CLINICAL TRIALS AND DRUG DEVELOPMENT; TESTING SERVICES IN THE FIELD OF DRUG COMPATIBILITY; CONSULTANCY SERVICES IN THE FIELD OF MEDICAL AND PHARMACEUTICAL RESEARCH, MEDICAL TREATMENT AND PHARMACY ADVICE; CLINICAL SERVICES; MEDICAL SERVICES FOR DIAGNOSIS AND TREATMENT OF THE HUMAN BODY; MEDICAL RESEARCH; DRUG MARKETING SERVICES
4525453  09/06/2020
TONOY SEN
S/O TAPASH SEN, C/O S PAUL CHOU DHURY RAMKRISHNA SARANI, N.H ROAD, SILCHAR BAJANTIPUR PT 1,
RANGIRKHARI, SILCHAR, CACHAR, ASSAM - 788005
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Health care; Health care services; Medical and health care clinic services; Medical clinic services; Therapy services
4525475    09/06/2020
RITWIK PANDEY
TF-3, Datt Villa, Napier Town, Jabalpur, Madhya Pradesh - 482001
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
DR. MITRA'S
4525857 10/06/2020
NANOMEDZ HEALTH SCIENCES PRIVATE LIMITED
F - 33/7, Karunamoyee Housing Estate, Sector - 2, Salt Lake City, Kolkata - 700091, West Bengal, India
Healthcare
Company
Proposed to be Used
KOLKATA
MULTISPECIALITY HOMEOPATHY CLINIC
Trade Marks Journal No: 1958 , 27/07/2020 Class 44

4527360  11/06/2020
TSQUARE HOSPITALS PRIVATE LIMITED
25, SUKETU COMPLEX NEAR TRIVENI ARCADE VALLABH VIDYANAGAR Anand GJ 388120 IN
Hospital and other healthcare related services
Private limited Company

Proposed to be Used

To be associated with:

4514387

AHMEDABAD
MEDICAL SERVICES, HEALTH CARE SERVICES, HYGIENE CARE, SERVICES, DENTAL SERVICES, ORTHODONTIC SERVICES, LABORATORY ANALYSIS SERVICES FOR HUMAN BEINGS
4527409   11/06/2020
DILIGENCE HELPINGHAND FOUNDATION
DILIGENCE CAMPUS, VILL-JORA, PLOT NO-01, KH.NO-107/77, TELIBANDHA, DHARSIWA, RAIPUR, CHHATTISGARH-492012
Private Limited Company (Section 8 Company)

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
MUMBAI
Emergency assistance services in the medical field, Ambulant medical care
OROLO HEALTH

4527551  11/06/2020
GAUTHAM K KALRO
Unit No 201, Level 2, Vista 450, 11th Main Road, RMV Extension, Sadashivanagar, Bengaluru - 560080
Individual

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI
Pharmacy services, healthcare services.
4527553  11/06/2020
GAUTHAM K KALRO
Unit No 201, Level 2, Vista 450, 11th Main Road, RMV Extension, Sadashivanagar, Bengaluru - 560080
Individual

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN, BANGALORE, 560027

Proposed to be Used
CHENNAI
Pharmacy services, healthcare services.
4527864 11/06/2020
ARYAMITHRA R V
BODHI EDODI, VADAKARA P.O, VADAKARA, KOZHIKODE, KERALA-673101
INDIVIDUAL
Address for service in India/Agents address:
GEORGE MATHEW
Used Since: 27/04/2017
CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4529331  12/06/2020
HELEXIR HEALTH SOLUTIONS PRIVATE LIMITED
MANGALAM TULSIF, NO.702, KT NAGAR, NAGPUR - 440013, MAHARASHTRA, INDIA
HEALTH SERVICES
PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services and services included in class 44.
4529497  12/06/2020
GTB HOSPITAL PRIVATE LIMITED
FLAT NO.S1, VINAYAK SHREE APARTMENT 117/S-1/185, PANDU NAGAR KANPUR Kanpur UP 208005 INDIA
PRIVATE LIMITED
Address for service in India/Attorney address:
SURENDRA PRATAP SHAHI
1ST FLOOR, PRATIBHA COMPLEX, IN FRONT OF JUBILEE INTER COLLEGE, BUXIPUR, GORAKHPUR -273001
Proposed to be Used
DELHI
MEDICAL SERVICES, HEALTHCARE SERVICES, HOSPITAL SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN
BEINGS.
4529643  12/06/2020
NAVEEN PRASANTH S
S Naveen Prasanth, S/O R. Santhakumar, No.9, NGGO Colony Main Road, Erode 638009, Tamil Nadu
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
4529701  12/06/2020
M/S KAVSK AGRIPRODUCE XCHANGE PVT.LTD
# 1ST FLOOR, MURHTY MANSION, SREENIVASANAGAR (W), AMEERPET, HYDERABAD - 500038, TELANGANA STATE.,
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
Oscar Legal Services, 8-2-120/86/5/E, Sneha House, Road No.3, Banjara Hills, Hyderabad – 500034, Telangana State, 9052012121

Proposed to be Used
CHENNAI

Agricultural information services, Providing online information about agriculture, horticulture, and forestry services,
Providing information relating to weed killing, Providing information about agriculture, horticulture, and forestry services,
Providing information relating to the spreading of fertilizers, Providing information relating to the use of fertilizers,
Information services relating to the use of chemicals used in agriculture, Information services relating to the use of manures used in agriculture, Information services relating to the use of fertilisers used in forestry, Information services relating to the use of manures used in forestry, Information services relating to the use of chemicals used in forestry, Information services relating to the use of fertilizers used in agriculture, Providing information relating to vermin exterminating for agriculture, horticulture or forestry, Vermin exterminating for agriculture, horticulture or forestry, and providing information relating thereto
Trade Marks Journal No: 1958 , 27/07/2020 Class 44

bigb
4530050 13/06/2020
DAULAL GANESH LAL BHANDARI
SHREE DATTA, NEAR HDFC BANK, BUS STAND ROAD, AKOT, AKOLA- 444101, MAHARASHTRA
Proprietor
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDED IN CLASS 35
AL NOOR

4530062  12/06/2020

M/S. AL NOOR HOSPITAL
THALAKADATHUR, TIRUR, KERALA - 676103
PARTNERSHIP FIRM

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Used Since :05/06/2005

CHENNAI

MEDICAL SERVICES; HOSPITAL, SURGICAL, CLINICAL, NURSING, PHARMACY AND THERAPY SERVICES; CHAIN OF HOSPITALS; REHABILITATION AND PREVENTIVE HEALTH CARE; MEDICAL COUNSELLING; MEDICAL AND CLINICAL LABORATORY ACTIVITIES, CLINICAL RESEARCH SERVICES AND DIAGNOSTICS SERVICES.
ARADHANA AYURVEDA

4530066   13/06/2020

GOPIDI RAJA REDDY
4-3-216/8/7, Narsimha Nagar, Bhainsa, Adilabad, 504103

AYURVEDIC MEDICAL CENTRE
PROPRIETORSHIP
Used Since :10/12/2019

CHENNAI

AYURVEDA THERAPY, AYURVEDIC MASSAGE, AYURVEDIC THERAPY, PANCHA KARMA THERAPY, YOGA, NATUROPATHY, PHYSIOTHERAPY, AYURVEDIC BASED TREATMENT FOR SEVERAL DISEASES, ACCOMMODATION AND AYURVEDIC DIET, HEALTH COUNCILLING, MEDICAL ASSISTANCE, MEDICAL CLINICAL SERVICES, MASSAGE AND REJUVENATION SERVICES, AYURVEDIC CONSULTATION, INPATIENT FACILITY, WELLNESS PACKAGE, WELLNESS TREATMENT.
4530071 13/06/2020
VERA HOSPITALS HALIYA PRIVATE LIMITED
8-3-199/F, Vengal Rao Nagar, SR Nagar Hyderabad, Telangana - 500038, India
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since: 24/07/2019
CHENNAI
Hospital services; Medical treatment services provided by clinics and hospitals; Health clinic services; Healthcare services; Home health care services; Home-visit nursing care; Respite care services in the nature of home nursing aid services; Mobile medical clinic services; Medical testing services; Medical needling services; Medical examination services; Medical evaluation services; Medical information services; Medical counselling services; Medical diagnostic services; Medical nursing services; Medical consultancy services; Medical and veterinary medical services; Medical and surgical services; Medical house call services; Medical and healthcare services; Medical and surgical diagnostic services; Medical and health care services; Psychological and medical consultancy services; Medical and healthcare clinic services; Medical clinic services and medical analysis services for diagnostic purposes provided by medical laboratories; Medical clinic services and medical analysis services for treatment purposes provided by medical laboratories; Medical testing services for fitness evaluation; Medical diagnostic services [testing and analysis]; Provision of information relating to medical services; Individual medical counselling services provided to patients; Medical information services provided via the Internet; Medical services in the field of diabetes; Individual medical counseling services provided to patients; Medical services in the field of nephrology; Medical services in the field of oncology; Medical clinic services for diagnostic and treatment purposes provided by medical laboratories; Medical tourism services being the arranging of medical treatment in another country; Medical services for the treatment of skin cancer; Medical clinic day care services for sick children; Medical analysis services for the diagnosis of cancer; Consultancy and information services relating to medical products; Advisory services relating to medical apparatus and instruments; Medical treatment services provided by clinics and hospitals; Medical screening services in the field of asthma; Medical analysis services relating to the treatment of persons provided by medical laboratories; Medical analysis services relating to the treatment of patients; Medical analysis services relating to the treatment of persons provided by a medical laboratory; Medical analysis services for the diagnosis and treatment of persons; Medical services in the field of treatment of chronic pain; Medical laboratory services for the analysis of samples taken from patients; Medical laboratory services for the analysis of blood samples taken from patients; Doctors' services; Physician services; Micro pigmentation services; Psychiatric services; Aromatherapy services; Therapy services;
4530095  13/06/2020
GANDHI VIDHYA MANDIR
SARDARSHAHAR, RAJASTHAN-331403
TRUST
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
AHMEDABAD
Medical, Beauty & Agricultural Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4530172  13/06/2020
DR. SANDEEP HASE
Flat No. 8, Spectrum Residency, Above SBI Bank, Near Mayur Hospital, Kamatwada, Nashik- 422 010
Sole Proprietor

Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422 012(M.S.)

Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals
4530349  13/06/2020
SHIVANI DOUND
OM NIWAS, B/5, PLOT- 234, FIRST FLOOR, OPPOSITE WADALA STATION WEST, MUMBAI-400031
INDIVIDUAL

Address for service in India/Agents address:
MAHARSHI GANATRA
E-404, 4TH FLOOR, KAILASH ESPLANE, L.B.S. MARG, OPP. SHREAYAS CINEMA, GHATKOPAR(WEST), MUMBAI-400086.

Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
TRILSI

4530534  13/06/2020
KONARK HERBALS AND HEALTHCARE
335 - B, Adhyaru Industrial Estate, Sun Mill Compound, Lower Parel, Mumbai – 400013
Partnership Firm

Address for service in India/Attorney address:
VANDITTA MALHOTRA HEGDE
56, World Trade Centre, 1st Floor, The Arcade, Cuffe Parade, Mumbai - 400 005

Proposed to be Used
MUMBAI
AERIAL AND SURFACE SPREADING OF FERTILIZERS AND OTHER AGRICULTURAL CHEMICALS / AERIAL AND SURFACE SPREADING OF FERTILISERS AND OTHER AGRICULTURAL CHEMICALS; ALTERNATIVE MEDICINE SERVICES; AQUACULTURE SERVICES; AROMATHERAPY SERVICES; ARTIFICIAL INSEMINATION SERVICES; BEAUTY SALON SERVICES; HAIRDRESSING; HEALTH CARE; HEALTH SPA SERVICES; HEALTH CENTRE SERVICES / HEALTH CENTER SERVICES; HEALTH COUNSELLING / HEALTH COUNSELLING; HORTICULTURE; MEDICAL ADVICE FOR INDIVIDUALS WITH DISABILITIES; MEDICAL SCREENING; AQUACULTURE, HORTICULTURE AND FORESTRY; PHARMACY ADVICE; PHYSIOTHERAPY / PHYSICAL THERAPY; PLANT NURSERY SERVICES, PREPARATION OF PRESCRIPTIONS BY PHARMACISTS; SERVICES OF A PSYCHOLOGIST; REFORESTATION SERVICES; TELEMEDICINE SERVICES; THERAPY SERVICES; TREE SURGERY; TREE PLANTING FOR CARBON OFFSETTING PURPOSES; VERMIN EXTERMINATING FOR AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY; VETERINARY ASSISTANCE; VISAGISTS’ SERVICES; WEED KILLING; WREATH MAKING.
4530554    13/06/2020
AIRC
BUILDING NO. 11/121-A,B,C,D, PULINCHOD.P.O.VARAVOOR, PIN- 680585
PARTNERSHIP FIRM
Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.

Proposed to be Used
CHENNAI
Providing Ayurvedic and Alternative Medicine services
Proposed to be Used
MUMBAI
HEALTH CARE SERVICES
4531246   15/06/2020
NAMITA BAJORIA
D 193, Flat No.7, IInd Floor, Mohan Garden, Uttam Nagar, New Delhi-10059
INDIVIDUAL

Address for service in India/Attorney address:
CHANDRA PRAKASH
Flat No.35 IIIrd Floor, Pocket 9, Sector 25, Rohini-110085, Delhi, India

Proposed to be Used
DELHI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4531420  15/06/2020
KARTHIK BENGRE
NO 467, 17TH C MAIN, KHP COLONY, 5TH BLOCK, KORAMANGALA, BENGALURU-560095
The Trademark Act of 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079
Proposed to be Used
CHENNAI
TATTOO SERVICES, MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
ABDUL SALAM B A
Bavarapadath House, Bavarapadath Road, Thammanam S.O, Ernakulam, Kerala, 682032

indiviodual

Proposed to be Used

CHENNAI

Information Services Relating To The Use Of Manures Used In Agriculture, Information Services Relating To The Use Of Manures Used In Forestry, Advisory And Consultancy Services Relating To The Use Of Manure In Agriculture, Horticulture And Forestry, Landscaping, Gardening, Landscape Gardening Services, Gardening Advice, Gardening (Landscape), Gardening Information And Advice, Horticulture, Gardening And Landscaping, Rental Of Gardening Implements, Gardener And Gardening Services, Landscape Gardening Of Floral Displays For The Interior Of Buildings, Advisory Services Relating To Water Gardening, Landscape Gardening Design For Others, Landscape Design And Gardening Services, roof garden, vertical garden, farm development, Hydroponics kitchen garden, Gardening And Lawn Mowing Services, Gardening Services, Landscape Gardening, Providing Information About Gardening.
Proposed to be Used

CHENNAI

Medical evaluation services for patients receiving rehabilitation for purposes of guiding treatment and assessing effectiveness; Physiotherapy
ROCKWELL PATHLABS

4532619  16/06/2020
SUSHIL KUMAR PROP. OF M/S ROCKWELL PATHLABS
PLOT NO 315, 316 VIPIN GARDEN UTTAM NAGAR, D.K. MOHAN GARDEN, WEST DELHI.
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Proposed to be Used
DELHI
PROVIDING SERVICES OF COLLECTING EITHER BY OWN ARRANGEMENTS OR THROUGH REPRESENTATIVES OR AGENTS OR FRANCHISEE, ANY PATHOLOGICAL TEST SAMPLE ON BEHALF OF DIAGNOSTIC CENTRES, SCAN CENTRES, NURSING HOMES, HOSPITALS, CLINICS, DISPENSARIES, MATERNITY HOMES, CHILD WELFARE AND FAMILY PLANNING CENTRES, CLINICAL PATHOLOGICAL TESTING LABORATORIES.
4532749  16/06/2020
SHWETA GOSWAMI
D-158, 1st FLOOR, NEAR INDRA MARKET, SECTOR 27, NOIDA, GAUTAM BUDDHA NAGAR 201301
INDIVIDUAL
Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014
Proposed to be Used
DELHI
Medical services included in class 44
4532963   16/06/2020
DR. JASNA SUSHANTH
SOUPEARNIKA, NEAR PUTHIYAKAVU TEMPLE, PUTHIYAPARAMBA, AZHIKODE, KERALA, INDIA-670009 INDIA.
SERVICE PROVIDER
SOLO PROPRIETOR
Used Since: 01/11/2012
CHENNAI
MEDICAL SERVICES, HEALTH CARE, MEDICAL CLINIC SERVICES.
4533146  16/06/2020
SIXTH SENSE RETAIL PRIVATE LIMITED
2nd Floor, Sr. 112/1/2/3, plot no. 16, Bhagwati Nagar, Baner, Pune 411045
Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Veterinary services, animal grooming/breeding.
SAKSHYA

4533631  16/06/2020
TATA CHEMICALS LIMITED.
Bombay House, 24, Homi Mody Street, Fort, Mumbai – 400 001.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Medical testing services; medical testing for diagnostic or treatment purposes; medical services in the field of vitro fertilization being services included in class 44.
FARMORA

4533691  17/06/2020

SHAH MANISHKUMAR SATYANARAYAN
317, 3RD FLOOR, RESET AGRITECK LTD., SUN COMPLEX, MOTIPURA CIRCLE, HIMATNAGAR - 383 001, DIST.
SABARKANTHA, GUJARAT (INDIA)
INDIVIDUAL

Address for service in India/Attorney address:
TECHMETIX LEGAL SERVICES
11, SUN SPOT RAW HOUSE, NEAR GURUDWARA, S.G. HIGHWAY, BODAKDEV, AHMEDABAD - 380 059, GUJARAT (INDIA)

Proposed to be Used
AHMEDABAD

AGRICULTURE SERVICES, TESTING ON AGRICULTURE, INSEPECTION OF AGRICULTURE, SPRAYING(INSECTICIDE) IN
AGRICULTURE, PEST CONTOIL IN AGRICULTURE, FARMING SERVICES, AQUACULTURE, HOTICULTURE AND
FORESTRY SERVICES INCLUDING IN CLASS 44
THE LIVE LOVE LAUGH FOUNDATION

4533718    17/06/2020
ANISHA P.PADUKONE
No.703, 1st Cross, 9th “A” Main, Near CMH, Indiranagar ,Bengaluru 560038
ACTIVE
Address for service in India/Attorney address:
VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOOR, MAULA ALI, SECUNDERABAD - 500 040.
Used Since :01/06/2015

CHENNAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals Agriculture, aquaculture, horticulture and forestry services, hospital services; •telemedicine services; •dentistry, optometry and mental health services; •medical clinic services and medical analysis services for diagnostic and treatment purposes provided by medical laboratories such as x-ray examinations and taking of blood samples; •therapy services, for example, physiotherapy and speech therapy; •pharmacy advice and preparation of prescriptions by pharmacists; •blood bank and human tissue bank services; •convalescent home and rest home services; •dietary and nutritional advice; •health spa services; •artificial insemination and in vitro fertilization services
MEDSMITH SOLUTIONS

NIRAUKULATHAN SHANMUGAVEL
NO: 5/4 C, THIRUVALLUVAR STREET, MENEMBEDU, AMBATTUR, CHENNAI - 600053

Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Used Since: 20/09/2018

CHENNAI

Medical information services, Providing medical information
STRANDBIO LIFE

4535149  18/06/2020
JOWHAR ALI HASAN T
THATTOTH, NANMINDA PO, KOOLIPOYIL, NANMANDA, PIN-673613
INDIVIDUAL

Address for service in India/Agents address:
RIYAS BABU ARANHIKKAL
ARANHIKKAL HOUSE, KUNDUTHODE, ERANHIKKODE P.O., MALAPPURAM, KERALA-676541.

Proposed to be Used
CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
MDEH
4536397  18/06/2020
DR.VIRENDRA SINGH YADAV S/O SILONDHANPAT SINGH YADAV
TRADING AS M/s. MISHRI DEVI EYE HOSPITAL AT-01, GOVT HOSPITAL ROAD, BEHROJ 301701, ALWAR-RAJASTHAN
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES,
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :15/12/2013
To be associated with:
3701885
AHMEDABAD
Providing Eye Hospital Services, Eye testing services, medical assistance in relation to testing of eyes and suitability of
eye glasses, optical lenses, contact lenses, sun glasses and preparation of medical reports relating to eye testing,
Glasses And Cont -Act Lenses & Comprehensive Eye Check-Up, Optical and medical services, Routine eye
(phacoemulsification and glaucoma ) surgeries, Management of eye emergencies. Routine screening for eye diseases,
Consultation for Eye diseases and problems, Consultation for Refractive disorders and retinal examination.
MISHRI DEVI EYE HOSPITAL

4536398  18/06/2020

DR. VIRENDRA SINGH YADAV S/O SH. DHANPAT SINGH YADAV
TRADING AS M/s. MISHRI DEVI EYE HOSPITAL AT-01, GOVT HOSPITAL ROAD, BEHROR 301701, ALWAR-RAJASTHAN
Proprietorship Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since : 15/12/2013

AHMEDABAD

Providing Eye Hospital Services, Eye testing services, medical assistance in relation to testing of eyes and suitability of eye glasses, optical lenses, contact lenses, sun glasses and preparation of medical reports relating to eye testing, Glasses And Cont -Act Lenses & Comprehensive Eye Check-Up, Optical and medical services, Routine eye (phacoemulsification and glaucoma ) surgeries, Management of eye emergencies. Routine screening for eye diseases, Consultation for Eye diseases and problems, Consultation for Refractive disorders and retinal examination.
2762864  26/06/2014
NORTH EAST FEDERATION FOR COMMERCE AND INDUSTRY (NEFCI)
H/NO: H 19, FLAT NO C2 (3RD FLOOR,) LAMB ROAD, AMBARI, OPPOSITE BHANU APARTMENT, GUWAHATI- 781001,
DIST- KAMRUP (M) ASSAM.
SERVICE PROVIDERS.
Address for service in India/Attorney address:
MONORANJAN MONDAL, ADVOCATE
AUROBINDANAGAR,STREET NO.7,P.O.HINDUSTHAN CABLES,DIST.BURDWA,PIN 713 335,WEST BENGAL,INDIA.
Used Since :01/06/2014
KOLKATA
SOCIAL SERVICES INCLUDED IN CLASS 45.
2837374  05/11/2014
CENTRE FOR CATALYZING CHANGE
C-1, HAUZ KHAS, NEW DELHI-110016
SERVICE PROVIDER
Address for service in India/Attorney address:
LEX CONSULTING
F-6B, ARJUN PALACE, (OPP. ARCHANA COMPLEX), B-45 GREATER KAILASH PART-I NEW DELHI (SOUTH) 110048
Used Since :29/08/2014
DELHI
SOCIAL SERVICES RENDERED TO GIVE WOMEN AND YOUTH THE TOOLS TO LIVE HEALTHIER LIVES, INCREASE EDUCATIONAL OPPORTUNITIES FOR GIRLS AND YOUTH, ENSURE ACCESS TO LIFESAVING REPRODUCTIVE HEALTH AND HIV AIDS INFORMATION AND SERVICES, STRENGTHEN WOMEN'S ABILITY TO BECOME LEADERS IN THEIR COMMUNITIES AND NATION
3121908  11/12/2015
BHARTIYA TRIBAL PARTY
127/7 AMRITPUPI-B EAST OF KAILASH NEW DELHI 64
SERVICE PROVIDER
Address for service in India/Attorney address:
MITHILESH KUMAR ADVOCATE
B-9, 2ND FLOOR, HOUSING SOCIETY, SOUTH EXTENSION-I NEW DELHI 110049
Used Since :11/11/2015

DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS AND ALL
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3242978  25/04/2016
MK JURIS ASSOCIATES
Office no.11,Anju shopping center,Tilak Road,Bajaj Wadi,Railway Coloney,Santacruz (west)Mumbai-400054.
Legal Services
Address for service in India/Attorney address:
ADV. URVASHI NAYAK

Proposed to be Used
MUMBAI
Corporate consultants (Arbitration, Mergers & acquisitions, Private equity, Projects & Infrastructure, Contracts & Legal Documentations,Corporate Compliance), Criminal Litigation, Civil Litigation, Commercial Litigation, Property Documentation & agreements, Property Disputes,Conveyance & deemed conveyance, redevelopment, Banking, finance & Capital Market related litigation & documentations, dispute resolution.
3586153  06/07/2017
DILSE CHARITABLE TRUST
KAHM Tower, 9th Floor, 13, Nellig Sengupta Sarani, Kolkata – 700087
Charitable institution registered under Indian Trust Act.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :16/02/2017
KOLKATA
Rendering of personal and social services to meet the needs of individuals.
3593261   17/07/2017
GADRI BABA DULLA SINGH GIANI NIHAL SINGH (CHARITABLE TRUST) FOUNDATION
VILLAGE JALALADIWAL, TEHSIL-RAIKOT, DISTT. LUDHIANA-141109 (PB.)
A TRUST DULY REGISTERED UNDER THE TRUST REGISTRATION ACT 1882.

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2016

DELHI
Personal and Social Services rendered by others to meet the needs of Individuals.
INK INDIA LEGAL

3693466  03/12/2017

GAURAV SHARMA
C-150, DIVYA JYOTI APPTT., SECTOR-19, ROHINI
INDIVIDUAL

Address for service in India/Attorney address:
DEEPTI TULSIANI
E-354, DOUBLE STOREY, RAMESH NAGAR, NEW DELHI-110015.
Used Since :01/06/2017

DELHI

LEGAL SERVICES, ADVISORY, CONSULTATION AND OTHER ANCILLARY ACTIVITIES
JMD
3693486  03/12/2017
STUTI WASON
E-8, SATYA SHANTI APPARTMENTS, SECTOR-13, ROHINI, OPPOSITE AYODHYA ENCLAVE, NEAR D.C. CHOWK, DELHI 110085
INDIVIDUAL
Address for service in India/Attorney address:
SHOBHIT TIBREWALA
Lex JMD LLP, B-313, STATESMAN HOUSE, 148, BARAKHAMBA ROAD, CONNAUGHT PLACE, NEW DELHI-110001
Proposed to be Used
DELHI
LEGAL SERVICES
3770856  06/03/2018
THAKUR DEVENDRA SINGH
229/28-E MANDAWALI FAZALPUR DELHI-110092
individual firm

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, IP EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Used Since :22/10/2017

DELHI
SOCIAL SERVICES
3772070 07/03/2018
VISUAL SECURAS LIMITED
242, B.B. CHATTERJEE ROAD PO- KASBA KOLKATA-700042 LIMITED
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.
Used Since :08/09/2005
KOLKATA
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; SERVICES OF PROVIDING SECURITY GUARDS; SECURITY MANAGEMENT SERVICES, DETECTIVE SERVICES; SECURITY CONSULTANCY; SAFETY INSPECTION OF FACTORIES, PERSONAL BODY GUARDING; HOUSEKEEPING & FACILITY MANAGEMENT SERVICES INCLUDED IN CLASS 45
3772491    08/03/2018
A.K. MISHRA
124, SECOND FLOOR, SATYA NIKETAN, OPP VENKATESHWARA COLLAGE, NEAR DHAULA KUAN, DELHI-21
SERVICE PROVIDER
Used Since :18/02/2017
To be associated with:
3469904
DELHI
SOCIAL WELFARE ACTIVITIES, EDUCATIONAL FACILITIES & SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS 45
Enriching Souls
Transforming your Lives

3775343  12/03/2018
RAVINDER KANSWAL
HOUSE NO E-36, 4TH FLOOR, SEC-1, ROHINI, NEW DELHI-110085
SERVICE PROVIDER
Proposed to be Used
DELHI
TAROT CARD READING, NUMEROLOGY, ASTROLOGY, VASTU, DOWSING, CRYSTAL BALL GAZING.
3784397  21/03/2018
Business Estates & Communications Private Limited
53, Syed Amir Ali Avenue, Fourth Floor, Kolkata - 700 019, India
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Used Since: 15/02/1998

KOLKATA
Legal services; legal information services; legal consultation services; legal research services; legal watching services;
legal document preparation services; legal advice and presentation; legal consultancy relating to intellectual property
rights; legal research relating to intellectual property rights; monitoring intellectual property rights for legal advisory
purposes; licensing of intellectual property (legal services); domain name registration services (legal services);
consultancy services related to legal aspects of franchising
3785957  23/03/2018
SUNIL KUMAR SHARMA, SOLE PROPRIETOR BEING INDIAN CITIZEN, TRADING AS, M/S. 555 SAREE HOUSE
1851-53, Fountain Chowk, Chandni Chowk, Delhi – 110 006
Proprietorship Firm
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :01/11/2010
DELHI
Information relating to fashion coordination services for individuals; Licensing of intellectual property; Copyright Management; Legal administration of licences; On-line social networking services; Licensing of franchising concepts; Evening dress rental; Clothing rental; Rental of dresses; Licensing of computer software; Licensing of technology [legal services]; Legal services; Litigation services; Personal fashion consulting services; Information about personal wardrobe styling services.
3787108  23/03/2018
SHRI HEMKUNT SAHIB SEWA SIMRAN SOCIETY
3187/1, ST. NO-15, NEW JANTA NAGAR, ATI ROAD, LUDHIANA (PB.)
A SOCIETY DULY REGISTERED UNDER THE SOCIETY REGISTRATION ACT 1860.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :26/02/2018
DELHI
Personal and Social Services rendered by others to meet the needs of Individuals.

Transliteration :  SHRI HEMKUNT SAHIB SEWA SIMRAN SOCIETY
3795619 03/04/2018
ANGELS FORCE SECURITAS PRIVATE LIMITED
N-6, G/F, KHYALA ROAD, VISHNU GARDEN
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006

Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals all included in class 45
3796029  04/04/2018
Mr. VIJAY MEHTA, Managing Trustee of A V Global Charitable Trust
201, New Delhi House, Barakhamba Road, Connaught Place, New Delhi-110001
A registered trust

Address for service in India/Attorney address:
NEHA CHUGH
8/2 Rajinder Nagar, New Delhi - 110060
Used Since :04/12/2017

DELHI
Social services rendered by others to meet the needs of individuals
3804688  13/04/2018
JAGADGURU KRIPALU PARISHAT (BHAKTI DHAM), MANAGING TRUSTEE - SUSHRI DR. VISHAKHA TRIPATHI
Golok Dham, (Radha Govind Samiti), H.A.F. (B) Part -1, Sector 10, Dwarka, Sub- city, New Delhi 110075, India
A public charitable trust
Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :29/11/2009
DELHI
Social services rendered by others to meet the needs of individuals; organizing charitable religious and spiritual meetings, satsangs, meditation services for spiritual purposes.
mark shall be used as represented
3804693  13/04/2018
JAGADGURU KRIPLAU PARISHAT (BHAKTI DHAM), MANAGING TRUSTEE - SUSHRI DR. VISHAKHA TRIPATHI
Golok Dham, (Radha Govind Samiti), H.A.F. (B) Part -1, Sector 10, Dwarka, Sub- city, New Delhi 110075, India
A public charitable trust
Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since: 29/11/2009
DELHI
Social services rendered by others to meet the needs of individuals; organizing charitable religious and spiritual meetings, satsangs, meditation services for spiritual purposes.
mark shall be used as represented.
Jagadguru Kripalu Parishat

3804698   13/04/2018
JAGADGURU KRIPALU PARISHAT (BHAKTI DHAM), MANAGING TRUSTEE - SUSHRI DR. VISHAKHA TRIPATHI
Golok Dham, (Radha Govind Samiti), H.A.F. (B) Part -1, Sector 10, Dwarka, Sub- city, New Delhi 110075, India
A public charitable trust

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :30/04/2002

DELHI
Social services rendered by others to meet the needs of individuals; organizing charitable religious and spiritual
meetings, satsangs, meditation services for spiritual purposes.

mark shall be used as a whole
JAGADGURU KRI PALU PARISHAT (BHAKTI DHAM), MANAGING TRUSTEE - SUSHRI DR. VISHAKHA TRIPATHI
Golok Dham, (Radha Govind Samiti), H.A.F. (B) Part -1, Sector 10, Dwarka, Sub- city, New Delhi 110075, India
A public charitable trust

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :30/04/2002

DELHI
Social services rendered by others to meet the needs of individuals; organizing charitable religious and spiritual meetings, satsangs, meditation services for spiritual purposes.
mark shall be used as a whole
3804723  13/04/2018
SOM MANDAL
D-34, SECTOR 47, NOIDA U.P 201301
Service Provider

Address for service in India/Attorney address:
SHIV GUPTA
Fox Mandal & Co. FM House, A-9, Sector-9, Noida 201 301 NCR of Delhi, India

Used Since :16/02/2015

DELHI

PERSONAL AND SOCIAL SERVICES RENDERED TO MEET THE NEEDS OF INDIVIDUALS, NON PROFIT GOVERNMENT ORGANIZATION, TRUST, N.G.O , CARE FOR AGED AND ALL OTHER SOCIAL WELFARE CAUSES AS INCLUDED IN CLASS 45

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as represented.
MR. DEVENDRA SINGH AND TRADING AS: DRONE SECURITY AND MAN POWER SERVICES
SHOP NO.-2, MAHENDRA MARKET, NEAR OBC BANK, KASANA, GREATER NOIDA (U.P.)
PROPRIETOR

Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Proposed to be Used
DELHI
SECURITY AND MAN POWER SERVICES.
3808116   17/04/2018
DILEEP SINGH
POST-HARPUR, SULTANPUR, BANBAHA, SIRKHIPUR, ARGOORPUR KALAN, JAUNPUR, U.P.-222101
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Security guard services
The mark should be used as a whole
MyRightsMyPower
3813663  23/04/2018
PRAVIN NARAYAN KALME (MANAGING TRUSTEE & AUTHORISED SIGNATORY) ON BEHALF OF EARTH
Flat no1, Anandi Niwas, 373-A, Telang Cross Road Number 1, Opp. Matunga Clinic, Kings Circle, Matunga, Mumbai - 400 019
A Trust registered under Bombay Public Trusts Act, 1950

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI

Social services rendered by others to meet the needs of individuals
DOMINION DIAMOND MINES

Priority claimed from 21/02/2018; Application No. : 1884198 ;Canada 3814189 23/04/2018
DOMINION DIAMOND MINES ULC
606 4th Street SW, Suite 900 Calgary, Alberta, T2P 1T1 Canada.
A Canadian Corporation.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Security services, namely, arranging for and providing security for diamond related businesses.
MRS. RENU
SHOP NO. 12, BALAJI COMPLEX, GURU NANAK NAGAR, NEAR GTB SCHOOL, DELHI ROAD MEERUT, UTTAR PRADESH-250002
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
Matrimonial Services

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Callme

3816590  25/04/2018

PEIWOHUANLE (BEIJING) TECHNOLOGY CO. LTD.
Unit 1, 20/F, Bldg 1, No.1 Yard, Danleng St., Haidian Dist., Beijing, China
a limited liability company incorporated under the laws of the People’s Republic of China

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.

Proposed to be Used
DELHI
Personal background investigations; pre-employment background investigation services; escorting in society
[chaperoning]; dating services; marriage agency services; planning and arranging of wedding ceremonies; on-line social
networking services; leasing of internet domain names; licensing of trademarks [legal services]; on-line social
introduction services
LEX PRO

3817815   27/04/2018

ROHIT PURI
E-575/A, GK-II, New Delhi-110048
Sole Proprietor

Address for service in India/Attorney address:
SAJAD SULTAN
Suite C-4, Tower-B, A-273, Sangam Apartments, Chattarpur Enclave, Phase-II, New Delhi-110074
Used Since :01/05/2006

DELHI
Legal Services; Litigation Services; Intellectual Property Consultation and Registration Services; Arbitration Services, Legal Research, Legal Documentation Services; Mediation
F. post

3822723 03/05/2018

NETWORK18 MEDIA & INVESTMENTS LIMITED
Express Trade Tower, Plot no. 15-16, Sector 16 A, Noida, Uttar Pradesh-201301

Body Incorporate

Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.

Used Since: 13/04/2018

DELHI

Social networking & creating an on-line community for registered users to participate in discussions, promotional offers & programs, tender feedbacks, brand awareness; personal and social services (including rendered by others) to meet the needs of individuals;
SONIK LEGAL
3822755 03/05/2018
VIKAS SONIK
trading as ;SONIK LEGAL
#47, LANE NO. 7, FRIENDS COLONY, OPPOSITE DAV COLLEGE, JALANDHAR - 144008
SERVICE
PROPRIETORSHIP
Address for service in India/Attorney address:
GURVINDER SINGH
SN - 34C, SHASTRI NAGAR, BACKSIDE HOTEL DOWNTOWN, NAKODAR ROAD, JALANDHAR CITY - 144001
Used Since :02/10/2016
DELHI
Legal services
No exclusive right over LEGAL separately except as substantially shown in the representation of the mark
3826859  08/05/2018
KAVIRAJ SINGH PROP OF TRUSTMAN & CO.
8/11, 1ST FLOOR SHAHI HOSPITAL ROAD JUNGPURA EXTENSION NEW DELHI-110014
individual firm

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Used Since :01/04/2004

DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE letter TM.
3826865  08/05/2018
DR. JAIDEEP MALHOTRA
84 MAHATMA GANDHI ROAD AGRA, UP-282010
individual firm

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, LP EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092

Proposed to be Used
DELHI

Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
HelloRishtey.com

3827607  09/05/2018
SAROJ W/O ANIL KUMAR PROPRIETOR HELLORISHTEY.COM, SHOP NO. 2, INDER NAGAR, PLICE LINE CHOWK, AMBALA
223, Phase I, Jaggi Colony, Ambala City 134002
Individual

Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since :22/06/2009

DELHI
PROVIDING MATCH MAKING SERVICES WEDDING PLANNING SERVICES, MATRIMONAL DETECTIVE SERVICES, HONEY MOON PACKAGES AND OTHER ALLIED MATRIMONAL AND WEDDING SERVICES BOTH OFFLINE AND ON THE INTERNET, PROVIDING MATRIMONIAL
DUBEY LAW HOUSE

3829614  10/05/2018
VINAY SHANKAR DUBEY PROPRIETOR OF DUBEY LAW HOUSE
S-5, S-6, 2ND FLOOR, SACHDEVA ARCADE, PLOT NO. 15-B, LSC PKT-B, MAYUR VIHAR PHASE-II, DELHI-110091
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Used Since :07/02/1998
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
3831783    12/05/2018
PRAMOD GOYAL
S-19, V3S EAST CENTRE, LAXMI NAGAR, DELHI-110092
NEW APPLICATION

Address for service in India/Attorney address:
QSEK INTELLECTUAL SERVICAS PVT LTD
S-193,SCHOOL BLOCK SHAKARPUR,DELHI,110092

Proposed to be Used
DELHI
ASTROLOGICAL SERVICES, LEGAL SERVICES, SOCIAL WELFARE SERVICES
3831801  12/05/2018

PRAMOD GOYAL
S-19, V3S EAST CENTRE, LAXMI NAGAR, DELHI-110092

NEW APPLICATION

Address for service in India/Attorney address:
QSEK INTELLECTUAL SERVICAS PVT LTD
S-193,SCHOOL BLOCK SHAKARPUR,DELHI,110092

Proposed to be Used
DELHI

ASTROLOGICAL SERVICES, LEGAL SERVICES, SOCIAL WELFARE SERVICES
3831878  13/05/2018
ATUL KUMAR GUPTA
101, Sarvottam Apartment, Jopling Road, Hazratganj, Lucknow 226001
marketing and manufacturing
proprietor
Proposed to be Used
DELHI
Astrological Services Religious and Spiritual Services Personal and Social Services
Smart Social Value
3831909  13/05/2018
VIKAS BANSAL
37, Shakespeare Sarani, 4th floor, Kolkata, 700017, West Bengal, India
Citizen of India
Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058
Proposed to be Used
KOLKATA
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals, Security Services, Licensing of rights relating to audio, video and television productions, Public events security services
Fox and Mandal

3832990  15/05/2018

SOM MANDAL
D-34, SECTOR 47, NOIDA U.P 201301

Service Provider

Address for service in India/Attorney address:

SHIV GUPTA
Fox Mandal & Co. FM House, A-9, Sector-9, Noida 201 301 NCR of Delhi, India

Used Since :01/01/2018

DELHI

LEGAL SERVICES; Legal Research and Reports in Law Related areas, Arbitration, Mediation, Conciliation and other dispute Resolution Services, Consultancy, Advisory and Information services relating to all aforesaid services as included in class 45
F & M

3832991  15/05/2018
SOM MANDAL
D-34, SECTOR 47, NOIDA U.P 201301

Service Provider
Address for service in India/Attorney address:
SHIV GUPTA
Fox Mandal & Co. FM House, A-9, Sector-9, Noida 201 301 NCR of Delhi, India

Proposed to be Used
DELHI
LEGAL SERVICES; Legal Research and Reports in Law Related areas, Arbitration, Mediation, Conciliation and other dispute Resolution Services, Consultancy, Advisory and Information services relating to all aforesaid services as included in class 45
Fox and Mandal Law

3832992  15/05/2018

SOM MANDAL
D-34, SECTOR 47, NOIDA U.P 201301

Service Provider

Address for service in India/Attorney address:

SHIV GUPTA
Fox Mandal & Co. FM House, A-9, Sector-9, Noida 201 301 NCR of Delhi, India

Proposed to be Used

DELHI

LEGAL SERVICES; Legal Research and Reports in Law Related areas, Arbitration, Mediation, Conciliation and other dispute Resolution Services, Consultancy, Advisory and Information services relating to all aforesaid services as included in class 45
FM Law

3832993    15/05/2018
SOM MANDAL
D-34, SECTOR 47, NOIDA U.P 201301
Service Provider

Address for service in India/Attorney address:
SHIV GUPTA
Fox Mandal & Co. FM House, A-9, Sector-9, Noida 201 301 NCR of Delhi, India

Proposed to be Used
DELHI

LEGAL SERVICES; Legal Research and Reports in Law Related areas, Arbitration, Mediation, Conciliation and other dispute Resolution Services, Consultancy, Advisory and Information services relating to all aforesaid services as included in class 45
4411459  17/01/2020
SAURABH BALWANI
E-15, Sarwarati Garden, New Delhi-110015
proprietorship concern

Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092

Proposed to be Used
DELHI
Legal services; Legal support services; Legal consultation services; Legal research services; Legal information services;
Legal watching services; Legal document preparation services; Mediation [legal services]; Legal investigation services;
Trade Marks Journal No: 1958 , 27/07/2020 Class 45

4420147  25/01/2020
KAMAL RAJWANI
131 , SANT RAVIDAS MARG , SHRI GANESH MARKET, RANIPURA , INDORE - M.P. INDIA
PROPRIETORSHIP

Address for service in India/Attorney address:
PANKAJ GUPTE
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Used Since :05/01/2013

MUMBAI
Company registration services , Registration services (legal)
GIVING FOR GOOD FOUNDATION

4423931    29/01/2020
IRESEARCH SERVICES PRIVATE LIMITED
CEREBRUM IT PARK, B3, LEVEL 4-2, KALYANI NAGAR, PUNE, INDIA 411006.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :12/10/2017
MUMBAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; CHARITABLE SERVICES, NAMELY, PROVIDING CLOTHING TO NEEDY PERSONS, CHILDREN AND THE HOMELESS; ONLINE SOCIAL NETWORKING SERVICES PROVIDED THROUGH A COMMUNITY WEBSITE.
4425016  30/01/2020
ASSURANCE HOSPITALITY & SECURITY SERVICES PRIVATE LIMITED
Unit No 21-22,Behind the Interior Studio, Railway Road, Sect 5, Chintpurni Mandir, Gurgaon, Haryana, India, 122001
PVT LTD COMPANY
Address for service in India/Attorney address:
HINDOL NANDI
FASTINFO LEGAL SERVICES PRIVATE LIMITED GE 115, Rajdanga Main Rd, near Ruby, Sector G, Kasba, Kolkata, West Bengal 700107

Proposed to be Used
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
LEXGENIE
4425951 30/01/2020
LEXSTART CONSULTANCY PRIVATE LIMITED
916, Tulsiani Chambers, Free Press Journal Marg, Nariman Point Mumbai - 400021
BODY INCORPORATE
Address for service in India/Attorney address:
AMICUS IP
54, 3RD FLOOR, NRI COMPLEX, G.K.-IV, NEW DELHI-110048
Used Since: 30/06/2016
MUMBAI
Legal services; providing compliance and legal advisory services and assistance to businesses in India through the internet and otherwise, including but not limited to assisting with corporate secretarial services, drafting legal documents, providing all legal assistance required for the purpose of setting up and running a business in India, obtaining licenses and registrations, investing in India and abroad and winding down or selling or restructuring business in India.
4426768  31/01/2020
PRAVEEN KAKULTE
3 A AND B, ANURADHA SATYAMURTY RESIDENCY, LEVEL 3, 16, VITHAL NAGAR CHSL, N. S. ROAD NO.11, JUHU, MUMBAI - 400049
Individual

Proposed to be Used

MUMBAI

SOCIAL WELFARE ACTIVITIES, CHARITABLE ACTIVITIES, NGO SERVICES, PERSONAL & SOCIAL SERVICES RENDERED TO MEET THE NEED OF INDIVIDUALS AND SOCIETY AT LARGE AND GENERAL PUBLIC

*subject to the mark should be use as a whole*
4428244 03/02/2020
PHOENIX SECURITY AND FACILITY SERVICES
S NO-33/4/6, SHOP NO-04, SHREE SAI PARK, SHANI MARUTI CHOWK, AMBEGAON BUDRUK, PUNE, MAHARASHTRA-411046
DNYANESHWAR ANANT CHORAGHE (PROPRIETOR)
Address for service in India/Agents address:
PRADEEP KUMAR GAUR
A-409, MAIN CIRCULAR ROAD, SONIA VIHAR DELHI-110094
Proposed to be Used
MUMBAI
SECURITY SERVICES FOR PROTECTION OF PROPERTY AND INDIVIDUALS, MONITORING OF BURGLAR AND SECURITY ALARMS AND SECURITY CONSULTANCY.
subject to the mark should be use as represented
4428902    03/02/2020
TRUE DRUG PHARMA PVT. LTD.
3002-3003, World Trade Center, Nr. Udhna Darwaja, Ring Road, Surat-395002
A Registered Indian Company formed and Registered under Companies Act, 2013
Address for service in India/Agents address:
GEETA RAMKISHOR YADAV
403, SANDESH CHS LTD., PAKHADI, KHAREGAON, KALWA(W), THANE-400605
Used Since :01/01/2020
AHMEDABAD
Personal And Social Services Rendered To Meet The Needs Of Individuals; Personal And Social services Rendered In Relation To Nutrition, Diet, Lifestyle Modifications To Improve Therapy Outcomes And Personal And Social Services In Improving The Health Of An Individual With Chronic Lifestyle Related Disorders, Online social networking services accessible by means of downloadable mobile applications, Licensing of franchise concepts.
MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals. Advocates and Consultants
CHIRAG S/O SH. LALIT MOHAN
HOUSE NO.77, NEW MANDI, SIRSA - 125055
INDIVIDUAL
Address for service in India/Agents address:
SHEKAR CHANDER
MOMAN NAMBERDAR STRTEET, BAHDRA BAZAR,SIRSA, HARYANA.
Proposed to be Used
DELHI
LEGAL SERVICES, LEGAL CONSULTANCY SERVICE INCLUDED IN CLASS 45
4486213  09/04/2020
RATTAN RAJ SEWA TRUST
H. NO. 259, W. NO. 2, MEHARAULI, NEW DELHI 110030
RATTAN RAJ SEWA TRUST
Address for service in India/Agents address:
SHIV REGISTRATION CO.
87, FF, GAGAN VIHAR EXTN., DELHI-110051

Proposed to be Used
DELHI
Social services rendered by ours to meet the needs of individuals
CLASSPLUS

4492860  28/04/2020

MR. NAZEER SHEIK PROPRIETOR OF TECKZE SOFT
183/c, 2nd floor, Vengal Rao Nagar, Hyderabad-500038, Telangana India.
Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Used Since: 27/04/2020

CHENNAI

Dating services, Dating agency services, Internet Dating services, Computer Dating services, Video Dating services,
Dating services provided through social networking.
CLASSPLUSAPP

4492861 28/04/2020

MR. NAZEER SHEIK PROPRIETOR OF TECKZE SOFT
183/c, 2nd floor, Vengal Rao Nagar, Hyderabad-500038, Telangana India.

Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Used Since: 27/04/2020

CHENNAI

Dating services, Dating agency services, Internet Dating services, Computer Dating services, Video Dating services, Dating services provided through social networking.
4498493  09/05/2020
VANTAGE INTEGRATED SECURITY SOLUTIONS (P) LIMITED
B-11, SECTOR-7, NOIDA-201301
Proprietor
Address for service in India/Attorney address:
SURESH CHANDRA AGARWAL
PRC, 312A/11, Chi-V, Greater Noida -201308 Uttar Pradesh
Used Since :01/07/2007
DELHI
Security services for the protection of property and individuals
Priority claimed from 01/04/2020; Application No. : 45071690 ;China
4508112   22/05/2020
RIGO DESIGN (BEIJING) CO., LTD.
#006, 5th Floor, Building 1, 33 Xi'erqi Middle Road, Haidian District, Beijing, China, 100085
a corporation organized under the laws of China
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :23/12/2019
DELHI
Monitoring of burglar and security alarms; Escorting in society [chaperoning]; Personal wardrobe styling consultancy; Funerary undertaking; Opening of security locks; Online social networking services; Fire-fighting; Organization of religious meetings; Adoption agency services; Lost property return; Rental of safes; Genealogical research; Planning and arranging of wedding ceremonies; Releasing doves for special occasions; Dating services; Leasing of internet domain names; Bomb detection services; Organizing meetings of bereaved families to commemorate the death of a loved one; Intellectual property consultancy; Socializing service through computer networks
Siriuslex

4508634  23/05/2020
ROHIT KUMAR
G-37, Sai Apartment, Sector-13, Rohini, Delhi - 110085.
Service Provider
Single Firm

Proposed to be Used
DELHI

Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
REV. FR. GEORGI JOSEPH  
M/S TABOR RETREAT CENTRE, EZHUMUTTOM P.O, THODUPUZHA, IDUKKI DISTRICT, KERALA STATE, PIN - 685605, INDIA  

Trust  

Address for service in India/Attorney address:  
ANZAR M A  
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN- 682 018  

Used Since :12/01/2020  

CHENNAI  

CONDUCTING RELIGIOUS PRAYER MEETINGS, CONDUCTING RELIGIOUS CEREMONIES, ORGANIZATION OF RELIGIOUS MEETINGS BEING INCLUDED IN CLASS 45.
educART

4511107  27/05/2020

VIVEK AIYER
LEVEL 2, 250 MELBOURNE, VICTORIA 3000, AUSTRALIA
INDIVIDUAL

Address for service in India/Attorney address:
HIMANSHU SHARMA
S & H Partners of the address Flat No.1, Hutchins park Apartment, No.64, Hutchins Road, 2nd cross, Bangalore – 560084

Used Since :14/04/2014

CHENNAI

Licensing of software included in class 45
4513744  29/05/2020
ARUN KUMAR U G
METRO POLE EXECUTIVE SECURITY GUARDS SUPPLIERS, PARIYARATH BUILDING, BYEPASS JUNCTION, ALUVA, PIN - 683101

Sole Proprietor
Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.

Used Since :01/06/2018

CHENNAI
Security consultancy and services.
4515559  31/05/2020
VISHAL BAKSHI SOLE PROPRIETOR OF SUIPOTENS LAW OFFICE
A-56, Sector-31, Noida,
Sole Proprietor
Address for service in India/Attorney address:
PRAMOD KUMAR SHARMA
H.NO-16, DASHARATH KUNJ-B, WEST ARJUN NAGAR, AGRA

Proposed to be Used
DELHI
LEGAL SERVICES, LEGAL CONSULTANCY, LEGAL DRAFTING, AND OTHER LAW RELATED SERVICES AS BEING COVERED UNDER CLASS 45
4515945 01/06/2020
REPRO FRIENDS OF PLASTIC WELFARE ASSOCIATION
FLAT NO. 16, GOVIND BHAVAN, S V ROAD, MALAD WEST, MUMBAI -400064
SERVICE PROVIDERS
Association of Persons
Used Since :01/06/2019
MUMBAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals and companies; such as Plastic Waste Management and Awareness about Plastic Waste Management run through a NGO
M/S EAGLEBUZZZ IMMIGRATION
Main Chowk, Khandwala, Chheharta, Amritsar
Partnership Firm
Address for service in India/Attorney address:
MOHIT NANDA ADVOCATE
10-A THE MALL (RAM KUNJ) ADJOINING EMINENT MALL, MALL ROAD, AMRITSAR.
Used Since: 22/10/2019
DELHI
consultancy in the field of immigration, visa and study abroad.
LAXMI DEVI
F 13/69, 2ND FLOOR, SECTOR 15, ROHINI DELHI - 110089
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Proposed to be Used
DELHI
Legal services.
4517407 02/06/2020
R. PRAKASH
2/223, Gudithangi (Near Police Line Stopping), Nellikuppam, Cuddalore District, Tamil Nadu, Pin code - 607105
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
Trade Marks Journal No: 1958, 27/07/2020  Class 45

VIPIN GOYAL
68/3/1/10 Ring Road (PVR) Express, Prestige Dream Valley, Rajendranagar, Hyderabad-500 025
Proprietor
Address for service in India/Attorney address:
SAI RANJANA DONGARKAR & M. JAYA PRASAD
3-3-796,797,798 & 799 to 805 F.No 302 Sai Nanditha Enclave, Quthbhiguda-500027, Hyderabad

Proposed to be Used
CHENNAI
Dating services, Internet dating services, Internet-based social networking, introduction, and dating services, Providing information via interactive online web sites in the field of dating and to facilitate introduction of individuals and development of relationships and friendships
Uxoxe
4518067   03/06/2020
VIPIN GOYAL
68/3/1/10 Ring Road (PVR) Express ,Prestige Dream Valley ,Rajendranagar Hyderabad-500 025
Proprietor
Address for service in India/Attorney address:
SAI RANJANA DONGARKAR & M. JAYA PRASAD
3-3-796,797,798 & 799 to 805 F.No 302 Sai Nanditha Enclave, Quthbhiguda-500027,Hyderabad
Proposed to be Used
CHENNAI
Dating services, Internet dating services, Internet-based social networking, introduction, and dating services,Providing information via interactive on-line web sites in the field of dating and to facilitate introduction of individuals and development of relationships and friendships
4519835 04/06/2020
SIDDHARTH A HEGDE
2-19-1597/2, OPP MCF GUEST HOUSE, HATHILL 1ST CROSS, LADYHILL 3RD CROSS, MANGALORE, KARNATAKA 575006
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :16/02/2018
CHENNAI
Planning and arranging of wedding ceremonies; Wedding ceremony planning and arranging consultation services; Consultancy services relating to the planning and arranging of wedding ceremonies; Conducting civil marriage ceremony services; Marriage partner introduction or dating services; Providing information relating to marriage partner introduction or dating services; Providing and conducting non-denominational, non-religious civil marriage ceremonies
4520028  04/06/2020
DR ANUPAM SHARMA PROPRIETOR OF SHARMA’S GTT
H. No. 170, WWRW Society, Block C, Kansal, Teh Kharar, Dist SAS Nagar 160103, Punjab
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4, GURGAON

Proposed to be Used
DELHI

Astrological forecasting
4520284  04/06/2020
BOSTON IVY HEALTHCARE SOLUTIONS PRIVATE LIMITED
17,18,19,20,21, Technopolis Knowledge Park, MahakaliCaves Road, Andheri (E) Mumbai Mumbai City MH 400093 IN
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Software licensing; Granting of software licenses
BLUE HORSE

4520611  05/06/2020
BLUE HORSE EDUCATION PVT. LTD
SCO-122, 1st Floor, B-Block, Ranjit Avenue

Body Incorporate

Address for service in India/Attorney address:
MOHIT NANDA ADVOCATE
10-A THE MALL (RAM KUNJ) ADJOINING EMINENT MALL, MALL ROAD, AMRITSAR.

Used Since: 16/12/2016

DELHI

Consultancy in the Field of Immigration, Visa and study Abroad.
4520896  05/06/2020
ABHISHEK OMPRAKASH GILL
63, Tiru-Parva, Sarpanch Nagar, Malegaon Road, Nanded - 431605
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Legal services, Security services for the physical protection of tangible property and individuals, Personal and social services rendered by others to meet the needs of individuals
4521047    05/06/2020
GODWIN VOIZ
Flat No.B1, First Floor, Property No.B-208/209, Chattarpur Enclave, Phase 2, Delhi - 110074
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND
INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4521637  06/06/2020
AKSHAY PRAMODKUMAR SAIJA
5, LANDMARK COMPLEX, FIRST FLOOR, OPPOSITE HDFC HOUSE, NAVRANGPURA, AHMEDABAD 380 009 GUJARAT
SINGLE FIRM BULLS WATCH
Address for service in India/Attorney address:
VARSHA H.BHATT
BHATT LEGAL SERVICES, L-102, GHANSHYAM COMPLEX, NEAR CHANDLODIYA OVER BRIDGE, AHMEDABAD -382481
Proposed to be Used
AHMEDABAD
LEGAL SERVICES, SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY FOR
INDIVIDUAL, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUAL
ILG
4521938   06/06/2020

DAMINI SHARMA
291-BX MODEL TOWN EXTENSION, LUDHIANA
Immigration and Tour & Travel Agency
INDIVIDUAL

Proposed to be Used
DELHI

PROVIDING ADVISORY & CONSULTING SERVICES IN RELATION TO MIGRATION, IMMIGRATION, PERMANENT RESIDENCY/PNP PROGRAMS, TOURIST/VISITOR VISA, ALL WORK PERMITS, SPOUSAL VISA, PARENTS VISA, REFUSAL CASES & STUDY VISA
4522032    06/06/2020
GLOBAL INSTITUTE FOR EDUCATION AND RESEARCH FOUNDATION
87, GRAM-JURTURA, POST- HINOTIYA, KANHIWADA, SEONI, MP- 480990
TRUST
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.
A1/140, SECTOR-6, ROHINI DELHI - 110085

Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
LIFE CHANGING THOUGHTS LLP
F-2/3, FIRST FLOOR SECTOR - 16, ROHINI, DELHI
LLP
Address for service in India/Attorney address:
GAUTAM KUMAR
E-25B, 2nd Floor, Jawahar Park, Laxmi Nagar, Delhi-110092

Proposed to be Used
DELHI
ASTROLOGICAL SERVICES , ENCOMPASSING RELIGIOUS, SPIRITUAL, PERSONAL AND SOCIAL SERVICES INCLUDED IN CLASS 45
SHEO NARAIN LEGUM

4522377    06/06/2020
AJAY SINGH
103, I FLOOR SHEEL MOHAR PLAZA A-1 TILAK MARG OPPOSITE UDYOG BHAWAN C-SCHMHE,JAIPUR 302005
RAJASTHAN
Sole Proprietor

Address for service in India/Attorney address:
AJAY SINGH
103 I FLOOR SHEEL MOHAR PLAZA A-1 TILAK MARG OPPOSITE UDYOG BHAWAN C-SCHME JAIPUR RAJASTHAN 302005

Used Since :01/08/2015

AHMEDABAD

All Legal, Consultancy, Advisory and Legal Support Services relating to Indian and International laws including but not limited to Law Practice/Litigation (civil, criminal, corporate); Corporate & Commercial Drafting & Conveyancing (Deeds, Legal Instruments & Documents); Legal and Knowledge Process Outourcing Services; Alternative Dispute Resolution (Arbitration, Mediation, Conciliation); Legal Research & Due Diligence; and Intellectual Property (IPR) Services (Search, Management, Watch, Registration, Protection & Infringement Support).
4522592  07/06/2020
SMV GSP INDIA
SF-21 SECOND FLOOR SHIPRA SUNCITY INDIRAPURAM GHAZIABAD
PARTNERSHIP FIRM
Address for service in India/Attorney address:
MRITUNJAY KUMAR SINGH
1/1 CASSIA ROAD, SHIPRA SUN CITY, INDIRAPURAM GHAZIABAD U.P

Proposed to be Used
DELHI
TAXATION, MANAGEMENT CONSULTANCY AND LEGAL SERVICES
4522999  08/06/2020
RISHI MITTAL
318, JATTIWARA STREET, NEAR BIDHANA GATE, MEERUT, UTTAR PRADESH - 250002
Individual
Address for service in India/Attorney address:
SUBHASH KUMAR
25, CHAUHAN MOHALLA, SARAI PIPALTHALLA, DELHI-110033.

Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
4523190  08/06/2020
K NACHIARRAPPAN
NO.2, KRISHNAN KOVIL WEST STREET, MARKET, PALAYAMKOTTAI, TIRUNELVELI, TAMIL NADU - 627002
THE TRADEMARKS ACT - 1999
Address for service in India/ Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Organisation of political meetings, Providing information regarding political issues, Personal and social services regarding individual needs, Social services rendered by others to meet the needs of individuals
SAIKAR SANTOSH DATTATRAY
Gat No -546/5, Malthon Phata, Shikrapur, Tal -Shirur, Dist -Pune, Pincode - 412208
individual

Address for service in India/Agents address:
RUTUJA PRADEEP KULKARNI
1-1, 504, Amrut Ganga, Manibaug, Near Fun Time Mall, Shinhgad, Pune-411051

Proposed to be Used
MUMBAI

Online social networking services as services included in Class 45.
RAKESH KUMAR PROPRIETOR OF ROOP TRAVELS
SCO-55, LINK ROAD, NEAR PASSPORT OFFICE, PREET PALACE, LUDHIANA, PUNJAB, PIN-141002
INDIVIDUAL (SOLE PROPRIETORSHIP)

Address for service in India/Attorney address:
GOBIND RAM BATTA
Chamber No. 6037, 6th Floor, Lawyer’s Chamber Complex, Part-II, Distt. Courts, Ludhiana
Used Since: 04/12/2015

DELHI
legal document preparation services, legal research, online social networking services, marriage agency services.
Digizen

4524126  08/06/2020
TATA CONSULTANCY SERVICES LIMITED
NIRMAL BUILDING, 9TH FLOOR, NARIMAN POINT, MUMBAI – 400021
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, SOCIAL SERVICES RENDERED TO PROVIDE PLATFORM/ FORUM TO DISCUSS AND IMPLEMENT CITIZEN ENGAGEMENT AND PROVIDING SERVICES BY GOVERNMENTAL AND OR NON GOVERNMENTAL BODIES TO CITIZENS, COMMUNITY WELFARE, PROVIDING COMMUNITY SERVICES; CHARITABLE SERVICES.
CIRCLE4Life
4524132 08/06/2020
TATA CONSULTANCY SERVICES LIMITED
NIRMAL BUILDING, 9TH FLOOR, NARIMAN POINT, MUMBAI – 400021
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; CHARITABLE SERVICES.
Sustainathon

4524134  08/06/2020
TATA CONSULTANCY SERVICES LIMITED
NIRMAL BUILDING, 9TH FLOOR, NARIMAN POINT, MUMBAI – 400021
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, SOCIAL SERVICES RENDERED TO PROVIDE PLATFORM/ FORUM TO DISCUSS AND IMPLEMENT INNOVATIVE IDEAS RELATED TO SUSTAINABLE DEVELOPMENT BY FORMULATING PROBLEM STATEMENT, CURATING IDEAS, AND HELPING PARTICIPANTS INTO DEVELOPING AND PRESENTING THE IDEAS; CHARITABLE SERVICES.
4524232  08/06/2020
NEHA GUPTA
206, LOTUS TOWER, F-06, VIJAY BLOCK, LAXMI NAGAR, EAST DELHI, DELHI-110092
SINGLE FIRM
Address for service in India/Agents address:
NEHA GUPTA
OFFICE NO. 205/206, 3RD FLOOR, LOTUS TOWER, F-06, VIJAY BLOCK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
PROFESSIONAL CONSULTANCY AND LEGAL SERVICES
4524691  09/06/2020
MANOJ KUMAR
trading as ;INDIAN NATIONAL
H. NO. 1 LANE-W-10B, PLOT NO. H-32, WESTERN AVENUE-W-10, SAINIK FARMS, NEW DELHI-110062
SERVICE PROVIDER
Address for service in India/Attorney address:
HAMMURABI & SOLOMON PARTNERS
405A & 405B, 4TH FLOOR, RECTANGLE ONE, GATE NO. 3, PLOT NO. D-4, SAKET DISTRICT CENTRE, SAKET, NEW
DELHI-110017, INDIA

Proposed to be Used
To be associated with:
1961467, 1961468

DELHI
LEGAL SERVICES. LEGAL ADVICE AND CONSULTANCY SERVICES. LEGAL ENQUIRY SERVICES. LEGAL DOCUMENT
PREPARATION. LEGAL RESEARCH SERVICES. LEGAL INFORMATION. LEGAL INVESTIGATION, LEGAL ARBITRATION
AND MEDIATION SERVICES; ALL BEING SERVICES INCLUDED IN CLASS 45.
4524952  09/06/2020
MS. ASHNA GUPTA & MR. MRIDUL GUPTA
C-21, 3RD FLOOR, GEETANJALI ENCLAVE, NEW DELHI-110017
JOINT APPLICANTS
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Proposed to be Used
DELHI
SOCIAL SERVICES.
BPG Law Chambers
4525157  09/06/2020
Umang Gupta
A2B2 Mahaveer Udyan Marg, Bajaj Nagar, JLN Road
Single Firm
Address for service in India/Attorney address:
BPG LAW CHAMBERS
A2 B2 Mahaveer Udyan Marg, Bajaj Nagar, JLN Road, Jaipur, Rajasthan - 302018.
Used Since :23/05/2015
AHMEDABAD
Legal Services
LANSIPS

4525177  09/06/2020

MUKUL KUMAR
D-3/1304, The Legend, Sushant Lok-3, Sector-57, Gurugram, Haryana-122022

Sole Proprietorship

Address for service in India/Attorney address:
MUKUL KUMAR
C/o LansIPs, D-3/1304, The Legend, Sushant Lok-3, Sector-57, Gurugram, Haryana-122022

Proposed to be Used
DELI

LEGAL SERVICES; LEGAL ADVICE; LEGAL DOCUMENT PREPARATION; REGISTRATION SERVICES (LEGAL); LEGAL INFORMATION SERVICES; LEGAL SUPPORT SERVICES; LEGAL CONSULTANCY SERVICES; LEGAL ADVICE AND REPRESENTATION; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO LEGAL MATTERS; ATTORNEY SERVICES; LEGAL DOCUMENT PREPARATION AND RESEARCH SERVICES FOR ATTORNEYS; LEGAL ADVICE AND REPRESENTATION.
4525829  10/06/2020
TURN2PEER FINTECH PRIVATE LIMITED
FLAT NO-701, KRISHNA KUNJ, PLOT NO-49 ROAD 9,NR VASUPUJYA JAIN TEMPLE, MATUNGA, MUMBAI-400019
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SAURABH KUMAR
703, 1ST FLOOR
Proposed to be Used
To be associated with:
4509797
MUMBAI
Personal and Social services rendered by others to meet the needs of individuals; Legal services; security services for the protection of property and individuals.
Athirst Legal

4526729  10/06/2020
Athirst Legal
G-11, Ground Floor, Preet Vihar, Delhi-110092
Partnership Firm

Address for service in India/Agents address:
SUDHANSHU GUPTA

Used Since :13/05/2020

DELHI
Legal services, Legal Consulting, Advisory Services, Litigation service, legal watching services, Legal Support, Legal Vetting, Due Diligences, Legal research, Arbitration service, Legal Compliances & reporting, Registration, Licenses & approval, Advocacy, Attorneys & Representative Services, Representation and assistance in litigation and procedures in Administrative, Tribunal & Judicial Matters, Alternative dispute resolution, Mediation, Data warehousing & Database Management, Online/offline Legal Information Systems, Drafting of Documentation of legal deeds, instruments, Applications, pleadings, petitions, writs; legal investigations; expert witness services; Legal Knowledge Process Outsourcing Services in field of Business set-up, Corporate restructuring, Merger & take-over, IPO & Listing Joint ventures & collaborations, Insolvency & resolutions, Real estate, Intellectual property Rights, Corporate Governance, Corporate affairs & disputes, Cross border transactions, Banking & Finance, Securitization, Taxation, Environment & safety, Employment & social welfare, consumer protection, Information technology laws & Forensic legal matters.
4526981  10/06/2020
PREETI JAISWAL
A-3/312, MILAN VIHAR APARTMENT, 72, I.P. EXTENSION, PATPARGANJ, SHAKARPUR, DELHI-110092
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Used Since :01/04/2013
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.
4527408  11/06/2020
DILIGENCE HELPINGHAND FOUNDATION
DILIGENCE CAMPUS, VILL-JORA, PLOT NO-01, KH.NO-107/77, TELIBANDHA, DHARSIWA, RAIPUR, CHHATTISGARH-492012
Private Limited Company (Section 8 Company)
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
MUMBAI
SOCIAL AND COMMUNITY SERVICES, CHARITABLE SERVICES FOR UPLIFTING OR EMPOWERMENT OF WEAKER SECTIONS OF SOCIETY, NGO SERVICES, PERSONAL AND SOCIAL SERVICES RENDERED TO MEET THE NEEDS OF INDIVIDUALS, SOCIAL WELFARE ACTIVITIES, SANITATION AND SAFETY AWARENESS AND UNDERTAKING ACTIVITIES FOR THE UPLIFTMENT OF POOR AND SOCIALLY BACKWARD SECTORS
4527606  11/06/2020
SHYAM TEXTILES LIMITED
No, 37/12-1, Archana Complex, 4th Cross, Lalbagh Road, Bangalore -560027
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :01/04/2000

CHENNAI
Licensing of intellectual property; Licensing services; Copyright management; Copyright licensing; On-line social networking services; Legal administration of licences; Licensing of franchising concepts; Licensing authority services.
4527612  11/06/2020

SHYAM TEXTILES LIMITED
No. 37/12-1, Archana Complex, 4th Cross, Lalbagh Road, Bangalore -560027
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :01/04/2018

CHENNAI
Licensing of intellectual property; Licensing services; Copyright management; Copyright licensing; On-line social networking services; Legal administration of licences; Licensing of franchising concepts; Licensing authority services.
4527618  11/06/2020
SHYAM TEXTILES LIMITED
No. 37/12-1, Archana Complex, 4th Cross, Lalbagh Road, Bangalore -560027
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :11/02/2016

CHENNAI
Licensing of intellectual property; Licensing services; Copyright management; Copyright licensing; On-line social networking services; Legal administration of licences; Licensing of franchising concepts; Licensing authority services.
4527810   11/06/2020
ROBIN MUKHERJEE
128/28 DEOKI NAGAR PRATAP HOTAL YASHODA NAGAR KIDWAI NAGAR UP-208011
INDIVIDUAL

Proposed to be Used
DELHI
Community centre facilitating and providing social services as included in class 45
4527876 11/06/2020
DISHA SHAH PROPRIETOR OF OM ASTRO PLANET SOLUTION
E/7, Nirav flats, Shantivan, Paldi, Ahmedabad - 380007
Individual

Address for service in India/Attorney address:
MAULIK BHAVSAR & ASSOCIATES
702, SATYAM TOWER, OPP. BHAGYODAY CO. OPERATIVE BANK, VIKASGRUH ROAD, PALDI, AHMEDABAD 380007. GUJARAT

Used Since: 01/04/2020

AHMEDABAD
VASTU SHASTRA, FENG SHUI, ASTROLOGY, GEMOLOGY, PALMISTRY, CRYSTAL AND GAMS THERAPIES, FIVE ELEMENTS COLOUR MIRROR, NUMEROLOGY, TAROT
4528100  11/06/2020
POSTGRAM PTE LTD
1 SCOTTS ROAD #24-10 SHAW CENTRE SINGAPORE 228208.
BODY INCORPORATE
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :10/07/2019
CHENNAI
Online social networking services, services provided to individuals in relation with social events, personal and social services rendered by others to meet the needs of individuals.
JURISVEDA

4528101  11/06/2020
SUDHANSHU SHARMA, S/O RAM KRISHNA SHARMA
OMKAR LOTUS, OPP. DEVNANDAN ALTEZZA, CHANDKHEDA GAAM ROAD, CHANDKHEDA, AHMEDABAD - 382 424 (GUJARAT) INDIA
An Individual

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
LEGAL SERVICES.
SAMAJ SUTRA ; TECHNOLOGY FOR SOCIETY

4528134    11/06/2020
MRIGANKA KAR
322, MADHYA BIDHAN PALLY, P.O-GARIA, KOLKATA-700084.
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4528402  11/06/2020
DDIS FORCE SECURITY & HOUSEKEEPING SERVICES PRIVATE LIMITED
122/16 A CHAK NIRATUL, RAJROOPUR NEAR NAGAR TENT HOUSE, ALLAHABAD, UTTAR PRADESH-211011 INDIA
PRIVATE LIMITED
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
SECURITY GUARD SERVICES
4528494  11/06/2020
ANKIT BANSAL PROPRIETOR OF SFM GROUP OF COMPANY
C-140, SECTOR 63, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH-201301,
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Fire-fighting & Fire fighting services.
RGJ SECURITY SERVICES

4529577  12/06/2020

RAJINDER SINGH TRADING AS RGJ SECURITY SERVICES
29-B/1981/60, STREET NO. 24, GURU GOBIND SINGH NAGAR, BAROTA ROAD, SHIMLAPURI, LUDHIANA-141003 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/05/2020

DELHI

KARUNAKARAN MAILAM SUBBARAYAN
3/33, Vallalar Street, Sanjeevirayan Pettai, Tindivanam 604001, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 27/09/2019

CHENNAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS

Translation: Tamils Traditional Life Style & Culture
4529878   12/06/2020
MOHAMEAD SHAWEZ S/O AQEL AHMED
A-105, OM ENCLAVE, FLAT NO 302, 3RD FLOOR, NEAR SHAMSHAN KA CHOURAHA, JANTA COLONY, JAIPUR
PROPRIETORSHIP

Address for service in India/Attorney address:
AAMIR KHAN & ASSOCIATES
Office No 16, 4th Floor, Precious Mall, MD Road, Jaipur-302004

Proposed to be Used
AHMEDABAD

Security services for the protection of property and individuals
4529977 12/06/2020
M/S. SRI GARUDA SIDDHAR SPIRITUAL DEVELOPMENT TRUST
NO. 116A/W-3, KARUMARIAMMAN KOVIL STREET, ERASAKKANAYAKKANUR, UTHAMAPALAYAM TALUK, THENI-625515, TAMILNADU, INDIA
TRUST
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :12/01/2017
CHENNAI
PERSONAL AND SOCIAL SERVICES REGARDING INDIVIDUAL NEEDS, CONSULTANCY RELATING TO THE PROTECTION OF NEW PLANT VARIETIES, PROVIDING BOOKS AND TEACHING MATERIALS TO NEEDY CHILDREN FOR CHARITABLE PURPOSES, PROVIDING OF ENTERTAINMENT EVENTS TO NEEDY CHILDREN FOR CHARITABLE PURPOSES
Muskurane ki Wajah

4530064    13/06/2020

CHETAN BAGARIA
at Adrash Coperative, bokaro,Jharkhand,827013

INDIVIDUAL

Address for service in India/Attorney address:

SUBHAJIT DEY

FASTINFO LEGAL SERVICES PRIVATE LIMITED GE 115, Rajdanga Main Rd, near Ruby, Sector G, Kasha, Kolkata, West Bengal 700107

Proposed to be Used

KOLKATA

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; SOCIAL AND COMMUNITY SERVICES; CHARITABLE SERVICES; LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUAL; ORGANIZATION OF SPIRITUAL AND RELIGIOUS MEETINGS BEING SERVICES INCLUDED IN CLASS 45
Trade Marks Journal No: 1958 , 27/07/2020          Class 45

4530214     13/06/2020
SOURABH
M/S Future Planet Street no 6, 7th Crossing, Abohar-152116
Individual

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
Astrology, Numerology and Palmistry Services
TATHATARA FOUNDATION

4530270  13/06/2020

POLA AANAND NAIDU

DALHOUSIE 2C, MAYTAS HILL COUNTY, BACHUPALLY, KUKATPALLY, KPHB COLONY, MEDCHAL-MALKAGIRI-500072,(TELANGANA)

Address for service in India/Attorney address:
GAUTAM SATYAVIR SINGH & CO.
420, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007(UP) Email Id:-gsse72ipr@gmail.com, Cont. No. 09868124210 , 09560546922

Proposed to be Used

CHENNAI

SOCIAL AND COMMUNITY SERVICES, CHARITABLE SERVICES FOR UPLIFTING OR EMPOWERMENT OF WEBAKER SECTIONS OF SOCIETY, NGO SERVICES, PERSONAL AND SOCIAL SERVICES RENDERED TO MEET THE NEEDS OF INDIVIDUALS, SOCIAL WELFARE ACTIVITIES, SANITATION AND SAFETY AWARENESS AND UNDERTAKING ACTIVITIES FOR THE UPLIFTMENT OF POOR AND SOCIALLY BACKWARD SECTORS, ACTIVITIES UNDER NGO PROGRAMME, REHABILITATION, ADVANCEMENT PROGRAMMES FOR BOYS, GIRLS AND WOMEN, HEALTH MAINTENANCE CAMP, MEDICAL CAMP, SOCIAL SERVICES FOR BLINDS, EDUCATION FOR WOMEN AND CHILDREN, FREE SCHOOLING TO BLIND BOYS & GIRLS SOCIAL WELFARE ACTIVITIES, CHARITABLE ACTIVITIES, NGO SERVICES, PERSONAL & SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS AND SOCIETY AT LARGE AND GENERAL PUBLIC, ALL KINDS OF SOCIAL WELFARE ACTIVITIES, CHARITABLE ACTIVITIES & NGO SERVICES
4530346  13/06/2020
QASID FOUNDATION
N-54, S/F FLAT NO-5, LAXMI NAGAR, DELHI-110092
TRUST
Address for service in India/Attorney address:
ABHISHEK KAUSHIK
41, 2ND FLOOR, POCKET -11, RAJEEV ENCLAVE, SECTOR-5, ROHINI, NEW DELHI-110085.

Proposed to be Used
DELHI

personal and social services rendered by others to meet the needs of individuals.
ALLIANCE LAW GROUP

4531407  15/06/2020

MR. YASH MISHRA
A-2, Neeti Bagh, New Delhi-110049
Single Firm

Address for service in India/Attorney address:
KRITIKA SETH
B-1, 202 Chitrakoot Dham Sec-19 Dwarka, Delhi 110075
Used Since :19/03/2012

To be associated with:
2902214

DELHI
Legal Services
4531584  15/06/2020
DESHPANDE FOUNDATION
DSCE BUILDING, BVB ENGINEERING COLLEGE CAMPUS, VIDYANAGAR, HUBLI - 580020
A TRUST DULY REGISTERED UNDER THE INDIAN TRUSTS ACT 1883.
Address for service in India/Attorney address:
ANIL KUMAR.H.
ALEXION, 2ND CROSS, 2ND MAIN, HANUMANTHA PURA, TUMKUR - 572103, KARNATAKA

Proposed to be Used
CHENNAI
SOCIAL SERVICES.
Trade Marks Journal No: 1958, 27/07/2020

4532727  16/06/2020

SHASHIKANT SHARMA
136, PL Sharma Road, Meerut, Uttar Pradesh-250001
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
DELHI

Social Services Rendered by Others to Meet the Needs of Individuals, Awareness Among Public Regarding Health and Healthy lifestyle, and All Other Social Services Related to Health Of People
SIDDHAGURU
4532896  16/06/2020
SHIVA SHAKTI SHIRDI SAI ANUGRAHA MAHAPEETAM
Nagireddy Pally, Bhuvanagiri Chityal Route, Bhuvanagiri Mandal
Trust
Address for service in India/Attorney address:
JANARDHANA REDDY
303, Sai Brundavan Apts, Model House Lane, Panjagutta, Hyderabad, TS
Proposed to be Used
CHENNAI
Personal and social Services rendered by others to meet the needs of individuals Includes Religious And Spiritual Services; Providing Gatherings And Retreats To Develop And Enhance The Spiritual Lives Of Individuals; Religious Counseling; Conducting Religious Prayer Services; Serving The Needs Of Poor; Providing Information In The Fields Of Religion, Spirituality, Self-Help And Personal Empowerment Subject Matters
GoGaga
4532905   16/06/2020
GO GAGA MATCHMAKING PRIVATE LIMITED
148, 13th main, first cross, first stage, BTM layout, Aicoboo Nagar Bangalore 560068

Address for service in India/Attorney address:
HIMANSHU SHARMA
S & H Partners of the address Flat No.1, Hutchins park Apartment, No.64, Hutchins Road, 2nd cross, Bangalore – 560084

Proposed to be Used
CHENNAI
Matrimonial Services, Internet based dating, matchmaking and personal introduction services, Dating services provided through social networking, Dating services, Matchmaking services, Internet based matchmaking services included in class 45
SCERVINO STREET

1587863  07/08/2007
CARLOTTA S.R.L.
VIA DI TIZZANO 169, 50012 GRASSINA, BAGNO A RIPOLI (FI), ITALY.
MANUFACTURER, MERCHANT, EXPORTER
AN ITALIAN COMPANY.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA

Cl.18; LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS; ANIMAL SKINS, HIDES;
TRUNKS AND TRAVELLING BAGS, UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND
SADDLERY.

Cl.25; CLOTHING; FOOTWEAR; HEADGEAR.
Trade Marks Journal No: 1958, 27/07/2020 Class 99

ALERE
1870706 07/10/2009
ALERE SWITZERLAND GMBH
trading as: ALERE SWITZERLAND GMBH
BAHNHOFSTRASSE 28, CH-6300 ZUG, SWITZERLAND.
MANUFACTURERS, MERCHANTS AND DISTRIBUTORS.
A SWISS LIMITED LIABILITY COMPANY.
Address for service in India/Agents address:
ZEUSIP
C-4, JANGPURA EXTENSION, NEW DELHI-110014.

Proposed to be Used

DELHI

Cl.1; CHEMICALS AND REAGENTS FOR USE IN SCIENTIFIC AND MEDICAL RESEARCH; CHEMICAL TEST PAPER; PROTEIN ARRAYS AND NUCLEOTIDE ARRAYS FOR SCIENTIFIC AND MEDICAL RESEARCH; DIAGNOSTIC PREPARATIONS FOR CLINICAL OR MEDICAL LABORATORY USE; DIAGNOSTIC PREPARATIONS FOR SCIENTIFIC OR RESEARCH USE; ANTIBODIES FOR USE IN SCIENTIFIC AND MEDICAL RESEARCH; FLUORESCENT COMPOUNDS FOR USE IN PROTEIN LABELING; GOLD SOLS FOR USE IN PROTEIN LABELING; ASSAYS FOR RESEARCH PURPOSES; BUFFER SOLUTIONS; CONTROL SOLUTIONS; CONTROL REAGENTS FOR USE WITH SCIENTIFIC APPARATUS AND INSTRUMENTS

Cl.10; MEDICAL DIAGNOSTIC APPARATUS; MEDICAL APPARATUS FOR DETECTING DRUGS OF ABUSE; MEDICAL APPARATUS FOR DETECTING AND MEASURING THE LEVEL OF SUBSTANCES IN BODILY FLUIDS; DRUG DELIVERY SYSTEMS; MEDICAL APPARATUS FOR INTRODUCING PHARMACEUTICAL PREPARATIONS INTO THE HUMAN BODY AND MEASURING DOSAGES; MEDICAL APPARATUS AND INSTRUMENTS FOR PREGNANCY TESTING, FERTILITY MONITORING, DIAGNOSING AND MONITORING CARDIOVASCULAR DISEASE AND DETECTING INFECTIOUS DISEASES; MEDICAL APPARATUS USED TO MONITOR AND REPORT DATA SUCH AS WEIGHT, BLOOD PRESSURE, BLOOD GLUCOSE LEVELS, BLOOD CHEMISTRY DATA, HEART RATE, EKG, COAGULATION TIME, PEAK FLOW AND RESPIRATORY FUNCTION IN PATIENTS WITH DISEASES SUCH AS ASTHMA, DIABETES, OBESITY, HYPERTENSION, RENAL DISEASE AND CHRONIC OBSTRUCTIVE PULMONARY DISEASE; LANCES, LANCETS, LANCING DEVICES, SYRINGES, HYPODERMIC NEEDLES

Cl.35; HEALTHCARE BUSINESS MANAGEMENT; CONSULTING IN THE FIELD OF HEALTHCARE BUSINESS MANAGEMENT
FERROMIL
1998236  23/07/2010
REM CHEMICALS INC.
325 WEST QUEEN STREET SOUTHINGTON CT 06489
MANUFACTURERS & MARCHANTS
Address for service in India/Agents address:
REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.

Proposed to be Used

DELHI

Cl.1; SUBSTANCES FOR INDUSTRIAL USE IN METAL FINISHING AND METAL TREATMENT, NAMELY CHEMICAL CLEANERS SUCH AS CORROSIVE ACIDS AND ALKALIES AND DETERGENT BLENDS IN SOLID OR LIQUIED FORM, ETCHANTS, BRIGHT DIPS, DESCALERS AND RUST REMOVERS SUCH AS ACIDS IN LIQUIED OR SOLID FORM, RUST INHIBITORS, CONVERSION COATINGS AND BURNISHING COMPOUNDS.

Cl.3; ABRASIVE FOR INDUSTRIAL USE IN METAL FINISHING AND TREATMENT, IN LOOSE FORM AND BOUND IN THE FORM OF SHAPED MEDIA.
PROTEGE

2002216    02/08/2010
WAL-MART STORES, INC.
702 S.W. 8th Street, Bentonville, AR 72716, U.S.A.

MERCHANTS AND SERVICE PROVIDER
A DELAWARE CORPORATION, UNITED STATES OF AMERICA

Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
Cl.16; passport holders and paper identification tags.
Cl.18; LEATHER AND Imitations OF LEATHER, AND GOODS made OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; ANIMAL SKINS, HIDES; TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS JAND SADDLERY.
ALERE

2085829 07/10/2009

ALERE SWITZERLAND GMH
BAHNHOFFSTRASSE 28, CH-6300 ZUG, SWITZERLAND.
MANUFACTURERS, MERCHANTS AND DISTRIBUTORS.
A SWISS LIMITED LIABILITY COMPANY.

Address for service in India/Agents address:
ZEUSIP
C-4, JANGPURA EXTENSION, NEW DELHI- 110014.

Proposed to be Used

DELHI

Cl.5; CHEMICAL REAGENTS FOR MEDICAL OR VETERINARY PURPOSES; MEDICAL DIAGNOSTIC REAGENTS; VETERINARY DIAGNOSTIC REAGENTS; REAGENTS FOR MEDICAL USE; CHEMICAL AND BIOLOGICAL ANTIGENS FOR MEDICAL DIAGNOSTIC USE; CLINICAL MEDICAL REAGENTS; PHARMACEUTICAL PREPARATIONS; VETERINARY PREPARATIONS; MONOCLONAL ANTIBODIES FOR MEDICAL USE; DIAGNOSTIC TEST KITS CONSISTING PRIMARILY OF MEDICAL DIAGNOSTIC CHEMICALS AND REAGENTS; PREGNANCY AND FERTILITY TEST KITS FOR HOME AND MEDICAL USE; DIAGNOSTIC TEST KITS FOR HOME AND MEDICAL USE FOR DETECTING CANCER; MEDICAL DIAGNOSTIC TEST KITS FOR BACTERIAL VAGINOSIS; DIAGNOSTIC PREPARATIONS AND REAGENTS FOR HOME USE; MEDICAL DIAGNOSTIC TEST STRIPS FOR HOME AND MEDICAL USE; MEDICAL DIAGNOSTIC REAGENTS AND ASSAYS FOR TESTING BODILY FLUIDS; DRUG AND ALCOHOL TESTING KITS FOR HOME AND MEDICAL USE COMPRISED PRIMARILY OF MEDICAL DIAGNOSTIC REAGENTS AND ASSAYS FOR TESTING BODILY FLUIDS

Cl.9; FLUOROMETERS; ELECTRONIC READERS FOR USE WITH MEDICAL DIAGNOSTIC TESTS; LABORATORY APPARATUS AND INSTRUMENTS FOR TESTING FOR ANALYTES; LABORATORY EQUIPMENT, NAMELY, TUBES, TUBE CAPS, PIPETTES, HAND-OPERATED LABORATORY PRESSES, LABORATORY RACKS FOR SAMPLE STORAGE VESSELS; ASSAY DIAGNOSTIC SLIDES; BLOOD TESTING APPARATUS; NON-MEDICAL DRUG DETECTION DEVICES, NAMELY DEVICES BUILT INTO A SPECIMEN CUP TO DETECT THE PRESENCE OF DRUGS OF ABUSE; COMPUTER HARDWARE; COMPUTER SOFTWARE FOR DISPLAYING DATA DOWNLOADED FROM MEDICAL TESTING DEVICES; COMPUTER SOFTWARE FOR MANAGING MEDICAL DIAGNOSTIC TEST INFORMATION; COMPUTER SOFTWARE IN THE HEALTHCARE FIELD FOR MANAGING DATA RELATING TO THE ADMISSION, TREATMENT, DISCHARGE AND INVOICING OF PATIENTS; COMPUTER SOFTWARE FOR PROVIDING ACCESS TO MEDICAL CASE RECORDS VIA COMPUTER NETWORKS; COMPUTER SOFTWARE FOR TRANSMITTING ELECTRONIC MESSAGES AND DATA OVER COMPUTER NETWORKS AND BETWEEN DIFFERENT COMPUTER SYSTEMS; COMPUTER SOFTWARE FOR SCHEDULING MEDICAL APPOINTMENTS AND APPOINTMENTS FOR USE OF MEDICAL EQUIPMENT; COMPUTER SOFTWARE FOR GENERATING MEDICAL STAFF DUTY ROSTERS; COMPUTER SOFTWARE FOR MANAGING DATA RELATING TO MEDICAL RESEARCH, LABORATORY TEST RESULTS AND MEDICAL CONSULTATIONS; COMPUTER SOFTWARE FOR GENERATING PRESCRIPTIONS AND MANAGING PRESCRIPTION RECORDS; COMPUTER SOFTWARE FOR CREATING AND ORGANIZING MEDICAL IMAGE ARCHIVES; COMPUTER SOFTWARE FOR MANAGING DATA RELATING TO CLINICAL INCIDENTS AND SUGGESTIONS FOR IMPROVEMENT; COMPUTER SOFTWARE FOR THE EXTRACTION AND ANALYSIS OF STATISTICAL INFORMATION

Cl.42; MEDICAL AND SCIENTIFIC RESEARCH; PHARMACEUTICAL RESEARCH AND DEVELOPMENT; DEVELOPMENT OF ANTIBODIES FOR OTHERS; DEVELOPMENT OF ASSAYS FOR DIAGNOSTIC PURPOSES; MEDICAL LABORATORIES; Conducting clinical trials; IT CONSULTING SERVICES; CONSULTING SERVICES IN THE FIELD OF MEDICAL AND HEALTH CARE TECHNOLOGY; BLOOD TESTING SERVICES; DATA MINING

Cl.44; HEALTHCARE SERVICES; MEDICAL SERVICES; VETERINARY SERVICES; MEDICAL DIAGNOSTIC TESTING AND REPORTING SERVICES; PROVIDING MEDICAL INFORMATION, CONSULTATION AND ADVISORY SERVICES; CONSULTING SERVICES IN THE FIELD OF HEALTH; PHARMACEUTICAL CONSULTING SERVICES; CONSULTING REGARDING MEDICAL DIAGNOSTIC APPARATUS AND INSTRUMENTS; CONSULTING REGARDING DIAGNOSTIC PREPARATIONS; SURGICAL DIAGNOSTIC SERVICES; BLOOD BANK SERVICES; HYgienic and beauty care; animal grooming; providing health information; providing a website featuring medical information; providing a website featuring health, nutritional and dietary information; providing a website featuring information related to health test results and health risk assessments; providing health care information via the internet; online health and medical services, namely, providing an interactive database for exchanging information between a medical device user and healthcare providers, delivered via a global computer network; providing health screening services, health risk appraisals, personal health profiles, and health assessments for consumers, healthcare professionals, healthcare institutions, pharmacies and pharmaceutical manufacturers
PLUM BABY

2278985 07/02/2012

PLUM, PBC.
1485 PARK AVENUE, SUITE 200, EMERYVILLE, CALIFORNIA 94608, USA

MANUFACTURERS, MERCHANTS AND DISTRIBUTORS
A DELAWARE (USA) PUBLIC BENEFIT CORPORATION

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

KOLKATA

Cl.5; FOODS FOR CHILDREN AND BABIES IN SOLID, PULP AND IN LIQUID FORM

Cl.29; DESSERTS CONSISTING PRINCIPALLY OF FRUITS; MILK, CREAM, POWDERED MILK, MILK PRODUCTS, PREPARED COOKED MEALS CONSISTING PRINCIPALLY OF MEAT, POULTRY AND GAME FISH, FRUITS, VEGETABLES, EGGS, LEGUMINOUS PLANTS, VEGETABLES; FROMAGE FRAIS (CREAM CHEESE); YOGHURTS; JAMS AND CONSERVES; MEAT, FISH, POULTRY AND GAME, EGGS; CORN SNACKS (OTHER THAN CONFECTIONARY); FOODSTUFFS PREPARED IN THE FORM OF SNACKS; POTATO SNACKS; PREPARED SNACKS FOR HUMAN CONSUMPTION MADE FROM COOKED FRUIT; PREPARED SNACKS FOR HUMAN CONSUMPTION MADE FROM COOKED VEGETABLES; PREPARED SNACKS FOR HUMAN CONSUMPTION MADE FROM DRIED FRUIT; PREPARED SNACKS FOR HUMAN CONSUMPTION MADE FROM DRIED VEGETABLES; PREPARED SNACKS FOR HUMAN CONSUMPTION MADE FROM FRESH FRUIT; PREPARED SNACKS FOR HUMAN CONSUMPTION MADE FROM FRESH VEGETABLES; PREPARED SNACKS FOR HUMAN CONSUMPTION MADE FROM NUTS.

Cl.30; DRINKS FOR BABIES AND TODDLERS; TEA, TEA-DRINKS, COCOA, SUGAR, RICE, TAPIoca, FLOUR; CRISPBREAD SNACKS; EXTRUDED SNACKS CONTAINING MAIZE; FLOUR BASED SAVOURY SNACKS; FOODSTUFFS PREPARED IN THE FORM OF SNACKS; FRUIT CAKE SNACKS; PREPARED SNACKS FOR HUMAN CONSUMPTION; SNACKS MANUFACTURED FROM MUESLI PREPARATIONS MADE FROM CEREALS, CEREAL FLAKES, OAT FLAKES, EDIBLE PASTES; BREAD, BISCUITS, CAKES, PASTRY CONFECTIONARY, CHOCOLATE PRODUCTS, SWEETS CONSISTING PRINCIPALLY OF CEREALS, PREPARED AND PARTIALLY PREPARED FOOD CONSISTING OF BRAN PRODUCTS, PREPARED AND PARTIALLY PREPARED BAKERY PRODUCTS AND PASTRIES; MUESLI COMPRISING FRUIT AND NUTS
HIGHTABLE

2402566   28/09/2012
GERSON LEHRMAN GROUP, INC.,
850 THIRD AVENUE 9TH FLOOR NEW YORK NEW YORK 10022 USA
SERVICE PROVIDERS
A DELAWARE CORPORATION
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 03/04/2012
To be associated with:
2360468

DELHI

Cl.9: COMPUTER SOFTWARE IN THE FIELDS OF BUSINESS AND PROFESSIONAL NETWORKING, BUSINESS DEVELOPMENT, MARKETING AND ACCESS TO AND MANAGEMENT OF BUSINESS NETWORKS AND PRESENTATIONS; DOWNLOADABLE SOFTWARE VIA THE INTERNET AND WIRELESS DEVICES; DOWNLOADABLE SOFTWARE IN THE FIELD OF SOCIAL NETWORKING; COMPUTER SOFTWARE FOR TRACKING ONLINE REFERENCES TO BUSINESSES, ORGANIZATIONS AND BUSINESS TOPICS.

Cl.16: PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS; PRINTED MATTER, INSTRUCTIONAL AND TEACHING MATERIAL.

Cl.35: ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.

Cl.41: PROVIDING COMPUTER, ELECTRONIC AND ONLINE DATABASES FOR EDUCATION; PROVIDING OF TRAINING; PROVIDING COMPUTER, ELECTRONIC AND ONLINE DATABASES IN THE FIELD COMMUNITY INTEREST GROUPS: PHOTO SHARING AND VIDEO SHARING SERVICES; ELECTRONIC JOURNALS AND WEB LOGS: FEATURING USER GENERATED OR SPECIFIED CONTENT

Cl.42: HOSTING AN ONLINE WEBSITE COMMUNITY FOR REGISTERED USERS TO SHARE INFORMATION, PHOTOS, AUDIO AND VIDEO CONTENT AND ENGAGE IN COMMUNICATION AND COLLABORATION BETWEEN AND AMONG THEMSELVES, TO FORM GROUPS AND TO ENGAGE IN NETWORKING.
Priority claimed from 04/09/2012; Application No.: 2012-071619; Japan
2409509 10/10/2012
TDK KABUSHIKI KAISHA (TDK CORPORATION)
2-5-1 Nihonbashi, Chuo-ku, Tokyo, Japan
MANUFACTURERS
A JAPANESE CORPORATION
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

**Proposed to be Used**

**DELHI**

**Cl.9:** COMPUTER SOFTWARE FOR PROCESSING VITAL DATA; WIRELESS VITAL DATA MONITORING SENSORS; IC CHIPS FOR WIRELESS VITAL DATA MONITORING SENSORS; PORTABLE VITAL DATA MONITORING DEVICES WITH SENSORS TO MONITOR THE VITAL SIGNS, BODY TEMPERATURES OR PHYSICAL MOVEMENTS OF PERSONS WEARING OR CARRYING THE DEVICES AND TRANSMIT THESE DATA TO SMART-PHONES OR TABLET COMPUTERS (EXCLUDING THOSE FOR MEDICAL USE); IC CHIPS FOR THE AFORESAID DEVICES; COMPUTER SOFTWARE FOR THE AFORESAID DEVICES.

**Cl.10:** PORTABLE VITAL DATA MONITORING DEVICES FOR MEDICAL USE WITH SENSORS TO MONITOR THE VITAL SIGNS, BODY TEMPERATURES OR PHYSICAL MOVEMENTS OF PERSONS WEARING OR CARRYING THE DEVICES AND TRANSMIT THESE DATA TO SMART-PHONES OR TABLET COMPUTERS.
Priority claimed from 10/10/2012; Application No. : 85750549 ;United States of America
2510492  09/04/2013
BUDGET RENT A CAR SYSTEM, INC.
6 SYLVAN WAY, PARSIPPANY, NEW JERSEY 07054, U.S.A.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, UNITED STATES OF AMERICA
Address for service in India/Agents address:
KING STUBB & KASIVA
E-66, 2ND FLOOR, KALKAJI, NEW DELHI-19

Proposed to be Used
To be associated with:
1450425

KOLKATA

Cl.9; Electrical and scientific apparatus; computer software for use in vehicle rental offices used to track reservations and vehicles, and maintaining data concerning vehicles, customers, and rentals; computer software related to vehicle rentals, recorded; downloadable software in the nature of a mobile application for vehicle rental or leasing services; global positioning system (GPS); interactive computer kiosks comprising computers, computer hardware, computer peripherals, and computer operating software, for use in vehicle rentals or leasing services; navigation apparatus for vehicles; satellite radios; telecommunications and data networking hardware, namely, devices for transporting and aggregating voice, data, and video communications across multiple network infrastructures and communications protocols

Cl.12; Vehicles; automobiles; motor buses; buses and structural parts therefor; license plate frames; motor vehicles, namely, automobiles, trucks, vans, sport utility vehicles and structural parts therefor; trailers

Cl.16; Paper goods and printed matter; booklets in the field of travel, vehicle rental, transportation; calendars; magazines featuring featuring travel; pens; tourist brochure; travel books; maps; printed forms; printed matter, namely, paper signs, books, manuals, curriculum, newsletters, informational cards and brochures in the field of travel, vehicle rental, and transportation

Cl.35; Advertising and business services; business administration in the field of transport and delivery; customer loyalty services and customer club services, for commercial, promotional and/or advertising purposes; offering business management assistance in the establishment and/or operation of vehicle rental and leasing facilities; on-line retail store services featuring motor vehicles; providing incentive award programs for customers through issuance and processing of loyalty points for on-line purchase of company's goods and services; providing incentive award programs for customers through the issuance and processing of loyalty coupons for frequent use of participating businesses; providing public sector contract vehicle management; providing transportation documentation for others; transportation management services, namely, planning and coordinating transportation of people for others

Cl.36; Financial services; providing vouchers for payment of transportation expenses
Cl.37; Repair services; emergency roadside assistance services, namely, responding to calls for roadside assistance, flat tire changing, emergency fuel supplying, and battery jump starting

Cl.39; Transportation and storage services; arranging travel tours; bus transport; car rental; car transport; chauffeur services; coordinating travel arrangements for individuals and for groups; emergency roadside assistance services, namely, towing, winch-out and key delivery services; leasing of automobiles; leasing of cars; leasing of trucks; leasing of vehicles; making reservations and bookings for transportation; online transportation reservation services; passenger transport; providing an on-line searchable computer database featuring information on travel; Provision of travel information; rental car reservation; rental of moving vans; rental of GPS equipment for navigational purposes; rental of trucks; rental of vehicles; transport of travellers; transportation consulting; transportation information; travel agency services, namely, making reservations and bookings for transportation; transportation reservation services; travel clubs; travel route planning; vehicle driving services

Cl.41; Education and entertainment; membership club services

Cl.42; Computer and scientific services; providing a web site featuring technology that enables users to book travel
BUDGET

Priority claimed from 06/02/2013; Application No. : 85842894 ;United States of America

2510495  09/04/2013

BUDGET RENT A CAR SYSTEM, INC.
6 SYLVAN WAY, PARSIPPANY, NEW JERSEY 07054, U.S.A.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, UNITED STATES OF AMERICA

Address for service in India/Attorney address:
KING STUBB AND KASIVA
UNIT NO. 14 & 15, GROUND FLOOR, DLF TOWER A, JASOLA, NEW DELHI-110025.

Proposed to be Used

To be associated with:
1450425, 2510492, 2510493, 2510494

KOLKATA

CI.9; Electrical and scientific apparatus; computer software for use in vehicle rental offices used to track reservations and vehicles, and maintaining data concerning vehicles, customers, and rentals; computer software related to vehicle rentals, recorded; downloadable software in the nature of a mobile application for vehicle rental or leasing services; global positioning system (GPS); interactive computer kiosks comprising computers, computer hardware, computer peripherals, and computer operating software, for use in vehicle rentals or leasing services; navigation apparatus for vehicles

CI.12; Vehicles; automobiles; motor vehicles, namely, automobiles, trucks, vans, sport utility vehicles

CI.16; Paper goods and printed matter; booklets in the field of travel, vehicle rental, transportation; calendars; magazines featuring travel; pens; maps; newsletters

CI.35; Advertising and business services; customer loyalty services and customer club services, for commercial, promotional and/or advertising purposes; offering business management assistance in the establishment and/or operation of vehicle rental and leasing facilities; on-line retail store services featuring motor vehicles; providing incentive award programs for customers through issuance and processing of loyalty points for on-line purchase of company’s goods and services; providing incentive award programs for customers through the issuance and processing of loyalty coupons for frequent use of participating businesses; providing transportation documentation for others; retail store services featuring motor vehicles

CI.36; Financial services; providing vouchers for payment of transportation expenses; Insurance services, namely, underwriting motor vehicle insurance

CI.37; Repair services; emergency roadside assistance services, namely, responding to calls for roadside assistance, flat tire changing, emergency fuel supplying, and battery jump starting

CI.39; Transportation and storage services; arranging travel tours; bus transport; car rental; car transport; coordinating travel arrangements for individuals and for groups; emergency roadside assistance services, namely, towing, winch-out and key delivery services; leasing of automobiles; leasing of cars; leasing of trucks; leasing of vehicles; making reservations and bookings for transportation; online transportation reservation services; Provision of travel information; rental car reservation; rental of moving vans; rental of GPS equipment for navigational purposes; rental of trucks; rental of vehicles; transport of travellers; transportation consulting; transportation information; travel agency services, namely, making reservations and bookings for transportation; transportation reservation services; travel route planning
TCx

Priority claimed from 15/01/2013; Application No. : 85/823,242 ;United States of America

TOSHIBA GLOBAL COMMERCE SOLUTIONS, INC.,
3039 CROWHALLIS ROAD BUILDING 307 RESEARCH TRIANGLE PARK NC 27709 USA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, USA

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.9; ELECTRONIC EQUIPMENT FOR POINT-OF SALES (POS) SYSTEMS, NAMELY, POINT-OF-SALE TERMINALS, BAR CODE READERS, OPTICAL READERS, ADVERTISEMENT DISPLAY MONITORS, KEYBOARDS, AUTOMATIC CASH DRAWERS, PRINTERS, SCANNERS, RADIO TRANSMITTERS, RADIO RECEIVERS, COMPUTER HARDWARE, AND COMPUTER OPERATING SOFTWARE

Cl.37; INSTALLATION, MAINTENANCE AND REPAIR OF ELECTRONIC EQUIPMENT FOR POINT-OF SALES (POS) SYSTEMS, NAMELY, INSTALLATION, MAINTENANCE AND REPAIR OF POINT-OF-SALE TERMINALS, BAR CODE READERS, OPTICAL READERS, ADVERTISEMENT DISPLAY MONITORS, KEYBOARDS, AUTOMATIC CASH DRAWERS, PRINTERS, SCANNERS, RADIO TRANSMITTERS, RADIO RECEIVERS, AND COMPUTER HARDWARE; INSTALLATION OF COMPUTER HARDWARE

Cl.42; INSTALLATION, MAINTENANCE AND REPAIR OF ELECTRONIC EQUIPMENT FOR POINT-OF SALES (POS) SYSTEMS, NAMELY, INSTALLATION, MAINTENANCE AND REPAIR OF COMPUTER OPERATING SOFTWARE; COMPUTER CONSULTATION SERVICES; CONSULTING SERVICES IN THE FIELD OF DESIGN, SELECTION, IMPLEMENTATION AND USE OF COMPUTER HARDWARE AND SOFTWARE SYSTEMS AND RETAIL POS EQUIPMENT FOR OTHERS; INSTALLATION OF COMPUTER SOFTWARE
TCxWAVE
Priority claimed from 15/01/2013; Application No. : 85/823,241 ;United States of America
2550980    19/06/2013
TOSHIBA GLOBAL COMMERCE SOLUTIONS, INC.,
3039 CORNWALLIS ROAD BUILDING 307 RESEARCH TRIANGLE PARK NC 27709 USA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Cl.9; ELECTRONIC EQUIPMENT FOR POINT-OF-SALES (POS) SYSTEMS, NAMELY, POINT-OF-SALE TERMINALS, BAR CODE READERS, OPTICAL READERS, ADVERTISEMENT DISPLAY MONITORS, KEYBOARDS, AUTOMATIC CASH DRAWERS, PRINTERS, SCANNERS, RADIO TRANSMITTERS, RADIO RECEIVERS, COMPUTER HARDWARE, AND COMPUTER OPERATING SOFTWARE
Cl.37; INSTALLATION, MAINTENANCE AND REPAIR OF ELECTRONIC EQUIPMENT FOR POINT-OF-SALES (POS) SYSTEMS, NAMELY, INSTALLATION, MAINTENANCE AND REPAIR OF POINT-OF-SALE TERMINALS, BAR CODE READERS, OPTICAL READERS, ADVERTISEMENT DISPLAY MONITORS, KEYBOARDS, AUTOMATIC CASH DRAWERS, PRINTERS, SCANNERS, RADIO TRANSMITTERS, RADIO RECEIVERS, AND COMPUTER HARDWARE; INSTALLATION OF COMPUTER HARDWARE
Cl.42; INSTALLATION, MAINTENANCE AND REPAIR OF ELECTRONIC EQUIPMENT FOR POINT-OF-SALES (POS) SYSTEMS, NAMELY, INSTALLATION, MAINTENANCE AND REPAIR OF COMPUTER OPERATING SOFTWARE; COMPUTER CONSULTATION SERVICES; CONSULTING SERVICES IN THE FIELD OF DESIGN, SELECTION, IMPLEMENTATION AND USE OF COMPUTER HARDWARE AND SOFTWARE SYSTEMS AND RETAIL POS EQUIPMENT FOR OTHERS; INSTALLATION OF COMPUTER SOFTWARE
BELIEF CELLPHONE PVT. LTD.
Fancy Plaza, 3rd Floor, 2, Dent Mission Road, Khidderpore, Kolkata - 700023, State of West Bengal
Manufacturers, merchants, traders and service providers.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Used Since :14/02/2009
To be associated with:
2388142, 2421130

KOLKATA
Cl.9; Battery for mobile phone.
Cl.35; Retailing stores for battery for mobile phone.
2656991  09/01/2014
A.S.T. APPARECCHI DI SICUREZZA E TENUTA S.P.A
VIA MERENDI 10-20010 CORNAREDO (MI) ITALY
MANUFACTURING & MERCHANT

Address for service in India/Attorney address:
UNITED OVERSEA TRADE MARK COMPANY
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
DELHI
Cl.6; VALVES OF METAL (OTHER THAN PARTS OF MACHINES); SAFETY AND REGULATING VALVES OF METAL, NOT BEING PARTS OF MACHINES.
Cl.7; VALVES OF METAL BEING PARTS OF MACHINES; SAFETY AND REGULATING VALVES OF METAL, BEING PARTS OF MACHINES.
Cl.11; BALL VALVES; VALVES FOR THE CONTROL OF LIQUIDS IN RESERVOIRS; VALVES FOR REGULATING GAS AND WATER.
2785084  01/08/2014
VEDANT FASHIONS PRIVATE LIMITED
trading as ;VEDANT FASHIONS PRIVATE LIMITED
PARIDHAN GARMENT PARK,19, CANAL SOUTH ROAD SDF-1, 4TH FLOOR,A 501-502,KOLKATA-700015 WEST BENGAL
MANUFACTURING AND MARKETING OF GOODS
A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :01/07/1999
KOLKATA
Cl.23; Yarns and threads made of various raw materials such as coir, cotton, hemp, jute, linen, rayon, rubber, silk, woolen and similar products for textile use
Cl.24; All types of Textile goods made of different fabrics including cotton, jute, silk and textile material, silk fabrics, jute fabric, hemp cloth, furniture coverings of textile, blanket, fiberglass fabrics, curtains of textile, textile sheet, woolen cloth, tablemats, bath linen, bed covers, mattress covers, cotton fabrics, fabric of imitation animal skins
Cl.26; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers for various textile goods and clotting including readymade garments and all kinds of apparels, dress material, stitching material and other similar products
2785086 01/08/2014
VEDANT FASHIONS PRIVATE LIMITED
trading as VEDANT FASHIONS PRIVATE LIMITED
PARIDHAN GARMENT PARK, 19, CANAL SOUTH ROAD SDF-1, 4TH FLOOR, A 501-502, KOLKATA-700015 WEST BENGAL
MANUFACTURING AND MARKETING
A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since: 01/07/1999
KOLKATA
Cl.23; Yarns and threads made of various raw materials such as coir, cotton, hemp, jute, linen, rayon, rubber, silk, woolen and similar products for textile use
Cl.24; All types of Textile goods made of different fabrics including cotton, jute, silk and textile material, silk fabrics, jute fabric, hemp cloth, furniture coverings of textile, blanket, fiberglass fabrics, curtains of textile, textile sheet, woolen cloth, tablemats, bath linen, bed covers, mattress covers, cotton fabrics, fabric of imitation animal skins
Cl.26; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers for various textile goods and clotting including readymade garments and all kinds of apparels, dress material, stitching material and other similar products
SNOWWHITE INFRASTRUCTURE PVT. LTD.
INFINITY TOWER II,16TH FLOOR, PLOT A3, BLOCK GP, SECTOR V, SALT LAKE, KOLKATA 700091, INDIA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Used Since : 01/06/2014
KOLKATA
Cl.44: MEDICAL AND HEALTHCARE SERVICES; HEALTH SPA SERVICES FOR HEALTH AND WELLNESS OF THE BODY AND SPIRIT; AGRICULTURAL SERVICES RELATING TO ENVIRONMENTAL CONSERVATION
Cl.45: PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
ENSET

2855179  03/12/2014
PUBLIC INTEREST REGISTRY
1775 Wiehle Avenue, Reston, Virginia 20190, United States of America.
SERVICE PROVIDERS
A NON-PROFIT CORPORATION
Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
KOLKATA

Cl.38; ELECTRONIC MAIL SERVICES

Cl.42; WEBSITE HOSTING, WEBSITE BUILDING, COMPUTER SECURITY SERVICES IN THE NATURE OF PROVIDING SSL (SECURE SOCKET LAYER) CERTIFICATES

Cl.45; SALE AND REGISTRATION OF DOMAIN NAMES DIRECTLY TO THE PUBLIC AND/OR THROUGH RESELLERS; COORDINATING THE REGISTRATION OF DOMAIN NAMES FOR IDENTIFICATION OF USERS AND INTERNET PROTOCOL ADDRESSES ON THE INTERNET, NAMELY, DOMAIN NAME REGISTRATION SERVICES; PROVIDING AN ONLINE COMPUTER DATABASE IN THE FIELD OF DOMAIN NAME REGISTRATION INFORMATION; DOMAIN NAME MONITORING SERVICES, NAMELY, DOMAIN NAME REGISTRATION SERVICES
2948589  23/04/2015
SAAHAJ MILK PRODUCER COMPANY LIMITED
Cross Roads Mall, 2nd Floor, Plot No. 5 & 6, Sec. 13, Awas, Vikas Colony Sikandra Yojna Sikandra Bodla Road, Agra 282007, Uttar
Pradesh, India
An Indian company incorporated under Ch.IXA of The Companies Act, 1956 read with applicable provisions of The Companies Act
2013.
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :11/12/2014
DELHI
Cl.29;Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit
sauces; eggs, milk and milk products; edible oils and fats; Milk and Milk products including all kinds of liquid milk, butter,
ghee, curd, yogurt, butter milk, flavoured milk.
Cl.30;Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread,
pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments);
spices; ice.
Cl.31;Agricultural, horticultural and forestry products and grains not included in other classes; live animals; seeds,
natural plants and flowers; malt; fresh fruits and vegetables, food stuffs for animals including cattle feed, mineral mixture.
Cl.35;Advertising, business management, business administration, office functions; departmental store, retail
outlet/stores, retail variety stores, retailing services; retailing services including for selling all kinds of milk and milk
products, snacks, spices, food items.
RESIDENCES AT THE HARD ROCK HOTEL

2960784    11/05/2015

HARD ROCK LIMITED
13-14 ESPLANADE, ST. HELIER JE1 1BD, JERSEY, CHANNEL ISLANDS
Real estate management and marketing services in connection with condominium and hotel properties

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI

Cl.35; Real estate marketing services in the field of condominiums and hotel condominiums.

Cl.36; DISSEMINATION OF ADVERTISING MATTER MARKETING REAL ESTATE CONDOMINIUMS AND HOTEL CONDOMINIUMS
Priority claimed from 23/07/2015; Application No. : 40-2015-0055159 ;Republic of Korea
3030647    12/08/2015
LG ELECTRONICS INC.
128,YEOUI-DAERO,YEONGDEUNGPO-GU,SEOUNG,150-721,REPUBLIC OF KOREA
MANUFACTURERS AND MERCHANTS
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
 Proposed to be Used
KOLKATA
Cl.9;SMART PHONES; DISPLAYS FOR SMART PHONE; MOBILE PHONES; WEARABLE SMART PHONES; WIRELESS HEADSETS; HEADSETS; WIRELESS HEADSETS FOR MOBILE PHONE; WIRELESS HEADSETS FOR SMART PHONE; DIGITAL SET TOP BOXES; LEATHER CASES FOR MOBILE PHONE; LEATHER CASES FOR SMART PHONE; FLIP COVERS FOR MOBILE PHONE; FLIP COVERS FOR SMART PHONE; APPLICATION SOFTWARE; SOFTWARE FOR MOBILE PHONE; SOFTWARE FOR TELEVISION; TABLET COMPUTERS; MONITORS FOR COMPUTER; COMMERCIAL MONITORS; WEARABLE COMPUTERS; COMPUTERS; PRINTERS FOR COMPUTER; LED DISPLAYS; LEATHER CASES FOR TABLET COMPUTER; FLIP COVERS FOR TABLET COMPUTER; PORTABLE COMPUTERS; RECHARGEABLE BATTERIES; BATTERY CHARGERS; 3D SPECTACLES; DIGITAL CAMERAS; NETWORK MONITORING CAMERAS NAMELY FOR SURVEILLANCE; TELEVISION RECEIVERS; DISPLAYS FOR TELEVISION RECEIVER; AUDIO COMPONENT SYSTEM COMPOSED OF SURROUND SOUND SPEAKERS, LOUDSPEAKERS, TUNERS, SOUND MIXERS, EQUALIZER, AUDIO RECORDERS AND RADIO RECEIVERS; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; EARPHONES; DVD PLAYERS; PORTABLE MEDIA PLAYERS.
Cl.14;WATCHES; PARTS AND FITTINGS FOR WATCHES; WRIST WATCHES; ELECTRONIC CLOCKS AND WATCHES; BRACELETS (JEWELRY); WATCHBANDS; CONTROL CLOCKS; WATCHES WITH THE FUNCTION OF WIRELESS COMMUNICATION; WATCHES THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMART PHONES, TABLET COMPUTERS AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHBANDS THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMART PHONES, TABLET COMPUTERS AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; BRACELETS THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMART PHONES, TABLET COMPUTERS AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHES INCORPORATING CAMERAS AND MP3 PLAYERS, AND THAT COMMUNICATE DATA TO SMART PHONES AND PDAS.
AMERICAN HERITAGE

3097311  12/11/2015

SCHREIBER FOODS, INC.
400 NORTH WASHINGTON STREET, GREEN BAY, WISCONSIN 54301, UNITED STATES OF AMERICA.

MANUFACTURERS AND MERCHANTS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF WISCONSIN, UNITED STATES OF AMERICA.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD AMERICAN SEPARATELY.

Cl.29; PROCESSED CHEESE, NATURAL CHEESE, CREAM CHEESE, CREAM CHEESE SPREAD
Cl.32; PROCESSED FRUIT JUICES
SIRON
3233078   12/04/2016
PMG HOLDING GMBH
SCHAFFLERSTR. 19C,87629 FUSSEN,GERMANY
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

CI.6; METAL POWDER; SINTERED METALS; SINTERED ANTIFRICTION METAL; SINTERED ANTIFRICTION METAL ALLOYS

CI.7; SINTERED COMPONENTS, PARTICULARLY SINTERED IRON AND STEEL COMPONENTS, FOR ENGINES FOR OTHER THAN LAND VEHICLES; SPROCKETS; PULLEYS; SINTERED COMPONENTS, PARTICULARLY SINTERED IRON AND STEEL COMPONENTS, FOR ELECTRIC MOTORS; STATORS; STATORS FOR ELECTRICAL MACHINES; STATORS BEING PARTS OF MACHINES; ROTORS FOR ELECTRICAL MACHINES; GEARS; PARTS FOR GEARS; CAMS; GEAR BOXES; CLUTCHES; TRANSMISSIONS AND SHAFTS OTHER THAN FOR LAND VEHICLES; PISTONS.

CI.12; SINTERED COMPONENTS FOR VEHICLES, PARTICULARLY SINTERED IRON AND STEEL COMPONENTS FOR VEHICLES; SYNCHRONIZER HUBS; SYNCHRONIZER RINGS; SYNCHRO PLATES AND STRUTS; SLIDING SLEEVES; CLUTCH SLEEVES; CLUTCH CONES; HELICAL GEARS; SHIFT ELEMENTS; PLANETARY CARRIERS; PLANETARY GEARS; PARKING GEARS AND PAWLS; CLUTCH PLATES; CLUTCH HUBS; TURBINE HUBS; RING GEARS; CAMS FOR VEHICLES; GEARS FOR VEHICLES; SCISSOR GEARS; GEAR CASES; PLANETARY CARRIERS FOR VEHICLES; HOUSINGS; SYNCHRONIZER HUBS FOR VEHICLES; YOKES; SPROCKETS; SPINDLES; PULLEYS FOR VEHICLES; BEARING CAPS; SPUR GEARS; HUB SEATS; CLUTCHES; TORQUE CONVERTERS; TORQUE COUPLERS; TRANSMISSIONS FOR LAND VEHICLES; SHAFTS; AXLES; SINTERED COMPONENTS FOR VEHICLE SHOCK ABSORBERS, PARTICULARLY SINTERED IRON AND STEEL COMPONENTS, FOR VEHICLE SHOCK ABSORBERS; PISTONS; BASE VALVES; ROD GUIDES; VALVE ACTUATORS FOR LAND VEHICLES; VALVES FOR OR BEING PART OF INTERNAL COMBUSTION MACHINES OF LAND VEHICLES; PARTS FOR INTERNAL COMBUSTION MACHINES FOR LAND VEHICLES; STATORS AND ROTORS FOR LAND VEHICLES; ELECTRICAL MOTORS AND PARTS OF ELECTRICAL MOTORS FOR LAND VEHICLES.
OMBRE

3239991 20/04/2016
RUMKI BISWAS
trading as ;OMBRE
B.K DEWAN, 1597, BLOCK C1 VASANTKUNJ, NEW DELHI-110070
Manufacturer and Merchants
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :12/04/2016

KOLKATA

Cl.14; PRECIOUS METALS AND THEIR ALLOYS; JEWELLERY, PRECIOUS STONES; HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS, GEMSTONES, PEARLS AND PRECIOUS METALS, AND IMITATIONS THEREOF, OTHER ARTICLES OF PRECIOUS METALS AND PRECIOUS STONES, AND IMITATIONS THEREOF

Cl.18; LEATHER AND IMITATIONS OF LEATHER; ANIMAL SKINS, HIDES; TRUNKS AND TRAVELLING BAGS; UMBRELLAS AND PARASOLS; WALKING STICKS; WHIPS, HARNESS AND SADDLER

Cl.20; FURNITURE, MIRRORS, PICTURE FRAMES; UNWORKED OR SEMI-WORKED BONE, HORN, IVORY, WHALEBONE OR MOTHER-OF-PEARL; SHELLS; MEERSCHAUM; YELLOW AMBER, FURNITURE AND FURNISHINGS, STATUES, FIGURINES, WORKS OF ART AND ORNAMENTS AND DECORATIONS, MADE OF MATERIALS SUCH AS WOOD, WAX, PLASTER OR PLASTIC, INCLUDED IN THE CLASS

Cl.25; CLOTHING, FOOTWEAR, HEADGEAR, BATHING SUITS, COATS, CLOTHING OF LEATHER, DRESSES, DRESSING GOWNS, GLOVES [CLOTHING], JACKETS [CLOTHING], KNITWEAR [CLOTHING], LEGGINGS [LEG WARMERS], LEGGINGS [TROUSERS], PETTICOATS, READY-MADE CLOTHING, FOOTBALL SHOES / FOOTBALL BOOTS, SANDALS, SHOES*, CAPS [HEADWEAR], HEADGEAR FOR WEAR, SKULL CAPS
Oerlikon

Priority claimed from 24/11/2015; Application No. : 14 830 079 ;Germany

3266255 23/05/2016

OERLIKON VERMOGENS-VERWALTUNGS GMBH
BONNER STRASSE 498 50968 KOLN GERMANY
MANUFACTURERS, MERCHANTS, TRDERS & SERVICE PROVIDER

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS, TOWER 1, 2ND FLOOR, BLOCK EP, PLOT NO.11 & 12, SALT LAKE, SECTOR V, KOLKATA 700 091, WEST BENGAL, INDIA

Proposed to be Used
To be associated with:
3243631

KOLKATA

Cl.1; Chemicals used in industry and science, being powders or dispersions for generative manufacture of parts, prototypes, models, moulds and tools, and other kinds of three-dimensional objects, in particular by means of laser sintering, laser melting, electron beam sintering and electron beam melting; Chemicals, namely coating materials and thin layers of organic and nonorganic materials for applying a coating to substrates, including metal, glass, ceramic, plastic; Coating materials, in particular pure metal coating powder, alloyed coating powder, coating powder mixtures, solid coating materials in the form of wires or panels, consisting of pure metal or metal alloys, Organometallic compounds.

Cl.6; Powders of metal, alloys of metal and dispersions for generative manufacture of parts, prototypes, models, moulds and tools and other kinds of three-dimensional objects, in particular by means of laser sintering, laser melting, electron beam sintering and electron beam melting; Coating materials of metal, alloys of metal and dispersions, and layers and layer sequences consisting thereof, in particular surface layers on workpieces, tools and parts of machines.

Cl.40; Coating of workpieces, prefabricated parts, material webs, tools and parts of machines of metal, ceramics, plastics, fibre-reinforced plastics, in particular applying layers of materials of metal, of ceramic materials, of plastic and composites of two or more of these materials; Manufacture and preparation of parts, prototypes, models, moulds and tools and other kinds of three-dimensional objects by means of a generative manufacturing process; Manufacture of powders for generative manufacturing of three-dimensional objects, in particular by means of laser sintering, laser melting, electron beam sintering and electron beam melting; Applying of functional protective layers to workpieces, prefabricated parts, material webs, tools and parts of machines, including pre- and post-treatment steps.
3439590  23/12/2016
GK PREMIUM TRADING PVT LTD
101, 1ST FLOOR, A-3, NEW GUPTA COLONY, DELHI-110009
MANUFACTURER, EXPORTER, TRADER AND SERVICE PROVIDER
Address for service in India/Attorney address:
ARJITA
1085/A, H B COLONY, SECTOR-29, FARIDABAD-121008
Used Since : 10/04/2016
DELHI
Cl.9;OPTICAL APPARATUS AND INSTRUMENTS - SUNGLASSES; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES - MOBILE ACCESSORIES AND MOBILE COVERS.
Cl.14;PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THEREWITH, NOT INCLUDED IN OTHER CLASSES; JEWELRY - LUXURY FASHION JEWELRY AND REAL AUTHENTIC JEWELRY
Cl.18;LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; TRAVELLING BAGS -LADIES HAND BAGS.
3473201    03/02/2017
SARDANA CREATIVE CONSULTANCY PVT. LTD.
9A, RACE COURSE, DEHRADUN -248001, UTTARAKHAND, INDIA.
SERVICES
AN INDIAN COMPANY INCORPORATED UNDER COMPANIES ACT, 2013
Address for service in India/Attorney address:
MAANAV KUMAR
H-32 (BASEMENT), JANGPURA EXTENSION, NEW DELHI 110014
Used Since :06/08/2015
DELHI
Cl.16; MAGAZINES; PUBLICATIONS; INSTRUCTIONAL AND EDUCATIONAL MATERIAL; WRITTEN AND PRINTED MATERIAL; ARTIST PROFILES.
Cl.41; ENTERTAINMENT THROUGH MUSIC AND CULTURAL ARTS; MUSICAL EDUCATION AND TRAINING THROUGH MUSIC EVENTS, ARTICLES, INFORMATION, REPORTING ON CULTURAL EVENTS; SPREADING AND PROMOTING GROWTH AND AWARENESS ABOUT MUSIC AND CULTURAL ARTS; PRODUCTION AND PUBLICATION OF VIDEOS FOR THE PURPOSE OF ENTERTAINMENT; PRODUCTION AND PUBLICATION OF VIDEOS ON MUSIC, VIDEOS FEATURING MUSICAL PERFORMANCES, MUSICAL ARTIST PROFILES CONCERTS, INTERVIEWS, PROFILES, PROMOTIONAL MATERIAL OF ARTISTS AND MUSICIANS; PARTICIPATION AND ORGANIZATION OF EVENTS, EDUCATIONAL SEMINARS, MUSIC FESTIVALS.
3580323  28/06/2017
FABINDIA OVERSEAS PRIVATE LIMITED
C-40, 2nd Floor, Okhla Industrial Area, Phase-II, New Delhi 110020, India
An Indian company
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
DELHI

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices.

Cl.4; Industrial oils and greases; lubricants; dust absorbing wetting and binding compositions; fuels (including motor spirit) and illuminants; candles, wicks.

Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and other chronometric instruments.

Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reeds, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastic.

Cl.24; Textile and textile goods, not included in other classes; bed and table covers.

Cl.25; Clothing, footwear, headgear.

Cl.27; Carpet, rugs mats and matting, linoleums and other materials for covering existing floors; wall hangings (non-textile).
3610883  11/08/2017
GREAT MANAGER RESEARCH & CONSULTANCY PRIVATE LIMITED
Flat no. 302, 3rd Floor, Lokhandwala Residency, A wing, Manjrekar Lane, Worli, Mumbai – 400013, Maharashtra
Manufacturer and service provided
COMPANY
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 31/07/2017
MUMBAI
Cl.9; Mobile applications, computer software and applications for mobile phones.
Cl.41; Services consisting of all forms of education of persons; services having the basic aim of the entertainment, amusement or recreation of people; presentation of works of visual art or literature to the public for cultural or educational purposes.
Cl.42; Software research and development, programming for computers, mobiles and hand held devices; software creation, authoring and installation.
KARMA

3611469  11/08/2017

GOPRO, INC.

3000 Clearview Way, San Mateo, California 94402, United States of America

a corporation organized under the law of the State of Delaware

Address for service in India/Attorney address:

LALL & SETHI

D-17, South Extension Part - 2, New Delhi - 110049

Used Since: 09/12/2015

DELHI

Cl.9; Camera accessories, namely, mounts, smart mounts, camera straps, rigs, holders, camera harnesses, brackets and related equipment for holding, mounting, positioning and maneuvering cameras.

Cl.12; Unmanned aerial vehicles (UAVs), remote controlled UAVs, namely, remote controlled aircraft, helicopters, quadcopters and drones, and related structural components, namely, the body, arms, propellers, landing struts, stabilizers, and vibration isolators; robotic aerial vehicles for use with a camera (photography and videography), and related structural components, namely, the body, arms, propellers, landing struts, stabilizers, and vibration isolators.

Cl.28; Remote control and computer controlled flying devices, namely, airplanes, helicopters, quad copters, and drones.
Priority claimed from 12/07/2017; Application No. : 016978058 ;European Union

ABERTIS AUTOPISTAS ESPAÑA, S.A.
Av. Parc Logistic, 12-20, 08040 Barcelona
A Company duly organized and existing under the laws of Spain

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.9; Computer applications for the management and control of motorways and service stations; Software applications for mobile telephones, tablets and computers; Computer software for application and database integration

Cl.36; Collection and payment of tolls for urban and suburban motorways and roads and car parks; Electronic toll collection; Services provided to travellers, namely collection of toll charges using an electronic system for speeding up the acceptance of travellers of this kind via a toll collection facility.
3737304  25/01/2018
BEATS ELECTRONICS, LLC
8600 Hayden Place, Culver City, CA 90232, U.S.A.
Limited Liability Company, Delaware, United States

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9; Speaker stands; multifunctional electronic devices for displaying, measuring, and uploading to the internet information including time, date, body and heart rates, global positioning, direction, distance, altitude, speed, steps taken, calories burned, navigational information, weather information, the temperature, wind speed, and the declination of body and heart rates, altitude and speed; electronic monitoring devices incorporating microprocessors, digital display, and accelerometers, for detecting, storing, reporting, monitoring, uploading and downloading sport, fitness training, and activity data to the internet, wearable digital electronic devices in the form of a wrist watch, wrist band or bangle capable of providing access to the internet and for sending and receiving phone calls, electronic mails and messages; tablets; televisions; portable speaker mount for bicycles; remote controls for digital music systems; remote controls for stereos; handheld devices for playing, organizing, downloading, transmitting, manipulating and reviewing audio, and media files; handheld devices for controlling speakers, amplifiers, stereo systems and entertainment systems; computer software for use in playing, organizing, downloading, transmitting, manipulating, and reviewing audio files, and media files; computer software for use in controlling speakers, amplifiers, stereo systems, home theater systems, and home entertainment systems; computer software for use in controlling digital music systems; home theater systems comprised of digital music players, digital music controllers, speakers, amplifiers, and wireless handheld controllers; home entertainment systems comprised of digital music players, digital music controllers, speakers, amplifiers, and wireless handheld controllers.

Cl.14; Watches

Cl.35; On-line retail store services featuring consumer electronics and accessories therefor.
3749258  09/02/2018
QRG ENTERPRISES LIMITED
904, 9th Floor, Surya Kiran Building, K G Marg, Connaught Place, New Delhi – 110001
An Indian Company under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND. 
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 25/11/2002

DELHI

Cl.7; Agricultural machines, other than hand operated; air suction machines; coffee grinders, other than hand operated; machine tools; motors and engines (except for land vehicles); belts for machines; couplings, other than for land vehicles; incubators for eggs; pumps (machines); automatic vending machines; electromechanical apparatus for the kitchen, namely electromechanical beverage preparation machines, electromechanical food preparation machines; electric kitchen grinders and mixers for foodstuffs, electric fruit presses for household purposes, electric kitchen machines, electric crushers for kitchen use, all kinds of washing machines, iron machines and vacuum cleaners.

Cl.9; Nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signaling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers; calculating machines; data processing equipment and computers; fire extinguishing apparatus; electric switches; switchboxes; electric cables; personal digital assistants; electrical connectors, adapters, conduits and wires; sockets, plugs and other contacts (electric connections); circuit breakers; distribution boards (electricity); parts and components of the aforesaid goods; inverters [electricity]; solar batteries; solar panels for the production of electricity; televisions, audio-video compact discs and players thereof, home theater, digital camera, camcorder, cassette players, light-emitting diodes; integrated circuits chips, acoustic alarms, electric batteries, loudspeakers, electric and electromagnetic coils, video telephones and parts thereof falling in class 9.

Cl.11; Apparatus and installations for lighting, heating, steam generating, cooking, microwave oven; refrigerating, drying, ventilating, water supply and sanitary purposes; air conditioning apparatus; air purifying apparatus and machines; coffee machines (electric); kettles (electric); heaters for heating irons; electric fans; fans [air-conditioning]; filters for drinking water; water purifier; heaters for baths; electric lamps; evaporators, heat exchangers, other than parts of machines, solar thermal collectors [heating]; solar furnaces; commercial refrigeration equipment, refrigerators, heat and steam accumulators, chillers, fan coil units, air sterilizers and filters, room heaters, radiators (heating), bed warmers, warming pans, hot water bottles, hair dryers; and all of their parts thereof falling in class 11.
3766319 28/02/2018
TATA STEEL LIMITED
Tata Centre, 43 Jawaharlal Nehru Road, Kolkata 700 001.
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
KOLKATA

CI.1; Chemicals for use in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; fire extinguishing and fire prevention compositions; tempering and soldering preparations; substances for tanning animal skins and hides; adhesives for use in industry; putties and other paste fillers; compost, manures, fertilizers; biological preparations for use in industry and science.

CI.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants, dyes; inks for printing, marking and engraving; raw natural resins; metals in foil and powder form for use in painting, decorating, printing and art.

CI.3; Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations.

CI.4; Industrial oils and greases, wax; lubricants; dust absorbing, wetting and binding compositions; fuels and illuminants; candles and wicks for lighting.

CI.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.

CI.6; Common metals and their alloys, ores; metal materials for building and construction; transportable buildings of metal; non-electric cables and wires of common metal; small items of metal hardware; metal containers for storage or transport; safes.

CI.13; Firearms; ammunition and projectiles; explosives; fireworks.
TEZ PRIME-2K
3766886  28/02/2018
OCHEM SEALERS PRIVATE LIMITED
SCO148, SECTOR 3, HUDA MARKET, KURUKSHETRA-136118
PRIVATE LIMITED COMPANY
Used Since :01/04/2014
DELHI
mark shall be used as a whole.
Cl.1; WATER PROOFING CONSTRUCTION CHEMICALS
Cl.2; PAINT, Raw natural resins
Cl.19; Building materials [non-metallic]
Priority claimed from 09/10/2017; Application No. : 53294 ;Trinidad and Tobago
3767439  01/03/2018
WHATSAPP INC.
1601 Willow Road, Menlo Park, California 94025, United States of America
A corporation of the State of Delaware. U.S.A.
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.9; Downloadable software, namely, instant messaging software, file sharing software, communications software for electronically exchanging data, audio, video images and graphics via computer, mobile, wireless, and communication networks; downloadable computer software for processing images, graphics, audio, video, and text; SIM cards; Computer software; Computer hardware; Downloadable software in the nature of a mobile application; Downloadable software in the nature of a messaging application; Computer software for use in facilitating voice over internet protocol (VOIP) calls, phone calls, video calls, text messages, instant message and online social networking; Downloadable software in the nature of a mobile application for messaging; Computer software for creating, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via
computer and communication networks; Software for sending and receiving electronic messages, graphics, images, audio and audio visual content via global communication networks; Computer software for the collection, managing, editing, organizing, modifying, transmission, sharing, and storage of data and information; Downloadable e-commerce computer software to allow users to perform electronic business transactions via a global computer and communication networks; Computer software for personal information management, and data synchronization software; Computer software development tools; Computer software for use as an application programming interface (API); Computer software for use in customer relationship management (CRM); Computer software for displaying and sharing a user’s location and finding, locating, and interacting with other users and places; Software for social networking; Software for creating, managing, and interacting with an online community; Software for modifying photographs, images and audio, video, and audio-visual content with photographic filters and augmented reality (AR) effects, namely, graphics, animations, text, drawings, geotags, metadata tags, hyperlinks; Software for sending and receiving electronic message, alerts, notifications and reminders; Search engine software; Software, namely, an interpretive interface for facilitating interaction between humans and machines; Software for creating, managing and accessing groups within virtual communities; Software for facilitating interaction and communication between humans and AI (artificial intelligence) platforms; Software for viewing and interacting with a feed of images, audio, audio-visual and video content and associated text and data; Software for managing social networking content, interacting with a virtual community, and transmission of images, audio, audio-visual and video content, photographs, videos, data, text, messages, comments, advertisements, media advertising communications and information; Software for providing consumer information; Messaging software; Software for facilitating and arranging for the financing and distribution of fundraising and donations; Software for online charitable fundraising services and financial donation services.

Cl.35;Marketing, advertising and promotion services; Provision of market research and information services; Promoting the goods and services of others via computer and communication networks; Business and advertising services, in particular, media planning and media buying for others; Business and advertising services, in particular, advertising services for tracking advertising performance, for managing, distributing and serving advertising, for analyzing advertising data, for reporting advertising data, and for optimizing advertising performance; Consulting services in the field of advertising, in particular, customizing marketing efforts of others; Commercial information services, in particular, advertisement management by providing reports, advertisement targeting, and management of electronically stored advertising, for use on a global computer network; Facilitating the exchange and sale of services and products of third parties via computer and communication networks; Online retail store services featuring a wide variety of consumer goods of others, gift cards, and delivery of digital media, virtual reality headsets, and virtual reality content and data; Providing online marketplaces for sellers of goods and/or services; Providing online facilities for connecting sellers with buyers; Providing online facilities featuring information for consumers in the field of gifts; Promoting the goods and services of others by providing online facilities featuring gift suggestions; Business networking; Employment and recruiting services; Advertising and information distribution services, in particular, providing classified advertising space via the global computer network; Electronic catalog services; Customer relationship management; Business assistance and consulting services; Providing directory information via global communications networks; Business and advertising services; Consulting services in the fields of advertising; Charitable services, namely, promoting public awareness about charitable, philanthropic, volunteer, public and community service and humanitarian activities; Providing online business directories featuring the businesses, products and services of others.

Cl.36;Financial services; Financial transaction services; Payment processing services; Financial transaction processing services, in particular, clearing and reconciling financial transactions via computer and communication networks; Electronic processing and transmission of bill payment data for users of computer and communication networks; Electronic funds transfer services; Bill payment services; Financial transaction processing services; Funds transfer services; Credit card, debit card, and gift card transaction processing services; Merchant services, namely, payment transaction processing services; Providing electronic mobile payment services for others.

Cl.38;Telecommunication services, namely, data transmission and reception services via telecommunication networks; Electronic exchange of voice, data, audio, video, text and graphics accessible via computer and telecommunications networks; Instant messaging services; Mobile phone communication services; Telecommunication services; Voice over internet protocol (VOIP) services; Audio teleconferencing; Teleconferencing services; Video teleconferencing; Web messaging; Peer-to-peer photo sharing and video sharing services, namely, electronic transmission of digital photo files, videos and audio visual content among users; Providing access to computer, electronic and online databases; Telecommunications services, namely electronic transmission of data, messages, graphics, images, audio, video and information; Providing online chat rooms, instant messaging services, and electronic bulletin boards; Providing access to computer databases in the field of social networking; Audio, text and video broadcasting services over computer or other communication networks; Providing online forums for communication on topics of general interest; Providing online communications links that transfer mobile device and Internet users to other local and global online locations; Facilitating access to third party websites or to other electronic third party content via a universal login; Peer-to-peer photo sharing and video sharing services; Chatroom services for social networking; Teleconferencing.

Cl.42;Application service provider, namely, providing, hosting, managing, developing, and maintaining applications, software, web sites, and databases in the fields of wireless communication, mobile information access, and remote data management for wireless delivery of content to handheld computers, laptops and mobile electronic devices; Providing temporary use of online non-downloadable software and applications for instant messaging, voice over internet protocol (VOIP), video conferencing, and audio conferencing; Computer services, namely, creating an online community for registered users to engage in social networking; Computer services, namely, creating virtual communities for users to participate in discussions, get feedback from their peers, and engage in social, business and community networking; Computer services, namely, hosting electronic facilities for others for interactive discussions via communication networks; Providing online non-downloadable software; Computer services, namely, hosting electronic facilities for others for organizing and conducting discussions via communication networks; Application service provider (ASP); Application service provider (ASP) services, namely, hosting computer software applications of others; Application
service provider (ASP) featuring software to enable or facilitate the creating, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via computer and communication networks; Providing an online network service that enables users to transfer personal identity data to and share personal identity data with and among multiple online facilities; Providing information from searchable indexes and databases of information, including text, electronic documents, databases, graphics, electronic media, photographic images and audio visual information, on computer and communication networks; Providing temporary use of non-downloadable software applications for social networking, creating a virtual community, and transmission of audio, video, photographic images, text, graphics and data; Providing online facilities that give users the ability to upload, modify and share audio, video, photographic images, text, graphics and data; Providing non-downloadable e-commerce software to allow users to perform electronic business transactions via global computer network; Computer services, in particular, application service provider featuring application programming interface (API) software to allow users to perform electronic business transactions via a global computer network; Software as a service (SAAS) services featuring software for sending electronic message alerts, for transmitting orders and sending and receiving electronic messages, and to allow users to perform electronic business transactions via a global computer network; Computer services, namely, providing customized web pages featuring user-defined profiles and information; Providing temporary use of online non-downloadable software and applications for customer relationship management (CRM); Application service provider (ASP) featuring software for customer relationship management (CRM); Providing non-downloadable software for displaying and sharing a user's location and finding, locating, and interacting with other users and places; Computer services, in particular, application service provider featuring application programming interface (API) software for customer relationship management (CRM); Computer services, namely, providing search engines for obtaining data via the internet and communication networks; Non-downloadable software for social networking, creating a virtual community, and transmission of audio, video, images, text, and data; Application service provider (ASP) services; Non-downloadable software for processing electronic payments; Platform as a service (PAAS) services featuring computer software to allow users to perform business and e-commerce transactions; Providing application programming interface (API) software for use in electronic messaging and transmission of audio, video, images, text, content and data; Software for electronic messaging; Providing software for sharing and displaying a user’s location, planning activities with other users and making recommendations; Application service provider (ASP) featuring software to enable or facilitate the sharing and displaying a user’s location, planning activities with other users and making recommendations; Providing software for facilitating interaction and communication between humans and AI (artificial intelligence) platforms; Application service provider (ASP) featuring software to enable or facilitate interaction and communication between humans and AI (artificial intelligence) platforms; Providing software for modifying photographs, images and audio, video, and audio-video content with photographic filters and augmented reality (AR) effects, namely, graphics, animations, text, drawings, geotags, metadata tags, hyperlinks; Platform as a service (PAAS) featuring software platforms for social networking, managing social networking content, creating a virtual community, and transmission of images, audio-visual and video content, photographs, videos, data, text, messages, advertisements, media advertising communications and information; Providing online facilities featuring temporary use of non-downloadable software for sending and receiving electronic messages, instant messages, electronic message alerts and reminders, photographs, images, graphics, data, audio, videos and audio-visual content via the internet and communication networks; Providing temporary use of non-downloadable computer software for use in facilitating voice over internet protocol (VOIP) calls, phone calls, video calls, text messages, electronic message, instant message, and online social networking services; Application service provider (ASP) services featuring software to enable or facilitate voice over internet protocol (VOIP) calls, phone calls, video calls, text messages, electronic message, instant message, and online social networking services; Providing software for use in taking and editing photographs and recording and editing videos; Application service provider (ASP) featuring software to enable or facilitate taking and editing photographs and recording and editing videos; Computer software development; Providing online software; Non-downloadable software and applications for customer relationship management (CRM); Computer services, in particular, application service provider featuring application programming interface (API) software for customer relationship management (CRM); Hosting of digital content on the internet; Providing software for facilitating and arranging for the financing and distribution of fundraising and donations; Providing software for online charitable fundraising services and financial donation services.

Cl. 45: Online social networking services; Identification verification services, namely, providing authentication of personal identification information; Social introduction and networking services; User verification services; Identification verification services; Business identification verification services.
3767843  01/03/2018
OCHEM SEALERS PRIVATE LIMITED
SCO148, SECTOR 3, HUDA MARKET, KURUKSHETRA-136118
PRIVATE LIMITED COMPANY
Used Since :01/02/2014
DELHI
Cl.1;WATER PROOFING CONSTRUCTION CHEMICALS FOR DAMP PROOF COURSE
Cl.2;Paints Raw natural resins
Cl.19;Building materials [non-metallic]
3769358  05/03/2018
SAGAR VILAS BAKARE
1214,K-3, SAVITRI, 2ND LANE, RAJARAMPURI, TAKALA, KOLHAPUR-416008,
INDIVIDUAL
Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India
Proposed to be Used
MUMBAI
Cl.30; Jaggery, Coffee, tea, cocoa, sugar, sago, flour and preparations made from cereals, confectionery; honey, salt, mustard, spices.
Cl.32; Minerals Water, Fruit & Vegetable Juices, aerated waters & other non-alcoholic drinks
Smart Restart

3770030 05/03/2018

adp Gauselmann GmbH
Merkur-Allee 1-15, 32339 Espelkamp (Germany)
A company incorporated under the laws of Germany

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. mark shall be used as a whole

Cl.9; Computer software; Coin-operated mechanisms; Computer and video games software; Games software in particular for use on any computer platform, including electronic entertainment and games consoles; Computer game programs; Video games (software); Computer games provided through a global computer network or supplied by means of multi-media electronic broadcast or through telecommunications or electronic transmission or via the Internet; Computer games, leisure and recreational software, video games and computer software, all being provided in the form of storage media; Programs for operating electric and electronic apparatus for games, amusement and/or entertainment purposes; automatic lottery machines; computer software for computer games on the Internet; Online games (software), in particular for online betting games, online prize games, online gambling games, online games of skill and online casino games; computer software in the form of an app for mobile devices and computers; Calculating apparatus in coin-operated machines and parts for the aforesaid goods; Electric, electronic, optical or automatic apparatus, for identifying data carriers, identity cards and credit cards, bank notes and coins; software in particular for casino and/or amusement arcade games, for gaming machines and/or slot machines each one with or without prize payouts; gaming software that generates or displays wager outcomes of gaming machines; operational computer games software; computer software for managing of games (game collection); collection of video games.

Cl.28; Games; Toys; Gaming apparatus (including coin-operated apparatus); Coin-operated arcade games (machines); Games for amusement arcades (included in class 28); Coin-operated video gaming apparatus; Video games adapted for use with external screens or monitors only; Casino fittings, namely roulette tables, roulette wheels; Coin-operated automatic gaming machines and gaming machines, in particular for gaming arcades, with or without a prize payout; Electronic or electrotechnical gaming apparatus, automatic gaming machines, gaming machines, slot machines operated by coins, tokens, banknotes, tickets or by means of electronic, magnetic or biometric storage media, in particular for commercial use in casinos and amusement arcades, with or without a prize payout; Automatic gaming machines and gaming machines, in particular for commercial use in casinos and gaming arcades, with or without a prize payout; Coin-operated gaming machines and/or electronic money-based gaming apparatus (machines), with or without prizes; Housings adapted for gaming machines, gaming apparatus and automatic gaming machines, operated by means of coins, tokens, tickets or by means of electronic, magnetic or biometric storage media, in particular for commercial use in casinos and gaming arcades, with or without a prize payout; Electronic games; Electronic game entertainment apparatus and accessories; Video output game machines; Drawing apparatus for prize games and lotteries, draws or raffles; Housings of metal, plastic and/or wood for coin-operated automatic machines; Apparatus for games (including video games), other than adapted for use with external screens or monitors only; Electropneumatic and electric pulling machines (gaming machines); Gaming tables, in particular for table football, billiards, sliding games; Flying discs (toys) and darts; Electric, electronic or electromechanical apparatus for bingo games, lotteries or video lottery games and for betting offices, networked or unnetworked; LCD games consoles; Automatic gaming machines; Including all the aforesaid automatic machines, machines and apparatus operating in networks; Apparatus and devices for accepting and storing money, being fittings for the aforesaid automatic machines, included in class 28.
Proposed to be Used
DELHI
Cl.24; Textile and Textile Fabrics; suiting and shirting, Household linen; textile sheets; cloth; cloth for dress materials; suits, sarees and kurtis (unstitched); non-woven textile fabrics; jute fabric, jersey fabric, knitted fabric; elastic woven material; brocades; bath mitts and bath linen (except clothing)
Cl.25; Clothing, Headgear, Readymade Garments, Wearing Apparels, Sarees, Kurtis, Suits, Ethnic suits, Salwar Suits, Lehngas, Dupatta, Ethnic Bottoms, undergarments, lingerie, Hosiery, Dresses, Casual, formal & Western Wear, sportswear; sports jerseys, shoes & singlet; t-shirts, shirts, sweatshirts, pants, tank tops, jerseys, jackets, belts, socks, shorts, pajamas, sweaters, ties, hats, caps, visors, jackets, coats, uniforms, stoles, shawls, scarves, swim wear, beach cover-ups & Footwear
AURORA

3770721  06/03/2018

FENWAL, INC.
Three Corporate Drive, Lake Zurich, Illinois 60047, U.S.A.
A corporation organized under the laws of the State of Delaware, U.S.A.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9; Apparatus for recording, transmission, procession and reproduction of data

Cl.10; Apheretic apparatus and instruments for withdrawing whole blood, separating the blood into constituents and returning at least some of the constituents to the donor or patient; apparatus and instruments for separating constituents of bodily fluids; apheretic apparatus and instruments consisting primarily of plastic tubing and containers all sold as components of apheretic kits for withdrawing whole blood, separating the blood into constituents and returning at least some of the constituents to the donor or patient; apparatus and instruments for separating constituents of bodily fluids consisting of plastic tubing and containers all sold as components of apheretic kits for withdrawing whole blood, separating the blood into constituents and returning at least some of the constituents to the donor or patient; medical apparatus and instruments for testing and treating blood; surgical and medical apparatus and instruments for withdrawing whole blood, separating the blood into constituents and returning at least some of the constituents to the donor or patient; parts for all of the aforesaid goods.
Kapila Santulit Pashu Ahaar

KAPILA KRISHI UDYOG LIMITED
109/363, FIRST FLOOR, R.K. NAGAR, G.T. ROAD, KANPUR, UTTAR PRADESH
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :27/06/1997

DELHI

Cl.31: Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.

Cl.35: Advertising, promotional, business management; business administration; office functions, retail and wholesale services in relating to grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.
Kapila Super Pashu Ahaar

3770886  06/03/2018

KAPILA KRISHI UDYOG LIMITED
109/363, FIRST FLOOR, R.K. NAGAR, G.T. ROAD, KANPUR, UTTAR PRADESH
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 27/06/1997

DELHI

Cl.31: Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.

Cl.35: Advertising, promotional, business management; business administration; office functions, retail and wholesale services in relating to grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.
Kapila Dairy Special Pashu Ahaar

3770887  06/03/2018
KAPILA KRISHI UDYOG LIMITED
109/363, FIRST FLOOR, R.K. NAGAR, G.T. ROAD, KANPUR, UTTAR PRADESH
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 27/06/1997

DELHI

Cl.31; Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.

Cl.35; Advertising, promotional, business management; business administration; office functions, retail and wholesale services in relating to grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.
Kapila Buffalo Pashu Ahaar

3770888    06/03/2018

KAPILA KRISHI UDYOG LIMITED
109/363, FIRST FLOOR, R.K. NAGAR, G.T. ROAD, KANPUR, UTTAR PRADESH
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :27/06/1997

DELHI

Cl.31; Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.

Cl.35; Advertising, promotional, business management; business administration; office functions, retail and wholesale services in relating to grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.
Priority claimed from 07/09/2017; Application No.: 87599035; United States of America

3771933 07/03/2018

OPENLINK FINANCIAL LLC
1502 RXR Plaza, 15th Floor West Tower, Uniondale, New York 11556 United States of America
A Delaware Limited Liability Company

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

To be associated with:

3442704

DELHI

Cl.9; Computer software, namely, commercial software application for the trading, risk management and operations processing of transactions in the field of commodities; computer software, namely, development tools used in the customization and integration of computer software used for the trading, risk management and operations processing of transactions in the field of commodities; computer software for application and database integration; computer software for the collection, editing, organizing, modifying, bookmarking, transmission, storage and sharing of data and information; computer software for the visual reporting of data and information in the field of commodity trading, risk and logistics management; computer software that provides real-time, integrated business management intelligence by combining information from various databases and presenting it in an easy to understand user interface; database management software for the visual reporting of data and information in the field of commodity trading, risk and logistics management; downloadable software for the visual reporting of data and information in the field of commodity trading, risk and logistics management.

Cl.16; Instruction sheets in the field of risk management, multi-commodity supply, trading and risk management software and services; manuals in the field of risk management, multi-commodity supply, trading and risk management software and services; publications, namely, brochures, booklets, and printed teaching materials in the field of risk management, multi-commodity supply, trading and risk management software and services; computer user manuals, computer program manuals, instruction manuals and brochures, all the aforementioned goods for use in the field of management of supply and trade transactions, risk assessment and risk management, scheduling, inventory management, logistics, settlement, trading, supply, business analysis and purchase and sales management; publications, namely, brochures, booklets, training manuals and printed teaching materials in the field of management of supply and trade transactions, risk assessment and risk management, scheduling, inventory management, logistics, settlement, trading, supply, business analysis and purchase and sales management.

Cl.42; Computer services, namely, development and integration of computer software for others used for the trading, risk management and operations processing of transactions in the field of commodities.
GOLDENFLO

3773865  09/03/2018
PIYUSH JAIN
C-230, SURYA NAGAR, CHANDER NAGAR-201011, UTTAR PRADESH, INDIA
PROPRIETOR-PIYUSH JAIN

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI

Cl.29: PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, DAIRY PRODUCTS, EDIBLE OIL, GROUNDNUT OIL, JAMS, JELLIES, PICKLES, PEANUT BUTTER, CURD, YOGURT, SOUPS.

Cl.30: COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, FLOUR, SAGO, PAPADS, SPICES, BREAD, KETCHUP, VERMICELLI, BISCUITS, SALT, CAKES, CHEWING GUM, PEPPER, YEAST, MUSTARD, CHOCOLATES, PASTRY, RUSKS, CONFECTIONERY, ICES, SAUCES, HONEY, NOODLES, TREACLE, CUSTARD POWDER, CORN FLOUR, CURRY POWDER, TURMERIC POWDERS FOR USE AS A CONDIMENT, BAKING POWDER, VINEGAR.

Cl.31: AGRICULTURAL AND AQUACULTURAL CROPS, HORTICULTURE AND FORESTRY PRODUCTS, FRESH FRUITS AND VEGETABLES, SEEDS, FRESH PULSES, LIVE PLANTS, FLOWERS, FOODSTUFFS (ANIMAL), MALT, COCONUTS, FODDER, LIVE ANIMALS, LIVE FISH.
KNOWLEDGE TOKEN
Priority claimed from 12/09/2017; Application No. : 87/605,028 ;United States of America
3775403 12/03/2018
AARON E. WALSH
1 Nassau Street, Boston, Massachusetts 02111, USA
An Individual (United States Citizen)

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.41; Providing incentive award programs through issuance and processing of tokens, currency or credit.
Cl.42; Providing temporary use of online non-downloadable software for storing, analyzing, transferring, and receiving electronic data in the fields of education and training.
MICROSOFT AZURE

3776469  13/03/2018

Microsoft Corporation
One Microsoft Way Redmond, WA 98052-6399, United States of America
A corporation organized and existing under the laws of the State of Washington, USA

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Used Since: 25/03/2014

To be associated with:
430449, 747167, 1236704, 1747500, 2382598

DELHI

Cl.9: Computer software; computer operating system software; network operating software; computer software development tools; website development software; computer software that provides web-based access to applications and services through a web operating system or portal interface; computer software for developing and operating cloud computer networks and applications; computer software for use in database management; computer software platforms for cloud computing networks and applications.

Cl.35: Operating on-line marketplaces for sellers of goods and/or services.

Cl.39: Electronic storage of files, documents and databases; storage of electronic media, namely, images, text and audio data.

Cl.41: Education services, providing training, tutorials, classes and seminars in the field of computers, computer software and computer networks and the development and operation of cloud computing networks.

Cl.42: Providing on-line non-downloadable operating software for accessing and using a cloud computing network; providing on-line non-downloadable software for software development and website development; providing on-line non-downloadable software for operating and maintaining computer networks and servers; providing on-line non-downloadable software for database management; providing a full line of online non-downloadable business and application software; application service provider (ASP), namely, providing, hosting, managing, developing, and maintaining applications, software, web sites, and databases; providing information in the fields of computers, computer software, computer networks and the development and operation of computer systems, software and networks; customization of computer hardware and software; computer hardware and software consulting services; consulting in the field of information technology; consulting in the field of cloud computing networks and applications; design and development of networks and network software and applications; leasing computer facilities.
3777965  14/03/2018
THE KROGER CO. OF MICHIGAN
40399 Grand River Avenue Novi, Michigan 48375 United States
A Company duly organized and existing under the Laws of Michigan, United States

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI

Cl.5; Dietary and nutritional supplements; meal replacement drinks.

Cl.35; Retail grocery store services; online retail grocery store services; wholesale and distribution services in the field of vitamins, and dietary and nutritional supplements.
3777967  14/03/2018
THE KROGER CO. OF MICHIGAN
40399 Grand River Avenue Novi, Michigan 48375 United States
A Company duly organized and existing under the Laws of Michigan, United States

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used

DELHI

Cl.3; Baby and toddler wipes; Baby wipe refills; Liquid and bar soap; Laundry detergent; liquid dish soap; dish detergent; wipes impregnated with a skin cleanser; all-purpose cleaners; cleaning preparations for use on household surfaces; Non-medicated preparations all for care of skin; non-medicated skin care preparations, namely, creams.

Cl.5; Vitamins; dietary supplements; Soy protein powder for use as a dietary and nutritional supplement; Disposable baby diapers and disposable training pants.

Cl.16; Paper towels; toilet paper; Facial tissue; table napkins of paper.

Cl.21; Paper plates and dinnerware made from bio-materials.

Cl.29; Almond and coconut milk; eggs; yogurt; processed nuts; potato chips, vegetable chips, terra chips; chicken; pork; turkey; beef; Cheese; Bacon; Beef Franks; Chicken Franks; Smoked Sausage; Ground meats, namely, beef; Ground meats, namely, turkey; Deli meat, namely, turkey breast; Deli meat, namely, chicken breast; Deli meat, namely, smoked ham; Deli meat, namely, roast beef; Soy based patties; Beef Ribs; Pork Ribs; Beef stew meat; Frozen potatoes.

Cl.30; Breakfast cereal; oatmeal; honey; trail mix consisting primarily of pretzels, sesame sticks, chocolate and also including processed nuts, dried fruit, raw nuts and unprocessed edible seeds; corn chips; potato starch-based chips; high protein chocolate based meal replacement bars; Granola; Nut butters, namely, almond butter; Nut butters, namely, cashew butter; Crackers; Tortilla chips; Frozen waffles; Yogurt covered snacks, namely, almonds; Yogurt covered snacks, namely, pretzels; Yogurt covered snacks, namely, raisins; Almond flour; cookies; crackers; Frozen yogurt bars; Sandwiches.

Cl.32; Soft drinks, namely, sodas; fruit juice, drinking water.
3777969    14/03/2018
THE KROGER CO. OF MICHIGAN
40399 Grand River Avenue Novi, Michigan 48375 United States
A Company duly organized and existing under the Laws of Michigan, United States
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used

DELHI

Cl.3; Skin soap; anti-bacterial soap; deodorant soap; liquid soaps for hands, face, and body; bath foam; aloe vera gels for cosmetic use, namely, for skin and shower; self-tanning lotions; sun tan lotion; after-sun lotions; sun block preparations; sun block; sun tan oil; pre-shaving lotions; tooth paste; mouthwash; non-medicated mouthwash and gargle; denture cleaning preparations; body lotions; facial cleansers; facial creams; face creams; pre-moistened cosmetic towelettes; body oil containing vitamin E; non-medicated foot powder; cotton for cosmetic purposes; pumice stones for personal use; nail buffing preparations; emery boards; nail polish remover; all purpose cotton swabs for personal use; baby wipes.

Cl.16; Bathroom tissue; paper towels; facial tissue; paper napkins; plastic wrap; plastic trash bags; plastic bags for lawn clippings and leaves; plastic food storage bags for household freezer use; plastic sandwich bags; and lunch bags; paper filters for coffee makers; disposable diapers and disposable training pants.

Cl.29; Applesauce; processed cherries; maraschino cherries; prepared frozen entrees consisting primarily of meat, fish, poultry, or vegetables; fruit-based fillings for cakes and pies; meat; luncheon meat; sausages; fish, in general, for food purposes; tuna fish; salmon for food purposes; baked beans; refried beans; processed beans; chili with and without beans; frozen onion rings; potato chips; roasted nuts; processed nuts; fruit-based snack foods; canned fruit cocktails; fruit salads; vegetables salads; olive oil; vegetable oil; cooking oil; vegetable oil based cooking sprays; shortening; processed peppers; eggs; egg substitute; cranberry sauce; non-dairy creamer; dairy based whipped topping; whipping cream; gherkins; pickles; processed fruits and vegetables, in general; processed olives; processed onions; processed mushrooms; French fried potatoes; instant potatoes; processed potatoes; processed tomatoes; sauerkraut; cheese spreads; apple butter; butter, margarine; tomato paste; cream cheese; soups; soup mixes; bouillon; condensed, dry, and evaporated milk for food purposes; milk; preserves.

Cl.30; Cakes; brownies; cookies; breakfast cereals; toaster tarts; Danish pastries; bread rolls; bagels; waffles; bread; biscuits; corn meal; pancake mixes; cake mixes; mixes for making bakery goods; dry muffin mix; dry brownie mix; dry mixes containing rice; spice packs containing rice; seasoned mixes containing rice; spice mixes for use in making rice; rice; salt; pasta; chow-mein noodles; pasta salad; flavored sweetened gelatin desserts; taco shells; tortillas; corn starch for food purposes; baking soda; baking powder; flour; dough; cookie dough; confectionery flavored chips for baking; stuffing mixes containing bread; honey; sugar; sugar substitutes; hominy; gravy; vinegar; mayonnaise; ketchup; mustard; relish; marshmallow creme topping; marshmallows; frostings; tomato sauce; hot sauce; chili sauce; Sloppy Joe sauce; sauces; spices; dried chili peppers for use as a seasoning; chocolate covered nuts; cereal-based snack foods; granola based snack bars; snack mix consisting primarily of crackers, pretzels, candied nuts, frozen confections; fruit
pies; frozen pizza; pizza crust; pizza crust mix; prepared pie shells and crusts; prepared frozen entrees consisting primarily of pasta or rice; confections; alimentary paste; desserts; dessert mixes; coffee; tea; salad dressings.

Cl.31; Fresh vegetables; fresh fruits.

Cl.32; Spring water; drinking water; fruit drinks; fruit juices; fruit punch; vegetable juice beverages; lemonade; tomato juice beverages.

Cl.35; Retail grocery store services; online retail grocery store services; wholesale grocery and distribution services.
3778690    15/03/2018
KARIN VANBAELEN
Heesakkerstraat 95, 3900 Overpelt, Belgium.
a Belgium national.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14,
SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI

Cl.9: Control apparatus and computer software programs for lighting apparatus and lighting systems; lighting control
apparatus; lighting control systems; remote control apparatus for controlling lighting; mobile apps for lighting apparatus
and lighting systems; projectors; ballasts for lighting installations; light emitting diodes (LEDs), organic light emitting
diodes (OLEDs), laser diodes and zener diodes; lasers; electronic components for lighting; sensors and detectors for
controlling and switching of lighting apparatus and lighting systems; starters for electric lamps; parts of the
aforementioned goods.

Cl.11: Apparatus for lighting; lighting fixtures and lighting installations; lamps; light sources [other than for
photographic or medical use]; parts of the aforesaid goods.

Cl.42: Design and development of lighting equipment, lighting apparatus and lighting installations.
BOSVITA
3779782  16/03/2018
COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH
ANUSANDHAN BHAWAN, 2 RAFI MARG, NEW DELHI-110001
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
Cl.5; PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS; DIETETIC FOOD AND SUBSTANCES ADAPTED FOR MEDICAL USE.
Cl.31; AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
Priority claimed from 16/02/2018; Application No.: 87/800411; United States of America
3779933  16/03/2018
FERRARA CANDY COMPANY
One Tower Lane, Suite 2700, Oakbrook Terrace, Illinois 60181, United States of America
a corporation of Illinois, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
3262613

DELHI
Cl.29; Fruit-based snack food
Cl.30; Candy
Vid.ly
3780138  16/03/2018
BYTEDANCE LTD.
Scotia Centre, 4th Floor, Willow House, Cricket Square, P.O. Box 2804, George Town, Grand Cayman KY1-1112, Cayman Islands
A company incorporated under the laws of Cayman Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.9; Application software; Application software for smart phone; Downloadable computer software applications; Downloadable smart phone application (software); Computer application software that gives computer users the ability to upload, exchange and share videos.

Cl.38; Short message services [SMS]; Communication via virtual private networks [VPN]; Electronic delivery of images and photographs via a global computer network; Data transmission and telecommunication services; Telecommunications services for providing access to data/sound or images; Transmission of text/photo/video via the smart phone; Transmission of information via smart phones; Transmission, broadcasting and reception of audio, video, still and moving images, text and data; Transfer of data via on-line services; Providing access to a video sharing portal; Providing on-line forums for the transmission of messages, comments and multimedia content among users in the field of video sharing.

Cl.41; Presentation of music videos via mobile device online; Providing on-line videos, not downloadable; Providing of on-line electronic publications (not downloadable) via mobile devices; Multimedia publishing of printed matter, books, magazines, journals, newspapers, newsletters, maps, graphics, photographs, videos, music and electronic publications; Electronic publication of information on a wide range of topics on-line; Provision of entertainment information via the Internet.
3780595   16/03/2018
SIDDHANT BANSAL
K-003, Jaipuria Sunrise Greens, VIP Road Zirakpur, Punjab, 140603
Single Firm

Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109
Used Since :20/03/2017

DELHI
Cl.39;Transport; packaging and storage of goods; travel arrangement.
Cl.41;Education; providing of training; entertainment; sporting and cultural activities.
LABELFLEX
3781194   17/03/2018
SILVER FOX LIMITED
Unit 2, Swallow Court, Swallowfields, Welwyn Garden City, Hertfordshire AL7 1SA, United Kingdom
A Limited Liability Company of United Kingdom
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Proposed to be Used
DELHI
Cl.9; Computer software for the design, generation, and printing of labels, labelling, signs and other identifying means.
Cl.16; Blank and printed paper labels and label tapes; plastic sheets and labels for writing, printing and marking; blank and printed labels, not of textiles; blank and printed paper signs; blank and printed paper identification tags; blank and printed labels and characters solely adapted for mounting on modular rails and modular rails solely adapted therefor.
LEGEND

3781197  17/03/2018
SILVER FOX LIMITED
Unit 2, Swallow Court, Swallowfields, Welwyn Garden City, Hertfordshire AL7 1SA, United Kingdom
A Limited Liability Company of United Kingdom

Proposed to be Used
DELHI

Cl.6; Tags and labels made of metal; modular metal rails for mounting and securing labels or characters.

Cl.16; Blank adhesive and non-adhesive plastic labels in rolls and sheets; plastic sheets and labels for writing, printing and marking; blank and printed labels, not of textiles; blank and printed labels and characters solely adapted for mounting on modular rails and modular rails solely adapted therefor.
DR. MCT
Dr. MCT
dr. MCT

Series trade mark u/s 15 of Trade Marks Act, 1999

3781204 17/03/2018
KETO SCIENCE PTE. LTD.
150 Beach Road, #16-01 Gateway West, Singapore 189720
A company organized and existing under the laws of Singapore

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.1: Adhesives for industrial purposes; agricultural chemicals, except fungicides; chemical additives for oils; chemical additives for use in manufacture; chemical fuel additives; chemical preparations for scientific purposes; chemical substances for use in manufacture; chemical substances for use in the manufacture of products for household use; chemicals for use in the manufacture of cosmetics; chemicals used in industry; emollients for industrial purposes; emulsifiers; esters of fatty acids for use in manufacture; esters; industrial chemicals; ingredients for cosmetics; ingredients for skin care preparations; surface-active chemical agents; tanning substances; ingredients for food colouring; ingredients for fragrance; ingredients for health food; ingredients for infant food; chemical ingredients for use in the manufacture of pharmaceutical products; chemical substances, chemical preparations, food preservatives, chemical additives and animal albumen [raw materials] for use in the manufacture of animal foodstuffs for animal nutrition; triglycerides; fatty acids for use in the manufacture of food products; triglycerides for use in the manufacture of food products.

Cl.5: Non-medicated food supplements for human consumption (oil); Health food supplements made principally of oil; Preparations for use as nutritional supplements for animal foodstuffs (oil); Pharmaceutical preparations in the form of oil for human use in the treatment of nutritional deficiency; Dietetic substances adapted for medical use, food for babies; Food supplements for medical purposes, in particular in the form of liquids, consisting of vegetable and animal substances and extracts from vegetable and animal substances; Foodstuffs for dietetic purposes; Dietetic food supplements for muscle building and tonifying; Herbs and herbal products for medical purposes; vitamin preparations; Foodstuffs and food supplements for pharmaceutical purposes, containing medium chain triglycerides and having a salubrious effect; Food supplements, not for medical use.

Cl.29: Edible oils and fats; dairy spreads; fatty substances for the manufacture of edible fats; margarine; coconut oil and fat (for food); whipped cream; fat-containing mixtures for bread slices; hydrogenated palm kernel olein (for food); hydrogenated palm kernel stearin (for food); hydrogenated vegetable fat (for food); hardened oils (hydrogenated vegetable oils for food); soybean oil (edible); mustard oil (edible); peanut oil (edible); bran oil (edible); palm kernel oil (edible); palm oil (edible); rapeseed oil (edible); shortening; clarified butter; butter oil; buttercream; peanut butter; foodstuffs with special nutritional value, namely oils being foodstuffs for human consumption.
Asia Intellectual

3782471  19/03/2018

VISHAL BHARDWAJ
Vill. + Post- Pondari, Dist.- Etah, U.P. 207301
Service Provider
Joint Applicant
SUMIT BHAT
E-19 Lane 1, Roshan Vihar, Najafgarh, New Delhi-110043
Service Provider
Joint Applicant
UJJWAL KUMAR JHA
B-45, DDA Flats, Pocket-3, Bindapur, Uttam Nagar, New Delhi-110059
Service Provider
Joint Applicant
PANKAJ KHURANA
C-38, Naya Bazar, Najafgarh, New Delhi-110043, INDIA
Service Provider
Joint Applicant
RAJAT RASTOGI
1/17, Old Awas Vikas Civil lines, Rampur City, Rampur, Uttar Pradesh – 244901
Service Provider
Joint Applicant

Address for service in India/Attorney address:
DIVYA AWASTHI
WZ113A 4th Floor Meenakshi garden Tilak Nagar- 110018

Proposed to be Used

DELHI

Cl.42; Technical Research, cosmetic research, geological research, scientific research, clinical research, technical research, primary research, secondary research, due diligence.

Cl.45; Intellectual property consultancy, Patent services, trademark services, design services, copyright services, legal research, monitoring intellectual property rights.
COLEPRO
3782605  20/03/2018
COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH
ANUSANDHAN BHAWAN, 2 RAFI MARG, NEW DELHI-110001
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
Cl.5; PHARMACEUTICALS, VETERINARY PREPARATIONS; SANITARY PREPARATIONS FOR MEDICAL PURPOSES; DIETETIC FOOD AND SUBSTANCES ADAPTED FOR MEDICAL USE.
Cl.31; RAW AND UNPROCESSED AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, NATURAL PLANTS AND FLOWERS; LIVE ANIMALS; FOODSTUFFS FOR ANIMALS; MALT.
AUTONO-MAAS

3783229  20/03/2018

TOYOTA JIDOSHA KABUSHIKI KAISHA (ALSO TRADING AS TOYOTA MOTOR CORPORATION)

1, Toyota-cho, Toyota-shi, Aichi-ken, Japan

A corporation organised under the laws of Japan.

Address for service in India/Agents address:

ANAND AND ANAND.

B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9: Mobility service platforms, application program interface systems, vehicle control interface systems and kits, data communications modules, hardware and software and batteries for use in and for automated vehicles.

Cl.35: Providing services and products support in the field of automated vehicles; providing software, technology and services to support ride sharing, parcel delivery, on-the road e-commerce, transportation of goods, and automated vehicles; providing information and functions management services in the field of automated vehicles; providing telecommunications services in the field of automated vehicles.
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, USA
A Nevada corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Cl.3: Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations; baby hair conditioner; baby shampoo; baby lotion; baby bubble baths; baby oil; baby powder; baby wipes; baby soaps; diaper balm; non-medicated diaper rash balm; pre-moistened nonmedicated baby wipes; hair shampoo; hair conditioners; hair preparations; hair cleaning preparations; hair care preparations; hair styling preparations; hair spray; hair lotions; hair pomades; hair coloring preparations; hair dyes; henna; hair waving preparations; hair straightening preparations; growth preparations for hair; sunscreen; sun-tanning preparations; sunscreen preparations; foams containing cosmetics and sunscreens; self-tanning preparations; make-up; non-medicated toiletries; beauty care preparations; skin care preparations; lotions for cosmetic purposes; skin and moisturizing lotion; facial and skin lotions; facial and skin moisturizers; cocoa butter for cosmetic purposes; body and skin creams; skin creams; hand cream; facial creams; eye cream; night cream; cosmetic creams; perfumes; fragrances; musk [perfumery]; eau de cologne; body sprays; oils for perfumes and scents; essential oils for personal use; body oils; massage oils and lotions; facial masks; tissues impregnated with cosmetic lotions; tissues impregnated with make-up removing preparations; body and facial scrubs; body and beauty care cosmetics; phytocosmetic preparations; herbal extracts for cosmetic purposes; beauty serums; lip balm; lipstICK cases; make-up remover; false eyelashes; body powder; depilatory wax; non-medicated acne preparations; non-medicatted foot powders and creams; soap for foot perspiration; feminine deodorant sprays; non-medicated feminine hygiene wash and creams; non-medicatted pre-moistened feminine hygiene wipes; feminine hygiene cleansing towelettes; bath salts; bath bombs; bubble bath; body deodorants; antiperspirants [toiletries]; bath and shower gels; body wash; non-medicatted soaps; skin soap; skin cleansers; liquid soap; bar soap; hand cleansers; hand cleaning preparations; hand cleansing sprays; hand cleansing foam; toothpaste; non-medicatted mouthwashes and gargle; non-medicated dental rinse; breath freshener; mouthwashes, not for medical purposes; tooth powders; teeth whitening strips; breath preparations; shaving preparations; shaving stones; shaving soap; after-shave; mustache wax; pastes for razor strops; non-medicatted pet shampoo; pet odor removers; pet stain removers; cotton balls; cotton swabs; cotton rounds; nail polish; nail lacquer; nail varnish; nail care preparations; nail art stickers; nail polish remover; abrasive boards for use on fingernails; false nails; adhesives for artificial nails; adhesives for cosmetic purposes; scented room sprays; scented water; potpourris [fragrances]; potpourris; sachets for perfuming linen; air fragrancing preparations; aromatics [essential oils]; joss sticks; incense; laundry detergent; laundry blueing; stain remover; dry cleaning preparations; fabric softeners for laundry use; liquid wool wash; soap for brightening textile; starch for laundry purposes; detergent soap; fabric conditioners; shoe cream; shoe wax; shoe polish; leather and shoe cleaning and polishing preparations; liquid and dry dishwashing soap; all purpose cleaning preparations; glass cleaning preparations; scouring cleaning preparations; household cleaning preparations; pre-moistened disposable household cleaning wipes; toilet cleaning preparations; shower cleaning preparations; carpet cleaning preparation; floor cleaning and polishing preparation; floor wax; floor wax removers; non-slippping wax for floors; polishing rouge; polishing wax; waxing substances and preparations; preparations to make the leaves of plants shiny; antistatic preparations for household purposes; rust removing preparations; sandpaper; abrasive cloth; abrasive paper; degreasers and grinding preparations; grinding preparations; emery; emery cloth; emery paper; pumice stone; paint stripping preparations; lacquer-removing preparations; turpentine for
degreesing; preparations for unblocking drain pipes; conditioners; washing powder; washing soda; scented wood; windshield cleaning liquids; vehicle cleaning preparations.

CI.5; Pharmaceuticals; medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, for food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides; vitamins; preparations; vitamin supplements; minerals; mineral supplements; medicinal herbs; herbal supplements; homeopathic supplements; nutritional supplements; nutritional food bars; dietary supplements; protein supplements; meal replacement drinks; meal replacement powders; dietary food supplements; meal replacement bars; nutritional drink mix for use as a meal replacement or supplement; analgesics; antiseptics; antibacterial pharmaceuticals; balms, ointments, salves, and gels for pharmaceutical purposes; herb teas and infusions; medicated confectionery; medicated creams; medicinal infusions; patches incorporating a pharmaceutical preparation; tissues impregnated with pharmaceutical lotions; filled first-aid boxes; cough treatment preparations; cold sore treatment preparations; acne treatment preparations; eye washes; medicated preparations for the care of skin, hair, and scalp; medical preparations for slimming purposes; medicated bath preparations and salts; sunburn ointment and preparations for pharmaceutical purposes; skin care creams for medical use; homeopathic preparations for use in the treatment of colds, allergies, constipation, pain, fever, cough, earache, headache, indigestion, teething and gum pain; laxatives; hemorrhoid treatment preparations; medicated foot powders and creams; corn remedies; solutions for use with contact lenses; contact lens cleaning preparations and solutions; smoking cessation pharmaceutical preparations; smoking herbs for medical purposes; tobacco-free cigarettes for medical purposes; insect repellents; antibacterial alcohol skin sanitizer gel; hand-sanitizing preparations; hand sanitizing foam; sanitizing wipes for hands; dietary fiber to aid digestion; electrolytes for medical use; electrolytes for rehydration for therapeutic purposes; adhesive plasters; adhesive; sanitizer gel; hand-sanitizing preparations; hand sanitizing foam; sanitizing wipes for hands; dietary fiber to aid digestion; herbs for medical purposes; tobacco-free cigarettes for medical purposes; insect repellents; antibacterial alcohol skin sanitizer gel; hand-sanitizing preparations; hand sanitizing foam; sanitizing wipes for hands; dietary fiber to aid digestion; electrolytes for medical use; electrolytes for rehydration for therapeutic purposes; adhesive plasters; adhesive;
nut, and peanut oils; candied fruits; candied nuts; preserved truffles; dried truffles; truffle juice; canned food products, namely, beans, meat, fish, poultry, seafood, fruit, vegetables, condensed milk, and evaporated milk; canned tomatoes; prepared salads; vegetable salads; fruit salads; legume salads; poultry salads; potato-based salads; egg salads; yogurt-based beverages; and dairy products excluding ice cream, ice milk and frozen yogurt; almonds, ground; aloe vera prepared for human consumption; anchovy; apple puree; bacon; beans, preserved; black pudding; broth; broth concentrates; buttercream; caviar; charcuterie; cheese products; clams [not live]; cocoa butter; coconut butter; coconut fat; coconut oil; coconut, desiccated; composites; condensed milk; cooked vegetables; corn oil; cranberry sauce [compote]; crayfish (not live); cream [dairy products]; croquettes; crustaceans (not live); curd; dairy products; dates; desserts of yogurt; dried fish; dried meats; dried vegetables; drinking yogurts; edible birds' nests; fish (not live); fillets; fish meal for human consumption; fish mousses; fish, preserved; fruit jellies; fruit peel; fruit, preserved; fruit-based snack food; game (not live); gelatine; ginger jam; ham; herrings; hummus [chickpea paste]; kefir [milk beverage]; lard for food; lentils, preserved; liver; liver pâté; lobster (not live); meat jellies; meat, preserved; milk powder for foodstuffs; milk products; milk shakes; mushrooms, preserved; mussels (not live); nuts (prepared); olive oil for food; olives (preserved); onions (prepared); oysters (not live); palm kernel oil for food; palm oil for food; peanut butter; peanuts (processed); peas, preserved; pork; potato chips; potato flakes; poultry (not live); powdered eggs; prawns (not live); preparations for making bouillons; preparations for making soup; preparations for making soup in powder or liquid form; soups; soya milk [milk substitute]; suet for food; tahini [sesame seed paste]; tinned vegetables; tomato puree; tripé; vegetable juices for cooking; vegetable soup preparations; whey; whipped cream; white of eggs; yolk of eggs.

Cl.30: Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water); processed cereals; processed grains; pasta; granola; ready to eat cereal-based food bars; rice-based food bars; wheat-based food bars; chocolate-based ready-to-eat food bars; grain-based food bars available from grain food flakes; corn flakes; corn flakes, plain; corn-based chips; cornflakes; muesli; muesli bars; cereal-based snack food; chocolate confectionery chips for baking; pretzels; crackers; mayonnaise; ketchup; relish (condiment); chutney; hot sauce; seasoning preparations; natural sweeteners; honey; extracts used as a flavoring; coffee; pasta sauce; marinades; chocolate syrup; chocolate chips; barbecue sauce; vinegar; cheese sauce; salsas; rice-based snack foods; wheat-based snack foods; grain-based snack foods; rice-based snack foods; whole grain-based food bars also containing dried fruit; frozen fruit bars; ice cream; sorbet; bread; rolls; tea; iced tea; herbal tea; beverages made of tea; tea-based beverages with fruit flavoring and mixes in the nature of concentrates, syrups or powders used in the preparation of tea based beverages; tea and tea-based beverages, natural or derived from fruit juice; coffee beans; prepared coffee; coffee-based beverages; ground coffee beans; roasted coffee beans; prepared espresso and espresso-based beverages; coffee essence; coffee extracts; mixtures of coffee and chicory, chicory and chicory mixtures, all for use as substitutes for coffee; prepared cocoa and cocoa-based beverages; cocoa beverages with milk; cakes; pastries; sandwiches; baguettes; muffins; couscous; candle; breakfast cereals; pizza; pasta and pasta products, namely, dried pasta, gluten-free pasta, fresh pasta, prepared pasta, pasta shells, noodles, ravioli, instant noodles, lasagna, and pasta salad; biscuits; cookies; frozen confections; frozen yogurt; puddings; syrup for food; corn syrup; flavoring syrup; ginger syrup; golden syrup; pancake syrup; starch syrup; topping syrups; fruit syrup used for as a food; brown rice and agave syrups as flavoring syrups and natural sweeteners; molasses; sauces; and preparations for making sauces; rice-based prepared meals; noodle-based prepared meals; prepared pizza meals; prepared meals consisting primarily of rice, noodles, grains, or bakery products; prepared meals consisting primarily of dough-enrobed foods filled with meat, poultry, fish, fruits, vegetables, and/or cheese; salad dressings; soy based ice cream substitute; macaroni and cheese; cheese flavored puffed corn snacks; food flavorings, other than essential oils; extracts used as flavoring; culinary herbs; preserved garden herbs; dried herbs; processed herbs; herb salt; spice and dried herb mixtures (seasonings); frozen, prepared or packaged entrees consisting primarily of pasta or rice; waffles; popcorn; desserts; gelato; chocolate; tarts; pies; marshmallow squares; cupcakes; donuts; buns; cocoa; rice flour; bean paste; vanilla; vanilla beans; muesli; truffles [confectionery]; maple syrup; confectionery; spices and seasonings; frozen dinners consisting primarily of pasta or rice; bread rolls; trail mix made primarily of chocolate; bakery and pastry products; bakery desserts (pastry); tomato sauce; unpopped popcorn; candy-coated popcorn; corn-based snack foods; multigrain-based snack foods; fruit sauces excluding cranberry sauce and apple sauce; macaroni, rice and pasta salad; meat pies; mineral salt for human consumption; capers; cheeseburgers; hamburgers in buns; chewing gum; chocolate mousse; chocolate coated nuts; gingerbread; pesto; rice cakes; spring rolls; sushi; tabbouleh; tacos; tapioca; tortillas; allspice; almond confectionery; almond paste; aniseed; aromatic preparations for food; artificial coffee; baking powder; baking soda; barley meal; bean meal; beef; bleu cheese; butter; vinegar; mustard; cake frosting; fudge; cake ingredients for baked goods; icing; ice cream; ice cream products; ice cream; ice cream replicas; ice for refreshment; ice lollies; infusions (not medicinal); ketchup [sauce]; lozenges; lozenges [confectionery]; marzipan; meat gravies; natural or artificial ice; non-medicated confectionery; noodle-based snack foods; noodles; nutmegs; oat cakes; oat-based food; oatmeal; palm sugar; pancakes; pasties; pastilles; peanut confectionery; pepper; peppermint sweets; peppercorns [seasonings]; pesto [sauce]; pizzas; pralines; quiches; ravioli; royal jelly; rusks; sago; sauces [condiments]; semolina; sorbets [ices]; soya sauce; spaghetti; sugar; sugar confectionery; sweets; tea-based beverages; thickening agents for cooking foodstuffs; turmeric for food; unroasted coffee; wafers; wheat flour; wheat germ for human
consumption.

Cl.31: Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt; natural flowers; live plants; fresh truffles; unprocessed cereals; unprocessed popcorn; fresh fruit; raw fruit; unprocessed fruits; fresh vegetables; raw vegetables; unprocessed vegetables; fresh herbs; fresh beans; raw beans; unprocessed beans; fresh lentils; fresh nuts; raw nuts; unprocessed nuts; raw potatoes; grains [cereal]; grains [seeds]; unprocessed grains for eating; fresh garlic; fresh olives; unprocessed rice; fresh peppers; unprocessed grains; pet food; grains for animal consumption; beverages for pets; edible chews for animals; products for animal litter; litter for animals; arrangements of fresh fruit; Christmas trees; asparagus; avocado; barley; bedding and litter for animals; beet; beetroot; berries; bird food; blueberries; bran; bran mash for animal consumption; bred stock; bulbs; bushes; cabbage; celery; cherries; chestnuts; chicory [salad]; chicory roots; citrus fruit; coconut shell; coconuts; courgettes; crayfish; crustaceans; cucumbers; dog biscuits; dried plants for decoration; fishing bait (live); fodder for animals; foodstuffs for animals; fresh fruits; fresh fruits and vegetables; fresh garden herbs; fresh grapes; fresh leeks; fresh lemons; fresh mushrooms; garlic; grains [cereals]; kiwi fruit; live poultry; maize; malt for brewing and distilling; mussels; natural turf; nectarines; oats; oil cake; olives; onions; oranges; parsnips; peaches; pears; peppers; plant seeds; plants; plums; potatoes; raw cocoa beans; rubarb; seedlings; sesame; shellfish; spinach; spring greens; sprouts; sugarcane; sweet potatoes; tomatoes; unprocessed cereal seeds; vegetables; wheat; wheat germ for animal consumption; wood chips for the manufacture of wood pulp; wreaths of natural flowers.

Cl.32: Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; soft drinks; isotonic beverages; essences and extracts for making beverages; bottled water; spring water; sparkling water; fruit drinks and fruit juices; fruit juice concentrates; vegetable drinks and vegetable juices; fruit and vegetable juice combinations; fresh and concentrated fruit juices; fresh and concentrated vegetable juices; fruit and concentrated fruit and vegetable juice combinations; sports drinks; aloe vera drinks; lemonade; smoothies; tomato juice; non-alcoholic beer, cider, cocktails, and punch; ginger ale; energy drinks; non-alcoholic drinks, namely, energy, nearly energy, herbal; juices; flavored water; flavored enhanced water; essences and non-alcoholic drinks, for making beverages, namely, fruit-flavored drinks, energy drinks, energy drinks and flavored water; beer-based cocktails; beverages containing vitamins; beverages enriched with added vitamins; effervescent (scherbet) tablets and effervescent powders for drinks; energy drinks containing caffeine; flavored carbonated beverages; fruit juice; ginger beer; guarana drinks; honey-based beverages; hop extracts for manufacturing beer; hypertonic and hypotonic drinks (for use and/or as required by athletes); kvass; lager; low-alcohol beer; malt beer; malt wort; non-alcoholic aperitifs; non-alcoholic ciders; non-alcoholic cocktails; non-alcoholic malt free beverages; non-alcoholic wines; non-dairy milk; pilsner; porter; shandy; smoothies (non-alcoholic fruit beverages); stout; table waters; tomato juice [beverage]; vegetable juices; waters; whey beverages.

Cl.35: Advertising; business management; business administration; office functions; retail services and online retail services connected with the sale of food, beverages, meats, grains, groceries being fresh fruit and vegetables, seeds, natural plants and flowers, matt, clothing, footwear, headgear, household or kitchen utensils and containers, combs and brushes, articles for cleaning purposes, steelwool, unworked or semi-worked glass, glassware; retail services connected with the sale of porcelain and earthenware, bakeware, and dishes, blenders, table clothes, candles, bed and table covers, cotton fabric, wool yarn fabrics, household linens, bed linens, kitchen linens, bath linens, towels, oven mitts, bleaching preparations and other substances for laundry use, cleaning, polishing, scouring and abrasive preparations, soaps, perfumery, essential oils, cosmetics, hair lotions; retail services and online retail services connected with the sale of dentifrices, bath accessory products, namely, body sponges and brushes, cosmetics, vitamins, dietary supplements and hair brushes, electric shavers, body washers, bleaching and beauty care preparations, baby care products (non-medicated), homeopathic medicines, food for babies, pharmaceutical preparations; retail services connected with the sale of sanitary preparations being toiletries, sanitary preparations for medical purposes, medical dressings, dressings for wounds; all preparations for grocery stores, on-line grocery stores, on-line retail stores, on-line grocers, on-line retail stores connected with the sale of food, beverages, meats, grains, groceries being fresh fruit and vegetables, seeds, natural plants and flowers, matt, clothing, footwear, headgear, household or kitchen utensils and containers, combs and brushes, articles for cleaning purposes, steelwool, unworked or semi-worked glass, glassware, porcelain and earthenware, bakeware, and dishes, blenders, and table clothes, candles, bed and table covers, cotton fabric, wool yarn fabrics, household linens, bed linens, kitchen linens, bath linens, towels, oven mitts, bleaching preparations and other substances for laundry use, cleaning, polishing, scouring and abrasive preparations, soaps, perfumery, essential oils, cosmetics, hair lotions, dentifrices, bath accessory products, namely, body sponges and brushes, cosmetics, vitamins, dietary supplements and hair brushes, electric shavers, body washing and beauty care preparations, baby care products (non-medicated), homeopathic medicines, food for babies, pharmaceutical preparations, sanitary preparations being toiletries, sanitary preparations for medical purposes, medical dressings, dressings for wounds, all featuring home delivery services; computerized online ordering featuring general consumer merchandise; on-line retail store services featuring a wide variety of consumer goods of others, namely, food, beverages, meats, grains, groceries being fresh fruit and vegetables, seeds, natural plants and flowers, matt, clothing, footwear, headgear, household or kitchen utensils and containers, combs and brushes, articles for cleaning purposes, steelwool, unworked or semi-worked glass, glassware, porcelain and earthenware, bakeware, and dishes, blenders, table clothes, candles, bed and table covers, cotton fabric, wool yarn fabrics, household linens, bed linens, kitchen linens, bath linens, towels, oven mitts, bleaching preparations and other substances for laundry use, cleaning, polishing, scouring and abrasive preparations, soaps, perfumery, essential oils, cosmetics, hair lotions, dentifrices, bath accessory products, namely, body sponges and brushes, cosmetics, vitamins, dietary supplements and hair brushes, electric shavers, body cleaning and beauty care preparations, baby care products (non-medicated), homeopathic medicines, food for babies, pharmaceutical preparations, sanitary preparations being toiletries, sanitary preparations for medical purposes, medical dressings, dressings for wounds; promoting the goods and services of others; promoting public awareness of health; bringing together parties interested in the fields of nutritive and pharmaceutical products; radio; providing consumer information on-line relating to money saving tips, food, beverages, recipes, and shopping; customer loyalty.
rewards program for shoppers via retail grocery store services; administration of a discount program for enabling participants to obtain discounts on shipping services through use of a discount membership program and variable rate shipping program; administrative processing of purchase orders; advertising by mail order; advertising management; advertising services, namely, promoting the goods and services of others; arranging media subscriptions, for others; arranging telecommunications subscriptions, for others; assistance with purchasing goods and services, for others; assistance with the procurement of goods and services, for others; business information services; business intermediary services for the sale and purchase of goods and services; commercial administration of the licensing of the goods and services of others; commercial management assistance; comparison services (price -); compilation and systemization of data into computer databases; compilation of business information into a searchable databases available via a global computer network; compilation of computer databases for transmitting, displaying and storing transaction, identification and financial information; computerized data management; computerized database management services; computerized online ordering of services for others of general goods and general consumer goods; computerized processing of on-line purchase orders; computerized on-line ordering of services for general merchandise and general consumer goods; customer loyalty program services featuring rewards in the form of discounted shipping services; database management services; database services to enable others to conveniently view and select services from a website; demonstration of goods; development of advertising articles; direct mail advertising; dissemination of advertising for others via an online electronic communications network; dissemination of advertising for others via the internet; dissemination of advertising matter; distribution of samples; online advertising on computer networks; online advertising on the internet and other global computer network systems; online business information services, namely analyzing an individual's preferences and providing product reviews and recommendations; on-line ordering services; opinion polling; order fulfillment services, namely services relating to order processing; organization or exhibitions for commercial or advertising purposes; organization of trade fairs for commercial or advertising purposes; outdoor advertising; price comparison; product merchandising; promoting the goods and services of others through limited availability discount offers via an on-line electronic-communications network; promoting the goods and services of others through limited availability discount offers via the internet promoting the use, energy from solar farms; promoting the use of energy from wind turbine farms; providing a searchable on-line advertising guide featuring the goods and services of others; provision of business information via a searchable database and via a global computer network; psychological tests in connection at selection of personnel; public relations; outfit relations services; radio advertising; retail advertising services, namely the dissemination of advertising matter for others via an online electronic communications network; sales promotion for others; television advertising; promoting the goods and services of others by means of a loyalty rewards card scheme; administration of customer loyalty and incentive schemes; administration of loyalty programs involving discounts or incentives; sales promotion through customer loyalty programs; administration of a discount program enabling participants to obtain discounts on goods and services, discounted shipping, expedited shipping and early access to sales events; provision information, advisory, arid consultancy services in relation to all of the aforesaid services.
AMAZON TECHNOLOGIES, INC.
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Proposed to be Used
DELHI

Cl.3:Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; baby hair conditioner; baby shampoo; baby lotion; baby bubble baths; baby oil; baby powder; baby wipes; baby soaps; diaper balm; non-medicated diaper rash balm; pre-moistened nonmedicated baby wipes; hair shampoo; hair conditioners; hair preparations; hair cleaning preparations; hair care preparations; hair styling preparations; hair spray; hair lotions; hair pomades; hair coloring preparations; hair dyes; henna; hair waving preparations; hair straightening preparations; growth preparations for hair; sunscreen; sun-tanning preparations; sunscreen preparations; foams containing cosmetics and sunscreens; self-tanning preparations; make-up; non-medicated toiletries; beauty care preparations; skin care preparations; lotions for cosmetic purposes; skin and moisturizing lotion; facial and skin lotions; facial and skin moisturizers; cocoa butter for cosmetic purposes; body and skin creams; skin creams; hand cream; facial creams; eye cream; night cream; cosmetic creams; perfumes; fragrances; musk [perfumery]; eau de cologne; body sprays; oils for perfumes and scents; essential oils for personal use; body oils; massage oils and lotions; facial masks; tissues impregnated with cosmetic lotions; tissues impregnated with make-up removing preparations; body and facial scrubs; body and beauty care cosmetics; phytocosmetic preparations; herbal extracts for cosmetic purposes; beauty serums; lip balm; lipstick cases; make-up remover; false eyelashes; body powder; depilatory wax; non-medicatted acne preparations; non-medicatted foot powders and creams; soap for foot perspiration; feminine deodorant sprays; non-medicatted feminine hygiene wash and creams; non-medicatted pre-moistened feminine hygiene wipes; feminine hygiene cleansing towelettes; bath salts; bath bombs; bubble bath; body deodorants; antiperspirants [toiletries]; bath and shower gels; body wash; non-medicatted soaps; skin soap; skin cleansers; liquid soap; bar soap; hand cleansers; hand cleaning preparations; hand cleansing sprays; hand cleansing foam; toothpaste; non-medicatted mouthwashes and gargle; non-medicatted dental rinse; breath freshener; mouthwashes, not for medical purposes; tooth powders; teeth whitening strips; breath preparations; shaving preparations; shaving stones; shaving soap; after-shave; mustache wax; pastes for razor strips; non-medicatted pet shampoo; pet odor removers; pet stain removers; cotton balls; cotton swabs; cotton rounds; nail polish; nail lacquer; nail varnish; nail care preparations; nail art stickers; nail polish remover; abrasive boards for use on fingernails; false nails; adhesives for artificial nails; adhesives for cosmetic purposes; scented room sprays; scented water; potpourris [fragrances]; potpourris; sachets for perfuming linen; air fragrancing preparations; aromatics [essential oils]; joss sticks; incense; laundry detergent; laundry bluing; stain remover; dry cleaning preparations; fabric softeners for laundry use; liquid wool wash; soap for brightening textile; starch for laundry purposes; detergent soap; fabric conditioners; shoe cream; shoe wax; shoe polish; leather and shoe cleaning and polishing preparations; liquid and dry dishwashing soap; all purpose cleaning preparations; glass cleaning preparations; scouring cleaning preparations; household cleaning preparations; pre-moistened disposable household cleaning wipes; toilet cleaning preparations; shower cleaning preparations; carpet cleaning preparation; floor cleaning and polishing preparation; floor wax; floor wax removers; non-slipping wax for floors; polishing rouge; polishing wax; waxing substances and preparations; preparations to make the leaves of plants shiny; antistatic preparations for household purposes; rust removing preparations;
sandpaper; abrasive cloth; abrasive paper; degreasers and grinding preparations; grinding preparations; emery; emery cloth; emery paper; pumice stone; paint stripping preparations; lacquer-removing preparations; turpentine for degreasing; preparations for unblocking drain pipes; conditioners; washing powder; washing soda; scented wood; windshield cleaning liquids; vehicle cleaning preparations.

**Cl.29** Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food; meat, fish, poultry, seafood, and game; frozen boxed dinners consisting primarily of meat, fish, poultry or vegetables; processed, canned, dried and preserved fruits and vegetables; fruit sauces, namely, cranberry sauce and applesauce; potato and fruit-based snack foods; fruit or vegetable based snack foods; fruit-based snack foods; meat-based snack foods; potato-based snack foods; soy-based snack foods; vegetable-based snack foods; potato and fruit-based chips; frozen fruits; processed tomatoes; tomato paste; chilli; frozen potato based dishes, namely, hash brown potatoes, mashed potatoes, potato dumplings, potato fries, potato taters, potato pancakes, potato puffs, potato skins; processed beans; dips made of beans; jams; marmalade; fruit spreads; olive oil; cooking oil; canned tuna; milk; flavored milk; half and half milk and cream mixture; whipped toppings; kefir, milk substitutes; whey, cheese, cheese products, egg substitutes; luncheon meats; processed meat, namely, bacon, beef, bologna, chicken, ham, pork, salami sausage, sausage links, and turkey; prepared entrees consisting primarily of seafood; prepared side dishes consisting primarily of seafood; prepared appetizers consisting primarily of seafood; meat, fish, and vegetable extracts; frozen, frosted, preserved, processed, dried, cooked or crystallized fruit extracts for use in prepared meals or food; meat products, namely, beef bouillon, beef jerky, beef or mutton tallow for food; bottled cooked meat, canned cooked meat, charcuterie, chicarron, chitterlings, confit in the nature of a cooked meat-based spread, consommé, corn dogs, corned beef, corned beef hash, dried meat, dried meat floss, flakes of dried fish meat; meat products, namely, frankfurters, hot dogs, jerky, lard, meatballs, meat-based mousse, meat-based spreads, packaged meats, pickled pigs’ feet, pork pudding, pork rinds, potted meats, preserved sausages, processed lamb, quenelles, salted meat, sliced and seasoned barbequed beef, tripe; sausages; packaged meals consisting primarily of meat, fish, poultry or vegetables; frozen, prepared, and packaged meals consisting primarily of vegetable-based entrees; prepared and prepared meals and entrees consisting primarily of egg with one or more of meat, fish, poultry, vegetable, cheese or onion; combination meal consisting primarily of a meat or vegetable-based entree and a soup or salad for consumption on or off the premises; prepared meals consisting primarily of meat substitutes; prepared entrees consisting primarily of vegetables, soups, salads and vegetable salads; prepared food kits, meat, poultry, fish, frozen, ready for cooking and making bouillon as a meat substitute; toddler meals, namely, frozen entrees consisting primarily of meat, fish, poultry or vegetables; toddler meals, namely, packaged entrees consisting primarily of meat, fish, poultry or vegetables; fruit preserves; vegetables preserves; nuts, namely, shelled nuts, blanched nuts, caffeine-coated nuts, flavored nuts, prepared nuts, roasted nuts, seasoned nuts, nut meats, nut-based snack foods; nut butters; tofu; soups and preparations for making soups; bouillons; soy-based food bars; fruit-based raw food bars; processed fruit- and nut-based food bars; fruit-based organic food bars also containing whole grain; vegetable-based raw food bars; refried beans; dried lentils; preserved soy beans for food; soybean milk; rice milk; almond milk; milk chocolate milk; milk substitutes; prepared milk shakes; prepared milk shakes consisting primarily of milk; puppy milk; prepared milk shakes consisting primarily of meat, fish, poultry or vegetables; formed textured vegetable protein for use as a meat substitute; dips; processed fruits and vegetables; snack mix consisting primarily of processed fruits, processed nuts and/or raisins; food package combinations consisting primarily of cheese, meat and/or processed fruit; margarine; preserves, namely, meat preserves, fish preserves, poultry preserves, game preserves, fruit preserves, vegetable preserves and tomato preserves; pickles; pickled vegetables; tahini; potato chips, potato croquettes, fried potatoes, pre-cooked potatoes, potato fritters, potato dumplings, fried grated potato cakes, mashed potatoes, potato skins; prepared meals consisting primarily of seafood, prepared meals containing [principally] egg; sesame snacks, coconut-based snacks, milk-based snacks, tofu-based snacks, flour based savory snacks, snacks of edible seaweed, snacks manufactured from muesli; preserved garlic; preserved vegetables; processed fish spawn; processed seeds; raisins; rape oil for food; rennet; ryazhenka [fermented baked milk]; salted fish; salted meats; seaweed extracts for food; sesame oil; shellfish (not live); shrimps (not live); soup and soup products in powder or liquid form; soups; soya milk [milk substitute]; suet for food; tahini [sesame seed paste]; tinned vegetables; tomato puree; tripe; vegetable juices for cooking; vegetable soup preparations; whey; whipped cream; white of eggs; yolk of eggs.

**Cl.30** Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces.
(condiments); spices; ice (frozen water); processed cereals; processed grains; pasta; granola; ready to eat cereal-based food bars; rice-based food bars; wheat-based food bars; chocolate-based ready-to-eat food bars; grain-based food bars also containing soy, dried fruits, chocolate, or nuts; processed popcorn; corn-based chips; flour-based chips; confectionery chips for baking; pretzels; crackers; mayonnaise; ketchup; relish (condiment); chutney; hot sauce; seasonings; natural sweeteners; honey; extracts used as a flavoring; coffee; pasta sauce; marinades; chocolate syrup; chocolate chips; barbecue sauces; vinegar; cheese sauce; salsas; rice-based snack foods; wheat-based snack foods; grain-based snack foods; cereal-based snack foods; whole grain-based food bars also containing dried fruit; frozen fruit bars; ice cream; sorbet; bread; rolls; tea; iced tea; herbal tea; beverages made of tea; tea-based beverages with fruit flavoring and mixes in the nature of tea; ingredients used in the preparation of tea-based beverages; tea and coffee based beverages, namely, tea, tea flavored with fruit juice; coffee beans; prepared coffee and coffee-based beverages; ground coffee beans; roasted coffee beans; prepared espresso and espresso-based beverages; coffee essence; coffee extracts; mixtures of coffee and chicory, chicory and chicory mixtures, all for use as substitutes for coffee; prepared cocoa and cocoa-based beverages; cocoa beverages with milk; cakes; pastries; sandwiches; baguettes; muffins; couscous; candy; breakfast cereals; pizza; pasta and pasta products, namely, dried pasta; gluten-free pasta, fresh pasta, prepared pasta, pasta shells, noodles, ravioli, instant noodles, lasagna, and pasta salad; biscuits; cookies; frozen confections; frozen yogurt; puddings; syrup for food; corn syrup; flavoring syrup; ginger syrup; golden syrup; pancake syrup; starch syrup; topping syrups; fruit syrup for use as a food; brown rice and agave syrups as flavoring syrups and natural sweeteners; molasses; sauces and preparations for making sauces; prepared pasta meals; rice-based prepared meals; noodle-based prepared meals; prepared pizza meals; prepared meals consisting primarily of rice, noodles, grains, or bakery products; prepared meals consisting primarily of dough-enrobed foods filled with meat, poultry, fish, fruits, vegetables, and/or cheese; salad dressings; soy based ice cream substitute; macaroni and cheese; cheese flavored puffed corn snacks; food flavorings, other than essential oils; extracts used as flavoring; culinary herbs; preserved garden herbs; dried herbs; processed herbs; herb salt; spice and dried herb mixtures (seasonings); frozen, prepared or packaged entrees consisting primarily of pasta or rice; waffles; popcorn; desserts; gelato; chocolate; tarts; pies; marshmallow squares; cupcakes; donuts; buns; cocoa; rice flour; bean paste; vanilla; vanilla beans; muesli; trifles [confectionery]; maple syrup; confectionery; spices and seasonings; frozen dinners consisting primarily of pasta or rice; bread rolls; trail snack mix made primarily of chocolate; bakery and pastry products; bakery desserts (pastries); tomato sauce; unpopped popcorn; candy-coated popcorn; corn-based snack foods; multigrain-based snack foods; fruit sauces excluding cranberry sauce and apple sauce; macaroni, rice and pasta salad; meat pies; mineral salt for human consumption; capers; cheeses; hamburgers; hamburgers in buns; chewing gum; chocolate mousse; chocolate coated nuts; gingerbread; pesto; rice cakes; spring rolls; sushi; tabouleh; tacos; tapica; tortilla; aspic; almond confectionery; almond paste; aniseed; aromatic preparations for food; artificial coffee; baking powder; baking soda; barley meal; bean meal; bee glue; beer binder; mixing agents for ice cream; breadcrumbs; cake frosting [icing]; cake powder; cereal bars; cereal preparations; cereal-based snack food; cheeseburgers [sandwiches]; chips [cereal products]; chocolate confections; chocolate mousses; chocolate-based beverages; chocolates; cocoa-based beverages; coffee-based beverages; cold tea; condiments; confectionery bars; confectionery in frozen form; cooking salt; corn flakes; corn meal; couscous [semolina]; custard; dessert mousses [confectionery]; dough; dressings for salad; flavorings, other than essential oils; frozen confectionery; frozen yoghurt [confectionery ices]; garden herbs, preserved [seasonings]; ginger [spice]; glucose for culinary purposes; gluten additives for culinary purposes; gluten prepared as foodstuff; ham glaze; high-protein cereal bars; ice cream and ice cream products, chilled and frozen confections and desserts; ice for refreshment; ice lollies; infusions (not medicinal); ketchup [sauce]; lozenges; lozenges [confectionery]; marzipan; meat gravies; natural or artificial ice; non-medicated confectionery; noodle-based snack foods; noodles; nutmegs; oat flakes; oat-based food; oatmeal; palm sugar; pancakes; pasties; pastilles; peanut confectionery; pepper; peppermint sweets; peppers [seasonings]; pesto [sauce]; pizzas; pralines; quiches; ravioli; royal jelly; rusks; sazo; sauces [condiments]; semolina; sorbets [ices]; soya sauce; spaghetti; sugar; sugar confectionery; sweets; tea-based beverages; thickening agents for cooking foodstuffs; turbulent non-refrosted coffee; wafer; wheat flour; wheat germ for human consumption.

Cl.31: Raw and unprocessed agricultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt; natural flowers; live plants; fresh truffles; unprocessed cereals; unprocessed popcorn; fresh fruit; raw fruit; unprocessed fruits; fresh vegetables; raw vegetables; unprocessed vegetables; fresh beans; grains [cereal]; grains [seeds]; unprocessed grains for eating; fresh garlic; fresh olives; unprocessed rice; fresh peppers; unprocessed grains; pet food; grains for animal consumption; beverages for pets; edible chews for animals; products for animal litter; litter for animals; arrangements of fresh fruit; Christmas trees; asparagus; avocado; barley; bedding and litter for animals; beet; beetroot; berries; bird food; blueberries; bran; bran mash for animal consumption; bred stock; bulbs; bushes; cabbage; celery; cherries; chestnuts; chicory [salad]; chicory roots; citrus fruit; coconut shell; coconuts; courgettes; crayfish; crustaceans; cucumbers; dog biscuits; dried plants for decoration; fishing bait or animals; foodstuffs for animals; fresh fruits; for animal consumption; fresh grain; fresh grapes; fresh leeks; fresh lemons; fresh mushrooms; garlic; grains [cereals]; kiwi fruit; live poultry; maize; malt for brewing and distilling; mussels; natural turf; nectarines; oats; oil cake; olives; onions; oranges; parsnips; potatoes; peas; peppers; plant seeds; plants; plums; potatoes; raw cocoa beans; rhubarb; seedlings; sesame; shellfish; spinach; spring greens; sprouts; sugarcane; sweet potatoes; tomatoes; unprocessed cereal seeds; vegetables; wheat; wheat germ for animal consumption; wood chips for the manufacture of wood pulp; wreaths of natural flowers.

Cl.32: Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; soft drinks; isotonic beverages; essences and extracts for making beverages; bottled water; spring water; sparkling water; fruit drinks and fruit juices; fruit juice concentrates; vegetable drinks and vegetable juices; fruit and vegetable juice combinations; fresh and concentrated fruit juices; fresh and concentrated vegetable juices; fresh and concentrated fruit and vegetable juice combinations; sports drinks; aloe vera drinks; lemonade; smoothies; tomato juice; non-alcoholic beer, cider, cocktails, and punch; ginger ale; energy drinks; non-alcoholic drinks, namely, energy shots; herbal juices; flavored water; flavored enhanced water; essences and non-
alcoholic fruit extracts for making beverages; preparations for making beverages, namely, fruit-flavored beverages, fruit drinks, energy drinks, and flavored water; ale; beer-based cocktails; beverages containing vitamins; beverages enriched with added vitamins; effervescent (sherbet) tablets and effervescent powders for drinks; energy drinks containing caffeine; flavored carbonated beverages; fruit juice; ginger beer; guarana drinks; honey-based beverages; hop extracts for manufacturing beer; hypertonic and hypotonic drinks (for use and/or as required by athletes); kvass; lager; low-alcohol beer; malt beer; malt wort; non-alcoholic aperitifs; non-alcoholic ciders; non-alcoholic cocktails; non-alcoholic malt free beverages; non-alcoholic wines; non-dairy milk; pilsner; porter; shandy; smoothies (non-alcoholic fruit beverages); stout; table waters; tomato juice [beverage]; vegetable juices; waters; whey beverages.

Cl.35; Advertising; business management; business administration; office functions; retail services and online retail services connected with the sale of food, beverages, meats, grains, groceries being fresh fruit and vegetables, seeds, natural plants and flowers, matt, clothing, footwear, headgear, household or kitchen utensils and containers, combs and sponges, brushes, articles for cleaning purposes, steelwool, unworked or semi-worked glass, glassware; retail services connected with the sale of porcelain and earthenware, bakeware, and dishes, blenders, table clothes, candles, bed and table covers, cotton fabric, wool yarn fabrics, household linens, bed linens, kitchen linens, bath linens, towels, oven mitts, bleaching preparations and other substances for laundry use, cleaning, polishing, scouring and abrasive preparations, soaps, perfumery, essential oils, cosmetics, hair lotions, dentifrices, bath accessory products, namely, body cleaning and beauty care preparations, baby care products (non-medicated), homeopathic medicines, food for babies, pharmaceutical preparations; retail services connected with the sale of sanitary preparations being toiletries, sanitary preparations for medical purposes, medical dressings, dressings for wounds; all provided via retail grocery stores, supermarkets, retail bakery shops, on-line retail stores, on-line grocery stores, and on-line retail gift shops; on-line grocery store services connected with the sale of food, beverages, meats, grains, groceries being fresh fruit and vegetables, seeds, natural plants and flowers, matt, clothing, footwear, headgear, household or kitchen utensils and containers, combs and sponges, brushes, articles for cleaning purposes, steelwool, unworked or semi-worked glass, glassware, porcelain and earthenware, bakeware, and dishes, blenders, table clothes, candles, bed and table covers, cotton fabric, wool yarn fabrics, household linens, bed linens, kitchen linens, bath linens, towels, oven mitts, bleaching preparations and other substances for laundry use, cleaning, polishing, scouring and abrasive preparations, soaps, perfumery, essential oils, cosmetics, hair lotions, dentifrices, bath accessory products, namely, body cleaning and beauty care preparations, baby care products (non-medicated), homeopathic medicines, food for babies, pharmaceutical preparations, sanitary preparations being toiletries, sanitary preparations for medical purposes, medical dressings, dressings for wounds; all featuring home delivery services; computerized online ordering featuring general consumer merchandise; on-line retail store services featuring a wide variety of consumer goods of others, namely, food, beverages, meats, grains, groceries being fresh fruit and vegetables, seeds, natural plants and flowers, matt, clothing, footwear, headgear, household or kitchen utensils and containers, combs and sponges, brushes, articles for cleaning purposes, steelwool, unworked or semi-worked glass, glassware, porcelain and earthenware, bakeware, and dishes, blenders, table clothes, candles, bed and table covers, cotton fabric, wool yarn fabrics, household linens, bed linens, kitchen linens, bath linens, towels, oven mitts, bleaching preparations and other substances for laundry use, cleaning, polishing, scouring and abrasive preparations, soaps, perfumery, essential oils, cosmetics, hair lotions, dentifrices, bath products, namely, body sponges and brushes, cosmetics, vitamins, dietary supplements and hair brushes, electric shavers, body cleaning and beauty care preparations, baby care products (non-medicated), homeopathic medicines, food for babies, pharmaceutical preparations, sanitary preparations being toiletries, sanitary preparations for medical purposes, medical dressings, dressings for wounds; promoting the goods and services of others; promoting public awareness of health and fitness; reducing obesity; promoting healthy lifestyle choices and practices; promoting public awareness in the fields of nutrition and proper diet; providing customer loyalty program services featuring rewards in the form of discounted shipping services; database management services to enable others to conveniently view and select services from a website; demonstration of services; organization of trade fairs for commercial or advertising purposes; organization of trade fairs for commercial or advertising purposes; outdoor advertising; price comparison; product merchandising; promoting the grinds and services of others through limited availability discount offers via an online electronic-communications network; promoting the goods and services of others through limited availability discount offers via the internet promoting the use, energy from solar farms; promoting the use of energy from wind turbine farms; providing a searchable on-line advertising guide featuring the goods and services of others; provision of business information via a searchable database and via a global computer network; psychological tests in connection at selection
of personnel; public relations; outfit relations services; radio advertising; retail advertising services, namely the
dissemination of advertising matter for others via an online electronic communications network; sales promotion for
others; television advertising; promoting the goods and services of others by means of a loyalty rewards card scheme;
administration of customer loyalty and incentive schemes; administration of loyalty programs involving discounts or
incentives; sales promotion through customer loyalty programs; administration of a discount program enabling
participants to obtain discounts on goods and services, discounted shipping, expedited shipping and early access to
sales events; provision information, advisory, arid consultancy services in relation to all of the aforesaid services.
Meow
3785585 22/03/2018
BYTEDANCE LTD.
Scotia Centre, 4th Floor, Willow House, Cricket Square, P.O. Box 2804, George Town, Grand Cayman KY1-1112, Cayman Islands
A company incorporated under the laws of Cayman Islands
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Proposed to be Used
DELHI
Cl.9; Application software; Application software for smart phone; Downloadable computer software applications; Downloadable smart phone application (software).
Cl.35; Advertising and advertisement services; advertising agencies; online advertising on computer networks; pay per click advertising; preparing advertisements for others; dissemination of advertising matter; advertising through all public communication means; sales promotion for others; advice in the field of business management and marketing; search engine optimization for sales promotion; providing and rental of advertising space on the internet; business advice and information; assistance in management of business activities; commercial information agency services; providing business information via a website; personnel management consultancy; updating and maintenance of data in computer databases.
Cl.38; Providing internet application services for communications; SMS/application message sending services via PC (personal computer); Transmission of application information via internet; Search services of smart phone applications; Communication via virtual private networks [VPN]; Electronic delivery of images and photographs via a global computer network; Data transmission and telecommunication services; Telecommunications services for providing access to data/sound or images; Transmission of text/photo/video via the smart phone application; Transmission of information via applications for smart phones; Transmission, broadcasting and reception of audio, video, still and moving images, text and data; Transfer of data via on-line services; Peer-to-peer (P2P) sharing services; Providing access to a video sharing portal.
Cl.41; Presentation of music videos via mobile device on online; Providing of on-line electronic publications (not downloadable) via mobile devices; Multimedia publishing of printed matter, books, magazines, journals, newspapers, newsletters, tutorials, maps, graphics, photographs, videos, music and electronic publications; Electronic publication of information on a wide range of topics on-line; Entertainment and amusement information via internet online.
3787018 23/03/2018
INCREDD APPLICATIONS PVT. LTD.
F 43, sector 8, Noida, Uttar Pradesh 201301
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 10/01/2016

DELHI

Cl.35; Advertising; business management; business administration; office functions.

Cl.41; Entertainment services including providing a website featuring entertainment information; Providing video entertainment via a website; Providing an Internet website portal in the field of music.

Cl.42; Hosting, creating, designing, development, maintenance and updating of website and mobile application.
KALAKAR

3787019   23/03/2018
INCREDC APPLICATIONS PVT. LTD.
F 43, sector 8, Noida, Uttar Pradesh 201301
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :07/10/2015

DELHI

Cl.35; Advertising; business management; business administration; office functions.
Cl.42; Hosting, creating, designing, development, maintenance and updating of website and mobile application.
AACHMAN
3788065  24/03/2018
SONU AGRAWAL
D-237, GALI NO.10, NEAR LAXMI NAGAR METRO STATION, DELHI-110092, INDIA
PROPRIETOR-SONU AGRAWAL

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Used Since :01/02/2017

DELHI

Cl.29; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, DAIRY PRODUCTS, PULSES, PREPARED, PULSES, PRESERVED, PROCESSED PULSES, PULSES, PROCESSED, JELLIES, JAMS, COMPOTES, FRUIT AND VEGETABLE SPREADS, EDIBLE OIL, POTATO CHIPS, POTATO CRISPS, FLAKES, PICKLES, BUTTER, GHEE.

Cl.30; FLOUR, RICE, SUJI (WHEAT FLOUR), MAIDA (WHEAT FLOUR), BESAN (GRAM FLOUR), FLOUR PREPARATIONS FOR FOOD, FLOUR AND PREPARATIONS MADE FROM CEREALS, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), POTATO SNACKS, SPICES, TEA, COFFEE.
GANGA VIHAR

3789537  27/03/2018
HERITAGE RIVER JOURNEYS PVT. LTD.
Office no. 7, Second Floor, Local Shopping Centre Vasant Arcade, Vasant Kunj, New Delhi 110 070
a Company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI
Cl.39; Travel services, namely booking and providing river cruise services.
Cl.43; Resort hotel services.
ETERNAL GRACE
3789538  27/03/2018
ORIENT ELECTRIC LIMITED
Unit - VIII, Plot No. 7, Bhoinagar, Bhubaneswar - 751012, Odisha, India.
An Indian Company
Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS, TOWER 1, 2ND FLOOR, BLOCK EP, PLOT NO. 11 & 12, SALT LAKE, SECTOR V, KOLKATA 700 091, WEST BENGAL, INDIA
Proposed to be Used
KOLKATA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole
Cl.9; Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire extinguishing apparatus
Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying ventilating, water supply and sanitary purposes
MIGHTY SEED HEMP CO
Priority claimed from 12/02/2018; Application No.: 1,882,622; Canada
3790047 27/03/2018
FRESH HEMP FOODS LTD.
69 Eagle Drive, Winnipeg, Manitoba R2R 1V4, Canada
a Manitoba corporation
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Proposed to be Used
DELHI
Cl.5; Hemp protein powder; hemp protein with fibre.
Cl.29; Natural hulled hemp seed; organic hulled hemp seed.
IMODEL

Priority claimed from 28/09/2017; Application No. : 87627051 ;United States of America

3790483    28/03/2018

BENTLEY SYSTEMS, INCORPORATED
685 Stockton Drive, Exton, PA, 19341, United States of America
a Delaware Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since :09/10/2017

DELHI

Cl.9;Downloadable computer software for engineering, computer aided design, 2D and 3D visualization, construction and operational modeling and analysis, building information modeling (BIM), change management, project collaboration, project analytics and analytical insights in the fields of architecture, engineering, construction, operations, geographic information systems, modeling, building information modeling (BIM), mapping, design, document and data management, and asset management; downloadable computer software for development and deployment of corporate and global computer networks and instructional manuals in electronic format sold as a unit therewith

Cl.42;Providing temporary use of non-downloadable cloud-based software for engineering, computer aided design, 2D and 3D visualization, construction and operational modeling and analysis, building information modeling (BIM), change management, project collaboration, project analytics and analytical insights; cloud computing featuring software for use in engineering, computer aided design, 2D and 3D visualization, construction and operational modeling and analysis; computer-aided design services
3790691  28/03/2018
BALAARK PHARMACEUTICAL PVT. LTD.
540 C BLOCK PANKI, KANPUR
Trader and Distributor
Address for service in India/Attorney address:
POONAM ATEY
24B PCOKET-A, PHASE-2, MAYUR VIHAR, DELHI 91
Used Since :09/10/2014
To be associated with:
3790691
DELHI
Cl.5; Pharmaceutical and medicinal preparations
Cl.16; Paper, Cardboard and goods made from these materials not included in other classes, printed matter; book binding material; photographs, stationery, office requisites(except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); visiting card, printer type, printing blocks.
SAFARI RETREATS PRIVATE LIMITED
721, Rasulghar, Bhubaneswar, Odisha-751010
a company incorporated under the provisions of the Companies Act. 1956

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4TH FLOOR, GYS PLATINUM D-3, DISTRICT CENTRE, SAKET, NEW DELHI-110017.

Used Since : 21/03/2018

KOLKATA

Cl.36; Real estate affairs, including leasing of real estate.

Cl.37; Building construction, building construction supervision, construction consultation, repair, maintenance and installation services.
Trade Marks Journal No: 1958, 27/07/2020 Class 99

EDUPAYTION
3791301  29/03/2018
EDUPAYTION PRIVATE LIMITED
E-983, 2nd Floor, Saraswati vihar, Pitam Pura, Delhi-110034
A Company duly organized and existing under the laws of India

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Used Since: 01/03/2017

DELHI

Cl.41; Providing online information in the field of education; Educational services, including providing a virtual learning platform; computer-assisted educational services; educational and training services relating to use of a computer software under Class 41.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; design, drawing and commissioned writing services for the compilation of web pages on the Internet; creating and maintaining web sites; hosting the web sites of others; all the aforementioned services included in class 42.
ESPLANADE ONE

3791324    29/03/2018
SAFARI RETREATS PRIVATE LIMITED
721, Rasulghar, Bhubaneswar, Odisha-751010.
a company incorporated under the provisions of the Companies Act. 1956

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4TH FLOOR, GYS PLATINUM D-3, DISTRICT CENTRE, SAKET, NEW DELHI-110017.

Proposed to be Used
KOLKATA

Cl.36; Real estate affairs, including leasing of real estate.
Cl.37; Building construction, building construction supervision, construction consultation, repair, maintenance and installation services.
Felix Schoeller

3791555  29/03/2018
SCHOELLER TECHNOCCELL GMBH & CO. KG
Burg Gretesch, 49086 Osnabrück, Germany

a limited partnership organized and existing under the laws of Germany

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI

Cl.16; Base paper for coating with light sensitive layers for photographic and reprographic purposes; coated and uncoated paper for image receiving layers; printing paper; digital imaging paper; cardboard; decorative base paper, pre-impregnated decorative base paper; raw paper and nonwovens for the manufacture of wallpaper, release paper

Cl.17; Polymeric films to be printed on
3791558    29/03/2018
CASTROL LIMITED
Technology Centre, Whitechurch Hill, Pangbourne, Reading, RG8 7QR, United Kingdom
A company organized and existing under the laws of England & Wales

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI
Cl.4; Lubricants; engine oils; automotive lubricants; lubricants contained in dispensers
Cl.7; Dispensers for lubricants and motor oils
Cl.20; Plastic storage containers for lubricants and motor oils
SMART WORK NAVIGATOR

3791899  29/03/2018
Mitsubishi Electric Corporation
7-3 Marunouchi 2-chome, Chiyoda-ku, Tokyo, Japan
a corporation established under the laws of Japan

Address for service in India/Agents address:
L.S. DAVAR & CO.
32, RADHA MADHAV DUTTA GARDEN LANE, KOLKATA - 700 010.

Proposed to be Used
KOLKATA

Cl.7: Industrial robots; metal working machines; electric motors other than for land vehicles.

Cl.9: Network communication apparatus; programmable logic controllers; programmable electronic display apparatus; amplifiers for servo motors; data processing apparatus; remote controlling and supervising apparatus; transmitter and receivers of data between factory automation machines; computers; computer programs.

Cl.42: Design, maintenance and updating of computer programs for third parties; providing temporary use of non-downloadable computer software for use in the field of factory automation; technical consultancy in the field of factory automation; technical consultancy in the field of energy-saving and energy efficiency; technical advice relating to operation of industrial machines and computers for factory automation.
DRITING THE FUTURE TOGETHER
3794357  02/04/2018
SOCIETE BIC
14 rue Jeanne d’Asnières, 92110 Clichy, FRANCE
A company organised and existing under the laws of France.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.8; Razors, razor blades, razor blade cartridges, beard clippers.

Cl.16; Paper, cardboard, notebooks, envelopes, writing pads and blocks, repositionable adhesive notes, labels, not of textile; Stationery articles; Pens; Ball-point pens; Ink pens; Rollerball pens; Fountain pens; Pencils; mechanical pencils (pencil lead holders); Pencil sharpeners; Colouring pencils; Felt-tip pens; Markers; Highlighters markers; Writing ink; Ink cartridges; Pencil leads; Chalks; wax crayons, Office requisites (other than furniture); Drawing rulers; Compasses for drawing; erasers; dry-wipe white boards; pastes and other adhesives for stationery or household purposes; In particular office adhesives; Adhesive tapes; Correction fluids; Correction pens; correction tape; Artists’ materials; Paint brushes; Instructional and teaching material (except apparatus).

Cl.34; Smokers’ articles; lighters; gas fueled lighters for smokers; matches; ashtrays; cigarette cases; lighter holders.

Cl.35; Advertising for public awareness and communication purposes in relation to the environment and sustainable development.
3795877  04/04/2018
MYNTRA DESIGNS PRIVATE LIMITED
PLOT NO 82A, SECTOR-18, GURUGRAM-122015, HARYANA
An Indian Company
Address for service in India/Angents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/04/2015
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2556914, 2556920 AND 2556921
Cl.14; HOROLOGICAL & CHRONOMETRIC INSTRUMENTS INCLUDING WATCHES, CLOCKS & CHRONOGRAPHS; PRECIOUS METALS & THEIR ALLOYS & GOODS IN PRECIOUS METALS OR COATED THERewith; JEWELLERY INCLUDING JEWELLERY MADE FROM GOLD, SILVER, TITANIUM, PLATINUM OR FROM ANY OTHER ALLOYS, METALS OR SEMI-METALS STUDDED WITH OR WITHOUT DIAMONDS; DIAMOND & DIAMOND JEWELLERY; CUFF LINKS; FIGURINES; IVORY JEWELLERY; JEWELLERY & WATCH CASES; ORNAMENTAL PINS; PRECIOUS OR SEMI-PRECIOUS STONES, PEARLS OR GEMS; ImitATION JEWELLERY
Cl.18; LEATHERS & ImitATIONS OF LEATHER AND GOODS MADE OF THESE MATERIALS; TRUNKS & TRAVELLING BAGS; BAGS; BAG PACKS; BRIEFCASES; ATTACHÉ; SUITCASES; UMBRELLAS; BANDOLIERS; HANDBAGS; ImitATION LEATHER OR LEATHER BELTS, POUCHES, PURSES, BOXES, LEASES, LEADS, STRAPS, THONGS, STRAPS, TWIST; NET BAGS; NOOSE BAGS; SLINGS & SLING BAGS; SPORTS BAGS; VANITY CASES
3795878  04/04/2018
MYNTRA DESIGNS PRIVATE LIMITED
PLOT NO 82A, SECTOR-18, GURUGRAM-122015, HARYANA
An Indian Company
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/04/2015
DELHI
Cl.14; HOROLOGICAL & CHRONOMETRIC INSTRUMENTS INCLUDING WATCHES, CLOCKS & CHRONOGRAPHS; PRECIOUS METALS & THEIR ALLOYS & GOODS IN PRECIOUS METALS OR COATED THEREWITH; JEWELLERY INCLUDING JEWELLERY MADE FROM GOLD, SILVER, TITANIUM, PLATINUM OR FROM ANY OTHER ALLOYS, METALS OR SEMI-METALS STUDDDED WITH OR WITHOUT DIAMONDS; DIAMOND & DIAMOND JEWELLERY; CUFF LINKS; FIGURINES; IVORY JEWELLERY; JEWELLERY & WATCH CASES; ORNAMENTAL PINS; PRECIOUS OR SEMI-PRECIOUS STONES, PEARLS OR GEMS; IMITATION JEWELLERY
Cl.18; LEATHERS & IMITATIONS OF LEATHER AND GOODS MADE OF THESE MATERIALS; TRUNKS & TRAVELLING BAGS; BAGS; BAG PACKS; BRIEFCASES; ATTACHÉ; SUITCASES; UMBRELLAS; BANDOLIERS; HANDBAGS; IMITATION LEATHER OR LEATHER BELTS, POUCHES, PURSES, BOXES, LEASHES, LEADS, STRAPS, THONGS, STRAPS, TWIST; NET BAGS; NOOSE BAGS; SLINGS & SLING BAGS; SPORTS BAGS; VANITY CASES
ANOUK
3795880  04/04/2018
MYNTRA DESIGNS PRIVATE LIMITED
PLOT NO 82A, SECTOR-18, GURUGRAM-122015, HARYANA
An Indian Company
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/04/2015
DELHI
Cl.14;HOROLOGICAL & CHRONOMETRIC INSTRUMENTS INCLUDING WATCHES, CLOCKS & CHRONOGRAPHS;
PRECIOUS METALS & THEIR ALLOYS & GOODS IN PRECIOUS METALS OR COATED THEREWITH; JEWELLERY
INCLUDING JEWELLERY MADE FROM GOLD, SILVER, TITANIUM, PLATINUM OR FROM ANY OTHER ALLOYS, METALS
OR SEMI-METALS STUDDED WITH OR WITHOUT DIAMONDS; DIAMOND & DIAMOND JEWELLERY; CUFF LINKS;
FIGURINES; IVORY JEWELLERY; JEWELLERY & WATCH CASES; ORNAMENTAL PINS; PRECIOUS OR SEMI-PRECIOUS
STONES, PEARLS OR GEMS; IMITATION JEWELLERY
Cl.18;LEATHERS & IMITATIONS OF LEATHER AND GOODS MADE OF THESE MATERIALS; TRUNKS & TRAVELLING
BAGS; BAGS; BAG PACKS; BRIEFCASES; ATTACHÉ; SUITCASES; UMBRELLAS; BANDOLIERS; HANDBAGS; IMITATION
LEATHER OR LEATHER BELTS, POUCHES, PURSES, BOXES, LEASHES, LEADS, STRAPS, THONGS, STRAPS, TWIST;
NET BAGS; NOOSE BAGS; SLINGS & SLING BAGS; SPORTS BAGS; VANITY CASES
INVICTUS LOOM COMPANY

3795887 04/04/2018
MYNTRA DESIGNS PRIVATE LIMITED
PLOT NO 82A, SECTOR-18, GURUGRAM-122015, HARYANA
An Indian Company

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :01/01/2016

DELHI

Cl.14: HOROLOGICAL & CHRONOMETRIC INSTRUMENTS INCLUDING WATCHES, CLOCKS & CHRONOGRAPHS; PRECIOUS METALS & THEIR ALLOYS & GOODS IN PRECIOUS METALS OR COATED THEREWITH; JEWELLERY INCLUDING JEWELLERY MADE FROM GOLD, SILVER, TITANIUM, PLATINUM OR FROM ANY OTHER ALLOYS, METALS OR SEMI-METALS STUDDED WITH OR WITHOUT DIAMONDS; DIAMOND & DIAMOND JEWELLERY; CUFF LINKS; FIGURINES; IVORY JEWELLERY; JEWELLERY & WATCH CASES; ORNAMENTAL PINS; PRECIOUS OR SEMI-PRECIOUS STONES, PEARLS OR GEMS; IMITATION JEWELLERY

Cl.18: LEATHERS & IMITATIONS OF LEATHER AND GOODS MADE OF THESE MATERIALS; TRUNKS & TRAVELLING BAGS; BAGS; BAG PACKS; BRIEFCASES; ATTACHÉ; SUITCASES; UMBRELLAS; BANDOLIERS; HANDBAGS; IMITATION LEATHER OR LEATHER BELTS, POUCHES, PURSES, BOXES, LEASHES, LEADS, STRAPS, THONGS, STRAPS, TWIST; NET BAGS; NOOSE BAGS; SLINGS & SLING BAGS; SPORTS BAGS; VANITY CASES
3796574  04/04/2018

JUUL LABS, INC.
560 20th Street, Building 104 San Francisco, California 94107 U.S.A.
Corporation organized under the laws of Delaware, U.S.A.

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

Cl.9: Downloadable software for mobile devices for use with an oral vaporizer for smoking purposes, namely, software for remotely adjusting and saving vaporizer temperature settings and updating vaporizer firmware; Charging cases & covers, adapters, and power cords; batteries and electric accumulators for electric and electronic cigarettes; battery chargers for use with electronic and electric cigarettes; USB chargers for electric and electronic cigarettes; car chargers for electric and electronic cigarettes; electronic devices and appliances for charging and carrying electronic and electric cigarettes.

Cl.11: Electric vaporizers for the vaporization of herbal and plant matter for household purposes and related accessories.

Cl.34: Nicotine-based liquid, namely, liquid nicotine used to refill electronic cigarettes; cartridges sold filled with liquid nicotine for electronic cigarettes; electronic cigarette refill liquids, namely, chemical flavorings in liquid form used to refill electronic cigarettes; chemical flavorings in liquid form, and tobacco substitutes in liquid solution form other than for medical purposes; cartridges sold filled with chemical flavorings in liquid form for electronic cigarettes; electronic cigarettes; electronic smoking vaporizers, namely, electronic cigarettes; tobacco substitutes in liquid solution form other than for medical purposes for electronic cigarettes; refill cartridges sold empty for electronic cigarettes; electric vaporizers, namely, smokeless vaporizer pipes for the ingestion and inhalation of tobacco and other herbal matter;
electric vaporizers for the vaporization of tobacco; processed tobacco pods; pipe tobacco, namely, tobacco for use in electric vaporizers; tobacco, whether manufactured or unmanufactured; smoking tobacco, pipe tobacco, hand rolling tobacco, snus tobacco; tobacco sold in pods; smoker's articles for electric and electronic cigarettes namely, cases for electronic cigarettes and electronic cigarette accessories and boxes for electronic cigarettes and electronic cigarette accessories; components for electric and electronic cigarettes, namely, atomisers for tobacco substitutes, cartomisers for tobacco substitutes, clearomisers for tobacco substitutes; electric coils sold as a component of electric and electronic cigarettes and electronic smoking devices.

**Cl.35:** Retail store services featuring electric vaporizers and related consumer electronic devices, downloadable software for mobile devices for use with an oral vaporizer for smoking purposes, nicotine-based liquid, namely, liquid nicotine used to refill electronic cigarettes, cartridges sold filled with liquid nicotine for electronic cigarettes, electronic cigarette refill liquids, namely, chemical flavorings in liquid form used to refill electronic cigarettes, chemical flavorings in liquid form, and tobacco substitutes in liquid solution form other than for medical purposes, cartridges sold filled with chemical flavorings in liquid form for electronic cigarettes, electronic cigarette accessories, components for electric and electronic cigarettes, tobacco substitutes in liquid solution form other than for medical purposes for electronic cigarettes, refill cartridges sold empty for electronic cigarettes, electric vaporizers, namely, smokeless vaporizer pipes for the ingestion and inhalation of tobacco and other herbal matter, electric vaporizers for the vaporization of tobacco, processed tobacco pods, pipe tobacco, namely, tobacco for use in electric vaporizers, tobacco, whether manufactured or unmanufactured, smoking tobacco, pipe tobacco, hand rolling tobacco, snus tobacco, tobacco sold in pods, smoker's articles for electric and electronic cigarettes namely, cases for electronic cigarettes and electronic cigarette accessories and boxes for electronic cigarettes and electronic cigarette accessories, components for electric and electronic cigarettes, namely, atomisers for tobacco substitutes, cartomisers for tobacco substitutes, clearomisers for tobacco substitutes, electric coils sold as a component of electric and electronic cigarettes and electronic smoking devices and demonstration of products relating thereto; providing consumer information in the field of electric vaporizers and related consumer electronic devices, downloadable software for mobile devices for use with an oral vaporizer for smoking purposes, nicotine-based liquid, namely, liquid nicotine used to refill electronic cigarettes, cartridges sold filled with liquid nicotine for electronic cigarettes, electronic cigarette refill liquids, namely, chemical flavorings in liquid form used to refill electronic cigarettes, chemical flavorings in liquid form, and tobacco substitutes in liquid solution form other than for medical purposes, cartridges sold filled with chemical flavorings in liquid form for electronic cigarettes, electronic cigarette accessories, components for electric and electronic cigarettes, tobacco substitutes in liquid solution form other than for medical purposes for electronic cigarettes, refill cartridges sold empty for electronic cigarettes, electric vaporizers, smokeless vaporizer pipes for the ingestion and inhalation of tobacco and other herbal matter, electric vaporizers for the vaporization of tobacco, processed tobacco pods, pipe tobacco, namely, tobacco for use in electric vaporizers, tobacco, whether manufactured or unmanufactured, smoking tobacco, pipe tobacco, hand rolling tobacco, snus tobacco, tobacco sold in pods, smoker's articles for electric and electronic cigarettes namely, cases for electronic cigarettes and electronic cigarette accessories and boxes for electronic cigarettes and electronic cigarette accessories, components for electric and electronic cigarettes, namely, atomisers for tobacco substitutes, cartomisers for tobacco substitutes, clearomisers for tobacco substitutes, electric coils sold as a component of electric and electronic cigarettes and electronic smoking devices and demonstration of products relating thereto.

**Cl.37:** Maintenance, installation and repair of electric vaporizers, and related consumer electronic devices.

**Cl.42:** Troubleshooting in the nature of diagnosing problems with consumer electronics, namely, electric vaporizers, vaporizer software and peripherals, and related consumer electronic devices; consulting in the field of troubleshooting in the nature of diagnosing problems with consumer electronics, namely, electric vaporizers, vaporizer software and peripherals, and related consumer electronic devices; maintenance, installation and repair of software.
3796577  04/04/2018
JUUL LABS, INC.
560 20th Street, Building 104 San Francisco, California 94107 U.S.A.
Corporation organized under the laws of Delaware, U.S.A.

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI

Cl.9: Downloadable software for mobile devices for use with an oral vaporizer for smoking purposes, namely, software for remotely adjusting and saving vaporizer temperature settings and updating vaporizer firmware; Charging cases & covers, adapters, and power cords; batteries and electric accumulators for electric and electronic cigarettes; battery chargers for use with electronic and electric cigarettes; USB chargers for electric and electronic cigarettes; car chargers for electric and electronic cigarettes; electronic devices and appliances for charging and carrying electronic and electric cigarettes.

Cl.11: Electric vaporizers for the vaporization of herbal and plant matter for household purposes and related accessories.

Cl.34: Nicotine-based liquid, namely, liquid nicotine used to refill electronic cigarettes; cartridges sold filled with liquid nicotine for electronic cigarettes; electronic cigarette refill liquids, namely, chemical flavorings in liquid form used to refill electronic cigarettes; chemical flavorings in liquid form, and tobacco substitutes in liquid solution form other than for medical purposes; cartridges sold filled with chemical flavorings in liquid form for electronic cigarettes; electronic cigarettes; electronic smoking vaporizers, namely, electronic cigarettes; tobacco substitutes in liquid solution form other than for medical purposes for electronic cigarettes; refill cartridges sold empty for electronic cigarettes; electric vaporizers, namely, smokeless vaporizer pipes for the ingestion and inhalation of tobacco and other herbal matter; electric vaporizers for the vaporization of tobacco; processed tobacco pods; pipe tobacco, namely, tobacco for use in electric vaporizers; tobacco, whether manufactured or unmanufactured; smoking tobacco, pipe tobacco, hand rolling tobacco, snus tobacco; tobacco sold in pods; smoker's articles for electric and electronic cigarettes namely, cases for electronic cigarettes and electronic cigarette accessories and boxes for electronic cigarettes and electronic cigarette accessories; components for electric and electronic cigarettes, namely, atomisers for tobacco substitutes, cartomisers.
for tobacco substitutes, clearomisers for tobacco substitutes; electric coils sold as a component of electric and electronic cigarettes and electronic smoking devices.

Cl.35; Retail store services featuring electric vaporizers and related consumer electronic devices, downloadable software for mobile devices for use with an oral vaporizer for smoking purposes, nicotine-based liquid, namely, liquid nicotine used to refill electronic cigarettes, cartridges sold filled with liquid nicotine for electronic cigarettes, electronic cigarette refill liquids, namely, chemical flavorings in liquid form used to refill electronic cigarettes, chemical flavorings in liquid form, and tobacco substitutes in liquid solution form other than for medical purposes, cartridges sold filled with chemical flavorings in liquid form for electronic cigarettes, electronic cigarettes, electronic smoking vaporizers, namely, electronic cigarettes, tobacco substitutes in liquid solution form other than for medical purposes for electronic cigarettes, refill cartridges sold empty for electronic cigarettes, electric vaporizers, namely, smokeless vaporizer pipes for the ingestion and inhalation of tobacco and other herbal matter, electric vaporizers for the vaporization of tobacco, processed tobacco pods, pipe tobacco, namely, tobacco for use in electric vaporizers, tobacco, whether manufactured or unmanufactured, smoking tobacco, pipe tobacco, hand rolling tobacco, snus tobacco, tobacco sold in pods, smoker’s articles for electric and electronic cigarettes namely, cases for electronic cigarettes and electronic cigarette accessories and boxes for electronic cigarettes and electronic cigarette accessories, components for electric and electronic cigarettes, namely, atomisers for tobacco substitutes, cartomisers for tobacco substitutes, clearomisers for tobacco substitutes, electric coils sold as a component of electric and electronic cigarettes and electronic smoking devices and demonstration of products relating thereto; providing consumer information in the field of electric vaporizers and related consumer electronic devices, downloadable software for mobile devices for use with an oral vaporizer for smoking purposes, nicotine-based liquid, namely, liquid nicotine used to refill electronic cigarettes, cartridges sold filled with liquid nicotine for electronic cigarettes, electronic cigarette refill liquids, namely, chemical flavorings in liquid form used to refill electronic cigarettes, chemical flavorings in liquid form, and tobacco substitutes in liquid solution form other than for medical purposes, cartridges sold filled with chemical flavorings in liquid form for electronic cigarettes, electronic cigarettes, electronic smoking vaporizers, namely, electronic cigarettes, tobacco substitutes in liquid solution form other than for medical purposes for electronic cigarettes, refill cartridges sold empty for electronic cigarettes, electric vaporizers, namely, smokeless vaporizer pipes for the ingestion and inhalation of tobacco and other herbal matter, electric vaporizers for the vaporization of tobacco, processed tobacco pods, pipe tobacco, namely, tobacco for use in electric vaporizers, tobacco, whether manufactured or unmanufactured, smoking tobacco, pipe tobacco, hand rolling tobacco, snus tobacco, tobacco sold in pods, smoker’s articles for electric and electronic cigarettes namely, cases for electronic cigarettes and electronic cigarette accessories and boxes for electronic cigarettes and electronic cigarette accessories, components for electric and electronic cigarettes, namely, atomisers for tobacco substitutes, cartomisers for tobacco substitutes, clearomisers for tobacco substitutes, electric coils sold as a component of electric and electronic cigarettes and electronic smoking devices and demonstration of products relating thereto.

Cl.37; Maintenance, installation and repair of electric vaporizers, and related consumer electronic devices.

Cl.42; Troubleshooting in the nature of diagnosing problems with consumer electronics, namely, electric vaporizers, vaporizer software and peripherals, and related consumer electronic devices; consulting in the field of troubleshooting in the nature of diagnosing problems with consumer electronics, namely, electric vaporizers, vaporizer software and peripherals, and related consumer electronic devices; maintenance, installation and repair of software.
3798188 06/04/2018
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403-2467, United States of America
a Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.35: On-line retail store services featuring a wide variety of consumer goods of others; comparison shopping services; order fulfillment services; sales promotion of products for third parties; seller services, namely, retail store services and distributorship services for a wide variety of consumer goods; provision of an on-line marketplace for buyers and sellers of goods and services; providing a website featuring an online marketplace for exchanging goods and services with other users; providing evaluative feedback and ratings of sellers’ goods and services, the value and prices of sellers’ goods and services, buyers’ and sellers’ performance, delivery, and overall trading experience in connection therewith; providing a searchable online advertising guide featuring the goods and services of online vendors; providing a searchable online evaluation database for buyers and sellers; providing a web site featuring the ratings, reviews and recommendations on consumer goods for feedback purposes posted by viewers; gift registry services; customer loyalty services and customer club services, for commercial, promotional and/or advertising purposes

Cl.36: Providing electronic processing of credit card transactions and electronic payments via a global computer network; processing electronic payments made through prepaid gift cards; charitable fundraising services; accepting and administering monetary charitable contributions

Cl.42: Platform as a service (PAAS) featuring computer software platforms for facilitating online transactions between sellers and buyers of consumer goods and services; Computer services, namely, providing search platforms for search engines and retail websites that provide consumers with consumer goods and services or retail product information and supplemental information based on the search query
TARGET BRANDS, INC.

1000 Nicollet Mall, Minneapolis, Minnesota 55403-2467, United States of America

a Minnesota Corporation, USA

Address for service in India/Attorney address:

REMFRY & SAGAR

REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.35; On-line retail store services featuring a wide variety of consumer goods of others; comparison shopping services; order fulfillment services; sales promotion of products for third parties; seller services, namely, retail store services and distributorship services for a wide variety of consumer goods; provision of an on-line marketplace for buyers and sellers of goods and services; providing a website featuring an online marketplace for exchanging goods and services with other users; providing evaluative feedback and ratings of sellers' goods and services, the value and prices of sellers' goods and services, buyers' and sellers' performance, delivery, and overall trading experience in connection therewith; providing a searchable online advertising guide featuring the goods and services of online vendors; providing a searchable online evaluation database for buyers and sellers; providing a web site featuring the ratings, reviews and recommendations on consumer goods for feedback purposes posted by viewers

Cl.42; Platform as a service (PAAS) featuring computer software platforms for facilitating online transactions between sellers and buyers of consumer goods and services; Computer services, namely, providing search platforms for search engines and retail websites that provide consumers with consumer goods and services or retail product information and supplemental information based on the search query
TEKLITE

3798301 06/04/2018
Secobel
Woudstraat 21 3600 Genk Belgium
a joint stock company organized and existing under the laws of Belgium

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :24/07/2007

DELHI

Cl.6; Masts of metal, telescopic and sectional masts of metal; portable masts of metal; masts, included in this class; containers of metal for masts; parts, components and compositions for the above goods.
Cl.11; Lighting apparatus for telescopic and sectional masts.
GUANGZHOU RENREN MANAGEMENT CONSULTING CO., LTD.
Room 2701, Floor 27, No. 120, Huangpu Avenue West Road, Tianhe District, Guangzhou, China

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

**DELHI**

**Cl.3**; cakes of toilet soap; cleansing milk for toilet purposes; lacquer-removing preparations; lipsticks; cotton swabs for cosmetic purposes; cosmetic kits; perfumes; adhesives for affixing false eyelashes; dentifrices; cosmetics for animals.

**Cl.9**; computer peripheral devices; mouse [computer peripheral]; USB flash drives; bags adapted for laptops; cell phone straps; cell phones; headphones; electronic book readers; ear plugs for divers; locks, electric; sunglasses; battery chargers; gloves for protection against accidents; sound transmitting apparatus.

**Cl.18**; purses; rucksacks; shopping bags; handbags; trunks [luggage]; key cases; credit card cases [wallets]; business card cases; leather twist

**Cl.21**; kitchen utensils; glass flasks [containers]; combs; nail brushes; toothbrushes; cosmetic utensils; fitted vanity cases; make-up removing appliances; make-up sponges; eyelash brushes; vacuum bottles.
HGPmart

3801022  10/04/2018
HERO MOTOCORP LIMITED
34 Basant Lok, Vasant Vihar, New Delhi -110 057
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.12; Motor cycles, scooters, motor land vehicles including parts, fittings and accessories falling in class 12.

Cl.35; Advertising; business management; business administration; office functions. dissemination of advertising for others via an on-line electronic communications network; computerized processing of on-line purchase orders; collecting information for business in databases; collecting information for advertising on goods and services relating to vehicles including parts, fitting and appliances; arranging of commercial and business contacts for the sale and purchase of goods and services; ordering services, delivery order services and invoice processing, also for e-commerce; online promotional services, arranging commercial transactions for others, also as part of e-commerce, negotiation of agreements concerning the buying and selling of goods for others; arranging advertising and promotional contracts for others; consultancy services.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
VIVIFICA

3802988   11/04/2018

BAYER AKTIENGESELLSCHAFT
Kaiser-Wilhelm-Allee, 51373 Leverkusen, Germany
A company organized and existing under the laws of Germany

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
DELHI

Cl.1; Chemicals used in agriculture, horticulture and forestry; preparations for treating seeds (included in class 1); plant growth regulating preparations; genes of seeds for agricultural production; fertilizers.

Cl.5; Preparations for destroying vermin; fungicides, herbicides.

Cl.31; Agricultural, horticultural and forestry products and grains not included in other classes; seeds.
NOCNEX
3802989 11/04/2018
BAYER AKTIENGESELLSCHAFT
Kaiser-Wilhelm-Allee, 51373 Leverkusen, Germany
A company organized and existing under the laws of Germany
Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Proposed to be Used
DELHI
Cl.1; Chemicals used in agriculture, horticulture and forestry; preparations for treating seeds (included in class 1); plant growth regulating preparations; genes of seeds for agricultural production; fertilizers.
Cl.5; Preparations for destroying vermin; fungicides, herbicides.
Cl.31; Agricultural, horticultural and forestry products and grains not included in other classes; seeds.
GRASSHOPPER
Priority claimed from 20/10/2017; Application No. : 87654391 ;United States of America
3804042  12/04/2018
GOOGLE LLC
1600 Amphitheatre Parkway, Mountain View, California 94043, U.S.A.
a Delaware limited liability company.
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Proposed to be Used
DELHI
Cl.9: Downloadable computer software used to teach users to write code for computer programs.
Cl.41: Educational services, namely, providing an online course of instruction in the field of writing code for computer programs.
O’NEAL

3804184  12/04/2018
O’NEAL EUROPE GMBH & CO. KG
Erich-Blum-Str. 33, 71665 Vaihingen an der Enz, Germany
A Company duly organized and existing under the laws of Germany

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Used Since: 25/02/2016

DELHI

Cl.9; Helmets (Protective); Goggles, Sunglasses; Gloves (Protective); Protective Garments for Cyclist and Motorcycle Riders; Protective footwear for the prevention of accident or injury.

Cl.25; Jackets; Jerseys; Pants; Boots; Shoes; Gloves; Leisure Wear; T-Shirts; Sweat Shirts; Pants, Shorts and Socks for Cyclists and Motorcycle Riders.

Cl.28; Kidney belts and elbow protectors for motorcyclists and cyclists

Cl.35; Retail or wholesale services for Helmets, Goggles, Sunglasses, Gloves, Protective Garments for Cyclist and Motorcycle Riders, Motorcycle parts and accessories, Jackets, Jerseys & Pants, Shoes, Gloves, Leisure Wear, T-Shirts, Sweat Shirts, Pants, Shorts, Socks for Cyclist and Motorcycle Riders, Kidney belts and elbow protectors for motorcyclists and cyclists
CAN

3804536  13/04/2018
NIDHI DANG TRADING AS THE DELHI FOOD & SPICE CO.
3rd M 62, Nehru Nagar, Ghaziabad
Proprietor

Address for service in India/Attorney address:
DIVA ARORA MENON
D-10, NIZAMUDDIN EAST LOWER GROUND FLOOR, NEW DELHI-110013

Proposed to be Used
DELHI

Cl.29; dried and cooked fruits and vegetables, jellies, jams, fruit sauces, pulses
Cl.30; Coffee, tea, cocoa, sugar, rice, spices flour and preparations made from cereals, salt
LET’S BITE

3806101    14/04/2018
SONU AGRAWAL
D-237, GALI NO.10, NEAR LAXMI NAGAR METRO STATION, DELHI-110092, INDIA
PROPRIETOR- SONU AGRAWAL

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI

Cl.29: POTATO SNACKS, POTATO CHIPS, SEEDS, PREPARED, NUTS, FRUIT SPREADS, SOY-BASED SNACK FOODS,
MEAT, FISH, POULTRY, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUIT AND VEGETABLES, EGGS, EDIBLE
OILS AND FATS.

Cl.30: BREAD, PASTRY, CONFECTIONERY, SAUCES, RICE SNACKS, PUFFED CORN SNACKS, TORTILLA CHIPS, RICE
CRACKERS, BISCUITS, MUESLI-BASED SNACK BARS, CORN, ROASTED, VINEGAR, RICE CRACKERS.
3806819  16/04/2018
MULTI-STATE LOTTERY ASSOCIATION
4400 N.W. Urbandale Dr., Urbandale, IA 50322, United States of America
an Iowa, U.S.A., unincorporated non-profit association

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.28; Lottery tickets in class 28
Cl.41; Lottery and lotto game services in class 41
3807382  16/04/2018
SANI STEELS PRIVATE LIMITED
2nd Floor, Above P.C. Das Market, Opposite Mahavir Bhawan, A.T. Road, Guwahati - 781001, Assam
A company incorporated under the provisions of the Companies Act, 2013
Address for service in India/Attorney address:
ROHAN ROHATGI
D-98, SECTOR 30, NOIDA - 201303, GAUTAM BUDDHA NAGAR, UTTAR PRADESH
Proposed to be Used
KOLKATA
Cl.11; Bathtubs, sanitaryware.
Cl.20; Plastic Water Tanks.
3807383   16/04/2018
SANI STEELS PRIVATE LIMITED
2nd Floor, Above P.C. Das Market, Opposite Mahavir Bhawan, A.T. Road, Guwahati - 781001, Assam
A company incorporated under the provisions of the Companies Act, 2013

Address for service in India/Attorney address:
ROHAN ROHATGI
D-98, SECTOR 30, NOIDA - 201303, GAUTAM BUDDHA NAGAR, UTTAR PRADESH
Used Since : 30/07/2016

KOLKATA
Cl. 11; Toilet Cisterns, Kitchen Sink, Bath fittings.
Cl. 24; Toilet Seat Covers.
Trade Marks Journal No: 1958 ,   27/07/2020           Class 99

HAVELLS INDIA LIMITED
904, 9th Floor, Surya Kiran Building, K G Marg, Connaught Place, New Delhi - 110001
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :01/09/2012

To be associated with: 3040744

DELHI

Cl.7; Machinery and parts of machines for the lighting industry; machines for the manufacture of electric lamps and of electric lighting apparatus; machines for the mechanical handling and working of glass; electric-welding controls; motors; engines (except for land vehicles); fans for motors and engines; industrial control apparatus for machines; control mechanisms for machines, Starters for motors and engines; machine coupling and transmission components (except for land vehicles); electric generators; electric motors; pumps; Ironing machines; Mixer Grinders; Choppers; blenders; parts for all the aforesaid goods.

Cl.9; Electric switches; sockets, mini MCB's, plates, holders, extension cords, plug tops and other electrical accessories; voltage switchgear, distribution boards, MCCB fuse, fuse link, circuit breakers, digital circuit breakers, meters, tape, remote controls for fans, starters for electric lamps, electronic starters for fluorescent lamps, ballasts for lamps and lighting fittings, electrical transformers for use with lighting, photocells and photocells for use with security lighting, digital dimmers; circuit breakers; digital circuit breakers; electric wires and cables; meters (recording); ammeters; voltmeters; capacitors; contactors; electric relays; distribution boards; fuses (electric); thermostats; Starters for electric lamps; electronic starters for fluorescent lamps; ballasts for lamps and lighting fittings; electrical transformers for use with lighting; lighting transformers; UV photocells; Tubes (Electric discharge - ), other than for lighting; radio-receiving apparatus; radio-transmission apparatus; vacuum gauges; vacuum measuring instruments; electron tube testing apparatus; remote controls for fans etc.; distribution box; switchgear and control gear - switchboards, switchboxes [electricity]; Terminals [electricity]; Theft prevention installations Electric, Time switches automatic; Electric installations for the remote control of industrial operations, control panels; Light emitting diodes.

Cl.11; Apparatus and installations for lighting; fluorescent light tubes; lights bulbs; lamps; filament for lamps; arc lamps; Tubes (Discharge - ) electric for lighting; lamp casings; lamp glass; lamp hanging supports; lamp reflectors; lamp shade; luminous tubes for lighting; sockets for electric lights; torches; search lights; lights and lamps for cosmetic purposes; lamps for tanning purposes; Compact Fluorescent Lamps, fans; air-conditioning and water supply apparatus; water heaters; Toaster; Microwave; Ovens (electric); Kettles (electric); Coffee Maker (Electric); Lighting Apparatus utilizing Light emitting diodes, coolers, LED, Dawn lighters, table lamps, photocells (security lighting operated by ).
Priority claimed from 08/11/2017; Application No. : 87677161 ;United States of America
3808504  17/04/2018
DEVICEBOOK, INC.
11811 NE 1st Street A203 Bellevue, WASHINGTON - 98005, U.S.A.
A Delaware corporation
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.9; Computer software and application software for enabling users to connect to, operate, control, manage, monitor and organize network and/or internet enabled devices, and to transfer and share the control of devices; computer software for use in accessing, monitoring, collecting, analyzing, reporting and managing data and information from network and/or internet enabled devices; computer software to enable users to develop applications to connect to, operate, control, manage, monitor and organize network and/or internet enabled devices, and to transfer and share the control of such devices; computer software development tools for creating, organizing and managing internet applications on mobile devices and computer systems.

Cl.42; Application service provider, namely, hosting, controlling, managing, organizing, developing and maintaining applications, software and websites of others in the fields of data and event management for network and/or internet enabled devices; software as a service (SaaS) services featuring software to enable users to connect to, operate, control, manage, monitor and organize devices, and to transfer and share the control of network and/or internet enabled devices; providing temporary use of non-downloadable computer software applications that allow users to access, monitor, collect, analyze, report and manage data and information from network and/or internet enabled devices.
TRITON DIGITAL CANADA INC.
1440 Sainte-Catherine Street W., Suite 1200 Montreal, Quebec H3G 1R8 Canada
A company organized and existing under the laws of Canada

Address for service in India/Attorney address:
MIRANDAH ASIA INDIA
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Hospitality District, Aerocity, IGI Airport, New Delhi-110037

Proposed to be Used

DELHI

Cl.9; Downloadable software used for streaming of audio, visual, and audiovisual material via a global computer network or the internet; Downloadable software for use in creating and managing custom side channels for audio publishers; Downloadable software for the transmission of media signals on the internet and for configuration and management of content encoding and content replacement; Computer software for use in media management systems that create and distribute audio and video programs via computer websites; Downloadable computer software applications; Recorded computer software; Non-downloadable computer software for use in providing a compilation of reports and audience data relating to the access, use, transmission and performance of third party materials.

Cl.35; Providing forecasting and advertising campaign delivery information and analysis, namely, post impression response tracking for both audio and visual campaigns, audience forecasting, tracking and reporting; business marketing consulting services; Business services, namely, order management and trafficking system to deliver audio digital content, including advertisements, on live and on-demand audio streams; Business services, namely, providing, buying, monetizing, delivering, optimizing, managing, and measuring digital audio and visual advertising inventory; Exchange services, namely, brokering of advertising campaigns of third parties and providing a system for the management, buying and selling of digital audio advertising inventory of third parties in real-time; Business consulting and information services for broadcasters and online content providers; Advertising and publicity services, namely, promoting the goods, services, brand identity, and commercial information and news of third parties through audio, visual, video, mobile, digital, and online media; Advertising, marketing, and promotion services: Developing and placing advertisements for others in the fields of sweepstakes, contests, incentive award points, marketing referral programs, fan engagement programs, coupons, and promotional products.

Cl.38; Streaming of audio, visual, and audiovisual material via a global computer network and the internet; Media distribution and technology services, namely, electronic transmission of audio, video content and data, via a global computer network and the internet; Electronic transmission and streaming of audio, audiovisual, digital media content and media advertising communications via computer networks and global communication networks.

Cl.42; Software as a service [SaaS]; Computer services, namely software as a service (SAAS), used for providing rewards programs for visiting and engaging with a website; Computer services, namely, software as a service (SAAS) used to grow online traffic, page views, user registrations, and increased audience engagement; Website and media content management services featuring non-downloadable software applications for use in creating, designing, hosting, publishing, managing and maintaining content for use on the internet; Design and development of computer software; Application service provider featuring application programming interface (API) software for integrating social interaction, gaming, and audience incentives into websites; Providing temporary use of on-line non-downloadable software and
applications for allowing the insertion and replacement of digital audio content, including advertisement, by another piece of digital audio content for a global and targeted audience; Developing and designing computer software as a service for advertising distributions and other interactive services, namely, email marketing, incentivized promotions, content management surveys, game mechanics, contests and sweepstakes; Providing temporary use of non-downloadable computer software enabling market research and consumer research for the radio and internet streaming media industry and print industries; Providing temporary use of on-line non-downloadable software and applications for providing management services for advertisement and marketing purposes, namely, advertising placement, delivery, billing, tracking, optimization and reporting; Providing temporary use of a web-based non-downloadable software application for collecting, measuring and delivering real time audience data, reports for internet radio and internet streaming media featuring the number of audience members, duration of streaming and translating them into audience measurement metrics; Computer services, namely, software as a service (SAAS), allowing users to create and publish online contests and sweepstakes and to manage promotions of services and goods; Computer services, namely, platform as a service (PAAS) featuring computer software platforms to allow users to manage the retail sale of discounted products and services to an online audience; Software as a Service (SAAS) used for promoting the goods and services of others through the development and management of programs featuring game mechanics, social networking constructs and activity-driven affinity programs, namely, incentive award programs; Providing temporary use of non-downloadable computer software for use in digital media measurement, website audience analysis and advertising optimization which tracks, manages, monitors, analyzes and optimizes the performance and effectiveness of internet video and audio campaigns and data; Software as a Service (SAAS) featuring software for use in managing and scheduling events, contests and promotions of third parties; Computer services, namely software as a service (SAAS) used for creating, managing, and publishing online surveys; Software as a Service (SAAS) used for providing a points-based loyalty program that rewards broadcasters’ audiences for supporting the station and advertisers; Providing temporary use of online non-downloadable software and applications for playing audio and video content on a multimedia device; Application service provider (ASP) featuring software for providing a digital advertising exchange platform, namely, the management, buying and selling of digital audio advertising inventory of third parties in real time, for the delivery of targeted advertising campaigns to end users; Software as a Service (SAAS) used for compiling and analyzing the data gathered from participants in surveys, music tests, sweepstakes, contests, incentive award points, game mechanics, marketing referral programs, coupons, and promotional products; Providing temporary use of on-line non-downloadable software and applications for collecting, measuring, tracking, monitoring, analyzing and reporting demographics, audience behavioral information, e-commerce activity, computer network use and audience responses to internet and audio video campaigns and data; Software as a service (SAAS) used for promoting the goods and services of others through the development and implementation of online games, game mechanics, surveys, music tests, pooled and custom sweepstakes, contests, awarded points, marketing referral programs, coupons and promotional products; Providing temporary use of on-line non-downloadable software and applications for collecting, measuring, tracking, monitoring, managing, analyzing and reporting audio and video traffic data of audiences; Software as a Service (SAAS) featuring software for use in managing and tracking audience registrations and data, analyzing demographics, and building audience lists based on those demographics; Computer services, namely, software as a service (SAAS) used for analyzing, collecting, and reporting audience data; Software as a service (SAAS) for managing content of electronic communications, namely, for personalizing and targeting the content of electronic communications; Designing user interface software for multimedia players; Developing and designing mobile applications and software platforms for streaming audio and video content and advertisements to mobile devices.

Cl.45: Licensing of player functionalities for interactive services, namely, for content display and advertising distribution of others; Licensing mobile applications and platforms for streaming audio and video content and advertisements to mobile services.
SIGNARAMA

3808714  17/04/2018
SIGN*A*RAMA INC.
2121 Vista Parkway, West Palm Beach, Florida 33411, United States of America.
A Company incorporated under the Laws of United States of America.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :30/11/2016
To be associated with:
1572251
KOLKATA
Cl.35; Retail store services in the field of signs.
Cl.40; Custom manufacture of signs.
Cl.42; Design services for others in the field of signs.
3809704  18/04/2018
UNILEVER PLC
Port Sunlight, Wirral, Merseyside England CH62 4ZD, United Kingdom
A company organised and existing under the laws of United Kingdom.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

SUBJECT TO NO EXCLUSIVE RIGHT OVER THE DEVICE OF RAJOR

Cl.3; Soaps; perfumery, essential oils, cosmetics; colognes, eau de toilette, perfume body sprays; oils, creams and lotions for the skin; pre-shave and after shave preparations; shaving creams, oils, lotions and foam; post shave creams, oils and lotions; facial scrub; talcum powder; preparations for the bath and shower; hair lotions; shampoo and conditioner; hair styling products; toothpaste; non-mediated mouthwashes; breath freshening preparations; deodorants; anti-perspirants for personal use; lip care products; sunscreen; disposable wipes impregnated with cleanings and cosmetic preparations, pre-moistened cosmetic wipes.

Cl.18; Travel bags; toiletry bags; shaving bags.

Cl.21; Bath and shower cloths; brushes and sponges; body cleaning and scrubbing articles; toothbrushes; electric toothbrushes and replacement parts therefor; toothbrush holders; floss for dental purposes, dental flossing aids; toothpicks.
3809901  18/04/2018
PS Primarc Projects LLP
6A, Elgin Road, 2nd Floor, Kolkata 700 020, India
A company incorporated under the Indian Companies Act,1956
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA
Cl.16; PRINTED MATTER; PAPER AND PAPER ARTICLES; STATIONERY AND OFFICE REQUISITES; WRITING IMPLEMENTS; ARTISTS MATERIALS;
BOOKS, BOOK MARKS, NEWSPAPERS, PERIODICALS, CARDS, POSTERS, PHOTOGRAPHS; CALENDARS; DECORATIVE WRAPPING PAPER;
WRAPPING MATERIALS MADE OF PAPER, CARDBOARD, PLASTIC FILM AND METAL FOIL; BROCHURES.
Cl.36; REAL ESTATE SERVICES
Cl.37; BUILDING CONSTRUCTION, REPAIR, INSTALLATION SERVICES
COVERLAWN

3810674  19/04/2018

STADIA TURF TECHNOLOGY PTE LTD
8 Cross Street, #24-03/04, PWC Building, Singapore 048424, Singapore

Singapore company

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used

DELHI

Cl.19; Reinforcing material for landscaping purposes; supports, mats, nets, fabrics, fibres and other materials for use in artificial turf, stabilised turf and hybrid turf surfaces.

Cl.27; Artificial turf; imitation turf; synthetic turf; artificial surfaces, namely, artificial grass, artificial sports surfaces (floor covering) and artificial turf; artificial grass.

Cl.31; Turf in this class; natural turf; reinforced natural turf; grass; grass (sod); lawn seed mixes; grass seed mixes; turf grass seed mixes; stabilised natural turf and hybrid turf.
VORTA

3812458  21/04/2018
MYNTRA DESIGNS PRIVATE LIMITED
PLOT NO 82A, SECTOR-18, GURUGRAM-122015, HARYANA
An Indian Company

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Computer hardware, software & programmes including software as a service [SaaS] platform & platform as a service [PaaS] software; mobile software & mobile applications; software to ease access to the internet & internet based services, applications, application launchers, online applications stores, uploading & downloading capabilities; Publications, directories, newsletters, searchable database stored in digital, electronic, magnetic & optical form or on recording & transmission discs or in downloadable form-supplied from computer databases or through internet

Cl.42; Scientific & technological services & research, design & development services relating thereto; Software as a service (SaaS) & platform as a service (PaaS) services; industrial & information technology analysis, consultancy & research services; computer programming, software development & licensing services & arranging of technical consultation & expert opinion thereto; design and development of computer hardware and software; Providing internet search engines; Hosting third party websites; network security & management services
SAKSHI - The Wedding Store

3812991    21/04/2018
JJS LIFESTYLE PRIVATE LIMITED
C/O SAKSHI - The Wedding Store, 17, GROUND FLOOR, PANCHWATI PLAZA, KUTCHERY ROAD, RANCHI - 834001
MANUFACTURER
PRIVATE LIMITED COMPANY
Used Since : 14/05/2016

KOLKATA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole

Cl.24; TEXTILE; TEXTILE GOODS
Cl.25; CLOTHING; FOOTWEAR; HEADGEAR
ESCAPES CLUB

3814921  24/04/2018

LUXURY ESCAPES TRAVEL PTY LTD

"The New Yorker, Level 1, 50-56 York Street, South Melbourne, VIC 3205, Australia"

service provider

a company incorporated under the laws of Australia

Address for service in India/Attorney address:

SUJATA CHAUDHRI IP ATTORNEYS

2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used

To be associated with:

3814921

DELHI

Cl.35: The promotion, marketing and advertising to consumers of travel services, including accommodation, sport and recreation; promotion, marketing and advertising of businesses providing travel and lifestyle goods and services; advertising; retailing and wholesaling services including online retailing and online wholesaling services; information, advisory and consultancy services in relation to the aforementioned

Cl.38: Providing access to online computer databases including databases which compile lists of, or information about, goods and services for sale; providing user access to a global computer network and online sites containing information on a wide range of topics; internet portal services; transmission of information on a wide range of topics, including online, on the internet, via a global computer network; communication between computers; providing secure telecommunications services; providing secure connections and access including to computers and the global computer network; provision of electronic communications links; electronic order transmission services; electronic transmission services; all the aforementioned services being in relation to travel and lifestyle goods and services or to suppliers of travel and lifestyle goods and services; promoting the goods and services of others by providing via a website featuring coupons, rebates, price comparison information, product reviews, links to the retail websites of others and discount information; compilation of advertisements for use as web pages on the internet; online promotion on a computer network; sales promotions by issuing redeemable coupons (for others); promotional advertising; online promotion; business services specifically to support the creation, distribution, tracking and reporting of consumer printed coupons that can be used for traditional in-store redemption; business management; office functions; business administration; business directory services; offering for sale, selling, promoting and acting as a commission agent for goods of others; arranging and facilitating discounts for goods and services and the bundling together of goods and services for sale; administration relating to sales methods; consultancy relating to sales promotions; modelling for advertising or sales promotion; wholesaling and retailing of goods including via a global communications network; compilation and provision of on-line directories; on-line advertising on a computer network; conducting market research; direct mailing services; production of home shopping programs; production of advertisements and commercials; advertising services, including advertising in publications, television advertising, advertising via telephony, internet advertising, online advertising and advertising services provided via a database or otherwise; compilation of advertisements, including for use as web pages on the internet; compilation of directories for publishing on the internet; retailing of goods (by any means); presentation of goods on communication media for retail purposes; discount services (retail, wholesale or sales promotion services); online advertising on a computer network; online promotion on a computer network; business data analysis; distribution of goods for advertising or promotional purposes (not being transport services); organising of prize draws for advertising or promotional purposes; sales promotion (for others); sales promotion services; sales promotions by issuing redeemable coupons (for others); product launch services; product marketing; promotional marketing; online promotion on a computer network; business organization and management of discount services; facilitating and assisting retailing, wholesaling, selling, advertising, promotion, publicity and marketing services (including the foregoing provided in stores, online, on the internet, via telephony, or via other direct-to-consumer methods, or through publications, electronic publications, catalogues, newsletters, direct mail and mail order or otherwise); demonstration of goods, including for advertising purposes; retailing services being home shopping services; retailing, wholesaling, advertising, promotion and marketing services (including the foregoing provided online, on the internet, and through publications, electronic publications, catalogues, newsletters, direct mail and mail order or otherwise); interactive advertising, promotion, wholesaling, retailing, sales and marketing of goods and services including via interactive digital television, datacasting, computer networks and the internet; the bringing together, for the benefit of others, of a variety of wholesaling, retailing, sales services, enabling customers to conveniently view and purchase those services, including via interactive digital television, datacasting, computer networks and the internet arranging and managing subscriptions to magazines, newsletters and other publications and to online services; arranging price quotations; arranging, organising and conducting competitions, contests and tournaments for
advertising, business, trade and promotional purposes; auctioneering services; booking, preparing, placing and disseminating advertising; brand creation, promotion and advertising services; business and commercial research, appraisals, assistance, analysis and advice; business information services; collection and compilation of information relating to advertising, market research, marketing and business; collection of data and commercial information; updating of data in customer, business partner, wholesaler and retailer databases; market research; marketing; product sampling; provision of advertising space; provision of business services to customers, business partners, wholesalers and retailers; publication of directories and catalogues all the foregoing being publicity texts; publication services in this class; publicity services; rental of advertising space (including online advertising space); sales incentive schemes; organisational and administration services in relation to the supply of benefits in connection with loyalty and incentive programs and schemes; organisational and administration services in relation to the supply of benefits to customers, business partners, wholesalers and retailers; updating of advertising material; information, support, assistance, consultancy and advisory services in relation to the foregoing; the foregoing services provided online, on the internet, via computer, via telephony and in person or by any other means including via publications and via all forms of electronic transmission, including broadcast, narrowcast, multi-point, point-to point, free-to-air, pay and subscription television, satellite, datacasting and digital means; business consulting and management services in the field of travel, travel planning and the operation of travel-related businesses; retail services for travel-related goods; the bringing together, for the benefit of others, of a variety of retail services for travel-related services, enabling customers to conveniently view and purchase those services; the promotion, marketing and advertising to consumers of travel and lifestyle goods and services, including tourism and holidays; promotion, marketing and advertising of businesses providing travel and lifestyle goods and services

Cl.39; Travel agency services and ticketing services for arranging travel; reservation services for travel; information, advisory and consultancy services relating thereto

Cl.43; Accommodation reservation services; reservation services for restaurants, bars and other food or drink outlets; information, advisory and consultancy services relating thereto; accommodation finding services for travellers; Arrangement of accommodation for travellers; Booking of accommodation for travellers; Reservation of accommodation for travellers; Reservation of rooms for travellers; Travel agencies for arranging accommodation; Travel agency services for booking accommodation; Travel agency services for making hotel reservations; Travel agency services for reserving accommodation; Travel agency services for reserving hotel accommodation
3814922  24/04/2018
LUXURY ESCAPES TRAVEL PTY LTD
trading as :LUXURY ESCAPES TRAVEL PTY LTD
The New Yorker, Level 1, 50-56 York Street, South Melbourne, VIC 3205, Australia
SERVICE PROVIDER
A company incorporated under the laws Australia
Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India
Proposed to be Used
DELHI
Cl.35; The promotion, marketing and advertising to consumers of travel services, including accommodation, sport and recreation; promotion, marketing and advertising of businesses providing travel and lifestyle goods and services; advertising; retailing and wholesaling services including online retailing and online wholesaling services; information, advisory and consultancy services in relation to the aforementioned
Cl.38; Providing access to online computer databases including databases which compile lists of, or information about, goods and services for sale; providing user access to a global computer network and online sites containing information on a wide range of topics; internet portal services; transmission of information on a wide range of topics, including online and over a global computer network; communication between computers; providing secure telecommunications services; providing secure connections and access including to computers and the global computer network telecommunication services; provision of electronic communications links; electronic order transmission services; electronic transmission services; all the aforementioned services being in relation to travel and lifestyle goods and services or to suppliers of travel and lifestyle goods and services; promoting the goods and services of others by providing via a website featuring coupons, rebates, price comparison information, product reviews, links to the retail websites of others and discount information; compilation of advertisements for use as web pages on the internet; online promotion on a computer network; sales promotions by issuing redeemable coupons (for others); promotional advertising services; business services specifically to support the creation, distribution, tracking and reporting of consumer printed coupons that can be used for traditional in-store redemption; business management; office functions; business administration; business directory services; offering for sale, selling, promoting and acting as a commission agent for goods of others; arranging and facilitating discounts for goods and services and the bundling together of goods and services for sale; administration relating to sales methods; consultancy relating to sales promotions; modelling for advertising or sales promotion; wholesaling and retailing of goods including via a global communications network; compilation and provision of on-line directories; on-line advertising on a computer network; conducting market research; direct mailing services; production of home shopping programs; production of advertisements and commercials; advertising services, including advertising in publications, television advertising, advertising via telephony, internet advertising, online advertising and advertising services provided via a database or otherwise; compilation of advertisements, including for use as web pages on the internet; compilation of directories for publishing on the internet; retailing of goods (by any means); presentation of goods on communication media for retail purposes; discount services (retail, wholesale or sales promotion services); online advertising on a computer network; online promotion on a computer network; business data analysis; distribution of goods for advertising or promotional purposes (not being transport services); organising of prize draws for advertising or promotional purposes; sales promotion (for others); sales promotion services; sales promotions by issuing redeemable coupons (for others); product launch services; product marketing; promotional marketing; online promotion on a computer network; business organization and management of discount services; facilitating and assisting retailing, wholesaling, selling, advertising, promotion, publicity and marketing services (including the foregoing provided in stores, online, on the internet, via telephony, or via other direct-to-consumer methods, or through publications, electronic publications, catalogues, newsletters, direct mail and mail order or otherwise); demonstration of goods, including for advertising purposes; retailing services being home shopping services; retailing, wholesaling, advertising, promotion and marketing services (including the foregoing provided online, on the internet, and through publications, electronic publications, catalogues, newsletters, direct mail and mail order or otherwise); interactive advertising, promotion, wholesaling, retailing, sales and marketing of goods and services including via interactive digital television, datacasting, computer networks and the internet; the bringing together, for the benefit of others, of a variety of wholesaling, retailing, sales services, enabling customers to conveniently view and
purchase those services, including via interactive digital television, datacasting, computer networks and the internet
arranging and managing subscriptions to magazines, newsletters and other publications and to online services;
arranging price quotations; arranging, organising and conducting competitions, contests and tournaments for
advertising, business, trade and promotional purposes; auctioneering services; booking, preparing, placing and
disseminating advertising; brand creation, promotion and advertising services; business and commercial research,
appraisals, assistance, analysis and advice; business information services; collection and compilation of information
relating to advertising, market research, marketing and business; collection of data and commercial information; updating
of data in customer, business partner, wholesaler and retailer databases; market research; marketing; product sampling;
provision of advertising space; provision of business services to customers, business partners, wholesalers and
retailers; publication of directories and catalogues all the foregoing being publicity texts; publication services in this
class; publicity services; rental of advertising space (including online advertising space); sales incentive schemes;
organisational and administration services in relation to the supply of benefits in connection with loyalty and incentive
programs and schemes; organisational and administration services in relation to the supply of benefits to customers,
business partners, wholesalers and retailers; updating of advertising material; information, support, assistance,
consultancy and advisory services in relation to the foregoing; the foregoing services provided online, on the internet, via
computer, via telephony and in person or by any other means including via publications and via all forms of electronic
transmission, including broadcast, narrowcast, multi-point, point-to-point, free-to-air, pay and subscription television,
satellite, datacasting and digital means; business consulting and management services in the field of travel, travel
planning and the operation of travel-related businesses; retail services for travel-related goods; the bringing together, for
the benefit of others, of a variety of retail services for travel-related services, enabling customers to conveniently view
and purchase those services; the promotion, marketing and advertising to consumers of travel and lifestyle goods and
services, including tourism and holidays; promotion, marketing and advertising of businesses providing travel and
lifestyle goods and services

Cl.39; Travel agency services and ticketing services for arranging travel; reservation services for travel; information,
advisory and consultancy services relating thereto

Cl.43; Accommodation reservation services; reservation services for restaurants, bars and other food or drink outlets;
information, advisory and consultancy services relating thereto; accommodation finding services for travellers;
Arrangement of accommodation for travellers; Booking of accommodation for travellers; Reservation of accommodation
for travellers; Reservation of rooms for travellers; Travel agencies for arranging accommodation; Travel agency services
for booking accommodation; Travel agency services for making hotel reservations; Travel agency services for reserving
accommodation; Travel agency services for reserving hotel accommodation
INFINITY LABS

Priority claimed from 24/10/2017; Application No. : 87/657,822 ; United States of America

3815204 24/04/2018

UST GLOBAL (SINGAPORE) PTE. LTD.
31 Cantonment Road, SINGAPORE

A company organized and existing under the laws of Singapore

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELHI

Cl.35; Incubation services, namely, providing work space containing business equipment to freelancers, start-ups, existing businesses and non-profits.

Cl.36; “Incubation services, namely, providing financing to freelancers, start-ups, existing businesses and non-profits.

Cl.41; Education services, namely, providing on-line classes, seminars, meet-ups, and workshops in the fields of retail, software design, technology research and development, and customer service; Education services, namely, one-on-one mentoring in the field of retail technology.

Cl.42; Scientific and technological services, namely, research and design in the fields of smart cities and digital governments, industrial Internet of Things, additive manufacturing, enterprise mobility, pervasive computing, machine intelligence, cognitive computing, digital optics, mixed reality, block chain, digital finance, bio informatics, biometric identity systems, hyperimaging, artificial vision, cyber defense, digital forensics, neuromorphic chips, neural analytics, quantum computing, id3 algorithms, and cryptography; Providing temporary use of on-line non-downloadable software development tools; Collaborative computer programming for others in the nature of hackathons; Think tank services, namely, providing new ideas and concepts for web-based applications for others; Think tank services in the nature of consultation services in the field of smart cities and digital governments, industrial Internet of Things, additive manufacturing, enterprise mobility, pervasive computing, machine intelligence, cognitive computing, digital optics, mixed reality, block chain, digital finance, bio informatics, biometric identity systems, hyperimaging, artificial vision, cyber defense, digital forensics, neuromorphic chips, neural analytics, quantum computing, and cryptography; Platform as a service (PAAS) services, namely, hosting software for use by others for use in research, design, and utilization of block chain software, robotic process automation, social networks, machine learning, Internet of Things, augmented reality, and advanced analytics; Computer services, namely, hosting on-line web facilities for others for organizing and conducting online meetings, gatherings, and interactive discussions.
RUBI SHOES PTY LTD
14 Shepherd Court North Geelong VIC 3215 Australia
A Company incorporated as per the laws of Australia.

Address for service in India/Agents address:
SINGHANIA & PARTNERS
B-92 (NINTH FLOOR) HIMALAYA HOUSE, 23, KASTURBA GANDHI MARG, N. DELHI-110 001.

Proposed to be Used
DELI

Cl.25; Clothing, namely, scarves; footwear, namely, dress footwear, casual footwear, athletic footwear, boots, sandals and beach footwear; and headwear, namely, hats, caps, visors, beanies and headbands.

Cl.35; Wholesale and retail store services featuring sunglasses, jewellery, fancy jewellery, watches, bags, handbags, tote bags, travel bags, cosmetic bags, clutches, purses, wallets, umbrellas, clothing, footwear, and headgear; all of the aforementioned wholesale and retail store services provided by means of stores, catalogues and direct mail, and on-line from a global computer network or the internet.
uniFLOW

3817076  26/04/2018
NT-WARE SYSTEMPROGRAMMIERUNGS GMBH
Niedersachenstrasse 6, 49186 Bad Iburg, Germany
a company organised and existing under the laws of Germany

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Used Since :28/01/2008

DELHI

Cl.9; Data-processing equipment and computers; computer programmes (software)
Cl.37; Installation, repair, maintenance and adaptation of computer hardware
Cl.42; Design, development, care, installation, repair and adaptation of computer programs
MAGNA SEATING

3817404  26/04/2018
MAGNA INTERNATIONAL INC.
337 Magna Drive, Aurora, Ontario, L4G 7K1, Canada.
A Canadian company.

Address for service in India/Angents address:
ANJAN SEN & ASSOCIATES
17 CHAKRABERIA ROAD (SOUTH), KOLKATA 700025, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA

Cl.12; Seating systems, components, vehicle parts and mechanisms for automobiles, namely, seats, front and rear seat structural parts, seat recliner assemblies, seat adjuster assemblies, head restraints, bolsters, and armrests

Cl.40; Treatment of vehicle parts, components, and assemblies

Cl.42; Design and engineering of vehicle parts, components, and assemblies; research and development in the field of vehicle parts, components, and assemblies.
3818817 27/04/2018
LUMBERG HOLDING GMBH & CO. KG.
Im Gewerbepark 2, 58579 Schalksmühle, Germany
A company duly incorporated and registered under the laws of Germany
Address for service in India/Attorney address:
P S DAVAR
N-220 Greater Kailash-1, New Delhi 110048 India
Used Since: 01/11/2012
DELHI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION

Cl.7: Machines and mechanical apparatus for manufacturing connectors and cable sets; automatic machines for the manufacture and mounting of connector devices and cable sets; automatic assembly machines for the manufacture and mounting of solar modules, in particular with connector devices and cable sets.

Cl.8: Hand tools (hand-operated) for manufacturing connectors and cable sets.

Cl.9: Electric, electronic and electromechanical apparatus, equipment, instruments and components, namely electric cables and conduits, connectors, plug-in devices, connector and contacting devices, terminals, contact elements, switches, sensors, actuators, electronic components for I/O systems, including bus systems, electronic communications apparatus for I/O systems, including bus systems, measuring, signalling and checking (supervision) apparatus and instruments, in particular signal generators (sensors) and actuators for I/O systems and industrial networks; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; electric and electronic switches, electrical and electronic connectors, clips, terminal blocks, adapters and junction boxes; electric wiring harnesses, parallel and series computer terminals; electric and electronic distributors and distributor boxes; interfaces for computers; cables for computers and other communications apparatus and instruments; Ethernet adapters, Ethernet cables, Ethernet control units, Ethernet repeaters, Ethernet receivers; accessories for the aforesaid goods; cables for networking data processing apparatus; adaptors, amplifiers, checking (supervision) apparatus and connecting devices for the aforesaid cables.
VIVO
3820577 30/04/2018
VIVO MOBILE COMMUNICATION CO., LTD.
283#, BBK Road, Wusha, Chang’An, Dongguan, Guangdong, China
A Company duly organized and existing under the laws of China

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl. 7; Mixing machines; Juice extractors, electric; Food preparation machines, electromechanical; Dishwashers; Coffee grinders, other than hand-operated; Blenders, electric, for household purposes; Kitchen machines, electric; Whisks, electric, for household purposes; Fruit presses, electric, for household purposes; Soybean milking machines for household purposes; Washing machines [laundry]; Dry-cleaning machines; Wringer machines for laundry; Dust exhausting installations for cleaning purposes; Vacuum cleaners; Dust removing installations for cleaning purposes; Machines and apparatus for cleaning, electric; 3D Printers; 3D printing Pen

Cl. 11; Cooking apparatus and installations; Microwave ovens [cooking apparatus]; Cooking utensils, electric; Bread baking machines; Coffee machines, electric; Refrigerators; Air-conditioning installations; Fans [air conditioning]; Air-conditioning fans; Humidifiers for household purpose; Shoe drying machines for household purpose; USB-powered humidifiers for household purpose; Portable electric fan; USB powered desk fan; Air purifying apparatus and machines; Laundry dryers, electric; Hair dryers

Cl. 12; Electric vehicles; Cars; Motorcycles; Driverless cars [autonomous cars]; Bicycles; Mopeds; Self-balancing vehicles; Electric unicycle; Unicycle; Self-balancing unicycles; Remote control vehicles, other than toys; Water vehicles; Air vehicles; Photography drones; Aerial drone, other than toys

Cl. 14; Wristwatches; Watch bands; Watch chains; Chronographs [watches]; Clocks and watches, electric; Sports watches; Clocks; Stopwatches; Brooches [jewelry]; Bracelets [jewelry]; Key rings [split rings with trinket or decorative fob]; Charms for key rings; key chains [split rings with trinket or decorative fob]; Charms for key chains; Jewelry with corporate logo

Cl. 16; Paper; Copying paper [stationery]; Towels of paper; Coasters of paper; Advertisement boards of paper or cardboard; Placards of paper or cardboard; Pads [stationery]; Pamphlets; Note books; Paper sheets [stationery]; Envelopes [stationery]; Postcards; Printed matter; Bookmarks; Greeting cards; Calendars; Flyers; Business cards; Posters; Prospectuses; Printed publications; Picture posters; Photographs [printed]; Bags [envelopes, pouches] of paper or plastics, for packaging; Paper cartons; Staplers for paper; Paper knives [cutters] [office requisites]; Pencil sharpeners; Folders for papers; Covers [stationery]; Stationery; Writing instruments; Steel pens; Pencils

Cl. 28; Games equipment; Apparatus for games; Portable games with liquid crystal displays; Video game machines; Controllers for game consoles; Joysticks for video games; Dolls; Plush toys; Smart toys; Toy vehicles; Stuffed toys; Toy models; Toy figures; Toy robots; Drones [toys]; Toy watch; Board games; Body-building apparatus; Playing balls; Machines for physical exercises; none of the foregoing being related to the game of Cricket, Badminton, Volleyball, Hockey and Tennis
BEEBEST

3820579  30/04/2018

XI’AN FENGYU INFORMATION TECHNOLOGY CO., LTD.

No.005, Centralized Office Zone, Building 1, Section A, Shaanxi Science and Technology Recourse Center, High-Tech Industries Development Zone, Xi’an, Shaanxi, China

A Limited Liability Company duly organized and existing under the laws of China

Address for service in India/Attorney address:

CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.9; Calculating machines; Computers; data processing apparatus; computer keyboards; bar code readers; electronic pens [visual display units]; printers for use with computers; electronic pocket translators; integrated circuit cards [smart cards]; pocket calculators; electronic publications, downloadable; encoded identification bracelets, magnetic; computer hardware; electronic tags for goods; smart glasses (data processing); smart watch (data processing); black boxes [data recorders]; interactive touch screen terminals; electronic interactive whiteboards; humanoid robots with artificial intelligence; Smart ring (data processing); Downloadable mobile application; computer peripheral devices; laptop computers; computer software applications, downloadable; computer software, recorded; Pedometers; time recording apparatus; quantity indicators; apparatus to check franking; ticket dispensers; dictating machines; hemline markers; voting machines; Holograms; punched card machines for offices; automatic measuring device; Measures; electronic notice boards; anti-interference devices [electricity]; telephone apparatus; hands-free kits for telephones; satellite navigational apparatus; cellular phones; covers for smartphones; transmitter (telecommunication); Radios; transmitters of electronic signals; Transponders; Antennas; Global Positioning System [GPS] apparatus; Internet communication devices, namely, Internet phones, Internet telephones and Internet Radios; Smartphones; navigational instruments; masts for wireless aerials; sound transmitting apparatus; portable media players; coin-operated musical automatata [juke boxes]; cabinets for loudspeakers; electronic surveillance apparatus; sound recording apparatus; television apparatus; Teleprompters; Camcorders; electronic book readers; baby monitors; electronic advertising displays; Earphones; Microphones; electronic devices for assisting learning for Children; virtual reality headsets; dashboard camera; IPTV SetTop Box; cameras [photography]; measuring instruments; optical products; fiber optic cables; semi-conductors; chips [integrated circuits]; remote control apparatus; Sensors; automatic installation used in power plant; lightning rods; Electrolysers; fire extinguishing apparatus; radiological apparatus for industrial purposes; protection devices for personal use against accidents; theft prevention installations, electric; electronic access control systems for interlocking doors; Eyeglasses; 3D spectacles; Mobile power (rechargeable battery); chargers for electric batteries; animated cartoons; electrified fences; Portable remote control car stop; electronic collars to train animals.

Cl.11; Lamps; electric torches; cooking utensils, electric; refrigerating apparatus and machines; gas purification apparatus; heating apparatus; heating installations; water flushing installations; disinfectant apparatus; pocket warmers; electrically heated clothing.

Cl.35; Presentation of goods on communication media, for retail purposes; Business management assistance; provision of an on-line marketplace for buyers and sellers of goods and services; relocation services for businesses; compilation of information into computer databases; book-keeping / accounting; rental of vending machines; rental of sales stands; sponsorship search; Provision of space on web sites for advertising goods and services; on-line advertising on a computer network; Advertising; on-line promotion on a computer network and web; sales promotion for others; Marketing.

Cl.42; Quality checking and testing; surveying; chemical research; biological research; meteorological information; vehicle roadworthiness testing; industrial design; design of interior decor; computer software design; authenticating works of art; Consultancy in the design and development of computer hardware; conversion of data or documents from physical to electronic media; monitoring of computer systems by remote access; software as a service [SaaS]; cloud computing; providing information on computer technology and programming via a web site; conversion of computer programs and data, other than physical conversion; providing search engines for the internet; Consultancy in the design and development of computer hardware.
Trade Marks Journal No: 1958, 27/07/2020 Class 99

3820727   01/05/2018
MR. VIKRAM BHARDWAJ
trading as ;PUMERIA TRUST

GROUND FLOOR, VIPUL PLAZA, ANNEXEE, SUN CITY, GOLF COURSE ROAD, SECTOR-54, GURUGRAM, HARYANA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A TRUST REGISTERED IN INDIA UNDER INDIAN TRUST ACT 1882

Address for service in India/Attorney address:
MUSTAFA ALAM, ADVOCATE
C/O MSA JURIECO CHAMBER NO . 403, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003

Proposed to be Used

DELHI

Cl.9; ELECTRONIC HANDHELD UNITS FOR THE WIRELESS RECEIPT, STORAGE AND/OR TRANSMISSION OF DATA AND MESSAGES, AND ELECTRONIC DEVICES THAT ENABLE THE USER TO KEEP TRACK OF OR MANAGE PERSONAL INFORMATION; ELECTRONIC COMMUNICATION EQUIPMENT AND INSTRUMENTS; TELECOMMUNICATIONS APPARATUS AND INSTRUMENTS; TELEPHONE-BASED INFORMATION RETRIEVAL SOFTWARE AND HARDWARE; MOBILE DIGITAL ELECTRONIC DEVICES, GLOBAL POSITIONING SYSTEM (GPS) DEVICES; VOICE RECOGNITION APPARATUS; DIGITAL VOICE RECORDERS; WIRELESS COMMUNICATION DEVICES FOR VOICE, DATA OR IMAGE TRANSMISSION; COMPUTER SOFTWARE; COMPUTER SOFTWARE FOR CREATING, AUTHORIZING, DISTRIBUTING, DOWNLOADING, TRANSMITTING, RECEIVING, PLAYING, EDITING, EXTRACTING, ENCODING, DECODING, DISPLAYING, STORING AND ORGANIZING TEXT, GRAPhICS, IMAGES, AUDIO, VIDEO, AND MULTIMEDIA CONTENT, AND ELECTRONIC PUBLICATIONS; OPERATING SYSTEM SOFTWARE, DATA SYNCHRONIZATION SOFTWARE, APPLICATION DEVELOPMENT SOFTWARE; COMPUTER SOFTWARE FOR PERSONAL INFORMATION MANAGEMENT; DATABASE MANAGEMENT SOFTWARE; DATABASE SYNCHRONIZATION SOFTWARE; CHARACTER RECOGNITION SOFTWARE; VOICE RECOGNITION SOFTWARE; SPEECH TO TEXT CONVERSION SOFTWARE; VOICE-ENABLED SOFTWARE APPLICATIONS; TELEPHONY MANAGEMENT SOFTWARE; ELECTRONIC MAIL AND MESSAGING SOFTWARE; MOBILE TELEPHONE SOFTWARE; COMPUTER SOFTWARE FOR ACCESSING, BROWSING AND SEARCHING ONLINE DATABASES; COMPUTER SOFTWARE FOR THE REDIRECTION OF MESSAGES, INTERNET E-MAIL, AND/OR OTHER DATA TO ONE OR MORE ELECTRONIC HANDHELD DEVICES FROM A DATA STORE ON OR ASSOCIATED WITH A PERSONAL COMPUTER OR A SERVER; COMPUTER SOFTWARE FOR THE SYNCHRONIZATION OF DATA BETWEEN A REMOTE STATION OR DEVICE AND A FIXED OR REMOTE STATION OR DEVICE; DOWNLOADABLE ELECTRONIC PUBLICATIONS; FONTS, TYPEFACES, TYPE DESIGNS AND SYMBOLS IN THE FORM OF RECORDED DATA; USER MANUALS IN ELECTRONICALLY READABLE, MACHINE READABLE OR COMPUTER READABLE FORM FOR USE WITH, AND SOLD AS A UNIT WITH, ALL THE AFOREMENTIONED GOODS;

Cl.41; PROVIDING DIGITAL CONTENT FOR ELEMENTARY EDUCATION, ACADEMIC EDUCATION COVERING SYLLABUS OF SCHOOL AND COLLEGES, COMPETITIVE EXAM PREPARATORY CONTENTS, VOCATIONAL COURSES THROUGH VIDEO, AUDIO, CDs, STORAGE DEVICES LIKE PEN DRIVE ETC, ONLINE MEDIUMS INCLUDING WEBSITE AND OTHER SOCIAL MEDIA, ARRANGING AND CONDUCTING CLASSES, SEMINARS, CONFERENCES, SYMPOSIUMS, LECTURES, WORKSHOPS, EXHIBITIONS, TRAINING, CONGRESSES, COURSES, COLLOQUIA, CONVENTIONS, EXAMINATIONS, QUIZ COMPETITIONS, CONTESTS, AWARD CEREMONIES TO RECOGNIZE ACHIEVEMENTS, CONFERENCES RELATED TO BUSINESS, CONFERENCES RELATED TO CULTURE, SPORTS EVENTS ETC RELATED TO EDUCATIONS PURPOSES.
3821390  02/05/2018
CJ ASSOCIATES
1801, Tower 1, Unitech Fresco, Nirvana Country
Registered as a Micro Enterprise with Govt Of India

Address for service in India/Attorney address:
DIVA ARORA MENON
D-10, NIZAMUDDIN EAST LOWER GROUND FLOOR, NEW DELHI-110013

Used Since: 15/04/2018

DELHI

Cl.25: Clothes, Garments, Headgear, Leggings, Dresses, Outfits, Jumper suits, Attire, Drape, Costume, Robe, Leggings (Trousers), Jackets, Hoods, Overalls, Footwear, Readymade garments, Accessories

Cl.42: Computer programming and services, namely, providing an online, interactive bulletin board for the posting, promotion, Sale and resale of clothes, Garments, accessories via global computer network
Oerlikon AM

Priority claimed from 04/01/2018; Application No. : 17 663 451 ;European Union

3822777    03/05/2018

OC OERLIKON CORPORATION AG, PFÄFFIKON
Churerstrasse 120, 8808 Pfäffikon, SWITZERLAND.

MANUFACTURERS

Address for service in India/Attorney address:

L.S. DAVAR & CO.
GLOBSYN CRYSTALS,TOWER 1,2ND FLOOR,BLOCK EP,PLOT NO.11 & 12,SALT LAKE,SECTOR V,KOLKATA 700 091,WEST BENGAL,INDIA

Proposed to be Used

KOLKATA

Cl.1; Chemicals used in industry and science, being powders or dispersions for generative manufacture of parts, prototypes, models, moulds, and tools, and other kinds of three-dimensional objects, in particular by means of laser sintering, laser melting, electron beam sintering and electron beam melting; Chemicals, namely coating materials and thin layers of organic and non-organic materials for applying a coating to substrates, including metal, glass, ceramic, plastic; Coating materials, in particular pure metal coating powder, alloyed coating powder, coating powder mixtures, solid coating materials in the form of wires or panels, consisting of pure metal or metal alloys; Organometallic compounds.

Cl.2; Metal powders for 3D printers; Organic and non-organic materials for additive manufacturing especially by means of VAT photopolymerisation, material jetting, binder jetting, material extrusion, powder bed fusion (including but not limited to laser sintering, laser melting, electron beam sintering, heat sintering and electron beam melting), sheet lamination and directed energy deposition.

Cl.6; Powders of metal, alloys of metal and dispersions principally of metals, mixtures of metals, alloys and mixtures comprising metals or alloys, all for generative manufacture of parts, prototypes, models, moulds and tools and other kinds of three-dimensional objects, in particular by means of laser sintering, laser melting, electron beam sintering and electron beam melting; Coating materials of metal, alloys of metal and dispersions, and layers and layer sequences consisting thereof, in particular surface layers on workpieces, tools and parts of machines.

Cl.7; 3D printers; machines, machine parts and wires for additive manufacturing for additive manufacturing especially by means of VAT photopolymerisation, material jetting, binder jetting, material extrusion, powder bed fusion (including but not limited to laser sintering, laser melting, electron beam sintering, heat sintering and electron beam melting), sheet lamination and directed energy deposition.

Cl.40; Manufacturing and producing of 3D printing; material machining, especially with 3D printing; renting of 3D printers; additive manufacturing of parts, workpieces, prototypes, models, shapes, tools and other kinds of three-dimensional objects from powders, wires and dispersions, especially by means of VAT photopolymerisation, material jetting, binder jetting, material extrusion, powder bed fusion (including but not limited to laser sintering, laser melting, electron beam sintering, heat sintering and electron beam melting), sheet lamination and directed energy deposition; processes and services for additive manufacturing especially by means of VAT photopolymerisation, material jetting, binder jetting, material extrusion, powder bed fusion (including but not limited to laser sintering, laser melting, electron beam sintering, heat sintering and electron beam melting), sheet lamination and directed energy deposition; coating of workpieces, prefabricated parts, material webs, tools and parts of machines of metal, ceramics, plastics, fibre-reinforced plastics, in particular applying layers of materials of metal, of ceramic materials, of plastic and composites of two or more of these materials; manufacture and preparation of parts, prototypes, models, moulds and tools and other kinds of three-dimensional objects by means of a generative manufacturing process; Manufacture of powders for generative manufacturing of three-dimensional objects, in particular by means of laser sintering, laser melting, electron beam sintering and electron beam melting; Applying of functional protective layers to workpieces, prefabricated parts, material webs, tools and parts of machines, including pre- and post-treatment steps.
Priority claimed from 04/01/2018; Application No. : 17 663 477 ;European Union

3822820  03/05/2018
OC OERLIKON CORPORATION AG, PFÄFFIKON
Churererstrasse 120, 8808 Pfäffikon, SWITZERLAND.
MANUFACTURERS

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBYSN CRYSTALS,TOWER 1,2ND FLOOR,BLOCK EP,PLOT NO.11 & 12,SALT LAKE,SECTOR V,KOLKATA 700 091,WEST BENGAL,INDIA

Proposed to be Used

KOLKATA

Cl.1; Chemicals used in industry and science, being powders or dispersions for generative manufacture of parts, prototypes, models, moulds and tools, and other kinds of three-dimensional objects, in particular by means of laser sintering, laser melting, electron beam sintering and electron beam melting; Chemicals, namely coating materials and thin layers of organic and non-organic materials for applying a coating to substrates, including metal, glass, ceramic, plastic; Coating materials, in particular pure metal coating powder, alloyed coating powder, coating powder mixtures, solid coating materials in the form of wires or panels, consisting of pure metal or metal alloys; Organometallic compounds.

Cl.2; Metal powders for 3D printers; Organic and non-organic materials for additive manufacturing especially by means of VAT photopolymerisation, material jetting, binder jetting, material extrusion, powder bed fusion (including but not limited to laser sintering, laser melting, electron beam sintering, heat sintering and electron beam melting), sheet lamination and directed energy deposition.

Cl.6; Powders of metal, alloys of metal and dispersions principally of metals, mixtures of metals, alloys and mixtures comprising metals or alloys, all for generative manufacture of parts, prototypes, models, moulds and tools and other kinds of three-dimensional objects, in particular by means of laser sintering, laser melting, electron beam sintering and electron beam melting; Coating materials of metal, alloys of metal and dispersions, and layers and layer sequences consisting thereof, in particular surface layers on workpieces, tools and parts of machines.

Cl.7; 3D printers; machines, machine parts and wires for additive manufacturing for additive manufacturing especially by means of VAT photopolymerisation, material jetting, binder jetting, material extrusion, powder bed fusion (including but not limited to laser sintering, laser melting, electron beam sintering, heat sintering and electron beam melting), sheet lamination and directed energy deposition.

Cl.40; Manufacturing and producing of 3D printing; material machining, especially with 3D printing; renting of 3D printers; additive manufacturing of parts, workpieces, prototypes, models, shapes, tools and other kinds of three-dimensional objects from powders, wires and dispersions, especially by means of VAT photopolymerisation, material jetting, binder jetting, material extrusion, powder bed fusion (including but not limited to laser sintering, laser melting, electron beam sintering, heat sintering and electron beam melting), sheet lamination and directed energy deposition; processes and services for additive manufacturing especially by means of VAT photopolymerisation, material jetting, binder jetting, material extrusion, powder bed fusion (including but not limited to laser sintering, laser melting, electron beam sintering, heat sintering and electron beam melting), sheet lamination and directed energy deposition; coating of workpieces, prefabricated parts, material webs, tools and parts of machines of metal, ceramics, plastics, fibre-reinforced plastics, in particular applying layers of materials of metal, of ceramic materials, of plastic and composites of two or more of these materials; manufacture and preparation of parts, prototypes, models, moulds and tools and other kinds of three-dimensional objects by means of a generative manufacturing process; Manufacture of powders for generative manufacturing of three-dimensional objects, in particular by means of laser sintering, laser melting, electron beam sintering and electron beam melting; Applying of functional protective layers to workpieces, prefabricated parts, material webs, tools and parts of machines, including pre- and post-treatment steps.
OFF

3823189  03/05/2018
OFF- WHITE LLC
Off-White LLC c/o Gelfand, Rennert & Feldman, LLP, 360 Hamilton Ave., #100, White Plains, New York - 10601, USA

Company

Address for service in India/Attorney address:
GNP LEGAL
H-25, Green Park, New Delhi-16

Proposed to be Used
To be associated with:
3692634

DELHI

Cl.18; All-purpose carrying bags; travel bags; luggage; trunks; gym bags; sports bags; clutches; purses; handbags; shoulder bags; tote bags; beach bags; wallets; business card cases; backpacks; courier bags; messenger bags; briefcases; umbrellas.
Cl.25; Clothing, footwear and headgear
Trade Marks Journal No: 1958, 27/07/2020 Class 99

3824797 05/05/2018

DC COMICS
2900 WEST ALAMEDA AVENUE, BURBANK, CALIFORNIA 91505 U.S.A.
A GENERAL PARTNERSHIP ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF NEW YORK, U.S.A.

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
To be associated with:
2180311, 2181927

DELHI

Cl.9; Motion picture films featuring comedy, drama, action, adventure and/or animation, and motion picture films for broadcast on television featuring comedy, drama, action, adventure and/or animation; audio video discs, and digital versatile discs featuring music, comedy, drama, action, adventure, and/or animation; audio video discs, and digital versatile discs featuring music, comedy, drama, action, adventure, and/or animation; stereo headphones; batteries; cordless telephones; CD players; downloadable audio and video players for media content with multimedia and interactive functions, video search and annotation software, content protection software, database management software, database synchronization software; computer programs for accessing, browsing and searching online databases, software that enables users to play and program entertainment-related audio, video, text and multi-media content; computer application software for streaming and storing audio-visual media content; computer game software for use on mobile and cellular phones; video and computer game programs; video game cartridges; computer and video game software; computer game software for gaming machines including slot machines; computer software or firmware for games of chance on any computerized platform, including dedicated gaming consoles, video based slot machines, reel based slot machines and video lottery terminals; CD-ROM and digital versatile computer game discs and computer programs, namely, software linking digitized video and audio media to a global computer information network; software for streaming audiovisual and multimedia content via the internet and global communications networks; software for streaming audiovisual and multimedia content to mobile digital electronic devices; computer software for wireless content delivery; computer software for purchasing, accessing, and viewing comic books, graphic novels, movies, TV shows, videos, and multimedia content; mobile applications for accessing and streaming audiovisual and multimedia content via the internet and global communications networks; video game software; computer game software;
downloadable computer games; interactive video game programs; computer game cartridges and discs; downloadable computer game software for use with mobile telephones, tablets and personal computers; electronic game programs; electronic game software for mobile telephones, tablets, personal computers, and handheld electronic devices; virtual reality game software and hardware; downloadable motion pictures and television shows featuring fiction and non-fiction stories on a variety of topics provided via a video-on-demand service; magnetically encoded magnetic cards, namely, phone cards, credit cards, cash cards, debit cards, gift cards and magnetic key cards; mouse pads; blank USB flash drives; accessories for mobile phones, laptops, tablets, digital cameras, digital music players, smartwatches, personal digital assistants, and electronic book readers, namely, protective sleeves, covers, cases, faceplates, skins, straps, and protective display screen covers; headsets for mobile phones; adapters for mobile phones; eyewear; eyewear accessories, namely, straps, neck cords, and head straps which restrain eyewear from movement on a wearer; eyeglasses; sunglasses; eyeglass and sunglass cases; binoculars; decorative magnets; graduated rulers; magnifying glasses; microphones; sports helmets; bicycle helmets; flotation vests; downloadable publications in the nature of books featuring characters from animated, action adventure, comedy and/or drama features, coloring books, children’s activity books and magazines from animated, action adventure, comedy and/or drama features, coloring books, children’s books, strategy guides, magazines featuring characters from animated, action adventure, comedy and/or drama features, coloring books, children’s activity books and magazines in the field of entertainment.

Cl.16; Printed matter and paper goods, namely, books featuring characters from animated, action adventure, comedy and drama features, comic books, graphic novels, children’s books, strategy guides, magazines featuring characters from animated, action adventure, comedy and drama features, coloring books, children’s activity books and magazines; manufacturing, publishing, marketing, advertising and promotional services; digital advertising services; compiling of information into computer databases; marketing, advertising and promotion services; market research and information services; advertising services, namely, promoting the goods and services of others via computer and communication networks; operating online marketplaces for others; online retail store services featuring digital media, namely, pre-recorded digital sound, video and data recordings featuring music, text, video, games, comedy, drama, action, adventure or animation; providing the goods and services of others over the internet; providing on-line computer databases management and on-line searchable databases in the field of entertainment for others; on-line advertising and marketing services; providing and rental of advertising space on the internet; providing on-line auction services; comparison shopping services, namely providing commercial information and advice for consumers and providing price comparison services; marketing services.

Cl.38; Telecommunications; telecommunication services; providing on-line facilities for real-time interaction with other computer users concerning topics of general interest; providing on-line chatrooms, electronic bulletin boards and forums for transmission of messages among users; streaming of audiovisual and multimedia content via the internet; transmission and delivery of audiovisual and multimedia content via the internet; video-on-demand transmission services; audio and video on demand transmission; streaming of audio and visual content; audio and visual broadcasting; transmission and delivery of audio and visual content; internet broadcasting services; video broadcasting services over the internet; audio broadcasting services over the internet; Video broadcasting services over the internet; internet broadcasting services; internet broadcasting services over the internet; internet broadcasting services; video broadcasting services over the internet; video broadcasting services over the internet; internet broadcasting services; video broadcasting services over the internet; providing multiple-user access to a global computer information network; chat room services; portal services; e-mail services;
providing user access to the internet; providing an on-line network service that enables users to create personal profiles featuring social networking information; providing access to on-line computer databases and on-line searchable databases in the field of entertainment; providing access to a computer network or website featuring interactive discussion groups, including such discussion groups relating to books, comic books, graphic novels, children's books, authors and reading.

Cl.41; Publishing services; Electronic publishing services, namely, publication of text and graphic works of others on-line featuring articles, novelizations, scripts, comic books, strategy guides, photographs and visual materials; non-downloadable publications in the nature of books featuring characters from animated, action adventure, comedy and/or drama features, comic books, children's books, strategy guides, magazines featuring characters from animated, action adventure, comedy and/or drama features, coloring books, children's activity books and magazines in the field of entertainment; electronic game(s) services provided via a global computer network; providing online computer, electronic and video games; providing temporary use of non-downloadable interactive games; providing of casino and gaming facilities; entertainment services, namely, casino gaming; electronic casino gaming services; entertainment services in the nature of multiplex cinema and theater development, film exhibition, film distribution; Entertainment services, namely, providing non-downloadable movies and television shows via a video-on-demand service; providing non-downloadable films and television shows via a video-on-demand transmission service; providing a website featuring non-downloadable television shows, movies, and multimedia entertainment content, as well as information, reviews, and recommendations regarding television shows, movies, and multimedia entertainment content; entertainment services in the nature of development, creation, production, distribution, and post-production of motion picture films, television shows, special events, and multimedia entertainment content; entertainment services in the nature of a live theatrical, musical or comedic performance; amusement park services; presentation of live or pre-recorded shows and/or movies; entertainment and/or recreation information; entertainment club services; fan club services.
3824899  05/05/2018

Vahdam Teas Private Limited
B-108, Okhla Industrial Area, Phase-I, New Delhi 110020, India
A company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

**Proposed to be Used**

**DELHI**

*This is subject to association with registered/pending registration no. 2795926*

Cl.16; Paper and cardboard; works of art and figurines of paper and cardboard; bags and articles for packaging, wrapping and storage of paper and cardboard; paper napkins; stickers; printed matter; bookbinding material; photographs; stationery; artist's materials and drawing materials; office requisites; plastic materials for packaging; printing fonts; printing blocks.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ice; sugar, honey, treacle; yeast, baking powder; salt; mustard; vinegar, sauces (condiments); spices; herbal teas; tea-based beverages; coffee-based beverages; non-medicated tea bags.
3825852 07/05/2018
SAMSUNG ELECTRONICS CO., LTD.
129, Samsung-ro, Yeongtong-gu, Suwon-si, Gyeonggi-do, Republic of Korea
a Korean Corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
10, GOVERNMENT PLACE EAST, KOLKATA - 700 069, INDIA.

Proposed to be Used
KOLKATA

Cl.9; Computer software; Computer application software; Computer software for providing video chat services; Computer software for Internet chatting; Interactive video software; Computer software for transmission of sound and video messages; Computer software for transmitting and broadcasting audio, video and multimedia contents; Computer software for use in providing multiple user access to a global computer information network; Application software for social networking services via Internet; Instant messaging software; Computer software for processing digital images; Computer software to enable the provision of electronic media via the Internet; Computer software for controlling the operation of audio and video devices; Computer application software for streaming audio-visual media content via the Internet; Speech recognition software; Gesture recognition software; Facial recognition software; Mobile telephones; Smartphones; Tablet computers; Video communications apparatus; Apparatus for recording, transmission or reproduction of sound, images and data; Audio and video receivers.

Cl.42; Developing, updating and maintenance computer software; Programming of software for Internet portals, chatrooms, chat lines and Internet forums; Providing temporary use of non-downloadable software to enable sharing of multimedia content and comments among users; Hosting platforms on the Internet for delivery of multimedia content.

Cl.45; Online social networking services; Online social networking services accessible by means of downloadable mobile applications.
Priority claimed from 30/04/2018; Application No. : 87899653 ;United States of America
3826878  08/05/2018
GoFundMe, Inc.
500 Arguello Street, Suite 300 Redwood City, California 94063, United States of America
a Delaware Corporation
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Cl.35; Providing an online directory information service featuring information regarding fundraising, donations, charities, and charitable life; providing on-line computer databases and on-line search

Cl.36; Charitable fundraising services; crowdfunding services in the nature of accepting and administering monetary contributions from a group of individuals; providing an interactive website featuring charitable and business fundraising services by means of providing individuals with the information and opportunity to make monetary donations; online business fundraising services; providing fundraising services for others via a global computer network; financial consultation in the field of crowdfunding; consulting in the field of crowdfunding, namely, consulting about how best to accept and administer monetary donations raised on a crowdfunding web site

Cl.42; Platform as a service featuring computer software platforms for creating customizable webpages used to solicit monetary donations for crowdfunding and fundraising purposes; computer services, namely, providing a website featuring technology that enables users to create and share individual webpages for use in crowdfunding and fundraising; computer services, namely, hosting an interactive website that enables users to create and share webpages concerning fundraising campaigns
Trade Marks Journal No: 1958 , 27/07/2020 Class 99

3827199 08/05/2018
Mr. LIU HUANJIN
Con domicilio: 2, Shier Dui, Chengxi Cun, Huashan Zhen, Huadu Qu, Guangzhou, Guangdong 214000, China
Individual
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005 NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI
Cl.9; SAFETY HELMETS FOR DIFFERENT KINDS OF SPORTS AND HELMETS, GOGGLES
Cl.25; CLOTHING, FOOTWEAR, HEADGEAR
HINDUSTAN UNILEVER LIMITED
Unilever House, B. D. Sawant Marg, Chakala, Andheri (East), Mumbai, Maharashtra - 400099, India.
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
Mumbai

Cl.1; Chemicals for water purification purposes; water purification preparations; water purification and treatment powder.

Cl.11; Water dispensers, filtering and purifying apparatus and machines; water sterilizers and softeners; disinfectant apparatus; distillation apparatus; filter for drinking water and for water for cleaning foodstuffs; regulating and safety apparatus for air and water apparatus; water softening apparatus; air deodorizing and purification apparatus and machines; pitchers for purifying water and parts and fittings thereof.

Cl.32; Mineral and aerated waters and other non-alcoholic drinks; table water; bottled water; fruit drinks and fruit juices; waters enriched with minerals or vitamins.

Cl.39; Pure water distribution services.

Cl.40; Water treatment; air purification, air refreshment; information on the above services; services relating to the provision of purified water.
Priority claimed from 26/01/2018; Application No.: 3285602; United Kingdom

3829659 10/05/2018

THE VITEC GROUP PLC
Bridge House, Heron Square, Richmond, TW9 1EN, United Kingdom
a company organized and existing under the laws of the United Kingdom.

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used

DELHI

Cl.7: Motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); manual, pneumatic, hydraulic and/or electrical lifting devices for studio equipment, spotlights, scenery sets, loudspeakers, microphones, monitors and film and video apparatus; camera cranes; parts and fittings for all aforesaid goods.

Cl.9: Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments, excluding scientific apparatus and instruments for use in relation to in-vitro diagnostics; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; batteries; electric batteries; digital batteries; lithium-ion batteries; lithium-ion cells; batteries for lighting; batteries and battery chargers, batteries, battery cables and battery chargers for use with photographic equipment, including mounting accessories for mounting the battery to the photographic equipment recording devices; interchangeable battery packs; batteries and alternating current power supplies for use with video equipment; battery pack mounting brackets; batteries for use with portable devices and apparatus; battery boxes; electric conductors and cables; current rectifiers; batteries to be used to power unmanned aerial vehicles and small hobby-type remote controlled cars; apparatus for recording, transmission or reproduction of sound or images; monitors; mounts and protectors for monitors; adaptors; monitor sleeves; monitor screen protectors; power adaptors; power cords; tripods for cameras; tripods for photographic, film, video and TV cameras; pneumatically, hydraulically and electrically adjustable tripods for cameras; stationary and mobile tripods for cameras; ground spreaders with or without rollers for fixing the position of the legs of three-legged tripods; pivotable tripod heads for film, video and TV cameras having devices for damping pivotable movement; quick release systems for the attachment of cameras, lamps and microphones to tripods and tripod heads; photometric devices; data processing equipment, computer programs; stabilising systems for portable cameras; camera handles; camera mounts and supports; camera stability accessories; camera stability accessories, namely a support arm, vest and sled for film and video cameras to absorb shaking moves while shooting; camera tripods; lens hoods; mounting devices for cameras and monitors; optical glass; optical lenses; electrical and electronic installations for use in supervision, checking and automatic remote control of industrial, commercial and military operations and in the calculation and furnishing of data and statistical information; electrical and
electronic supervision and control apparatus; electrical, electronic optical and electro-optical apparatus and instruments for day and night use in reconnaissance, surveillance, targeting, tracking, navigating, flight planning and mapping; radar apparatus; cameras for military use; cameras for use in broadcasting; photographic and television and video camera pedestals, mounting heads, cranes and tracking dollies; camera control apparatus; infra-red and electro-optical sensors; data input and output apparatus; keyboards; display apparatus; display monitors; signal processing apparatus; computerised management and control apparatus; image interpretation apparatus; recording material bearing computer programs; film processors; apparatus for dispensing flares and chaff; radiation dosimeters; photography cameras; multipurpose cameras; digital cameras; camera lenses; video cameras; digital video cameras; underwater cameras; cinematographic cameras; robotic cameras; television cameras; lenses for video cameras; photographic and cinematographic equipment, apparatus and instruments; remote cameras and camera systems; lenses for photographic apparatus; photographic lenses; mounting heads, pan and tilt heads; television and video camera pedestals; camera control apparatus; computerised management and control apparatus; height drives for use with pedestals; head control units; HD video streaming devices; encoding and decoding apparatus; camera-top streaming HD video encoding devices; low-power video decoding devices; no latency streaming devices; wireless video devices; transmitters for streaming purposes, computer hardware and software, streaming devices and streaming related software excluding software for use in relation to in-vitro diagnostics; video editing and production devices and related software excluding software for use in relation to in-vitro diagnostics; software for monitoring and controlling video devices and apparatus excluding software for use in relation to in-vitro diagnostics; desktop and mobile streaming applications; apparatus for the streaming of video over a local area network (LAN), wide area network (WAN), wireless networks, peer to peer networks, computer to computer or the internet; electronic and electrical apparatus and instruments for the input, output, storage, retrieval, communication and display of data and information; television apparatus, television studio apparatus, video recorders and recording apparatus and visual display units; script prompters, being display apparatus used in conjunction with television cameras; teleprompters; wireless script prompters; stand-alone script prompters; video assist accessories, electronic tools for distributing, calibrating, and viewing digital images on multiple display monitors; professional video monitoring systems comprised of wireless video transmitters and wireless video receivers for use in the motion picture and television industries; accessories for professional video cameras and professional broadcast cameras; video monitoring devices and devices for mounting video monitoring devices on professional video cameras; electronic and electrical apparatus and instruments for the input, output, communication, display, storage and retrieval of data and information; parts and fittings for the aforesaid goods.

Cl.11: Portable electric lights and light filter assemblies; lighting apparatus and parts thereof; tripods and stands for use with lighting apparatus; electrical apparatus for lighting, portable lighting fixtures, camera mounted lighting fixtures, and lighting accessories kits comprising lighting fixtures, lighting stands, cables, rechargeable battery packs, power supplies and chargers, lighting controllers, lighting filters, power adapters, base plates for electric lighting fixtures, lighting mounts and carrying cases specially adapted for electric light and light kits; illumination apparatus; manually or remotely controlled yokes for illumination apparatus; manually or remotely controlled flaps for controlling the light scattering of illumination apparatus; parts and fittings for all aforesaid goods.

Cl.16: Printed matter and publications; training and workshop manuals; brochures; technical reports.

Cl.35: Business management and consulting services in the broadcast, film and pro video industries; association services, namely, providing industry expertise and the streamlining of sales and distribution to a group of industry providers; promotion and marketing services, namely, promoting the interests of the broadcast, film and pro video industries; advertising services; promotion and marketing services; retail of apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity, batteries, electric batteries, digital batteries, lithium-ion batteries, lithium-ion cells, batteries for lighting, interchangeable battery blocks, batteries and alternating current power supplies for use with video equipment; retail of brackets for mounting the battery blocks, battery chargers and battery cables, batteries for use with portable devices and apparatus, battery boxes, electrical wires and cables, current rectifiers and battery chargers connected with the sale of lighting; accessories for the sale of lighting; retail services for computer software and hardware; retail services for streaming devices and streaming related software, HD video streaming devices, encoding and decoding apparatus, camera-top streaming HD and low power video encoding devices, no latency streaming devices, wireless video devices, transmitters for streaming purposes, video editing and production devices and related software, software for monitoring and controlling video devices and apparatus, desktop and mobile streaming applications and apparatus for the streaming of video; retail of apparatus for recording, transmission or reproduction of sound or images, monitors, mounts and protectors for monitors, cables, adaptors, monitor sleeves, monitor screen protectors, power adaptors and power cords; hire of operators for television apparatus, television studio apparatus, video recorders and recording apparatus and visual display units, script prompters, being display apparatus for use in conjunction with television cameras or as stand-alone, and of parts and fittings for all the aforesaid goods; retail of enhanced production systems and solutions for broadcast, custom fibre solutions and various new and used audio and video products; provision of temporary staff; retail of audio visual equipment, broadcast and systems, telecommunications equipment, cameras, camera lenses, camera supports, audio equipment, signal processing, recording equipment, speakers, fibre optic cable, fibre optic processing, intercom systems, lighting, monitors, switchers, routing systems, transmitters, receivers, teleprompting equipment, video servers, video encoding equipment, robotics equipment, plates and panels for audio, video and optical equipment, cable plant infrastructure; provision of operators of photographic and cinematographic apparatus; provision of operators of recording, transmission or reproduction of sound or images; provision of operators of television apparatus, teleprompters, stand-alone script prompters and wireless script prompters.

Cl.37: Repair services in relation to optical apparatus and instruments, electrical and electronic apparatus and instruments, reconnaissance, surveillance, targeting, tracking, navigating, flight planning, mapping, radar apparatus and instruments, and infra-red and electro-optical sensors; repair services in relation to computing apparatus, display monitors, image interpretation apparatus, data recording apparatus, film processors, apparatus for dispensing flares and chaff, and radiation dosimeters; repair services in relation to radar and photographic apparatus and instruments.
cinematographic cameras, robotic cameras, television cameras, video cameras, pan and tilt heads for cameras, television and video camera pedestals, robotic pedestals, camera control apparatus; repair services in relation to pedestals, mounting heads, cranes and tracking dollies for cameras, computerised management and control apparatus, height drives for use with pedestals, and head control units; installation and maintenance of audio visual, broadcast, telecommunications and recording equipment and systems, cameras, camera lenses and supports, audio equipment, signal processing, speakers, fibre optic cable, fibre optic processing, intercom systems, lighting, monitors, switchers, routing systems, transmitters, receivers, teleprompting equipment, video servers, video encoding equipment, robotics equipment, plates and panels for audio, video and optical equipment, and cable plant infrastructure; advice and consultation in relation to the aforesaid.

Cl.38; Rental and operation of broadcast equipment, broadcast systems, telecommunications equipment, transmitters, receivers and intercom systems.

Cl.41; Rental and operation of instruments, apparatus and equipment for the production of films, broadcasting, audio and video recordings and live entertainment, audio, audio visual and photographic equipment, cameras, camera lenses, camera supports, signal processing and recording equipment, speakers, fibre optic cable, fibre optic processing; rental and operation of lighting, monitors, switchers, routing systems, script prompters being display apparatus for use in conjunction with television cameras or as stand-alone, teleprompters, wireless script prompters, video servers, video encoding equipment, robotics equipment, plates and panels for audio, video and optical equipment, and cable plant infrastructure; rental and operation of cinematographic apparatus, television apparatus, television studio apparatus, photographic apparatus for recording, transmission or reproduction of sound or images, video recorders, video recording apparatus, and visual display units; education and training in relation to production of films, broadcasting, audio and video recordings and live entertainment.

Cl.42; Rental of electronic and electrical apparatus and instruments for the input, output, storage, retrieval, communication and display of data and information; engineering and design of audio, recording, audio visual, broadcast, telecommunications equipment and systems, cameras, camera lenses, camera supports, signal processing equipment, speakers, fibre optic cable, fibre optic processing, and intercom systems; engineering and design of lighting, monitors, switchers, routing systems, transmitters, receivers, teleprompting equipment, video servers, video encoding equipment, robotics equipment, plates and panels for audio, video and optical equipment, and cable plant infrastructure; testing, monitoring, advice and consultation in relation to the aforesaid
Progate

3829735  10/05/2018

Progate, Inc.
Ashiji Shinsen Building 8F, 10-10 Shinsen-cho, Shibuya-ku, Tokyo, Japan, 150-0045
A company incorporated under the laws of Japan

Address for service in India/Attorney address:
R PARTHASARThY
B 6/10, Safdarjung Enclave, New Delhi - 110029

Proposed to be Used
DELHI

Cl.9; electronic machines, apparatus and their parts; computer programs; computer application software for personal digital assistants; educational software for educational purposes in the field of computer; telecommunication machines and apparatus; downloadable image files; recorded video discs and video tapes; electronic publications; phonograph records; downloadable music files; downloadable still and moving images for educational or learning purposes.

Cl.41; educational and instruction services relating to arts, crafts, sports, or general knowledge; educational on-line training services in the field of computer; arranging, conducting, and organizing seminars; providing electronic publications; publishing services; production of videos in the field of education, culture, entertainment, or sports [not for movies or television programs and not for advertising or publicity]; providing non-downloadable sound, music, and still and moving images via communication networks included under Class 41.

Cl.42; computer programming; technological advice relating to computers, automobiles, and industrial machines; services relating to computer programs; software as a service [SaaS] for educational purposes in the field of computer.
PERLAN

3829783  10/05/2018
FINE AGROCHEMICALS LIMITED
Hill End House, Whittington, Worcester, WR5 2RQ
A Limited Company organised under the laws of England & Wales

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.1; Chemical products for use in agriculture, horticulture and floriculture; fertilisers; surfactant chemicals for herbicides; preparations for regulating the growth of plants.

Cl.5; Fungicides; herbicides, insecticides and pesticides.
UV WASH

3829831   10/05/2018

VISHAL GUPTA
79-E, SBS NAGAR, PAKHOWAL ROAD, LUDHIANA
INDIVIDUAL

Address for service in India/Agents address:
VISHAL ARORA
# 651, TOP FLOOR, SECTOR - 8-B, CHANDIGARH.

Proposed to be Used
DELHI

Cl.3; SOAPS, SHAMPOOS, PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR LOTION, SKIN CREAMS, SKIN GELS, SKIN LOTIONS, COSMETIC SKIN HYGIENE PRODUCTS, COSMETIC SKIN CARE PRODUCTS, BODY LOTION.

Cl.5; PHARMACEUTICAL, MEDICINAL AYURVEDIC PREPARATIONS AND SUBSTANCES
3830244    11/05/2018
D’DECOR HOME FABRICS PRIVATE LIMITED
S-14, 6th Floor, Solitaire Corporate Park, 167, Guru Hargovindji Marg, Andheri East, Mumbai 400093
A company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
CL.16; Paper, cardboard; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging; magazines, catalogues; printers' type and printing blocks.
CL.24; Textiles for furnishings, fabrics, curtains, curtain (fabrics, holders, linings, loops, curtain materials, tie-back, curtain valences, curtaining materials, curtain for showers) all made of textile, curtains made of plastics, drapes in the nature of curtains, textile piece goods and shower curtains of textile; bed, table and pillow covers; blankets, bed blankets; satin; shawls in piece; bed sheets; quilts, quilt covers, upholstery fabrics, textiles for upholstery, flannel upholstery (fabric); towels.
CL.27; Wallpaper, carpet tiles, carpets, floor coverings, padded coverings for existing ceilings and existing floors, rugs, mats, matting, linoleum, wall hangings (non-textile).
CL.35; Wholesale and retail services; mail order retail services; electronic commerce services, namely, providing information about products via telecommunication networks for advertising and sales purposes; import and export services; marketing, advertising, business management, business administration, office functions, distribution of samples
BUNDLES BABY PLACE

3831129  11/05/2018
THE CHILDREN’S PLACE, INC.
500 Plaza Drive, Secaucus, New Jersey, United States of America
A Delaware corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Cl.25; Clothing, footwear and headgear.

Cl.35; Advertising; business management; business administration; office functions; sales services, including retail store services; mail order services; sales services provided over the Internet, or through a computer network or other communications network; customer incentive, reward and loyalty programs.
HEARTIST
3832171  14/05/2018
ACCOR
82 rue Henri Farman, 92130 Issy-les-Moulineaux, France
a French “Société Anonyme”

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since :11/07/2017

DELHI

Cl.35; Human resources management services; staff recruitment services; performance of compensation programs for employee motivation; all the aforesaid services being related to the field of the hotel industry

Cl.41; Training; practical training (demonstration); organization and conduct of training workshops, internships, colloquia, seminars, conferences, symposia, congresses, for training purposes; organization of competitions (education or entertainment), organization of award ceremonies; publishing of texts, books, manuals, journals, newspapers, brochures, studies, reports, for training purposes, including in electronic format; all the aforesaid services being related to the field of the hotel industry

Cl.43; Hotels, motels; hotel and restaurant services, providing food and drink services; cafeteria, tearoom, bars (except clubs) services; temporary accommodation; tourist homes; hotel room reservation services for travellers; temporary accommodation reservation services; (non-business) consultation and advice in the hotel and restaurant fields

Cl.45; Social law consultancy services; all the aforesaid services being related to the field of the hotel industry
3832318  14/05/2018
PARKO ABRASIVES
3081 CHARKHA WALAN MOHALLA DASSAN CHAWRI BAZAAR DELHI-110006
Citizen
Address for service in India/Attorney address:
JASLEEN KAUR, ADVOCATE
E-4/2, MALVIYA NAGAR, NEW DELHI-110017.

Proposed to be Used

DELHI

Cl.7; Abrasive bits for use with machines, Abrasive discs (machine tools), Abrasive grinding wheels (machines), Abrasive instruments (machines), Abrasive sharpening stones (parts of machines), Abrasive stones (parts of machines), Abrasive tools being parts of machines, Abrasive vulcanised fibre discs (parts of machines), Abrasive wheels being parts for machines, Non woven wheels, Circular saw blades being parts of machines, Saw blades (parts of machines), Saw blades for use with power tools, Segmental saw blades for machines

FIT TAK

3833324  15/05/2018

TV TODAY NETWORK LIMITED
F-26, 1st Floor, Connaught Circus, New Delhi-110001
a Company incorporated under the Company Act, 1956

Address for service in India/Attorney address:
RAHUL BERUAR ADV.,
C-8/8777, VASANT KUNJ NEW DELHI 110070

Used Since : 07/05/2018

DELHI

Cl.9; Electronic Goods; Recordable Instruments; Computers; Laptops; Electronic Note Books; Printers; Scanners; CD's; DVD's; Radio; TV; Photographic; Cinematographic Equipment

Cl.16; Paper, Cardboard and Goods made from these materials, Printed Matter, Periodicals, Magazines, Newspapers, Journals, Newsletters; Stationery, Printed Material for Packaging, Visiting Cards, Books, Bookmarks, Letter Heads, Printing Blocks and Goods made of these materials, Printed Advertisement and Publicity Material and Plastic Material for Packaging

Cl.25; Garments; Footwear; Headgear; Ready to wear Uniforms

Cl.35; Advertising; Online and Offline Retailing

Cl.38; Telecommunications, Radio and TV Broadcasting; Wireless Broadcasting; online transmission of digital files; providing online forums; electronic mails etc

Cl.41; Entertainment; Radio & TV Programming; Education; Conducting Events, Conferences, Seminars; Online publications of books and journals; News Reporter Services; presentation of live performances; writing of texts, electronic desktop publishing; publication of online electronic book and journals; recreation services
Western India Cashew Company Private Limited
P.B. No.75, Beach Road, Kollam-691 001, Kerala State, India

Address for service in India/Attorney address:
LAWYERS' ARCADE
Superex Corner, 2nd Floor, Sub Registrar Office Road, Near Govt, Training School, Kannur-670 002, Kerala, India

Proposed to be Used

Chennai


Cl.30: Coffee, Tea, Organic Tea And Coffee, Cocoa And Artificial Coffee; Rice; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces (Condiments); Spices; Ice. Coffee, Tea, Organic Tea And Coffee, Cocoa And Artificial Coffee; Rice; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces (Condiments); Spices; Ice. Coffee, Tea, Organic Tea And Coffee, Cocoa And Artificial Coffee; Rice; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces (Condiments); Spices; Ice. Coffee, Tea, Organic Tea And Coffee, Cocoa And Artificial Coffee; Rice; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces (Condiments); Spices; Ice.

Cl.31: Fresh Cashew Nuts, Fresh Cashew Apples. Fresh Cashew Nuts, Fresh Cashews, Fresh Cashew Apples, Raw Nuts, Unprocessed Cashew Nuts, Kota Nuts, Pine Nuts, Pistachio Nuts, Unprocessed Nuts.

Cl.32: Mineral And Aerated Waters And Other Non-Alcoholic Beverages; Fruit Beverages And Fruit Juices; Syrups And Other Preparations For Making Beverages. Mineral And Aerated Waters And Other Non-Alcoholic Beverages; Fruit Beverages And Fruit Juices; Syrups And Other Preparations For Making Beverages. Mineral And Aerated Waters And Other Non-Alcoholic Beverages; Fruit Beverages And Fruit Juices; Syrups And Other Preparations For Making Beverages. Mineral And Aerated Waters And Other Non-Alcoholic Beverages; Fruit Beverages And Fruit Juices; Syrups And Other Preparations For Making Beverages.

Cl.35: Retailing, Wholesaling, Exporting, Importing And Trading Of Cashew Nuts, Fresh Cashew
NUTS, CASHEW BASED PRODUCTS, FLAVOURED CASHEWS
ADVIL

4386536  23/12/2019
PF CONSUMER HEALTHCARE I LLC
1209 Orange Street, Corporation Trust Center, Delaware, 19801, United States of America
A Limited Liability Company

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.9; Electrical and computer software; diagnostic equipment; apps for use in connection with medical devices; electronic monitoring devices; electric measuring apparatus; computer monitors; software applications (apps) delivered online or as downloadable applications; software and/or software applications (apps) for medical and/or surgical applications; data collecting systems for medical purposes.

Cl.10; Surgical, medical, dental apparatus and instruments; orthopaedic articles; suture materials; therapeutic and assistive devices adapted for the disabled; massage apparatus; apparatus, devices and articles for nursing infants, diagnostic apparatus for medical purposes; patches for medical use, electromagnetic therapy devices; Infrared therapy devices; ultra-sound therapy devices; laser therapy devices.
Priority claimed from 11/07/2019; Application No.: 88/510,010; United States of America

MAGICK WOODS EXPORTS PRIVATE LIMITED
A-8, Industrial Complex, Maraimalai Nagar, Kancheepuram – 603 209, Tamil Nadu, India
Company incorporated under the laws of India

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India

Proposed to be Used

CHENNAI

Cl.6: Metal pulls, knobs and handles for cabinets and drawers

Cl.19: Non-metal countertops for further installation; Non-structural building materials, namely, granite, stone, ceramic and non-metal materials used in decorative surface applications for countertops and vanity tops

Cl.20: Cabinets, cabinet drawers; wooden, ceramic and non-metal pulls, knobs and handles for cabinets and drawers; Countertops

Cl.35: Retail services for home improvement

Cl.37: Cabinet refacing; Customized construction, restoration and repair of cabinetry
J COLLECTION
Priority claimed from 11/07/2019; Application No. : 88/509,926 ;United States of America
4392887  30/12/2019
MAGICK WOODS EXPORTS PRIVATE LIMITED
A-8, Industrial Complex, Maraimalai Nagar, Kancheepuram – 603 209, Tamil Nadu, India
Company incorporated under the laws of India
Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India

Proposed to be Used

CHENNAI
Cl.6; Metal pulls, knobs and handles for cabinets and drawers
Cl.19; Non-metal countertops for further installation; Non-structural building materials, namely, granite, stone, ceramic and non-metal materials used in decorative surface applications for countertops and vanity tops
Cl.20; Cabinets, cabinet drawers; wooden, ceramic and non-metal pulls, knobs and handles for cabinets and drawers; Countertops
Cl.35; Retail services for home improvement
Cl.37; Cabinet refacing; Customized construction, restoration and repair of cabinetry
SLIDO

4406788  13/01/2020
HÄFELE GMBH & CO KG
Adolf-Häfele-Str. 1, 72202 Nagold, Germany
A company incorporated under the laws of Germany

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Used Since :02/01/2013

KOLKATA

Cl.6; Metal Building materials, in particular fittings for buildings, constructions, furniture, doors and sliding doors, as well as parts and fasteners therefor of common metals; metal sliding doors; metal frames and metal rails for sliding doors; runners of metal for sliding doors; metal dampers for sliding doors; metal sliding door guides; metal handles and grab rails of metal for doors and furniture; metal door knobs; garment rails and hangers of metal; nuts, bolts and fasteners, of metal; moldings of metal for use in building; locks and keys, of metal.

Cl.7; Sliding door drives.

Cl.20; Fittings for furniture, buildings, constructions, connections, doors and sliding doors and hinges for furniture, parts and fasteners therefor; sliding dividers for rooms; non-metallic and non-electric mechanisms for sliding doors; furniture parts not included in other classes, such as guides, dampers, feeders, bolts, plugs, screws, hangers, hanging strips, profile strips, moldings and decorative strips; all the aforesaid goods not of metal.
4418496    24/01/2020
CALYSTA, INC.
1140 O'Brien Drive Menlo Park, California 94025 USA
A Delaware USA Corporation
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Proposed to be Used
DELHI
Cl.1; Proteins for use in the manufacture of animal feed and aquaculture feed.
Cl.31; Animal feed; aquaculture feed; pet food.
4421932  28/01/2020
THE KTM JEWELLERY LIMITED
VIVAGAA BUILDING, NO.636, OPPANAKARA STREET, COIMBATORE TN 641001
UNLISTED PUBLIC COMPANY
Address for service in India/Agents address:
P. ESWARAMOORTHY
No. 21, Shree Asvika Residency, 3rd Cross Street, Sripathy Nagar, Nanjunapuram Road, Coimbatore - 641 036.

Proposed to be Used
CHENNAI
Cl.14; Jewellery, Bullion, Gold, Silver, Diamond, Precious and Semiprecious stones, Antique jewellery, Art and craft Jewellery being included in class 14
Cl.35; Wholesale, retail and online retail services relating to jewellery
4421933    28/01/2020
THE KTM JEWELLERY LIMITED
VIVAGAA BUILDING, NO.636, OPPANAKARA STREET, COIMBATORE TN 641001
UNLISTED PUBLIC COMPANY
Address for service in India/Accounts address:
P. ESWARAMOORTHY
No. 21, Shree Asvika Residency, 3rd Cross Street, Sripathy Nagar, Nanjupuram Road, Coimbatore - 641 036.

Proposed to be Used

CHENNAI
Cl.14; Jewellery, Bullion, Gold, Silver, Diamond, Precious and Semiprecious stones, Antique jewellery, Art and craft Jewellery being included in class 14
Cl.35; Wholesale, retail and online retail services relating to jewellery
4422444   28/01/2020
KONINKLIJKE DE KUYPER B.V.
Buitenhavenweg 98, 3113 BE Schiedam, The Netherlands
a Private Limited Liability Company organised under the laws of the Kingdom of The Netherlands

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Cl.32; Syrups and other preparations for making beverages.
Cl.33; Alcoholic beverages, except beers; liqueurs.
Dumma Dumm

4425780  30/01/2020

JUBILANT FOODWORKS LIMITED

Registered office at Plot no. 1A, Sector – 16A, Noida – 201301, Uttar Pradesh AND Corporate Office at Logix Techno Park, Tower D, 5th Floor, Sector 127, Noida 201304, Uttar Pradesh

An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.29: Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams; eggs, milk and milk products; edible oils and fats; salad dressings: preserves.

Cl.30: Pizzas, pizza pies, pizza bread and ingredients of all kind for pizzas, bread products, toasts, cookies, biscuits, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee: flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle, yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices.

Cl.39: Pizza and food packaging, storage and food transportation services; Transport; packaging and storage of goods; travel arrangement.

Cl.43: Restaurant and carry out food services and food for consumption on or off premises, Services for providing food and drink; temporary accommodation.
KAMET

4427501  01/02/2020
RAMESHWAR SINGH RATHORE
74, JAT RAJPUR MOHALLA, BAGATPURA, PEEDWA, KHUNKUNA, NAGAUR-341318
PROPRIETOR FIRM

Address for service in India/Attorney address:
YOGESH KUMAR SHARMA AND ASSOCIATES
P-102/101, JYOTI NAGAR HOUSING BOARD, JAIPUR

Proposed to be Used
AHMEDabad

subject to the mark should be use as represented

Cl.3; Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions, dentifrices

Cl.25; Clothing, footwear, headgear
4430219  04/02/2020
RINKESH GARG TRADING AS RINKESH KHADI GRAMUDYOG
Rinkesh Khadi Gramudyog, Kaurali Road, Tigaon, Faridabad, 121101
a sole proprietary concern
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Proposed to be Used
DELHI
Cl.7; All types of cooler motors, cooler pumps
Cl.11; All kinds of Air Coolers, Water Coolers, Cooler Grills, Cooler Parda and other parts & accessories of Coolers
Trade Marks Journal No: 1958, 27/07/2020 Class 99

Certification trade mark u/s 18(2)

ZOXIQ 4430236 04/02/2020

FARMOVA ORGANICS PRIVATE LIMITED
H.No. 8-2-293/192/38/C, Road No.14 S.V. Nagar, Banjara Hill, Hyderabad Telangana 500034 India

Private Limited Company

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI

Cl.1; Genes of seeds for agricultural production, Growing media, fertilizers and chemicals for use in agriculture, horticulture and forestry

Cl.5; Pesticides, Pesticides for agricultural use, Pesticides for horticultural use, preparation for destroying vermin, fungicides and herbicides
4432303   06/02/2020
DIESSE DIAGNOSTICA SENESSE S.P.A.
Via Andrea Solari, 19 – 20144 Milano, ITALY
An Italian Company

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Proposed to be Used
KOLKATA

Cl.1; Chemical products for laboratory analysis, products for diagnosis for scientific use.

Cl.5; Diagnostic preparations for medical purposes; Cultures of microorganisms; Cultures of microorganisms for medical and veterinary use; Bouillons for bacteriological cultures; Media for bacteriological culture.

Cl.10; Medical apparatus and instruments; Urological apparatus and instruments: Diagnostic apparatus for medical purposes; Apparatus for use in medical analysis; Testing apparatus for medical purposes; Bacterial preparations for medical use; Blood testing apparatus.
MYCOOLER.COM
Priority claimed from 19/08/2019; Application No. : 88583931 ;United States of America
4446235  19/02/2020
ANHEUSER-BUSCH, LLC
One Busch Place St. Louis MISSOURI 63118, United States of America
A LIMITED LIABILITY COMPANY MISSOURI, U.S.A.
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Downloadable computer application software for mobile devices and mobile phones, namely, software for consumers to access, monitor and manage their loyalty program profile and funds in associated stored value accounts, purchase products, pay for purchases via mobile pay functionality, access store and restaurant locations and information, communicate with one another or third parties, compete in challenges and earn points.

Cl.35; Administration of a customer loyalty program which provides registered customers with free and discounted merchandise, apparel items, and sports and music event tickets; ecommerce, namely, online retail store services featuring apparel, merchandise, food and beverages; providing consumer product information related to food and beverages; Promoting entertainment and cultural content and activities of others via the use of a digital platform; e-commerce and commercial business services, namely, providing commercial business management services; providing consumer product information about food and beverages via telecommunications networks for advertising and sales purposes.

Cl.44; Providing nutritional information about food and beverages via telecommunications networks.
Priority claimed from 03/02/2020; Application No. : 018191854 ;European Union
4454766  26/02/2020
ZENTIVA GROUP, A.S.
U Kabelovny 529/16, 102 00 Praha 10, Czech Republic
a company incorporated under the laws of the Czech Republic
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Proposed to be Used
DELHI
Cl.5; Pharmaceutical preparations for human use; Dietary supplements; Diagnostic products and materials
Cl.9; Database (electronic); Business software; Computer communication software; Downloadable computer applications; Downloadable media; Media content; All aforesaid goods for use in the field of research and development, production, distribution and sale of pharmaceuticals, sanitary preparations, food supplements and medical supplies
Cl.10; Medical apparatus and instruments; Surgical apparatus and instruments; Artificial limbs; artificial eyes; artificial teeth; Orthopedic articles; Materials for surgical suturing
Cl.35; Promotion and advertising, both in the field of research and development, production, distribution and sale of pharmaceuticals, sanitary preparations, food supplements and medical supplies; Product marketing in relation to pharmaceutical products, sanitary preparations, food supplements and medical supplies; Business consulting and advisory services in the field of research and development, production, distribution and sale of pharmaceuticals, sanitary preparations, food supplements and medical supplies; Sales promotion in the area of research and development, production, distribution and sale of pharmaceuticals, sanitary preparations, food supplements and medical supplies; Business analysis, information services and market research, all in the field of research and development, production, distribution and sale of pharmaceuticals, sanitary preparations, food supplements and medical supplies; Wholesale and retail sale of medical instruments and apparatus, pharmaceutical and sanitary preparations, food supplements and medical supplies; Retail or wholesale services of pharmaceutical and sanitary preparations, food supplements and medical supplies; Advertising services relating to pharmaceutical products
Cl.36; Financing of development of pharmaceutical products
Cl.39; Distribution (supply) of pharmaceutical and sanitary preparations, food supplements and medical supplies; Storage of pharmaceutical and sanitary preparations, food supplements and medical supplies
Cl.40; Custom manufacturing of pharmaceuticals
Cl.41; Vocational education in the fields of health and pharmacy; Training in the fields of health and pharmacy; Organization of seminars, conferences and congresses focusing on health and pharmacy; Publication of books, periodicals and texts in the fields of medicine, pharmaceutical research and development and pharmacy
Cl.42; Research and development for the pharmaceutical industry; Research and development in pharmaceutical and biotechnology fields; Development of pharmaceutical products; Evaluation of pharmaceutical products; Providing medical and scientific research information in the field of pharmaceutical and clinical tests; Technology services in the field of pharmaceutical production; Development of software for a use in the research, manufacture, distribution and sale of pharmaceuticals, sanitary preparations, food supplements and medical supplies
Cl.44; Pharmaceutical counselling; Consulting and information services relating to pharmaceutical products, sanitary
preparations, food supplements and medical supplies
4460085  02/03/2020
SISTEMA FINANCIAL TECHNOLOGIES PRIVATE LIMITED
216, Garg Tower H-1, Netaji Subhash Place, Pitampura, Delhi - 110034
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.35; Advertising; business management; business administration; office functions.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
NiroSan

4464019  05/03/2020
SANHA GMBH & CO. KG
Im Teelbruch 80 45219 Essen Germany
A company incorporated under the laws of Germany

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.6; “Ironmongery, small items of metal hardware; pipes and tubes of metal; fittings, taps, valves, connectors, conduits, pipes as well as flexible tubes of metal; water pipes of metal

Cl.11; “Fittings, conduits, pipes, tubes for heating, steam generating, gas, cooking, refrigerating, drying, ventilating and water supply apparatus, for sanitary installations and for water and gas pipes
TERSANO
Priority claimed from 06/09/2019; Application No. : 1983991 ;Canada
4464202 05/03/2020
TERSANO INC.
5000 Regal Drive, Oldcastle, Ontario N0R 1L0, Canada
a Canadian corporation
Address for service in India/Attorney address:
ARJUN KHURANA
C9/9624, Vasant Kunj, New Delhi
Used Since :29/05/2018
DELHI
Cl.3; Degreasing preparations for use in food processing and handling facilities; degreasing preparations for household use; degreasing preparations for machine parts; cleaning preparations for use in food processing and handling facilities; cleaning preparations for household use; cleaning preparations for machine parts.
Cl.5; All purpose disinfecting and cleaning preparations.
Cl.11; Apparatus for producing all purpose disinfecting and cleaning preparations and parts and fittings thereof; dispensing units for all purpose disinfecting and cleaning preparations and parts and fittings thereof; ion exchange cartridges and parts and fittings thereof.
Cl.35; Retail sale of degreasing preparations for use in food processing and handling facilities, degreasing preparations for household use, degreasing preparations for machine parts, cleaning preparations for use in food processing and handling facilities, cleaning preparations for household use, cleaning preparations for machine parts, all purpose disinfecting and cleaning preparations, apparatus for producing all purpose disinfecting and cleaning preparations and parts and fittings thereof, ion exchange cartridges and parts and fittings thereof, dispensing units for all purpose disinfecting and cleaning preparations and parts and fittings thereof, plastic spray bottles sold empty.
4464974    06/03/2020
DAWNIENS INTERNATIONAL PRIVATE LIMITED
#39, 2nd Floor, NGEF Lane, Indiranagar, 1st Stage, Bengaluru – 560038
Private Limited Company
Address for service in India/Attorney address:
SPICE ROUTE LEGAL
No. 775, 3rd Floor, 100 ft Road Indiranagar 2nd Stage, Bangalore - 560038

Proposed to be Used
CHENNAI

Cl.37; Services rendered by contractors or subcontractors in construction or making of permanent buildings; services rendered by persons or organisations engaged in the restoration of objects to their original condition or in their preservation without altering their physical or chemical properties; electric appliance installation and repair.

Cl.38; Providing infrastructure for assets like dark fibers, duct space, tower for relaying and transmission of signals for internet and telecom based cable services to licensed telecom service providers, end subscribers and customers; offers infrastructure to other business establishments on lease and commercial terms; designing, establishing, providing and performing technical and consultancy services for telecom related project management services; implementation of the services for any large and small buildings and to render all such other services as may be ancillary or incidental to carry on these services; communications by fibre optic networks; telecommunications routing and junction services; communications by fiber optic networks; communications by computer terminals, computer aided transmission of.... 
messages and images, electronic mail, providing telecommunications connections to a global computer network, providing user access to global computer networks, transmission of digital files; leasing of telecommunication equipment; digital network telecommunications services; data transmission and reception services via telecommunication means; providing telecommunications connections to the internet or databases; leasing of telecommunication lines; leasing of telecommunication facilities; leasing of telecommunication devices and equipment enabling connection to networks; providing telecommunications connections to the internet; rental of telecommunications lines; rental of telecommunication equipment; telecommunication services; telecommunications access services; transfer of data by telecommunication; telecommunications services provided via fiber optic, wireless and cable networks.

Cl.42; Computer programming; computer software design; installation of computer software.
THE RIGHT NOW CLIMATE FUND

Priority claimed from 19/09/2019; Application No. : 88622719 ;United States of America
4475338    17/03/2020
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109
a Nevada corporation

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used

DELHI

Cl.35; Business information and consulting in the fields of sustainability, conservation, recycling, renewable energy, carbon footprint reduction, climate change, and the environment; promoting public awareness of sustainability, conservation, recycling, renewable energy, carbon footprint reduction, climate change, and the environment; promoting charitable donations for others to support sustainability, conservation, recycling, renewable energy, carbon footprint reduction, and the environment; arranging and conducting incentive reward programs to promote sustainability, conservation, recycling, renewable energy, carbon footprint reduction, and the environment; promotion of sustainable business solutions; providing information in the area of sustainable business solutions; promoting the interests of people concerned with sustainability, conservation, recycling, renewable energy, carbon footprint reduction, climate change, and the environment; arranging and conducting business conferences and trade shows in the fields of sustainability, conservation, recycling, renewable energy, carbon footprint reduction, climate change, and the environment.

Cl.36; Financing services and financing of loans for sustainability, conservation, recycling, renewable energy, carbon footprint reduction, climate change, and environmental projects and solutions; providing grants for sustainability, conservation, recycling, renewable energy, carbon footprint reduction, climate change, and environmental projects and solutions; fundraising services by means of raising, accepting, and distributing funds and monetary donations in support of sustainability, conservation, recycling, renewable energy, carbon footprint reduction, and the environment; philanthropic services concerning monetary donations in support of sustainability, conservation, recycling, renewable energy, carbon footprint reduction, and the environment.

Cl.41; Education services, namely, providing classes, instruction, seminars, and workshops in the fields of sustainability, conservation, recycling, renewable energy, carbon footprint reduction, climate change, and the environment; arranging and conducting educational conferences in the fields of sustainability, conservation, recycling, renewable energy, carbon footprint reduction, climate change, and the environment.

Cl.42; Scientific research; research in the fields of sustainability, conservation, recycling, renewable energy, carbon footprint reduction, climate change, and the environment; engineering; environmental engineering; providing technical consulting and technical information in the fields of sustainability, conservation, recycling, renewable energy, carbon footprint reduction, climate change, and the environment.
UNICITY ENRICH

4481683   24/03/2020
PERFORMANCE LABS PTE. LTD.
12 Marina View, Asia Square Tower 2, #21-03/04, Singapore 018961
A company incorporated and existing under the laws of Singapore.

Address for service in India/Attorney address:
PREMSAI CHANDRASEKARAN
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Aerocity, IGI Airport, New Delhi- 110037.

Used Since :01/12/2019

DELHI

Cl.5; Dietary and nutritional supplements; food supplements; nutraceuticals for use as dietary supplements; herbal supplements; herbal extracts [nutraceuticals] preparations; plant-based dietary supplements; protein supplements; Cellular function activating agents for therapeutic or health benefits; dietary supplements (nutraceuticals) for reducing the cholesterol content in blood; dietary supplements (nutraceuticals) for reducing the blood sugar content in blood; dietary supplements (nutraceuticals) for persons with a special dietary requirement due to a disorder of the digestive system; protein foods for dietetic purposes for persons with a disorder of the digestive system; natural medicinal healthcare preparations; nutraceutical preparations for therapeutic or health benefits; medicinal supplements; medicinal herbs; naturopathic preparations; food supplements for dietetic use; dietetic substances consisting of vitamins, minerals and trace elements, either individually or in combinations, intended to have health benefits; vitamin supplements; vitamin preparations; mineral dietary supplements for humans; mineral food supplements; amino acids [nutraceuticals] intended to have health benefits.

Cl.29; Coconut fat; edible fats; food preparations flavoured with herbs and having a base of coconut fat.

Cl.30; Spices; flavourings, other than essential oils; food flavourings, other than essential oils.

Cl.32; Non-alcoholic preparations for making beverages.
Trade Marks Journal No: 1958, 27/07/2020  Class 99

HITACHI BUILDING SYSTEMS CO., LTD.
2-101, Kanda-Awaji-cho, Chiyoda-ku, Tokyo, Japan
A corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI
Cl.9; Telecommunication machines and apparatus; digital photo frames; electronic machines, apparatus and their parts; computer software for smartphones and tablets; downloadable image files; recorded video discs and video tapes; mathematical instruments; electronic publications; game programs for home video game machines; electronic circuits and CD-ROMs recorded with programs for hand-held games with liquid crystal displays.

Cl.37; Construction consultancy; operation and maintenance of building equipment; repair or maintenance of loading-unloading machines and apparatus, elevators [lifts], escalators, moving sidewalk, conveyors.

Cl.38; Telecommunication, other than broadcasting; transmission of sound, images and data via the Internet.

Cl.41; Movie theatre presentations or movie film production and distribution.

Cl.42; Providing meteorological information, architectural design, surveying, geological surveys or research; designing of machines, apparatus, instruments [including their parts] or systems composed of such machines, apparatus and instruments; designing, other than for advertising purposes; computer software design, computer programming, or maintenance of computer software; creating or maintaining web sites for others; smartphone software design; technological advice relating to computers, automobiles and industrial machines; testing, inspection or research of pharmaceuticals, cosmetics or foodstuffs; research on building construction or city planning; testing or research on prevention of pollution; testing or research on electricity; testing or research on civil engineering; providing information in the field of energy saving; testing, inspection or research on agriculture, livestock breeding or fisheries; testing or research on machines, apparatus and instruments; rental of measuring apparatus; rental of computers; providing computer programs on data networks; rental of web servers; rental of a database server to third parties; rental of computer software; cloud computing; software as a service [SaaS]; rental of laboratory apparatus and instruments; rental of technical drawing instruments.
THINGQBATOR
4485502  07/04/2020
CISCO TECHNOLOGY, INC.
170 West Tasman Drive, San Jose, California 95134 U.S.A.
a corporation organized and existing under the laws of the State of California, U.S.A
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since :05/06/2015
DELHI
Cl.9;Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus.
Cl.41;Providing of training, education, mentorship, demonstration, and tutorials
Cl.42;Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
HRIDI
4486159  09/04/2020
PAKRI TECH PRIVATE LIMITED
2ND FLOOR PADMA APPLIANCES BUILDING SHILLONGPATTY SILCHAR ASSAM
TEA
PRIVATE LIMITED COMPANY
Used Since :01/04/2019
KOLKATA
Cl.25; clothing, footwear, and headgear
Cl.30; coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
QOIN

Priority claimed from 01/11/2019; Application No.: 2048315; Australia
4486337  09/04/2020

BPS FINANCIAL LIMITED
Level 1, 121 Scarborough Street, Southport, Queensland, 4215, Australia.
A public company organized and existing under the laws of Australia.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

MUMBAI

Cl.9; Computer programs and computer software for digital wallets; computer programs and computer software to enable the electronic trading of fiat currency and virtual currency; electronic financial platforms that enable payment and financial transactions; computer hardware for transmitting virtual currency and fiat currency between computers and/or electronic devices through peer-to-peer networks; electronic data files featuring interchangeable electronic cash comparable units having a specific cash value.

Cl.36; Electronic transfer of funds; Collection of fees; Advisory services; financial exchange services; on-line real-time currency trading; namely, enabling transfers of electronic cash comparable units; virtual currency exchange transaction services for transferrable electronic cash comparable units having a specific cash value; monetary services for receiving and disbursing payments and gifts in fiat currencies and virtual currencies over a computer network and exchanging fiat currencies and virtual currencies over a virtual network; providing a virtual currency for exchange and storage over a computer network; currency exchange services; payment verification services, namely, delivering payments and gifts from an origin to a destination; facilitating transfers of virtual currency through electronic transmission networks.

Cl.38; Communication between computers and electronic devices; transmission of data by means of telecommunications; transmission of data by computers and other electronic means; transmission of services between computers and electronic devices; transmission of virtual currency via electronic transmission networks; peer-to-peer currency exchange services, namely, electronic transmission of financial data through computers and electronic devices; transmission of financial information by electronic transmission networks.

Cl.42; Software for providing an electronic financial platform that facilitates transactions of payments over a computer network; computer support services; computer software development; computer software engineering.

Cl.45; Identity verification; licensing of computer programs; licensing of software; licensing of technology; licensing of Intellectual Property.
MICROLAND LIMITED
1B, Ecospace, Bellandur, Outer Ring Road, Bangalore-560103, Karnataka, India
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Used Since: 26/08/2019

CHENNAI

Cl.9: Computer hardware and software, namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that leverage functionality of open source technology and combines machine learning and organizational knowledge; computer software, namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that leverage open source technology and optimize information technology processes, improve productivity of information technology service personnel, and streamline information technology operations for enterprise lines of business; computer software, namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that leverage open source technology and monitor the entire information technology infrastructure of an enterprise to detect real-time anomalies and develop a fault diagnosis; computer software, namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that analyze information technology operations data and processes to build statistical models to optimize, eliminate, or automate information technology service management; computer software, namely, artificial intelligence platforms, data analytics platforms, and automation platforms that yield actionable business process insights for enterprises; computer software, namely, artificial intelligence platforms, data analytics platforms, and automation platforms that model complex systems and capture, formalize and process knowledge across multiple generations of people and connected systems; computer software, namely, artificial intelligence platforms, data analytics platforms, and automation platforms that automate the execution of system and business processes while continuously learning predictions, resolution processes and diagnosis logic to build a knowledge base that grows and adapts to changes in the underlying systems; computer software, namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that combine artificial intelligence technologies, machine learning, cognitive automation, and organizational knowledge to improve business and information technology processes; computer software, namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that collect, aggregate, and transform organizational information and capture know-how across people, processes, and legacy systems.

Cl.42: Information technology (IT) services, namely, computer, software and peripherals design and information technology (IT) consulting services; computer system integration services; software application development; software application maintenance, maintenance of computer programs; providing online non-downloadable software for use in enterprises and business, for namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that leverage open source technology and combine machine learning and organizational knowledge; providing online non-downloadable software for use in enterprises and business, for namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that leverage open source technology and optimize information technology processes, improve productivity of information technology service personnel, and streamline information technology operations for enterprise lines of business; providing online non-downloadable software for use in enterprises and business, for namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that leverage open source technology and monitor the entire information technology infrastructure of an enterprise to detect real-time anomalies and develop a fault diagnosis; providing online non-downloadable software for use in enterprises and business, for namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that analyze information technology operations data and processes to build statistical models to optimize, eliminate, or automate information technology service management; providing online non-downloadable software for use in enterprises and business, for namely, artificial intelligence platforms, data analytics platforms, and automation platforms that model complex systems and capture, formalize and process knowledge across multiple generations of people and connected systems; providing online non-downloadable software for use in enterprises and business, for namely, artificial intelligence platforms, data analytics platforms, and automation platforms that yield actionable business process insights for enterprises; providing online non-downloadable software for use in enterprises and business, for namely, artificial intelligence platforms, data analytics platforms, and automation platforms that combine artificial intelligence technologies, machine learning, cognitive automation, and organizational knowledge to improve business and information technology processes; providing online non-downloadable software for use in enterprises and business, for namely, artificial intelligence platforms, data analytics platforms, and automation platforms that collect, aggregate, and transform organizational information and capture know-how across people, processes, and legacy systems.
platforms, and automation platforms that automate the execution of system and business processes while continuously learning predictions, resolution processes and diagnosis logic to build a knowledge base that grows and adapts to changes in the underlying systems; providing online non-downloadable software for use in enterprises and business, for namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that combine artificial intelligence technologies, machine learning, cognitive automation, and organizational knowledge to improve business and information technology processes; providing online non-downloadable software for use in enterprises and business, for namely, knowledge-based artificial intelligence platforms, data analytics platforms, and automation platforms that collect, aggregate, and transform organizational information and capture know-how across people, processes, and legacy systems; Planning, design and management of information technology system, namely, information technology infrastructure management services; testing of computer hardware and software; platform as a service (PAAS) featuring computer software platforms for featuring knowledge-based artificial intelligence computer software platforms, data analytics software platforms, and automation software platforms that combine machine learning and organizational knowledge; platform as a service (PAAS) featuring knowledge-based artificial intelligence computer software platforms, data analytics software platforms, and automation software platforms that optimize information technology processes, improve productivity of information technology service personnel, and streamline information technology operations for enterprise lines of business; platform as a service (PAAS) featuring knowledge-based artificial intelligence computer software platforms, data analytics software platforms, and automation software platforms that collect, aggregate, and transform organizational information and capture know-how across people, processes, and legacy systems; research services in the field of information technology.
REALME MOBILE TELECOMMUNICATIONS (SHENZHEN) CO., LTD.
Room 201, Building A, No.1 Qianwan First Road, Qianhai Shenzhen-Hongkong Cooperation Zone, Shenzhen, China (Settling into Shenzhen Qianhai Commerce Secretariat Co., Ltd.)
a limited liability company incorporated under the laws of People's Republic of China

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
To be associated with:
3789592, 3971681, 3971706

DELI

Cl.3; Soap; essential oils; lipsticks; beauty masks; cosmetics; nail varnish; cotton wool for cosmetic purposes; cosmetic pencils; hair dyes; perfumes; cleansing milk for toilet purposes; shampoos; hair conditioners; dentifrices; scented wood; cleaning preparations; sunscreen preparations; laundry preparations; shampoos for pets [non-medicated grooming preparations]; cosmetics for animals.

Cl.7; Dishwashers; coffee grinders, other than hand-operated; fruit presses, electric, for household purposes; washing machines [laundry]; wringing machines for laundry; dust exhausting installations for cleaning purposes; dust removing installations for cleaning purposes; vacuum cleaners; curtain drawing devices, electrically operated; robotic floor cleaners.

Cl.8; Beard clippers; razors, electric or nonelectric; nail clippers, electric or nonelectric; scissors; hair clippers for personal use, electric and non-electric; flat irons; eyelash curlers; hand implements for hair curling; table cutlery [knives, forks and spoons.

Cl.9; Infrared sensors; optical sensors; video projectors; cameras [photography]; closed circuit television cameras; thermal imaging cameras; smart sockets; electric sockets; cases for smartphones; covers for smartphones; covers for tablet computers; electrical adapters; computer software applications, downloadable; computer software, recorded; downloadable software applications for mobile phones; smartphones; camcorders; remote control apparatus; video screens; selfie sticks [hand-held monopods]; batteries, electric; dust masks; none of the aforementioned goods being in relation to compliance and due diligence and digital passporting services; none of the aforementioned goods being in relation to background checking and digital passporting services for identity verification.

Cl.10; Esthetic massage apparatus; massage apparatus; thermometers for medical purposes; gloves for medical purposes; masks for use by medical personnel; sanitary masks for medical purposes; sphygmomanometers; dental apparatus and instruments; respirators for artificial respiration; pacifiers for babies; surgical implants comprised of artificial materials; suture materials; orthopaedic articles; contraceptives, non-chemical.

Cl.11; Humidifiers; air purifying apparatus and machines; water purifying apparatus and machines; microwave ovens [cooking apparatus]; light bulbs; electric lamps; lighting apparatus and installations; electric fans for personal use; portable electric fans; hair dryers; cooking utensils, electric; cooking stoves; cooking apparatus and installations; kettles, electric; refrigerators; air-conditioning apparatus; bath installations; radiators, electric; heaters for baths; disinfectant apparatus.

Cl.21; Drinking vessels; containers for household or kitchen use; combs; toothbrushes; toothbrushes, electric; heads for electric toothbrushes; cosmetic utensils; make-up brushes; make-up sponges; make-up removing appliances; thermally insulated containers for food; kitchen utensils; ceramics for household purposes; toilet utensils; vacuum bottles; tableware, other than knives, forks and spoons; glasses [receptacles]; mops; brooms; electric devices for attracting and killing insects.
4489061  20/04/2020
WELSPUN INDIA LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai 400013.

Body Incorporate

Proposed to be Used
To be associated with:
3698417, 3698418, 3698420

MUMBAI

Cl.24; Bed sheets, towels, pillow shams, pillowcases, curtains, quilts, duvet, bed cover and table covers all made in significant part of cotton

Cl.25; Bath robes made in significant part of cotton.

Cl.27; Bath rugs, accent rugs, area rugs and carpet all made in significant part of cotton
Priority claimed from 20/04/2020; Application No.: 88878703; United States of America
4489748    21/04/2020
EDUCATIONAL TESTING SERVICE
Rosedale Road, Princeton, New Jersey 08541, United States of America
A non-profit New York corporation
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
377188, 603161, 767577, 1242004, 1314980, 2137804, 2137805
DELHI
Cl.9; Audio and video recordings, pre-recorded computer programs and computer programs downloadable from a global computer network, all used for preparing for and practicing standardized tests of literacy, basic academic skills, academic achievement and aptitude, language proficiency and for use in researching graduate school programs and preparing for graduate school admissions examinations and educational and professional testing and assessment of skills, abilities, learning and achievement; downloadable electronic publications in the nature of informational booklets, books, pamphlets, newsletters, brochures and score reports in the field of test preparation, test information, test scoring for teacher licensure and teacher certification, education, educational research and standardized testing; interactive computer software to assist in curriculum development, curriculum management and the development of instructional programs for teachers, schools, school districts and educational service regions; database management software for the management of K-12 academic assessment tools, for test scoring, test score reporting, and evaluation of instructional programs, all designed to meet established state educational standards; interactive multimedia software programs for mobile platforms for English language learning; downloadable publications, namely, tests, books, booklets, study guides, manuals and score reports in the field of workplace productivity, work skills and occupational proficiencies; downloadable e-books for use in preparation for admissions examinations, instructional assessment and training, professional and educational assessments, and in researching educational programs and services; downloadable software in the nature of a mobile application featuring content for testing language proficiency, for preparing for and practicing tests of language proficiency and for vocabulary enrichment; downloadable computer based tests for scoring, measuring, evaluating and storing information related to an individual's productivity levels, non-cognitive skills and proficiencies for job placement, job adaptation and identifying job candidates; downloadable computer software for
to educational testing and test theory; providing an online database featuring graduate school information and guidance programs to ensure students meet established state educational standards; conducting research and studies with respect tools, namely, printed materials, to assist schools and school districts in evaluating their curriculum and instructional services in the field of elementary, middle and high school education; assessment and evaluation of student achievement, thereon to improve academic achievement; educational services, namely, curriculum and instruction design and implementation services; analysis and assessment of educational curriculum; training and educational consultation services in the field of elementary, middle and high school education; assessment and evaluation of student achievement, proficiency and skill level based on established state educational standards; development of research-based diagnostic tools, namely, printed materials, to assist schools and school districts in evaluating their curriculum and instructional programs; ensuring students meet established state educational standards; conducting research and studies with respect to educational testing and test theory; providing an online database featuring graduate school information and guidance.
for students and educational institutions; providing graduate school guidance, assessment and placement services; providing recognition and incentives by the way of awards to demonstrate excellence in the field of teaching; providing an interactive website providing educators, parents and students with educational information and counseling about standardized tests and K-12 education; providing weblinks to informational sites of others regarding educational issues; publication of booklets, leaflets and brochures regarding K-12 education and standardized testing; providing written text editing delivered via the internet; providing an online searchable database featuring educational research and validity studies in the field of educational achievement, aptitude and assessment; providing online educational assessments; educational services, namely, preparing, administering, scoring and analyzing a paper-based, computer-based and internet-based standardized test in the fields of language arts, reading, writing, mathematics, science and social studies for purposes of evaluating high school-level proficiency and higher education and workplace readiness; providing test score reporting services; educational services, namely, providing essay scores and writing skills evaluations to students and teachers via the internet; educational services, namely, providing, administering and scoring online non-cognitive assessments for the purpose of measuring factors to predict college students' success; educational services, namely, providing internships and fellowships in the field of educational research; providing online and in-person courses and workshops for teachers and educators in the field of English language learners, language instruction and English language proficiency testing; providing test preparation services for tests of English language proficiency; providing online non-downloadable pre-recorded videos related to tests of English language proficiency; providing online non-downloadable test preparation materials in the nature of e-books, study guides, review materials, practice exams, score reports, and downloadable audio and video for preparing for and practicing tests of English language proficiency; educational services, namely, providing online and mobile application based placement tests in the field of English language proficiency; online journals, namely, blogs and vlogs featuring non-downloadable publications in the nature of research articles, news articles and information in the field of English language learning, educational skills and workplace assessments, literacy, diversity, higher education, K-12 and adult education, and teaching and learning; Providing online training via instruction, eLearning modules in the nature of interactive lessons, interactive educational activities, virtual educational worlds, and non-downloadable videos, all in the field of improving learning, writing, reading and English language speaking skills.

Cl.42:Providing temporary use of non-downloadable online software for an internet-based language proficiency test; providing temporary use of non-downloadable online software for the administration of a series of examinations for teacher licensure and teacher certification; development of research-based diagnostic tools, namely, computer software, to assist schools and school districts in evaluating their curriculum and instructional programs to ensure students meet established state educational standards; conducting research and validity studies in the field of educational achievement, aptitude and examinations for scoring, measuring, evaluating and storing information related to an individual's assessment; providing temporary use of non-downloadable online software for the administration of examinations for scoring, measuring, evaluating and storing information related to an individual's productivity levels, non-cognitive skills and proficiencies for job placement, job adaptation and identifying job candidates; providing temporary use of non-downloadable online software for an internet-based standardized test for educational testing in the fields of language arts, reading, writing, mathematics, science and social studies for purposes of evaluating high school-level proficiency and higher education and workplace readiness; providing temporary use of non-downloadable software for administering, scoring and analyzing standardized tests for educational testing in the fields of language arts, reading, writing, mathematics, science and social studies for purposes of evaluating high school-level proficiency and higher education and workplace readiness; providing a website featuring temporary use of non-downloadable software that enables users to take practice exams to determine readiness for high school-level proficiency and higher education and workplace readiness examinations; providing temporary use of non-downloadable software that identifies job candidates who are likely to succeed in particular work environments; providing temporary use of non-downloadable technology for the administration of a series of examinations for workplace productivity, work skills and occupational proficiencies and workplace adaptation; providing a website featuring a search engine for measuring, scoring and reporting on workplace productivity, work skills and occupational proficiencies and workplace adaptation; providing temporary use of non-downloadable online software for use by teachers and educators of English language learners that provides teachers and educators with access to instructional materials and classroom activities designed to personalize instruction for English language learners.
4490859  23/04/2020
VITAMILK DAIRY PRODUCTS
No.32/1, Madhvaram (Village), Alapakkam (Post), Vijayapuram(Mandal), Chittoor, Andhra Pradesh - 517129
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI
Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams,
eggs, milk and milk products; edible oils and fats.
Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread,
pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments);
spices; ice.
4490861  23/04/2020
VITAMILK DAIRY PRODUCTS
No.32/1, Madhvaram (Village), Alapakkam (Post), Vijayapuram(Mandal), Chittoor, Andhra Pradesh - 517129
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
CHENAI
Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats.
Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
SHADE & SHORE
4492626  28/04/2020
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, MN 55403, United States of America
a Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI
Cl.9; Sunglasses; sunglass cases
Cl.18; All-purpose carrying bags; wallets; purses; backpacks; beach bags; sport bags; toiletry and cosmetic cases sold empty; umbrellas
Cl.25; Clothing, namely, swimwear, beach cover-ups, tops and bottoms, dresses, tank tops, shirts, jackets, pants, and shorts; footwear; headwear
Cl.27; Beach mats
Cl.35; Retail store and online retail store services featuring a wide variety of consumer goods
4497352  07/05/2020
SHRIPAD SHARAD CHAKANKAR
B,12 SUKHADA, SAI SHRADDHA CHS, WAGHBILL NAKA, GHOD BANDER MARG, THANE ( W)-400615
Proprietor
Address for service in India/Agents address:
SHANTANU DATTATRAYA JAGTAP
FLAT NO.08, JITENDRA GLADES, BEHIND MAHATOBA MANDIR, KOTHrud, PUNE-411038.
Proposed to be Used
MUMBAI
Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.
Cl.31; All types of pulses not included in other classes.
Orient sUVen

4508154  22/05/2020
ORIENT ELECTRIC LIMITED
Unit - VIII, Plot No. 7, Bhoinagar, Bhubaneswar - 751012, Odisha
An Indian Company

Address for service in India/Attorney address:
L. S. DAVAR & CO.,
L. S. DAVAR & CO. GLOBSYN CRYSTALS, TOWER 1, 2ND FLOOR, BLOCK EP, PLOT NO. 11 & 12, SALTLAKE, SECTOR V, KOLKATA 700 091.

Proposed to be Used
To be associated with:
806662, 1207126, 1207127, 1207128, 1207129, 1397541, 1653969, 2069469, 2123420

KOLKATA
Cl.7: Blender, Citrus Juicer, Dishwashers, Dust Exhausting installations for cleaning purposes, Fully Automatic Washing - top Loading and Front Loading, Generators for Electricity, Grinder, Iron, Juice Extractor, Juicer Mixer, Juicer Mixer Grinder, Mixer Grinder, Semi Automatic Washing Machine, Steam Iron, Vacuum Cleaner, Washing Machine, Wet Grinder, Machines, machine tools, power-operated tools; Motors and engines, except for land vehicles; Machine coupling and transmission components, except for land vehicles; Agricultural implements, other than hand-operated hand tools; Incubators for eggs; Automatic vending machines.

Cl.9: Invertors with Battery UPS Switchgear Domestic Products including MCB (Miniature Circuit Breaker), and Accessories, RCCB (Residual Current Circuit Breaker), RCBO (Residual Current Circuit Breaker with overload & Short Circuit Protection), Isolator, Changeovers, Distribution Board, Industrial Switchgear Products, MCCB, ATS, ACB, Switch Fuse Unit, Switch Disconnector, Control gears, MCC and Panels. Electric Circuit Protection Devices like METERS, LT/HT Switch Gears, Console Boxes for Switchgear Changeover Switch, Invertors, Wires & Cables, Plane Switches & Sockets, Modular Switches and Wiring Accessories, scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; Apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; Recorded and downloadable media, computer software, blank digital or analogue recording and storage media; Mechanisms for coin-operated apparatus; Cash registers, calculating devices; Computers and computer peripheral devices; Diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; Fire-extinguishing apparatus.

Cl.11: All ventilation devices, electrical fans of all types, lighting devices including CFL (compact fluorescent lamp), fluorescent lamp and fitting, lighting luminaires and accessories for lighting products, room heater system of all types including convectors, oil filled radiator, heater with blower, instant and storage electric water heater, electric iron, microwave ovens, ovens, toaster grill, electric kettles, water purifiers including mechanical and or (reverse osmosis ), air conditioners, air coolers, air cooler kit, refrigerators, air purifiers, dust filters, humidifiers and de-humidifiers, apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, water supply and sanitary purposes.
GROW MANDI

4508190    22/05/2020
GROW INDIGO PRIVATE LIMITED
19, Raj Mahal, 84 Veer Nariman Road, Churchgate, Mumbai, Maharashtra - 400020
A company incorporated under the laws of India.

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
MUMBAI

Cl.1; Bio-fertiliser; Non-chemical fertilizer; Fertilizer; Plant growth regulating preparations; Biochemical catalysts and biological preparations other than for medical or veterinary purposes.

Cl.5; Insecticide, Pesticide (bio and synthetic), Biocide, Fungicide, Herbicide for agricultural use.

Cl.9; E-commerce software including for providing information relating to the field of agriculture, particularly in relation to bio-fertilizers, seeds, farm input and farm produce; E-commerce Software to allow users to perform electronic business transaction via a global computer network including in relation to the purchase of bio-fertilizers, seeds, farm input and farm produce.

Cl.31; Seeds

Cl.35; Business management services, Advertising services for promotion, Information and Advisory services relating to electronic commerce including in the field of agriculture and particularly in relation to bio-fertilizers, seeds, farm input and farm produce.

Cl.44; Farming services; farming equipment rental.
HISHIFLEX

4515986   01/06/2020
MITSUBISHI CHEMICAL CORPORATION
1-1, Marunouchi 1-chome, Chiyoda-ku, Tokyo, Japan
A Japanese Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.16; Bags [envelopes, pouches] of plastics, for packaging; bags for microwave cooking; plastic film for wrapping; plastic sheets for wrapping and packaging.

Cl.17; Plastic film other than for wrapping; plastic substances, semi-processed; plastics in the form of sheets, films, blocks, rods and tubes.
ADUMANE

4516834    02/06/2020
GRB Dairy Foods Pvt. Ltd
No.10, III Phase, SIDCO Industrial Estate, Hosur – 635126, State of Tamil Nadu, India
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Proposed to be Used
CHENNAI
Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLYS, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD; GHEE; MILK; MILK BEVERAGES; FLAVOURED MILK BEVERAGES; DRIED MILK; SKIMMED MILK; MILK POWDER; DAIRY WHITENERS FOR BEVERAGES; DRIED WHOLE MILK; CREAMER FOR BEVERAGES; BUTTERMILK; CURD; LASSI; YOGHURT; YOGURT-BASED BEVERAGES; CREAM; WHIPPED CREAM; BUTTER; DAIRY SPREADS; PANEER (MILK PRODUCT); CHEESE; CHEESE SPREADS; CHEESE POWDER; MILK PRODUCTS; PRESERVED, DRIED, FROZEN AND COOKED FRUITS AND VEGETABLES; JELLIES; JAMS; FRUIT SPREADS; PICKLES; EGGS; EDIBLE OILS AND FATS; CHIPS [FRENCH FRIES]; POTATO CHIPS; VEGETABLE-BASED CHIPS; PROCESSED NUTS; PRESERVED NUTS; PRESERVED NUTS; ROASTED NUTS; FRUIT AND VEGETABLE SALADS; VEGETABLE SOUP PREPARATIONS; SOUPS; TOFU; TOMATO PUREE; PROCESSED PULSES; MEAT, FISH, POULTRY AND GAME
Cl.30; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER]; READY TO EAT SAVORY SNACKS AND SWEETS; FROZEN YOGHURT; WHEAT FLOUR; SNACK FOODS MADE OF WHEAT; PROCESSED WHEAT; WHEAT GERM FOR HUMAN CONSUMPTION; WHEAT MEAL; RICE; READY TO EAT CEREALS; CEREAL PREPARATIONS; CEREALS; BREAKFAST CEREAL; PROCESSED CEREALS FOR FOOD FOR HUMAN CONSUMPTION; CEREAL BASED SNACK FOOD; CEREAL BARS; FLOUR; PROCESSED CORN; CORN, ROASTED; FRIED CORN; SPICE PREPARATIONS; MEAL; SALT; PUDDINGS; RAVIOLI; VERMICELLI; KETCHUP; MACARONI; NOODLES; OAT FLAKES; PANCAKES; PIES; PIZZAS; POPCORN; CANDY; COOKIES; CORN FLAKES; ICE CREAM; CUSTARD; WAFERS; SPAGHETTI; SEASONINGS; SPICES; SEMOLINA; TEA; SUGAR; COFFEE; COCOA; TAPIoca; SAGO; BUNS; BISCUITS; CAKES; BREAD, PASTRIES AND CONFECTIONERY; HONEY; VINEGAR, SAUCES [CONDIMENTS]; FRUIT SAUCES; GARAM MASALA; GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY); SPICES; SPICE EXTRACTS; PAPRIKA [SPICE]; SPICE BLENDS; SPICE MIXES; PEPPER SPICE; SPICE PREPARATIONS; CINNAMON [SPICE]; CURRY [SPICE]; CLOVES [SPICE]; GINGER [SPICE]; POWDERED SPICES; BAKING SPICES; SPICED SALT; EDIBLE SPICES; MIXED SPICES; PIZZA SPICES; HELICHRYSUM [SPICES]; ZAATAR SPICE BLEND; TEJ PATTA (SPICE); SPICE RUBS
SOLCULATOR

4516850  02/06/2020
LIVGUARD ENERGY TECHNOLOGIES PRIVATE LIMITED
WZ-106/101, Rojouri Garden Extension, New Delhi 110027
A Company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksite, Vikhroli (West), Mumbai - 400079, India

Proposed to be Used

DELHI

Cl.9; Scientific, nautical, surveying apparatus and instruments (including wireless), weighing, measuring, signalling, checking (supervision), data processing apparatus and equipment including mobile applications and software.

Cl.42; Design and development of mobile application and software for control, regulation and monitoring of solar energy systems.
4517512  02/06/2020
ELI LILLY AND COMPANY
Lilly Corporate Center, Indianapolis, Indiana 46285, United States of America.
a corporation organized and existing under the laws of the State of Indiana

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since : 26/06/2000

DELHI
Cl.5; Pharmaceutical preparations.
Cl.10; Medical devices and apparatus
4517600 02/06/2020
ROOTPURE MARKETING PRIVATE LIMITED
KH.NO. 17/9, Ground Floor, Block B, Gali no. 4, Harit Vihar, Kamalpur, Village Burari, North Delhi -110084
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MANOHAR KUMAR
Agarwal Tower, 307, 3rd Flr, SEC-5, ROHINI, NR CANARA BANK, Delhi-110085
Used Since: 19/03/2020
DELHI
Cl.3; All type of Cosmetics items like shop, shampoo, body lotion cream etc. Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions, dentifrices
Cl.5; Ayurvedic Remedy like joint pain remedy, body supplementary, arthritis etc Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; materials for stopping teeth; dental wax; disinfectants; preparation for destroying vermin; fungicides, herbicides
Cl.30; All kinds of spices, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4517875  03/06/2020
THE LIGHT VENTURES
3/115B NEHRUNAGAR, DHARMAPURI 636701, TAMILNADU, INDIA
partnership firm
Address for service in India/Attorney address:
JEBAKUMAR SAMUEL
No 32, K.K. Nagar, Villupuram. 605 602

Proposed to be Used
CHENNAI
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Cl.44; Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4518011 03/06/2020
VIREZA CONSULTING SERVICES PRIVATE LIMITED
House no. 865, Sector 45, G-26, Gurugram, Haryana 122001
Consulting Services
PRIVATE LIMITED COMPANY

Proposed to be Used
DELHI

Cl.35; BOOKKEEPING AND ACCOUNTING SERVICES, OUTSOURCED ADMINISTRATIVE MANAGEMENT FOR COMPANIES, BUSINESS MANAGEMENT, TAX FILING SERVICES, TAX PREPARATION, BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY, PROFESSIONAL BUSINESS CONSULTANCY, PAYROLL PREPARATION, SECRETARIAL SERVICES, BUSINESS AUDITING, OUTSOURCING SERVICES, BUSINESS ASSISTANCE, BUSINESS INFORMATION, ADVERTISING, SCHEDULING AND MANAGING OF TRAINING COURSES AND PROGRAMS FOR OTHERS VIA A GLOBAL COMPUTER NETWORK, HUMAN RESOURCE MANAGEMENT, AND RECRUITMENT SERVICES

Cl.45; LEGAL SERVICES, LEGAL DOCUMENT PREPARATION SERVICES, INTELLECTUAL PROPERTY CONSULTANCY, LICENSING OF INTELLECTUAL PROPERTY, MONITORING INTELLECTUAL PROPERTY RIGHTS FOR LEGAL ADVISORY PURPOSES, LEGAL RESEARCH, COPYRIGHT MANAGEMENT, LEGAL ADMINISTRATION OF LICENCES, REGISTRATION OF DOMAIN NAMES
TRIBLIO

Priority claimed from 03/12/2019; Application No. : 88713862 ;United States of America

4518147  03/06/2020

TRIBLIO, INC.
Suite #100 11600 Sunrise Valley Drive Reston, Virginia 20191 United States
A company duly incorporated under the laws of U.S.A

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used

DELHI

CL.9; SOFTWARE FOR ORGANIZING, PROFILING, CUSTOMIZING, DISTRIBUTING, AND PRESENTING DIGITAL INFORMATION AND CONTENT FOR USE IN BUSINESS, SALES, MARKETING AND PRESENTATIONS AND FOR IDENTIFYING PARTICULAR ONLINE VISITORS TO BUSINESS WEBSITES FOR THE PURPOSE OF GENERATING SALES LEADS.

CL.35; ADVERTISING AND MARKETING CONSULTANCY; ADVERTISING CONSULTATION; ADVERTISING SERVICES; ANALYSIS OF ADVERTISING RESPONSE; ANALYZING AND COMPILING BUSINESS DATA FOR BUSINESS TO BUSINESS MARKETING; BUSINESS ADVISORY SERVICES IN THE FIELD OF BUSINESS TO BUSINESS MARKETING; BUSINESS ADVISORY SERVICES, CONSULTANCY AND INFORMATION; SALES PROMOTION FOR OTHERS FEATURING SOFTWARE FOR GENERATING SALES LEADS.

CL.41; EDUCATIONAL SERVICES, NAMELY, PROVIDING WORKSHOPS AND TRAINING SEMINARS IN THE FIELDS OF ADVERTISING, ONLINE ADVERTISING, SALES AND MARKETING.

CL.42; PLATFORM AS A SERVICE SERVICES FEATURING SOFTWARE FOR DEVELOPING A WEBSITE FOR USE IN TRACKING AND ANALYZING ADVERTISING AND MARKETING STRATEGIES, NAMELY, SOFTWARE TO ENABLE USERS TO COORDINATE ACCOUNT PLANS ACROSS MEDIA CHANNELS, ANALYZE AND INTEGRATE ACCOUNTS, CREATE RELEVANT CONTENT AND FOR IDENTIFYING PARTICULAR ONLINE VISITORS TO BUSINESS WEBSITES FOR THE PURPOSE OF GENERATING SALES LEADS; PROVIDING AN INTERACTIVE WEBSITE FEATURING TECHNOLOGY THAT ALLOWS USERS TO TRACK AND ANALYZE MARKETING AND ADVERTISING CAMPAIGNS.
4518193  03/06/2020
HAILANG JIANG
No. 14, Group 7, Fuli Village, Dalu Street, Bishan District, Chongqing, China
Sole Proprietor

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Cl.30; Condiments; Sauces [condiments]; Cereal preparations; Essences for foodstuffs, except etheric essences and essential oils; Cereal based snack food; Tea; Sugar *; Rice namely convenience rice; Noodles.
Cl.35; Advertising; Marketing; Personnel management consultancy; Sales promotion for others; Business management of hotels; Provision of an online marketplace for buyers and sellers of goods and services; Procurement services for others [purchasing goods and services for other businesses]; Commercial administration of the licensing of the goods and services of others; Import-export agencies; Retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies.

Transliteration  :  SHU DA XIA
DIVYESH PATEL
C -803, Aishwarya Apartment, Ellora Park, Race Course Circle, Vadodara, Race Course, Vadodara-390007
INDIVIUAL

Address for service in India/Attorney address:
RICA GOYAL, FCS, LLB
302A, INTERNATIONAL TRADE CENTRE, MAJURA GATE, RING ROAD, SURAT - 395007

Proposed to be Used

AHMEDABAD

Cl.32: BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT
JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AS INCLUDED IN CLASS 32

Cl.35: ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, WHOLESALE
TRADING AND RETAIL TRADING OF SNACKS, BEVERAGES, MINERAL WATER, BAKERY PRODUCTS AS INCLUDED IN
CLASS 35
PUBLIC JOINT STOCK COMPANY “ALROSA”
6, ul. Lenina, Mirny, Mirny Ulus (District), respublika Sakha (Yakutia), 678175, Russia
a public joint stock company organized and existing under the laws of Russia

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.14; Precious stones; jewelry; jewelry boxes, jewelry cases
Cl.35; Wholesale and retail services in respect of precious stones and jewelry; online wholesale and retail services in respect of precious stones and jewelry, including Internet sites; procurement services for others [purchasing goods and services for other businesses]; sales promotion for others; organization of exhibitions for commercial or advertising purposes; auctioneering; demonstration of goods; provision of an on-line marketplace for buyers and sellers of goods and services
PUBLIC JOINT STOCK COMPANY “ALROSA”
6, ul. Lenina, Mirny, Mirny Ulus (District), respublika Sakha (Yakutia), 678175, Russia
a public joint stock company organized and existing under the laws of Russia

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.14; Precious stones; jewelry; jewelry boxes, jewelry cases
Cl.35; Wholesale and retail services in respect of precious stones and jewelry; online wholesale and retail services in respect of precious stones and jewelry, including Internet sites; procurement services for others [purchasing goods and services for other businesses]; sales promotion for others; organization of exhibitions for commercial or advertising purposes; auctioneering; demonstration of goods; provision of an on-line marketplace for buyers and sellers of goods and services
4519615   04/06/2020
PUBLIC JOINT STOCK COMPANY “ALROSA”
6, ul. Lenina, Mirny, Mirny Ulus (District), respublika Sakha (Yakutia), 678175, Russia
a public joint stock company organized and existing under the laws of Russia
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Cl.14; Precious stones; jewelry; jewelry boxes, jewelry cases
Cl.35; Wholesale and retail services in respect of precious stones and jewelry; online wholesale and retail services in respect of precious stones and jewelry, including Internet sites; procurement services for others [purchasing goods and services for other businesses]; sales promotion for others; organization of exhibitions for commercial or advertising purposes; auctioneering; demonstration of goods; provision of an on-line marketplace for buyers and sellers of goods and services
4519616  04/06/2020
PUBLIC JOINT STOCK COMPANY “ALROSA”
6, ul. Lenina, Mirny, Mirny Ulus (District), respublika Sakha (Yakutia), 678175, Russia
a public joint stock company organized and existing under the laws of Russia

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.14; Precious stones; jewelry; jewelry boxes, jewelry cases
Cl.35; Wholesale and retail services in respect of precious stones and jewelry; online wholesale and retail services in respect of precious stones and jewelry, including Internet sites; procurement services for others [purchasing goods and services for other businesses]; sales promotion for others; organization of exhibitions for commercial or advertising purposes; auctioneering; demonstration of goods; provision of an on-line marketplace for buyers and sellers of goods and services
4519617   04/06/2020
PUBLIC JOINT STOCK COMPANY “ALROSA”
6, ul. Lenina, Mirny, Mirny Ulus (District), respublika Sakha (Yakutia), 678175, Russia
a public joint stock company organized and existing under the laws of Russia

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.14; Precious stones; jewelry; jewelry boxes, jewelry cases

Cl.35; Wholesale and retail services in respect of precious stones and jewelry; online wholesale and retail services in respect of precious stones and jewelry, including Internet sites; procurement services for others [purchasing goods and services for other businesses]; sales promotion for others; organization of exhibitions for commercial or advertising purposes; auctioneering; demonstration of goods; provision of an on-line marketplace for buyers and sellers of goods and services
GFN
Priority claimed from 22/05/2020; Application No.: 018243074; European Union
4519808 04/06/2020
NVIDIA CORPORATION
2788 San Tomas Expressway, Santa Clara, California 95051, United States of America.
a corporation of the state of Delaware, U.S.A.
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Proposed to be Used
DELHI
Cl.9; computer game software; electronic game software; interactive game software; video game software; virtual reality game software; graphics software; graphics software for enhancement of graphical and video display; interactive entertainment software; non-downloadable software enabling hardware and electronic devices to share data and communicate with each other; software; software enabling hardware and electronic devices to communicate with each other; software for 3D-visualization, 3D modeling and 3D rendering; software for accessing and using a cloud computing network; software for computer graphics; software for data management, analytics and pattern and activity recognition; software for detecting objects, user gestures and commands; software for enhancing computer performance; software for operation of integrated circuits, semiconductors, computer chipsets and micro-processors; software for gaming purposes; software for enhancing computer performance, for operation of integrated circuits, semiconductors, computer chipsets and micro-processors; software for facilitating interaction between humans and machines; software for image rendering, modeling, and image manipulation and processing; software for management, storage and network management of digital media and enhancement of graphical and video display; software for object tracking, motion control and content visualization; software for operating and managing integrated circuit components; software for operating multi-media applications, producing multi-media content and enhancing audio clarity and video display; software for operating sensor devices; software for performing computer graphics operations and improving graphical and video display capabilities; software for processing images, graphics, audio, video, and text; software for ray tracing and image rendering, modeling, and image manipulation and processing; software for streaming multimedia entertainment content; software for the display of digital media; software for transmitting, sharing, receiving, downloading, displaying, interacting with and transferring content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works; software for use in electronic storage of data; software for use in visual, voice, audio, motion, eye and gesture tracking and recognition; software for virtual, augmented reality applications and environments; downloadable computer graphics; computer hardware and computer software for advanced graphics processing and visual computing; computer hardware and computer software for professional designers, engineers, and scientists for advanced graphics processing and visual computing; computer hardware, computer hardware, namely, integrated circuits, semiconductors, chipsets comprised of semi-conductor chips, computer chips, chip card readers and micro-processors; computer monitors; audio and video receivers; digital media streaming devices; electronic display interfaces; electronic display screens, namely, smartphone screens, tablet computer screens, laptop computer screens, computer monitor screens, and television screens; electronic game streaming devices; electronic game streaming devices containing high performance GPUs with specialized features for enhancing game playing ability; electronic publications recorded on computer media, in the nature of books, manuals, magazines, e-zines and newsletters featuring information regarding electronic game devices and electronic games; flat panel display screens; graphics cards; graphics firmware for enhancement of graphical and video display; graphics processing units (GPUs); graphics processing units (GPUs) in the nature of computer hardware for processing graphics, for enhancing computer game playing ability, and for enhancing graphical and video display; high performance computer hardware with specialized features for enhanced game playing ability; high performance computer hardware with specialized features for enhanced game playing ability, and enhanced graphical and video display; integrated circuit cards and components; integrated circuit components for graphics and video systems, namely, multimedia accelerators, graphic accelerators and peripheral units; integrated circuits; integrated circuits for enhancing graphical and video display; liquid crystal display (LCD) monitors; liquid crystal displays; mobile digital computing and electronic devices, namely, portable digital audio, video and multimedia players, transmitters and receivers for use with text, audio, video, images, still and motion pictures, graphics, computer games, video games, signals, messages, multimedia files, and other digital data, and for accessing global computer and communication networks; semiconductors; chipsets; semiconductors and semiconductor chip sets for use in enhancing computer game playing ability, and for enhancing graphical and video display; virtual reality glasses; virtual reality headsets.
Cl.28; hand-held units for playing electronic, computer, interactive, and video games; toys, games and playthings; gaming devices; mobile gaming devices; portable gaming devices; amusement game machines; electronic games other
than those adapted for use with television receivers only; electronic gaming machines for use with an external display screen or monitor; electronic video game machines other than those adapted for use with an external display screen or monitor for receipt, storage and transmission of text, graphics and multimedia content; apparatus for electronic games other than those adapted for use with an external display screen or monitor; arcade video game machines; computer game consoles for use with an external display screen or monitor; computer game joysticks; hand held joy stick units for playing video games; video game joysticks; gaming mice; gaming keypads; gaming peripherals; computer gaming consoles for recreational game playing; video game consoles; video game interactive hand held remote controls for playing electronic games; video game interactive remote control units; video game machines; video gaming consoles for playing computer games; video output game machines for use with external display screen or monitor; video output game machines for use with televisions; electronic game equipment with a watch function; face plates for video game consoles for use with external monitors; game controllers for computer games; game controllers in the nature of keyboards for computer games; games adapted for use with television receivers; gaming devices and mobile gaming devices, namely, gaming machines with or without video output for playing computer games and video games; gaming headsets adapted for use in playing video games; virtual reality headsets adapted for use in playing augmented reality video games; virtual reality headsets and helmets adapted for use in playing video games; audio and visual headsets for use in playing video games; hand-held electronic games adapted for use with television receivers only; handheld game consoles; hand-held games with liquid crystal displays; hand-held units for playing electronic games for use with external display screen or monitor; home video game machines; LCD game machines; player-operated electronic controllers for electronic video game machines; portable games with liquid crystal displays; stand alone video game machines; tabletop units for playing electronic games other than in conjunction with a television or computer; fitted covers specially adapted to protect video game consoles for use with an external display screen or monitor; fitted plastic films known as skins for covering and protecting electronic game playing apparatus, namely, video game consoles and hand-held video game units; floor-standing units for playing electronic games other than in conjunction with a television or computer; bags specially adapted for hand held video game consoles; protective carrying cases specially adapted for hand held video games and video game consoles; protective covers specially adapted for electronic game playing apparatus, namely, video game consoles and hand-held video game units; stands for electronic game playing apparatus, namely, video game consoles and hand-held video game units.

Cl.38; digital streaming of electronic games via the internet; electronic communication services, namely, transmission of data, text, audio, video, images and multimedia content among users of computers, mobile and handheld computers, and wired and wireless communication devices; operation of on-demand video channel featuring videos and associated commentary, text, audio, or images related to video games and computer hardware for gaming; providing user access to computer games and video games; providing user access to digital content, namely, text, audio, video, images, still and motion pictures, graphics, computer games, video games, signals, messages, multimedia files, and other digital data in a data network; streaming of audio, video and visual material to mobile digital computing devices via the internet; streaming of data; streaming of digital media content for others on the internet; streaming of electronic games; streaming of electronic games on the internet; telecommunication services; telecommunication services, namely, transmission of voice, data, images, audio and video by means of telecommunications networks, wireless communication networks, and the internet.

Cl.41; arranging and conducting competitions and facilitating events for video gamers and computer game players; arranging and conducting of workshops in the field of computer programming, electronic, computer and video games, media, multi-media and communications processors and related software; arranging and conducting of workshops related to gaming and gaming hardware; broadcasts of esports and other gaming events; entertainment services; entertainment services, namely, arranging and conducting competitions and facilitating events for players of electronic or interactive multimedia games; entertainment services, namely, arranging and conducting of competitions for encouraging use and development of interactive entertainment, consumer electronics, and video game entertainment software and hardware; entertainment services, namely, facilitating interactive and multiplayer and single player game services for games played via the internet or communications networks; entertainment services, namely, providing access to online computer and video games; entertainment services, namely, providing an internet website portal featuring online video and electronic games; entertainment services, namely, providing computer games via a global computer network; entertainment services, namely, providing online video games; entertainment services, namely, providing non-downloadable on-line interactive computer games, on-line interactive virtual reality games, on-line computer games, on-line virtual reality games, and on-line multi-player electronic computer games; gaming-related promotional, educational, training, management, and design services; organization of games and esports tournaments; organizing contest and incentive award programs; organizing exhibitions in the field of interactive entertainment, consumer electronics and video game entertainment industries for cultural or educational purposes; organizing recreational sports and cultural activities; organizing, promoting and conducting exhibitions, tradeshows and events for business purposes; platform as a service (PaaS) featuring computer software platforms for playing computer and video games; platform as a service (PaaS) featuring software platforms for providing online electronic gaming; computer software for gaming purposes in the nature of providing online video games; electronic games services provided by means of the internet; providing non downloadable interactive multiplayer computer and video games; providing non-downloadable interactive multiplayer computer and video games that may be accessed and played over computer networks and global communications networks; providing online non-downloadable computer software for gaming purposes in the nature of providing online video games; providing online non-downloadable electronic game software; rental of video games; software as a service (SaaS) software platforms for electronic gaming; virtual reality services; virtual reality services provided on-line from a computer network; consulting services in the field of gaming technology; education services; education services, namely, providing non-downloadable courses of instruction and training in the use of electronic computer and video games; education services, namely, providing training sessions in the field of computer electronics and computer programming at tradeshows and computer and developer conferences, and providing training-course materials used together therewith.

Cl.42; application service provider (ASP) services featuring application programming interface (API) software for ray
updates; technical support services; technical support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems; technical support services, namely, troubleshooting of computer hardware and software problems in the nature of diagnosing integrated circuit, semiconductor, computer chipset and graphics processing units (GPUs) problems; technological support services; troubleshooting in the nature of diagnosing problems with consumer electronics; troubleshooting of software problems with consumer electronics; updating of computer software; updating, upgrading and maintenance of websites and website portals for others.
DISCOVERY+

4520060    04/06/2020
DISCOVERY COMMUNICATIONS, LLC
8403 Colesville Road, Silver Spring, Maryland 20910, USA
a limited liability company organized under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
SRIJOY DAS
102B, Beverly Park - 1, M. G. Road, Gurgaon - 122002, Haryana

Proposed to be Used
To be associated with:
898157

DELHI

Cl.9: Digital media, namely, downloadable prerecorded video clips, prerecorded audio clips, text and graphics held in electronic personal computers and handheld wireless devices, all featuring subjects of general human interest; downloadable audio, video and audiovisual content provided via computer and communications networks featuring TV shows and video recordings all featuring subjects of general human interest; computer software for streaming audio-visual media content via the Internet and to mobile digital electronic devices; computer software for use in streaming audio-visual content; computer software for controlling the operation of audio and video devices and for viewing, searching and/or playing audio, video, television, movies, other digital images, and other multimedia content; computer software for use in processing, transmitting, receiving, organizing, manipulating, playing, reviewing, reproducing and streaming audio, video and multimedia content including text, data, image, audio, video and audiovisual files; DVDs

Cl.38: Communications services, namely, transmitting streamed sound and audio-visual recordings via the internet, cable networks, wireless networks, satellite, or interactive multimedia networks; audio and video broadcasting services over the internet; transmission of information in the audio-visual field; television broadcasting services; cable television broadcasting; satellite television broadcasting; mobile media services in the nature of electronic transmission, broadcasting, and delivery of entertainment media content; podcasting services; webcasting services; video-on-demand transmission services; providing on-line chat rooms and electronic bulletin boards for transmission of messages among users in the field of general interest; providing access to aggregated content in the field of general human interest via the internet, cable networks, wireless networks, satellite, or interactive multimedia networks

Cl.41: Entertainment and educational services, namely, ongoing multimedia programs in the field of general interest, distributed via various platforms across multiple forms of transmission media; providing ongoing television programs in the field of general human interest; providing over the top (OTT) entertainment programming in the field of general human interest; production of television programs; production of multimedia programs; providing entertainment information regarding ongoing television programs via a global computer network; entertainment services in the nature of providing entertainment and educational programs and content, namely, television programs, clips, graphics and information relating to television programs in the field of general human interest via the internet, electronic communications networks, computer networks and wireless communications networks
DISCOVERY PLUS

4520061   04/06/2020
DISCOVERY COMMUNICATIONS, LLC
8403 Colesville Road, Silver Spring, Maryland 20910, USA
a limited liability company organized under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
SRIJOY DAS
102B, Beverly Park - 1, M. G. Road, Gurgaon - 122002, Haryana

Proposed to be Used
To be associated with:
4081187

DELHI

Cl.9: Digital media, namely, downloadable prerecorded video clips, prerecorded audio clips, text and graphics held in electronic personal computers and handheld wireless devices, all featuring subjects of general human interest; downloadable audio, video and audiovisual content provided via computer and communications networks featuring TV shows and video recordings all featuring subjects of general human interest; computer software for streaming audio-visual media content via the Internet and to mobile digital electronic devices; computer software for use in streaming audio-visual content; computer software for controlling the operation of audio and video devices and for viewing, searching and/or playing audio, video, television, movies, other digital images, and other multimedia content; computer software for use in processing, transmitting, receiving, organizing, manipulating, playing, reviewing, reproducing and streaming audio, video and multimedia content including text, data, image, audio, video and audiovisual files; DVDs

Cl.38: Communications services, namely, transmitting streamed sound and audio-visual recordings via the internet, cable networks, wireless networks, satellite, or interactive multimedia networks; audio and video broadcasting services over the internet; transmission of information in the audio-visual field; television broadcasting services; cable television broadcasting; satellite television broadcasting; mobile media services in the nature of electronic transmission, broadcasting, and delivery of entertainment media content; podcasting services; webcasting services; video-on-demand transmission services; providing on-line chat rooms and electronic bulletin boards for transmission of messages among users in the field of general interest; providing access to aggregated content in the field of general human interest via the internet, cable networks, wireless networks, satellite, or interactive multimedia networks

Cl.41: Entertainment and educational services, namely, ongoing multimedia programs in the field of general interest, distributed via various platforms across multiple forms of transmission media; providing ongoing television programs in the field of general human interest; providing over the top (OTT) entertainment programming in the field of general human interest; production of television programs; production of multimedia programs; providing entertainment information regarding ongoing television programs via a global computer network; entertainment services in the nature of providing entertainment and educational programs and content, namely, television programs, clips, graphics and information relating to television programs in the field of general human interest via the internet, electronic communications networks, computer networks and wireless communications networks
Hong’s Momos

4520139  04/06/2020

JUBILANT FOODWORKS LIMITED

Registered office at Plot no. 1A, Sector – 16A, Noida – 201301, Uttar Pradesh AND Corporate Office at Logix Techno Park, Tower D, 5th Floor, Sector 127, Noida 201304, Uttar Pradesh

An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:

ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :11/03/2020

To be associated with:

3879648

DELHI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food.

Cl.30; Pizzas, pizza pies, pizza bread and ingredients of all kind for pizzas, bread products, toasts, cookies, biscuits, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee: flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle, yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.

Cl.39; Pizza and food packaging, storage and food transportation services; Transport; packaging and storage of goods; travel arrangement.

Cl.43; Services for providing food and drink; temporary accommodation.
EMUDHRA LIMITED
No 56, 3rd Floor, ‘Sai Arcade’, Devarabisanahalli, Bangalore 560 103
Public Limited Company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Used Since: 17/11/2017

CHENNAI
Cl.9; Software.
Cl.42; Services related to software.
PAWSPOT

4521118   05/06/2020

TUSHAL GUPTA

#1202/ Tower 34 Lotus Espacia, Sector 100, Noida – 201304
An Indian National

Address for service in India/Attorney address:

LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Used Since :04/04/2018

DELHI

Cl.11; toilets and urinals, disinf ectant distributors for toilets, portable toilets, watering installations

Cl.20; pet furniture

Cl.35; provision of an online marketplace for buyers and sellers of goods and services
PROBINORD

4521288    05/06/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA
Individual

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used

CHENNAI

Cl.5; Pharmaceuticals (including ayurveda and herbal), Food supplements, Dietary supplements, dietetic preparations and substances adapted for medical use, Vitamins & Vitamins preparations, Minerals, Pre And Probiotics, Biotechnology Products, disinfectants; preparation for destroying vermin; fungicides and herbicides

Cl.44; Aquaculture services
HOXAVIR
4521293  05/06/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA
Individual
Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI
Cl.5; Pharmaceuticals (including ayurveda and herbal), Food supplements, Dietary supplements, dietetic preparations and substances adapted for medical use, Vitamins & Vitamins preparations, Minerals, Pre And Probiotics, Biotechnology Products, disinfectants; preparation for destroying vermin; fungicides and herbicides
Cl.44; Aquaculture services
RAZOSOFT
4521295   05/06/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA
Individual
Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI
Cl.5; Pharmaceuticals (including ayurveda and herbal), Food supplements, Dietary supplements, dietetic preparations and substances adapted for medical use, Vitamins & Vitamins preparations, Minerals, Pre And Probiotics, Biotechnology Products, disinfectants; preparation for destroying vermin; fungicides and herbicides
Cl.44; Aquaculture services
4521300  05/06/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA
Individual

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI
Cl.5; Pharmaceuticals (including Ayurveda and herbal), Food supplements, Dietary supplements, dietetic preparations and substances adapted for medical use, Vitamins & Vitamins preparations, Minerals, Pre And Probiotics, Biotechnology Products, disinfectants; preparation for destroying vermin; fungicides and herbicides
Cl.44; Aquaculture services
TACODINE

4521301  05/06/2020

SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA

Individual

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used

CHENNAI

Cl.5; Pharmaceuticals (including ayurveda and herbal), Food supplements, Dietary supplements, dietetic preparations and substances adapted for medical use, Vitamins & Vitamins preparations, Minerals, Pre And Probiotics, Biotechnology Products, disinfectants; preparation for destroying vermin; fungicides and herbicides

Cl.44; Aquaculture services
TRABANT

4521894  06/06/2020

RAJ KUMAR
G-8/35.G.F.,SECTOR-15,ROHINI,DELHI-110089

Selling of anaesthetic and protection masks, accessories for medical, surgical purposes

Proprietor

Proposed to be Used

DELHI

Cl.9; MOBILE PHONE, MOBILE PHONE ACCESSORIES, MEMORY CARDS, DATA CABLES, MOBILE CHARGERS; BEING GOODS INCLUDED IN CLASS 9

Cl.14; CRYSTAL STONES, JEWELLERY MADE OF CRYSTAL COATED WITH PRECIOUS METALS, ARTIFICIAL JEWELLERY, KEY CHAINS, BANGLES MADE FROM PRECIOUS STONES & FANCY BANGLES.
CFP
4522004 06/06/2020
FINANCIAL PLANNING STANDARDS BOARD LTD.
707, 17th Street, Suite 2925, Denver, CO 80202, United States of America
Body Incorporate
Address for service in India/Attorney address:
ILLUMINIP
A-21, East of Kailash, New Delhi - 110065
Proposed to be Used
To be associated with:
1569976, 1569977
DELHI
Cl.35; Financial planning advocacy, namely, promoting the public awareness of the importance of financial planning; financial planning advocacy, namely, promoting the public awareness of the importance of tax planning.
Cl.36; Banking, financial, insurance and investments services; financial advisory services; financial appraisal services; financial consultation services; provision of financial information; financial management; financial planning; preparation of financial reports and analysis; financial research; research and development services relating to finance and financial planning, banking, insurance and investment, management services, namely asset management services, financial management services, investment management services, insurance management services, risk management services and security management services, appraisal services, namely appraisal of real estate, financial appraisals, appraisals for insurance purposes and appraisal services for real estate valuations.
FINANCIAL PLANNING STANDARDS BOARD LTD.
707, 17th Street, Suite 2925, Denver, CO 80202, United States of America
Body Incorporate

Address for service in India/Attorney address:
ILLUMINIP
A-21, East of Kailash, New Delhi - 110065

Proposed to be Used
DELHI

Cl.35; Financial planning advocacy, namely, promoting the public awareness of the importance of financial planning; financial planning advocacy, namely, promoting the public awareness of the importance of tax planning.

Cl.36; Banking, financial, insurance and investments services; financial advisory services; financial appraisal services; financial consultation services; provision of financial information; financial management; financial planning; preparation of financial reports and analysis; financial research; research and development services relating to finance and financial planning, banking, insurance and investment, management services, namely asset management services, financial management services, investment management services, insurance management services, risk management services and security management services, appraisal services, namely appraisal of real estate, financial appraisals, appraisals for insurance purposes and appraisal services for real estate valuations.
KIZANDY

4522415  05/06/2020

KIZABLE, LLC
2741 NE 16th Terrace Wilton Manors, Florida 33334, USA
a limited liability company registered in USA.

Address for service in India/Attorney address:
PARVINDER KAUR
HL ARCADE-3RD FLOOR, PLOT NO. 14, ABOVE AXIS BANK, SEC-V (MLU), DWARKA, NEW DELHI-110075.

Used Since :01/01/2015

DELHI

Cl.3; Lip balm, Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions, dentifrices.

Cl.30; Candy, chocolate candies, rock candy, sugar candies, and cookies.
LANDVISOR

4523102  08/06/2020
DOW AGROSCIENCES, LLC
9330 Zionsville Road, Indianapolis, Indiana 46268, United States of America
a Delaware limited liability company, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI

Cl.5; Herbicides used for land management
Cl.44; Agriculture and horticulture pasture and land services, namely, providing information regarding identification and composition of plants for horticultural purposes and providing agricultural chemical treatment timing for pasture and land management to reduce invasive species
Coppclean
4523270 08/06/2020
INDERESHWAR SINGH PAUL
House number 351, Sector 21, Panchkula - Haryana 134113
Single Firm
Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109
Proposed to be Used
DELHI
Cl.3; Floor cleaning preparations.
Cl.5; Disinfectants.
4523647  08/06/2020
BIRKAN ENGINEERING INDUSTRIES PVT LTD
E-2B, Madhu Vihar, I.P. Extension, Patpar Ganj, Delhi – 110092 India
A company organized and existing under the Companies Act.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
4516495, 4516496

DELHI
Cl.7;Pumps [machines] including Water pumps, Solar water pumps, Submersible pump, Electric pumps; Solar-powered electricity generators; Pumps for heating installations.
Cl.9;Solar panels, Solar modules; Photovoltaic apparatus and installations for generating solar electricity.
Cl.11;Solar lights; Solar furnaces; Solar powered lamps; Solar thermal collectors; Solar powered lamps; Solar water heaters; Solar thermal collectors [heating]; Solar energy based cooling apparatus; Solar light fixtures, namely, indoor and outdoor solar powered lighting units and fixtures; Solar reactors; Solar collectors; Solar furnaces; Solar energy receivers; Solar-powered all-weather lights; Solar thermal air systems for heating purposes; Solar-powered heaters for use in swimming pools; Heating systems for residential and commercial buildings comprised of boilers, valves, pipes, manifolds, solar panels, control panel, switches and electrical wire, all sold as a unit.
4523657 08/06/2020
BETTY BLUE S.P.A.
Via Viadagola, 30 Fraz. QUARTO INFERIORE 40057 GRANAROLO DELL’EMILIA (BO) Italy
A company organised and existing under the laws of Italy.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1686004

DELI

Cl.3;Non-medicared cosmetics and toiletry preparations; non-medicared dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations including soaps; hair lotions.

Cl.9;Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical including eyewear; sunglasses; weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers’ masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus.

Cl.14;Precious metals and their alloys; jewellery, precious and semi-precious stones; horological and chronometric instruments.

Cl.18;Leather and imitations of leather; including leather (unworked or semi-worked), animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals; including, bags, suitcases, wallets, purses, briefcases, document cases, credit card cases, handbags, bags for sport, beach bags, duffle bags, evening bags, textile shopping bags, ruck sacks, backpacks with rolling wheels, holdalls; travelling cases, key cases (leather goods), knitted bags, not of precious metals, shoulder bags, backpacks, pocket wallets, travelling trunks; vanity cases (sold empty); cosmetic bags sold empty.

Cl.25;Clothing, footwear, headwear including clothing, namely sweaters, pullovers, shirts, undershirts, blouses, suits, jackets, coats, overcoats, raincoats, fur coats, fur jackets, fur stoles, trousers, skirts, track suits, swimming costumes, underwear, hosiery, socks, leg warmers, scarves, foulards, neckties, gloves, belts for clothing; bathrobes; hats, berets, caps, headbands; shoes, boots, slippers, beach shoes; sports shoes; boots for sports; sandals; football shoes; gymnastic shoes; running shoes; rain boots; wooden shoes; sport shirts; sport pants; waterproof jackets and pants; pajamas.

Cl.35;Advertising; business management; business administration; office functions; including organization of exhibitions for commercial and publicity purposes; retailing and wholesaling (except the transport thereof), of a variety of
goods in the field of fashion including perfumery, cosmetics, spectacles, jewellery, watches, leatherwear including bags, handbags, travelling bags, trunks, backpacks, rucksacks, briefcases, valises, key cases, clothing, footwear, hats, berets, in shops, department stores, via online Internet shopping sites, mail order and/or catalogues.
Trade Marks Journal No: 1958, 27/07/2020 Class 99

4523667  08/06/2020
FASHION SUITINGS PRIVATE LIMITED
BHILWARA (CENTRAL), SPL - 6, RCM WORLD, RIICO GROWTH CENTRE, POST - SWAROOPGANJ, VIA - HAMIRGARH,
BHILWARA -311001, RAJASTHAN, INDIA
A company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

AHMEDABAD

Cl.29; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter,
yogurt and other milk products; Oils and fats for food; Pickles; Soups; Preserved, dried and cooked fruit and vegetables;
Canned fruits and vegetables; Jellies; Jams; Milk; Dairy products; Milk based beverages; Protein milk; Milk Shakes;
Bases for making milk shakes; Edible oils and fats; Frozen fruits and vegetables; Prepared pulses; Processed pulses;
Dried pulses; Instant Stew; Soya beans; Soy milk; Soy chips; Soybean oil; Dried soybeans; Processed soybeans;
Prepared soy beans; Dried soy beans; Soy burger patties; Instant mashed potato; Instant or pre-cooked soup; Flavoured
milk powder for making drinks; Potato-based snacks; Prepared chia seeds; Processed chia seeds; Peanut Butter; Potato
chips; Fruit chips; Coconut oil; Olive oil; Potato flakes; Edible nuts; Prepared nuts; Processed nuts; Preparations for
making soups; Biscuit; Crystallized fruits; Fruit Powders; Dried fruits in powder form.

Cl.30; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and
confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt,
seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] Tea; Coffee; Cocoa;
Biscuits; Instant Coffee; Instant tea; Instant noodles; Spices and Spice Mixes; Curry powder; Sambar powder; Salt;
Sugar; Corn Flakes; Papads; Flour; Bhujia and other cereal based fried snacks; Flavoring Syrup; Ketchup; Poha; Instant
porridge; Instant donut mixes; Instant cocoa powder; Savory sauces, chutneys and pastes; Sauces of all varieties;
Chutneys of all varieties; Condiments; Dosa (Foodstuff made from rice flour); Idli (Foodstuff made of Rice powder); Batata
Vada (cereal based snack food); Gulab Jamun (Sweetmeat); Vermicelli; Jalebi (Sweetmeat); Natural sweeteners; Ice
creams; Pepper; Vinegar; Fried rice; Pasta; Cakes; Pastry; Wheat flour; Besan (Gram flour); Sweetmeats; Confectionery;
Biryani (rice based cooked food); Paratha (butter coated Indian bread); Extruded corn snacks; Extruded wheat snacks;
Extruded snacks containing maize; Extruded tapioca starch-based snacks; Extruded yucca starch-based snacks;
Extruded manioc starch-based snacks; Extruded cassava starch-based snacks; Baking powder; Mustard; Honey;
Chocolates; Chocolate products; Trecacle; Rice; Bakery products; Noodles; Spaghetti; Macaroni; Instant yeast; Instant
rice; Instant pudding mixes; Instant pancake mixes; Drinks in powder form containing cocoa; Flour of millet; Cake
powder; Cake mixes; Oat flakes; Iced Tea; Iced tea mix powders; Prepared oats for human consumption; Processed Oats;
Porridge Oats; Prepared hazelnuts; Muesli; Nutmeg; Oats (Husked -); Oats (Crushed -); Foodstuffs made from oats;
Ribbon vermicelli; Salad dressings; Seasonings; Semolina; Processed semolina; Tapioca; Tacos; Yeast; Lentils;
Preserved lentils; Processed lentils; Prepared lentils; Peanut milk; Peanut milk-based beverages; Candled fruits;
Processed grains.
ProFidus

4523907  08/06/2020
SHWETASREE MAJUMDER
Flat No. 021, Mahagun Maestro, Plot No. F21A, Sector-50, Noida-201301, UP
A citizen of India

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELI

Cl.36; Fund raising; arranging charitable fundraising events, Philanthropic services concerning monetary donations.

Cl.41; Education and training services; arranging and conducting of entertainment, education or sporting events for charitable purposes.

Cl.45; Rescue and relief services; personal and social services rendered to meet the needs of individuals; Social services; charitable services and community services in health, education, human development, social solidarity, supporting nongovernmental organizations services.
GraFidus

4523908  08/06/2020

SHWETASREE MAJUMDER
Flat No. 021, Mahagun Maestro, Plot No. F21A, Sector-50, Noida-201301, UP
A citizen of India

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Used Since :18/01/2018

DELHI

Cl.9; Downloadable publications; Digital magazines, periodicals, newsletters, reports, interviews, blogs, articles, audio-visual works and multimedia works.

Cl.16; Booklets; greeting cards; flyers; forms; magazines; newsletters; pamphlets; paper placards; printed matter; paper publications; leaflets; catalogues, brochures, instruction sheets and manuals; folders and file covers; calendars; envelopes; paper bags; letter heads; charts and posters; newspapers, periodicals, books; bags of paper or plastic for packaging, wrapping paper; printed instructional, educational, and teaching materials.

Cl.41; Providing non-downloadable magazines, periodicals, newsletters, reports, blogs, articles, audio-visual works and multimedia works; providing information services; production and distribution of audio-visual programs; education services; event hosting, organising, planning and management services; organization of webinars; arranging and conducting tutorials; production and distribution of live programmes; publication of electronic magazines, periodicals, newsletters, reports, interviews, blogs, articles, audio-visual works and multimedia works; provision of news on-line; magazine publishing; publishing by electronic means; information, advisory and consultancy services in relation all the aforesaid.
CULIVANA

Priority claimed from 15/04/2020; Application No. : 88873684 ;United States of America

4524309  08/06/2020

Tabletimes, LLC
159 West 53rd Street, Unit 37H, New York, New York 10019, USA
A Limited Liability Company organized under the laws of New York

Address for service in India/Attorney address:
SRIJOY DAS
102B, Beverly Park - 1, M. G. Road, Gurgaon - 122002, Haryana

Proposed to be Used

DELHI

Cl.5; dietary supplements, dietary supplements and food products, ayurvedic lotions, ayurvedic medicines, medicinal powder

Cl.21; housewares, namely, spice racks, spice jars, pepper and salt grinders, pepper and salt shakers, mortar and pestle sets, nutmeg graters, cutting boards, and cooking utensils; kitchen storage containers; canisters; measuring cups; measuring spoon sets; rolling pins; storage racks; spatulas; tableware; mixing bowls; storage bottles; storage jars; small hand-operated kitchen apparatus for mincing, grinding, pressing or crushing; glassware; cocktail shakers; dish stands and decanter stands; indoor terrariums; window boxes

Cl.30; dried spices and dried herbs, syrups, sea salt, edible minerals; coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, condiment sauces, chutneys, cooking sauces; cereals prepared for human consumption

Cl.35; online retail store services featuring housewares, cooking supplies, dried spices, condiments and syrups

Cl.43; on-line blog and newsletters featuring recipes, and information about cooking and spices, health, wellness, diet and nutrition
BIZGO Ji

4524458  09/06/2020
BIZGO INDIA PRIVATE LIMITED
Office No. 403, 4th Floor, Suchita Business Park, Y. S. Jhadav Marg, Station Road, Pant Nagar, Ghatkopar East, Mumbai – 400077
A company incorporated under the laws of India

Address for service in India/Attorney address:
L. S. DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used
MUMBAI
Cl.9; computer software
Cl.35; business management
Cl.42; design and development of computer hardware and software
4524459  09/06/2020
BIZGO INDIA PRIVATE LIMITED
Office No. 403, 4th Floor, Suchita Business Park, Y. S. Jhadav Marg, Station Road, Pant Nagar, Ghatkopar East, Mumbai – 400077
A company incorporated under the laws of India
Address for service in India/Attorney address:
L. S. DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India
Proposed to be Used
Mumbai
Cl.9; computer software
Cl.35; business management
Cl.42; design and development of computer hardware and software
4524460  09/06/2020
BIZGO INDIA PRIVATE LIMITED
Office No. 403, 4th Floor, Suchita Business Park, Y. S. Jhadav Marg, Station Road, Pant Nagar, Ghatkopar East, Mumbai – 400077
A company incorporated under the laws of India

Address for service in India/Attorney address:
L. S. DAVAR & CO.
Globsyn Crystals, Tower I, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used
MUMBAI
Cl.9; computer software
Cl.35; business management
Cl.42; design and development of computer hardware and software
Priority claimed from 18/12/2019; Application No. : 88732406 ;United States of America
4524793   09/06/2020
EIGHTFOLD AI INC
480 Ellis Street Mountain View, CA 94043
A Delaware Corporation
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.9; Downloadable computer software for the promotion of employee acquisition, employee retention, and increased productivity; Downloadable computer software for providing access to an interactive computer database in the field of employment availability; Downloadable computer software for use by individuals to apply to employment opportunities; Downloadable computer software for human resources management; Downloadable computer software for employee development, reskilling workers, employee engagement, operational excellence, goal setting, employee performance management, leadership development, and workplace coaching; Downloadable computer software for management of human resources and personnel recruitment for use by human resource departments and personnel recruiters; Downloadable computer software that enables recruiters and hiring managers to manage the candidate attraction and selection process, including talent screening, skills assessment, and compiling data that facilitates the acquisition and management of candidate

Cl.42; Software as a service (SAAS) services featuring software for the promotion of employee acquisition, employee retention, increased productivity, employee development, reskilling workers, employee engagement, leadership development, and workplace coaching; Providing access to an interactive computer database, via an on-line computer network, in the field of employment availability; Software as a service (SAAS) services featuring software for use by individuals to apply to employment opportunities; Software as a service (SAAS) services featuring software for human resource management; Software as a service (SAAS) services featuring software for management of human resources and personnel recruitment for use by human resource departments and personnel recruiters; Software as a service (SAAS) services featuring software that enables recruiters and hiring managers to manage the candidate attraction and selection process, including talent screening, skills assessment, and compiling data that facilitates the acquisition and management of candidates; Software as a service (SAAS) services featuring software for operational excellence, goal setting, and employee performance management
Viva Veda
4524889    09/06/2020
U K DASGUPTA
Flat No S-01, Tower 25, Naina Apartments, Katha, Baddi 173205 H. P.
Healthcare & Nutrition Products
Individual
Proposed to be Used
DELHI
Cl.3; Cosmetics & Cleanup Preparations
Cl.5; Nutritional & Dietary Preparations
Cl.32; Non-alcoholic Beverages
4525290    09/06/2020
RAVINDRA SINGH NEGI
UTTARANACHAL NAGAR, NANDGRAM, GHAZIABAD
PROPRIETOR
Address for service in India/Attorney address:
KADIR ALI
RTF-86, 1st FLOOR, ROYAL TOWER MARKET, SHIPRASUNCITY, INDIRAPURAM, GHAZIABAD UP 201014
Proposed to be Used
DELHI
Cl.29: Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
Cl.30: Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
RAJ VENDS
NO 46, 2ND A CROSS 4TH MAIN, GARUDA STATUE, KURUBARAHALLI, BANGALORE NORTH, BANGALORE,
KARNATAKA 560086

PROPRIETOR FIRM

Address for service in India/Agents address:
GIGI JOSEPH K J
48, Opp. Kendriya Sadan,100 Ft Road, Koramangala,Bangalore-560034.

Proposed to be Used

CHENNAI

Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE; MASALA POWDER AND SPICES; INCLUDED IN CLASS 30.

Cl.31; AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT; LIVE SEAFOOD INCLUDED IN CLASS 31.
MAYANK AGARWAL
A-16 Smilee Greens, Huskur Road Off Hosur Road, Bangalore
A citizen of India

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

CHENNAI

Class 25; Shirts, t-shirts, scarves, socks, jackets, sweatshirts, jerseys, wristbands, vests, singlets, bodysuits, dresses, onesies, jumpsuits, pyjamas, trousers, shorts, track suits, mufflers, gloves, sweaters, leggings and other knitwear; headgear such as headbands, bandanas, hats, caps; footwear such as shoes, boots, sandals, slippers.

Class 28; Cricket bats, cricket balls, cricket bags, protective pads for use in sports.
LETTERPOP
Priority claimed from 10/12/2019; Application No. : 88721982 ;United States of America
4525601  09/06/2020
ZYNGA INC.
699 Eighth Street, San Francisco, CA 94103
A Delaware Corporation
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI
Cl.9; Downloadable computer game software; Downloadable computer game programs; Downloadable electronic game programs; Interactive downloadable video game programs; Downloadable computer game software for use on mobile devices
Cl.41; Entertainment services, namely, providing online computer and electronic games; Entertainment services, namely, providing non-downloadable online electronic games on mobile devices
TULIKA

4525769  09/06/2020
TARANG AGARWAL
RAM GANGA VIHAR
INDIVIDUAL
Address for service in India/Agents address:
DEEPAK RASTOGI
NEAR RADHA KRISHAN MANDIR, DEPUTY GANJ, MORADABAD-244001, UTTAR PRADESH
Used Since :05/05/2020

DELHI
Cl.29; DRIED FRUITS
Cl.30; SPICES
4525867    10/06/2020
UTHAM SINGH CHOUHAN
42A Katrapalayam Street, TPK Road, Madurai, Tamil Nadu 625001
Mfg Wires and cables
Individual

Proposed to be Used

CHENNAI

CI.9; APPARATUS, INSTRUMENTS AND CABLES FOR ELECTRICITY, APPARATUS AND INSTRUMENTS FOR
CONTROLLING ELECTRICITY INCLUDING MINIATURE CIRCUIT BREAKERS, ELECTRICAL AND ELECTRONIC
COMPONENTS INCLUDING CABLES AND WIRES, ELECTRICAL CIRCUITS AND CIRCUIT BOARDS INCLUDED IN CLASS 9

CI.11; LIGHTING AND LIGHTING REFLECTORS INCLUDING ELECTRICAL LAMPS, BULBS, INDOOR AND OUTDOOR
LIGHTING FIXTURES, PERSONAL HEATING AND DRYING IMPLEMENTS, COOKING, HEATING, COOLING AND
PRESERVATION EQUIPMENT, HEATING, VENTILATING, AND AIR CONDITIONING AND PURIFICATION EQUIPMENT
INCLUDED IN CLASS 11
4526593  10/06/2020
KANNAN
139A, Mahathama Gandhi Puram, Bhavani
Sole Proprietor

Proposed to be Used

CHENNAI

Cl.3; Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions, dentifrices

Cl.5; Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; materials for stopping teeth, dental wax; disinfectants; preparation for destroying vermin; fungicides, herbicides

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides, trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery

Cl.25; Clothing, footwear, headgear

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice

Cl.32; Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
4526837  10/06/2020
SHYAM SUNDAR MOHAPATRA
Trading As TG QUALITY PRODUCTS, C-1, Survey No 19/2, 1st Cross Road, Sanjeevini Nagar, Hegganahalli Cross, Bangalore-560091
Trading
sole proprietorship

Proposed to be Used

CHENNAI

Cl.24; Linens, Bedding, Fabrics and all other products under Class 24

Cl.25; clothing, footwear, apparel, headwear and related goods
CapCut

4526907   10/06/2020

BYTEDANCE LTD.
P.O. Box 31119 Grand Pavilion, Hibiscus Way, 802 West Bay Road, Grand Cayman, KY1-1205, Cayman Islands
A company incorporated under the laws of Cayman Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.9; Downloadable multimedia files; Downloadable video recordings; Prerecorded motion picture videos; Graphics software for computers; Computer programs for editing images, sounds and videos; Computer software for creating and editing music and sounds; Computer software for processing images, graphics and texts; Apparatus for recording images; Apparatus for the recording of sound; Video recording apparatus; Video processors; Video accelerators; Audio mixers; Sound mixers; Video mixers; Software for controlling the operation of audio and video devices; Compilation software; Downloadable video recordings featuring music; Downloadable audio and video files; Downloadable image files; Downloadable computer software applications; Computer software for processing digital music files; Computer software for transmission of sound and video messages; Computer software for organizing and viewing digital images and photographs; Recorded or downloadable media, computer software, blank digital or analogue recording and storage media; Computer software to enhance the audiovisual capabilities of multimedia applications, namely for the integration of text, audio, graphics, still images and moving pictures.

Cl.41; Entertainment services; audio and video editing services; editing of video recordings; editing of movie films; photo editing; editing of photographic films; providing non-downloadable digital music from the Internet; providing non-downloadable videos via a website; video library services; video recording services; online library services; production of sound, music and video recordings; production of audio and video recordings; Providing online non-downloadable videos; Providing online non-downloadable videos featuring music; production and presentation of audio and video recordings, and still and moving images; post-production editing services in the field of videos and films; digital video, audio and multimedia entertainment publishing services.

Cl.42; Design and development of computer hardware and software; research, design and development services relating to software application solutions; Providing non-downloadable computer and mobile software; Providing temporary use of online non-downloadable software applications; Providing temporary use of non-downloadable software to enable sharing of multimedia content; computer programming; design and development of computer programs; development of application software for delivery of multimedia content; creation of digital animation for films and video [digital content creation services]; providing temporary use of on-line applications and software tools; Software as a Service [SaaS]; electronic storage of videos; electronic storage of digital videos; electronic storage of images; electronic storage of audio files; computer aided design of video graphics; troubleshooting of computer software problems [technical support]; design, development, updating and maintenance of computer software.
4526933    10/06/2020
2M HOLDINGS INDIA PVT LTD
P.O.Box:7 Mattor cochin
Private Limited Company
Address for service in India/Attorney address:
BHUVANESWARI A
No 101 North Mada Street Thiruvatriyur Chennai 19
Used Since :28/01/2018
To be associated with:
3738222
CHENNAI
Cl.9;DOWNLOADABLE MOBILE APPLICATIONS.
Cl.41;ON-LINE COMPUTER GAMES, COMPUTER HARDWARE AND SOCIAL NETWORKING; PROVIDING OF TRAINING IN THE FORM OF ONLINE CLASSES IN THE FIELD OF TELECOMMUNICATIONS, COMPUTER SOFTWARE, ON-LINE COMPUTER GAMES, COMPUTER HARDWARE AND SOCIAL NETWORKING; ENTERTAINMENT INFORMATION; GAME SERVICES PROVIDED ON-LINE, NAMELY, PROVISION OF ON-LINE VIDEO GAMES, PROVISION OF ON-LINE COMPUTER GAMES, PROVISION OF ON-LINE COMPUTER GAME CONTESTS, PROVISION OF NON-DOWNLOADABLE COMPUTER AND VIDEO GAMES; MUSIC COMPOSITION SERVICES; NEWS REPORTERS SERVICES; PRODUCTION OF RADIO AND TELEVISION PROGRAMMES;
Cl.45;SOCIAL NETWORKING SERVICES; PROVIDING A WEBSITE ON THE INTERNET FOR THE PURPOSE OF SOCIAL NETWORKING; ONLINE SOCIAL NETWORKING SERVICES.
4526940 10/06/2020
DGSK COMMERCIAL SERVICES (OPC) PRIVATE LIMITED
C/O MRINAL KANTI DEY, HATARMATH, OPPOSITE SIDE OF PARTY OFFICE, MIDNAPUR, Midnapore, West Bengal, India, 721101
PRIVATE LIMITED
Address for service in India/Attorney address:
ARINDAM GHOSH, ADVOCATE
C/O BARNWAL & ASSOCIATES, 1, N.S. ROAD, GROUND FLOOR, KOLKATA 700 001, WEST BENGAL, INDIA
Proposed to be Used
KOLKATA
Cl.35; Advertising, Business Management, Business Administration, office function
Cl.36; Insurance, Financial affairs
Cl.38; TELECOMMUNICATIONS SERVICES
CHALO SESAME STREET

4527081 10/06/2020

Sesame Workshop
One Lincoln Plaza, New York, NY 10023
New York Non-Profit Organization

Address for service in India/Attorney address:
METTLE LEGAL
523, FIFTH FLOOR, DLF STAR TOWER, SECTOR-30, GURGAON-122001, HARYANA, INDIA.

Proposed to be Used

DELHI

Cl.9; Audio and video recordings; downloadable publications; software applications; audio and video recordings featuring children’s education and entertainment; computer game software; interactive multimedia software featuring children’s education and entertainment; downloadable electronic publications in the nature of magazines, books, and newsletters in the field of children’s education and entertainment; downloadable mobile application for accessing multimedia content and games in the field of children’s education and entertainment; downloadable multimedia content, namely, images, music, screensavers, wallpapers, audio and video recordings, and ring tones for mobile phones in the field of children’s education and entertainment; computers; computer peripherals; apparatus for recording, transmission and reproduction of sound or images; calculators; radios; wireless communication devices for voice, data or image transmission; decorative magnets; bicycle helmets; baby monitors; cameras and video cameras; sunglasses, eyeglasses, and cases therefor.

Cl.16; Books, magazines, manuals, and newsletters in the field of children’s education and entertainment; printed educational and teaching materials in the field of children’s education and entertainment; coloring books; calendars; photo albums; document holders; writing instruments; crayons; markers; chalk; rubber stamps and stamp pads; stationery cases; paper storage boxes; stationery; notebooks and notepads; paper; arts and craft clay kits, paint kits, and paper kits; adhesives for stationery and household purposes; gift bags; gift wrap; party decorations; printed party invitations made of paper; paper gift tags; paper napkins; paper placemats; paper tablecloths; paper baby bibs; check books; facial tissue; toilet paper.

Cl.25; Clothing, namely, tops, bottoms, dresses, jackets, sleepwear, socks, underclothing, swimwear, rainwear, non-disposable cloth training pants; infant wear; bibs not of paper; smoocks; footwear; head wear; Halloween costumes; costumes for use in role-playing games and children’s dress up play.

Cl.28; Toys, games and playthings, namely, plush toys, dolls and accessories thereof, toy action figures and accessories thereof, board games, card games, puzzles, action skill games, multiple activity baby toys, electronic learning toys, infant toys, push and pull toys, ride-on toys, toy building blocks, toy banks, children’s educational toys for developing fine motor, oral language, numbers, counting, colors and alphabet skills, handheld game consoles, bath toys, toy scooters, roller skates, play balls and sport balls, kites, flying discs, jump ropes, toy musical instruments, toy furniture, toy tools, toy balls, costume masks; play swimming pools; swimming floats and rings; air mattress swimming floats for recreational use; playground sand boxes; tennis racquets; skateboards; party favors in the nature of small toys, crackers, and noisemakers; paper party hats.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; ongoing television program in the field of children’s education and entertainment; ongoing multimedia programs in the field of children’s education and entertainment distributed via various platforms across multiple forms of transmission media; ongoing web series featuring children’s education and entertainment; providing online information in the field of children’s education and entertainment; providing on-line non-downloadable electronic publications in the nature of magazines, books, and newsletters in the field of children’s education and entertainment; providing a website featuring online computer games and activities in the field of children’s education and entertainment; providing pod casts and web casts in the field of children’s education and entertainment; providing online non-downloadable interactive video games and multimedia computer games; amusement parks; presentation of live theatrical performances.
4527264    11/06/2020
B SRINIVASA RAYALU
BIOTECH SPIRITS, III FLOOR, ANU ARCADE, # 12, C M H ROAD, INDIRA NAGAR, BANGALORE 560 038
SOLE PROPRIETOR

Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBakkAM, CHENNAI-600 024.

Proposed to be Used

CHENNAI

Cl.32; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS INCLUDING SODA WATER; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

Cl.33; ALCOHOLIC BEVERAGES-BRANDY, FENNY, GIN, RUM, VODKA, WHISKY AND WINE
AURAPAY

4527451   11/06/2020
JITENDRA KUMAR CHAURASIA
79, GHAU KHERA, KANPUR NAGAR, CHAKERI AERODRUM, KANPUR - 208008
Proprietorship firm trading as "JITENDRA KUMAR CHAURASIA"

Address for service in India/Attorney address:
AJAY KUMAR TIWARI
209, Second Floor, Murali Bhawan, Ashok Marg, Hazarat Ganj, Lucknow, Uttar Pradesh-226001

Proposed to be Used
DELHI

Cl.35; Advertising, marketing and promotional services; business management, business administration; providing advertising space; providing commercial information for consumers; online advertising on computer network through websites, webpages, mobile applications and social media; providing information about products via telecommunication networks for advertising and sales purposes; operating on-line marketplaces for sellers and buyers of goods and/or services. Computer services, namely, providing a database featuring business news and information; conducting market research and analysis.

Cl.36; Financial services, namely, accepting, processing, authenticating, managing and reconciling electronic payments and electronic payment transactions; financial services, namely, enabling consumers and business to perform electronic payment transactions.
GUARDOL

4528564  12/06/2020

Canway (Proprietary) Limited
6 Holwood Park, Canegate Road, La Lucia Ridge, Umhlanga, 4019, KwaZulu-Natal, South Africa.
A company existing under the laws of South Africa.

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used

CHENNAI

Cl.3; Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations.

Cl.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for human beings and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.
4528922   12/06/2020
BIZGO INDIA PRIVATE LIMITED
Office No. 403, 4th Floor, Suchita Business Park, Y. S. Jhadav Marg, Station Road, Pant Nagar, Ghatkopar East, Mumbai – 400077
A company incorporated under the laws of India

Address for service in India/Attorney address:
L. S. DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used
MUMBAI
Cl.9; computer software
Cl.35; business management
Cl.42; design and development of computer hardware and software
PEPUP

4529200   12/06/2020
GUALA PACK S.p.A.
Via Carlo Musa 266, 15073 Castellazzo Bormida, Alessandria, Italy
A Joint Stock company duly organised and existing under the Laws of Italy

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI

Cl.16; Plastic film for wrapping; bags [envelopes, pouches] of paper or plastics, for packaging; plastic films used as packaging for foods and beverages; premade plastic flexible packaging for foods and beverages.

Cl.17; Plastic film, other than for wrapping; bags [envelopes, pouches] of rubber, for packaging; industrial packaging containers of rubber; plastics in extruded form for use in manufacture; packing materials; semi-processed plastic materials; plastic films, other than for packaging.

Cl.20; Packaging containers of plastic; bottle caps, not of metal; sealing caps, not of metal; closures, not of metal, for containers; containers, not of metal [storage, transport]; plastic inserts for use as container liners and bags for foods and beverages.
BLACK IRISH

4529340  12/06/2020
Splashes Beverages LLC
1801 Century Park East, Suite 2400, Los Angeles, California 90067, United States of America
A Delaware Limited Liability Company

Address for service in India/Attorney address:
SRIJOY DAS
102B, Beverly Park - I, M. G. Road, Gurgaon - 122002, Haryana

Proposed to be Used

DELHI
Cl.29; Milk, chocolate milk and milk based beverages; oat milk, coconut milk, almond milk, soy milk, nut milk, rice milk, lactose-free milk
Cl.30; Hot chocolate and frozen hot chocolate; coffees, teas
Cl.32; Beer, ale, lager, stout and porter; non-alcoholic beverages, namely, carbonated beverages and non-carbonated soft drink, fruit juices, water, coconut water
Cl.33; Wine; alcoholic coffee-based beverages; alcoholic chocolate-based beverages; alcoholic beverages, except beer, containing milk, chocolate milk, oat milk, coconut milk, almond milk, soy milk, nut milk, rice milk, lactose-free milk; spirits and liqueurs; alcoholic beverages, except beer
Trade Marks Journal No: 1958 , 27/07/2020 Class 99

SHARP COCORO+
4529355 12/06/2020
SHARP KABUSHIKI KAISHA ALSO TRADING AS SHARP CORPORATION
1 Takumi-cho, Sakai-ku, Sakai City, Osaka 590-8522, Japan
A corporation organized and existing under the laws of Japan

Address for service in India/Agents address: ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.7; Electric vacuum cleaners for household purposes; automatic vacuum cleaners (self-propelled); electric vacuum futon (Japanese mattress) cleaners for household purposes; electric vacuum cleaners for industrial purposes; machines and apparatus for cleaning, electric; machines and apparatus for carpet shampooing, electric; electric wax-polishing machines for household purposes; electric wax-polishing machines for industrial purposes; electric washing machines for household purposes; electric washing machines for industrial purposes; portable washing machines utilizing ultrasonic powers; electric washing machines for industrial purposes; dishwashers for household purposes; dishwashers for industrial purposes; mills for household purposes, other than hand-operated; knives, electric; whisks, electric, for household purposes; fruit presses, electric, for household purposes; crushers for kitchen use, electric; can openers, electric; electric juicers for household purposes; electric juice extractors; electric juicers for industrial purposes; grating machines for vegetables; grinders, electric, for household purposes; grinders, electric, for industrial purposes; food processors, electric, for household purposes; food blenders, electric, for household purposes; food mixers, electric, for household purposes; food mixing machines for industrial purposes; food peeling machines for industrial purposes; food cutting, chopping and slicing machines for industrial purposes; food or beverage processing machines and apparatus; elevators; static removal equipment; vending machines; robots for luggage carriers; industrial robots.

Cl.9; LCD television receivers; television receivers utilisable display screens as mirrors; monitors utilisable display screens as mirrors; humanoid robots with artificial intelligence; teaching robots; self-propelled monitoring robots for security purposes; monitoring robots for security purposes; security surveillance robots; robot-shaped smart phones; smart phones; mobile phones; telephones; parts and fittings for smart phones, mobile phones and telephones; tablet computers; wearable computers; personal digital assistants; computer software applications, downloadable; computer programs (downloadable software); computer games programs; computer game software; telecommunication machines and apparatus; batteries; solar batteries; photovoltaic cell modules; photovoltaic apparatus and installations; electric wires and cables; power distribution or control machines and apparatus; automatic control machines and instruments by temperature and motion monitoring for air-conditioning or freezing purposes; light dimmers for luminaires; power controllers for luminaires; measuring or testing machines and instruments for temperature, humidity and atmosphere pressure; automatic controllers and remote monitor for measuring, monitoring and controlling purposes for air-conditionings; cameras for monitoring purposes; video surveillance cameras; anti-theft and fire warning apparatus; motion sensors; monitoring apparatus, electric; data recorders for transmission and storage between electronic memory devices via wireless or cable; audio receivers; apparatus for transmission of sound or images; apparatus for recording of sound or images; apparatus for recording computer data; sound reproduction players; warning apparatus with monitoring motion of babies by camcorders or sensors; pre-recorded data carriers for voice recognition systems; navigational instruments; loudspeakers; headphones; computers; computer peripheral devices; electronic desk calculators; electronic dictionaries; electronic translators; data processing apparatus; audiovisual teaching apparatus; digital signs; security anti-intrusion alarms for doors; gas alarms; smoke alarms; water leak alarms; anti-theft warning apparatus; electronic locking mechanisms for safes; remote monitoring power controls; wattmeters; electric power converters; measuring power apparatus; microbe sensors; protein analysis apparatus not for medical purposes; electrophoresis apparatus not for medical purposes; bloting apparatus for measurement and analysis of proteins, not for medical purposes; fluorescence analyzers for proteins, not for medical purposes; apparatus and instruments for measurement and analysis of Advanced Glycation End-Products, not for medical purposes; apparatus and instruments for measurement and analysis of soil; pedometers; counters; vibration sensors; video recordings such as pre-recorded video discs and video tapes; downloadable music files; downloadable image files; downloadable sound or images; recorded video discs and video tapes; 3D spectacles; downloadable ring tones for mobile phones; downloadable electronic publications; measuring or testing machines and instruments; surveying machines and instruments; laboratory apparatus and instruments; photographic apparatus and instruments; cinematographic apparatus and instruments; optical machines and apparatus; projection apparatus; wire communication machines and apparatus; radio communication machines and apparatus; remote control telemetering machines and instruments; ionization apparatus not for the treatment of air or water; photocopiers [photographic, electrostatic, thermic].
Cl.11; Ion generators for household purposes; electric automatic ion generating apparatus (self-propelled); ion generators for industrial purposes; ionization apparatus for the treatment of air or water; air conditioners for household purposes; air conditioners for industrial purposes; air conditioning and heating apparatus; air purifiers for household purposes; dehumidifiers for household purposes; humidifiers for household purposes; fans [air-conditioning]; ventilation hoods; air reheaters; air filtering installations; air deodorizing apparatus; filters for air conditioning; air cooling apparatus; air dryers; electric fans; blowing machines having ion conditioners for air conditioning purposes; electric blowing machines for air conditioning purposes; futon (Japanese mattress) dryers for household purposes; electric clothes drying machines for household purposes; laundry dryers, electric, for household purposes; electric refrigerators for household purposes; electric freezers for household purposes; super heated steam ovens for household purposes; super heated steam ovens having a function of microwave ovens for household purposes; super heated steam toaster ovens for household purposes; electric toaster ovens for household purposes; microwave ovens; electric cooking ovens for household purposes; electromagnetic induction cookers for both household and industrial purposes; electric rice cookers for household purposes; electric saucepans; electric cooking pans; electric tea makers for household purpose; hair dryers for household purposes; hair dryers for industrial purposes; household electrothermic appliances for beauty or sanitary purposes; household electrothermic appliances; light-emitting diode [LED] lighting installations; electric lamps and other lighting apparatus; refrigerating display cabinets; freezing machines and apparatus for industrial purposes; electric burners for industrial purposes; gas burners for industrial purposes; electric cooking heaters for industrial purposes; dish drying machines for industrial purposes; dish disinfectant apparatus for industrial purposes; drying apparatus; floor heating apparatus; electric heating apparatus; air sterilizers; sterilisers; disinfectant apparatus; hot air apparatus; electric water ionizers for household purposes; beverage cooling apparatus; electric hot water dispensers; bathtub water heater; electric beverage dispensers for household purposes; electric aerated beverage dispensers for industrial purposes; electric beverage dispensers for industrial purposes; toilet stool units with a washing squirts; toilet bowls; seating for use with Japanese style toilet bowls.

Cl.38; Telecommunications; communications by smartphones, tablet computers, cell phones and computer terminals; electronic bulletin board services [telecommunications services]; providing user access to global computer networks; providing internet chatrooms; providing online forums; videoconferencing services; transmission of electronic mail; voice mail services; message sending; transmission of digital files; providing access to e-commerce platforms on the Internet; rental of access time to global computer networks; providing information about telecommunication; providing information about television broadcasting and radio broadcasting utilizing communication means; providing information about television programs and radio programs; rental of smartphones; rental of mobile phones; rental of communication apparatus and instruments; rental of telecommunication equipment.

Cl.42; Provision of Internet search engines; providing information about provision of Internet search engines; cloud computing; providing application software for smartphones and computers; providing computer programs on data networks; remote monitoring services for home electric appliances via the computer networks; monitoring of computer systems by remote access; rental of electronic memory space on the Internet servers; software as a service [SaaS]; platform as a service [PaaS]; electronic data storage; internet security consultancy; computer security consultancy; data security consultancy; programming of software for e-commerce platforms; computer software design, computer programming, or maintenance of computer software; designing of machines, apparatus, instruments [including their parts] or systems composed of such machines, apparatus and instruments; rental of computers; rental of computer software; rental of measuring apparatus; consultancy services about power or energy usage and usability; consultancy services about energy saving; measuring, analysis and providing information about power or energy usage and usability for reduction of power usage and energy saving; recording and analysis about power or energy usage in house; providing information about power or energy usage in house; weather information services; weather reporting; technological advice relating to computers, automobiles and industrial machines; research and development of new products for others; testing or research on machines, apparatus and instruments; technical research.
SHARP COCORO MEMBERS

4529356    12/06/2020
SHARP KABUSHIKI KAISHA ALSO TRADING AS SHARP CORPORATION
1 Takumi-cho, Sakai-ku, Sakai City, Osaka 590-8522, Japan
A corporation organised and existing under the laws of Japan.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELI

Cl.35; Customer club services, for commercial, promotional and/or advertising purposes; provision of information and advisory services relating to e-commerce; computerized stock management; management of computerized files by output of the electronically stored data; compilation of information into computer databases; providing business assistance to others in the operation of data processing apparatus namely, computers, typewriters, telex machines and other similar office machines; advertising and publicity services; on-line advertising of a computer network; deputation, agent and arranging for on-line advertising on a computer network; provision of space for advertising goods and services; deputation, agent and arranging for provision of space for advertising goods and services; providing and rental of publicity material; providing information for advertising and publicity services; on-line wholesale and retail store services featuring telecommunication machines and apparatus; on-line wholesale and retail store services featuring electric machines and apparatus; on-line wholesale and retail store services featuring litter boxes for pets; on-line wholesale and retail store services featuring clocks, watches and spectacles [eyeglasses and goggles]; providing business information via a web site; business management analysis or business consultancy; marketing research or analysis; providing information concerning commercial sales; promoting the goods and services of others through the administration of sales and promotional incentive schemes involving trading stamps; providing information about promoting and issuing trading stamps; promoting the goods and services of others by means of a loyalty rewards card scheme; providing information about use of reward cards; commercial information and advice for consumers in the choice of products and services; demonstration of goods; marketing services; telemarketing services; promoting the goods and services of others by distributing coupons; providing information about issuance of distributing coupons; analysis or consultancy services in the field of agriculture; analysis or consultancy services in the field of products management or organization improvement; providing information about analysis or result for television programs watching tendency; providing information on newspaper articles; arranging subscriptions to telecommunication services for others; rental of typewriters, copying machines and word processors; on-line purchase orders in the field of food delivery; data management of health information for computer users; Import-export agencies.

Cl.37; Repair or maintenance of telecommunication machines and apparatus; repair or maintenance of electronic machines and apparatus; repair or maintenance of computers; repair or maintenance of telephone apparatus; repair or maintenance of household electric appliances; repair or maintenance of consumer electric appliances; repair or maintenance of radio receivers or television receivers; repair or maintenance of air-conditioning apparatus; repair or maintenance of dishwashers; repair or maintenance of electric washing machines; repair or maintenance of power distribution or control machines and apparatus; repair or maintenance of measuring and testing machines and instruments; repair or maintenance of office machines and equipment; repair or maintenance of optical machines and apparatus; repair or maintenance of photographic machines and apparatus; repair or maintenance of photovoltaic apparatus; repair or maintenance of medical apparatus and instruments; rental of cleaning machines; rental of electric washing machines; rental of dishwashing machines; rental of laundry dryers; rental of vacuum cleaners.
SEACOMBINE

4529599  12/06/2020
SEA6 ENERGY PRIVATE LIMITED
1st Floor, Center for Cellular and Molecular Platforms, NCBS-TIFR, GVK Post, Bellary Road, Bangalore – 560065, Karnataka, India
Manufacturers, Merchants & Traders
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Used Since :09/05/2018

CHENNAI

Cl.7; AGRICULTURAL MACHINES: CULTIVATORS [MACHINES], HARVESTING MACHINES / MOWING AND REAPING MACHINES, CUTTING MACHINES, DISINTEGRATORS, FEEDERS [PARTS OF MACHINES], SHREDDERS [MACHINES] FOR INDUSTRIAL USE, WEEDING MACHINES, WINCHES, ELECTROMECHANICAL MACHINES FOR CHEMICAL INDUSTRY, MACHINES AND APPARATUS FOR CLEANING, ELECTRIC CLIPPERS [MACHINES], CUTTERS [MACHINES], GENERATORS OF ELECTRICITY, GRATING MACHINES FOR VEGETABLES, GRINDING MACHINES / CRUSHING MACHINES / RAMMERS [MACHINES], HANDLING APPARATUS FOR LOADING AND UNLOADING, HIGH PRESSURE WASHERS, HOISTS, LIFTING APPARATUS, MILLS [MACHINES], PROPULSION MECHANISMS OTHER THAN FOR LAND VEHICLES, REAPERS, WASHING APPARATUS.

Cl.12; BOATS, FERRY BOATS, PONTOONS, SHIPS, TRACTORS, WATER VEHICLES, YACHTS.
MEGHNA SANYAL KAMAT
B-703, Windsor Court, Raheja Reflections I, Thakur Village Road, Borivali- East, Mumbai -400066

Proposed to be Used

MUMBAI

Cl.14; Hand Made Jewelleries, Jewellery Box, Jewellery Purse, Jewellery creations, Precious metals and their alloys; jewellery, precious and semi-precious stones; horological and chronometric instruments.

Cl.35; Advertising; Business Management; Business Administration; Office functions all in relation to Hand Made Jewelleries, Jewellery Box, Jewellery Purse, Jewellery creations, Precious Metals and their Alloys; and Jewellery, Precious and Semi-Precious stones; horological and Chronometric Instruments. And Designer Clothing’s, Designer Dupatta, Dupatta created using Jewelleries. Exhibition, Display, Wholesale, and Retail Distribution of Jewellery, Precious Stones, Ornaments and Jewellery Accessories.
LYLA BLANC PRIVATE LIMITED
21st Nirmal, Nariman Point, Mumbai-400021, MAHARASHTRA, INDIA
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

Mumbai

Cl.9; Computer software, hardware, peripheral; Downloadable software and software solutions; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; Apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; Recorded and downloadable media, computer software, blank digital or analogue recording and storage media; Mechanisms for coin-operated apparatus; Cash registers, calculating devices; Computers and computer peripheral devices.

Cl.35; Promotion, advertising and marketing of on-line web sites; advertising; business management; business administration; office functions; Online services, namely, providing data and information; Online promotional services; Website optimization.

Cl.36; Electronic commerce payment services, namely, establishing funded accounts used to purchase goods and services on the Internet;

Cl.38; Access to content, websites and portals; providing access to websites on the Internet or any other communications network; telecommunications services; Providing access to e-commerce platforms on the Internet.

Cl.42; Hosting, creating, developing, designing, maintaining, updating, building, managing and consultancy of website; Hosting e-commerce platforms on the Internet; providing a website featuring technology enabling users to remotely view, monitor, program, operate and control; Providing user authentication services using biometric hardware and software technology for e-commerce transactions; Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
Trade Marks Journal No: 1958, 27/07/2020 Class 99

4529823  12/06/2020
Suman Babu Yarlagadda
AL 80, 4th street, 11th main Road, Anna Nagar West, Chennai - 600040, State of Tamil Nadu, India
SERVICE PROVIDER

Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used
CHENNAI
Cl.41; SCHOOL SERVICES; NURSERY SCHOOL SERVICES
Cl.43; NURSERY AND DAY-CARE CENTRE SERVICES
Ringdom

4529897  12/06/2020

STARY PTE. LTD.
11 WOODLANDS CLOSE #08-20 WOODLANDS 11 SINGAPORE 737853

Body Incorporate

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

DELHI

Cl.9; ELECTRONIC PUBLICATIONS, DOWNLOADABLE; COMPUTER SOFTWARE APPLICATIONS, DOWNLOADABLE; FACIAL RECOGNITION SOFTWARE; VIDEO TELEPHONES; ELECTRONIC BOOK READERS; AUDIO BOOKS; HEADPHONES; CAMERAS [PHOTOGRAPHY]; ANIMATED CARTOONS; COMPUTER PROGRAMS FOR SEARCHING REMOTELY FOR CONTENT ON COMPUTERS AND COMPUTER NETWORKS; COMPUTER GAME SOFTWARE.

Cl.35; ONLINE ADVERTISING ON A COMPUTER NETWORK; PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES; PAY PER CLICK ADVERTISING; PUBLICITY; COMMERCIAL INFORMATION AGENCY SERVICES; SALES PROMOTION FOR OTHERS; PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; BUSINESS MANAGEMENT OF PERFORMING ARTISTS; SEARCH ENGINE OPTIMIZATION FOR SALES PROMOTION; COMPILATION OF INFORMATION INTO COMPUTER DATABASES; SPONSORSHIP SEARCH; MARKETING IN THE FRAMEWORK OF SOFTWARE PUBLISHING; MARKETING; PROVIDING BUSINESS INFORMATION VIA A WEB SITE; MARKET STUDIES; IMPORT-EXPORT AGENCY SERVICES.

Cl.41; EDUCATION INFORMATION; ARRANGING AND CONDUCTING OF COLLOQUIUMS; LENDING LIBRARY SERVICES; ONLINE PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS; PROVIDING ONLINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE; PUBLISHING OF BOOKS AND REVIEWS; ENTERTAINMENT SERVICES; PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; SCREENPLAY WRITING; GAMES SERVICES PROVIDED ONLINE FROM A COMPUTER NETWORK; PROVIDING ONLINE VIDEOS, NOT DOWNLOADABLE; PROVIDING ONLINE MUSIC, NOT DOWNLOADABLE.
THE MAJESSTINE SPORTS

4530581  12/06/2020
THE MAJESSTINE SPORTS
383/110, 5TH CROSS, GAREBHAVIPALAYA, BANGALORE, KARNATAKA. PIN - 560068
PARTNERSHIP FIRM

Address for service in India/Agents address:
GIGI JOSEPH K J
48, Opp. Kendriya Sadan,100 Ft Road, Koramangala, Bangalore-560034.

Proposed to be Used

CHENNAI

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ARRANGING AND CONDUCTING YOUTH FOOTBALL PROGRAMS; ARRANGING AND CONDUCTING YOUTH SPORTS PROGRAMS IN THE FIELD OF BADMINTON, INDOOR CRICKET, FOOTBALL, BASEBALL; INSTRUCTION IN THE NATURE OF (BADMINTON, FOOTBALL, TENNIS, GOLF, SAILING,) LESSONS; ORGANISATION OF SPORTS EVENTS IN THE FIELD OF FOOTBALL; ORGANISATION OF SPORTS EVENTS IN THE FIELD OF BADMINTON, FOOTBALL, BASEBALL TOURNAMENTS; ORGANIZING, ARRANGING, AND CONDUCTING (BADMINTON, FOOTBALL, INDOOR CRICKET) EVENTS; PROVIDING SWIMMING FACILITIES; CHILDREN'S ADVENTURE PLAYGROUND SERVICES; ORGANIZING, CONDUCTING AND OPERATING BASEBALL TOURNAMENTS; ORGANIZING, CONDUCTING AND OPERATING OR COMPETITION IN THE FILELD OF BADMINTON, FOOTBALL, BASEBALL TOURNAMENTS; ARRANGEMENT OF SPORTS COMPETITIONS; ARRANGING AND CONDUCTING OF ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES; ARRANGING AND CONDUCTING OF SPORTING AND CULTURAL EVENTS; ARRANGING AND CONDUCTING OF SPORTING EVENTS; ARRANGING AND CONDUCTING OF SPORTS COMPETITIONS; INCLUDED IN CLASS 41.

Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; PROVIDING FOOD AND DRINK CATERING SERVICES FOR SPORTS EVENTS, CONCERTS, CONVENTIONS AND EXHIBITIONS INCLUDED IN CLASS 43.
DeHaat

4530815  14/06/2020
GREEN AGREVOLEUTION PRIVATE LIMITED
B/83, HOUSING COLONY, LOHIA NAGAR, KANKARBAGH, PATNA, BIHAR, PIN - 800020
Body Incorporate

Address for service in India/Attorney address:
TSIP WORLDWIDE
G-1, Shyam Kishori Homes, Behind: Hotel Rajasthan, Frazer Road, Patna, Bihar, PIN - 800001

Proposed to be Used
KOLKATA

Cl.5; Agricultural pesticides, Agricultural biopesticides, Miticides for agricultural purposes, Insecticides for agricultural purposes, Herbicides for agricultural purposes, Fungicides for agricultural purposes, Algaecides for agricultural purposes, Acaricides for agricultural use, Antiseptics for agricultural purposes, Disinfectants for agricultural purposes, Weed killers for agricultural use, Fungi for use as pest control for agricultural purposes

Cl.36; Agricultural insurance consultancy, Agricultural insurance brokerage, Agricultural insurance services, Agricultural insurance information, Agricultural insurance underwriting, Agricultural insurance agency services, Lease-purchase of agricultural equipment

Cl.44; Agricultural advice, Agricultural consultancy, Agricultural services, Insecticide spraying in agriculture, Vermin extermination for agriculture, Leasing of agricultural equipment, Rental of agricultural equipment, Rental of agricultural implements, Pest control services for agriculture, Vermin control services for agriculture, Agriculture, horticulture and forestry services, Agriculture, aquaculture, horticulture and forestry services, Weed killing for agriculture, horticulture and forestry, Spreading of fertilisers and other agricultural chemicals, Destruction of parasites for agriculture, horticulture and forestry, Aerial and surface spreading of fertilisers and other agricultural chemicals, Professional consultancy in the field of fertilizers and other agricultural preparations, Agricultural, horticultural and forestry services relating to the recultivation of industrial wastelands,
ETUNERS
4530885   14/06/2020
YAJUR MIGLANI
No. 22, Yashodhanagar, next to GKV College, Jakkur Plantation, Bangalore, Karnataka 560064
Individual

Address for service in India/Attorney address:
WADHWA LAW OFFICES
5th Floor, Tower 4B, DLF Corporate Park, DLF City Phase-3, MG Road, Gurugram 122 002, India

Used Since :12/09/2018

CHENNAI

Cl.12; Cars, including sportscars; motors and engines for cars, including sports cars; couplings and transmission components for cars, including sportscars; and parts of cars, including sportscars, for example, bumpers, windscreens, steering wheels, tyres for car wheels and treads for cars.

Cl.35; Services in connection with the bringing together, for the benefit of others, of goods and services enabling customers to conveniently view and purchase goods through retail stores and electronic media; services consisting of the registration, transcription, composition, compilation or systematization of written communications and registrations; business management; business administration; office functions; and advertising services, communications to public, declaration and announcements by all means of diffusion.

Cl.42; Design and development of computer software.
ETUNERS MOTORSPORT
4530886    14/06/2020
YAJUR MIGLANI
No. 22, Yashodhanagar, next to GKV College, Jakkur Plantation, Bangalore, Karnataka 560064
Individual
Address for service in India/Attorney address:
WADHWA LAW OFFICES
5th Floor, Tower 4B, DLF Corporate Park, DLF City Phase-3, MG Road, Gurugram 122 002, India
Used Since :12/09/2018

CHENNAI
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Cl.42; Design and development of computer software.
ETUNERS INDIA

4530887  14/06/2020

YAJUR MIGLANI
No. 22, Yashodhanagar, next to GKV College, Jakkur Plantation, Bangalore, Karnataka 560064

Individual

Address for service in India/Attorney address:
WADHWA LAW OFFICES
5th Floor, Tower 4B, DLF Corporate Park, DLF City Phase-3, MG Road, Gurugram 122 002, India

Used Since :12/09/2018

CHENNAI

Cl.12; Cars, including sportscars; motors and engines for cars, including sport cars; couplings and transmission components for cars, including sport cars; and parts of cars, including sport cars, for example, bumpers, windscreens, steering wheels, tyres for car wheels and treads for cars.

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Cl.42; Design and development of computer software.
ETUNERS
MOTORSPORT

4530888  14/06/2020
YAJUR MIGLANI
No. 22, Yashodhanagar, next to GKV College, Jakkur Plantation, Bangalore, Karnataka 560064
Individual

Address for service in India/Attorney address:
WADHWIA LAW OFFICES
5th Floor, Tower 4B, DLF Corporate Park, DLF City Phase-3, MG Road, Gurugram 122 002, India
Used Since :12/09/2018

CHENNAI

Cl.12; Cars, including sportscars; motors and engines for cars, including sports cars; couplings and transmission components for cars, including sports cars; and parts of cars, including sports cars, for example, bumpers, windscreens, steering wheels, tyres for car wheels and treads for cars.

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Cl.42; Design and development of computer software.
Trade Marks Journal No: 1958 , 27/07/2020  
No. 22, Yashodhanagar, next to GKVK College, Jakkur Plantation, Bangalore, Karnataka 560064  
Individual  
Address for service in India/Attorney address:
WADHWA LAW OFFICES  
5th Floor, Tower 4B, DLF Corporate Park, DLF City Phase-3, MG Road, Gurugram 122 002, India
Used Since :12/09/2018

CHENNAI

Cl.12; Cars, including sportscars; motors and engines for cars, including sportscars; couplings and transmission components for cars, including sportscars; and parts of cars, including sportscars, for example, bumpers, windscreens, steering wheels, tyres for car wheels and treads for cars.

Cl.35; Services in connection with the bringing together, for the benefit of others, of goods and services enabling customers to conveniently view and purchase goods through retail stores and electronic media; services consisting of the registration, transcription, composition, compilation or systematization of written communications and registrations; business management; business administration; office functions; and advertising services, communications to public, declaration and announcements by all means of diffusion.

Cl.42; Design and development of computer software.
4532282 15/06/2020
TRESOR SYSTEMS PRIVATE LIMITED
E- 44/2, OKHLA INDUSTRIAL AREA, PHASE –II, DELHI-110020
Body Incorporate

Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8
Used Since :28/03/2019

DELHI

Cl.35: ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.

Cl.37: SERVICES, MAINTENANCE AND REPAIR OF COMPUTER, LAPTOP AND NETBOOK, DESKTOP AND PRINTERS, TABLETS AND SMART PHONE, MOBILE PHONE AND SOFTWARES, COMPUTER HARDWARE.

Cl.43: RESTAURANT, CAFE, CAFETERIA, SNACK BAR, COFFEE BAR AND COFFEE HOUSE, CARRY OUT RESTAURANT, AND TAKE OUT RESTAURANT SERVICES; CATERING SERVICES; COFFEE SUPPLY SERVICES FOR OFFICES; CONTRACT FOOD SERVICES; FOOD PREPARATION; PREPARATION AND SALE OF CARRY OUT FOODS AND BEVERAGES.
4532410  16/06/2020
CAREERPRABHU EDUCATION PRIVATE LIMITED
1ST FLOOR, SCO NO 21, SECTOR 11, URBAN ESTATE PANCHKULA
ACTIVE COMPANY
Address for service in India/Attorney address:
ADV AMIT SHARMA
HOUSE NO 1186 SECTOR-12A PANCHKULA HARYANA 134109
Proposed to be Used
DELHI
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services
PRICORIS
4532864   16/06/2020
PRICORIS LLP
A-61, Sector 30, Noida - 201303, Gautam Buddha Nagar, Uttar Pradesh
A limited liability partnership incorporated and existing under the provisions of the Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
ROHAN ROHATGI
D-98, SECTOR 30, NOIDA - 201303, GAUTAM BUDDHA NAGAR, UTTAR PRADESH
Used Since :16/01/2019

DELHI

Cl.35; Consultancy and advisory services in the field of business continuity and resilience; business risk and compliance; cyber security; information security; privacy and data protection.
Cl.41; Providing of teaching and training pertaining to business continuity and resilience; business risk and compliance; cyber security; information security; privacy and data protection.
Cl.42; Data security consulting.
Cl.45; Regulatory Compliance Auditing; Reviewing standards and practices to assure compliance with laws and regulations.
KAMATAN

4533333  16/06/2020
KAMATAN FARM TECH PRIVATE LIMITED
231, BLOCK B, GREATER KAILASH I, NEW DELHI – 110048, INDIA
Manufacturer, Merchants & Service Providers

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
DELHI

Cl.31; RAW AND UNPROCESSED AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS; FRESH FRUITS AND VEGETABLES.

Cl.35; SUPPLY CHAIN MANAGEMENT SERVICES; BUSINESS MANAGEMENT SERVICES, NAMELY, MANAGING LOGISTICS, REVERSE LOGISTICS, SUPPLY CHAIN SERVICES, SUPPLY CHAIN VISIBILITY AND SYNCHRONIZATION, SUPPLY AND DEMAND FORECASTING AND PRODUCT DISTRIBUTION PROCESSES FOR OTHERS; BUSINESS MANAGEMENT SERVICES, NAMELY, SUPPLY CHAIN LOGISTICS, REVERSE LOGISTICS AND LIQUIDATION OF GOODS OF OTHERS; IMPORT EXPORT OF AGRICULTURAL PRODUCTS PROVIDING REFERRALS IN THE FIELD OF WORKERS’ COMPENSATION.

Cl.39; SUPPLY CHAIN LOGISTICS AND REVERSE LOGISTICS SERVICES, NAMELY, STORAGE, TRANSPORTATION AND DELIVERY OF GOODS FOR OTHERS BY AIR, RAIL, SHIP OR TRUCK.

Cl.42; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE FOR LOGISTICS, SUPPLY CHAIN MANAGEMENT AND E-BUSINESS PORTALS; PROVIDING ONLINE SOFTWARE FOR USE IN ENTERPRISE RESOURCE PLANNING TO UPGRADE FPOS AS COMPANIES.
KOO
4533766  17/06/2020
BOMBINATE TECHNOLOGIES PRIVATE LIMITED
#54, OLD # 1, LIBERTY ONE, 33RD CROSS, 16TH MAIN, JAYANAGAR 4TH T BLOCK, BANGALORE 560041
A Company incorporated in India
Address for service in India/Attorney address:
SAMVAD PARTNERS
11/6 RAILWAY COLONY, 3RD STREET, II FLOOR, NELSON MANICKAM ROAD, AMINJIKARAI, CHENNAI - 600029.
Used Since :14/11/2019
CHENNAI
Cl.9; Computer Software; Software And Software Applications To Enable Transmission, Access, Organization, And Management Of Text Messaging, Instant Messaging, Online Blog Journals, Text, Weblinks, And Images Via The Internet And Other Communications Networks; Computer Software Used To Enhance The Capabilities And Features Of Other Software And Non Downloadable Online Software; Software For Accessing Information On A Global Computer Network; Downloadable Software Via The Internet And Wireless Devices; Downloadable Software In The Field Of Social Networking; Downloadable Software In The Nature Of A Mobile Application; Downloadable Software To Facilitate Online Advertising, Business Promotion, Connecting Social Network Users With Businesses And For Tracking Users And Advertising Of Others To Provide Strategy, Insight, Marketing, And Predicting Consumer Behaviour.
Cl.35; Advertising And Marketing; Advertising Services; Online Advertising And Marketing Services; Business Data Analysis; Promotional Services; Business Networking; Online Service For Connecting Social Network Users With Businesses; Business Monitoring And Consulting Services, Namely, Tracking Users And Advertising Of Others To Provide Strategy, Insight, Marketing Guidance, And For Analysing, Understanding And Predicting Consumer Behaviour And Motivations, And Market Trends.
Cl.38; Telecommunication Services, Namely, Providing Online And Telecommunication Facilities For Real-Time Interaction Between And Among Users Of Computers, Mobile And Handheld Computers, And Wired And Wireless Communication Devices; Enabling Individuals To Send And Receive Messages Via Email, Instant Messaging Or A Website On The Internet In The Field Of General Interest; Providing On-Line Chat Rooms And Electronic Bulletin Boards For Transmission Of Messages Among Users In The Field Of General Interest; Providing On-Line Journals, Namely, Blogs, Featuring User-Defined Content.
Cl.41; Providing online journals, namely, blogs featuring user-defined content in the field of social networking; online journals, namely, blogs featuring personal information and opinions in the field of general interest; providing real-time information relating to the latest stories, ideas, opinions, news and to information of personal interest in the fields of entertainment, sports, fashion, education, hobbies, recreation, training, celebrity, culture, current events and blogging via the internet and other communications networks; providing a website featuring user-generated blogs featuring information related to the latest stories, ideas, opinions, news and to information of personal interest; providing information relating to a wide variety of topics; providing a website featuring blogs and non-downloadable text, video and audio files; providing a searchable online database of topics and people in the entertainment and sports industries; providing an electronic and online database in the field of entertainment; providing information in the field of news and entertainment”.
Cl.42; Providing A Website On The Internet For The Purpose Of Social Networking; Creating An Online Community For Registered Users To Share Information, Photos, Audio And Video Content About Themselves, Their Likes And Dislikes And Daily Activities, To Get Feedback From Their Peers, To Form Virtual Communities, And To Engage In Social Networking.